LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF JULY 2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
1	**SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01**	**CENTRAL**	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-705/2025	01.07.2025	RAJAT & CO. COMMODITIES PVT. LTD. VS. PAYAL TRADING CO.	MADHAV GAWRI	8700568976	madhav@rkgco.com	13.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-707/2025	01.07.2025	MOHD. TAUHA VS. MANOJ MITTAL	MOHD. ABID	9811107580	mohd_abid@hotmail.com	13.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-708/2025	01.07.2025	VIVEK KUMAR GUPTA VS. AIRCON AUTOMATION INDIA PVT. LTD.	HIMANSHU DETWAL	8851394488	advhimanshudetwal@gmail.com	13.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP (I) COMM-495/2025	01.07.2025	HDFC BANK VS. SURAJT DUTTA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	13.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP (I) COMM-496/2025	01.07.2025	HDFC BANK VS. CODE INC	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	13.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP (I) COMM-497/2025	01.07.2025	TATA CAPITAL VS. NISHAR AHMED	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	13.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP (I) COMM-498/2025	01.07.2025	TATA CAPITAL VS. SURESH SINGH AIRY	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	13.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP (I) COMM-499/2025	01.07.2025	TATA CAPITAL VS. REENA AGGARWAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	13.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Ex.	M EX-577/2025	01.07.2025	PUNJAB NATIONAL BANK VS. PRADEEP GAUTAM	NITIN GARG	9958986363	nitingarg77@gmail.com	13.06.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-731/2025	02.07.2025	J.D. SALES CORPORATION VS. ZAKOOPI INFOTECH PVT. LTD.	P.K. RAWAL	9810008823	pawanrawal_advocate@yahoo.co.in	01.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP (I) COMM-504/2025	02.07.2025	MONEY WISE FINANCIAL SERVICES PVT. LTD. VS. AMMA AJIT HEALTHCARE PVT. LTD.	SHREYAS JAIN	9899999672	ADVSHREYASJAIN@GMAIL.COM	01.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-740/2025	03.07.2025	VIKRAM VADHERA VS. DIVENDER CHHABRA	SANA YUSUF	9821276757	Adv.pankajpal24@gmail.com	02.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-749/2025	04.07.2025	LEVIS STRAUSS VS. ASHOK KUMAR	SHARVAN BANSAL	6201970125	unitedmark@unitedandunited.com	03.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-756/2025	05.07.2025	PRATEEK GUJRAL VS. RAGHUNATH VISHNOI	SUMIT ARORA	9810760082	advocatesumit1976@gmail.com	04.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-332/2025	05.07.2025	ASHA RAM & SONS PVT. LTD. VS. SHRI SHAKTI PROTEINS PVT. LTD.	SACHIN KUMAR JAIN	9873586359	SKJAINADVOCATE9@GMAIL.COM	04.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP (I) COMM-538/2025	07.07.2025	HDFC BANK VS. MONI KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	05.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP (I) COMM-539/2025	07.07.2025	HDFC BANK VS. SIKHA DEVVI	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	05.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-782/2025	09.07.2025	KUSUM LATA VINOD KUMAR AGGARWAL VS. BHAR	SHREYEK GUPTA	9711424345	shreyek@horizonassociates.in	08.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP (I) COMM-562/2025	09.07.2025	UGRO CAPITAL LTD. VS. AGS ENTERPRISES	AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	08.07.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP (I) COMM-563/2025	09.07.2025	DCB BANK VS. ROHTAS RAMMEHAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	08.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP (I) COMM-564/2025	09.07.2025	TATA CAPITAL LTD. VS. RAJAN KUMAR SRIVASTAVA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	08.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP (I) COMM-565/2025	09.07.2025	M/S. EDUVISION TRADERS & PRINTERS PVT. LTD. VS. ICICI BANK	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	08.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. DJ	MISC. DJ-530/2025	09.07.2025	AUSHIK VS. THE ORIENTAL INSUF	MAR, TANYA A(	9910334337	ADV.TANYAAGGARWAL@GMAIL.COM	08.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM – 849/2025	11.07.2025	YOGINDER KUMAR JAIN VS. ARMSTRONG WIRE AND ENGINEERS PVT. LTD.	JATIN AGGARWAL	9953283177	Jka.legal@gmail.com	10.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-791/2025	11.07.2025	SSG AUTOMOTVE COMPONENTS PVT LTD Vs ASHISHBHAI	DEEPAK SAHNI	9899995598	vpranalegalassociates@gmail.com	10.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-34 of Arbitration & Conciliation Act,1996	OMP(COMM)-36/2025	12-07-2025	OM FIRE SAFETY COMPANY PVT. LTD VS BHAGWATI EXIM	JATIN SAPRA	9312223345	JATIN.SAPRA150@GMAIL.COM	11.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-801/2025	15.07.2025	AMIT TYAGI VS. YATINDRA NIRVIK	V.P. RANA	9811165700	SAHIBSINGH06@GMAIL.COM	14.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP(I) COMM-590/2025	16.07.2025	UGRO CAPITAL LIMITEDVsSHREEG AUTOMECHPRIVATE LIMITED ANDORS	ARV CHAMBERS OF LAW	9560425989	SUPPORT@ARVLAWCHAMBERS.CO.IN	15.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM- 343/2025	16.07.2025	RAJEEV MITTAL VS THE COMMISSIONER	SANJAY RATHI	981175210	advsanjayrathi@gmail.com	15.07.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	Misc. DJ	MISC. DJ-551/2025	16.07.2025	nd Sons Pvt Ltd Vs Shri Shakti Protie	CHIN KUMAR JA	9873586359	SKJAINADVOCATE9@GMAIL.COM	15.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM- 813/2025	18.07.2025	M/s SPARSH INERNATIONAL THROUGH IT PROP MOHINDER PARSHAD VS M/S MAHADEV ROLLER FLOUR MILL	SAHIB SINGH	9811449906	SANDEEPJINDALS@REDIFFMAIL.COM	17.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP(I) COMM-596/2025	18.07.2025	DCB BANK VS SUMIT KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	17.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP(I) COMM-595/2025	18.07.2025	DCB BANK VS VIR SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	17.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP(I) COMM-597/2025	18.07.2025	DCB BANK VS VIKRAM JAGAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	17.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP(I) COMM-600/2025	18.07.2025	DCB BANK VS AFSAR AHMAD	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	17.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM- 825/2025	21.07.2025	KAMAL GUPTA THROUGH ATTORNEY VS SRI MANDER DASS SONS	SANDEEP JINDAL	9810474101	LAWFIRM@UNSOLVEDLEGAL.COM	19.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-826/2025	21.07.2025	M/S ALLIED TUBES PVT LTD. VS SHAHISHTA	JAGRITI JAIN & PARTHESH BHARDWAJ	8527506427, 7042312792	SHEKHAWATI@YAHOO.IN	19.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP(I)-635/2025	22-07-2025	UGRO CAPITAL LTD. VS SHIVA INDUSTRIES	AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	21.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-837/2025	23.07.2025	SGPRO CREATIONS LLP VS EARTH SYSCOM PVT LTD.	PRAMOD AGGARWAL	9810682372	PRAMOD.4253AGGARWAL@GMAIL.COM	22.07.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP(I) COMM-668/2025	24.07.2025	TATA CAPITAL LIMITED Vs SHUBHAM MANGLA	ARV CHAMBERS OF LAW	9560425989	SUPPORT@ARVLAWCHAMBERS.CO.IN	23.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP(I) COMM-669/2025	24.07.2025	TATA CAPITAL LIMITED Vs ISHU ISHU	ARV CHAMBERS OF LAW	9560425989	SUPPORT@ARVLAWCHAMBERS.CO.IN	23.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-358/2025	25.07.2025	SUNIL BANSAL VS MUNICIPAL CORPORATION OF DELHI	VIDYA SAGAR SHARMA	8279971561	Advocatevidyasagar94@gmail.com	24.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-359/2025	25.07.2025	SWEETY BANSAL VS MUNICIPAL CORPORATION OF DELHI	VIDYA SAGAR SHARMA	8279971561	Advocatevidyasagar94@gmail.com	24.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM – 849/2025	26.07.2025	SQUARE YARDS CONSULTING PVT. LTD. VS OASIS REALTECH PVT LTD.	HEMANT KUMAR YADAV	9555967952	HEAMENT.YADAV@PROPSLEGAL.COM	25.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM- 360/2025	26.07.2025	RAHUL JAIN VS M/S VISHAL TRADING COMPANY	VIJAYPAL SINGH & K. B. SHANKAR	8882525642	Adv.vijayrajput@gmail.com	25.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP(I)-691/2025	28.07.2025	TATA CAPITAL LTD VS SAJIDA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	26.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9 of Arbitration & Conciliation Act,1996	OMP (I)COMM-697/2025	29.07.2025	TATA CAPITAL LTD. VS. SUN INDUSTRIES	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	28.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-368/2025	29.07.2025	M/S. SHREE MADHAV QUICK RESOLUTION SERVICES PVT. LTD. VS. STATE BANK OF INDIA	S.K. CHATURVEDI	9811756975	sureshchaturvedi@yahoo.co.in	28.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	Ex COMM -375/2025	31.07.2025	WOLTERS KLUWER INDIA PVT. LTD Vs. AMIT BOOK COMPANY PVT. LTD.	DIPESH SHARMA	9911086192	WITTONS@GMAIL.COM	30.07.2025

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2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	Misc DJ	Misc DJ/496/2025	01-07-2025	M/s Cozier enterprises Vs ROSHI SHARMA	sana yusuf(P),	8595510817	advocateafrozkhann1988@gmail.com	06.06.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/507/2025	02-07-2025	HDFC BANK LTD Vs NEETU BHATI	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	17.06.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/508/2025	02-07-2025	HDFC BANK LTD Vs GOLDY SUNEJA	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	17.06.2025
			306	Execution (Comm)	Execution (Comm)/314/2025	02-07-2025	AJAY BHAYANA Vs INFINITY GLOBAL CSP PVT LTD	Kuber Giri(P),	9811999978	kubergiri@gmail.com	07.06.2025
			306	CS (COMM)	CS (COMM)/733/2025	02-07-2025	ASHOK MITTAL Vs DHANAJAY	AMIT GARG(P),	9350018343	advamitgarg10502019@gmail.com	28.06.2025
			306	Execution (Comm)	Execution (Comm)/326/2025	04-07-2025	M/s Convergia Digital Education Pvt Ltd Vs M/s Cresent Public School	RAJESH KUMAR(P),	9811389028,	kumarrajeshadv@yahoo.com	17.06.2025
			306	Execution (Comm)	Execution (Comm)/328/2025	04-07-2025	HELLO VERIFY INDIA PVT LTD Vs ADECCO INDIA PVT LTD	TARUN KAUSHIK(P),	9811131195	mukeshvatsa.associates@gmail.ocm	02.07.2025
			306	CS (COMM)	CS (COMM)/753/2025	05-07-2025	RAKESH MALHOTRA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksinghI16@gmail.com	03.07.2025

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			306	CS (COMM)	CS (COMM)/773/2025	08-07-2025	NANYA AIRCONN PVT LTD Vs OM BALAJEE AUTOMOBILE (INDIA) PVT LTD	NITIN GOEL(P),	999340256,	mnglawoffice@gmail.com	06.07.2025
			306	CS (COMM)	CS (COMM)/788/2025	11-07-2025	HARJEET KAUR BAGGA Vs MUNICIPAL CORPORATION OF DELHI	Robin Bhardwaj(P),	9560905884	robinbhardwaj529@gmail.com	07.07.2025
			306	CS (COMM)	CS (COMM)/789/2025	11-07-2025	MOHIT GAUR Vs HEMANT KUMAR VAID	Amit Poonia(P),	9899665895	whitepaperlawoffices@gmail.com	09.07.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/572/2025	12-07-2025	DCB BANK LTD Vs SALEEM S/O RAHEESALI	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	07.07.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/571/2025	12-07-2025	DCB BANK LTD Vs MOHD KHALID	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	07.07.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/573/2025	12-07-2025	DCB BANK LTD Vs NAIM YAMIN	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	07.07.2025
			306	Execution (Comm)	Execution (Comm)/342/2025	14-07-2025	UNITED INDIA INSURANCE CO LTD Vs Inland World Logistics P Ltd	KISHORE KUMAR SRIVASTAVA(P),	9654055026	nandita2412@gmail.com	11.07.2025
			306	ExCOMM - Award by Arb Comm	ExCOMM - Award by Arb Comm/25/2025	14-07-2025	KOTAK MAHINDRA BANK LTD Vs HARSH CHANANA	RITESH(P),	9999495500	mohitmongaadvocate@gmail.com	11.07.2025

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			306	OMP (I) (COMM)	OMP (I) (COMM)/589/2025	16-07-2025	PIRAMAL FINANCE LTD Vs MAHESH SHARMA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	12.07.2025
			306	CS (COMM)	CS (COMM)/811/2025	17-07-2025	HAMDARD NATIONAL FOUNDATION (INDIA) Vs HAMDARD CHARITABLE AND EDUCATIONAL TRUST	SHIVENDRA PRATAP SINGH(P),	9953394364	shivendra@theacmeco.com	15.07.2025
			306	Execution (Comm)	Execution (Comm)/344/2025	17-07-2025	M/s Orient Links Pvt Ltd Vs Ravi Goel Prop of Goel Paper Traders	mahesh sharma(P),	9810493325	advmcsharma2010@gmail.com	14.07.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/599/2025	18-07-2025	DCB BANK LTD Vs VINOD KUMAR YADAV	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	16.07.2025
			306	CS (COMM)	CS (COMM)/815/2025	18-07-2025	LOKDHUN TELEMEDIAPVT LTD Vs MEDIA NOVA LLP	PARVEEN KUMAR(P),	9818000645	devinder.khatana@gmail.com	16.07.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/598/2025	18-07-2025	DCB BANK LTD Vs YAKUB HUSAIN	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	16.07.2025
			306	CS (COMM)	CS (COMM)/814/2025	18-07-2025	ASHOK KUMAR RANA Vs MUNICIPAL CORPORATION OF DELHI Delhi	satyendra kumar singh(P),	9811161525	sksinghI16@gmail.com	16.07.2025
			306	Execution (Comm)	Execution (Comm)/348/2025	19-07-2025	SUNIL KUMAR Vs M/S RUDRAM CHAINS	Sameer Dewan(P),	9810134864	sameerdewan123@rediffmail.com	16.07.2025

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			306	Execution (Comm)	Execution (Comm)/352/2025	22-07-2025	PUNJAB NATIONAL BANK Vs SRB GROUP OF COMPANY	VED PRAKASH(P),	9711900673	advocateprakashved@gmail.com	16.07.2025
			306	CS (COMM)	CS (COMM)/835/2025	23-07-2025	SAGAR VIJAYRAN Vs LIFE INSURANCE CORPORATION OF INDIA	NASIR AHMED(P),	9899742410	nasirahmedji@gmail.com	18.07.2025
			306	Execution (Comm)	Execution (Comm)/362/2025	26-07-2025	STATE BANK OF INDIA Vs KAMLESH YADAV	Suchita Dixit(P),	896932838	agnihotrisuchita@gmail.com	24.07.2025
			306	Execution (Comm)		28-07-2025	TIKAM BHATIA Vs SHALU GUPTA	JAGRITI JAIN	8527506427	lawfirm@unsolvedlegal.com	23.07.2025
			306	Counter Claim	Counter Claim/36/2025	28-07-2025	BEENA BEHL Vs SUNIL GUPTA	sarfaraz ahmad	9818546786	srf.highcourt@gmail.com	28.07.2025
			306	ExCOMM - Award by Arb Comm	ExCOMM - Award by Arb Comm/32/2025	29-07-2025	AXIS BANK LTD Vs INAM KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26.07.2025
			306	CS (COMM)	CS (COMM)/867/2025	30-07-2025	M/S GWALEC ELECTRICALS PVT LTD Vs M/S MONA GENERATOR SERVICES PVT LTD	ROHIT KUMAR MODI(P),	9810243904,	Rkm_modi@rediffmail.com	28.07.2025
			306	CS (COMM)	CS (COMM)/870/2025	30-07-2025	VIKAS BANSAL Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksinghI16@gmail.com	28.07.2025

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			306	M Ex	M Ex/631/2025	30-07-2025	RAGHAV INDUSTRIAL PRODUCTS Vs PARAGON PAPER INDUSTRIES LLP	VANI GUPTA	7838381994	akumar@knm.in	30.07.2025
			306	CS (COMM)	CS (COMM)/869/2025	30-07-2025	MOHD SARIM Vs MUTABASSUM	Zareef Ahmad(P),	9899257184	advocatebharti729@gmail.com	28.07.2025
			306	CS (COMM)	CS (COMM)/864/2025	30-07-2025	PREM NARAYAN KOTHARI Vs RAMAN KUMAR CHAUDHARY	SANJAY SHAH(P),	9891111475	adv.sanjayshah@gmail.com	27.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 696/2025	01.07.2025	M/S SHALOO AIRI & ORS. VS M.C.D.	Ms. RITU GUPTA	9811258764	LEGALTEAM.PLC@GMAIL.COM	23.06.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 697/2025	01.07.2025	M/S RRM TRADING INTERNATIONAL VS TANMAY GULATI : PROP ML STAR PRINT N. PACK	MUNISH VOHRA	9811427957	MUNISHLAWVOHRA@GMAIL.COM	11.06.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 785/2025	10.07.2025	YOGESH AGGARWAL VS M.C.D.	SATYENDER KR. SINGH	981116525	SKSINGH116@GMAIL.COM	07.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 824/2025	21.07.2025	KAMAL GUPTA HUF VS M/S SRI MANDER DASS & SONS	SANDEEP JINDAL	9810474101	SANDEEPJINDALS@REDIFFMAIL.COM	18.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 828/2025	22.07.2025	PAWAN KR. MAHTO PROP M/S PAWAN TEXTILE VS ANIL KR. MISHRA PROP M/S VANSH CREATION	SUDHIR KR. SINGH	9868927179	SKSINGHADVDELHI@GMAIL.COM	19.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 838/2025	23.07.2025	M/S AGRICO ORGANICS LIMITED V/S ASIAN AGRO INDUSTRIES	AMANDEEP SINGH	9873967070	AMANDEEP@ADSANDCOMPANY.COM	21.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CSCOMM 843/2025	25.07.2025	VIKRANT JAIN VS M/S ELL DEE FURNITURE	T.R. SHARMA	9871230495	SHARMATR392@GMAIL.COM	23.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CSCOMM 842/2025	25.07.2025	M/S AVS LEATHERS VS MS 3 BROTHER EXIM	DR. RAVINDER KUMAR	9871230495	RAVIKUMAR7412@REDDIF.COM	23.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 850/2025	26.07.2025	M/S TIRTH AGRO TECHNOLOGY PRIVATE LIMITED VS MOHAMMED PASHA PROP. OF YASEEN AGENCY	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN	23.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 855/2025	28.07.2025	SURESH GUPTA VS SAKET SHAH	PRATEEK MEHTA	9811886609	NOT PROVIDED	25.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 858/2025	29.07.2025	VARSHA KHANNA VS ANKUR JAIN	T. R. GUPTA	9811365932	NOT PROVIDED	28.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 868/2025	30.07.2025	NIRMAL KR. JAIN PROP. OF MS JAIN ABHUSHAN BHANDAR AND ANR. VS BHARAT JEWELLERS	SHRAVAN KUMAR BANSAL	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	28.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 875/2025	31.07.2025	KANSAL METAL PVT. LTD. VS GANGOTRI ELECTRONICS PVT. LTD. AND OTHERS	AKASH GUPTA	9560740322	ADVAKASH18@OUTLOOK.COM	29.07.2025

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			303, Extension Block, Tis Hazari Courts, Delhi	Arbitration u/s 9	OMP (I) COMM 494/2025	01.07.2025	HDFC BANK LTD VS ABHINAV MISHRA	ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	17.06.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Arbitration u/s 9	OMP (I) COMM 534/2025	05.07.2025	TATA CAPITAL LTD VS SANDEEP KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	04.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Arbitration u/s 9	OMP (I) COMM 554/2025	09.07.2025	UGRO CAPITAL LTD VS GARGI INFRAVISION	IT KUMAR SINI	9990659331	KMSPARTNER@GMAIL.COM	08.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Arbitration u/s 9	OMP (I) COMM 555/2025	09.07.2025	UGRO CAPITAL LTD VS AMAN ENGINEERING WORKS	IT KUMAR SINI	9990659331	KMSPARTNER@GMAIL.COM	07.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Arbitration u/s 9	OMP (I) COMM 556/2025	09.07.2025	DCB BANK LTD VS NISHAN SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	07.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Arbitration u/s 9	OMP (I) COMM 557/2025	09.07.2025	DCB BANK LTD VS SHARUKH KHAN	ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	07.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Arbitration u/s 9	OMP (I) COMM 558/2025	09.07.2025	DCB BANK LTD VS MANPREET SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	07.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Arbitration u/s 9	OMP (I) COMM 559/2025	09.07.2025	DCB BANK LTD VS JASVINDER SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	07.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Arbitration u/s 9	OMP (I) COMM 579/2025	15.07.2025	UGRO CAPITAL LTD VS SHRI BANKE BIHARI INDUSTRIES	AIBHAV MATHU	9560425989	SUPPORT@ADVLAWCHAMBERSGMAIL.COM	12.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Arbitration u/s 9	OMP (I) COMM 666/2025	24.07.2025	TATA CAPITAL LTD VS PANKAJ SINGH	AIBHAV MATHU	9560425989	SUPPORT@ADVLAWCHAMBERSGMAIL.COM	22.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Arbitration u/s 9	OMP (I) COMM 667/2025	24.07.2025	TATA CAPITAL LTD VS LAXMI NARAYAN	AIBHAV MATHU	9560425989	SUPPORT@ADVLAWCHAMBERSGMAIL.COM	22.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Arbitration u/s 9	OMP COMM 37/2025	26.07.2025	M/S R.S. CREATION & ORS. VS M/S SANIRSIH TEXTILE	JDHIR AHLAWA	8376972914	ADVSUDHIRAHLAWAT@GMAIL.COM	25.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Arbitration u/s 9	OMP (I) COMM 696/2025	29.07.2025	DCB BANK LTD VS NASEEM SALAMOODEEN	ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	28.07.2025

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			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC DJ 500/2025	04.07.2025	MISS MANISHA CHOWDHARY & ORS. VS MISS KOMAL CHAUDHARY	ISH KUMAR SIN	9911178219	MANISH.MKSLEGAL@GMAIL.COM	02.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC DJ 512/2025	07.07.2025	CANARA BANK VS C.M. CREATION	ANIL KUMAR SINGH	9868213110	ANILSINGHANDCOMPANY@GMAIL.COM	05.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC DJ 518 /2025	08.07.2025	NISHIKANT JAIN VS M/S MICROTECH ENGINEERS	ARCHANA RUHELA	8851422431	ARCHANARUHELA@GMAIL.COM	05.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC DJ 536/2025	11.07.2025	ASHA RAM & SONS PVT LTD VS PREM CHAND GUPTA	SATYENDER KR. SINGH	9811161525	SKSINGH116@GMAIL.COM	08.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC DJ 563 /2025	21.07.2025	SPINKS INDIA VS M/S NIKHIL FOOTWEAR	WASI HAIDR	9999938910	ADVWASIHAIDR@GMAIL.COM	18.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC DJ 569/2025	23.07.2025	RAMESH BRIJ LAL SANTANI VS TAJINDER KUMAR BINDAL	PAWAN KUMAR MITTAL	9873938816	MITTALPK08@GMAIL.COM	22.07.2025
4	**MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04**	**CENTRAL**	304	RECOVERY	CS (COMM)/721/2025	01-07-2025	PUNJAB AND SIND BANK Vs SHIK	GIRISH VERMA	9891954484	NA	01.07.2025
			304	RECOVERY	CS (COMM)/704/2025	01-07-2025	SH VIKAS VERMA Vs MUNICIPAL CORPORATION OF DELHI	Avinash Kumar Trivedi(P),	9871-441-764	AKTREVEDILAWOFFICES@GMAIL.COM	01.07.2025
			304	RECOVERY	CS (COMM)/737/2025	03-07-2025	STATE BANK OF INDIA Vs SEPOY	TIRATH LAL YA	9643228307	advtirath@gmail.com	14.05.2025
			304	RECOVERY	CS (COMM)/741/2025	03-07-2025	MOHAN LAL PROPRIETOR OF M/S UTTAM INDUSTRIES Vs VIJAY KUMAR S/O UTTAM CHAND	Mukund Yadav(P),	na	HARISH@BARAHAMLEGALSERVICE.COM	03.07.2025
			304	RECOVERY	CS (COMM)/746/2025	04-07-2025	A TO Z CHEMICALS Vs SUDHIR KU	NITESH KUMAI	9873300964	LOVEKESH27@GMAIL.COM	03.07.2025
			304	RECOVERY	CS (COMM)/747/2025	04-07-2025	MADHUR JAIN Vs JAINSONS ELE	Manish Sharma(	9871129207	GAK.COP@GMAIL.COM	02.05.2025
			304	RECOVERY	CS (COMM)/770/2025	08-07-2025	MANISH GOYAL Vs DIPCO ENTERPRISES AND ANR	MANOJ KUMAR(P),	9318572958	NA	04.07.2025

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			304	RECOVERY	CS (COMM)/769/2025	08-07-2025	DESH RAJ TEX FAB PVT LTD Vs JB OSWAL GARMENTS And Anr	Priya Soni(P),	9899287408	NA	04.07.2025
			304	RECOVERY	CS (COMM)/776/2025	09-07-2025	SH SHRIKANT CHAUDHARY Vs M/S VALUE LINE INTERIORS PVT LTD AND ORS	varun jain(P),	9717266278	NA	04.07.2025
			304	RECOVERY	CS (COMM)/820/2025	21-07-2025	BANK OF BARODA Vs Shri Krishna	Geetanjali Sharn	84447783470	ADVOCATE.134@GMAIL.COM	08.07.2025
			304	RECOVERY	CS (COMM)/822/2025	21-07-2025	Anil Gupta Vs MUNICIPAL CORPO	Dheeraj Gupta(P	9811412191	dheerajgupta1982@gmail.com	08.07.2025
			304	RECOVERY	CS (COMM)/833/2025	23-07-2025	NAITIK DEVELOPERS THROUGH ITS sh PROPREITOR AMIT TYAGI Vs YATINDRA NIRVIK	BHARAT KUMAR(P),	9811165700	VPRANALEGALASSOCIATES@GMAIL.COM	17.07.2025
			304	RECOVERY	CS (COMM)/834/2025	23-07-2025	NAITIK DEVELOPERS THROUGH ITS PROPREITOR Sh AMIT TYAGI Vs YATINDRA NIRVIK	BHARAT KUMAR(P),	9811165700	VPRANALEGALASSOCIATES@GMAIL.COM	17.07.2025
			304	RECOVERY	CS (COMM)/863/2025	30-07-2025	VIKAS BANSAL Vs Municipal Corporation of Delhi	satyendra kumar	9811161525	SKSINGH16@GMAIL.COM	25.07.2025

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5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	COURT ROOM 302	CIVIL SUIT	CS(COMM) 796/2025	14.07.2025	NEERAJ AGGARWAL VS MCD	PANKAJ ROY K(	9811070396	pankajkotra@yahoo.co.in	12.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 619/2025	21.07.2025	DCB BANK LTD. VS JOGINER	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 620/2025	21.07.2025	DCB BANK LTD. VS RAHUL	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 621/2025	21.07.2025	DCB BANK LTD. VS VINOD KUMAR YADAV	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 622/2025	21.07.2025	DCB BANK LTD. VS VISHAL	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.07.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 823/2025	21.07.2025	M/S PACIFIC IT CONSULTING PVT. LTD. VS IDC TECHNOLOGIES SOLUTIONS INDIA PVT. LTD.	DISHANT SHAR	9971463025	dishantsharma01@yahoo.co.in	17.07.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 836/2025	23.07.2025	NAITIK DEVELOPERS VS YATINDRA NIRVIK	V.P. RANA	9811165700	vpranalegalassociates@gmail.com	21.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 656/2025	24.07.2025	TATA CAPITAL LTD. VS AMIT	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	22.07.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 846/2025	25.07.2025	DEEPAK ARORA VS SHAMIM ALAM	CHANDER PRA	9811348158	NA	24.07.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 847/2025	25.07.2025	SONI SONS GARMENTS PVT. LTD. VS DHARAMVATI	RAJIV SHRIVAS	9911792701	rajeevadv.shrivastava@gmail.com	24.07.2025

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			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 688/2025	26.07.2025	TATA CAPITAL LTD. VS PINKI PINKI	VIBHOR MATH	9560425989	support@arvlawchambers.co.in	25.07.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 854/2025	28.07.2025	TANU GOEL VS ANIL GOEL	SHIVAM GAUR	9717753160	shivamgaur.law@gmail.com	26.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 698/2025	30.07.2025	TATA CAPITAL LTD. VS CHAMKAUR SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	26.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 699/2025	30.07.2025	TATA CAPITAL LTD. VS RAHUL MEHRA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	26.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I)COMM 700/2025	30.07.2025	KMAP CAPITAL LTD. VS PANKAJ KUMAR	MONIKA DAGA	8929971128	NA	28.07.2025

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6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/727/2025	CS (COMM)/727/2025	02-07-2025	K K ENTERPRISES TNROUGH ITS AR SH TANUJ GUPTA Vs M/S DEXITECH ELECTRONICS AND ORS	LAVIKA GUPTA	9971170800	lavikagupta2009@gmail.com	05.06.2025
			410	ExCOMM - Award by Arb Comm/23/2025	ExCOMM - Award by Arb Comm/23/2025	02-07-2025	LEVIS STRAUSS AND CO Vs LALIT KUMAR JAGGIA	hravan Bansal(P	6201970125	unitedmark@united.com	06.06.2025
			410	CS (COMM)/748/2025	CS (COMM)/748/2025	04-07-2025	VIVA BOOKS PVT LTD Vs SHREE KRISHNA BOOK HOUSE	ENDER VASHIS	9811140704	nvashishta@gmail.com	06.06.2025
			410	CS (COMM)/744/2025	CS (COMM)/744/2025	04-07-2025	NARESH GARG Vs M/S RNT METALS PVT LTD	NKUR GARG(P)	9650129997	ankurgarglaw@gmail.com	11.06.2025
			410	CS (COMM)/751/2025	CS (COMM)/751/2025	05-07-2025	BANK OF MAHARASHRA Vs HANIYA FOODS AND ANR	N KUMAR SING	9540649131	advocatesuman82@gmail.com	13.01.2025
			410	CS (COMM)/752/2025	CS (COMM)/752/2025	05-07-2025	BANK OF MAHARASHRA Vs M/S AYAAN FOOD AND CO AND ANR	N KUMAR SING	9540649131	advocatesuman82@gmail.com	08.01.2025
			410	CS (COMM)/750/2025	CS (COMM)/750/2025	05-07-2025	VANDANA SHARMA Vs TULSI RAM	PANKAJ JAIN	9873235288	pankaj.jainadvocate@rediffmail.com	06.06.2025

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			410	CS (COMM)/760/2025	CS (COMM)/760/2025	07-07-2025	PUMA SE Vs RAHUL PAUL	PRACHI GUPTA	9911703098	prachigupta@pamslegal.com	04.07.2025
			410	CS (COMM)/761/2025	CS (COMM)/761/2025	07-07-2025	MAYANK ARORA Vs PUMA SE	PRACHI GUPTA	9911703098	prachi.gupta@pamslegal.com	03.07.2025
			410	CS (COMM)/764/2025	CS (COMM)/764/2025	07-07-2025	PUMA SE Vs VISHAL SINGH	PRACHI GUPTA	9911703098	prachigupta@pamslegal.com	04.07.2025
			410	OMP (COMM)/33/2025	OMP (COMM)/33/2025	07-07-2025	SHRADHA MALIK Vs IQ CONSULTANCY AND ORS	HISHIR KAUSHI	9958081465	s.kaushik@athenabhs.com	04.07.2025
			410	Execution (Comm)/333/2025	Execution (Comm)/333/2025	07-07-2025	SHISHPAL Vs MUNICIPAL CORPORATION OF DELHI AND ANR	ndra kumar sing	9811161525	ID.sksingh16@gmail.com	07.07.2025
			410	CS (COMM)/759/2025	CS (COMM)/759/2025	07-07-2025	M/S US ADVERTISING AGENCY PVT LTD Vs M/S BLINK COMMERCE PVT LTD AND ORS	RASHI SURI	8882440743	info@upscalelegal.com	11.06.2025
			410	CS (COMM)/768/2025	CS (COMM)/768/2025	08-07-2025	MS SAVITRI YARNS AND TEXTILES Vs M/S VIHAAN INDUSTRIES	VIJAY SINGH	8053835085	vijayahlawat86@gmail.com	04.07.2025

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			410	Execution (Comm)/336/2025	Execution (Comm)/336/2025	09-07-2025	PANKAJ ARORA Vs MUNICIPAL CORPORATION OF DELHI AND ANR	ya sagar shrama(	8279971561	advocatevidyasagar94@gmail.com	04.07.2025
			410	CS (COMM)/795/2025	CS (COMM)/795/2025	14-07-2025	RADHEY SHYAM (SENIOR CITIZEN) Vs MUNICIPAL CORPORATION OF DELHI	obin Bhardwaj(P	9560905884	vandyvb,16@gmail.com	07.07.2025
			410	OMP (I) (COMM)/578/2025	OMP (I) (COMM)/578/2025	15-07-2025	PIRAMAL FINANCE LTD Vs SHAKIRA BI	IANJAY SINGH(	7030378800	asaplegalandadvocates@gmail.com	10.07.2025
			410	Misc DJ/547/2025	Misc DJ/547/2025	15-07-2025	M/S CHAND BIDI COMPANY Vs MOHD GALIB	l Verdhan Maitre	26843455	unitedmark@united.com	12.07.2025
			410	CS (COMM)/806/2025	CS (COMM)/806/2025	16-07-2025	STATE BANK OF INDIA Vs RAKHI AND ANR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	13.07.2025
			410	CS (COMM)/805/2025	CS (COMM)/805/2025	16-07-2025	M/S ASK AUTOMOTIVE LTD Vs ASHOK KUMAR	MOD KUMAR SI	9718209970	aastha@thelegist.com	11.07.2025
			410	OMP (I) (COMM)/594/2025	OMP (I) (COMM)/594/2025	17-07-2025	PIRAMAL FINANCE LTD Vs PADMAKUMARY D	IANJAY SINGH(	7030378800	asaplegalandadvocates@gmail.com	12.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			410	OMP (I) (COMM)/617/2025	OMP (I) (COMM)/617/2025	21-07-2025	DCB BANK LTD Vs MUNEER ALAM	NISH BHOLA(P	9811452022	Anish_bhola17@yahoo.com	16.07.2025
			410	OMP (I) (COMM)/615/2025	OMP (I) (COMM)/615/2025	21-07-2025	DCB BANK LTD Vs SONU	NISH BHOLA(P	9811452022	Anish_bhola17@yahoo.com	16.07.2025
			410	OMP (I) (COMM)/632/2025	OMP (I) (COMM)/632/2025	22-07-2025	DCB BANK LTD Vs JITENDRA KUMAR	NISH BHOLA(P	9811452022	Anish_bhola17@yahoo.com	16.07.2025
			410	CS (COMM)/832/2025	CS (COMM)/832/2025	23-07-2025	M/S NORTH EASTERN CARRYING CORPORATION LTD Vs AKSHAY ARUNENDRA TIWARI	AHBAAZ AKHT	8384878491	itsmeshahbazakhtar@gmail.com	04.07.2025
			410	CS (COMM)/853/2025	CS (COMM)/853/2025	28-07-2025	MANJEET KAUR Vs RAJU ALIAS DEVENDER	AKESH WADHW	9811072845	wlawlegal@gmail.com	23.07.2025
			410	OMP (I) (COMM)/690/2025	OMP (I) (COMM)/690/2025	28-07-2025	UGRO CAPITAL LIMITED Vs SHIVA INDUSTRIES AND ORS	T KUMAR SINH	9990659331	kmpspartner@gmail.com	19.07.2025
			410	Execution (Comm)/372/2025	Execution (Comm)/372/2025	30-07-2025	AXIS BANK LTD Vs TAYUB ALI	YANK MAHAJAN	(P),		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			410	OMP (I) (COMM)/520/2025	OMP (I) (COMM)/520/2025	03-07-2025	HDFC BANK LTD Vs BHURI	NISH BHOLA(P	9811452022	Anish_bhola17@yahoo.com	17.06.2025
			410	OMP (I) (COMM)/551/2025	OMP (I) (COMM)/551/2025	08-07-2025	TATA CAPITAL LTD Vs AMIR ALVI	NISH BHOLA(P	9811452022	Anish_bhola17@yahoo.com	04.07.2025
			410	OMP (I) (COMM)/550/2025	OMP (I) (COMM)/550/2025	08-07-2025	HDFC BANK LTD Vs ROZI	NISH BHOLA(P	9811452022	Anish_bhola17@yahoo.com	05.07.2025
			410	OMP (I) (COMM)/581/2025	OMP (I) (COMM)/581/2025	15-07-2025	UGRO CAPITAL LIMITED Vs A R ENGINEERING AND ORS	T KUMAR SINH	9990659331	kmpspartner@gmail.com	08.07.2025
			410	OMP (I) (COMM)/580/2025	OMP (I) (COMM)/580/2025	15-07-2025	UGRO CAPITAL LIMITED Vs SHIVA INDUSTRIES AND ORS	T KUMAR SINH	9990659331	kmpspartner@gmail.com	08.07.2025
			410	OMP (I) (COMM)/612/2025	OMP (I) (COMM)/612/2025	19-07-2025	HDFC BANK LTD Vs SMOOTH MOTORS	NISH BHOLA(P	9811452022	Anish_bhola17@yahoo.com	08.07.2025
			410	Misc DJ/514/2025	Misc DJ/514/2025	07-07-2025	CANARA BANK Vs SANJEEV SHARMA	Rekha Rustagi(P)	9810168405	rekharustagi@gmail.com	11.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			410	OMP (I) (COMM)/634/2025	OMP (I) (COMM)/634/2025	22-07-2025	DCB BANK LTD Vs ALIJAAN NASIR	NISH BHOLA(P	9811452022	Anish_bhola17@yahoo.com	16.07.2025
			410	OMP (I) (COMM)/633/2025	OMP (I) (COMM)/633/2025	22-07-2025	DCB BANK LTD Vs ARVIND KUMAR	NISH BHOLA(P	9811452022	Anish_bhola17@yahoo.com	16.07.2025
			410	Execution (Comm)/312/2025	Execution (Comm)/312/2025	02-07-2025	RENOVISION AUTOMATION SERVICES PVT LTD Vs RANDHIR KAPOOR	shish Sharma(P	9650398837	ashishadvocate07@gmail.com	02.07.2025
			410	OMP (I) (COMM)/613/2025	OMP (I) (COMM)/613/2025	19-07-2025	TATA CAPITAL LTD Vs PALLVI VAISHY	NISH BHOLA(P	9811452022	Anish_bhola17@yahoo.com	07.07.2025
			410	Misc DJ/579/2025	Misc DJ/579/2025	29-07-2025	SHRIKANT CHAUDHARY Vs GURPREET SINGH GULATI	SHYAM MOUR	NA	NA	31.05.2025
			410	CS (COMM)/745/2025	CS (COMM)/745/2025	04-07-2025	M/S R S DYE CHEM PROPRIETOR MRS RADHA KASERA THROUGH ATTORNEY VAIBHAV AGGAWAL Vs RAGHAV PETRO CHEM PVT LTD THROUGH ITS DIRECTORS RAKESH CHHABRA	SUMIT RANA	9818621098	advsumitrana@gmail.com	13.06.2025
7	**SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07**	**CENTRAL**	COURT ROOM 302	CIVIL SUIT	CS(COMM) 796/2025	14.07.2025	NEERAJ AGGARWAL VS MCD	PANKAJ ROY K(	9811070396	pankajkotra@yahoo.co.in	12.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 619/2025	21.07.2025	DCB BANK LTD. VS JOGINER	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 620/2025	21.07.2025	DCB BANK LTD. VS RAHUL	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 621/2025	21.07.2025	DCB BANK LTD. VS VINOD KUMAR YADAV	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 622/2025	21.07.2025	DCB BANK LTD. VS VISHAL	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.07.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 823/2025	21.07.2025	M/S PACIFIC IT CONSULTING PVT. LTD. VS IDC TECHNOLOGIES SOLUTIONS INDIA PVT. LTD.	DISHANT SHAR	9971463025	dishantsharma01@yahoo.co.in	17.07.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 836/2025	23.07.2025	NAITIK DEVELOPERS VS YATINDRA NIRVIK	V.P. RANA	9811165700	vpranalegalassociates@gmail.com	21.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 656/2025	24.07.2025	TATA CAPITAL LTD. VS AMIT	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	22.07.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 846/2025	25.07.2025	DEEPAK ARORA VS SHAMIM ALAM	CHANDER PRA	9811348158	NA	24.07.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 847/2025	25.07.2025	SONI SONS GARMENTS PVT. LTD. VS DHARAMVATI	RAJIV SHRIVAS	9911792701	rajeevadv.shrivastava@gmail.com	24.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 688/2025	26.07.2025	TATA CAPITAL LTD. VS PINKI PINKI	VIBHOR MATH	9560425989	support@arvlawchambers.co.in	25.07.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 854/2025	28.07.2025	TANU GOEL VS ANIL GOEL	SHIVAM GAUR	9717753160	shivamgaur.law@gmail.com	26.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 698/2025	30.07.2025	TATA CAPITAL LTD. VS CHAMKAUR SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	26.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 699/2025	30.07.2025	TATA CAPITAL LTD. VS RAHUL MEHRA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	26.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I)COMM 700/2025	30.07.2025	KMAP CAPITAL LTD. VS PANKAJ KUMAR	MONIKA DAGA	8929971128	NA	28.07.2025
8	**SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	308	RECOVERY	CS (COMM)-695/2025	01-07-2025	UNION BANK OF INDIA VS. JOGINDER SINGH	ALOK KUMAR	9911000126	NA	06-06-2025
			308	RECOVERY	CS (COMM)-701/2025	01-07-2025	M/s R K Goel Abhey Kumar Jain Vs Municipal Corporation of Delhi	A.K.TRIVEDI	9810104312	aktrivedilawofficers@gmail.com	10-06-205
			308	RECOVERY	CS (COMM)-702/2025	01-07-2025	RAJAT AND COMPANY COMMODITIES PRIVATE LIMITED Vs VEDANT ENTERPRISES	MADHAV GAWI	8700568975	madhav(G)rkgco.com	27-06-2025
			308	EXECUTION	EXE./305/2025	01-07-2025	SANJAY KUMAR JAIN VS. VINOD KUMAR	SHARWAN DEV	NA	NA	11-06-2025

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			308	EXECUTION ARB.AWARD	EXE.ARB.AWARD/20/2025	01-07-2025	VRK GAMES PVT. LTD. VS. SANJAY MADAN	Nitish Ojha	9811440254	nitish.ojha90@gmail.com	06-06-2025
			308	MISC.	MICJ.DJ/498/2025	02-07-2025	SHOBIT BANSAL Vs MUNICIPAL CORPORATION OF DELHI	vidhya Sagar	9149137843	NA	12-06-2025
			308	MISC.	MICJ.DJ/499/2025	02-07-2025	BHARATI BHAWAN Vs ANIL SHARMA	NIKHIL TRIPAT	9899836932	nikhilyripathi63@gmail.com	26-06-2025
			308	EXECUTION	EXE./316/2025	02-07-2025	Sh SUNIL BANSAL Vs Municipal Corporation of Delhi	vidhya Sagar	9149137843	NA	13-06-2025
			308	CONTEMPT PETITION	CONTEMPT/17/2025	02-07-2025	BHARATI BHAWAN Vs ANIL SHARMA	NIKHIL TRIPAT	9899836932	nikhilyripathi63@gmail.com	26-06-2025
			308	RECOVERY	CS (COMM)-726/2025	02-07-2025	M/S NIKUNJ WOODS (P) LTD. Vs KRISHAN PAL SINGH (PROPRIETOR)	VIKRAMDUA	9810080638	mailvikramdua(a),gmail.com	11-06-2025
			308	RECOVERY	CS (COMM)-728/2025	02-07-2025	POOJA BHUTANI (PROP.) Vs MR. ANUJ SHARMA, (PROP.)	VIKRAMDUA	9810080638	mailvikramdua(a),gmail.com	10-06-2025
			308	RECOVERY	CS (COMM)-729/2025	02-07-2025	M/S EKLINGJEE POLYMERS PVT. LTD. Vs M/S A.T.PIPES (INDIA) PVT. LTD.	LOVEKESH AG	9891947575	LOVEKESH27@GMAIL.COM	10-06-2025
			308	EXECUTION	Execution (Comm.)/321/2025	03-07-2025	MS SAMRIDDHI ELECTROMART PVT LTD Vs LAL BAHADUR	SUNDEEP SEHGAL	9810005572	infilegal@gmail.com	23-06-2025

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			308	EXECUTION	Execution (Comm.)/322/2025	03-07-2025	M/S RAM NIWAS GOEL Vs MUNICIPAL CORPORATION OF DELHI	A.K.TRIVEDI	9810104312	aktrivedilawofficers@gmail.com	28-06-2025
			308	RECOVERY	CS (COMM)/735/2025	03-07-2025	HARVINDER RANA Vs MUNICIPAL CORPORATION OF DELHI AND ANR.	SATENDRA KUMAR SINGH	9811161525	sksinghll6@gmail.com	10-06-2025
			308	RECOVERY	CS (COMM)/736/2025	03-07-2025	SAROJ GUPTA AND ORS. Vs VISHAL NARANG	PRASHANT DIWAN	9811937371	ADVDIWANS@GMAIL.COM	18-06-2025
			308	EXECUTION	Execution (Comm.)/324/2025	04-07-2025	RITESH VERMA Vs RED PRINTS PVT LTD	Vishwendra Verma	98717104611	VERMA.VISHWENDRA@YAHOO.CO.IN	27-06-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/527/2025	04-07-2025	HDFC BANK LTD Vs NASEEM	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	18-06-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/528/2025	04-07-2025	HDFC BANK LTD Vs MOHAMMAD NAZIM	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	18-06-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/531/2025	05-07-2025	TATA CAPITAL LTD. Vs MOHD NADIR	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	27-06-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/532/2025	05-07-2025	HDFC BANK LTD. Vs FARDEEN KHAN	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	18-06-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/533/2025	05-07-2025	HDFC BANK LTD. Vs SHUBHAM KUMAR SHARMA	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	18-06-2025

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			308	EXECUTION	Execution (Comm.)/335/2025	08-07-2025	SMT SHEELA DEVI AND ANR. Vs M/S AMBUJ HOTEL AND REAL ESTATE PVT LTD	VIPAN KUMAR BAJAJ	98 1 0082 422	NA	07-07-2025
			308	RECOVERY	CS (COMM)/771/2025	08-07-2025	LEVI STRAUSS AND COMPANY Vs MANOJ CHIRVI	aastha sharma	9718209970	aastha@the legist.com	03-07-2025
			308	EXECUTION	Ex.COMM - Award by Arb. Comm./27/2025	16-07-2025	Kotak Mahindra Bank Ltd. Vs AYUSH GOEL	RITESH	9999495500	mohitmongaadvocate@gmail.com	12-07-2025
			308	EXECUTION	Execution (Comm.)/353/2025	22-07-2025	HARJINDER SINGH CHAWLA Vs SANDEEP GUPTA	HIMANSHUAN AND	9582544233	adv.himanshuanand2013@gmail.com	10-07-2025
			308	U/S 9 OF ARBITRATION ACAT	OMP (I) (COMM.)/638/2025	22-07-2025	HDFC BANK LTD. Vs MANDEEP SINGH CHANDHOK	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	07-07-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/641/2025	22-07-2025	TATA CAPITAL LTD. Vs SHAMA PRAVEEN	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	08-07-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/642/2025	22-07-2025	TATA CAPITAL LTD. Vs SARBJEET SINGH	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	08-07-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/643/2025	22-07-2025	TATA CAPITAL LTD. Vs MOHD MATLOOB	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	17-07-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/644/2025	22-07-2025	TATA CAPITAL LTD. Vs CHARANJEET SINGH	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	08-07-2025

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			308	RECOVERY	CS (COMM)/830/2025	22-07-2025	LEVI STRAUSS AND CO. Vs ASHOK KUMAR	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	17-07-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/645/2025	23-07-2025	DCB BANK LTD. Vs MANI SINGH	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	17-07-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/647/2025	23-07-2025	DCB BANK LTD. Vs BABU	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	17-07-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/648/2025	23-07-2025	DCB BANK LTD. Vs ANIL GUPTA	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	17-07-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/649/2025	23-07-2025	DCB BANK LTD. Vs SAMSUDDIN SO RAMJAN	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	08-07-2025
			308	EXECUTION	Execution (Comm.)/356/2025	24-07-2025	GLOBAL MEDISCIENCES AND COMPANY Vs VIKAS BHATNAGAR	VIKAS NAGWAN	9999010507	JURISLAW@OUTLOOK.COM	12-07-2025
			308	RECOVERY	CS (COMM)/840/2025	24-07-2025	THE SUPREME INDUSTRIES LIMITED Vs SITARAM POLYPLAST PRIVATE LIMITED	SHRIHAR TRIP	95488 88420	legalgboostip.in	21-07-2025
			308	EXECUTION	Execution (Comm.)/370/2025	29-07-2025	SHRI KESRI CHAND JAIN AND ANR Vs SHRI HANS RAJ SHARMA	RAJESH SHARM	9211326600	rsadv769@gmail.com	21-07-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/694/2025	29-07-2025	M/S TATA CAPITAL LIMITED Vs ANKIT DINESH KUMAR	VIBHOR MATH	9560425989	support@arvlawchamber.co.in	23-07-2025

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			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/695/2025	29-07-2025	UGRO CAPITAL LIMITED Vs UNITED INDUSTRIES	AMIT KUMAR S	9990659331	km pspartner@gmail.com	21-07-2025
			308	RECOVERY	CS (COMM)/859/2025	29-07-2025	M/S MANGLAGORI DEALERS PVT. LTD Vs M/S M2R GARMENTS SOURCING AND MARKETING PVT. LTD	MANISH MALH	9911314422	malhotraadv@gmail.com	15-07-2025
			308	RECOVERY	CS (COMM)/866/2025	30-07-2025	KAILASH CHAND GUPTA Vs RADHEY SHYAM	ASHISH KUMAI	89898 I 0577	jai@jsechambers.com	22-07-2025
			308	EXECUTION	Execution (Comm.)/374/2025	31-07-2025	BANK OF BARODA Vs AMIT KASANA AND ORS.	GEETANJALI SI	8447833470	advocate.134@gmail.conm	19-07-2025
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	Commercial Suit	OMP (I) (COMM.)/68/2025	19-07-2025	CARS24 FINANCIAL SERVICES PVT. LTD. Vs DEVRAJ	Rahul Chauhan	9977891788	INFO@AUALEGAL.COM	17-07-2025
			309 THIRD FLOOR EXTENTION BLOCK	Commercial Suit	OMP (I) (COMM.)/69/2025	19-07-2025	CARS24 FINANCIAL SERVICES PVT. LTD. Vs NETHRAVATHI KESAVAREDDY	Rahul Chauhan	9977891788	INFO@AUALEGAL.COM	17-07-2025
			309 THIRD FLOOR EXTENTION BLOCK	Commercial Suit	CS (COMM)/593/2025	21-07-2025	M/S DUTTA INDUSTRIAL SEWING MACHINE Vs M/S SAI CREATION	Shubham Kumar patel	9958779301	---	18-07-2025
			309 THIRD FLOOR EXTENTION BLOCK	Execution Petition	EXECUTION (COMM.)/268/2025	23-07-2025	STATE BANK OF INDIA Vs SHRI CHANDER PRAKASH	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	21-07-2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	Execution (Comm)/311/2025	01-07-2025	SHEETAL SAREEN Vs Virender Kumar (Proprietor of M/s Apex Traders)	Varun Chawla(P	9971195999	varun@legalcare.co.in	20.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	Civil	CS (COMM)/706/2025	01-07-2025	M/s PREM COLOUR CHEM PVT LTD THROUGH ITs AR Mr PANKAJ CHOUDHARY Vs M/s FRISCO FAB DYEING AND PRINTING PVT LTD THROUGH ITs DIRECTORs	JAGRITI JAIN(P	8527506427	lawfirm@unsolvedlegal.com	02.06.2025
			307	Civil	OMP (COMM)/31/2025	01-07-2025	SUNIL DEHAL Vs KULBIR KAUR AND ORS	Digvijay Singh(P	9313563111	voxvobislawfirm@yahoo.com	21.06.2025
			307	Civil	OMP (I) (COMM)/513/2025	02-07-2025	MONEYWISE FINANCIAL SERVICES PVT LTD Vs JATIN HOSIERY THROUGH ITS PROPRIETOR SH SUNNY DUTTA	Suyash Sinha(P)	9319212148	khanmehvish2189@gmail.com	30.06.2025
			307	Civil	Execution (Comm)/320/2025	02-07-2025	M/s BR AGROTECH LIMITED Vs M/s BACCHUS ENTERPRISES LIMITED COMPANY	Deepak Yadav(P	9999980081	DeepakYadavAdvocate@gmail.com	26.06.2025
			307	Civil	OMP (I) (COMM)/506/2025	02-07-2025	M/s MOONWALK INFRA PROJECTS PVT LTD Vs M/s ONSTRUQ INTERLAYER PVT LTD		9910726902	RAJEEVADVOCATE81@GMAIL.COM	09.06.2025
			307	Civil	Misc DJ/502/2025	03-07-2025	SHILPA KHANNA PROP OF M/s AARNA FAB Vs KEWAL GANDHI PROP OF M/s ANUGRAH ENTERPRISES	Rajendra Singh(	9013442513	advrajpratap@gmail.com	12.06.2025
			307	Civil	OMP (I) (COMM)/525/2025	03-07-2025	HDFC BANK LTD Vs MANISH KUMAR	ANISH BHOLA(	9811452022	anish_bhola17@yahoo.com	17.06.2025
			307	Civil	OMP (I) (COMM)/524/2025	03-07-2025	HDFC BANK LTD Vs DHARMENDRA	ANISH BHOLA(	9811452022	anish_bhola17@yahoo.com	17.06.2025
			307	Civil	OMP (I) (COMM)/523/2025	03-07-2025	HDFC BANK LTD Vs ABDULLAH KHAN	ANISH BHOLA(	9811452022	anish_bhola17@yahoo.com	17.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	Civil	OMP (I) (COMM)/522/2025	03-07-2025	TATA CAPITAL LTD Vs SHASHI PRAKASH RAI	ANISH BHOLA(	9811452022	anish_bhola17@yahoo.com	27.06.2025
			307	Civil	CS (COMM)/767/2025	07-07-2025	Viva Books Private Ltd Vs M/s CS Kids Learning Pvt Ltd	Narender Vashis	9811140704	vashishta@gmail.com	06.06.2025
			307	Civil	CS (COMM)/766/2025	07-07-2025	Viva Books Private Ltd Vs Krishna Kids Academy	Narender Vashis	9811140704	vashishta@gmail.com	06.06.2025
			307	Civil	Misc DJ/515/2025	07-07-2025	PAWAN GIRDHAR Vs AMIT KHANNA	Bharat Bagga(P)	9899584189	bharatchiraglawoffice@gmail.com	02.07.2025
			307	Civil	CS (COMM)/765/2025	07-07-2025	FUTURE FOCUS INFOTECH PVT LTD Vs IDC Technologies Solution India Pvt Ltd	Uttam Kumar(P)	9990143407	advuttamsingh@gmail.com	10.06.2025
			307	Civil	OMP (COMM)/34/2025	07-07-2025	SHRADHA MALIK Vs IQ CONSULTANCY AND ORS	Kunal Mittal(P),	9999348834	octumlegal@gmail.com	04.07.2025
			307	Civil	CS (COMM)/762/2025	07-07-2025	MOHAL LAL PROP OF M/s TEXTILE AGENCY Vs BHUPINDER SINGH PROP OF M/s KABEER CLOThING CULTURE	UJJWAL JAIN(P	9818651449	vkgoel512@gmail.com	03.07.2025
			307	Civil	OMP (I) (COMM)/543/2025	07-07-2025	HDFC BANK LTD Vs SUMAN KUMARI	ANISH BHOLA(	9811452022	anish_bhola17@yahoo.com	05.07.2025
			307	Civil	OMP (I) (COMM)/544/2025	07-07-2025	HDFC BANK LTD Vs MANSI SAINI	ANISH BHOLA(	9811452022	anish_bhola17@yahoo.com	05.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	Civil	CS (COMM)/775/2025	08-07-2025	KUNAL MITTAL Vs MANIK KUMAR MONDAL	Sameer Sidhar(P	9444446565	sameer.sidhar@metropolitanlegal.in	07.07.2025
			307	Civil	CS (COMM)/784/2025	10-07-2025	MBD ALCHEMIE PVT LTD Vs ST JOHN CENTRAL	Rakesh(P),	9971719499	N.A.	10.06.2025
			307	Civil	OMP (I) (COMM)/567/2025	11-07-2025	UGRO CAPITAL LIMITED Vs UNITED INDUSTRIES AND ORS	AMIT KUMAR S	9990659331	kmpspartner@gmail.com	08.07.2025
			307	Civil	OMP (I) (COMM)/569/2025	11-07-2025	UGRO CAPITAL LIMITED Vs M/s NEW TECH ENGINEERS AND ORS	AMIT KUMAR S	9990659331	kmpspartner@gmail.com	08.07.2025
			307	Civil	OMP (I) (COMM)/568/2025	11-07-2025	UGRO CAPITAL LIMITED Vs YASHVEE POLYMERS AND ORS	AMIT KUMAR S	9990659331	kmpspartner@gmail.com	08.07.2025
			307	Civil	CS (COMM)/819/2025	18-07-2025	BANK OF INDIA Vs VIRENDRA SINGH AND ANR	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	16.07.2025
			307	Civil	CS (COMM)/818/2025	18-07-2025	NIKE INNOVATE CV Vs ASHOK KUMAR AND ORS	Shravan Bansal(	6201970125	unitedmark@unitedandunited.com	12.07.2025
			307	Civil	OMP (I) (COMM)/614/2025	19-07-2025	PIRAMAL FINANACE LIMITED Vs K N V A Raju	ANANJAY SING	7030378800	asaplegalandadvocates@gmail.com	11.07.2025
			307	Civil	OMP (I) (COMM)/629/2025	21-07-2025	DCB BANK LTD Vs MOHD IRFAN	ANISH BHOLA(	9811452022	anish_bhola17@yahoo.com	08.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	Civil	OMP (I) (COMM)/631/2025	21-07-2025	DMI HOUSING FINANCE PVT LTD Vs MR RAM NARESH YADAV	ANISH BHOLA(	9811452022	anish_bhola17@yahoo.com	06.06.2025
			307	Civil	OMP (I) (COMM)/624/2025	21-07-2025	TATA CAPITAL LTD Vs DHEERAJ MENARIA	ANISH BHOLA(	9811452022	anish_bhola17@yahoo.com	17.07.2025
			307	Civil	OMP (I) (COMM)/625/2025	21-07-2025	DCB BANK LTD Vs SHAKIL	ANISH BHOLA(	9811452022	anish_bhola17@yahoo.com	16.07.2025
			307	Civil	OMP (I) (COMM)/626/2025	21-07-2025	DCB BANK LTD Vs ABDUL GAFFAR	ANISH BHOLA(	9811452022	anish_bhola17@yahoo.com	16.07.2025
			307	Civil	OMP (I) (COMM)/627/2025	21-07-2025	TATA CAPITAL LTD Vs SYED MEHMOOD ALI	ANISH BHOLA(	9811452022	anish_bhola17@yahoo.com	07.07.2025
			307	Civil	OMP (I) (COMM)/628/2025	21-07-2025	TATA CAPITAL LTD Vs GOSIYA RAHAT ULLAH	ANISH BHOLA(	9811452022	anish_bhola17@yahoo.com	07.07.2025
			307	Civil	OMP (I) (COMM)/630/2025	21-07-2025	DCB BANK LTD Vs KRISHAN KUMAR	ANISH BHOLA(	9811452022	anish_bhola17@yahoo.com	07.07.2025
			307	Civil	OMP (I) (COMM)/670/2025	24-07-2025	TATA CAPITAL LIMITED Vs VIKAS SHARMA	Vibhor Mathur(F	9560425989	support@arvlawchambers.co.in	22.07.2025
			307	Civil	OMP (I) (COMM)/671/2025	25-07-2025	ARKA FINCAP LIMITED Vs M/s GOODWILL PLASTIC INDUSTRIES AND ORS	RAJESH JANGR	9958726491	delhi.jangraadvocate@gmail.com	24.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	Civil	CS (COMM)/845/2025	25-07-2025	NUTRILLITE AGRO PRODUCTS PRIVATE LTD Vs M/s JYOTI TRADING	CHANDAN RAI	9999133727	khuranassociates@yahoo.com	24.07.2025
			307	Civil	Execution (Comm)/357/2025	25-07-2025	RAJIV KUMAR GUPTA Vs M/s RASIK EXPORT PRIVATE LIMITED	Ashutosh Nagar	9999666398	ashutoshnagar@analaw.in	21.07.2025
			307	Civil	CS (COMM)/856/2025	28-07-2025	KRISHNA KUMAR Vs PANKAJ JOSHI	Anil Kumar(P),	9313579493	adv.anilsingh88@gmail.com	23.07.2025
			307	Civil	Execution (Comm)/373/2025	30-07-2025	M/s ALPINESOFT IT SOLUTIONS PRIVATE LIMITED Vs M/s KROMOZONES SOFTWARE PVT LTD	BHUPESH NAR	9810260246	bhupeshnarula@gmail.com	26.07.2025

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	EX (COMM)	Execution (Comm.)/303/2025	01-07-2025	SHANTI INDUSTRIES Vs CHIRAG ENTERPRISES	V K Puri	9911569365	puries_1@yahoo.com	03.06.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/308/2025	01-07-2025	SANDEEP KUMAR AGGARWAL Vs HARJI ENGINEERING WORKS PVT LTD	Rohit Yadav	9266130562	rohityadav_2011@yahoo.com	10.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/698/2025	01-07-2025	VASUNDHARA SALES CORPORATION Vs TREHAN INDUSTRIES	Anurag Jain	9810381308	anuragjainadvocate@gmail.com	31.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/710/2025	01-07-2025	SUNITA JAIN Vs KAPIL KUMAR	Sarika Jain	9958923541	sarika0078@gmail.com	06.06.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/315/2025	02-07-2025	RISHI MAHENDRU Vs A N Textile	Abhinav Tyagi	9999563169	legalabhinav@gmail.com	09.06.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/317/2025	02-07-2025	Sona Cereal Products Private Limited Vs VARSHA	Nikhil Garg	9718353555	nikhilgaarg1993@gmail.com	04.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/725/2025	02-07-2025	Ruchika Agarwal Vs Krishan Pal Singh	Anirudh Gupta	9811993041	mail@anirudhgupta.co.in	08.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/730/2025	02-07-2025	PREM KUMAR Vs M/S JAIN SPARE AUTO PVT LTD	Mohit Batra	9911893100	adv.batra@gmail.com	12.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/732/2025	02-07-2025	M/S B R L FINLEASE LTD Vs M/S SFSL INVESTMENTS LIMITED	Deepak Yadav	9999980081	deepakyadavadvocate@gmail.com	16.06.2025

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			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/526/2025	03-07-2025	M/s. MONEYWISE FINANCIAL SERVICES PVT LTD Vs APOLLO SALES CORPORATION AND ORS	Shreyas Jain	9899999672	advshreyasjain@gmail.com	27.06.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/323/2025	04-07-2025	ASHISH GUPTA Vs M/s SPECTRAPURE FLUID CONCEPTS	Akhil Mittal	9212504099	mittalsolicitors@gmail.com	11.06.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/529/2025	04-07-2025	TATA CAPITAL LTD Vs ANGAD CHAUDHARI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	27.06.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/530/2025	04-07-2025	TATA CAPITAL LTD Vs VIJAY NARAYAN SINGH	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	27.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/754/2025	05-07-2025	SAROJ BALA VS MCD	S K Singh	9811161525	sksingh116@gmail.com	12.06.2025
			COURT ROOM 310	Misc DJ	Misc DJ/517/2025	08-07-2025	GOVERNMENT OF NCT OF DELHI Vs MAA BHAGWATI ASSOCIATES	Zafar Abbas	9868122342	-	04.07.2025
			COURT ROOM 310	Misc DJ	Misc DJ/519/2025	08-07-2025	NISHIKANT JAIN Vs M/s PRAKHAR ENGINEERING PVT LTD	Akash Kumar	9555973086	ursvakilakash@gmail.com	03.06.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/553/2025	08-07-2025	TATA CAPITAL LIMITED Vs UJJAWAL PRAKASH	ARV chambers of Law	9560425989	support@arvlawchambers.co.in	30.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/780/2025	09-07-2025	AURA BUILDWELL PVT LTD Vs ECL FINANCE LTD	hubhanshu Gupt	9958855177	OFFICE@PRAKANTLAWOFFICES.COM	20.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/781/2025	09-07-2025	SANJEEV KUMAR GARG Vs NARBADA IMPEX PVT LTD	Nirdosh Sharma	9810060720	nksadvocate3@gmail.com	04.07.2025
			COURT ROOM 310	Misc DJ	Misc DJ/531/2025	09-07-2025	VIKAS SEVA TRUST Vs LAKSHDEEP INVESTMENTS AND FINANCE PVT LTD	-	-	-	-
			COURT ROOM 310	EX (COMM)	EX (COMM)/337/2025	10-07-2025	M/s BIMAL PAPERS PVT LTD Vs M/	Vikas Sareen	8826872049	lexworkss@gmail.com	16.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/786/2025	11-07-2025	MS SATGURU NX Vs MANJEET SIN	Jagadish Sethi	9810250220	jagadishsethi@yahoo.co.in	07.07.2025
			COURT ROOM 310	CS (COMM)	OMP (I) (COMM.)/570/2025	12-07-2025	DMI HOUSING FINANCE PVT LTD	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	06.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/793/2025	12-07-2025	STERLING IMPEX Vs ANIL TRADING COMPANY	Raveesh Thukral & Shubham Mahajan	9810166390	mmatassociates@gmail.com	07.10.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/794/2025	12-07-2025	TRUEWARE INTERNATIONAL LLP	Alok Dev	9718090890	devalok99@gmail.com	06.06.2025
			COURT ROOM 310	OMP (I) (COMM)	RP (Civil)/17/2025	12-07-2025	Amir Chand Jain Vs Deepak Bhargav	Aman Jain			07.07.2025
			COURT ROOM 310	CS (COMM)	OMP (I) (COMM.)/582/2025	15-07-2025	PIRAMAL FINANCE LIMITED Vs GI	Ananjay Singh	7030378800	asaplegalandadvocates@gmail.com	11.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 310	EX (COMM)	CS (COMM)/810/2025	17-07-2025	HAMDARD NATIONAL FOUNDATION (INDIA) Vs HAMDARD EDUCATIONAL AND CHARITABLE TRUST	vendra Pratap Si	9953394364	shivendra@theacmeco.com	14.07.2025
			COURT ROOM 310	Ex (Comm)-Award by Arb.Comm	Ex (Comm)-Award by Arb.Cor	18-07-2025	Deepak Golcha Vs Weltime Footwear	Sameer Dewan			03.03.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/351/2025	21-07-2025	PRAN NATH MEHTA AND OTHERS Vs M/s CRI LIMITED	P P Ahuja	9811297244	rsprempaulahuja@gmail.com	19.07.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/821/2025	21-07-2025	Rajesh Kumar Verma Vs MUNICIPAL CORPORATION OF DELHI	atyendra Kr Sing	9811161525	sksingh116@gmail.com	15.07.2025
			COURT ROOM 310	MISC DJ	Misc DJ/568/2025	22-07-2025	ASHISH PAPERS P LTD Vs SHREE OM PACKERS	-	-	-	-
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/637/2025	22-07-2025	UGRO CAPITAL LIMITED Vs AGS ENTERPRISES	Deepak Gupta			19.07.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/354/2025	23-07-2025	DARSHAN LAL AND SONS PVT LTD Vs ASHUTOSH Proprietor of Bhagwati Sarees	Deepak Kr Gupta	9868175370	adv.deepakkrgupta@gmail.com	19.07.2025
			COURT ROOM 310	MISC DJ	Misc DJ/570/2025	23-07-2025	GULSHAN SHARMA Vs ASHISH AG	-	-	-	-
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/650/2025	23-07-2025	HDFC BANK LTD. Vs ABIDA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	17.06.2025

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			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/651/2025	23-07-2025	HDFC BANK LTD. Vs SANJAY GOEI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	17.06.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/652/2025	23-07-2025	HDFC BANK LTD. Vs DEEPAK KUM	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	17.06.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/653/2025	23-07-2025	DCB BANK LTD. Vs AHSAN SO KURBAN	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	07.07.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/654/2025	23-07-2025	TATA CAPITAL LTD Vs MD MOINU	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	07.07.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/657/2025	24-07-2025	HDFC BANK LTD. Vs AMAR SINGH	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	05.07.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/658/2025	24-07-2025	HDFC BANK LTD. Vs ROHIT KUMA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	05.07.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/659/2025	24-07-2025	HDFC BANK LTD. Vs AACHRI TYAG	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	05.07.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/660/2025	24-07-2025	HDFC BANK LTD. Vs SABBIR AHM	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	17.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/844/2025	25-07-2025	M/s RAK FITNESS CONSUMER PVT	Jagriti /jain	8527506427	lawfirm@unsolvedlegal.com	23.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/365/2025	28-07-2025	ASHA RAM AND SONS PVT LTD Vs	Sachin Kr Jain	9873586359	skjainadvocate9@gmail.com	22.07.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/366/2025	28-07-2025	RAVI KUMAR AGGARWAL Vs TARU	Sidhant Dhingra	9650677902	sidhantdhingra@advocatesidhantdhingra.com	16.07.2025
			COURT ROOM 310	ARB A (COMM)	ARB. A. (COMM.)/4/2025	29-07-2025	M/s D. P. PACKING AND ORS Vs M/	Vikas Gupta	9650025115	vikas.g.associates@gmail.com	25.07.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/367/2025	29-07-2025	PRAN NATH MEHTA AND ORS. Vs	P P Ahuja	9811297244	rsprempaulahuja@gmail.com	19.07.2025
			COURT ROOM 310	MISC DJ	Misc DJ/582/2025	29-07-2025	PRASHANT BANSAL Vs SUNPREET	-	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/860/2025	29-07-2025	SUNITA JAIN Vs KAPIL KUMAR	Sarika Jain	9958923541	sarika0078@gmail.com	08.07.2025
			COURT ROOM 310	EX (COMM) AWARD BY ARB. COMM	Ex.COMM - Award by Arb. Comm./33/	30-07-2025	CANARA BANK Vs RAKESH VERMA	Sanjay Aggarwal	9811179171	legalyukti63@gmail.com	22.07.2025
			COURT ROOM 310	MISC DJ	Misc DJ/588/2025	31-07-2025	MONEYWISE FINANCIAL SERVICE	Tyagi/Rishabh K	8805615212	srajan@msslawchambers.in	30.07.2025
			COURT ROOM 310	MISC DJ	Misc DJ/589/2025	31-07-2025	ZERO SQUARE ENERGY SOLUTION	Sanjeev Kumar	9650756107	9650756107/katarialawassociate@gmail.com	24.07.2025

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			COURT ROOM 310	CS (COMM)	CS (COMM)/873/2025	31-07-2025	ARYA LIGHTING PVT. LTD. Vs CHI	Sarvajeet Kumar Thakur	9555700013	sarvajeet@sktchambers.com	24.07.2025
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	709/2025	01.07.2025	M/S EARTHLING V/S M/S SRI SRI MARKETING	RAJIV JAIN	7814482307	RADELEGAL@GMAIL.COM	
			401	EX COMM	307/2025	01.07.2025	SACHIN AGGARWAL V/S GOPAL TRADERS	VIKASH BHARI	9871640480	ADVBHARDWAJ1984@GMAIL.COM	
			401	EX COMM	309/2025	01.07.2025	YASHPAL KHURANA V/S M/S NARULA & SONS	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	
			401	EX COMM	310/2025	01.07.2025	LAXMI REMOTE INDIA PVT LTD V/S HYDERABAD CABLE DIGITAL SEVICES PVT LTD & ORS	ANMOL CHADH	9953040018	LAWCMCHAMBERS@GMAIL.COM	
			401	CS COMM	700/2025	01.07.2025	STATE BANK OF INDIA V/S RAJ RANI	A.K. ROUT	9999132159	AKROUTADVOCATE@GMAIL.CO	
			401	CS COMM	714/2025	01.07.2025	M/S RRM TRADING INTERNATIONAL PVT LTD V/S M/S SARASWATI PRINTERS	MUNISH VOHR	9811427955	MUNISHLAW.VOHRA@GMAIL.COM	
			401	EX COMM	319/2025	02.07.2025	VISHAL GUPTA V/S MUNISH ANAND	PUNIT JAIN	9810024729	PUNIT JAIN ADVOCATE@GMAIL	
			401	OMP I COMM	509/2025	02.07.2025	HDFC BANK LTD V/S AABIDA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	OMP I COMM	510/2025	02.07.2025	HDFC BANK LTD VS PRERNA SHARMA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	511/2025	02.07.2025	HDFC BANK LTD V/S SUNITA RANI	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	512/2025	02.07.2025	HDFC BANK LTD V/S MAYANK LOCHAB	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	CS COMM	742/2025	03.07.2025	RAJESH KAPOOR V/S M/S SRIMANDER DASS & SONS	LOKESH NATH	9910515215	ADVLOKESH86@GMAIL.COM	
			401	EX COMM	325/2025	04.07.2025	ALOK PACKAGING PVT LTD V/S DHARMESH KALRA	SANJAY KUMAI	8826430730		
			401	OMP I COMM	535/2025	05.07.2025	TATA CAPITAL LTD V/S KAMLESH KUMAR PATEL	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	EX COMM	24/2025	05.07.2025	M/S SHARMA ENTERPRISES V/S UNION OF INDIA	BIPIN KR PRAB	9911371736	PRABHATBIPIN@GMAIL.COM	
			401	OMP I COMM	540/2025	07.07.2005	HDFC BANK LTD V/S RAM SINGH YADAV	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	CS COMM	763/2025	07.07.2025	CHAUDHARY CHEMICAL INDUSTRIES V/S BISHA DEVELOPERS PVT LTD	HIREIN SHARM	9811367166	HIREINSHARMAADVOCATE@GMAIL.COM	

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			401	EX COMM	334/2025	08-07-2025	PARVEEN KUMAR V/S MOHINDER KUMAR GANDHI				
			401	CS COMM	783/2025	09.07.2025	M/S ASHISH METALS V/S JAGAT SINGH	AMIT GUPTA	9810224624	AMITGUPTAADV366@GMAIL.COM	
			401	OMP I COMM	566/2025	09.07.2025	UGRO CAPITAL LTD V/S RG INTERNATIONAL	AMIT KUMAR S			
			401	MISC DJ	525/2025	09.07.2025	SHILPA KHANNA V/S SUMIT CHOPRA	S.B. PANDEY	9313780408	SBPANDEY@YAGOO.COM	
			401	CS COMM	792/2025	11.07.2025	BANK OF BARODA V/S SRISHTI AGGARWAL				
			401	OMP I COMM	576/2025	14.07.2025	PIRAMAL FINANCE LTD V/S RAGHUNATH R	ANANJAY SING	7030378800	ASAPLEGALANDADVOCATS@GMAIL.COM	
			401	OMP I COMM	577/2025	14.07.2025	PIRAMAL FINANCE LTD V/S REENA K	ANANJAY SING	7030378800	ASAPLEGALANDADVOCATS@GMAIL.COM	
			401	OMP I COMM	575/2025	14.07.2025	PIRAMAL FINANCE LTD V/S BINOJ SEBASTIAN	ANANJAY SING	7030378800	ASAPLEGALANDADVOCATS@GMAIL.COM	
			401	EX COMM AWARD BY ARB COMM	26/2025	14.07.2025	M/S SHIV ELECTRIC V/S PUBLIC WORKS DEPARTMENT	VRUN HANS AD	9811384868	ADVOCATEVARUNHANS@GMAIL.COM	

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			401	CS COMM	807/2025	16.07.2025	M/S BHALLA & BHALLA LEGAL LLP V/S RELIANCE HOME FINCANCE LTD & ORS				
			401	OMP I COMM	604/2025	18.07.2025	DCB BANK LTD V/S SUJEET SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	606/2025	18.07.2025	DCB BANK LTD V/S TASAVVAR AL	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	607/2025	18.07.2025	DCB BANK LTD V/S RAM KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	608/2025	18.07.2025	DCB BANK LTD V/S RAKESH KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	CS COMM	827/2025	21.07.2025	CANARA BANK V/S VAIBHAV AGGARWAL	AMIT GUPTA	9810224624	AMITGUPTAADV366@GMAIL.COM	
			401	OMP I COMM	623/2025	21.07.2025	TATA CAPITAL LTD V/S ARJUN RAM	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	636/2025	22.07.2025	UGRO CAPITAL LTD V/S GARGI INFRAVISION PVT LTD	AMIT KUMAR S			
			401	CS COMM	831/2025	22.07.2025	M/S TRUEWARE INTERNATIONAL LLP V/S GAGAN ENTERPRISES	ALOK DEV	9718090890	DEVALOK99@GMAIL.COM	

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			401	EX COMM AWARD BY ARB. COMM	30/2025	22.07.2025	CITY SWEEP SERVICES LLP V/S MCD	SARAD KUMAR SUNNY	9958178853	SARADKSUNNY@GMAIL.COM	
			401	CS COMM	841/2025	24.07.2025	JITENDER KUMAR JAIN &ORS V/S MANOJ TIWARI	RAJESH SHARM	9211326600		
			401	CS COMM	851/2025	26.07.2025	M/S SSG AUTOMOTIVE COMPONENTS PVT LTD V/S M/S SEAHAWK LOGISTICS & ORS	RISHABH KR TH	9810167916	ADF.RISHBHTHAKUR@GMAIL.COM	
			401	CS COMM	852/2025	26.07.2025	PATANJALI FOODS LTD V/S SANJEEV GOYAL TRADING AS M/S BRIJDHAMI TRADERS	SUDARSHAN KR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN	
			401	OMPI COMM	672/2025	26.07.2025	ANITA DEVI V/S NEO DEVELOPERS PVT LTD	RAJINDER SIN	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	673/205	26.07.2025	ANITA DEVI V/S NEO DEVELOPERS PVT LTD	RAJINDER SIN	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	674/2025	26.07.2025	PRERNA RAMAWAT & ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SIN	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	675/2025	26.07.2025	PRERNA RAMAWAT & ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SIN	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	676/2025	26.07.2025	PRERNA RAMAWAT & ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SIN	9818489589	OFFICE@RAJINDERSINGH.CO.IN	

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			401	OMPI COMM	677/2025	26.07.2025	PRERNA RAMAWAT & ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SIN	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	678/2025	26.07.2025	TULSI MALHOTRA V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SIN	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	679/2025	26.07.2025	PULKIT MALHOTRA V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SIN	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	680/2025	26.07.2025	GURMEET THUKRAL & ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SIN	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	681/2025	26.07.2025	ASHWINI CHADDA V/S M/S NEWO DEVELOPERS PVT LTD	RAJINDER SIN	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	682/2025	26.07.2025	GURMEET THUKRAL & ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SIN	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	683/2025	26.07.2025	YASHVIR KADYAN V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SIN	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	684/2025	26.07.2025	SANTOSH V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SIN	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	685/2025	26.07.2025	SANTOSH V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SIN	9818489589	OFFICE@RAJINDERSINGH.CO.IN	

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			401	OMPI COMM	686/2025	26.07.2025	ANURAG MOHAN BHATNAGAR V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SIN	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	687/2025	26.07.2025	VIKRAM DHAWAN V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SIN	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	CS COMM	857/2025	28.07.2025	MOHD QADEER PROP OF MS MEHTAB EXPORT HOUSE V/S M/S OPINE INDIA				
			401	CS COMM	861/2025	29.07.2025	M/S MIGLANI ENTERPRISES V/S M/S BRAHM HEALTHCARE PVT LTD	SAMEER SIDHAR	9999918302	SAMEER.SIDHAR@METROPOLITANLEGAL.IN	
			401	CS COMM	865/2025	30.07.2025	M/S DURGA INTERNATIONAL V/S M/S DACC INTERNATIONAL PVT LTD & ORS	N.K. JAIN	9811109763	GIRISHGAURADV@YAHOO.COM	
			401	CS COMM	871/2025	30.07.2025	A.K. ELECTRICALS V/S HYATT REGENCY GURGAON	ABHINAV GARG	9810196968	ADV.ABHINAVGARG@GMAIL.COM	
			401	CS COMM	872/2025	30.07.2025	NANAYA AIRCONN PVT LTD V/S A V AUTOMOTIVE PVT LTD	MAYANK GOEL	9999340256	MNGLAWOFFICE@GMAIL.COM	
			401	MISC DJ	587/2025	31.07.2025	M/S KIRAN ROADWAYS PVT LTD V/S M/S GOVIND CABLES INDUSTRIES & ORS	HARPREET SINGH	9891769954		

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13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	MISC DJ- 495/2025	01.07.25	SAPAN MALIK VS JOGINDER YADA	kushagra bansal	9999468603	kushagrabansal@akassociates.org.in	13.06.25
			COURT ROOM 402	CIVIL SUIT	M EX 578/2025	01.07.25	M/S GANGA PARSHAD SINGAL & VS DELHI URBAN SHELTER IMPROVEMENT BOARD	Satyajit Kumar	9555215464	cinmoyassociates@gmail.com	12.06.25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 699/2025	01.07.25	M/S R K GOEL ABHAY KUMAR JAIN VS MCD	Avinash Kumar Trivedi	9871441764	aktrivedilawoffices@gmail.com	10/06/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 715/2025	01.07.25	M/S RRM TRADING INTERNATIONAL PVT LTD VS M/S PAARTH GRAPHICS	Munish Vohra	9811427955	munishlaw.vohra@gmail.com	10/06/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 716/2025	01.07.25	UNION BANK OF INDIA VS KISHAN LAL	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	06/06/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 717/2025	01.07.25	STATE BANK OF INDIA VS BASIK KHAN	Gopal chand sharma	9810210832	vijayprakash9682@gmail.com	09/06/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 718/2025	01.07.25	NARESH KUMAR VS SIDDH NATH MEHTA	Rishabh Gupta	8586834657	rishabhgupta.lawyer@gmail.com	11/06/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 719/2025	01.07.25	M/S S B SHAH AND CO PVT LTD VS M/S PARIDHI INDUSTRIES	RANJAN DOSHI	7011312145	RANJAN.DOSHI@GMAIL.COM	12/06/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 720/2025	01.07.25	M/S LINING TAX CORP. VS M/S BUZZ RETAIL	KARAN BIDHUI	8799735374	NA	12/06/25

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			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 502/2025	01.07.25	TATA CAPITAL LTD VS SYED TAHA USMAN	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	27/06/25
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 503/2025	01.07.25	HDFC BANK LTD VS SURENDRA YADAV	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	18/06/25
			COURT ROOM 402	CIVIL SUIT	OMP (COMM)30/2025	01.07.25	M/S JEWEL ANODIZING WORKS VS M/S CLIX CAPITAL SERVICES PVT LTD	AMIT KUMAR BANSAL	9723759126	adv.dhrumit@yahoo.com	30/06/25
			COURT ROOM 402	CIVIL SUIT	EX. (COMM) 302/2025	01.07.25	R K JAIN PROP VIDHI TOYS VS ROUSHAN KUMAR GUPTA	KULDEEP KUM	8802108285	advocatekuldeepkumar77@gmail.com	06/06/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 739/2025	03.07.25	RAKESH KUMAR GOEL VS MCD	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	02/07/25
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 536/2025	05.07.25	TATA CAPITAL LTD VS SATYAKAM KAM SHARMA	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	04/07/25
			COURT ROOM 402	CIVIL SUIT	EX. (COMM) 331/2025	05.07.25	SHISHPAL VS MCD	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	03/07/25
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 541/2025	07.07.25	HDFC BANK LTD VS JAFAR BABUDDIN	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	05/07/25
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 542/2025	07.07.25	HDFC BANK LTD VS RAJNI	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	05/07/25

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			COURT ROOM 402	CIVIL SUIT	MISC DJ- 528/2025	09.07.25	RAJESH JALOTA VS PRADEEP KAPOOR	AMARDEEP MA	9818451845	advocatemaini@gmail.com	09/06/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 777/2025	09.07.25	SHAH RUKH KHAN VS A TO Z CHEMICALS	MANISH MAKH	8826079887	NA	07/07/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 778/2025	09.07.25	JAI NARAIN BANSAL VS ANAMIKA GULATI	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	07/07/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 779/2025	09.07.25	YOGESH AGGARWAL VS MCD	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	07/07/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 790/2025	11.07.25	PAPPU SETH PROPRIETOR MS PAPPU SETH VS MCD AND ANOTHER	ROBIN BHARDV	9560905884	robinbhardwaj529@gmail.com	08/07/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 797/2025	14.07.25	AMIT TYAGI VS YATINDRA NIRVIK	BHARAT KUMA	9811165700	vpranalegalassociates@gmail.com	12/07/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 802/2025	15.07.25	INDER SARAN MEHRA VS KRISHNA MOHAN	NITIN SINGH KATHAYAT	9910902824	luvsingh1964@gmail.com	12/07/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 803/2025	15.07.25	NANYA AIRCCON PVT LTD VS MAHINDER JINDAL	NITIN GOEL	9999340256	mnglawoffice@gmail.com	07/07/25
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 584/2025	15.07.25	PIRAMAL FINANCE LTD VS GAURAV THAKARE	ANANJAY SINGH	7030378800	asaplegalandadvocates@gmail.com	14/07/25

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			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 585/2025	15.07.25	PIRAMAL FINANCE LTD VS AJAY KUMAR ANUSUNURI	ANANJAY SING	7030378800	asaplegalandadvocates@gmail.com	11/07/25
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 586/2025	15.07.25	TATA CAPITAL LTD VS SHOAIB NAWAB KHAN	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	08/07/25
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 601/2025	18.07.25	DCB BANK LTD VS VIR SINGH	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	17.07.25
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 602/2025	18.07.25	DCB BANK LTD VS JAIBIR SINGH	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	17.07.25
			COURT ROOM 402	CIVIL SUIT	COUNTER CLAIM 33/2025	19.07.25	M/S VARAHAMURTI FLEXIRUB INDUSTRIES Vs M/S KONARK FIRE SOLUTIONS PRIVATE LIMITED	NA	NA	NA	19.07.25
			COURT ROOM 402	CIVIL SUIT	EX. (COMM) 355/2025	21.07.25	M/S DESIGNERS HOME VS CCW SPECIALITIES PVT LTD	SAMYAK JAIN	NA	NA	19.07.25
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.) 639/2025	22.07.25	UGRO CAPITAL LTD VS AMAN ENGINEERING WORKS	AMIT KUMAR SINHA	9990659331	NA	21.07.07
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.) 640/2025	22.07.25	UGRO CAPITAL LTD VS V G INDUSTRIES	AMIT KUMAR SINHA	9990659331	NA	21.07.07
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 839/2025	24.07.25	ANKIT KANSAL VS RAJIV KUMAR MAHAJAN	SEEMA GUPTA	9968722450	adv.seemagupta2018@gmail.com	22.07.25

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			COURT ROOM 402	CIVIL SUIT	M EX 632/2025	31.07.25	NEERAJ NATH SHARMA VS RAJENDER PRASAD AND ETC	SURENDRA KUMAR SHARMA	NA	NA	25.07.25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 876/2025	31.07.25	M/S MOGLI LABS INDIA PVT. LTD VS LIBRA INTERNATIONAL LTD AND ORS	TARUN VERMA	9871495838	cstarunverma@gmail.com	28.07.25
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 Extn Block	CS	Counter Claim/26/2025	01-07-2025	DILIP SOLANKI PROPRIETOR M/S DILIP SOLANKI AND ASSOCIATES Vs MOHIT GUPTA PROPRIETOR M/S OM BUILDING MATERIAL	shanker Kashyap(P),	9899036093	kartickay7@gmail.com	12-06-2025
				CS	CS (COMM)/525/2025	01-07-2025	UCO BANK Vs PRINCE BHADANA AND ANR	Kamlesh Kumar Tiwari(P),	9310019131	ad.kamleshtiwari@gmail.com	12-06-2025
				CS	CS (COMM)/529/2025	01-07-2025	M/S NAV LABELS PVT LTD Vs M/S GRAFAX TEXTILES PVT LTD	RAJESH MAHINDRU(P),	9810194135	rajshmahindru@gmail.com	12-06-2025
				CS	CS (COMM)/530/2025	01-07-2025	M/S MITARTH INDIA PVT LTD THROUGH ITS AR MR RISHI MITTAL Vs MR RAJIB PATRA PROP OF M/S TITANIUM	JAGRITI JAIN(P),	8527506427	lawfirm@unsolvedlegal.com	09-06-2025
				EX	Execution (Comm)/200/2025	01-07-2025	RISHABH INDUSTRIES Vs RK Electrical Industries India PVt Ltd	Mehul Gupta(P),	9899613344	lawyervijay32@rediffmail.com	12-06-2025
				OMP (I)	OMP (I) (COMM)/788/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs MAMILLAPALLI VENKATA NARASIMMA	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	25-06-2025
				OMP (I)	OMP (I) (COMM)/789/2025	01-07-2025	Yes Bank Ltd Vs VIJAY SINGH	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	26-06-2025
				OMP (I)	OMP (I) (COMM)/791/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs SUROJ BISWAL	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	26-06-2025
				OMP (I)	OMP (I) (COMM)/792/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs SHYAM	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	26-06-2025
				M-EX	M-Ex/280/2025	01-07-2025	PM CHOPRA AND CO Vs SHREE SAI NATH TIMBER	Meridian Attorneys(P),			

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				OMP (I)	OMP (I) (COMM)/764/2025	01-07-2025	YES BANK LTD Vs DINESH SACHDEVA	KARTIK KUMAR(P),	011-26211488	legal@katyalassociates.com	12-06-2025
				OMP (I)	OMP (I) (COMM)/765/2025	01-07-2025	YES BANK LTD Vs MUKESH MUKESH	KARTIK KUMAR(P),	011-26211488	legal@katyalassociates.com	12-06-2025
				OMP (I)	OMP (I) (COMM)/766/2025	01-07-2025	AXIS BANK LTD Vs RAJ KUMAR	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	14-06-2025
				OMP (I)	OMP (I) (COMM)/768/2025	01-07-2025	AXIS BANK LTD Vs PRAVEEN S SAINI	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	14-06-2025
				OMP (I)	OMP (I) (COMM)/771/2025	01-07-2025	AXIS BANK LTD Vs MANJIT SINGH	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	16-06-2025
				OMP (I)	OMP (I) (COMM)/774/2025	01-07-2025	AXIS BANK LTD Vs KIRAN GOEL	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	16-06-2025
				OMP (I)	OMP (I) (COMM)/775/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs DINESH KUMAR SHARMA	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	21-06-2025
				OMP (I)	OMP (I) (COMM)/777/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs SUMIT MAHESHWARI	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	21-06-2025
				OMP (I)	OMP (I) (COMM)/780/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs MANISH GUPTA	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	23-06-2025
				OMP (I)	OMP (I) (COMM)/782/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs JITENDRA SINGH	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	25-06-2025
				OMP (I)	OMP (I) (COMM)/787/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs GAJENDRAN V	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	25-06-2025
				OMP (I)	OMP (I) (COMM)/790/2025	01-07-2025	Yes Bank Ltd Vs RAJESH KUMAR VARYANI	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	26-06-2025
				EX	Execution (Comm)/204/2025	02-07-2025	M/S EXCELSIOR INK COMPANY Vs ADD SERVICE	BHARAT BHUSHAN(P),	9910403763	advbharatbhushan328@gmail.com	30-06-2025

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				EX	Execution (Comm)/205/2025	02-07-2025	INDO LAMINATES P LTD Vs MANISH KHANDELWAL	Ankush Bhardwaj(P),	9999443512	shikhargupta@advsglegal.in	30-06-2025
				OMP (I)	OMP (I) (COMM)/815/2025	02-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs NARENDRA PAL SINGH	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	01-07-2025
				OMP (I)	OMP (I) (COMM)/835/2025	03-07-2025	Shriram Finance Ltd Vs DITTEN BAKSHI PROP SIMRAN TPT SEARVICE	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	01-07-2025
				CS	CS (COMM)/554/2025	04-07-2025	Bank of Baroda Vs JESSICA BHALLA	amit mahaliyan(P),	8275092500	rkumar.adv1954@gmail.com	02-07-2025
				EXArb	ExCOMM - Award by Arb Comm/30/2025	04-07-2025	M/S AAR KAY FIN LEASE PVT LTD Vs SH SHYAM BIR SINGH AND ORS	NIKHIL DAHIYA(P),	7669072600	adv.nikhil.dahiya@gmail.com	02-07-2025
				EX	Execution (Comm)/215/2025	07-07-2025	MR DINESH KHANNA Vs RAMESTH CONSTRUCTIONS PVT LTD	Arush Kumar Malhotra(P),	9818376231	mwlawassociates@gmai.com	05-07-2025
				EX	Execution (Comm)/216/2025	07-07-2025	VIKAS JAIN Vs ARUMAND STEEL INDUSTRIES PVT LTD	Ashok Gupta	9968722450	adv.seemagupta218@gmail.com	18-07-2025
				CS	CS (COMM)/575/2025	10-07-2025	MAHALAXMI SALES CORPORATION Vs AGAM PHOTVOLTIC SOLUTIONS	ankur tripathi(P),	9871381699	advpranavshukla@gmail.com	09-07-2025
				CS	CS (COMM)/577/2025	10-07-2025	Ms Hardwyn India Limited Vs MAA DURGA ENTERPRISES	JYOTI VERMA(P),	9999440419	vikasbhatia280@gmail.com	09-07-2025
				CS	CS (COMM)/580/2025	11-07-2025	M/S SYNOKEM PHARMACEUTICALS LTD Vs M/S STARUS PHARMACEUTICALS PRIVATE LIMITED	Prateek Mehta(P),	9717198858	mailadvoatevikas@gmail.com	09-07-2025
				CS	CS (COMM)/579/2025	11-07-2025	M/s Indian Oil Corporation Ltd Vs M/s G K Diary and Milk Product Pvt Ltd	Kunal Kalra(P),	98712028645	kkalra.adv@gmail.com	09-07-2025
				CS	CS (COMM)/583/2025	12-07-2025	STATE BANK OF INDIA Vs MANBIR	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	10-07-2025
				OMP (I)	OMP (I) (COMM)/873/2025	15-07-2025	Yes Bank Ltd Vs ANOOP DAGAR	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	14-07-2025

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				CS	CS (COMM)/604/2025	18-07-2025	M/S GAME CHANGERS TEXFAB PVT LTD Vs M/S DEVYA OERSEAS AND ANR	Bharat Deep Singh(P),	9911770005	bharatdeepsingh@gmail.com	17-07-2025
				CS	CS (COMM)/609/2025	21-07-2025	M/s Manchanda Mills Pvt Ltd Vs M/S AVA APPARELS LLP AND ORS	Ashish Kapur(P),	9811166800	kapurassociates235@gmail.com	19-07-2025
				MISC	Misc DJ/722/2025	22-07-2025	SHRIRAM TRANSPORT FIN CO LTD Vs KAMLESH	BHANU MOHAN(P),	7217833413	not mentioned	21-07-2025
				CS	CS (COMM)/613/2025	22-07-2025	UNION BANK OF INDIA Vs MANOJ KUMAR PROP OF SHRI KRISHNA TRADERS	Sandeep .(P),	8800892099	dhariwalsandeep905@gmail.com	21-07-2025
				OMP (I)	OMP (I) (COMM)/886/2025	22-07-2025	Shriram Finance Ltd Vs RIFAQAT	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	20-07-2025
				CS	CS (COMM)/617/2025	23-07-2025	UNION BANK OF INDIA Vs Chinkey Prop of Krishna Glass House	Sandeep .(P),	8800892099	dhariwalsandeep905@gmail.com	21-07-2025
				EXArb	ExCOMM - Award by Arb Comm/40/2025	24-07-2025	KOTAK MAHINDRA BANK Vs JAY PRAKASH 663	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	22-07-2025
				OMP (I)	OMP (I) (COMM)/908/2025	24-07-2025	AXIS BANK LTD Vs LOVEPREET SINGH	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	22-07-2025
				OMP (I)	OMP (I) (COMM)/905/2025	24-07-2025	AXIS BANK LTD Vs JATINDER SINGH SALARIA	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	22-07-2025
				OMP (I)	OMP (I) (COMM)/906/2025	24-07-2025	AXIS BANK LTD Vs AJAY KUMAR YADAV	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	22-07-2025
				OMP (I)	OMP (I) (COMM)/907/2025	24-07-2025	AXIS BANK LTD Vs RANJEET SINGH	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	22-07-2025
				EX	Execution (Comm)/214/2025	07-07-2025	KAPIL CHANANA Vs RAJ KUMAR GUPTA	Arush Kumar Malhotra(P),	9818376231	mwlawassociates@gmai.com	05-07-2025
				M-EX	M-Ex/312/2025	23-07-2025	DILBAGH SINGH SACHDEVA Vs GLOBAL TRADE	ABHINAV KUMAR(P),			

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				OMP (I)	OMP (I) (COMM)/918/2025	25-07-2025	AXIS BANK LTD Vs RUSTAM SINGH	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	24-07-2025
				OMP (I)	OMP (I) (COMM)/917/2025	25-07-2025	AXIS BANK LTD Vs MOHAMMED ASLAM	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	24-07-2025
				CS	CS (COMM)/626/2025	25-07-2025	M/S LEO ENVIRONMENT PVT LTD THROUGH ITS DIRECTOR SH RAKESH BAJAJ Vs M/S ISHWAR SINGH ASSOCIATES	Sunil Kumar(P),	7011098578	nailnoor.gmail.com	23-07-2025
				EXArb	ExCOMM - Award by Arb Comm/44/2025	26-07-2025	Axis Bank Ltd Vs FRIENDS COMMUNICATION	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24-07-2025
				EX	Execution (Comm)/234/2025	26-07-2025	Union Bank of India Vs M/S SHADOWS DESIGNER HUB	Rupak Srivastava(P),	9650943775	not mentioned	22-07-2025
				MISC	Misc DJ/737/2025	26-07-2025	M/s Kwality Polythreads Private Ltd Vs M/s Lotus Traexim Pvt Ltd	Ashish Kapur(P),	9718844007	not mentioned	25-07-2025
				EXArb	ExCOMM - Award by Arb Comm/43/2025	26-07-2025	Axis Bank Ltd Vs ABBAS GANI M	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24-07-2025
				OMP (I)	OMP (I) (COMM)/929/2025	28-07-2025	AXIS BANK LTD Vs NEERAJ KUMAR	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	25-07-2025
				OMP (I)	OMP (I) (COMM)/930/2025	28-07-2025	AXIS BANK LTD Vs SUMIT ARORA	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	25-07-2025
				OMP (I)	OMP (I) (COMM)/946/2025	31-07-2025	AXIS BANK LTD Vs BHUPENDRA SINGH	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	30-07-2025
				OMP (I)	OMP (I) (COMM)/947/2025	31-07-2025	AXIS BANK LTD Vs RAVINDER	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	30-07-2025
				OMP (I)	OMP (I) (COMM)/948/2025	31-07-2025	AXIS BANK LTD Vs AKHILESH KUMAR	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	30-07-2025
				OMP (I)	OMP (I) (COMM)/949/2025	31-07-2025	AXIS BANK LTD Vs MOHAN SHARMA	ADV. LALIT PANDEY(P),	81303831343	lalitpandeyadv@gmail.com	30-07-2025

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15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	CS/(COMM)	533/2025	01.07.2025	AGRICULTURE PRODUCE MKT. VS. THE DELHI STATE COOPERATIVE BANK	AHLAWAT ASSOCIATES	9810134741	avnish@ahlawatassociates.in	01.07.2025
				CS/(COMM)	534/2025	01.07.2025	PARAS PETRO PLAST INDIA VS. A K PETROCHEMICALS PVT LTD	SURINDER JAIN	9312414473	surinderjain666@gmail.com	01.07.2025
				CS/(COMM)	536/2025	01.07.2025	KAMLESH GOYAL VS. NEERAJ SACHDEVA	SB PANDEY	931380908	56pandey7@yahoo.com	01.07.2025
				OMP(I)(COMM)	793/2025	01.07.2025	YES BANK VS. SHASHANK SHASHANK	SACHIN KATYAL	1126211488	legal@katyalassociates.com	01.07.2025
				CS/(COMM)	537/2025	01.07.2025	UNION BANK OF INDIA VS. KULWANT AGGARWAL	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	01.07.2025
				OMP(I)(COMM)	794/2025	01.07.2025	YES BANK VS. AJAYPAL	SACHIN KATYAL	1126211488	legal@katyalassociates.com	01.07.2025
				CS/(COMM)	538/2025	01.07.2025	PINKY GUPTA VS. TAQUEE AHMAD	SANCHAI GOYAL	999905195	advocategoyal@gmail.com	01.07.2025
				OMP(I)(COMM)	795/2025	01.07.2025	YES BANK VS. ALKA RANI	SACHIN KATYAL	1126211488	legal@katyalassociates.com	01.07.2025
				CS/(COMM)	539/2025	01.07.2025	UNION BANK OF INDIA VS. KISHAN LAL	ALOK KR.	9911000126	alokadv2001@gmail.com	01.07.2025
				OMP(I)(COMM)	796/2025	01.07.2025	AXIS BANK VS. SANDEEP	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	01.07.2025
				CS/(COMM)	540/2025	01.07.2025	HPM CHEMICALS AND FERTILIZERS VS. ALBATA BIOTECH	KAMAL GARG	9899607559	kamalgarg.adv@gmail.com	01.07.2025
				OMP(I)(COMM)	797/2025	01.07.2025	CARS24FINAICIAL SERVICES VS RAJEEV SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	01.07.2025
				OMP(I)(COMM)	798/2025	01.07.2025	CARS24FINAICIAL SERVICES VS. SANTOSH GOSWAMI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	01.07.2025

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				OMP(I)(COMM)	799/2025	01.07.2025	CARS24FINAICIAL SERVICES VS. ROSHNI GOSWAMI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	01.07.2025
				OMP(I)(COMM)	800/2025	01.07.2025	CARS24FINAICIAL SERVICES VS. DINESH SHISHODIA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	01.07.2025
				OMP(I)(COMM)	801/2025	01.07.2025	CARS24FINAICIAL SERVICES VS. PRAFUL SANJAU CHAUDHARY	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	01.07.2025
				CS/(COMM)	542/2025	01.07.2025	GOPAL RAM REGAL POLYTECH PVT LTD	PARVESH BANSAL	8010909016	rational.ratio@gmail.com	01.07.2025
				CS/(COMM)	546/2025	02.07.2025	BANK OF MAHARASHTRA VS. LUCKY TRDER AND SERVICES	SUMAN KUMAR SINGH	9540649131	advocatesuman82@gmail.com	02.07.2025
				CS/(COMM)	547/2025	02.07.2025	BANK OF MAHARASHTRA VS. LUCKY TRDER AND SERVICES	SUMAN KUMAR SINGH	9540649131	advocatesuman82@gmail.com	02.07.2025
				OMP(I)(COMM)	834/2025	03.07.2025	SHRIRAM FINNANCE VS. UMAR	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	03.07.2025
				CS/(COMM)	553/2025	04.07.2025	BANK OF BARODA VS. YOGESH BHALLA	RAMESH KUMAR MAHALIYAN	8275092500	rkumar.adv1954@gmail.com	04.07.2025
				OMP(I)(COMM)	838/2025	04.07.2025	HDFC BANK VS. NAVNEET KUMAR	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	04.07.2025
				OMP(I)(COMM)	839/2025	04.07.2025	HDFC BANK VS. PAWAN RAM BIHARI	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	04.07.2025
				CS/(COMM)	556/2025	05.07.2025	PARVEEN KUMAR VS. SACHIN MANGAAL	YASH SINGHAL	8057399884	lawaffaris@gmail.com	05.07.2025
				CS/(COMM)	557/2025	05.07.2025	SUNITA THAREJA VS. MITHITA SCOOTER	DR. VIHAY SINGH	9212574762	advocatevjs@gmail.com	05.07.2025
				OMP(I)(COMM)	847/2025	05.07.2025	CARS24FINAICIAL SERVICES VS BHIMPAL SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	05.07.2025

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				CS/(COMM)	565/2025	08.07.2025	PANASONIC HOLDINGS CORPORATION VS. ASHOK KUMAR	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	08.08.2025
				CS/(COMM)	566/2025	08.07.2025	M/S KIT MARKETING PVT LTD VS. M/S C P AND ASSOCIATES PVT LTD	RAJEEV JHA	9873921590	rajeevjha2004@yahoo.co.in	08.07.2025
				OMP(I)(COMM)	852/2025	09.07.2025	YES BANK VS. PANKAJ MANGLA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	09.07.2025
				CS/(COMM)	572/2025	10.07.2025	BANK OF BARODA VS. SUSHIL KUMAR	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmaol.com	10.07.2025
				OMP(I)(COMM)	857/2025	10.07.2025	YES BANK VS. MANISH KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	10.07.2025
				OMP(I)(COMM)	858/2025	10.07.2025	YES BANK VS. DEEPAK KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	10.07.2025
				CS/(COMM)	578/2025	11.07.2025	MAHARAJA SHOE CO VS. YUSUF JAMAL	PRAMOD AGGARWAL	9810682372	shekhawatilegal@yahoo.in	11.07.2025
				OMP(I)(COMM)	862/2025	11.07.2025	AZURE HOSPITALITY VS. AMIT BHASIN	JASPREET SINGH	7053320492	office@jsbassociates.in	11.07.2025
				OMP(I)(COMM)	863/2025	11.07.2025	AZURE HOSPITALITY VS. AMIT BHASIN	JASPREET SINGH	7053320492	office@jsbassociates.in	11.07.2025
				OMP(I)(COMM)	864/2025	12.07.2025	YES BANK VS. VEENU SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	12.07.2025
				CS/(COMM)	584/2025	14.07.2025	M/S GO FACILITY MANAGEMENT VS. M/S EPIC FILMS	SHUBHAM TYAGI	9953098537	shubham.advocate0511@gmail.com	14.07.2025
				CS/(COMM)	585/2025	14.07.2025	SUSHIL KUMAR VS. HONEY NAYYAR	ISHWAR SINGH	92127374	ankul.adhana@gmail.com	14.07.2025
				CS/(COMM)	590/2025	16.07.2025	PLATINEX DB BATHWARE INDIA PVT LTD VS. TSH LUXURY PVT LTD	BHARAT BHUSHAN	9910403763	advbharatbhushan328@gmail.com	16.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS/(COMM)	27/2025	17.07.2025	PULKIT BAMBA VS. MAHALAXMI LUMBERS PVT LTD	SAMEER SIDHAR	9999918302	sameer.sidhar@metropolitanlegal.in	17.07.2025
				CS/(COMM)	605/2025	19.07.2025	SBI VS. ANISH CHANDRA	ANISH CHANDRA	9304715494	anishchandramuzaffarpur@gmail.com	19.07.2025
				CS/(COMM)	608/2025	21.07.2025	CANARA BANK VS. OM PRAKASH	ASHOK KUMAR	9560396555	kakkarashok@rediffmail.com	21.07.2025
				CS/(COMM)	611/2025	22.07.2025	BANK OF MAHARASHTRA VS. ANAMIKA	BIJAY MOHAN GUSWAMI	9015893668	advbmg2016@gmail.com	22.07.2025
				OMP(I)(COMM)	883/2025	22.07.2025	SHRIRAM FINANCE LTD VS. RAKESH KUMAR	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	22.07.2025
				CS/(COMM)	615/2025	23.07.2025	COFE IMPEX PVT LTD VS. TECHNOVERHAUL IT	VARUN GUPTA	9810476767	gupta.varun1@gmail.com	23.07.2025
				CS/(COMM)	619/2025	24.07.2025	ARUN BUCHA VS. CHARAN SINGH KAWAL	MOHIT SINGHAL	9810969398	mohit.1499@gmail.com	24.07.2025
				CS/(COMM)	620/2025	24.07.2025	M/S BALAJI ENGINEERS VS. M/S MAXON HEALTH CARE INDIA PVT LTD	MOHIT SINGHAL	9810969398	mohit.1499@gmail.com	24.07.2025
				OMP(I)/(COMM)	890/2025	24.07.2025	AXIS BANK VS. MANISH KUMAR MISHRA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	24.07.2025
				OMP(I)/(COMM)	891/2025	24.07.2025	AXIS BANK VS. SURESH KUMAR JAIN	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	24.07.2025
				OMP(I)/(COMM)	892/2025	24.07.2025	AXIS BANK VS. PYUSH MAHAJAN	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	24.07.2025
				OMP(I)/(COMM)	893/2025	24.07.2025	AXIS BANK VS. MANGLA CHATURVEDI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	24.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP(I)/(COMM)	915/2025	25.07.2025	AXIS BANK VS. KANHAIYA LAL SHARMA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	25.07.2025
				OMP(I)/(COMM)	893/2025	25.07.2025	AXIS BANK VS. RAJAT KUMAR SAROJ	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	25.07.2025
				OMP(I)(COMM)	928/2025	28.07.2025	AXIS BANK VS. TASLEEM ALI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	28.07.2025
				CS/(COMM)	633/2025	28.07.2025	NIKE INNOVATE CV VS. ASHOK KUMAR	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	28.07.2025
				CS/(COMM)	634/2025	28.07.2025	RAJESH SHARMA VS. SURESH AWASTHI	RAZIA	9911440422	lawvision27@gmail.com	28.07.2025
				OMP(I)(COMM)	943/2025	31.07.2025	AXIS BANK VS. ANIL KUMAR SHARMA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	31.07.2025
				OMP(I)(COMM)	944/2025	31.07.2025	AXIS BANK VS. RAVINDER SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	31.07.2025
				OMP(I)(COMM)	945/2025	31.07.2025	AXIS BANK VS. DANISH ABBASI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	31.07.2025
16	**SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**WEST**	203 Extn Block		Execution (Comm.)/199/2025	01-07-2025	Gurbir Singh Vs Gurjinder Singh				
					Misc DJ/612/2025	01-07-2025	artar Kaur Shokeen Vs Guruji Fashio	Harshit Jain	91-9899113806	contact@harshitjain.co.in	30.06.2025
					M-Ex/305/2025	04-07-2025	TERPRISES Vs M/S SAGAR MOTOR PARTS AND ORS				
					Execution (Comm.)/211/2025	05-07-2025	NEN IMPEX LLP Vs MADIX CONCEPTS CO				
					CS (COMM)/561/2025	07-07-2025	IARCHE 37 TRADERS LLP THROUG	Naresh Talwar	9811257563	Not Mentioned	05-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/562/2025	07-07-2025	ATE BANK OF INIDA Vs SHYAM KA	anoj Kumar Pand	6543718566	advpandevmanoj@gamail.com	05-06-2025
					CS (COMM)/563/2025	07-07-2025	VINDER KAUR Vs GIAN SINGH GO	jun Singh Khura	9899498684	Arjunsk1988@gmail.com	05-06-2025
					CS (COMM)/564/2025	07-07-2025	Bhagwati Enterprises Vs Austen Dis	Satish Sharma	9213120025	Not Mentioned	05-06-2025
					OMP (I) (COMM.)/850/2025	09-07-2025	Yes Bank Ltd Vs MANISH KUMAR	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	
					CS (COMM)/573/2025	10-07-2025	eta Build Con Pvt Ltd Vs Mahavir Engineers		9999440419	Vikasbhatia280@gmail.com	09-07-2025
					OMP (I) (COMM.)/859/2025	10-07-2025	es Bank Ltd Vs AMITABH MALAVIY	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	09-07-2025
					OMP (I) (COMM.)/860/2025	10-07-2025	Yes Bank Ltd Vs ASHISH ARORA	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	09-07-2025
					Misc DJ/691/2025	11-07-2025	NC Vs SPARTA SECURITY AND ALL	ED SERVICES			
					Execution (Comm.)/220/2025	15-07-2025	Vs REKHA RANI PROP DEEPIKA EN	TERPRIPRISES			
					OMP (I) (COMM.)/868/2025	15-07-2025	Yes Bank Ltd Vs YAMINI THUKRAL	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	14-07-2025
					OMP (I) (COMM.)/869/2025	15-07-2025	Yes Bank Ltd Vs NITIN SAXENA	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	14-07-2025
					OMP (I) (COMM.)/870/2025	15-07-2025	Yes Bank Ltd Vs INDERJEET YADAV	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	14-07-2025
					OMP (I) (COMM.)/871/2025	15-07-2025	ES BANK LTD Vs RAM RAJ CHANDRA				

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/588/2025	16-07-2025	BANK OF BARODA Vs SUMAN		9312292558	advocate.deepa.gupta@gamil.com	14-07-2025
					CS (COMM)/589/2025	16-07-2025	TION COMPANY PVT LTD Vs M/S EU	Manish Kaushik	981866733	mkaushik76@gamil.com	15-07-2025
					CS (COMM)/592/2025	17-07-2025	ED Vs ALTIGREEN PROPULSION LA	BS PRIVATE LI	9810163624	advocatearun23@gamail.com	16-07-2025
					Misc DJ/709/2025	17-07-2025	OOD PRIVATE LIMITED Vs OM TIM	ANDHIR KUMA	9899978028	Not Mentioned	16-07-2025
					M-Ex/309/2025	18-07-2025	ABRA Vs MITTAL PORTFOLIOS PRI	VATE LIMITED			17-07-2025
					CS (COMM)/599/2025	18-07-2025	NITIN SEHGAL Vs SHREYA KADYA	ASHANK SHAR	9560417636	Not Mentioned	17-07-2025
					CS (COMM)/600/2025	18-07-2025	VA INDUSTRIES Vs NAVEEN ENTE	DIVYA KALRA	9990825222	ADVDIVYAKALRA@GAMIL.COM	17-07-2025
					CS (COMM)/601/2025	18-07-2025	ate Bank of India Vs Ram Kishan Gup	AN KUMAR SH	9315165656	ADVKRISHNA1411@GAMIL.COM	17-07-2025
					CS (COMM)/606/2025	21-07-2025	trauss and Company Vs Owner Pro	RAMOD KUMA	9718209970	aastha@th e legist.com	19-07-2025
					M-Ex/310/2025	22-07-2025	ERPRISES Vs M S SATGURU MOTO	RS PARTS AND	ORS		21-07-2025
					CS (COMM)/612/2025	22-07-2025	e Aashish Kumar Vs M/S ARIEN GL	Abhas Mishra	9811673672	Not Mentioned	21-07-2025
					OMP (I) (COMM.)/884/2025	22-07-2025	Shriram Finance Ltd Vs MUSTAKIM	Manoj Kumar	Not Mentioned	Not Mentioned	21-07-2025
					OMP (I) (COMM.)/885/2025	22-07-2025	riram Finance Ltd Vs AMEENUL HA	Manoj Kumar	Not Mentioned	Not Mentioned	21-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					Execution (Comm.)/228/2025	23-07-2025	Ltd Vs SHRI RAGHAVENDRA SAW	MILL and TIMBER DEPOT			22-07-2025
					CS (COMM)/614/2025	23-07-2025	BRICANTS Vs THE ASSISTANT ENG	RK bhola	7838809822	RAJEEVKRBHOLA@GMAIL.COM	22-07-2025
					Execution (Comm.)/230/2025	24-07-2025	EEN JAIN Vs SAGAR BUCKLES PVT	LTD			23-07-2025
					OMP (I) (COMM.)/901/2025	24-07-2025	AXIS BANK LTD Vs SARWAN SINGH	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	23-07-2025
					OMP (I) (COMM.)/903/2025	24-07-2025	S BANK LTD Vs VIKRANT TRADING	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	23-07-2025
					Execution (Comm.)/231/2025	25-07-2025	ipments pvt ltd Vs mahendra patkar	proprietor vision 9			24-07-2025
					CS (COMM)/625/2025	25-07-2025	ANK OF BARODA Vs MOHIT SHARM	DEEPA GUPTA	9312292558	ADCOCATE.DEEPA.GUPTA@GMAIL.COM	24-07-2025
					Execution (Comm.)/235/2025	26-07-2025	Ram And Company Pvt Ltd Vs Hema	latha			25-7-2025
					CS (COMM)/635/2025	28-07-2025	ectrochem India Private Limited Vs R	HREYA NARAYA	7838418306	NARYANSHEYA@HOTMAIL.COM	26-07-2025
					OMP (I) (COMM.)/931/2025	28-07-2025	ES BANK LTD Vs HEMANT BELIYA	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	26-07-2025
					OMP (I) (COMM.)/932/2025	28-07-2025	AXIS BANK LTD Vs EDWARD MASIH	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	26-07-2025
					OMP (I) (COMM.)/933/2025	28-07-2025	AXIS BANK LTD Vs ARUN RAY	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	26-07-2025
					OMP (I) (COMM.)/936/2025	31-07-2025	S BANK LTD Vs SHEKHAR CHAUH	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	30-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/937/2025	31-07-2025	AXIS BANK LTD Vs ANITA	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	30-07-2025
					OMP (I) (COMM.)/938/2025	31-07-2025	AXIS BANK LTD Vs ANITA	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	30-07-2025
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	202 Extn Block	CS (COMM)	CS (COMM)/522/2025	01-07-2025	PUNEET SINGH KALRA VS UDHAV AGARWAL	SUBTIASH CHUGH	8595005005	manthanlawñrm@gmail.com	30-06-2025
				CS (COMM)	CS (COMM)/535/2025	01-07-2025	TVISHI SERVICE PRIVATE LIMITED VS PICCADILY HOTELS PRIVATE LIMITED	RAJIV K. VIRMANI	9811427844	mail@tvamevleagl.com	23-06-2025
				CS (COMM)	CS (COMM)/543/2025	01-07-2025	TULSHI STAINLESS STEELS PVT LTD VS BALWANT SINGH	TARUN DIWAN	9999779373	tarunsdiwanu@gmail.com	28-06-2025
				CS (COMM)	CS (COMM)/544/2025	02-07-2025	STATE BANK OF INDIA VS SHAKUNTALA	KRISHNA KR SHARMA	9315165656	advkrishnaI411@gmail.com	27-06-2025
				CS (COMM)	CS (COMM)/550/2025	02-07-2025	PARAS PETRO PLAST INDIA PVT LTD VS TATA AIG GENERAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	savlawassociate@gmail.com	11-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/814/2025	02-07-2025	YES BANK LTD VS VIJAY SINGH	KARTIK KUMAR	999933217	legalask@gmail.com	28-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/816/2025	02-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS MANPREET ALAGH	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	21-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/817/2025	02-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS AMAR JYOTI KUMAR SINHA	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	21-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/818/2025	02-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS SUKHPAL SINGH	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	21-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/819/2025	02-07-2025	AXIS BANK LTD VS SHAHEEN JAMAL	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	14-06-2025
				CS (COMM)	CS (COMM)/551/2025	03-07-2025	NAV LABELS PVT LTD VS GRAFAX GARMENTS PVT LTD	RAJESH MAHINDRU	9810194135	rajeshmahindru@gmail.com	12-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)	CS (COMM)/552/2025	03-07-2025	DHIRAJ BHASIN VS TRILOK CHAND SHARMA	SUBHASH CHANDRA JHA	9971847561	jhajhaco@gmail.com	02-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/820/2025	03-07-2025	YES BANK LTD VS MAHESH SHARMA	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	26-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/821/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS SURENDER SINGH	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	25-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/822/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS S CHETAN KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	23-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/823/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS SHERA	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	21-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/824/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS AMOL MADHUKAR KULKARNI	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	21-06-2025
				CS (COMM)	CS (COMM)/555/2025	04-07-2025	PALM INFRACON PVT LTD VS RELIANCE INDUSTRIES LTD	SEEMA KHATRI	9999903919	Adv.seema07@gmail.com	09-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/841/2025	04-07-2025	YES BANK LTD VS ASHVINDER ABHILASHI	ANANJAY SINGH	7030378800	asaplegalandadvocates@Rmail.com	13-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/842/2025	04-07-2025	YES BANK LTD VS RAJ GUPTA	ANANJAY SINGH	7030378800	asaplegalandadvocates@Rmail.com	11-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/843/2025	04-07-2025	YES BANK LTD VS SAHIL MANOJ KUMAR	ANANJAY SINGH	7030378800	asaplegalandadvocates@Rmail.com	11-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/844/2025	04-07-2025	YES BANK LTD VS GAURAV KATOCH	ANANJAY SINGH	7030378800	asaplegalandadvocates@Rmail.com	13-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/845/2025	04-07-2025	YES BANK LTD VS PRAVEEN KUMAR	ANANJAY SINGH	7030378800	asaplegalandadvocates@Rmail.com	13-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/848/2025	08-07-2025	HDFC BANK LIMITED VS VIKAS CHAUHAN	MANISH SHANKER VERMA	9650810426	msvermachambers@gmail.com	03-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) COMM	OMP (I) (COMM.)/851/2025	09-07-2025	YES BANK LTD VS AVNISH MISHRA	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	08-07-2025
				CS (COMM)	CS (COMM)/576/2025	10-07-2025	BANK OF BARODA VS MRS NIRMALA	DEEPA GUPTA	9312292558	advocate.deepa.gupta@egmail.com	09-07-2025
				CS (COMM)	CS (COMM)/582/2025	12-07-2025	YAGYA VALKYA SHUKLA VS SANJAY TANWAR	SHARAD MALHOTRA	9953018022	malhotrasharad2@gmail.com	11-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/865/2025	14-07-2025	DHIRAJ BHASIN VS TRILOK CHAND SHARMA	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	10-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/866/2025	14-07-2025	YES BANK LTD VS SHRIPAL KESHRI	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	12-07-2025
				CS (COMM)	CS (COMM)/587/2025	15-07-2025	CENTRAL BANK OF INDIA VS RAKESH PANDIT PROP OF MS VSM ENTERPRISES	AMAR SINGH	9810047059	apexlaw261@gmail.com	12-07-2025
				CS (COMM)	CS (COMM)/593/2025	17-07-2025	BALAJI ACTION BUILDWELL PVT LTD VS KAJAL KUMARI	ABHISHEK HARJIKA	9310008854	aharjika12@gmail.com	05-07-2025
				CS (COMM)	CS (COMM)/595/2025	17-07-2025	BANK OF BARODA VS CYCLOOK TECHIES PVT LTD	AKSHAY RAJ	9650501903	advhunnyshanna.28@gmail.com	13-06-2025
				CS (COMM)	CS (COMM)/596/2025	17-07-2025	SH VIKRAM BABBAR PROPRIETOR OF SHIVALIK ADVERTISING VS M S LEHAR ADVERTISING PVT LTD	GURMIT SINGH HANS	810209575	legalask@gmail.com	14-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/874/2025	17-07-2025	YES BANK LTD VS BABU RAM	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	07-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/875/2025	17-07-2025	YES BANK LTD VS VIKASH TYAGI	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	07-06-2025
				CS (COMM)	CS (COMM)/602/2025	18-07-2025	PUNJAB NATIONAL BANK VS SHRI PRAVEEN KUMAR GULATI	AVADHESH KR. SHAKYA	9810362626	akshakya01@gmail.com	17-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/887/2025	22-07-2025	SHRIRAM FINANCE LTD VS MUSTAKIM	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	20-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) COMM	OMP (I) (COMM.)/888/2025	22-07-2025	SHRIRAM FINANCE LTD VS NAFASAT ALI	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	20-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/889/2025	22-07-2025	SHRIRAM FINANCE LTD VS INTJAR	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	20-07-2025
				CS (COMM)	CS (COMM)/618/2025	23-07-2025	UNION BANK OF INDIA VS GAGAN ARORA PROP OF MS GURUKIRPA TELECOM	SANDEEP	800892099	dhariwalsandeep905@gmai.com	21-07-2025
				CS (COMM)	CS (COMM)/622/2025	24-07-2025	ZIRCON EXPORTS PVT LTD VS GANNON DUNKERLEY AND CO LTD	: PRATYARK VATSA	7503710142	dhariwalsandeep905@gmai.com	22-07-2025
				CS (COMM)	CS (COMM)/623/2025	24-07-2025	ZIRCON EXPORTS PVT LTD VS RISHABH BUILDCON	: PRATYARK VATSA	7503710142	shreciexoffice@gmail.com,	22-07-2025
				CS (COMM)	CS (COMM)/624/2025	24-07-2025	ZIRCON EXPORTS PVT LTD VS S P ENTERPRISES (PROPRIETOR MS LALITA)	: PRATYARK VATSA	7503710142	shreciexoffice@gmail.com,	22-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/909/2025	24-07-2025	AXIS BANK LTD VS ASHOK KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	22-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/910/2025	24-07-2025	AXIS BANK LTD VS KRISHNA NAND JAISWAL	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	22-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/911/2025	24-07-2025	AXIS BANK LTD VS PUSHPA BISTH	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	22-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/912/2025	24-07-2025	AXIS BANK LTD VS ABHISHEK SHARMA	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	22-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/913/2025	24-07-2025	AXIS BANK LTD VS JITU JAIN	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	22-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/914/2025	24-07-2025	AXIS BANK LTD VS MADHAV GUPTA	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	22-07-2025
				CS (COMM)	CS (COMM)/627/2025	25-07-2025	UCO BANK VS ASHU PLASTIC	BHANU KAUSHIK	9213348091	kaushikv.1965@yahoo.com	17-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)	CS (COMM)/629/2025	28-07-2025	KANIKA ANAND VS AMIT LAKHMANI	SUDHIR ANAND	9560322277	advocatcsudhiranand@gmaiL.com	25-07-2025
				CS (COMM)	CS (COMM)/630/2025	28-07-2025	SHINE ART SERVICES PRIVATE LIMITED VS VIKAS SEHGAL	AVADH KAUSHIK	9911455431	theadvocacyfirm@gmail.com	24-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/926/2025	28-07-2025	AXIS BANK LTD VS VARINDER KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	25-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/927/2025	28-07-2025	AXIS BANK LTD VS MOHAMMAD IQBAL	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	25-07-2025
				CS (COMM)	CS (COMM)/637/2025	31-07-2025	RESOL VINYLS AND CHLORIDES LTD VS GOFLEX LTD	MUKESH KUMAR	9810682372	shekhawatilegal@yahoo.com	15-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/950/2025	31-07-2025	AXIS BANK LTD VS HARPREET SINGH	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	30-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/951/2025	31-07-2025	AXIS BANK LTD VS ASHISH KUMAR MODANWAL	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	30-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/952/2025	31-07-2025	AXIS BANK LTD VS RIMPY KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	30-07-2025
18	**SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**	210 Extn Block	Execution (Comm.)/197/2025	Execution (Comm.)/197/2025	01-07-2025	Aqualite Industries Private Limited Vs ASMA BEGUM	Archit Singhal	9811156111	legal@sigmalegal.in	01-07-2025
				Execution (Comm.)/198/2025	Execution (Comm.)/198/2025	01-07-2025	Aqualite Industries Private Limited Vs DEEPAK KESHWANI (PROPRIETOR OF M/S MOTI SONS)	Archit Singhal	9811156111	legal@sigmalegal.in	01-07-2025
				CS (COMM)/523/2025	CS (COMM)/523/2025	01-07-2025	Hind Health and Enviro Solutions Pvt Ltd Vs NKG Infrastructure Ltd	Deepak Kumar	9968575155	deepakjha318@gmail.com	01-07-2025
				CS (COMM)/524/2025	CS (COMM)/524/2025	01-07-2025	Hind Health and Enviro Solutions Pvt Ltd Vs Modern Construction Company	Deepak Kumar	9968575155	deepakjha318@gmail.com	01-07-2025
				CS (COMM)/526/2025	CS (COMM)/526/2025	01-07-2025	SHANKAR LAL SINGHAL Vs REGAL POLYTECH PRIVATE LIMITED	Parvesh Bansal	8010909016	rationale.ratio@gmail.com	01-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)/527/2025	CS (COMM)/527/2025	01-07-2025	USHA DEVI Vs FINANCIAL SOFTWARE AND SYSTEMS PRIVATE LTD	K. B. Hina	9811734735	kbhinakarim@yahoo.co.in	01-07-2025
				CS (COMM)/528/2025	CS (COMM)/528/2025	01-07-2025	RAJESH KATHPALIA Vs RAJ KUMAR MITTAL	Esha Chawla	7700000476 ,7700000249	vohraassociates1947@gmail.com	01-07-2025
				Misc DJ/610/2025	Misc DJ/610/2025	01-07-2025	SURINDER MOHAN JINDAL Vs KRISHAN LAL RAJ SUNEJA	Rishi Manchada	9911681178	rishimanchanda.adv@gmail.com	01-07-2025
				OMP (I) (COMM.)/736/2025	OMP (I) (COMM.)/736/2025	01-07-2025	YES BANK LTD Vs RAKESH VERMA BUILDWELL PRIVATE LIMITED	Sachin Katyal	011-26211488	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/737/2025	OMP (I) (COMM.)/737/2025	01-07-2025	YES BANK LTD Vs KRISHNA KUMAR	Sachin Katyal	011-26211488	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/738/2025	OMP (I) (COMM.)/738/2025	01-07-2025	YES BANK LTD Vs RAJESH KUMAR VARYANI	Sachin Katyal	011-26211488	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/739/2025	OMP (I) (COMM.)/739/2025	01-07-2025	YES BANK LTD Vs MAYA MAM CHAND	Sachin Katyal	011-26211488	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/740/2025	OMP (I) (COMM.)/740/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs ROHIT AHUJA	LALIT PANDEY	8130383143	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/741/2025	OMP (I) (COMM.)/741/2025	01-07-2025	Yes Bank Ltd Vs SANJAY RAM CHANDER	LALIT PANDEY	8130383143	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/742/2025	OMP (I) (COMM.)/742/2025	01-07-2025	Yes Bank Ltd Vs BRIJ MOHAN BHAMA	LALIT PANDEY	8130383143	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/743/2025	OMP (I) (COMM.)/743/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs SUNIL KUMAR	LALIT PANDEY	8130383143	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/744/2025	OMP (I) (COMM.)/744/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs MONA WADHAWANA	LALIT PANDEY	8130383143	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/745/2025	OMP (I) (COMM.)/745/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs AMIR KHAN	LALIT PANDEY	8130383143	legal@Katyalassociates.com	01-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/746/2025	OMP (I) (COMM.)/746/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs SHUBHAM SHARMA	LALIT PANDEY	8130383143	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/747/2025	OMP (I) (COMM.)/747/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs ASHU	LALIT PANDEY	8130383143	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/748/2025	OMP (I) (COMM.)/748/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs MANOJ KUMAR	LALIT PANDEY	8130383143	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/750/2025	OMP (I) (COMM.)/750/2025	01-07-2025	AXIS BANK LTD Vs ARVINDER SINGH	LALIT PANDEY	8130383143	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/751/2025	OMP (I) (COMM.)/751/2025	01-07-2025	AXIS BANK LTD Vs DILIP KUMAR	LALIT PANDEY	8130383143	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/752/2025	OMP (I) (COMM.)/752/2025	01-07-2025	AXIS BANK LTD Vs MANDER SINGH	LALIT PANDEY	8130383143	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/753/2025	OMP (I) (COMM.)/753/2025	01-07-2025	AXIS BANK LTD Vs HARSH VARDHAN SINGH	LALIT PANDEY	8130383143	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/754/2025	OMP (I) (COMM.)/754/2025	01-07-2025	AXIS BANK LTD Vs NAVJOT KAUR BHANDOL	LALIT PANDEY	8130383143	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/755/2025	OMP (I) (COMM.)/755/2025	01-07-2025	AXIS BANK LTD Vs VINAY KUMAR MAURYA	LALIT PANDEY	8130383143	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/756/2025	OMP (I) (COMM.)/756/2025	01-07-2025	AXIS BANK LTD Vs VIJAY PANDEY	LALIT PANDEY	8130383143	legal@Katyalassociates.com	01-07-2025
				OMP (I) (COMM.)/757/2025	OMP (I) (COMM.)/757/2025	01-07-2025	YES BANK LTD Vs SAVITA SAVITA	Ananjay Singh	7030378800	Not Provided	01-07-2025
				OMP (I) (COMM.)/758/2025	OMP (I) (COMM.)/758/2025	01-07-2025	YES BANK LTD Vs SACHIN TIWARI	Ananjay Singh	7030378800	Not Provided	01-07-2025
				OMP (I) (COMM.)/759/2025	OMP (I) (COMM.)/759/2025	01-07-2025	YES BANK LTD Vs TABBSUM TABBSUM	Ananjay Singh	7030378800	Not Provided	01-07-2025

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				OMP (I) (COMM.)/760/2025	OMP (I) (COMM.)/760/2025	01-07-2025	YES BANK LTD Vs POOJA KAUSHIK	Ananjay Singh	7030378800	Not Provided	01-07-2025
				OMP (I) (COMM.)/761/2025	OMP (I) (COMM.)/761/2025	01-07-2025	YES BANK LTD Vs NARENDER SETH	Ananjay Singh	7030378800	Not Provided	01-07-2025
				OMP (I) (COMM.)/762/2025	OMP (I) (COMM.)/762/2025	01-07-2025	YES BANK LTD Vs MUKESH RAM KISHAN	Ananjay Singh	7030378800	Not Provided	01-07-2025
				OMP (I) (COMM.)/763/2025	OMP (I) (COMM.)/763/2025	01-07-2025	YES BANK LTD Vs SHASHIKANT UPADHYAY	Sachin Katyal	011-26211488	legal@Katyalassociates.com	01-07-2025
				CS (COMM)/548/2025	CS (COMM)/548/2025	02-07-2025	SARAOGI SUPER SALES PVT LTD Vs MUDIT FASHIONS	Varun Bedi	8285672608	advocatevarunbedi@gmail.com	02-07-2025
				Misc DJ/642/2025	Misc DJ/642/2025	03-07-2025	VIRENDER KUMAR Vs JASMEEN SINGH WADHWA	Dinesh Singh Chaudhary	9868060789	dineshchaudhary21@yahoo.in	03-07-2025
				OMP (I) (COMM.)/825/2025	OMP (I) (COMM.)/825/2025	03-07-2025	Shriram Finance Ltd Vs CHAMAN KUMAR	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	03-07-2025
				OMP (I) (COMM.)/826/2025	OMP (I) (COMM.)/826/2025	03-07-2025	Shriram Finance Ltd Vs SHUKHDEV SINGH	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	03-07-2025
				OMP (I) (COMM.)/828/2025	OMP (I) (COMM.)/828/2025	03-07-2025	Shriram Finance Ltd Vs JITENDER PAL SINGH	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	03-07-2025
				OMP (I) (COMM.)/836/2025	OMP (I) (COMM.)/836/2025	04-07-2025	Hdfc Bank Limited Vs AALAM KHAN	Manish Shankar Verma	9650810426	msvermachambers@gmail.com	04-07-2025
				OMP (I) (COMM.)/837/2025	OMP (I) (COMM.)/837/2025	04-07-2025	Hdfc Bank Limited Vs ASHOK KUMAR	Manish Shankar Verma	9650810426	msvermachambers@gmail.com	04-07-2025
				OMP (I) (COMM.)/846/2025	OMP (I) (COMM.)/846/2025	05-07-2025	YES BANK LTD Vs KAMAL CHAUHAN	Sachin Katyal	011-26211488	legal@Katyalassociates.com	05-07-2025
				CS (COMM)/567/2025	CS (COMM)/567/2025	08-07-2025	ASICS Corporation Vs Ashok Kumar	SHRAVAN KUMAR BANSA	6201970125	unitedmark@unitedandunited.com	08-07-2025

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				Misc DJ/675/2025	Misc DJ/675/2025	09-07-2025	Ms CKAARI PACKAGING PVT LTD Vs Ms BAG PALACE PVT LTD	P. K. Mishra	9001112801	pkmishra878076@gmail.com	09-07-2025
				CS (COMM)/571/2025	CS (COMM)/571/2025	10-07-2025	Canara Bank Vs Akshay proprietor of Aska	Sumit Virmani	9873245548	virmanilawco@gmail.com	10-07-2025
				OMP (I) (COMM.)/853/2025	OMP (I) (COMM.)/853/2025	10-07-2025	Yes Bank Ltd Vs MANJU SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10-07-2025
				OMP (I) (COMM.)/854/2025	OMP (I) (COMM.)/854/2025	10-07-2025	Yes Bank Ltd Vs PARDEEP KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10-07-2025
				OMP (I) (COMM.)/855/2025	OMP (I) (COMM.)/855/2025	10-07-2025	Yes Bank Ltd Vs SATENDRA KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10-07-2025
				OMP (I) (COMM.)/856/2025	OMP (I) (COMM.)/856/2025	10-07-2025	Yes Bank Ltd Vs KRISHNA ENTERPRISES	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10-07-2025
				CS (COMM)/581/2025	CS (COMM)/581/2025	12-07-2025	MS SUNDEEP INDUSTRIES Vs NIDHI AGGARWAL	Yash Sharma	9953546358	guptabhanu198@gmail.com	12-07-2025
				OMP (I) (COMM.)/867/2025	OMP (I) (COMM.)/867/2025	15-07-2025	YES BANK LTD Vs RAJENDRA KUMAR JAIN	Ananjay Singh	7030378800	Not Provided	15-07-2025
				CS (COMM)/597/2025	CS (COMM)/597/2025	18-07-2025	MIS SHIV ELECTRIC Vs MIS BAGGA ENTERPRISES	Ravi Krishan Chandna	9711752002	ravikrishanchandna@gmail.com	18-07-2025
				CS (COMM)/598/2025	CS (COMM)/598/2025	18-07-2025	State Bank Of India Vs BECHAN YADAV	Ashok Kumar	9811896060	KUMARASHOKADVOCATE@GMAIL.COM	18-07-2025
				CS (COMM)/607/2025	CS (COMM)/607/2025	21-07-2025	CANARA BANK Vs BALJEET SINGH	Ashok Kumar	9560396555	kakkarashok@rediffmail.com	21-07-2025
				OMP (I) (COMM.)/876/2025	OMP (I) (COMM.)/876/2025	21-07-2025	Shriram Finance Limted Vs ANAND SINGH	Sunny Arora	9910574027	ALBUSLAWF1RMS@GMAIL.COM	21-07-2025
				OMP (I) (COMM.)/878/2025	OMP (I) (COMM.)/878/2025	22-07-2025	Shriram Finance Ltd Vs GAFFAR	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	22-07-2025

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				OMP (I) (COMM.)/879/2025	OMP (I) (COMM.)/879/2025	22-07-2025	Shriram Finance Ltd Vs DHARAMVEER SINGH	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	22-07-2025
				OMP (I) (COMM.)/880/2025	OMP (I) (COMM.)/880/2025	22-07-2025	Shriram Finance Ltd Vs MANISH ARORA	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	22-07-2025
				OMP (I) (COMM.)/881/2025	OMP (I) (COMM.)/881/2025	22-07-2025	Shriram Finance Ltd Vs UMAR	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	22-07-2025
				OMP (I) (COMM.)/882/2025	OMP (I) (COMM.)/882/2025	22-07-2025	Shriram Finance Ltd Vs GULZAR AHMED	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	22-07-2025
				Ex.COMM - Award by Arb. Comm./35/2025	Ex.COMM - Award by Arb. Comm./35/2025	23-07-2025	PUNJAB NATIONAL BANK Vs M/S GARMENT HOUSE PROP URVASHI MANOCHA	Sudhir Kumar singh	9868927179	sksinghadvdelhi@gmail.com	23-07-2025
				CS (COMM)/616/2025	CS (COMM)/616/2025	23-07-2025	ZIRCON EXPORTS PVT LTD Vs SAYA HOMES PVT LTD	SHREY DADHEECH	7503710142	shreelexoffice@gmail.com	23-07-2025
				OMP (I) (COMM.)/894/2025	OMP (I) (COMM.)/894/2025	24-07-2025	AXIS BANK LTD Vs SANDEEP KUMAR SRIVASTAV	Sunny Arora	9910574027	ALBUSLAWF1RMS@GMAIL.COM	24-07-2025
				OMP (I) (COMM.)/895/2025	OMP (I) (COMM.)/895/2025	24-07-2025	AXIS BANK LTD Vs RAJESH KUMAR	LALIT PANDEY	8130383143	legal@Katyalassociates.com	24-07-2025
				OMP (I) (COMM.)/896/2025	OMP (I) (COMM.)/896/2025	24-07-2025	AXIS BANK LTD Vs ARUN SUKHADIYA	LALIT PANDEY	8130383143	legal@Katyalassociates.com	24-07-2025
				OMP (I) (COMM.)/897/2025	OMP (I) (COMM.)/897/2025	24-07-2025	AXIS BANK LTD Vs SUNIL SINGH	LALIT PANDEY	8130383143	legal@Katyalassociates.com	24-07-2025
				OMP (I) (COMM.)/898/2025	OMP (I) (COMM.)/898/2025	24-07-2025	AXIS BANK LTD Vs ARUN SUKHADIYA	LALIT PANDEY	8130383143	legal@Katyalassociates.com	24-07-2025
				OMP (I) (COMM.)/899/2025	OMP (I) (COMM.)/899/2025	24-07-2025	AXIS BANK LTD Vs MAYANK YADAV	LALIT PANDEY	8130383143	legal@Katyalassociates.com	24-07-2025
				Counter Claim/36/2025	Counter Claim/36/2025	25-07-2025	Harbans Singh Bhullar Vs Glow Tradex India Pvt Ltd	Sumesh Gandhi	7011794418	sumeshgandhi20@gmail.com	25-07-2025

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				Ex.COMM - Award by Arb. Comm./41/2025	Ex.COMM - Award by Arb. Comm./41/2025	26-07-2025	Axis Bank Ltd Vs SANJAY SINGH	Mayank Mahajan	9873347330	mayank_mahajan05@yahoo.com	26-07-2025
				Ex.COMM - Award by Arb. Comm./42/2025	Ex.COMM - Award by Arb. Comm./42/2025	26-07-2025	Axis Bank Ltd Vs SANJAY SINGH	Mayank Mahajan	9873347330	mayank_mahajan05@yahoo.com	26-07-2025
				Execution (Comm.)/236/2025	Execution (Comm.)/236/2025	28-07-2025	Suresh Soni Vs M/s Bharat Industries	Rajeev Kumar Tiwari	9312276651	Not Provided	28-07-2025
				CS (COMM)/632/2025	CS (COMM)/632/2025	28-07-2025	M/s Jay Mata Engineering Works Vs M/s Brother Hotel Supply	Balraj Bhardwaj	9899184786	advocatebalraj88@gmail.com	28-07-2025
				OMP (I) (COMM.)/924/2025	OMP (I) (COMM.)/924/2025	28-07-2025	AXIS BANK LTD Vs PIYUSH SRIVASTAVA	LALIT PANDEY	8130383143	legal@Katyalassociates.com	28-07-2025
				OMP (I) (COMM.)/925/2025	OMP (I) (COMM.)/925/2025	28-07-2025	AXIS BANK LTD Vs ABHISHEK SRIVASTAVA	LALIT PANDEY	8130383143	legal@Katyalassociates.com	28-07-2025
				Execution (Comm.)/237/2025	Execution (Comm.)/237/2025	29-07-2025	Krishan Vs G Trans Logistics Pvt Ltd	Kapil Sharma	9810876275	Not Provided	29-07-2025
				Counter Claim/37/2025	Counter Claim/37/2025	31-07-2025	Gopal Krishan Khanna Vs M s Guruji Sweets	Vikas Kaushik	9871123812	vak.kaushik@gmail.com	31-07-2025
				Execution (Comm.)/241/2025	Execution (Comm.)/241/2025	31-07-2025	PUNJAB NATIONAL BANK Vs M/S JAGRIT TRADERS	Nitish Kumar	8800420428	lawspective.j4j@gmail.com	31-07-2025
				CS (COMM)/640/2025	CS (COMM)/640/2025	31-07-2025	BANK OF BARODA Vs MOHD HASHIM	Girish Verma	9811135305	legal.gva@gmail.com	31-07-2025
				OMP (I) (COMM.)/939/2025	OMP (I) (COMM.)/939/2025	31-07-2025	AXIS BANK LTD Vs BHAGA RAM	LALIT PANDEY	8130383143	legal@Katyalassociates.com	31-07-2025
				OMP (I) (COMM.)/940/2025	OMP (I) (COMM.)/940/2025	31-07-2025	AXIS BANK LTD Vs BABITA HANDA	LALIT PANDEY	8130383143	legal@Katyalassociates.com	31-07-2025
				OMP (I) (COMM.)/941/2025	OMP (I) (COMM.)/941/2025	31-07-2025	AXIS BANK LTD Vs NEHA TRIPATHI	LALIT PANDEY	8130383143	legal@Katyalassociates.com	31-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/942/2025	OMP (I) (COMM.)/942/2025	31-07-2025	AXIS BANK LTD Vs HARFUL GOVARDHAN SUTHAR	LALIT PANDEY	8130383143	legal@Katyalassociates.com	31-07-2025
				Execution (Comm.)/219/2025	Execution (Comm.)/219/2025	14-07-2025	DEVANAND SUKHIA Vs Sumit Kothari	R.K. Chaudhary	9868335003	Rkchaudharylaw78@gmail.com	14-07-2025
				Ex.COMM - Award by Arb. Comm./37/2025	Ex.COMM - Award by Arb. Comm./37/2025	24-07-2025	KOTAK MAHINDRA BANK Vs JAY PRAKASH 095	Parv Mahajan	9643646534	parv.mahajan@gmail.com	24-07-2025
				Execution (Comm.)/213/2025	Execution (Comm.)/213/2025	07-07-2025	TIKURAM ASSOCIATES LLP Vs ALCO FOODS P LTD	Rohtash Kanwar	9811207995	rohkan147@gmail.com	07-07-2025
				Execution (Comm.)/223/2025	Execution (Comm.)/223/2025	16-07-2025	MIS VENUS INDUSTRIES Vs D P CHOPRA AND ANR	Suresh Kumar Sharma	981 I 056546	sureshsharma4502@gmail.com	16-07-2025
				Execution (Comm.)/236/2025	Execution (Comm.)/236/2025	28-07-2025	Suresh Soni Vs M/s Bharat Industries	Rajeev Kumar Tiwari	9312276651	Not Provided	28-07-2025
19	**SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**		CS (COMM)/531/2025	CS (COMM)/531/2025	01-07-2025	Hind Health and Enviro Solutions Pvt Ltd Vs Logix Heights Pvt Ltd	DEEPAK KUMAR	9868575155	DEEPAKJHA31@GMAIL.COM	09-06-2025
				CS (COMM)/532/2025	CS (COMM)/532/2025	01-07-2025	GENETIX BIOTECH ASIA LIMITED Vs ISMART INNOVATIONS PRIVATE LIMITED	MADHAV GAWRI	8700568976	MADHAV@RKGCO.COM	12-06-2025
				OMP (I) (COMM.)/767/2025	OMP (I) (COMM.)/767/2025	01-07-2025	YES BANK LTD Vs MD SAMOON	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	28-06-2025
				OMP (I) (COMM.)/769/2025	OMP (I) (COMM.)/769/2025	01-07-2025	YES BANK LTD Vs SAURABH MISHRA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	28-06-2025
				OMP (I) (COMM.)/770/2025	OMP (I) (COMM.)/770/2025	01-07-2025	Yes Bank Ltd Vs HARJEET KAUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
				OMP (I) (COMM.)/772/2025	OMP (I) (COMM.)/772/2025	01-07-2025	Yes Bank Ltd Vs SHREE BALAJI SANITARY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
				OMP (I) (COMM.)/773/2025	OMP (I) (COMM.)/773/2025	01-07-2025	Yes Bank Ltd Vs VIJAY KUMAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	23-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/778/2025	OMP (I) (COMM.)/778/2025	01-07-2025	Yes Bank Ltd Vs ANIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
				OMP (I) (COMM.)/779/2025	OMP (I) (COMM.)/779/2025	01-07-2025	Yes Bank Ltd Vs ANIL KUMAR DUBEY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
				OMP (I) (COMM.)/781/2025	OMP (I) (COMM.)/781/2025	01-07-2025	Yes Bank Ltd Vs POOJA RANI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
				OMP (I) (COMM.)/783/2025	OMP (I) (COMM.)/783/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs MOHD RAJA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-06-2025
				OMP (I) (COMM.)/784/2025	OMP (I) (COMM.)/784/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs SHOIVE AHMAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-06-2025
				OMP (I) (COMM.)/786/2025	OMP (I) (COMM.)/786/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs SHAMBU PRASAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-06-2025
				Execution (Comm.)/201/2025	Execution (Comm.)/201/2025	02-07-2025	Naini Fincap Limited Vs DOLI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
				Execution (Comm.)/202/2025	Execution (Comm.)/202/2025	02-07-2025	MS FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICE INDIA PVT LTD Vs MR AMIT JHA PROPRIETOR OF	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
				Execution (Comm.)/203/2025	Execution (Comm.)/203/2025	02-07-2025	Aqualite Industries Private Limited Vs NASIM AHMAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
				CS (COMM)/549/2025	CS (COMM)/549/2025	02-07-2025	NAINI FINCAP LIMITED Vs RAM SAGAR RAI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
				OMP (I) (COMM.)/802/2025	OMP (I) (COMM.)/802/2025	02-07-2025	AXIS BANK LTD Vs KULWANT CHAGGAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-06-2025
				OMP (I) (COMM.)/803/2025	OMP (I) (COMM.)/803/2025	02-07-2025	AXIS BANK LTD Vs SUNIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-06-2025
				OMP (I) (COMM.)/804/2025	OMP (I) (COMM.)/804/2025	02-07-2025	AXIS BANK LTD Vs RAMESH KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/805/2025	OMP (I) (COMM.)/805/2025	02-07-2025	AXIS BANK LTD Vs SANJAY KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-06-2025
				OMP (I) (COMM.)/806/2025	OMP (I) (COMM.)/806/2025	02-07-2025	AXIS BANK LTD Vs VIKRAM SINGH YADAV	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-06-2025
				OMP (I) (COMM.)/807/2025	OMP (I) (COMM.)/807/2025	02-07-2025	YES BANK LTD Vs BIRENDER SINGH	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	13-06-2025
				OMP (I) (COMM.)/809/2025	OMP (I) (COMM.)/809/2025	02-07-2025	YES BANK LTD Vs RAHUL MALHOTRA	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	13-06-2025
				OMP (I) (COMM.)/810/2025	OMP (I) (COMM.)/810/2025	02-07-2025	AXIS BANK LTD Vs ASHOK KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-06-2025
				OMP (I) (COMM.)/811/2025	OMP (I) (COMM.)/811/2025	02-07-2025	AXIS BANK LTD Vs HARJEET SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-06-2025
				OMP (I) (COMM.)/812/2025	OMP (I) (COMM.)/812/2025	02-07-2025	AXIS BANK LTD Vs BALIDEEN S	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-06-2025
				OMP (I) (COMM.)/813/2025	OMP (I) (COMM.)/813/2025	02-07-2025	YES BANK LTD Vs SHASHI SHASHI	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	07-06-2025
				Ex.COMM - Award by Arb. Comm./28/2025	Ex.COMM - Award by Arb. Comm./28/2025	03-07-2025	M/S AAR KAY FIN LEASE PVT LTD Vs SMT ASHA JHA AND ORS				
				OMP (I) (COMM.)/827/2025	OMP (I) (COMM.)/827/2025	03-07-2025	YES BANK LTD Vs SHRIRAM SHARMA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	02-07-2025
				OMP (I) (COMM.)/829/2025	OMP (I) (COMM.)/829/2025	03-07-2025	Shriram Finance Ltd Vs PREM SINGH	MANOJ KUMAR	9811133644		01-07-2025
				OMP (I) (COMM.)/830/2025	OMP (I) (COMM.)/830/2025	03-07-2025	Shriram Finance Ltd Vs NARENDRA	MANOJ KUMAR	9811133644		01-07-2025
				OMP (I) (COMM.)/831/2025	OMP (I) (COMM.)/831/2025	03-07-2025	Shriram Finance Ltd Vs VIKRAM VERMA	MANOJ KUMAR	9811133644		01-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/832/2025	OMP (I) (COMM.)/832/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs SHAWAZ SIDDIQUI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-07-2025
				OMP (I) (COMM.)/833/2025	OMP (I) (COMM.)/833/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs AFNAM AHMAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-07-2025
				OMP (I) (COMM.)/840/2025	OMP (I) (COMM.)/840/2025	04-07-2025	Hdfc Bank Limited Vs SHER SINGH	MANISH SHANKAR VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	03-07-2025
				Execution (Comm.)/210/2025	Execution (Comm.)/210/2025	05-07-2025	STATE BANK OF INDIA Vs RAHUL DEY				
				CS (COMM)/558/2025	CS (COMM)/558/2025	05-07-2025	ROYAL TILE MACHINES Vs TARA MACHINES AND TECH SERVICE PVT LTD	AMARENDRA KUMAR DUBEY	9599801188	GLOBALVISIONLAWOFFICE@GMAIL.COM	04-07-2025
				CS (COMM)/568/2025	CS (COMM)/568/2025	08-07-2025	NARENDR NATH JHA Vs CHING SHIHH PVT LTD	RAJESH KUMAR	8130182787		07-07-2025
				CS (COMM)/569/2025	CS (COMM)/569/2025	08-07-2025	STATE BANK OF INDIA Vs RAMESH				
				Execution (Comm.)/217/2025	Execution (Comm.)/217/2025	09-07-2025	Ankit Singh Vs Rattan Lal				
				CS (COMM)/570/2025	CS (COMM)/570/2025	09-07-2025	M/S SHRI RADHA VALLABH ENTERPRISES THROUGH PARTNER DHRUV SHANKAR NAGPAL Vs AEROCHEM	AMIT SANDUJA	9810954389	AMITSANDUJA99@GMAIL.COM	08-07-2025
				OMP (I) (COMM.)/849/2025	OMP (I) (COMM.)/849/2025	09-07-2025	Yes Bank Ltd Vs PRISHA TRADERS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08-07-2025
20	**SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01**	**NEW DELHI DISTRICT**	1	MISC. DJ	1101/2025	01.07.2025	HERO FINCORP LTD. VS. AANN INTERNATIONAL	SANTOSH KUMAR SINGH	9999218027	NOT AVAILABLE	09.06.2025
			1	CS(COMM)	484/2025	02.07.2025	CANARA BANK VS. MR. ASHOK KUMAR SINGH	NILENDU VATSYAYAN	9999050853	NILENDUVATSYAYAN@GMAIL.COM	21.06.2025
			1	OMP(COMM)	87/20215	02.07.2025	M/S INTEX TECHNOLOGIES INDIA LTD. VS. M/S NARAYAN MOBILE ACCESSORIES PVT. LTD	LEXANALYTICO ADVOCATES & CONSULTANTS	9891396019	KARMVEER@LEXANALYTICO.COM, INFO@LEXANALYTICO.COM	09.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	CS(COMM)	490/2025	03.07.2025	TERRY MASCARENHAS VS. SOURCE GAIN CONSULTING PVT. LTD. AND ORS	C.L.A.P JURIS	9971374150	CLAPJURIS.LEGAL@GMAIL.COM	16.06.2025
			1	CS(COMM)	496/2025	04.07.2025	CANARA BANK VS. ISHWARI PRASAD SRIVASTAVA	SUSHIL KUMAR RAI	9868422289, 9717568635	RAISUSHIL0915@GMAIL.COM	20.06.2025
			1	EX(COMM) AWARD BY ARB. COMM./37/2025	37/2025	04.07.2025	GEE INTERNATIONAL VS. UNION OF INDIA	BIPIN KUMAR RAWAT	9911371736	PRABHATBIPIN@GMAIL.COM	16.06.2025
			1	OMP(I)COMM	103/2025	04.07.2025	M/S CLIX CAPITAL SERVICES PVT. LTD. VS. PROTO-D ENGINEERING & ORS.	RAVI SHANKAR GARG	9718182038	ASSOCIATESRSGARG1@GMAIL.COM	01.07.2025
			1	CS(COMM)	495/2025	04.07.2025	MS. BIMLA ENTERPRISES VS. FAST ENTERPRISES	M.S. OBEROI AND ASSOCIATES	9990011586	MSOBEROIASOCIATES@GMAIL.LCOM	21.06.2025
			1	CS(COMM)	494/2025	04.07.2025	M/S CALPRO SPECIALITIES PVT. LTD. VS. RAJENDRA SING CHASNDEL	DIWAN SINGH CHAUHAN	9810274088	DIWAKALI1990@GMAIL.COM	16.06.2025
			1	CS(COMM)	493/2025	04.07.2025	CANARA BANK VS. SH. RANJAN SEN	SUSHIL KUMAR RAI	9868422289, 9717568635	RAISUSHIL0915@GMAIL.COM	20.06.2025
			1	CS(COMM)	492/2025	04.07.2025	NEXT RADIO LTD. VS. MR. ASHFAQUEAHMED ABDULGANI SHAIKH	AMIT BAJAJ	9213187809 9811700978	ADVOCATE.PNEET@GMAIL.COM	02.07.2025
			1	OMP(I)COMM	102/2025	04.07.2025	M/S ALD AUTOMOTIVE PVT. LTD. VS. M/S MICROMEG ENTERPRISES	AKHILESH PRADHAN	7827403519	AKHILESH.PRADHAN@YAHOO.COM	19.06.2025
			1	EX(COMM)	98/2024	04.07.2025	M/S PEGASUS BUILDTECH PVT. LTD. VS. M/S REALTECH CONSTRUCTIONIS PVT. LTD.	R.N. YADAV AND COMPANY	9818057575	PARMANAND@RNYADAV.COM	04.07.2025
			1	CS(COMM)	499/2025	05.07.2025	ANI MEDIA PVT. LTD. VS. MAHESH RAJESH KESHWALA	MAYANK CHANDIOK	9899675905	MCHANDOK@UNUMLAW.IN	18.06.2025
			1	OMP(I)(COMM)	110/2025	05.07.2025	KOTAK MAHINDRA PRIME LIMITED VS. AKHILESH KUMAR KASHYAP	LALIT KUMAR PANDEY	8130383143	LALTTPANDEY ADV(alGMA IL.COM	19.06.2025
			1	OMP(I)(COMM)	111/2025	05.07.2025	KOTAK MAHINDRA PRIME LIMITED VS. SHRI RAM MOTORS	LALIT KUMAR PANDEY	8130383143	LALTTPANDEY ADV(alGMA IL.COM	19.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	OMP(I)(COMM)	112/2025	05.07.2025	KOTAK MAHINDR PRIME LIMITED VS. ASIF NAYAR	LALIT KUMAR PANDEY	8130383143	LALTTPANDEY ADV(alGMA IL.COM	19.06.2025
			1	OMP(COMM)	92/2025	07.07.2025	BHARAT SANCHAR NIGAM LIMITED VS. M/S GAYTRI INTERNATIONAL	PRADEEP KUMAR MATHUR	9013560594	MATHURPKM@YAHOO.CO.IN	03.07.2025
			1	MISC. DJ/1142	1142/2025	07.07.2025	BANK OF INDIA VS. BISHEMBER SINGH	SANJEEV KUMAR	9810499372	saini.sanjeev1979@gmail.com	19.06.2025
			1	OMP(COMM)	95/2025	08.07.2025	UNION OF INDIA VS. DHARAMBIR SANDHU	S.C. RAJPAL AND VARUN RAJPAL	9891175510, 9899893624	RAJPALASSOCIATES1@GMAIL.COM	04.07.2025
			1	CS(COMM)	507/2025	08.07.2025	FARMART SERVICE PVT. LTD. VS. SHAH VARDICHAND	SONDHI AND ENTERPRISES	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	16.06.2025
			1	CS(COMM)	506/2025	08.07.2025	FARMART SERVICE PVT. LTD. VS. A K TRADING	SONDHI AND ENTERPRISES	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	16.06.2025
			1	CS(COMM)	512/2025	09.07.2025	VISHWINDER NATH GUPTA & ORS. VS. ANSAL CH-1 FLAT OWNERS, ASSOCIATION & ORS.	ISHAAN VERMA & DIVIANI K. VERMA	9910665271, 9811932314	VVKANDCOMPANY@GMAIL.COM	04.06.2025
			1	EX(COMM) AWARD BY ARB. COMM.	38/2025	11.07.2025	R.S. CONSTRUCTION VS. UNION OF INDIA	H & A ASSOCIATES	9311307710, 8595665724	HAIDER.ADV@GMAIL.COM	05.07.2025
			1	CS(COMM)	518/2025	11.07.2025	SUNITA LAKRA VS. M/S. PRAAKRITI AATITHYA LLP & ORS.	DALIP ANAND	9873476262, 8851351510, 9873476464	DALIPANAND991@GMAIL.COM	05.07.2025
			1	EX(COMM)	104/2025	11.07.205	HINDUSTAN MEDIA VENTURE LTD. VS. NATIONAL COOPRATIVE DEVELOPMENT CORPORATION	BAJAJ & BAJAJ ASSOCIATES	9811700978, 9213187809	BAJAJ.BAJAJ128@GMAIL.COM	19.06.2025
			1	CS(COMM)	519/2025	11.07.2025	PADAM SINGH JAIN & COMPANY VS. M/S. NKG INFRASTRUCTURE LIMITED	ARVIND KUMAR TIWARY	9811973202, 9212596288	ARVIND2BHU@GMAIL.COM	16.06.2025
			1	OMP(COMM)	100/2025	12.07.2025	SOUTH CENTRAL RAILWAY VS. S.V. MULTI LOGITECH PVT. LTD.	ASHISH KR. SHARMA	9313471929	ASHISHSHARMA379@GMAIL.COM	07.07.2025
			1	CS(COMM)	522/2025	12.07.2025	M/S. VELOGIC (INDIA) PVT. LTD. VS. M/S. RENON INDIA PVT. LTD.	SURI & COMPANY, LAW FARM	9099486000, 9081107700	LITIGATION@SURICO.IN	21.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	CS(COMM)	523/2025	12.07.2025	KELSON STORAGE SYSTEM PVT. LTD VS. ECLAT INDIA PRIVATE LTD.	VARUN KHERA	9911263236	VARUNKHERA97@GMAIL.COM	08.07.2025
			1	CS(COMM)	524/2025	12.07.2025	M/S. NEW HORIZONS FINTECH PRIVATE LTD. VS. INDORIENT ENTERPRISES LLP & ORS.	DEEPAK AGRAWAL	9818462250	AGRLDEEP@GMAIL.COM	07.07.2025
			1	CS(COMM)	534/2025	14.07.2025	HUGO BOSS AG VS. JAGDEEP SINGH	UNITED & UNITED	1141085620	UNITEDMARK@UNITEDANDUNITED.COM	10.07.2025
			1	CS(COMM)	535/2025	14.07.2025	STATE BANK OF INDIA VS. RAJESH	RAJESH KUMAR SHANDILYA	9312993437	SHANDILYALAWOFFICES@GMAIL.COM	05.06.2025
			1	CS(COMM)	533/2025	14.07.205	STATE BANK OF INDIA VS. VIMLA DEVI	RAJESH KUMAR SHANDILYA	9312993437	SHANDILYALAWOFFICES@GMAIL.COM	05.06.2025
			1	CS(COMM)	532/2025	14.07.205	STATE BANK OF INDIA VS. RAMWATI	RAJESH KUMAR SHANDILYA	9312993437	SHANDILYALAWOFFICES@GMAIL.COM	05.06.2025
			1	CS(COMM)	531/2025	14.07.205	STATE BANK OF INDIA VS. JUGAL	RAJESH KUMAR SHANDILYA	9312993437	SHANDILYALAWOFFICES@GMAIL.COM	05.06.2025
			1	CS(COMM)	530/2025	14.07.2025	SHRI PARVEEN JAIN & ANR. VS. UNION BANK OF INDIA	RITURAJ BISWAS	9999023225	RITURAJBISWAS@GMAIL.COM	03.06.2025
			1	CS(COMM)	529/2025	14.07.2025	KULVINDER SINGH VS. DR. RAKESH AGGARWAL	JITIN MANN	9873558888	MANNASSO247@GMAIL.COM	09.07.2025
			1	CS(COMM)	537/2025	15.07.2025	UNICORN DENMART LTD. VS. PRANJAL SIROHI	GUNJAN KUMAR	9313350568	gk@cak.legal; associate@cak.leqal	10.07.2025
			1	CS(COMM)	538/2025	15.07.2025	UNICORN DENMART LTD. VS. VISHAL JHA	GUNJAN KUMAR	9313350568	gk@cak.legal; associate@cak.leqal	10.07.2025
			1	OMP(COMM)	104/2025	15.07.2025	SH. JASKARAN SINGH CHOPRA VS. M/S AKASA FINANCE LTD.	SONAL ANAND	9811101222	SANAND@ASA-PARTNERS.COM	05.07.2025
			1	OMP(COMM)	105/2025	15.07.2025	MANPOWER GROUP SERVICES INDIA PVT. LTD. VS. SEEDWILL CONSULTING PVT. LTD. ANR.	SONAL ANAND	9811101222	SANAND@ASA-PARTNERS.COM	03.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	CS(COMM)	540/2025	16.07.2025	EDELMAN INDIA PRIVATE LTD. VS. B9 BEVERAGES PTE LTD.	VIPUL WADHWA	9873779113	VIPULWADHWA@SINGHANIA.COM	09.07.2025
			1	COUNTER CLAIM	32/2025	16.07.2025	SANJEEV KUMAR GOEL VS. M/S. AIWA COUNSUMER PRODUCTS LLP	AMIT SHERAWAT	9810147210	SHERAWAT.AMIT@REDIFFMAIL.COM	09.07.2025
			1	EX(COMM)	107/2025	16.07.2025	M/S. AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD. VS. M/S. ZESTY FOODS & OTHERS	P.K. AGRAWAL	8285230770	OFFICE@PKAGRAWALADVOCATES.COM	09.07.2025
			1	CS(COMM)	545/2025	17.07.2025	M/S JAINSONS DEPARTMENTAL STORES VS. M/S A V HOSPITALITY VENTURE LLP	PUNEET DHAWAN	9899141610	AORPUNEET@GMAIL.COM	14.07.2025
			1	CS(COMM)	544/2025	17.07.2025	M/S BACKCOURT VS. DELHI KANNADA EDUCATION SOCIETY (REGD.)	SHIVEK RAI KAPOOR	8860151818	SHIVEKRAIKAPOOR@GMAIL.COM	14.07.2025
			1	CS(COMM)	549/2025	18.07.2025	M/S JAINSONS DEPARTMENTAL STORES VS. M/S WORLDMARK RESTAURANT LLP	PUNEET DHAWAN	9899141610	AORPUNEET@GMAIL.COM	14.07.2025
			1	EX(COMM)	108/2025	18.07.2025	BHANI RAM PROP. M/S SHREE SHYAM CONSTRUCTIONS VS. M/S M G HOUSING PVT. LTD.	MOHAR SINGH	9213392006	ADVMOHARSINGH.K10@GMAIL.COM	09.07.2025
			1	CS(COMM)	552/2025	19.07.2025	HERO INVESTCORP PVT. LTD. & ANR. VS. ASHOK KUMAR (JOHN DOE)	KUNAL KHANNA	9999757185	IP.KUNALKHANNA@GMAIL.COM	15.07.2025
			1	CS(COMM)	553/2025	19.07.2025	HERO INVESTCORP PVT. LTD. & ANR. VS. ASHOK KUMAR (JOHN DOE)	KUNAL KHANNA	9999757185	IP.KUNALKHANNA@GMAIL.COM	15.07.2025
			1	CS(COMM)	554/2025	19.07.2025	DEUTSCHE BANK AG VS. MS. JYOTI SINGH, PROPRIETOR OF M/S. SHRI SAI SALES & ANR.	SURI & COMPANY, LAW FARM	9971357074	LITIGATION@SURICO.IN	03.05.2025
			1	EX. COMM-AWARD BY ARB.COMM. 41/2025	41/2025	21.07.2025	VRK GAMES PVT. LTD. VS. M/S SAGE TRADER, THROUGH POWER OF ATTORNEY HOLDER VANDANA DHIMAN	YASH CHATURVEDI	9987566992	YASHCHATURVEDI2407@GMAIL.COM	16.07.2025
			1	MISC. DJ/1213/2025	1213/2025	22.07.2025	SUNGLOW CAPITAL SERVICE VS. HARSH JINDAL	FIDES AND FIDUCIA LAW FIRM	9999720412	R.GAURAVSINGH@GMAIL.COM	17.07.2025
			1	CS(COMM)	566/2025	23.07.2025	FARMART SERVICE PVT. LTD. VS. VATAN FOODS	SONDHI AND PARTNERS	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	20.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	CS(COMM)	565/2025	23.07.2025	FARMART SERVICE PVT LTD. VS. CHEF ZONE INTERNATIONAL FOOD PRIVATE LIMITED	SONDHI AND PARTNERS	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	31.05.2025
			1	CS(COMM)	564/2025	23.07.2025	M/S DEVYANI FOOD INDUSTRIES LTD. VS. M/S VEC CHOCOLATE MACHINES PVT. LTD.	AMIT BAJAJ	9811700978, 9213187809	ADVOCATE.PUNEET@GMAIL.COM	15.07.2025
			1	OMP(COMM)	109/2025	23.07.2025	UNION OF INDIA VS. M/S CONFINANCE ENGINERS AND INFRATECH	SANDEEP CHANDANA	9811338691	CHANDNASANDEEP@HOTMAIL.COM	14.07.2025
			1	OMP(COMM)	110/2025	23.07.2025	M/S EVOLVE FITNESS VS. HOUSE OF FITNESS PVT. LTD.	NIKHIL PUROHIT	9425929897	JATIN_LALWANI@YAHOO.COM	19.07.2025
			1	OMP(I)COMM	138/2025	24.07.2025	KOTAK MAHINDRA PRIME LTD. VS. RAM KISHAN	AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	23.07.2025
			1	OMP(I)COMM	140/2025	24.07.2025	KOTAK MAHINDRA PRIMNE LTD. VS. ASHISH KUMAR	AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	23.07.2025
			1	OMP(I)COMM	141/2025	24.07.2025	KOTAK MAHINDRA PRIME LTD. VS. AMAN KUMAR VERMA	AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	23.07.2025
			1	CS(COMM)	569/2025	25.07.2025	NAMREET AUTOWORKS LLP VS. INTERGLOBE AVIATION LTD.	RAKESH KUMAR	9711749492	MATWA2006@GMAIL.COM	17.07.2025
			1	CS(COMM)	568/2025	25.07.2025	KHEM KARAN SURANA VS. HERO MOTOR CORP.	MEENAKSHI JOSHI	9871494890	MEENAKSHIJOSHI125@GMAIL.COM	21.07.2025
			1	EX. COMM-AWARD BY ARB.COMM.	47/2025	25.07.2025	M/S HANS VAHINI SHIKSHA SAMITI VS. M/S LVRS CONSTRUCTION PRIVATE LIMITED	RAVI DUTT SHARMA	9810310710	CHETANSHARMAADVOCATE@GMAIL.COM	16.07.2025
			1	CS(COMM)	581/2025	26.07.2025	FARMART SERVICE PVT. LTD. VS. YOGESH KUMAR SINGH	SONDHI AND ENTERPRISES	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	27.06.2025
			1	CS(COMM)	580/2025	26.07.2025	FARMART SERVICE PVT. LTD. VS. SHLOKA RICE BANK	SONDHI AND ENTERPRISES	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	20.06.2025
			1	CS(COMM)	579/2025	26.07.2025	FARMART SERVICE PVT. LTD. VS. SIMRANTRADING COMPANY	SONDHI AND ENTERPRISES	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	07.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	CS(COMM)	578/2025	26.07.2025	MR. AVINASH RASTOGI VS. M/S SRADYA LIFE CARE PVT. LTD. AND ANR.	CHATTERJEE AND CO.	9811758559, 7827087686	AKCNCOY@GMAIL.COM	07.07.2025
			1	CS(COMM)	577/2025	26.07.2025	M/S LAXMI PRINT N PACK VS. MEDIROSE DRUGS AND PHARMACEUTICALS PVT. LTD. AND ORS.	BHARAT BHUSHAN AND ASSOCIATES	9910403763, 7838273763	ADVBHARATBHUSHAN328@GMAIL.COM	06.07.2025
			1	CS(COMM)	600/2025	29.07.2025	SAVLEEN KAUR PROP. OF M/S PROFESSIONAL MANAGEMENT VS. MINISTRY OF DEFENCE THE DY CAO (FM)	SANJEEV KUMAR	9310466556	SKLEGALSOUTION1@GMAIL.COM	18.07.2025
			1	CS(COMM)	597/2025	29.07.2025	CANARA BANK V.S BABITA & ANR.	PRATAP CHANDRA RANA	not available	PRANA25000@GMAIL.COM	22.07.2025
			1	CS(COMM)	596/2025	29.07.2025	M/S PRAYAG POLYMERS PVT. LTD. VS. M/S PRAYAG CORPORATION	SIROHI & ASSOCIATES	9873929297, 7838343021	ROBINSIROHI89@GMAIL.COM	13.06.2025
			1	CS(COMM)	599/2025	29.07.2025	OZONE BIOTECH PVT. LTD. VS. AASIFA RAMZAN	SAURABH MISHRA	9810668329	not available	17.07.2025
			1	CS(COMM)	598/2025	29.07.2025	M//S BANSIWAL SERVICE STATION VS. SANDEEP KUMAR	VIKRAM JIT SAINI	7838437811	ADV.SAINI7075@GMAIL.COM	21.07.2025
			1	EX(COMM)	122/2025	30.07.2025	HARI BHOOMI COMMUNICATIONS VS. MS. SHEFALI	VASHISTHA AND ASSOCIATES	9871803433	VIKRANTVASHISHTH@GMAIL.COM	24.07.2025
			1	OMP(COMM)	111/2025	30.07.2025	RMS POWER SOLUTIONS PRIVATE LIMITED VS. UNION OF INDIA	KAMLESH OJHA	9871969567	ADVKSOJHA9@GMAIL.COM	24.07.2025
			1	OMP(COMM)	112/2025	30.07.2025	ARVIND OBEROI VS. CENTRUM BROKING LIMITED	SURJENDU SANKAR DAS, ANIE MITTAL	9810813651	OFFICE@SSDAS.IN	23.07.2025
21	**SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)**	**NEW DELHI DISTRICT**	25	OMP (COMM)/88/2025	OMP (COMM)/88/2025	02-07-2025	LALIT TEKCHANDANI Vs POONAWALLA HOUSING FINANCE LIMITED	CHERRY GUPTA(P),	9212696986	imran.hrln@gmail.com	01.07.2025
			25	OMP (I) (COMM)/96/2025	OMP (I) (COMM)/96/2025	02-07-2025	HERO FINCORP LTD Vs ARUMUGAMM KANDAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	Misc DJ/1113/2025	Misc DJ/1113/2025	02-07-2025	Cameo Structural Products LLP Vs Alchemy Stones Matrix Pvt Ltd	Dhruv Chawla(P),	9971897143	vchawla@krcco.co.in	30.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	OMP (I) (COMM)/98/2025	OMP (I) (COMM)/98/2025	03-07-2025	PRATEEK SECURITIES PRIVATE LIMITED Vs RX DIAGNO AND IMAGINE CENTRE	AMIT KUMAR SINHA(P),	9990659331	km pspartner@gmail.com	02.07.2025
			25	CS (COMM)/486/2025	CS (COMM)/486/2025	03-07-2025	GM MODULAR PVT LTD Vs K ARJUN SINGH	Shravan Bansal(P),	9990605966	UNITEDMARK@UNITEDANDUNITED.COM ~	06.06.2025
			25	CS (COMM)/489/2025	CS (COMM)/489/2025	03-07-2025	M/s UNION BANK OF INDIA Vs SACHIN YADAV	rajendra yadav(P),	9312046733	yadavrazen@gmail.com	02.07.2025
			25	CS (COMM)/488/2025	CS (COMM)/488/2025	03-07-2025	M/S ENERGY BEVERAGES PRIVATE LIMITED Vs M/S STAR FROZEN FOODS	SHASHWAT PARIHAR(P),	7903889268	shashwatadv@gmail.com	02.07.2025
			25	CS (COMM)/487/2025	CS (COMM)/487/2025	03-07-2025	GOLDMEDAL ELECTRICALS PVT LTD Vs GANGARAJU RAJASEKHAR RAJU	Shravan Bansal(P),	9990605966	UNITEDMARK@UNITEDANDUNITED.COM ~	06.06.2025
			25	OMP (I) (COMM)/99/2025	OMP (I) (COMM)/99/2025	04-07-2025	Clix Capital Services Pvt Ltd Vs M/S V AND L DIAGNOSTIC CENTRE LLP AND ORS	Ravi Shankar Garg(P),	9718182038	associatesrsgargl@gmail.com	01.07.2025
			25	Execution (Comm)/97/2025	Execution (Comm)/97/2025	04-07-2025	M/S TRUE LINK FINANCE LTD Vs Sachin AND ANR	RAJAT SARAWAT(P),	9818004454	rajattruelink@GMAIL.COM	03.07.2025
			25	OMP (I) (COMM)/100/2025	OMP (I) (COMM)/100/2025	04-07-2025	HERO FINCORP LTD Vs THRIBE TALENT MANAGEMENT PRIVATE LIMITED 6816	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	OMP (I) (COMM)/101/2025	OMP (I) (COMM)/101/2025	04-07-2025	HERO FINCORP LTD Vs JBS ENTERIPRISES PRIVATE LIMITED 4408	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	CS (COMM)/498/2025	CS (COMM)/498/2025	05-07-2025	Indian Bank Vs ICICI Lombard General Insurance CO Ltd	Sanjay Bajaj(P),	9811082913	sanjaybajaj@bblsdelhi.com	05.06.2025
			25	OMP (I) (COMM)/104/2025	OMP (I) (COMM)/104/2025	05-07-2025	KOTAK MAHINDRA PRIME LTD Vs MAYANK KAUSHAL	AMIT KUMAR SINHA(P),	9990659331	km pspartner@gmail.com	02.07.2025
			25	OMP (I) (COMM)/105/2025	OMP (I) (COMM)/105/2025	05-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs AMARJEET SINGH	ADV. LALIT PANDEY(P),	8130383143	LALTTPANDEYAOV(a GMAJL.COM	11.06.2025
			25	OMP (I) (COMM)/106/2025	OMP (I) (COMM)/106/2025	05-07-2025	KOTAK MAHINDRA PRIME LTD Vs AQIB ALI KHAN AND ANR	AMIT KUMAR SINHA(P),	9990659331	km pspartner@gmail.com	02.07.2025

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			25	OMP (I) (COMM)/107/2025	OMP (I) (COMM)/107/2025	05-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs ASIF H	ADV. LALIT PANDEY(P),	8130383143	LALTTPANDEYAOV(a GMAJL.COM	11.06.2025
			25	OMP (I) (COMM)/108/2025	OMP (I) (COMM)/108/2025	05-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs PARVEEN VERMA	ADV. LALIT PANDEY(P),	8130383143	LALTTPANDEYAOV(a GMAJL.COM	11.06.2025
			25	OMP (I) (COMM)/109/2025	OMP (I) (COMM)/109/2025	05-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs NEERJA LUTHRA	ADV. LALIT PANDEY(P),	8130383143	LALTTPANDEYAOV(a GMAJL.COM	11.06.2025
			25	OMP (COMM)/90/2025	OMP (COMM)/90/2025	05-07-2025	Union Of India Vs M/s Svarn Infratel Private Limited	Jyoti Advocate(P),	9213560594	mathurpkm@yahoo.co.in	02.07.2025
			25	Execution (Comm)/99/2025	Execution (Comm)/99/2025	05-07-2025	GR GUPTA AND BROS AND ANR Vs PUNJAB NATIONAL BANK	Azhar Qayum(P),	9810522185	vinayakmarwahadv@gmail.com	01.07.2025
			25	CS (COMM)/503/2025	CS (COMM)/503/2025	07-07-2025	BHAGWATI AIR EXPRESS PRIVATE LIMITED Vs SUMAN LATA PROPREITOR	Rishabh Dua(P),	9958903588	Duarisbabhl@gmail.com	27.06.2025
			25	CS (COMM)/502/2025	CS (COMM)/502/2025	07-07-2025	Canara Bank Vs NISHA JAIN	ANUJ AGARWAL(P),	9911333431	NOT PROVIDED	11.06.2025
			25	Execution (Comm)/100/2025	Execution (Comm)/100/2025	07-07-2025	Vinaik Upmanyu trading as Vinson Enterprises Vs Eatbud Food Pvt Ltd	SWATI MEHTA(P),	7838393940	swari(a zealattorneys.com	16.06.2025
			25	Execution (Comm)/101/2025	Execution (Comm)/101/2025	07-07-2025	Skyways Air Services Pvt Ltd Vs Boston matrix Logistics pvt ltd	Abhishek Kumar(P),	9891138990	advocate.abhishekkumar@gmail.com	10.06.2025
			25	Misc DJ/1140/2025	Misc DJ/1140/2025	07-07-2025	Kashi Renewable Pvt Ltd Vs Taisun Power Private Limited And Others	Shekhar Bhambri(P),	NOT PROVIDED	NOT PROVIDED	02.07.2025
			25	OMP (I) (COMM)/116/2025	OMP (I) (COMM)/116/2025	08-07-2025	HERO FINCORP LTD Vs FIRTIGO SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED 3349	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	OMP (I) (COMM)/115/2025	OMP (I) (COMM)/115/2025	08-07-2025	KOTAK MAHINDRA PRIME LTD Vs GAURAV SINGH	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	02.07.2025
			25	CS (COMM)/505/2025	CS (COMM)/505/2025	08-07-2025	FARMART SERVICES PVT LTD Vs SHYAM BAKERY	DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	30.06.2025

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			25	OMP (I) (COMM)/126/2025	OMP (I) (COMM)/126/2025	08-07-2025	Gokul Agri International Limited Vs Union of India Through Army Purchase Organization	Saurav Singh Yadav(P),	9810006115	Khoranaassociates/(l!.gmail.com	27.06.2025
			25	OMP (COMM)/94/2025	OMP (COMM)/94/2025	08-07-2025	Pankaj Tyagi Vs SBI Cards and Payment Services Limited	Raghav Sabharwal(P),	9811595800	case.law.advocates@grnail.com	02.07.2025
			25	OMP (COMM)/96/2025	OMP (COMM)/96/2025	09-07-2025	UNION OF INDIA Vs KUMAR CASHEW EXPORTS	Sanyam Jain(P),	9953926219	sanyaam07@)gmaiLcom	10.06.2025
			25	CS (COMM)/513/2025	CS (COMM)/513/2025	10-07-2025	M/S RADIANT HI TECH ENG PVT LTD Vs M/S GAIL INDIA LIMITED THROUGH CM AND D	Niraj Kumar(P),	9811306559	egalmindsintemational@gmail.com	09.07.2023
			25	OMP (I) (COMM)/117/2025	OMP (I) (COMM)/117/2025	10-07-2025	HERO FINCORP LTD Vs FAZEEL AHMED	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	Execution (Comm)/103/2025	Execution (Comm)/103/2025	10-07-2025	HINDUSTAN MEDIA VENTURES LTD Vs Signet Media Services Pvt Ltd	puneet bajaj(P),	92 l 3 I 87809	bajaj.bajaj128@gmail.com	06.07.2025
			25	Execution (Comm)/102/2025	Execution (Comm)/102/2025	10-07-2025	HINDUSTAN MEDIA VENTURES LTD Vs Shalini publicity and creativity pvt ltd	puneet bajaj(P),	92 l 3 I 87809	bajaj.bajaj128@gmail.com	06.06.2025
			25	OMP (I) (COMM)/120/2025	OMP (I) (COMM)/120/2025	11-07-2025	KOTAK MAHINDRA PRIME LTD Vs ANIVESH KUMAR SINGH	AMIT KUMAR SINHA(P),	9990659331	km pspartner@gmail.com	02.07.2025
			25	CS (COMM)/517/2025	CS (COMM)/517/2025	11-07-2025	SMT SUNITA LAKRA Vs M/S PRAAKRITI AATITHYA LLP	Kulwant Kaur(P),	8851351510	NOT PROVIDED	01.07.2025
			25	CS (COMM)/516/2025	CS (COMM)/516/2025	11-07-2025	INCALLIDUS TECHNOLOGIES PRIVATE LIMITED Vs SHIVA CONSTRUCTION	KUSHAGRA BANSAL(P),	NOT PROVIDED	NOT PROVIDED	03.07.2025
			25	OMP (I) (COMM)/119/2025	OMP (I) (COMM)/119/2025	11-07-2025	KOTAK MAHINDRA PRIME LTD Vs ABHAY RAJ SINGH	AMIT KUMAR SINHA(P),	9990659331	km pspartner@gmail.com	02.07.2025
			25	OMP (COMM)/98/2025	OMP (COMM)/98/2025	11-07-2025	UNION OF INDIA THROUGH DIRECTOR (MM) DEPARTMENT OF POSTS Vs SURI INTERNATIONAL	DIPENDRA KUMAR SINGH(P),	9718758881	advdipendra@gmail.com	07.07.2025
			25	OMP (COMM)/101/2025	OMP (COMM)/101/2025	12-07-2025	Charles Rogers Vs SBI CARDS AND PAYMENTS SERVICES LTD	SANJAY JAIN(P),	8860635799	communications@lexcorp.org.in	21.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	OMP (COMM)/103/2025	OMP (COMM)/103/2025	12-07-2025	DLF UNIVERSAL LIMITED Vs NITIN M NAGPAL	ROHIT KUMAR(P),	011-43588888	service@karanjawala.in	25.04.2025
			25	OMP (COMM)/102/2025	OMP (COMM)/102/2025	12-07-2025		ROHIT KUMAR(P),	011-43588888	service@karanjawala.in	01.07.2025
			25	OMP (I) (COMM)/122/2025	OMP (I) (COMM)/122/2025	12-07-2025	HERO FINCORP LTD Vs KHAN MAHBOOB ALAM YAR MOHAMMAD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	CS (COMM)/526/2025	CS (COMM)/526/2025	12-07-2025	SWASTIK PIPE LTD Vs AD AUTOPARTS INDUSTRIES	SANJAY JAIN(P),	8860635799	communications@lexcorp.org.in	21.06.2025
			25	CS (COMM)/525/2025	CS (COMM)/525/2025	12-07-2025	The Polo Lauren Company L P Vs Jagdeep Singh	Shravan Bansal(P),	9990605966	UNITEDMARK@UNITEDANDUNITED.COM ~	06.06.2025
			25	OMP (I) (COMM)/121/2025	OMP (I) (COMM)/121/2025	12-07-2025	HERO FINCORP LTD Vs SAHAJANAND TRADING CO	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03.07.2025
			25	OMP (I) (COMM)/123/2025	OMP (I) (COMM)/123/2025	14-07-2025	M/s Clix Capital Services Pvt Ltd Vs Dr Raja Ramanan	Ravi Shankar Garg(P),	9718182038	associatesrsgargl@gmail.com	01.07.2025
			25	CS (COMM)/536/2025	CS (COMM)/536/2025	14-07-2025	AFZAL LOKHANDWALA Vs Telegram FZ LLC	Gaurav Patel(P),	9455160761	tatvalawllp@gmail.com	09.06.205
			25	Misc DJ/1182/2025	Misc DJ/1182/2025	14-07-2025	HT Media Ltd Vs Radio Zindagi USA LLC	Madhur Dhingra(P),	NOT PROVIDED	NOT PROVIDED	02.07.2025
			25	CS (COMM)/539/2025	CS (COMM)/539/2025	15-07-2025	BCC DEVELOPERS AND PROMOTERS PVT LTD Vs UNION OF INDIA	RAHUL MALHOTRA(P),	9899218215	rahulssmalhotra@gmail.com	01.07.2025
			25	OMP (I) (COMM)/125/2025	OMP (I) (COMM)/125/2025	15-07-2025	HERO FINCORP LTD Vs KANTA RAVICHANDRAN NATTAR 9805	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	OMP (I) (COMM)/124/2025	OMP (I) (COMM)/124/2025	15-07-2025	HERO FINCORP LTD Vs VISHWANATH RAGHUNATH PAWAR 5672	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	OMP (COMM)/107/2025	OMP (COMM)/107/2025	17-07-2025	RAVI RANJAN Vs Trustline Securities Limited	Hriday Gandhi(P),	8130383143	LALTTPANDEYAOV(a GMAJL.COM	11.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	CS (COMM)/543/2025	CS (COMM)/543/2025	17-07-2025	STATE BANK OF INDIA Vs BEENA	RAJESH KUMAR SHANDILYA(P),	9312993437	shandilyalawoffices@gmail.com	03.06.2025
			25	CS (COMM)/542/2025	CS (COMM)/542/2025	17-07-2025	STATE BANK OF INDIA Vs CHANDI	RAJESH KUMAR SHANDILYA(P)	9312993437	shandilyalawoffices@gmail.com	03.06.2025
			25	ExCOMM - Award by Arb Comm/39/2025		17-07-2025	AMARDEEP BUILDERS Vs DELHI STATE INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP LTD AND	Akshu Jain(P),	9810300955	skjainandassociates@gmai I.corn	12.07.2025
			25	CS (COMM)/541/2025	CS (COMM)/541/2025	17-07-2025	JAINSONS DEPARTMENTAL STORES Vs YELLOW LILY HOSPITALITY PRIVATE	PUNEET DHAWAN(P),	9899141610	aorpuneet@gmail.com	14.07.2025
			25	Counter Claim/34/2025	Counter Claim/34/2025	18-07-2025	MS SCORPIO FRIEGHT PVT LTD THROUGH ITS AR Vs MS OVERSEAS LOGISTICS	Rishi K. Awasthi(P),	9891920235	rishikawasthi@yahoo.co.in	12.07.2025
			25	CS (COMM)/550/2025	CS (COMM)/550/2025	18-07-2025	JAINSONS DEPARTMENTAL STORES Vs ANVI HOSPITALITY VENTURES LLP	PUNEET DHAWAN(P),	9899141610	aorpuneet@gmail.com	14.07.2025
			25	Execution (Comm)/109/2025	Execution (Comm)/109/2025	18-07-2025	STATE BANK OF INDIA Vs GIRDHARI LAL	Vinay Kumar(P),	9811134771	kurnarvinay.6@grnail.com	17.07.2025
			25	OMP (I) (COMM)/127/2025	OMP (I) (COMM)/127/2025	18-07-2025	NATIONAL COMMODITIES MANAGEMENT SERVICES LTD Vs SHREE VAISHNAVI AGENCIES	puneet bajaj(P),	92 l 3 I 87809	bajaj.bajaj128@gmail.com	10.07.2025
			25	Misc DJ/1201/2025	Misc DJ/1201/2025	19-07-2025	INTERIORS INDIA Vs M S FUTURE GLASS PVT LTD	Adamaya Pal Singh(P),	NOT PROVIDED	NOT PROVIDED	15.07.2025
			25	OMP (I) (COMM)/130/2025	OMP (I) (COMM)/130/2025	19-07-2025	HERO FINCORP LTD Vs JUANA TECHNOLOGIES PVT LTD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	OMP (I) (COMM)/129/2025	OMP (I) (COMM)/129/2025	19-07-2025	HERO FINCORP LTD Vs FASPO FASHIONS LTD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	CS (COMM)/556/2025	CS (COMM)/556/2025	19-07-2025	M/s Pragyan Metals Private Limited Vs RAVINDER KUMAR SHARMA	SANJAY KUMAR(P),	9818336108	sanjavk.advocate@gmail.com	04.06.2025
			25	CS (COMM)/558/2025	CS (COMM)/558/2025	21-07-2025	Hero InvestCorp Private Limited Vs Ashok Kumar Unknown	aastha sharma(P),	9810481016	mail@thelegist.com	15.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	CS (COMM)/557/2025	CS (COMM)/557/2025	21-07-2025	ADIDAS AG Vs Owner Proprietor	aastha sharma(P),	9810481016	mail@thelegist.com	15.07.2025
			25	CS (COMM)/560/2025	CS (COMM)/560/2025	22-07-2025	CANAR BANK Vs ADITYA KUMAR	ANUJ AGARWAL(P),	9911333431	NOT PROVIDED	09.07.2025
			25	OMP (I) (COMM)/134/2025	OMP (I) (COMM)/134/2025	22-07-2025	KOTAK MAHINDRA PRIME LTD Vs KIM YADAV	AMIT KUMAR SINHA(P),	9990659331	km pspartner@gmail.com	02.07.2025
			25	OMP (I) (COMM)/133/2025	OMP (I) (COMM)/133/2025	22-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs AMARJEET SETHI	ADV. LALIT PANDEY(P),	8130383143	LALTTPANDEYAOV(a GMAJL.COM	11.06.2025
			25	OMP (I) (COMM)/132/2025	OMP (I) (COMM)/132/2025	22-07-2025	HERO FINCORP LTD Vs AIG LOGISTICS AAND CARGO PRIVATE LIMITED	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	OMP (I) (COMM)/131/2025	OMP (I) (COMM)/131/2025	22-07-2025	HERO FINCORP LTD Vs GEBURT PLAST PRIVATE LIMITED	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	OMP (I) (COMM)/135/2025	OMP (I) (COMM)/135/2025	22-07-2025	KOTAK MAHINDRA PRIME LTD Vs ANUPAM SINGH CHAUHAN	AMIT KUMAR SINHA(P),	9990659331	km pspartner@gmail.com	02.07.2025
			25	CS (COMM)/561/2025	CS (COMM)/561/2025	22-07-2025	M/s Atam Graphics through its sole proprietor Ms Ritu Jain Vs M/s Vashist Incorporation through its sole	Gunjit(P),	9818993836	himanshuharbola@gmaiI.com	27.06.2025
			25	CS (COMM)/563/2025	CS (COMM)/563/2025	23-07-2025	FARMART SERVICES PVT LTD Vs SHREE GURUDEV TRADING	DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	30.06.2025
			25	OMP (I) (COMM)/143/2025	OMP (I) (COMM)/143/2025	24-07-2025	M/s RattanIndia Finance Pvt Ltd Vs MS NESTIVA HEALTHCARE PVT LTD	Ravi Shankar Garg(P),	9718182038	associatesrsgargl@gmail.com	01.07.2025
			25	OMP (I) (COMM)/144/2025	OMP (I) (COMM)/144/2025	24-07-2025	KOTAK MAHINDRA PRIME LTD Vs RUCHIKA SAWHNEY	AMIT KUMAR SINHA(P),	9990659331	km pspartner@gmail.com	02.07.2025
			25	OMP (I) (COMM)/139/2025	OMP (I) (COMM)/139/2025	24-07-2025	KOTAK MAHINDRA PRIME LTD Vs SARVJEET SINGH	AMIT KUMAR SINHA(P),	9990659331	km pspartner@gmail.com	02.07.2025
			25	OMP (I) (COMM)/142/2025	OMP (I) (COMM)/142/2025	24-07-2025	KOTAK MAHINDRA PRIME LTD Vs SUMIT SAWHNEY	AMIT KUMAR SINHA(P),	9990659331	km pspartner@gmail.com	02.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	CS (COMM)/571/2025	CS (COMM)/571/2025	25-07-2025	MAHAGAN BHARAT PVT LTD Vs MTC INFOTECH PVT LTD	Varun Mittal(P),	9953062629	vm@vkmlegal.com	18.07.2025
			25	CS (COMM)/570/2025	CS (COMM)/570/2025	25-07-2025	N CHIRAG TRAVELS PVT LTD THROUGH ITS CFO Director Mr Awadhesh Singh Vs M/s Crickbuster Travel	Arvind Gupta(P),	9811088800	NOT PROVIDED	18.07.2025
			25	OMP (I) (COMM)/150/2025	OMP (I) (COMM)/150/2025	25-07-2025	HERO FINCORP LTD Vs SOLAR PULSE ENERGY PRIVATE LIMITED	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	OMP (I) (COMM)/151/2025	OMP (I) (COMM)/151/2025	25-07-2025	HERO FINCORP LTD Vs SIGNUS FACILITY AND CORPORATE SERVICES PRIVATE LIMITED	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	OMP (I) (COMM)/152/2025	OMP (I) (COMM)/152/2025	25-07-2025	HERO FINCORP LTD Vs SPARTAN ENGG INDUSTRIES PRIVATE LTD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	ExCOMM - Award by Arb Comm/48/2025		25-07-2025	ANSHUL JAIN Vs Reckitt Benckiser (India) Pvt Ltd	SUSHIL Shukla(P),	9582493990	ssalegal.09@gmail.com	10.07.2025
			25	Execution (Comm)/112/2025	Execution (Comm)/112/2025	25-07-2025	M/S VALO AUTOMOTIVE PVT LTD Vs SPRINT CARS PVT LTD	SURUCHI MITTAL(P),	9811000519	suruchi.m.14@gmail.com	19.07.2025
			25	Execution (Comm)/113/2025	Execution (Comm)/113/2025	25-07-2025	M/S VALO AUTOMOTIVE PVT LTD Vs NAWAB MOTORS	SURUCHI MITTAL(P),	9811000519	suruchi.m.14@gmail.com	19.07.2025
			25	Execution (Comm)/114/2025	Execution (Comm)/114/2025	25-07-2025	M/S VALO AUTOMOTIVE PVT LTD Vs PEARL HONDA	SURUCHI MITTAL(P),	9811000519	suruchi.m.14@gmail.com	19.07.2025
			25	Execution (Comm)/115/2025	Execution (Comm)/115/2025	25-07-2025		SURUCHI MITTAL(P),	9811000519	suruchi.m.14@gmail.com	19.07.2025
			25	OMP (I) (COMM)/155/2025	OMP (I) (COMM)/155/2025	26-07-2025	KOTAK MAHINDRA PRIME LTD Vs RAHUL SAINI AND ANR	Kushal Kumar(P),	7009793548	Rishabh.eruditelegal@gmail.com	23.07.2025
			25	CS (COMM)/588/2025	CS (COMM)/588/2025	26-07-2025	FARMART SERVICE PVT LTD Vs MUKHTIAR SINGH AND SONS	DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	30.06.2025
			25	CS (COMM)/587/2025	CS (COMM)/587/2025	26-07-2025	FARMART SERVICE PVT LTD Vs VASANTHA RICE INDUSTRIES	DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	30.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	CS (COMM)/586/2025	CS (COMM)/586/2025	26-07-2025	FARMART SERVICE PVT LTD Vs SHREE SAI MARKETING	DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	30.06.2025
			25	CS (COMM)/585/2025	CS (COMM)/585/2025	26-07-2025	FARMART SERVICES PVT LTD Vs ROYAL J SALES CORPORATION	DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	30.06.2025
			25	CS (COMM)/584/2025	CS (COMM)/584/2025	26-07-2025	FARMART SERVICE PVT LTD Vs MITTAL AGRO	DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	30.06.2025
			25	CS (COMM)/583/2025	CS (COMM)/583/2025	26-07-2025	FARMART SERVICE PVT LTD Vs BALBIR SINGH	DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	30.06.2025
			25	CS (COMM)/582/2025	CS (COMM)/582/2025	26-07-2025	FARMART SERVICE PVT LTD Vs PADHMAS AGENCIES	DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	30.06.2025
			25	OMP (I) (COMM)/154/2025	OMP (I) (COMM)/154/2025	26-07-2025	KOTAK MAHINDRA PRIME LTD Vs SHEELA GHOSH AND ANR	Kushal Kumar(P),	7009793548	Rishabh.eruditelegal@gmail.com	23.07.2025
			25	OMP (I) (COMM)/153/2025	OMP (I) (COMM)/153/2025	26-07-2025	KOTAK MAHINDRA PRIME LTD Vs VIJAY KUMAR AND ANR	Kushal Kumar(P),	7009793548	Rishabh.eruditelegal@gmail.com	23.07.2025
			25	Execution (Comm)/116/2025	Execution (Comm)/116/2025	26-07-2025	M/S GANPATI TEXER PVT LTD Vs M/S I I INSPECTION AND EXPORT PVT LTD	Gudiya Sharma(P),	9873347330	mayank_mahajan05@yahoo.com	16.06.2025
			25	OMP (I) (COMM)/156/2025	OMP (I) (COMM)/156/2025	28-07-2025	KOTAK MAHINDRA PRIME LTD Vs SHYAM JI RAWAT AND ORS	AMIT KUMAR SINHA(P),	9990659331	km pspartner@gmail.com	02.07.2025
			25	CS (COMM)/589/2025	CS (COMM)/589/2025	28-07-2025	M/s Yadav Milk Center Vs M/s Gwala Dairy Utpad	Sachin Mittal(P),	9810166992	smalawvers@gn1§il.com	22.07.2025
			25	CS (COMM)/590/2025	CS (COMM)/590/2025	28-07-2025	SAAKIB AHMED Vs NKG INFRASTRUCTURE LIMITED	Shweta Bakshi(P),	9313908609	ARUNTONI@yahoo.com	24.07.2025
			25	OMP (I) (COMM)/157/2025	OMP (I) (COMM)/157/2025	28-07-2025	KOTAK MAHINDRA PRIME LTD Vs YAR MOHMMAD AND ORS	AMIT KUMAR SINHA(P),	9990659331	km pspartner@gmail.com	02.07.2025
			25	Execution (Comm)/120/2025	Execution (Comm)/120/2025	29-07-2025	NIRMAL FIBERS PVT LTD Vs KHATOR TECHNICAL TEXTILES PVT LTD	ARTI GUPTA(P),	9999556939	AMANASHT99@GMAIL.COM	21.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	Execution (Comm)/118/2025	Execution (Comm)/118/2025	29-07-2025	STATE BANK OF INDIA Vs SHARWAN KUMAR	Sunil sehrawat(P),	9999330725	delhilawyers76@yahoo.co.in	27.06.2025
			25	Execution (Comm)/117/2025	Execution (Comm)/117/2025	29-07-2025	STATE BANK OF INDIA Vs RAJA	Sunil sehrawat(P),	9999330725	delhilawyers76@yahoo.co.in	27.06.2025
			25	CS (COMM)/595/2025	CS (COMM)/595/2025	29-07-2025	SAVLEEN KAUR PROPRIETOR OF PROFESSIONAL MANAGEMENT FACILITY SERVICES Vs MINISTRY OF	DHEERAJ KUMAR(P),	9310466556	sklegalsoution1@gmail.com	19.07.2025
			25	CS (COMM)/594/2025	CS (COMM)/594/2025	29-07-2025	Canara Bank Vs Subash Chandra Gautam	Pratap Chandra Rana(P),	9990366723	prana25000@gmail.com,	22.07.2025
			25	CS (COMM)/593/2025	CS (COMM)/593/2025	29-07-2025	SAVLEEN KAUR PROPRIETOR OF PROFESSIONAL MANAGEMENT FACILITY SERVICES Vs MINISTRY OF	DHEERAJ KUMAR(P),	9310466556	sklegalsoution1@gmail.com	19.07.2025
			25	OMP (I) (COMM)/159/2025	OMP (I) (COMM)/159/2025	29-07-2025	KOTAK MAHINDRA PRIME LTD Vs KAPIL SO JAGPAL	Kushal Kumar(P),	7009793548	Rishabh.eruditelegal@gmail.com	24.07.2025
			25	OMP (I) (COMM)/160/2025	OMP (I) (COMM)/160/2025	29-07-2025	KOTAK MAHINDRA PRIME LTD Vs MOHD NADEEM	Kushal Kumar(P),	7009793548	Rishabh.eruditelegal@gmail.com	24.07.2025
			25	Execution (Comm)/119/2025	Execution (Comm)/119/2025	29-07-2025	STATE BANK OF INDIA Vs ROCKY	Sunil sehrawat(P),	9999330725	delhilawyers76@yahoo.co.in	27.06.2025
			25	OMP (I) (COMM)/163/2025	OMP (I) (COMM)/163/2025	30-07-2025	HERO FINCORP LTD Vs AMISTAD PHARMACHEM PRIVATE LIMITED	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	CS (COMM)/601/2025	CS (COMM)/601/2025	30-07-2025	JITENDER KUMAR JAIN Vs UNION BANK OF INDIA	RAJIV BAJAJ(P),	8800794355	rbajajadvocate@gmail.com	18.07.2025
			25	OMP (I) (COMM)/161/2025	OMP (I) (COMM)/161/2025	30-07-2025	HERO FINCORP LTD Vs NIRMAL SAI SYSTEM SOLUTIONS PVT LTD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	OMP (I) (COMM)/162/2025	OMP (I) (COMM)/162/2025	30-07-2025	HERO FINCORP LTD Vs AL FATTAH POLYMER PRIVATE LIMITED	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.06.2025
			25	CS (COMM)/604/2025	CS (COMM)/604/2025	31-07-2025	RSPL HEALTH PRIVATE LIMITED Vs ASHOK KUMAR 01	Shravan Bansal(P),	9990605966	UNITEDMARK@UNITEDANDUNITED.COM ~	06.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	CS (COMM)/603/2025	CS (COMM)/603/2025	31-07-2025	FARMART SERVICES PVT LTD Vs AAKASH AGRO TRADING	DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	30.06.2025
			25	CS (COMM)/605/2025	CS (COMM)/605/2025	31-07-2025	PARMOD DANG Vs ALOK D MART	MADHUR PRABHAT BHARGAVA(P),	9891105323	nsvasisht117@gmail.com	28.07.2025
			25	CS (COMM)/606/2025	CS (COMM)/606/2025	31-07-2025	Nohar chand Loha bhandar Vs NARENDRAKUMAR CHUNILAL PATEL AMBICA STEEL CORPORATION	Kanishk Ahuja(P),	9717119436	Kanishk.ahuja@k..l.colegal.com	25.07.2025
			25	CS (COMM)/602/2025	CS (COMM)/602/2025	31-07-2025	FARMART SERVICES PVT LTD Vs SRI ANGALAMMAN TRADERS	DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	30.06.2025
			25	ExCOMM - Award by Arb Comm/36/2025		04-07-2025	HSM Packaging Pvt Ltd Vs Saraswati Timber Pvt Ltd	Parmeet Singh(P),	9899898423	advocatcparmcct05@gmail.com	10.06.2025
			25	Misc DJ/1141/2025	Misc DJ/1141/2025	07-07-2025	CARMA CREATIVE PRIVATE LIMITED Vs UNITED BUSINESS EXPRESS INDIA PRIVATE LIMITED	Ram N Yadav(P),	NOT PROVIDED	NOT PROVIDED	24.06.2025
			25	ExCOMM - Award by Arb Comm/42/2025		21-07-2025	VRK GAMES PVT LTD Vs M/s SAGE TRADER	Yash Chaturvedi(P),	9987566992	yashchaturvedi2407@gmail.com	16.07.2025
			25	Execution (Comm)/121/2025	Execution (Comm)/121/2025	30-07-2025	HARI BHOOMI COMMUNICATIONS PVT LTD Vs VIJAY KANT PANDEY	VIKRANT VASHISHT(P),	9871803433	vikrantvashishth@qmail.com	25.07.2025
22	**MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**NEW DELHI DISTRICT**	24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/97/2025	01-07-2025	M/S RK ASSOCIATES AND HOTELIERS PVT LTD VS INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)	JASMEET SINGH(P),	9910159955	aor.jasmeetsingh@gmail.com	23-06-2025
			24	SECTION 27 OF ARBITRATION & CONCILIATION ACT	OMP (E) (COMM)/04/2025	01-07-2025	NITIN SETHI VS. ANTRIKSH DEVELOPERS AND PROMOTERS PRIVATE LIMITED	SAMARTH KAPOOR	NOT AVAILABLE	not available	10-06-2025
			24	SECTION 27 OF ARBITRATION & CONCILIATION ACT	OMP (E) (COMM)/05/2025	01-07-2025	NITIN SETHI VS. ANTRIKSH DEVELOPERS AND PROMOTERS PRIVATE LIMITED	SAMARTH KAPOOR	NOT AVAILABLE	not available	10-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			24	APPLICATION U/S 151 CPC	Misc DJ/1098/2025	01-07-2025	BATRA PAPERS VS. AG PACKAGING	ASHUTOSH BHARGAVA	NOT AVAILABLE	not available	04-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/485/2025	02-07-2025	REVEX PLASTICISERS PVT LTD VS ABHINAV GUPTA PROPRIETOR OF PASUPATI POLYMERS	BHARAT GUPTA(P),	9013534938	bharat.gupta@outlook.in	06-06-2025
			24	EXECUTION PETITION	Execution (Comm)/96/2025	02-07-2025	GURCHARAN ARORA VS M/S RICHMOND LEISURE AND HOTELS PVT LTD AND ORS	ANSH SINGH LUTHRA(P),	9999068681	chambers@anshsinghluthra.com	09-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/491/2025	03-07-2025	M S COFE IMPEX PVT LTD VS M S CREATIVE COMPUTERS THROUGH ITS PROPRIETOR SH SACHIN BANSAL	VARUN GUPTA(P),	9312902140	varunguptallb@gmail.com	06-06-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/89/2025	03-07-2025	UNION OF INDIA VS NEW BHARAT CONSTRUCTIONS COMPANY	DALIP SINGH(P),	9953096660	legal_matrix@mail.com baisoyaassociates@hotmail.com	28-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/497/2025	04-07-2025	M/S PARAGON INDUSTRIES LTD THORUGH ITS AUTHORIZED REPRESENTATIVE MR RAJAT SAINI VS M/S GANGOTRI ELECTRONICS PRIVATE LTD THROUGH ITS DIRECTORS	JAGRITI JAIN(P),	8007218437	jagritijain95@gmail.com	23-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/501/2025	05-07-2025	STATE BANK OF INDIA VS SWATI MITTAL PROP M/S SHRI HAR SAHAY MAL TRADERS	GOPAL CHAND SHARMA(P),	7838929829	sharma9683@gmail.com	03-06-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/113/2025	05-07-2025	KOTAK MAHINDRA PRIME LTD VS JOGENDER SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	11-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/114/2025	05-07-2025	KOTAK MAHINDRA PRIME LTD VS SHAHZAN ABDUL	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	12-06-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/91/2025	05-07-2025	NEETI HARIALIA VS JASNO SOLUTIONS (OPC) PVT LTD	SANJEEV(P),	9312313917	not available	14-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/500/2025	05-07-2025	SUPRABHA MITRA THROUGH SPA HOLDER VS RIZWAN AHMED	ARCHIT SINGHAL(P),	8447958168	lawyer.architsinghal@gmail.com	17-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/504/2025	07-07-2025	EXPRESSION PORTFOLIO PVT LTD VS JAGAT	SANJEEV KUMAR(P),	9811387338	sanjeev9657@gmail.com	06-06-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/93/2025	07-07-2025	PRAVEEN BHARDWAJ VS MS SBI CARDS AND PAYMENT SERVICES LTD	VINOD KUMAR(P),	9312722414	not available	02-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/509/2025	08-07-2025	FARMART SERVICE PVT LTD VS SHREE SWAMI SAMARTH TRADING CORPORATION	DEEPANKUR SONDHI(P),	7017361501	sondhiandpartner@gmail.com	07-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/510/2025	08-07-2025	FARMART SERVICE PVT LTD VS ABHIMAAN AGRO FOOD ENTERPRISES	DEEPANKUR SONDHI(P),	7017361501	sondhiandpartner@gmail.com	07-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/511/2025	08-07-2025	CANARA BANK VS VIJENDER	KUNAL SHARMA(P),	9910200911	ksalegal16@gmail.com	30-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			24	SUIT FOR TRADEMARKS	CS (COMM)/508/2025	08-07-2025	COTY INTERNATIONAL BV VS ITC LIMITED	SHRAVAN BANSAL(P),	9810017859	skbansalipr@gmail.com	04-07-2025
			24	APPLICATION U/S 151 CPC	Misc DJ/1148/2025	08-07-2025	COMPLETE DEWATERING SYSTEM PVT. LTD. VS. V.K. INFRA	AAZAD ALI	NOT AVAILABLE	not available	11-06-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/97/2025	09-07-2025	UNION OF INDIA VS KUMAR CASHEW EXPORTS	SANYAM JAIN(P),	9953926219	sanyaam07@gmail.com	10-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/515/2025	10-07-2025	PAPER DREAMS PVT LTD VS ANGSTROM BIOTECH PVT LTD	MOHIT AGGARWAL(P),	9818110100	mohitaggarwal85@gmail.com	26-06-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/514/2025	10-07-2025	ANI MEDIA PVT LTD VS PATHFINDER BY UNACADEMY	SIDHANT KUMAR(P),	9873047772	sidhant@sidhantkumar.net	03-07-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/118/2025	10-07-2025	CLIX CAPITAL SERVICES PVT LTD VS ASHA SAHU	RAVI SHANKAR GARG(P),	9899522038	ravishankargarg55@gmail.com	05-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/520/2025	11-07-2025	TOYO INK INDIA PVT LTD VS MR ANUJ DAYAL	ANKUR AGGARWAL(P),	9871777769	ankuraggarwal31@gmail.com	03-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/521/2025	11-07-2025	PROFESSIONAL IMPEX PVT LTD VS M/S BRIGHT BEGININGS PRIVATE LIMITED	ANIL KUMAR GUPTA(P),	9891231684	guptalawchambers@yahoo.co.in	04-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			24	EXECUTION PETITION	EXECUTION (COMM)/105/2025	11-07-2025	HT MEDIA LTD. VS. SMOKIN ACES ENTERTAINMENT PVT. LTD.	PUNEET BAJAJ	9711166242	not available	13-06-2025
			24	EXECUTION PETITION	EXECUTION (COMM)/106/2025	11-07-2025	HT MEDIA LTD. VS. SURAJ MUKHI SHARMA	PUNEET BAJAJ	9711166242	not available	13-06-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/99/2025	11-07-2025	SEROSOFT SOULATIONS PVT LTD VS DEXTER CAPITAL ADVISORS PVT LTD	DAYANAND SHARMA(P),	NOT AVAILABLE	not available	09-07-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/527/2025	12-07-2025	SUPREME INDUSTRIES LTD. VS. SUPREME PETRO FOAM	PRANAV GUPTA	9958123005	pranav@pglawoffice.co.in	07-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/528/2025	12-07-2025	MOGLI LABS (INDIA) PVT LTD VS SALEEMA BEGUM SHAKE	TARUN VERMA(P),	9310705005	tarunverma.law@gmail.com	01-07-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/106/2025	15-07-2025	FITJEE LTD VS SANDEEP KUMAR JHA	MUKESH GOYAL(P),	9953581061	not available	09-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/547/2025	17-07-2025	STATE BANK OF INDIA VS JAMUNA DEVI	RAJESH KUMAR SHANDILYA(P),	NOT AVAILABLE	not available	03-06-2025
			24	EXECUTION PETITION	ExCOMM - Award by Arb Comm/40/2025	17-07-2025	AMARDEEP BUILDERS VS DELHI STATE INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP LTD AND ANR	AKSHU JAIN(P),	9810300955	skjainandassociates@gmail.com	12-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			24	SUIT FOR RECOVERY	CS (COMM)/546/2025	17-07-2025	STATE BANK OF INDIA VS SAILU RAJU	RAJESH KUMAR SHANDILYA(P),	NOT AVAILABLE	not available	12-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/548/2025	17-07-2025	JAINSONS DEPARTMENTAL STORES VS LAST COURSE HOSPITALITY LLP	PUNEET DHAWAN(P),	9899141610	pd.pdhawan@gmail.com	13-07-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/108/2025	18-07-2025	ARJUN RAJ CK VS SBI CARDS AND PAYMENT SERVICES LIMITED	SANGEETH MOHAN K(P),	8587868028	sangeethmohan.mny@gmail.com	08-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/551/2025	18-07-2025	JAINSONS DEPARTMENTAL STORES VS SAGA RESTAURANTS LLP	PUNEET DHAWAN(P),	9899141610	pd.pdhawan@gmail.com	13-07-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/128/2025	18-07-2025	PULIN COMTRADE LIMITED VS THE HANDICRAFTS AND HANDLOOMS EXPORTS CORPORATION OF INDIA LTD (HHEC)	SHREYAS JAIN(P),	9899999672	advshreyasjain@gmail.com	15-07-2025
			24	EXECUTION PETITION	Execution (Comm)/110/2025	18-07-2025	ASHOK KUMAR JAIN VS RAJNI MANN	PRANAV GUPTA	9958123005	pranav@pglawoffice.co.in	18-07-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/555/2025	19-07-2025	HERO INVESTCORP PVT LTD AND ANR VS ASHOK KUMAR (JOHN DOE)	KUNAL KHANNA(P),	9999172349	khannakunal24@gmail.com	15-07-2025
			24	EXECUTION PETITION	ExCOMM - Award by Arb Comm/43/2025	21-07-2025	VRK GAMES PVT. LTD. VS. SAGE TRADERS	YASH CHATURVEDI	9987566992	yashchaturvedi2407@gmail.com	16-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			24	APPLICATION U/S 151 CPC	Misc DJ/1206/2025	21-07-2025	UNION OF INDIA VS. INLAND WORLD	ADITYA GOEL	9999220945	internationallegalnetwork@gmail.com	15-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/559/2025	21-07-2025	HERO INVESTCORP PRIVATE LINITED AND ANR VS OWNER / PROPRIETOR	AASTHA SHARMA(P),	9718209970	aastha89sharma@gmail.com	14-07-2025
			24	EXECUTION PETITION	ExCOMM - Award by Arb Comm/44/2025	22-07-2025	DELHI METRO RAIL CORPORATION VS ASHOK KUMAR	DELHI METRO RAIL CORPORATION (P),	NOT AVAILABLE	not available	10-07-2025
			24	SECTION 27 OF ARBITRATION & CONCILIATION ACT	OMP (E) (COMM)/06/2025	22-07-2025	AKHIL GUPTA VS. HINDUSTAN UNILEVER LTD.	HARMESH KUMAR	9891426748	kumardharmesh24@gmail.com	16-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/562/2025	22-07-2025	CANARA BANK VS NEERAJ DUA	ANUJ AGARWAL(P),	9999490798	advocateanujagarwal@yahoo.com	11-07-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/137/2025	22-07-2025	KOTAK MAHINDRA PRIME LTD VS ALOK MISHRA	AMIT KUMAR SINHA(P),	9999814620	not available	19-07-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/136/2025	22-07-2025	KOTAK MAHINDRA PRIME LTD VS AMIT BALIYAN	AMIT KUMAR SINHA(P),	9999814620	not available	19-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/567/2025	24-07-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS RAJENDER SINGH	CHITRA MALHOTRA(P),	NOT AVAILABLE	not available	14-07-2025

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			24	EXECUTION PETITION	ExCOMM - Award by Arb Comm/45/2025	24-07-2025	TULSI RUBBER VS. UNION OF INDIA	SAURAV SINGH YADAV	8954377855	sauravyadavri@gmail.com	16-07-2025
			24	EXECUTION PETITION	ExCOMM - Award by Arb Comm/46/2025	24-07-2025	SVARN INFRATEL PVT LTD VS PRINCIPLE CHIEF MATERIALS MANAGER (PCMM)	AYUSH KUMAR(P),	8860214345	ayushkmr05@gmail.com	15-07-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/148/2025	24-07-2025	KOTAK MAHINDRA PRIME LTD VS ASIF SAIFI	AMIT KUMAR SINHA(P),	9999814620	not available	19-07-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/147/2025	24-07-2025	KOTAK MAHINDRA PRIME LTD VS ARPIT ARPIT	AMIT KUMAR SINHA(P),	9999814620	not available	19-07-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/145/2025	24-07-2025	KOTAK MAHINDRA PRIME LTD VS DHARMENDRA PAL SINGH	AMIT KUMAR SINHA(P),	9999814620	not available	19-07-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/146/2025	24-07-2025	KOTAK MAHINDRA PRIME LTD VS KAMNI SRIVASTAVA	AMIT KUMAR SINHA(P),	9999814620	not available	19-07-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/149/2025	25-07-2025	MONEYWISE FINANCIAL SERVICES PVT LTD VS SHARMA DIESEL THROUGH ITS PROPRIETOR SH CIDNTAN NAITHANI SO SH ANAND PRAKASH NAI	MEHVISH KHAN(P),	8860612710	mehvish.legal@gmail.com	17-07-2025
			24	APPLICATION U/S 151 CPC	Misc DJ/1229/2025	25-07-2025	PRIMATEL FIBCOM LTD VS HIRATEK INTERNATIONAL	VIKRAM GULLIYA(P),	7503778458	vikramgulliya@gmail.com	19-07-2025

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			24	SECTION 27 OF ARBITRATION & CONCILIATION ACT	OMP (E) (COMM)/07/2025	25-07-2025	HARI AUTOMOBILES VS. KRANTI AUTOMOBILES LTD.	PUSHKAR SINHA	NOT AVAILABLE	not available	23-07-2025
			24	EXECUTION PETITION	Execution (Comm)/111/2025	25-07-2025	SHASHI KANT VS BONZO KIDS APPAREL PVT LTD	UPAMANYU GANGULY	NOT AVAILABLE	not available	22-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/573/2025	26-07-2025	FARMART SERVICE PVT LTD VS M/S PITAMBARA FOOD PRODUCT	DEEPANKUR SONDHI(P),	7017361501	sondhiandpartner@gmail.com	31-05-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/576/2025	26-07-2025	BIKANER BHUJIA UDYOG SANGH VS BTW INDIA PVT LTD	SHAILEN BHATIA(P),	9818558690	advocate.shailenbhatia89@gmail.com	05-06-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/572/2025	26-07-2025	BIKANER BHUJIA UDYOG SANGH VS M/S EARTH CRUST PRIVATE LIMITED	SHAILEN BHATIA(P),	9818558690	advocate.shailenbhatia89@gmail.com	06-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/575/2025	26-07-2025	FARMART SERVICES PVT LTD VS SUNIL SAINI	DEEPANKUR SONDHI(P),	7017361501	sondhiandpartner@gmail.com	06-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/574/2025	26-07-2025	FARMART SERVICE PVT LTD VS SHREE DURGA STORE	DEEPANKUR SONDHI(P),	7017361501	sondhiandpartner@gmail.com	21-06-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/158/2025	28-07-2025	KOTAK MAHINDRA PRIME LTD VS PRATEEK SAHANI	AMIT KUMAR SINHA(P),	9999814620	not available	19-07-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/591/2025	28-07-2025	VIDYA DEVI VS SUKAM POWER SYSTEM LTD ORS	ARUN BANSAL(P),	9313908609	arunbansaladvocate321@gmail.com	24-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/592/2025	29-07-2025	RAJASTHAN RAJPATH FILLING STATION VS M/S AGRO FOODS	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	19-07-2025
			24	EXECUTION PETITION	ExCOMM - Award by Arb Comm/49/2025	30-07-2025	NAVIN KUMAR GUPTA VS NEW DELHI MUNICIPAL COUNCIL	ABHISHEK PANDEY(P),	8447701038	abhishekpandey1038@gmail.com	23-07-2025
			24	EXECUTION PETITION	ExCOMM - Award by Arb Comm/50/2025	31-07-2025	M/S SUNDARAM FINANCE LTD VS SANOJ KUMAR	MANISHA BARUAH(P),	8826750777	manishabaruahlegal@gmail.com	24-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/607/2025	31-07-2025	FARMART SERVICE PVT LTD VS SUNI ENTERPRISES	DEEPANKUR SONDHI(P),	7017361501	sondhiandpartner@gmail.com	25-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/608/2025	31-07-2025	MOHAN SINGH BAIS PROP OF M/S GEETA ENTERPRISES VS AKHILESH SINGH PROP OF M/S AKHILESH CONSTRUCTIONS	MRINENDRA SINGH(P),	NOT AVAILABLE	not available	26-07-2025
23	**MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	12, New Court Block-I	CIVIL CASES	CS (COMM)/296/2025	02-07-2025	Small Farmers Agri Buisness Consortium Vs Vishwa Agro Tech	Anshul Gupta(P),	9205089671	angpartnerslawyers@gmail.com	05.06.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/295/2025	02-07-2025	Small Farmers Agri Buisness Consortium Vs Sandhyarani Dairy and Agrovet Pvt Ltd	Anshul Gupta(P),	9205089671	angpartnerslawyers@gmail.com	07.06.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/85/2025	01-07-2025	Shri Sanjay Jain Vs SHRI VISHNU	YOGRAJ GULLAIYA(P),	9811132049	advocateyograj.gullaiya@gmail.com	06.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3772/2025	01-07-2025	AXIS BANK LTD Vs SATYAPAL INFRATECH PRTVATE LIMITED 8894	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	02.06.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3771/2025	01-07-2025	AXIS BANKLTD Vs AMAR SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	02.06.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/292/2025	01-07-2025	MAHESH EDIBLE OIL INDUSTRIES LIMITED A COMPANY INCORPORATED UNDER THE COMPANIES ACT	Varnika Bajaj(P),	9838660707	varnikabajajadvocate@gamil.com	14.06.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/289/2025	01-07-2025	Ramkesh Vs Municipal Corporation of Delhi	Vishal Tanwar(P),	9810566116	advocatevikassharma1@gmail.com	09.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3834/2025	02-07-2025	AXIS BANK LTD Vs NAWAB MALIK	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	04.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3833/2025	02-07-2025	AXIS BANK LTD Vs LAKSHYA ANKIT	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	04.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3829/2025	02-07-2025	AXIS BANK LTD Vs YASHOWARDHAN YADAV	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	04.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3832/2025	02-07-2025	AXIS BANK LTD Vs RAJESH KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	04.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3837/2025	02-07-2025	AXIS BANK Vs SUNITA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	04.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3839/2025	02-07-2025	Axis bank ltd Vs saurabh chaudhary	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	04.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3905/2025	03-07-2025	IDFC FIRST BANK LTD Vs PRERNA BHOJWANI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	06.06.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4063/2025	08-07-2025	IDFC FIRST BANK LTD Vs MOHD FAZIL	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	06.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3917/2025	03-07-2025	IDFC FIRST BANK LTD Vs ARUN GRISHCHANDRA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	06.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3918/2025	03-07-2025	IDFC FIRST BANK LTD Vs MEENA CHAVAN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	06.06.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3953/2025	05-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIVEK RAMDAS TARE 8681	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	18.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4012/2025	07-07-2025	AXIS BANK LTD Vs ARTI KUMARI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4014/2025	07-07-2025	AXIS BANK LTD Vs RAJAT JOSHI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4011/2025	07-07-2025	AXIS BANK LTD Vs RAJESH KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4013/2025	07-07-2025	AXIS BANK LTD Vs RAKESH SHIRDHAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4015/2025	07-07-2025	AXIS BANK LTD Vs SHAHID ALI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4016/2025	07-07-2025	AXIS BANK LTD Vs SUNIL KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4010/2025	07-07-2025	AXIS BANK LTD Vs GOVIND RAM SHARMA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4017/2025	07-07-2025	AXIS BANK LTD Vs JYOTI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3896/2025	03-07-2025	AXIS BANK LTD Vs KAYYAM HUSSAIN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4018/2025	07-07-2025	AXIS BANK LTD Vs NITIN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3897/2025	03-07-2025	AXIS BANK LTD Vs ARPANA RANA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	20.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3835/2025	02-07-2025	Axis Bank Ltd Vs PARVEEN KUMAR 7961	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.06.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3836/2025	02-07-2025	Axis Bank Ltd Vs GOBORDHAN BEHERA 5478	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3904/2025	03-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs AWDHESH VISHWAKARMA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	25.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3898/2025	03-07-2025	AXIS BANK LTD Vs KARAMBIR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3900/2025	03-07-2025	AXIS BANK LTD Vs SUKHPAL SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3899/2025	03-07-2025	AXIS BANK LTD Vs NISHA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3902/2025	03-07-2025	AXIS BANK LTD Vs PARMINDER SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3903/2025	03-07-2025	AXIS BANK LTD Vs IMRAN KHAN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3770/2025	01-07-2025	AXIS BANK LTD Vs SHIVANSH KNITFAB 7959	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3901/2025	03-07-2025	AXIS BANK LTD Vs BRIJESH KUMAR 0639	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3895/2025	03-07-2025	AXIS BANK LTD Vs HAMZA KHAN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3979/2025	05-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SYED SHARIB ALI 7276	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	03.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3981/2025	05-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAVINDRA SURESH GUNDGAL 6299	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	03.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/304/2025	05-07-2025	Iffco Mc Crop Science Private Limited Through Its Authorized Representative Mr Dheeraj Kumar Gupta Vs Unishpur Sambay Krishi	Shubham Saigal(P),	9407223688	shubhamsaigal@pinnaclelaw.in	03.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3976/2025	05-07-2025	Axis Bank limited Vs MD SAMOON	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	03.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4019/2025	07-07-2025	Axis Bank limited Vs SHAHID ALI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	16.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3955/2025	05-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs ROSHAN SAHEBRAO MORE	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	02.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3974/2025	05-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SAIBABU GADDAM	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	02.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3977/2025	05-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs AMIT KUMAR CHAUBEY	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	02.07.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/86/2025	05-07-2025	Nisha Soni and Another Vs MG MOBILE INDIA Private Limited	Chandra Mohan Goyal(P),	9810652956	cmgoyaladvocate@gmail.com	03.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4070/2025	08-07-2025	YES BANK LTD Vs DEEPAK KUMAR PALAI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	03.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4069/2025	08-07-2025	YES BANK LTD Vs HINDUSTAN LOGISTIC INDIA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	03.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4068/2025	08-07-2025	YES BANK LTD Vs MOHD TANVEER UL HASAN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	03.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4028/2025	07-07-2025	AXIS BANK LTD Vs SHREY ARORA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4025/2025	07-07-2025	AXIS BANK LTD Vs KULWINDER KAUR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4029/2025	07-07-2025	AXIS BANK LTD Vs ABHAYA YADAV	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4026/2025	07-07-2025	AXIS BANK LTD Vs MOHD SHAHRUKH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26.06.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3958/2025	05-07-2025	AXIS BANK LTD Vs BISHAL BORA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3966/2025	05-07-2025	AXIS BANK LTD Vs HARVINDER SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3967/2025	05-07-2025	AXS BANK LTD Vs VANDANA SAKLANI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3968/2025	05-07-2025	AXIS BANK LIMITED Vs PARDEEP KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	01.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3959/2025	05-07-2025	AXIS BANK LIMITED Vs SHIVBAHADUR SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	01.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3961/2025	05-07-2025	AXIS BANK LIMITED Vs IKRAM QURESHI	Rahul Chauhan(P),	9971891788	info@aualegal.com	01.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3982/2025	05-07-2025	AXIS BANK LIMITED Vs JAGPAL	Rahul Chauhan(P),	9971891788	info@aualegal.com	01.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3984/2025	05-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATVIR SINGH 7110	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	01.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3972/2025	05-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NITIN NAVNATH SONAWANE 6439	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	01.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3970/2025	05-07-2025	Axis Bank limited Vs SURENDER	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	04.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3971/2025	05-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANGLA KAUR 2773	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	04.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4066/2025	08-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANSKRITI SINGH 8981	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	07.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4065/2025	08-07-2025	Cnh Industrial Capital India Pvt Ltd Vs MOHD ASIF KHAN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	07.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4067/2025	08-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANOJ KUMAR SHARMA 1692	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	07.07.2025
			12, New Court Block-I	Misc Civil	Misc DJ/133/2025	08-07-2025	UMASHANKAR PATEL Vs CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED	NITESH KUMAR(P),	8750974646	Not provided	07.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/306/2025	07-07-2025	MS NATIONAL AIR COURIER THROUGH ITS PROPRIETOR ASHOK KUMAR CHOUDHARY Vs SHOPZO BRAND PVT LTD	ABANI KUMAR DEY(P),	9540821003	abani_kumar2003@yahoo.com	05.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4113/2025	08-07-2025	AXIS BANK LTD Vs VIKRANT GORAYA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	07.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4109/2025	08-07-2025	AXIS BANK LTD Vs SURENDRA KUMAR GUPTA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	07.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4110/2025	08-07-2025	AXIS BANK LTD Vs SHAWETA MADAN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	07.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4111/2025	08-07-2025	AXIS BANK LTD Vs RAKESH SHARMA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	07.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4108/2025	08-07-2025	AXIS BANK LTD Vs RAJI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	07.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4114/2025	08-07-2025	AXIS BANK LTD Vs GURINDER KAUR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	07.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4112/2025	08-07-2025	AXIS BANK LTD Vs ASHISH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	07.07.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/88/2025	08-07-2025	PAWAN GOYAL MPL CONTRACTOR Vs EXECUTIVE ENGINEER	PARVEEN KUMAR(P),	9958832395	Not provided	07.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4107/2025	08-07-2025	Axis Bank limited Vs Zakir Hussain	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	07.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4106/2025	08-07-2025	AXIS BANK LTD Vs ANURAG SEN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	07.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4105/2025	08-07-2025	AXIS BANK LTD Vs AMIT KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	07.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4116/2025	08-07-2025	AXIS BANK LTD Vs AMAN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	07.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4115/2025	08-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs AVINASHA MADAPPA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	07.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4155/2025	09-07-2025	Axis Bank Ltd Vs KULDEEP ARORA 8868	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4153/2025	09-07-2025	Axis Bank Ltd Vs KAMALDEEP SHARMA 8323	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4151/2025	09-07-2025	Axis Bank Ltd Vs TARIQ MURTAZA 8612	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4154/2025	09-07-2025	Axis Bank Ltd Vs ASMEENA 2704	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4152/2025	09-07-2025	Axis Bank Ltd Vs PRAVENDRA KUMAR BHARTI 8385	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/317/2025	10-07-2025	SWAMI VIDYANAND Vs CRISTIANA AMODEI CHIARELLO	ANSHUMAN(P),	9911373783	info@markeshield.in	09.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4201/2025	10-07-2025	IFFCO KISAN FINANCE LTD Vs JYOTI MANOJ MALIK	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	09.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4202/2025	10-07-2025	HDFC BANK LTD Vs SAHJAD AKHATAR	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	09.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4198/2025	10-07-2025	Cnh Industrial Capital India Pvt Ltd Vs GURINDER SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	09.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4200/2025	10-07-2025	Cnh Industrial Capital India Pvt Ltd Vs GURPEJ SINGH VIRK	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	09.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4196/2025	10-07-2025	AXIS BANK LIMITED Vs KAMAAL UR REHMAN	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	09.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4197/2025	10-07-2025	AXIS BANK LIMITED Vs NAGINA CHAUDHARI	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	09.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4199/2025	10-07-2025	AXIS BANK LIMITED Vs ALKENDRA SINGH	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	09.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4194/2025	10-07-2025	AXIS BANK LTD Vs AJIT KUMAR	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	09.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4191/2025	10-07-2025	Axis Bank Ltd Vs SHAHJAD 8762	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4187/2025	10-07-2025	Axis Bank Ltd Vs MRITYUNJAY KUMAR 7276	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4188/2025	10-07-2025	Axis Bank Ltd Vs PARGAT SINGH 9469	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4190/2025	10-07-2025	Axis Bank Ltd Vs TOUFIK ALI 8692	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4189/2025	10-07-2025	Axis Bank Ltd Vs IMTIYAZ AHMED 9471	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4195/2025	10-07-2025	Axis Bank Ltd Vs VIJAY KUMAR MAURYA 1531	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4192/2025	10-07-2025	AXIS BANK LTD Vs DINESH KUMAR	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	09.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4193/2025	10-07-2025	AXIS BANK LTD Vs ANUP KUMAR SINGH	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	09.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/316/2025	10-07-2025	Gurusons Communications Pvt Ltd Vs Honeywell Automation India Limited	Devika Singh Roy Chowdhury(P),	9999666289	shashwatmisra44@gmail.com	09.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4274/2025	11-07-2025	IDFC FIRST BANK LTD Vs USHA CHAKRAVARTY	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4276/2025	11-07-2025	IDFC FIRST BANK LTD Vs PREM KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4275/2025	11-07-2025	IDFC FIRST BANK LTD Vs PRITHVI RAJ SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4272/2025	11-07-2025	AXIS BANK LIMITED Vs NAUSAD AHAMAD	Rahul Chauhan(P),	9971891788	info@aualegal.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4271/2025	11-07-2025	AXIS BANK LIMITED Vs BABITA KUMARI	Rahul Chauhan(P),	9971891788	info@aualegal.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4273/2025	11-07-2025	AXIS BANK LIMITED Vs MANEESH KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4270/2025	11-07-2025	AXIS BANK LIMITED Vs MOHD USMAN	Rahul Chauhan(P),	9971891788	info@aualegal.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4267/2025	11-07-2025	AXIS BANK LIMITED Vs SONIKA	Rahul Chauhan(P),	9971891788	info@aualegal.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4269/2025	11-07-2025	AXIS BANK Vs KRISHNA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4268/2025	11-07-2025	AXIS BANK Vs RISHIPAL	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4265/2025	11-07-2025	AXIS BANK Vs YUNUS	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4266/2025	11-07-2025	AXIS BANK Vs RANJEET KAUR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4264/2025	11-07-2025	AXIS BANK LTD Vs SURESH KUMAR NEHERA	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	10.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4257/2025	11-07-2025	AXIS BANK LTD Vs ABHJSHEK KUMAR JAIN	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4260/2025	11-07-2025	AXIS BANK Vs MANJU PATHAK	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4261/2025	11-07-2025	AXIS BANK Vs NEHA MAHESHWARI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4258/2025	11-07-2025	AXIS BANK Vs GOVARDHAN RAI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4262/2025	11-07-2025	AXIS BANK Vs POONAM	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4259/2025	11-07-2025	AXIS BANK Vs PREM SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4263/2025	11-07-2025	axis bank Vs SHAHNAWAZ AHMAD	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4314/2025	12-07-2025	AXIS BANK LTD Vs DHANPAT SIDDH	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	11.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4312/2025	12-07-2025	AXIS BANK LTD Vs RAMBEER SINGH	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	11.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4313/2025	12-07-2025	AXIS BANK LTD Vs SUMIT CHOPRA	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	11.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4311/2025	12-07-2025	AXIS BANK LTD Vs MAKKHAN SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	11.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/327/2025	14-07-2025	Punjab National Bank Vs Mr Devendra Sharma	Sheepali Patial(P),	011-41513189	avinash.adv@gmail.com	11.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4361/2025	14-07-2025	Axis Bank Ltd Vs AMLESH PANDEY 3801	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4359/2025	14-07-2025	Axis Bank limited Vs KAPA DIVYA SUNITA SANJAY	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4356/2025	14-07-2025	Axis Bank limited Vs MAMATABEN MANISHBHAI PATEL	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4352/2025	14-07-2025	Axis Bank limited Vs LALAN SHARMA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4353/2025	14-07-2025	Axis Bank limited Vs TIWARI SUJEET INDRAJEET	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4358/2025	14-07-2025	AXIS BANK LIMITED Vs ABHISHEK KUMAR SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	11.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4357/2025	14-07-2025	Axis Bank Ltd Vs JASBIR KAUR 8631	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4355/2025	14-07-2025	Axis Bank Ltd Vs ISHWAR 9288	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4351/2025	14-07-2025	Axis Bank Ltd Vs RAHEES 1187	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4350/2025	14-07-2025	Axis Bank Ltd Vs VIJAY KUMARI 1659	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4414/2025	15-07-2025	AXIS BANK LIMITED Vs RAMRATAN	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	14.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4415/2025	15-07-2025	AXIS BANK LIMITED Vs BHOMA RAM	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	14.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4417/2025	15-07-2025	AXIS BANK LIMITED Vs BAHADUR SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	14.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4412/2025	15-07-2025	Axis Bank limited Vs PRAHLADJI KHEMJI MALI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	14.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4418/2025	15-07-2025	Axis Bank limited Vs AFSARALI NURALHAR SHEIKH	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	14.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4416/2025	15-07-2025	AXIS BANK LIMITED Vs SEETA WO DINESH	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	14.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4413/2025	15-07-2025	AXIS BANK LIMITED Vs RIDMAL KHAN	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	14.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4407/2025	15-07-2025	AXIS BANK LIMITED Vs OM PRAKESH YADAV	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	14.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4406/2025	15-07-2025	AXIS BANK LIMITED Vs BHAGIRATH RAM	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	14.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4408/2025	15-07-2025	AXIS BANK LIMITED Vs AMAR SINGH GURJAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	14.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4409/2025	15-07-2025	AXIS BANK LIMITED Vs ABHAY SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	14.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4410/2025	15-07-2025	Axis Bank limited Vs KHATWANI NITESH MAHESHBHAI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	14.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4411/2025	15-07-2025	Axis Bank limited Vs GAGAL JAYSHREEBEN KANJIBHAI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	14.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4399/2025	15-07-2025	Axis Bank limited Vs ASFUL SEKH	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	14.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4400/2025	15-07-2025	AXIS BANK LTD Vs SAIFUDEEN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	14.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4403/2025	15-07-2025	AXIS BANK LTD Vs NAFISA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	14.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4405/2025	15-07-2025	AXIS BANK LIMITED Vs AJAY KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	14.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4402/2025	15-07-2025	AXIS BANK LIMITED Vs NEERAJ	Rahul Chauhan(P),	9971891788	info@aualegal.com	14.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4404/2025	15-07-2025	AXIS BANK LIMITED Vs JAI PRAKASH	Rahul Chauhan(P),	9971891788	info@aualegal.com	14.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4401/2025	15-07-2025	AXIS BANK LIMITED Vs JITENDRA KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	14.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/333/2025	16-07-2025	CYBER MEDIA RESEARCH AND SERVICES LIMITED Vs SAPPHIRE MEDIA LIMITED	LALIT KUMAR(P),	9911665826	mmlegal55@gamil.com	15.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/332/2025	16-07-2025	Union Bank of India Vs Mr Gaurav kasana Prop of Rakshit Enterprises	Jitendra Garg(P),	9810197621	jitendergargadv@gamil.com	15.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4480/2025	16-07-2025	AXIS BANK LTD Vs PHOOLCHAND	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	15.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4479/2025	16-07-2025	AXIS BANK LTD Vs MANGE RAM	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	15.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4475/2025	16-07-2025	AXIS BANK LTD Vs PRATIBHA YADAV	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	15.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4474/2025	16-07-2025	Axis Bank Ltd Vs ANURUDDHA KAUR 8658	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	15.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4481/2025	16-07-2025	AXIS BANK LIMITED Vs BANDIPORA COLLEGE OF INFORMATION TECHNOLOGY	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	15.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4478/2025	16-07-2025	AXIS BANK LTD Vs AYAZ LAIQ	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	15.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4476/2025	16-07-2025	AXIS BANK LTD Vs NEMICHAND PARJAPAT	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	15.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4477/2025	16-07-2025	AXIS BANK LTD Vs MEENAKSHI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	15.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4470/2025	16-07-2025	AXIS BANK Vs DEEPAK SHARMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	15.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4463/2025	16-07-2025	AXIS BANK LIMITED Vs RAMAVTAR JAT	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	15.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4465/2025	16-07-2025	AXIS BANK LIMITED Vs MANJEET SINGH	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	15.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4464/2025	16-07-2025	AXIS BANK LIMITED Vs BANDIPORA COLLEGE OF INFORMATION TECHNOLOGY	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	15.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4462/2025	16-07-2025	AXIS BANK LIMITED Vs BANDIPORA COLLEGE OF INFORMATION TECHNOLOGY	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	15.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/340/2025	17-07-2025	CANARA BANK Vs SOMNATH DAS	FAHAD KHAN(P),	9219701292	fahadadvocatekhan2gamil.com	16.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4572/2025	17-07-2025	Axis Bank limited Vs VINAYSINH VIKRAMSINH VASADIA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	16.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4567/2025	17-07-2025	Axis Bank limited Vs DILIP M MAKWANA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	16.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4568/2025	17-07-2025	Axis Bank limited Vs PRAMODSINH C BARAD	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	16.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4570/2025	17-07-2025	Axis Bank limited Vs SAVALIYA VIPULBHAI BABUBHAI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	16.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4566/2025	17-07-2025	AXIS BANK LTD Vs SIDDHANT	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	16.06.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/342/2025	18-07-2025	Emu Lines Private Limited Vs YOGESH ICHHARAM MAHAJAN PROPRIETOR TANMAYEE SHIPPING AND LOGISTICS	Uday Kumar(P),	8882303942	advudaykumar@gamil.com	17.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4607/2025	18-07-2025	PIRAMAL FINANCE LIMITED Vs Jeganraj Johnrose	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	17.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4606/2025	18-07-2025	Piramal Finance Ltd Vs Vikas Singh	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	17.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4608/2025	18-07-2025	PIRAMAL FINANCE LIMITED Vs Ram Avtar	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	17.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4609/2025	18-07-2025	AXIS BANK LTD Vs GANGA RAM MEENA	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	17.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4605/2025	18-07-2025	AXIS BANK LIMITED Vs SHALU MISHRA	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	17.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4603/2025	18-07-2025	AXIS BANK LIMITED Vs GURKIRAT SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	17.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4597/2025	18-07-2025	AXIS BANK LIMITED Vs SURENDER SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	17.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4604/2025	18-07-2025	AXIS BANK LIMITED Vs PARVEEN KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	17.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4599/2025	18-07-2025	AXIS BANK LIMITED Vs RAM KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	17.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4600/2025	18-07-2025	AXIS BANK LIMITED Vs GEETA SAPRA	Rahul Chauhan(P),	9971891788	info@aualegal.com	17.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4601/2025	18-07-2025	AXIS BANK LIMITED Vs SARDUL	Rahul Chauhan(P),	9971891788	info@aualegal.com	17.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4602/2025	18-07-2025	AXIS BANK LIMITED Vs MOHIT RANA	Rahul Chauhan(P),	9971891788	info@aualegal.com	17.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4598/2025	18-07-2025	HDFC BANK LTD Vs BHUPINDER SINGH GAHLEY	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	17.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4671/2025	19-07-2025	Axis Bank limited Vs NILAMBEN VARIYA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	18.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4670/2025	19-07-2025	Axis Bank limited Vs VISHAL NAVAJI TOKARE	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	18.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4668/2025	19-07-2025	AXIS BANK LIMITED Vs SAJAN VERMA	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	18.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4669/2025	19-07-2025	AXIS BANK LIMITED Vs ASHUTOSH DUBEY	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	18.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4667/2025	19-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SANGITA OM PRAKASH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/344/2025	21-07-2025	STATE BANK OF INDIA Vs MUNEESH KUMAR TOMAR	Navruti ojha(P),	8376043196	navrutityagi@gamil.com	19.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/343/2025	21-07-2025	ANOVIP Vs Shivam Tiwari	SAHIL YADAV(P),	9999431917	anil@thesaltlegal.com	19.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4712/2025	21-07-2025	HDFC BANK LTD Vs VIKAS PANWAR	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	19.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4710/2025	21-07-2025	HDFC BANK LTD Vs VIRENDER SINGH	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	19.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/346/2025	22-07-2025	GREEN WORLD CONTRACTS PVT LTD Vs GREEN FACADE SOLUTIONS PVT LTD	Kunal Madan(P),	9717468652	kunalmadan@kamalawoffice.com	19.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4748/2025	22-07-2025	AXIS BANK LTD Vs RANJAN TYAGI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	19.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4752/2025	22-07-2025	AXIS BANK LTD Vs ASHOK SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	19.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4747/2025	22-07-2025	AXIS BANK LTD Vs BHARTI SHARMA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	19.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4746/2025	22-07-2025	AXIS BANK LTD Vs RASAL SINGH 9044	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	19.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4745/2025	22-07-2025	AXIS BANK Vs SUSHMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	19.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4744/2025	22-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs Pallika Grover	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	19.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4819/2025	24-07-2025	AXIS BANK Vs NEERAJ RANGA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	21.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4820/2025	24-07-2025	AXIS BANK Vs JASMEET KOUR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	21.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4818/2025	24-07-2025	AXIS BANK Vs AMRINDER SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	21.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4815/2025	24-07-2025	AXIS BANK LTD Vs PUSHPENDERA KUMAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	21.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4814/2025	24-07-2025	AXIS BANK LTD Vs BABLI	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	21.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4816/2025	24-07-2025	AXIS BANK LTD Vs MOHAMMAD AKBAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	21.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4817/2025	24-07-2025	AXIS BANK LTD Vs SHIV KUMAR TIWARI	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	21.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4813/2025	24-07-2025	AXIS BANK LTD Vs VISHAN BAINSLA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	21.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/355/2025	25-07-2025	The Polo Lauren Company L P Vs Barbara Miolini	Shravan Bansal(P),	26843455	unitedmark@unitedandunited.com	22.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4859/2025	25-07-2025	HDFC BANK LTD Vs SHIKHA PANDEY	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	22.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4858/2025	25-07-2025	IDFC FIRST BANK LTD Vs BALVEER SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	22.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4857/2025	25-07-2025	IDFC FIRST BANK LTD Vs AJAY BHANWALA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	22.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4856/2025	25-07-2025	IDFC FIRST BANK LTD Vs VINOD CHAND JOSHI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	22.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4853/2025	25-07-2025	IDFC FIRST BANK LTD Vs VIKRAM DALAL	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	22.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4849/2025	25-07-2025	IDFC FIRST BANK LTD Vs MADAN LAL	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	22.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4851/2025	25-07-2025	IDFC FIRST BANK LTD Vs ANKIT JITENDER SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	22.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4854/2025	25-07-2025	IDFC FIRST BANK LTD Vs BOBBY KUMAR SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	22.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4852/2025	25-07-2025	IDFC FIRST BANK LTD Vs ASHISH GUPTA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	22.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4855/2025	25-07-2025	IDFC FIRST BANK LTD Vs ABHISHEK GUPTA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	22.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4850/2025	25-07-2025	IDFC FIRST BANK LTD Vs NOMESHWAR RAO COPPISETTI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	22.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4980/2025	26-07-2025	AXIS BANK LTD Vs DHARMBIR	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5055/2025	29-07-2025	AXIS BANK LTD Vs VINOD KUMAR VERMA	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4978/2025	26-07-2025	AXIS BANK LTD Vs PARMEET	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4979/2025	26-07-2025	AXIS BANK LTD Vs LAL SINGH SARANGDEVOT	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4992/2025	26-07-2025	IDFC FIRST BANK LTD Vs PRAITOSH SATISH KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5054/2025	29-07-2025	IDFC FIRST BANK LTD Vs SWARN SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4984/2025	26-07-2025	IDFC FIRST BANK LTD Vs SHYAM SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4981/2025	26-07-2025	IDFC FIRST BANK LTD Vs VIJENDRA KUMAR SHARMA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4985/2025	26-07-2025	IDFC FIRST BANK LTD Vs LAKSHAY WADHWA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4986/2025	26-07-2025	IDFC FIRST BANK LTD Vs NALANDA IT LABS PRIVATE LIMITED	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4982/2025	26-07-2025	IDFC FIRST BANK LTD Vs IMPASTO COMMUNICATION PVT LTD	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4983/2025	26-07-2025	IDFC FIRST BANK LTD Vs MEENAKSHI CHANNA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4987/2025	26-07-2025	IDFC FIRST BANK LTD Vs PARMEET KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4991/2025	26-07-2025	IDFC FIRST BANK LTD Vs SANJAY DHAWAN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4988/2025	26-07-2025	IDFC FIRST BANK LTD Vs SYED MASHHOOD ABBAS	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4989/2025	26-07-2025	IDFC FIRST BANK LTD Vs TARUN KUMAR SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4990/2025	26-07-2025	IDFC FIRST BANK LTD Vs BHARATHI SAXENA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	24.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4888/2025	26-07-2025	AXIS BANK LTD Vs RAJEEV SINGH RATHORE (3737)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4886/2025	26-07-2025	AXIS BANK LTD Vs NITYA NAND TRIPATHI (5304)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4890/2025	26-07-2025	AXIS BANK LTD Vs NARINDER SINGH (7047)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4891/2025	26-07-2025	AXIS BANK LTD Vs DINESH NANDRAM 7367	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4895/2025	26-07-2025	AXIS BANK LTD Vs BHAVESH SHAH 5255	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5053/2025	29-07-2025	AXIS BANK LTD Vs VISHAN BAINSLA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4885/2025	26-07-2025	AXIS BANK LTD Vs NARESH KUMAR CHAUHAN	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4894/2025	26-07-2025	AXIS BANK LTD Vs RAJENDRA KUMAR NAGAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4887/2025	26-07-2025	AXIS BANK LTD Vs SHIV KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4878/2025	26-07-2025	AXIS BANK LTD Vs MOHD GUFRAN	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/4896/2025	26-07-2025	AXIS BANK LTD Vs AMIT YADAV	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5042/2025	28-07-2025	AXIS BANK LTD Vs PRASHANT CHANDELA (4240)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	25.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5043/2025	28-07-2025	AXIS BANK LTD Vs JASVIR SINGH (7264)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	25.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5044/2025	28-07-2025	AXIS BANK LTD Vs MOHD NADEEM (1146)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	25.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5045/2025	28-07-2025	AXIS BANK LTD Vs MADHUBALA DEVI (1321)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	25.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5041/2025	28-07-2025	AXIS BANK LTD Vs DHANRAJ MEENA (9227)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	25.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/362/2025	29-07-2025	State Bank Of India Vs M/S SIDDHAUTHER	Ranjay Kumar Sinha(P),	9811255673	advocatesinha@rediffmail.com	24.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5036/2025	28-07-2025	AXIS BANK LTD Vs LAXMAN LAL KALAL	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5052/2025	29-07-2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs BANSAL TEXFAB PVT LTD	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	25.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5039/2025	28-07-2025	AXIS BANK LTD Vs RAM KUMAR NAGAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5051/2025	29-07-2025	AXIS BANK LTD Vs SATYENDRA KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5037/2025	28-07-2025	AXIS BANK LTD Vs BHUPENDER NAGAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5038/2025	28-07-2025	AXIS BANK LTD Vs BANDANA SRIVASTAVA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5034/2025	28-07-2025	AXIS BANK LTD Vs PARMOD KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5033/2025	28-07-2025	AXIS BANK LTD Vs SUNIL KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5035/2025	28-07-2025	AXIS BANK LTD Vs MOHD SAHIL MALIK	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5050/2025	29-07-2025	AXIS BANK LTD Vs GAURAV	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.07.2025
			12, New Court Block-I	Misc Civil	Misc DJ/162/2025	28-07-2025	AXIS BANK Vs KUBER SHARMA	Shobha Gupta(P),	9871040589	indolexlaw@gmail.com	25.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5032/2025	28-07-2025	AXIS BANK LTD Vs AMAN AGARWAL	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5049/2025	29-07-2025	IDFC FIRST BANK LTD Vs MADAN LAL SHARMA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	26.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5046/2025	29-07-2025	AXIS BANK LTD Vs JASWINDER KAUR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	26.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5047/2025	29-07-2025	AXIS BANK LTD Vs RAJWANT KAUR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	26.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5048/2025	29-07-2025	AXIS BANK LTD Vs TOKEER	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	26.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5086/2025	30-07-2025	KOTAK MAHINDRA BANK Vs VIKAS TOMAR 5508	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5088/2025	30-07-2025	KOTAK MAHINDRA BANK Vs VANDANA FOOD PRODUCT 0720	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5089/2025	30-07-2025	KOTAK MAHINDRA BANK Vs OM SAI ASSOCIATES 4298	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5084/2025	30-07-2025	AXIS BANK LTD Vs KUSMA DEVI	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	28.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5087/2025	30-07-2025	Axis Bank Ltd Vs MADHU SINGH 1819	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5082/2025	30-07-2025	AXIS BANK LTD Vs NARENDRA SINGH	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	28.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5085/2025	30-07-2025	AXIS BANK LTD Vs RAJ BALA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	28.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5083/2025	30-07-2025	AXIS BANK LTD Vs NAVJOT SINGH	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	28.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5081/2025	30-07-2025	AXIS BANK LTD Vs MALWINDER SINGH	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	28.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5078/2025	30-07-2025	YES BANK LTD Vs SARFARAJ SARFARAJ	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	28.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5079/2025	30-07-2025	AXIS BANK LTD Vs SAGAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	28.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5080/2025	30-07-2025	AXIS BANK LTD Vs ALKA MITTAL	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	28.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5117/2025	31-07-2025	HDFC BANK LTD Vs PANKAJ AGNIHOTRI	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	29.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5116/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YADAV VIRENDRASINGH AMARSHING 3673	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	29.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5115/2025	31-07-2025	AXIS BANK LTD Vs MERAJ AHMAD KHAN	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	29.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5114/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANGEETA R 0641	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	29.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5113/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SONU P 4733	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	29.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5111/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANOP SINGH 5941	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	29.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5112/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAHIPAL CHOUDHARY 6915	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	29.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/5110/2025	31-07-2025	AXIS BANK Vs MUKUL CHAUDHARY	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	29.07.2025

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/368/2025	31-07-2025	Small Farmers Agri Buisness Consortium Vs MATOSHRI AGRO EXPORTS	Anshul Gupta(P),	9205089671	angpartnerslawyers@gmail.com	19.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4874/2025	25-07-2025	YES BANK LTD Vs KIRSHNA KANT SHARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/313/2025	08-07-2025	M/S Peasfill Consultant a Partnership Firm Vs M/S Laj Exports Limited	PRANAV KISHORE JHA(P),	9810386698	PRANAVKISHOREJHA@GMAIL.COM	29.05.2025
			6, New Court Block-I	Commercial	Execution (Comm)/100/2025	18-07-2025	UNIQUE ENGINEERS PRIVATE LIMITED Vs EES PROJECTS PVT LTD	Rahul Chauhan(P),	9871891788	INFO@AUALEGAL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3936/2025	04-07-2025	AXIS BANK LTD Vs SHIWANI	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3937/2025	04-07-2025	AXIS BANK LTD Vs RAJESH KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3938/2025	04-07-2025	AXIS BANK LTD Vs SATYAPAL INFRATECH PRTVATE LIMITED (8901)	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3890/2025	03-07-2025	AXIS BANK LTD Vs MAHESH	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	02.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/314/2025	08-07-2025	GUPTA ENTERPRISES THROUGH ITS PROPERITOR DINESH GUPTA Vs M/S KIDARNATH AND COMPANY AND OTHERS	Rachit Gupta(P),	9871716265	ADVOCATERACHITGUPTA@GMAIL.COM	11.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4124/2025	08-07-2025	Cnh Industrial Capital India Pvt Ltd Vs PABU SINGH	RAJESH JANGRA(P),	9958726491	| jangraadvocate@gmail.com	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3934/2025	04-07-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs S S Enterprises	Ravi Shankar Garg(P),	9811883595	ASSOCIATESRSGARG1@GMAIL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3933/2025	04-07-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Ranbir S	Ravi Shankar Garg(P),	9811883595	ASSOCIATESRSGARG1@GMAIL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3935/2025	04-07-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Karmpal J	Ravi Shankar Garg(P),	9811883595	ASSOCIATESRSGARG1@GMAIL.COM	02.06.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/3887/2025	03-07-2025	AXIS BANK LTD Vs AJRUDDIN	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	02.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/309/2025	07-07-2025	WAGO PVT LTD Vs M N Associates	Jayasankar K N(P),	9810781705	adv.knjayasankar@rediffmail.com	13.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3992/2025	05-07-2025	AXIS BANK LTD Vs MAYANK JINDAL	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4830/2025	24-07-2025	AXIS BANK LTD Vs HEMANT KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3994/2025	05-07-2025	AXIS BANK LTD Vs DRUK THAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3993/2025	05-07-2025	AXIS BANK LTD Vs SANJEEV KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3893/2025	03-07-2025	AXIS BANK Vs SONA BHARDWAJ	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	05.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3894/2025	03-07-2025	axis bank Vs rakesh kumar	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	05.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3892/2025	03-07-2025	axis bank Vs dhiraj kumar mishra	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	05.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4867/2025	25-07-2025	IDFC FIRST BANK LTD Vs HILAL AHMAD MIR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4870/2025	25-07-2025	IDFC FIRST BANK LTD Vs UPASANA BHARDWAJ	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4868/2025	25-07-2025	IDFC FIRST BANK LTD Vs RAJESH YADAV	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4869/2025	25-07-2025	IDFC FIRST BANK LTD Vs RAJESH KUMAR GUPTA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/4863/2025	25-07-2025	IDFC FIRST BANK LTD Vs RAJINDER SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4865/2025	25-07-2025	IDFC FIRST BANK LTD Vs ANIL KUMAR VERMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4866/2025	25-07-2025	IDFC FIRST BANK LTD Vs GOSWAMI MANISH PURI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4864/2025	25-07-2025	IDFC FIRST BANK LTD Vs HIMANK PLAWAT	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4973/2025	26-07-2025	IDFC FIRST BANK LTD Vs MANJINDER SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4058/2025	07-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD NAIMUDDIN 5561	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	20.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4057/2025	07-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAILENDRA ZILE RAM 3523	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	20.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4873/2025	25-07-2025	AXIS BANK LTD Vs AHASAN MALIK	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4123/2025	08-07-2025	AXIS BANK LTD Vs SHRI RAM SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4871/2025	25-07-2025	AXIS BANK LTD Vs KASHISH BHATIA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4972/2025	26-07-2025	IDFC FIRST BANK LTD Vs VIBHA DEVI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4172/2025	09-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs SANDEEP NARESH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4173/2025	09-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs PARMOD SHARMA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26.06.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/4171/2025	09-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs REENA SURAJ BHAN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3995/2025	05-07-2025	Axis Bank Ltd Vs AYYUB 8657	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4166/2025	09-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs YOGESH KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4117/2025	08-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs SOHAIL SO MOHD YASEEN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4118/2025	08-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs IQBAL S	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4381/2025	14-07-2025	AXIS BANK LTD Vs VINOD KUMAR	ADV DHEERAJ(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4380/2025	14-07-2025	AXIS BANK LTD Vs KARAMBIR	ADV DHEERAJ(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4565/2025	17-07-2025	AXIS BANK LTD Vs ASHOK KUMAR	ADV DHEERAJ(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4119/2025	08-07-2025	Axis Bank limited Vs CHANDRA PRAKASH KUMHAR	Niraj Kumar(P),	9811306559	legalmindsintentional@gmail.com	26.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/307/2025	07-07-2025	Union Bank of India Vs Ahmed MD Ejaz Prop of MS MD Ejaz Ahmed	Jitendra Garg(P),	9810197620	jitendragadv@gmail.com	28.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4121/2025	08-07-2025	Axis Bank limited Vs TALIB	Niraj Kumar(P),	9811306559	legalmindsintentional@gmail.com	26.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4122/2025	08-07-2025	Axis Bank limited Vs RADHE MINE AND MINERALS	Niraj Kumar(P),	9811306559	legalmindsintentional@gmail.com	26.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4059/2025	07-07-2025	Axis Bank limited Vs JASVEER SINGH	Niraj Kumar(P),	9811306559	legalmindsintentional@gmail.com	26.06.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/4062/2025	07-07-2025	Axis Bank limited Vs NEELAM SINGH	Niraj Kumar(P),	9811306559	legalmindsintentional@gmail.com	26.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4060/2025	07-07-2025	Axis Bank limited Vs INDRAJ SINGH	Niraj Kumar(P),	9811306559	legalmindsintentional@gmail.com	26.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/320/2025	10-07-2025	Emu Lines Private Limited Vs Pratham Shipping And Logistics Pvt Ltd	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	15.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4698/2025	19-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANGESH UMESH INAMDAR 2678	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	01.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4702/2025	19-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TANVEER CHOTU QURESHI 4539	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	01.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4701/2025	19-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANISHA M 4017	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	01.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4229/2025	10-07-2025	Axis Bank limited Vs MAHESH ROAT	Niraj Kumar(P),	9811306559	legalmindsintentional@gmail.com	26.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4234/2025	10-07-2025	Axis Bank limited Vs DEEPAK KUMAR	Niraj Kumar(P),	9811306559	legalmindsintentional@gmail.com	26.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4232/2025	10-07-2025	Axis Bank limited Vs SONIA GANDHI	Niraj Kumar(P),	9811306559	legalmindsintentional@gmail.com	26.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4233/2025	10-07-2025	Axis Bank limited Vs SONU	Niraj Kumar(P),	9811306559	legalmindsintentional@gmail.com	26.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4230/2025	10-07-2025	Axis Bank limited Vs PREETI	Niraj Kumar(P),	9811306559	legalmindsintentional@gmail.com	26.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4223/2025	10-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs GOVIND SINGH RAO	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4170/2025	09-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs WASEEM AHMAD	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.07.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/4169/2025	09-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs YARAMALA AMBEDKAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4168/2025	09-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs AJAY SUBHASH LOKHANDE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4227/2025	10-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs JEET PAL SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4167/2025	09-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs AJAY PRAJAPAT	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4225/2025	10-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs ANI T S	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4977/2025	26-07-2025	YES BANK LTD Vs DHARAM SINGH CHAUHAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4339/2025	12-07-2025	AXIS BANK LTD Vs ROHIT	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	27.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4334/2025	12-07-2025	AXIS BANK LTD Vs SHIVENDRA PRATAP SINGH TOMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	27.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4340/2025	12-07-2025	AXIS BANK LTD Vs JAG MOHAN SINGH	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	27.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4336/2025	12-07-2025	AXIS BANK LTD Vs FAISAL KHAN	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	27.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4341/2025	12-07-2025	AXIS BANK LTD Vs POOJA RANI	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	27.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4337/2025	12-07-2025	AXIS BANK LTD Vs UMESH CHAUHAN	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	27.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4335/2025	12-07-2025	AXIS BANK LTD Vs SHIFAT AHMAD	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	27.06.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/4338/2025	12-07-2025	AXIS BANK LTD Vs DINESH KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	27.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4386/2025	14-07-2025	AXIS BANK LIMITED Vs BASANT RAM	Rahul Chauhan(P),	9871891788	INFO@AUALEGAL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4700/2025	19-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAURABH KUMAR VERMA 6084	Rahul Bhardwaj(P),	8376049807	Advocatesashok.1@gmail.com	19.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4697/2025	19-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VISHNU GAJANAN PATIL 5754	Rahul Bhardwaj(P),	8376049807	Advocatesashok.1@gmail.com	19.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4704/2025	19-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GANPAT SINGH 5223	Rahul Bhardwaj(P),	8376049807	Advocatesashok.1@gmail.com	19.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4703/2025	19-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHANDHUKIYA DARSHAN RAMESHBHAI 0087	Rahul Bhardwaj(P),	8376049807	Advocatesashok.1@gmail.com	19.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4699/2025	19-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VARINDER SINGH 6477	Rahul Bhardwaj(P),	8376049807	Advocatesashok.1@gmail.com	19.07.2025
			6, New Court Block-I	Commercial	CS (COMM)/339/2025	17-07-2025	Shri Balaji Mining Vs Bhushan Power and Steel Limited	PRASHANT TRIPATHI(P),	8739192321	ADVPRASHANT.PT@GMAIL.COM	04.07.2025
			6, New Court Block-I	Commercial	CS (COMM)/326/2025	12-07-2025	M/s Ajay Paints and Hardware Store Vs M/s Raj Associates	Vicky Jha(P),	7428280795	JOUHARADEEB228@GMAIL.COM	04.07.2025
			6, New Court Block-I	Commercial	CS (COMM)/329/2025	14-07-2025	Union Bank of India Vs Mohan Traders Prop through Manju Bhati	Jitendra Garg(P),	9810197621	JITENDragadv@gmail.com	21.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4564/2025	17-07-2025	IFFCO KISAN FINANCE LTD Vs JALA RAM	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	21.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4640/2025	18-07-2025	Cnh Industrial Capital India Pvt Ltd Vs RAGHUVEER SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4569/2025	17-07-2025	Axis Bank limited Vs Anil Kumar	Niraj Kumar(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	07.07.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/4976/2025	26-07-2025	IDFC FIRST BANK LTD Vs SHOBHIT GOYAL	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4384/2025	14-07-2025	IDFC FIRST BANK LTD Vs NARENDER SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4382/2025	14-07-2025	IDFC FIRST BANK LTD Vs MAYANK ENGINEERING 82	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4974/2025	26-07-2025	IDFC FIRST BANK LTD Vs MANOJ KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4385/2025	14-07-2025	IDFC FIRST BANK LTD Vs HIMANSHU BHAGWAN SAHAI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4975/2025	26-07-2025	IDFC FIRST BANK LTD Vs DEEPIKA VASHISHT	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4383/2025	14-07-2025	IDFC FIRST BANK LTD Vs ANIL KUMAR YADAV	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4694/2025	19-07-2025	AXIS BANK LIMITED Vs LAXHMI DEVI	Rahul Chauhan(P),	9871891788	INFO@AUALEGAL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4696/2025	19-07-2025	AXIS BANK LIMITED Vs BENU SHINGARI	Rahul Chauhan(P),	9871891788	INFO@AUALEGAL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4631/2025	18-07-2025	AXIS BANK LTD Vs Ramsavrup	avinash kumar(P),	9811182985	AVINASH.ADV@GMAIL.COM	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4633/2025	18-07-2025	AXIS BANK LTD Vs Rakesh Kumar	avinash kumar(P),	9811182985	AVINASH.ADV@GMAIL.COM	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4632/2025	18-07-2025	AXIS BANK LTD Vs Ainak Ram Jat	avinash kumar(P),	9811182985	AVINASH.ADV@GMAIL.COM	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4635/2025	18-07-2025	AXIS BANK LTD Vs GORDHAN RAM	avinash kumar(P),	9811182985	AVINASH.ADV@GMAIL.COM	10.07.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/4803/2025	23-07-2025	AXIS BANK LTD Vs SITARAM SO PHOOLCHAND	avinash kumar(P),	9811182985	AVINASH.ADV@GMAIL.COM	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4634/2025	18-07-2025	AXIS BANK LTD Vs DESHRAJ S/O DOLA RAM	avinash kumar(P),	9811182985	AVINASH.ADV@GMAIL.COM	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4705/2025	19-07-2025	AXIS BANK LTD Vs AMAN PATHAK	Anupam Singh(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4706/2025	19-07-2025	AXIS BANK LTD Vs MAHIMA	Anupam Singh(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4707/2025	19-07-2025	AXIS BANK LTD Vs KUNWAR VISHWAS RANJAN RAO	Anupam Singh(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4641/2025	18-07-2025	axis bank Vs INDERBEER SINGH GILL	Shobha Gupta(P),	98911192158	SRShobhagupta@gmail.com	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4733/2025	21-07-2025	AXIS BANK Vs GURJEET SINGH	Shobha Gupta(P),	98911192158	SRShobhagupta@gmail.com	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4643/2025	18-07-2025	AXIS BANK Vs ANIL KUMAR MISHRA	Shobha Gupta(P),	98911192158	SRShobhagupta@gmail.com	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4730/2025	21-07-2025	AXIS BANK Vs DEEPAK SINGH	Shobha Gupta(P),	98911192158	SRShobhagupta@gmail.com	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4642/2025	18-07-2025	axis bank Vs SUBODH KUMAR	Shobha Gupta(P),	98911192158	SRShobhagupta@gmail.com	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4644/2025	18-07-2025	axis bank Vs CHETRAM	Shobha Gupta(P),	98911192158	SRShobhagupta@gmail.com	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4965/2025	26-07-2025	AXIS BANK LTD Vs DHARMPAL SO LAL CHAND	avinash kumar(P),	9811182985	AVINASH.ADV@GMAIL.COM	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4802/2025	23-07-2025	AXIS BANK LTD Vs SHAKTI SINGH	avinash kumar(P),	9811182985	AVINASH.ADV@GMAIL.COM	10.07.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/4801/2025	23-07-2025	AXIS BANK LTD Vs FATESINGH SO JOGI	avinash kumar(P),	9811182985	AVINASH.ADV@GMAIL.COM	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4729/2025	21-07-2025	AXIS BANK Vs MUKESH KUMAR SINGH	Shobha Gupta(P),	98911192158	SRShobhagupta@gmail.com	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4732/2025	21-07-2025	AXIS BANK Vs VIVEKA NAND	Shobha Gupta(P),	98911192158	SRShobhagupta@gmail.com	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4731/2025	21-07-2025	AXIS BANK Vs VIPIN SHARMA	Shobha Gupta(P),	98911192158	SRShobhagupta@gmail.com	10.07.2025
			6, New Court Block-I	Commercial	CS (COMM)/335/2025	16-07-2025	Atlys India Private Limited Vs Travelo through its Proprietor	Devashish Pathak(P),	9711488848	INFO@EVARALEGAL.IN	12.07.2025
			6, New Court Block-I	Commercial	CS (COMM)/345/2025	21-07-2025	SMALL FARMERS AGRI BUSINESS CONSORITIUM Vs MS MITTAL COTTON AND OIL MILL	JATIN JULKA(P),	9899818888	jatinjulka07@outlook.com	14.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4838/2025	24-07-2025	AXIS BANK LIMITED Vs TEJ SINGH	avinash kumar(P),	9811182985	AVINASH.ADV@GMAIL.COM	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4840/2025	24-07-2025	AXIS BANK LIMITED Vs DAN SINGH	avinash kumar(P),	9811182985	AVINASH.ADV@GMAIL.COM	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4839/2025	24-07-2025	AXIS BANK LIMITED Vs BHAGIRATH	avinash kumar(P),	9811182985	AVINASH.ADV@GMAIL.COM	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4841/2025	24-07-2025	AXIS BANK LIMITED Vs SANJAY GURJAR	avinash kumar(P),	9811182985	AVINASH.ADV@GMAIL.COM	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4842/2025	24-07-2025	AXIS BANK LIMITED Vs GORDAN SINGH	avinash kumar(P),	9811182985	AVINASH.ADV@GMAIL.COM	10.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/5004/2025	28-07-2025	AXIS BANK LTD Vs RUPINDERJIT SINGH PROP OF SANGAT INDANE SERVICE	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	27.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4831/2025	24-07-2025	AXIS BANK LTD Vs JAMSHED	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	27.06.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/4832/2025	24-07-2025	AXIS BANK LTD Vs RAKSHPAL SINGH	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	27.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4834/2025	24-07-2025	AXIS BANK LTD Vs RAVI	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	27.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4835/2025	24-07-2025	AXIS BANK LTD Vs RANJANA SINGH	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	27.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4968/2025	26-07-2025	AXIS BANK LIMITED Vs KRISHAN PAL	Rahul Chauhan(P),	9871891788	INFO@AUALEGAL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4969/2025	26-07-2025	AXIS BANK LIMITED Vs MAYANK MALHOTRA	Rahul Chauhan(P),	9871891788	INFO@AUALEGAL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4967/2025	26-07-2025	AXIS BANK LIMITED Vs HITESH KUMAR SINGH	Rahul Chauhan(P),	9871891788	INFO@AUALEGAL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4966/2025	26-07-2025	AXIS BANK LIMITED Vs PARVINDER KAUR	Rahul Chauhan(P),	9871891788	INFO@AUALEGAL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4971/2025	26-07-2025	AXIS BANK LIMITED Vs MOHINDER SINGH MAAN	Rahul Chauhan(P),	9871891788	INFO@AUALEGAL.COM	02.06.2025
			6, New Court Block-I	Commercial	Misc DJ/155/2025	22-07-2025	UCO BANK Vs SAMEER KHAN	I S Chauhan(P),	9871891788	INFO@AUALEGAL.COM	02.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/364/2025	29-07-2025	SATO ARGOX INDIA PVT LTD Vs SURBHI SATCOM PVT LTD	GAJENDRA MOHAN CHAND(P),	8851289068	gajendramchand@gmail.com	17.07.2025
			6, New Court Block-I	Commercial	CS (COMM)/354/2025	24-07-2025	Emu Lines Private Limited Vs TRIO INCORPORATION stated as a partnership firm	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	17.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4708/2025	19-07-2025	PIRAMAL FINANCE LIMITED Vs Ashik Babu	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	17.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/5070/2025	29-07-2025	AXIS BANK LIMITED Vs RAJESH	Rahul Chauhan(P),	9871891788	INFO@AUALEGAL.COM	02.06.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/5068/2025	29-07-2025	AXIS BANK LIMITED Vs MOHAMMAD FAROOK	Rahul Chauhan(P),	9871891788	INFO@AUALEGAL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/5066/2025	29-07-2025	AXIS BANK LIMITED Vs VIMLESH KUMAR	Rahul Chauhan(P),	9871891788	INFO@AUALEGAL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4709/2025	19-07-2025	HDFC BANK LTD Vs AFSAR SAHID	NAVEEN SHARMA(P),	9350569040	naveenklol@gmail.com	17.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/5075/2025	30-07-2025	HDFC BANK LTD Vs DHIRAJ KUMAR	NAVEEN SHARMA(P),	9350569040	naveenklol@gmail.com	17.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/5069/2025	29-07-2025	HDFC BANK LTD Vs KULVEER DHARAM PALSINGH	NAVEEN SHARMA(P),	9350569040	naveenklol@gmail.com	17.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/5074/2025	30-07-2025	HDFC BANK LTD Vs SUDHA TIWARI	NAVEEN SHARMA(P),	9350569040	naveenklol@gmail.com	17.07.2025
			6, New Court Block-I	Commercial	CS (COMM)/348/2025	22-07-2025	STATE BANK OF INDIA Vs Rajneesh Kumar	Navruti ojha(P),	8376043196	navrutityagi@gmail.com	19.07.2025
			6, New Court Block-I	Commercial	Execution (Comm)/102/2025	30-07-2025	Ajay Sikri Vs Budhan Singh Tanwar	MUKESH KUMAR(P),	9810346487	mukeshkjaj@gmail.com	19.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4836/2025	24-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NARESH BHABHALUBHAI VALA 0605	Rahul Bhardwaj(P),	8376049807	Advocatesashok.1@gmail.com	19.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/5072/2025	30-07-2025	AXIS BANK LTD Vs KANTA RANI	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4877/2025	25-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs Ashok Choudhary	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.07.2025
			6, New Court Block-I	Commercial	CS (COMM)/367/2025	30-07-2025	Union Bank of India Vs Kavita prop of Ms Kavita	Jitendra Garg(P),	9810197621	JITENDragadv@gmail.com	21.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/4876/2025	25-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs Jai Parkash	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.07.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/5073/2025	30-07-2025	AXIS BANK Vs CHETAN BHATNAGAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	05.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/5006/2025	28-07-2025	HDFC BANK LTD Vs PANKAJ	NAVEEN SHARMA(P),	9350569040	NAveenklol@gmail.com	23.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/5008/2025	28-07-2025	HDFC BANK LTD Vs NEMWATI	NAVEEN SHARMA(P),	9350569040	NAveenklol@gmail.com	23.07.2025
			6, New Court Block-I	Commercial	CS (COMM)/358/2025	28-07-2025	Punjab National Bank Vs Meenakshi Prakash	Vikram Gola(P),	9811244209	VIKRAMGOLA2010@GMAIL.COM	24.07.2025
			6, New Court Block-I	Commercial	CS (COMM)/366/2025	30-07-2025	Loreal S A Vs Iberia Skinbrands India Private Limited	Shravan Bansal(P),	26843455	UNITEDMARK@UNITEDANDUNITED.COM	25.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/5007/2025	28-07-2025	HDFC BANK LTD Vs NITIN CHOUDHARY	NAVEEN SHARMA(P),	9350569040	naveenklol@gmail.com	17.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/5119/2025	31-07-2025	AXIS BANK LTD Vs GURJANT SINGH (3910)	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGMAIL.COM	02.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/361/2025	28-07-2025	SWAGATH Vs NIA RESTARUANTS PVT LTD	AMAN VASISTH(P),	8233119499	VASHISHTH.LEX@GMAIL.COM	26.07.2025
			6, New Court Block-I	Commercial	CS (COMM)/365/2025	29-07-2025	RAMESH YADAV Vs DELHI JAL BOARD	VIKAS BIDHURI(P),	9716221877	VIKASHBIDHURI97@GMAIL.COM	26.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/5126/2025	31-07-2025	AXIS BANK LTD Vs RICHA SHUKLA	Sunita Singh(P),	9871040589	INDOLEXLAWAGMAIL.COM	26.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/5120/2025	31-07-2025	AXIS BANK LTD Vs SHIV KUMAR	Sunita Singh(P),	9871040589	INDOLEXLAWAGMAIL.COM	26.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/5123/2025	31-07-2025	AXIS BANK LTD Vs RAHUL	Sunita Singh(P),	9871040589	INDOLEXLAWAGMAIL.COM	26.07.2025
25	**SH. SANDEEP YADAV**	**SOUTH**	17, New Court Block-I	Commercial	CS (COMM)/294/2025	01-07-2025	EXCLUSIVE MOTORS PRIVATE LIMITED Vs BENTLEY MOTORS LIMITED	APOORV AGARWAL(P)	8420524375	apoorv@asvlawoffices.com	30-06-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/3869/2025	02-07-2025	AXIS BANK LTD Vs TIWARI ROADWAYS PROPRIETOR GOVIND KUMAR TIWARI	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	02-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3871/2025	02-07-2025	Axis Bank Ltd Vs RAJESH MALHOTRA 8963	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	03-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3870/2025	02-07-2025	Axis Bank Ltd Vs HARWINDER SHARMA 8950	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	03-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3874/2025	02-07-2025	AXIS BANK LTD Vs SHEHZAD HUSSAIN	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	03-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3868/2025	02-07-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Dev Buildcon	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@gmail.com	06-06-2025
			17, New Court Block-I	Commercial	CS (COMM)/297/2025	02-07-2025	Satbir Tanwar Vs Municipal Corporation of Delhi	Vikash Sharma (P)	9810566116	advocatevikashsharma@gmail.com	09-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3873/2025	02-07-2025	AXIS BANK Vs AVNESH KUMAR	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	04-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3872/2025	02-07-2025	Axis Bank ltd Vs Amit Kumar	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	05-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3866/2025	02-07-2025	Axis Bank limited Vs Shakti Sharma	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	29-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3865/2025	02-07-2025	Axis Bank limited Vs SUNNY	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	29-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3867/2025	02-07-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Kheda Hi Tech Solar Energy Private Limited	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@gmail.com	26-06-2025
			17, New Court Block-I	Commercial	CS (COMM)/298/2025	02-07-2025	Manash Lifestyle Private Limited Vs BEAUTY BUDY	NAGESHWAR KUMHAR(P)	9818823289	info@deyandkumhar.com	09-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3906/2025	03-07-2025	Axis Bank Ltd Vs DAVENDER SINGH 1748	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	03-06-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/3910/2025	03-07-2025	AXIS BANK LTD Vs MOHD SHAHID ALAM	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	03-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3909/2025	03-07-2025	AXIS BANK LTD Vs MOHAMMAD SUHEEL	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	03-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3907/2025	03-07-2025	axis bank Vs rakhi sharma	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	05-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3908/2025	03-07-2025	axis bank Vs ashika sharma	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	05-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3916/2025	03-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANISH JANTARAM PALVE 2611	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	18-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3915/2025	03-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs USHA DEVI 0567	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	18-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3914/2025	03-07-2025	Axis Bank limited Vs AJAY KUMAR	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	29-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3913/2025	03-07-2025	Axis Bank limited Vs Ankit	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	29-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3912/2025	03-07-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Lokesh Kumar and Anr	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@gmail.com	29-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3911/2025	03-07-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Ram Naresh Yadav and Anr	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@gmail.com	29-06-2025
			17, New Court Block-I	Commercial	CS (COMM)/299/2025	03-07-2025	Loreal Sa Vs SPV LABORATORIES PVT LTD	Shravan Bansal(P)	9650682928	unitedmark@unitedandunited.com	01-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3923/2025	04-07-2025	AXIS BANK LTD Vs NITIN DAHIYA	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	03-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3924/2025	04-07-2025	AXIS BANK LTD Vs SANJU KHAN	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	03-06-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/3927/2025	04-07-2025	AXIS BANK LTD Vs MOHD NABEEL KHAN LODHI	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	03-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3928/2025	04-07-2025	AXIS BANK LTD Vs SAFI MOHAMMED	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	03-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3926/2025	04-07-2025	AXIS BANK LTD Vs PARTHVI SINGH	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	04-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3925/2025	04-07-2025	AXIS BANK LTD Vs PUNIT CHAUDHARY	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	04-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3922/2025	04-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANA PRATAP SINGH 7640	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	18-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3921/2025	04-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MEERA ENTERPRISES 6115	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	18-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3920/2025	04-07-2025	Axis Bank limited Vs RENU SONI	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	29-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3919/2025	04-07-2025	Axis Bank limited Vs SHUBHAM KUMAR	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	29-06-2025
			17, New Court Block-I	Commercial	CS (COMM)/301/2025	04-07-2025	Emu Lines Private Limited Vs SUPERLIFE INDIA AGENCY PRIVATE LIMITED	Uday Kumar(P)	8882303942	advudaykumar@gmail.com	29-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3988/2025	05-07-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P)	9350569040	naveenk101a@yahoo.com	04-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3941/2025	05-07-2025	AXIS BANK LTD Vs HEMLATA	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	04-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3989/2025	05-07-2025	AXIS BANK LTD Vs AQEEL UR REHMAN KHAN	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	19-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3990/2025	05-07-2025	AXIS BANK LTD Vs ATUL	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	19-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3991/2025	05-07-2025	AXIS BANK LTD Vs SUMEET GROVER	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	19-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3946/2025	05-07-2025	Axis Bank Ltd Vs MADAN MONKOTIA 0838	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	25-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3942/2025	05-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs RANJEET SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	25-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3943/2025	05-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs ROBIN KUMAR CHAWDA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	25-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3947/2025	05-07-2025	AXIS BANK LTD Vs SHREE MAHALAXMI CONTRACTOR AND SUPPLIERS	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	25-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3945/2025	05-07-2025	Axis Bank Ltd Vs SEEMA DEVI 8964	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	25-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3944/2025	05-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs NAVNEET DHARAMVIR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	25-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4055/2025	07-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs NIDA FAJLI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	02-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4061/2025	07-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs AISHWARIYA R	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4053/2025	07-07-2025	AXIS BANK LTD Vs MOHD MOHSIN	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	26-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4054/2025	07-07-2025	AXIS BANK LTD Vs SADDAM	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	27-6-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4048/2025	07-07-2025	AXIS BANK LTD Vs PRAGATI SINGH	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	27-6-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4050/2025	07-07-2025	AXIS BANK LTD Vs ANIL	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	27-6-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4051/2025	07-07-2025	AXIS BANK LTD Vs KARISHAN KANT	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	28-6-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4052/2025	07-07-2025	AXIS BANK LTD Vs SHIVENDRA SINGH	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	28-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4049/2025	07-07-2025	AXIS BANK LTD Vs VIKAS DWIVEDI	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	02-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/308/2025	07-07-2025	Loreal Sa Vs JEET SINGH KALRA	Shravan Bansal(P)	9650682928	unitedmark@unitedandunited.com	03-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/310/2025	07-07-2025	LOVKESH GUPTA Vs SUNIL GOYAL	Amit Gupta(P)	8586998929	amit.gadvocate@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4126/2025	08-07-2025	Axis Bank limited Vs VIKAS KUMAR JHA	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4127/2025	08-07-2025	Axis Bank limited Vs VIKAS KUMAR	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4134/2025	08-07-2025	Axis Bank limited Vs SUSHMITA SINGH	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4129/2025	08-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SUNNY JAISWAL	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	02-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4128/2025	08-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SUKUMAR PRAKASH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4125/2025	08-07-2025	KOTAK MAHINDRA BANK Vs AMIT KUMAR THAKUR 120	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	02-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4132/2025	08-07-2025	KOTAK MAHINDRA BANK Vs VEER TRADING COMPANY 489	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4131/2025	08-07-2025	KOTAK MAHINDRA BANK Vs ACHIN TYAGI	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	04-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4130/2025	08-07-2025	KOTAK MAHINDRA BANK Vs MANPREET SINGH KOHLI 452	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	04-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4133/2025	08-07-2025	KOTAK MAHINDRA BANK Vs NARESH S 555	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	05-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4145/2025	09-07-2025	IDFC FIRST BANK LTD Vs MOHD RAHIL	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	06-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4144/2025	09-07-2025	IDFC FIRST BANK LTD Vs NEHA BUDHIRAJA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	06-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4147/2025	09-07-2025	IDFC FIRST BANK LTD Vs SANDEEP NAFE SINGH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	06-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4139/2025	09-07-2025	AXIS BANK LTD Vs SONIA	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	26-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4138/2025	09-07-2025	AXIS BANK LTD Vs SABA KAUSAR	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	26-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4137/2025	09-07-2025	AXIS BANK LTD Vs AMAN PANDEY	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	26-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4136/2025	09-07-2025	Axis Bank limited Vs BED PRAKASH	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4135/2025	09-07-2025	Axis Bank limited Vs VISHAN DASS	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4143/2025	09-07-2025	AXIS BANK LTD Vs HARVINDER SINGH	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	28-06-2025
			17, New Court Block-I	Commercial	CS (COMM)/315/2025	09-07-2025	HUGO BOSS AG Vs Sarfaraz	Shravan Bansal(P)	9650682928	unitedmark@unitedandunited.com	05-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4209/2025	10-07-2025	AXIS BANK LIMITED Vs TARUN	Rahul Chauhan(P)	9971891788	info@aualegal.com	01-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4208/2025	10-07-2025	AXIS BANK LIMITED Vs BEANT KAUR	Rahul Chauhan(P)	9971891788	info@aualegal.com	01-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4213/2025	10-07-2025	Axis Bank Ltd Vs BHARAT MAHARSHI 5956	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	05-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4211/2025	10-07-2025	Axis Bank Ltd Vs GURU PAAL 9243	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	05-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4210/2025	10-07-2025	Axis Bank Ltd Vs RANJEET SARKAR 9991	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	05-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4212/2025	10-07-2025	Axis Bank Ltd Vs HARPREET SINGH 2130	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	05-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4214/2025	10-07-2025	Axis Bank Ltd Vs NEERAJ SINGH 1355	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	05-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4215/2025	10-07-2025	Axis Bank Ltd Vs KASHI RAM 6714	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	05-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4216/2025	10-07-2025	Axis Bank Ltd Vs NADEEM 3615	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	07-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4217/2025	10-07-2025	Axis Bank Ltd Vs BALJEET SINGH 7277	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	07-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4235/2025	10-07-2025	IFFCO KISAN FINANCE LTD Vs SARIF BASIR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	07-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4236/2025	10-07-2025	IFFCO KISAN FINANCE LTD Vs SANDEEP RAJESH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	07-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4288/2025	11-07-2025	YES BANK LTD Vs PRADEEP MANOJ KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4289/2025	11-07-2025	YES BANK LTD Vs ABHAY RAJ	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	03-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4287/2025	11-07-2025	YES BANK LTD Vs BRIJ KISHORE ARORA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4286/2025	11-07-2025	YES BANK LTD Vs PRADEEP GOYAL	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4285/2025	11-07-2025	YES BANK LTD Vs DEEPAK DEEPAK	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	03-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/323/2025	11-07-2025	AKSHAJ JAIN Vs GIRJA SHANKAR PUSHKARNA	Bhaskar Vali(P)	9910358225	office@vali.co.in	07-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4280/2025	11-07-2025	HDFC BANK LTD Vs Smt RADHA	NAVEEN SHARMA(P)	9350569040	naveenk101@gmail.com	07-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4282/2025	11-07-2025	Cnh Industrial Capital India Pvt Ltd Vs LOVEPREET SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	08-07-2028
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4281/2025	11-07-2025	Cnh Industrial Capital India Pvt Ltd Vs MANJIT SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	08-07-2028
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4277/2025	11-07-2025	AXIS BANK LIMITED Vs PRAHALAD YADAV	AMIT KUMAR(P)	8860939556	amikumar.294@rediffmail.com	07-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4278/2025	11-07-2025	AXIS BANK LIMITED Vs MAHESH KUMAR MEENA	AMIT KUMAR(P)	8860939556	amikumar.294@rediffmail.com	07-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4279/2025	11-07-2025	AXIS BANK LTD Vs VISHAL SHARMA	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	08-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4328/2025	12-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANOJ KUMAR SHARMA 4106	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	01-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4324/2025	12-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUDHIR VIDHYADHAR NARVEKAR 3271	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	01-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4322/2025	12-07-2025	KOTAK MAHINDRA BANK Vs MANPREET SINGH KOHLI 467	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	02-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4323/2025	12-07-2025	KOTAK MAHINDRA BANK Vs PRATYKSHA ENTERPRISES	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4321/2025	12-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIS CHOUHAN 1450	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4320/2025	12-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DIPAMALA DEVI SURENDRA KUMAR RAI 8062	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4319/2025	12-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMIT RAMCHANDRA KAMBLE 1968	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4315/2025	12-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAKSHI GANDHI 9373	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4318/2025	12-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NAVAL SINGH 9216	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4317/2025	12-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV RAMACCHBER MISHRA 5087	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4316/2025	12-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJU NAGAR 6673	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/325/2025	12-07-2025	CANARA BANK Vs VIKALP THAPAR	FAHAD KHAN(P)	9219701292	fahadadvocatekhan@gmail.com	09-07-2025
			17, New Court Block-I	Commercial	Execution (Comm)/96/2025	12-07-2025	SURBHI BODY PRODUCT PVT LTD Vs M S PREET STUDY BY JANAK FASHION PVT LTD	NADEEM IFTIKHAR ABBASI(P)	9811154746	abbasiadvocate@yahoo.com	10-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4394/2025	14-07-2025	KOTAK MAHINDRA BANK Vs ASS MOHAMMED 520	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	07-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4395/2025	14-07-2025	KOTAK MAHINDRA BANK Vs ASS MOHAMMED 154	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	07-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4396/2025	14-07-2025	KOTAK MAHINDRA BANK Vs JABBAR KHAN	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	07-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4397/2025	14-07-2025	KOTAK MAHINDRA BANK Vs MONU TYAGI	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	07-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4398/2025	14-07-2025	KOTAK MAHINDRA BANK Vs PRASHANT KUMAR 684	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	07-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4393/2025	14-07-2025	AXIS BANK Vs SUNIL KUMAR JAIN	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4392/2025	14-07-2025	AXIS BANK LIMITED Vs POONAM	Rahul Chauhan(P)	9971891788	info@aualegal.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4391/2025	14-07-2025	AXIS BANK Vs RITIK KUMAR	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4390/2025	14-07-2025	AXIS BANK Vs WASEEM AHMAD	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4389/2025	14-07-2025	AXIS BANK LTD Vs GENDA RAM POONIYA	avinash kumar(P)	9811182985	avinash.adv@gmail.com	10-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4388/2025	14-07-2025	AXIS BANK LTD Vs Bheru Lal Gayari	avinash kumar(P)	9811182985	avinash.adv@gmail.com	10-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4428/2025	15-07-2025	KOTAK MAHINDRA BANK Vs PRASHANT KUMAR 684	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	03-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4427/2025	15-07-2025	AXIS BANK LIMITED Vs SUBHASH DIXIT	Rahul Chauhan(P)	9971891788	info@aualegal.com	01-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4426/2025	15-07-2025	KOTAK MAHINDRA BANK Vs MANOJ GUPTA	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	07-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4425/2025	15-07-2025	ARKA FINCAP LIMITED Vs GOODWILL PLASTIC INDUSTRIES	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4419/2025	15-07-2025	AXIS BANK LTD Vs SALEEM KHAN	avinash kumar(P)	9811182985	avinash.adv@gmail.com	10-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4420/2025	15-07-2025	AXIS BANK LTD Vs IRFAN KHAN	Anupam Singh(P)	9654926809	anupamjsingh@gmail.com	10-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4421/2025	15-07-2025	axis bank Vs ABID KHAN	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4422/2025	15-07-2025	axis bank Vs VINOD KUMAR	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	10-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4423/2025	15-07-2025	AXIS BANK Vs SHIKHA	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4424/2025	15-07-2025	AXIS BANK Vs SAZID ALI	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4429/2025	15-07-2025	axis bank Vs BRIJENDRA SINGH	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4447/2025	15-07-2025	AXIS BANK LTD Vs SUBHAN ALI	Anupam Singh(P)	9654926809	anupamjsingh@gmail.com	10-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4446/2025	15-07-2025	AXIS BANK LTD Vs BHAGIRATH S/O SHREERAM	avinash kumar(P)	9811182985	avinash.adv@gmail.com	10-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4445/2025	15-07-2025	AXIS BANK LTD Vs SAURABH SHARMA	Anupam Singh(P)	9654926809	anupamjsingh@gmail.com	10-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4444/2025	15-07-2025	AXIS BANK LTD Vs SUBHASH KUMAR	Anupam Singh(P)	9654926809	anupamjsingh@gmail.com	10-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4443/2025	15-07-2025	AXIS BANK LTD Vs MAHESH KUMAR MEENA	Anupam Singh(P)	9654926809	anupamjsingh@gmail.com	10-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4442/2025	15-07-2025	Axis Bank limited Vs KATHIYA DASHRATHBHAI BHUPATBHAI	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	11-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4441/2025	15-07-2025	AXIS BANK LIMITED Vs RAMAADHAR YADAV	avinash kumar(P)	9811182985	avinash.adv@gmail.com	12-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4440/2025	15-07-2025	Axis Bank Ltd Vs ANAND KUMAR PANDEY	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	11-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4439/2025	15-07-2025	Axis Bank Ltd Vs AMARJEET KAUR 0941	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	11-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4523/2025	16-07-2025	IDFC FIRST BANK LTD Vs NEHA GUPTA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4524/2025	16-07-2025	IDFC FIRST BANK LTD Vs NAWAB KHAN	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4525/2025	16-07-2025	IDFC FIRST BANK LTD Vs MUKESH KOTHARI	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4526/2025	16-07-2025	IDFC FIRST BANK LTD Vs MOHD NAEEM	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4527/2025	16-07-2025	IDFC FIRST BANK LTD Vs MAYANK ENGINEERING 47	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4520/2025	16-07-2025	Axis Bank Ltd Vs MOHD NAVED 3873	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	11-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4519/2025	16-07-2025	Axis Bank Ltd Vs SHATRUDHAN KUMAR SINGH 6234	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	11-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4522/2025	16-07-2025	Axis Bank limited Vs PARMAR DINESH KUMAR DUDHABAHI	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	12-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4521/2025	16-07-2025	Axis Bank limited Vs RAVRANI MIT GOPALBHAI	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	12-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4517/2025	16-07-2025	AXIS BANK LIMITED Vs SANVARA KANJAR	avinash kumar(P)	9811182985	avinash.adv@gmail.com	13-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4516/2025	16-07-2025	AXIS BANK LIMITED Vs JASVINDER SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	13-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4515/2025	16-07-2025	Axis Bank limited Vs KETAN KUMAR RUTILAL	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	12-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4514/2025	16-07-2025	AXIS BANK LIMITED Vs RINKU KUMAR	avinash kumar(P)	9811182985	avinash.adv@gmail.com	12-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4531/2025	16-07-2025	AXIS BANK LIMITED Vs MONIKA SHARMA	avinash kumar(P)	9811182985	avinash.adv@gmail.com	12-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4513/2025	16-07-2025	Axis Bank limited Vs BAMANIYA AJAY DEVASHIBHAI	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	12-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4512/2025	16-07-2025	AXIS BANK LTD Vs SHAHID C	avinash kumar(P)	9811182985	avinash.adv@gmail.com	12-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4511/2025	16-07-2025	Axis Bank limited Vs ARYAN INFAHEGHT PRIVATED LIMITED	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	12-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4510/2025	16-07-2025	AXIS BANK LTD Vs RAM PHAL	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	12-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4509/2025	16-07-2025	AXIS BANK LTD Vs AMIT KUMAR	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	12-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4532/2025	16-07-2025	AXIS BANK LIMITED Vs VISHAL TRIPATHI	Rahul Chauhan(P)	9971891788	info@aualegal.com	12-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4529/2025	16-07-2025	AXIS BANK LIMITED Vs LAXMI ELECTRICAL WORKS	AMIT KUMAR(P)	8860939556	amikumar.294@rediffmail.com	14-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4530/2025	16-07-2025	AXIS BANK LIMITED Vs VIKRAM SINGH	AMIT KUMAR(P)	8860939556	amikumar.294@rediffmail.com	14-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4505/2025	16-07-2025	AXIS BANK LTD Vs PRABHATRANJAN	Anupam Singh(P)	9654926809	anupamjsingh@gmail.com	14-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4504/2025	16-07-2025	AXIS BANK LTD Vs AKSHAD VINOD SINGH	Anupam Singh(P)	9654926809	anupamjsingh@gmail.com	14-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4518/2025	16-07-2025	Axis Bank Ltd Vs SYED ATIF ALI 7605	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	15-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4508/2025	16-07-2025	AXIS BANK LTD Vs RAGINEE CHAUHAN	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	14-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4506/2025	16-07-2025	AXIS BANK LTD Vs PRINCE PARIHAR	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	14-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4507/2025	16-07-2025	AXIS BANK LTD Vs MOHD FAIZ KHAN	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	14-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4528/2025	16-07-2025	AXIS BANK Vs GURPREET KUMAR	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	14-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4585/2025	17-07-2025	IDFC FIRST BANK LTD Vs HARVINDER KAUR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4582/2025	17-07-2025	IDFC FIRST BANK LTD Vs FIROJ ALEEM	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4583/2025	17-07-2025	IDFC FIRST BANK LTD Vs CHIRAG YADAV	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4584/2025	17-07-2025	IDFC FIRST BANK LTD Vs AMIT KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	09-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4578/2025	17-07-2025	AXIS BANK LIMITED Vs MOHD RIZWAN	Rahul Chauhan(P)	9971891788	info@aualegal.com	12-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4577/2025	17-07-2025	AXIS BANK LIMITED Vs SANJAY KUMAR	Rahul Chauhan(P)	9971891788	info@aualegal.com	12-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/341/2025	17-07-2025	Union Bank of India Vs Raj Kumar	Jitendra Garg(P),	9810197621	jitendragargadv@gmail.com	14-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4581/2025	17-07-2025	AXIS BANK LIMITED Vs PUSHPENDRA AWASTHI	AMIT KUMAR(P)	8860939556	amikumar.294@rediffmail.com	14-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4588/2025	17-07-2025	KOTAK MAHINDRA BANK Vs CHANDEL TRADERS	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	14-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4587/2025	17-07-2025	KOTAK MAHINDRA BANK Vs PRASHANT KUMAR 820	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	14-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4586/2025	17-07-2025	KOTAK MAHINDRA BANK Vs VEER TRADING COMPANY	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	14-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4579/2025	17-07-2025	AXIS BANK LIMITED Vs RAMAVTAR JAT	AMIT KUMAR(P)	8860939556	amikumar.294@rediffmail.com	15-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4580/2025	17-07-2025	AXIS BANK LIMITED Vs BANDIPORA COLLEGE OF INFORMATION TECHNOLOGY	AMIT KUMAR(P)	8860939556	amikumar.294@rediffmail.com	15-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4589/2025	17-07-2025	AXIS BANK LTD Vs TARWINDER SINGH (3770)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	15-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4594/2025	17-07-2025	AXIS BANK LTD Vs HADMAT SINGH (0012)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	15-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4593/2025	17-07-2025	AXIS BANK LTD Vs GARGI SANGWAN (3875)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	15-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4595/2025	17-07-2025	AXIS BANK LTD Vs SHADAB ALI KHAN	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	15-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4590/2025	17-07-2025	AXIS BANK LTD Vs MOHD ASIM AYUB (7526)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	15-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4592/2025	17-07-2025	AXIS BANK LTD Vs RAMANPREET SINGH (3325)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	15-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4591/2025	17-07-2025	AXIS BANK LTD Vs MUNNILAL RAM (3604)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	15-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4666/2025	18-07-2025	AXIS BANK LTD Vs JAI PAL SWAMI	avinash kumar(P)	9811182985	avinash.adv@gmail.com	14-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4665/2025	18-07-2025	AXIS BANK LTD Vs KAILASH CHANDRA SUTHAR	avinash kumar(P)	9811182985	avinash.adv@gmail.com	14-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4662/2025	18-07-2025	Axis Bank limited Vs RUPAL VIMAL BRAHMBHATT	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	15-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4661/2025	18-07-2025	Axis Bank limited Vs JERAMBHAI HARIBHAIRAJGOR	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	15-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4663/2025	18-07-2025	AXIS BANK LIMITED Vs RAJESH KUMAR YADAV	avinash kumar(P)	9811182985	avinash.adv@gmail.com	16-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4664/2025	18-07-2025	AXIS BANK LIMITED Vs RANBIR SHARMA	avinash kumar(P)	9811182985	avinash.adv@gmail.com	16-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4658/2025	18-07-2025	Axis Bank limited Vs KANMIA MANGABHAI BALABHAI	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	16-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4660/2025	18-07-2025	Axis Bank limited Vs KHAN JISHAN ABDUL KALAM	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	16-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4657/2025	18-07-2025	Axis Bank limited Vs SINGH VIRESH KUMAR	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	16-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4659/2025	18-07-2025	Axis Bank limited Vs VALA HUSENBHAI RAHIMBHAI	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	16-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4652/2025	18-07-2025	PIRAMAL FINANACE LIMITED Vs Pallavaraja Nagendiran	ANANJAY SINGH(P)	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	16-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4649/2025	18-07-2025	AXIS BANK LTD Vs ANIL BHUTANI	avinash kumar(P)	9811182985	avinash.adv@gmail.com	16-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4653/2025	18-07-2025	AXIS BANK LIMITED Vs JYOTI	avinash kumar(P)	9811182985	avinash.adv@gmail.com	17-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4651/2025	18-07-2025	AXIS BANK LIMITED Vs JITENDRA KUMAR YADAV	avinash kumar(P)	9811182985	avinash.adv@gmail.com	17-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4654/2025	18-07-2025	AXIS BANK LIMITED Vs AKASH VERMA	avinash kumar(P)	9811182985	avinash.adv@gmail.com	17-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4650/2025	18-07-2025	AXIS BANK LIMITED Vs BISHAMBAR	avinash kumar(P)	9811182985	avinash.adv@gmail.com	17-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4655/2025	18-07-2025	AXIS BANK LIMITED Vs GULSHAN KUMAR	avinash kumar(P)	9811182985	avinash.adv@gmail.com	17-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4656/2025	18-07-2025	AXIS BANK LTD Vs SURENDER SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	16-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4648/2025	18-07-2025	AXIS BANK LIMITED Vs SWATANTRA KUMAR AGRAHARI	avinash kumar(P)	9811182985	avinash.adv@gmail.com	17-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4647/2025	18-07-2025	AXIS BANK LIMITED Vs MANJEET KUMAR	Rahul Chauhan(P)	9971891788	info@aualegal.com	16-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4646/2025	18-07-2025	HDFC BANK LTD Vs VINAY GUPTA	NAVEEN SHARMA(P)	9350569040	naveenk101a@yahoo.com	17-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4645/2025	18-07-2025	Axis Bank limited Vs Jadeja lakhdhirsingh Dilipsinh	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	17-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4693/2025	19-07-2025	Axis Bank limited Vs ACHARYA DIPAK TULDIDAS	Niraj Kumar(P)	9811306559	nirajkumar1976@gmail.com	17-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4691/2025	19-07-2025	AXIS BANK LIMITED Vs SANA AIJAZ	avinash kumar(P)	9811182985	avinash.adv@gmail.com	18-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4692/2025	19-07-2025	Cnh Industrial Capital India Pvt Ltd Vs BALJIT SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	17-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4743/2025	21-07-2025	AXIS BANK LIMITED Vs JAI SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	18-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4742/2025	21-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs GEETHAMMA S	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	17-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4740/2025	21-07-2025	HDFC BANK LTD Vs AJAY MAHAJAN	NAVEEN SHARMA(P)	9350569040	naveenk101a@yahoo.com	18-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4741/2025	21-07-2025	IFFCO KISAN FINANCE Vs ANOOP KUMAR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	18-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4738/2025	21-07-2025	HDFC BANK LTD Vs AARTI	NAVEEN SHARMA(P)	9350569040	naveenk101a@yahoo.com	19-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4739/2025	21-07-2025	HDFC BANK LTD Vs SHUBHAM SINGH	NAVEEN SHARMA(P)	9350569040	naveenk101a@yahoo.com	19-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4734/2025	21-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs RAMGOPAL SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	19-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4736/2025	21-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ATUL KUMAR AGNIHOTRI 3230	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	19-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4735/2025	21-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL BISHNOI 6850	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	19-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4737/2025	21-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRIYA SHUKLA 9601	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	19-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4784/2025	22-07-2025	AXIS BANK LTD Vs ANIL KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	19-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4783/2025	22-07-2025	IDFC FIRST BANK LTD Vs SARITA LALAIPRASAD	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	02-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4778/2025	22-07-2025	AXIS BANK LTD Vs SANDEEP SHARMA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	05-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4782/2025	22-07-2025	AXIS BANK LTD Vs PRATIMA PANDEY	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	05-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4780/2025	22-07-2025	AXIS BANK LTD Vs MALKEET SINGH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	05-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4781/2025	22-07-2025	AXIS BANK LTD Vs KARAN	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	05-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4779/2025	22-07-2025	AXIS BANK LTD Vs HASRUDDEEN KHAN	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	05-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4777/2025	22-07-2025	AXIS BANK LTD Vs HARUN ALI	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	05-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4776/2025	22-07-2025	IDFC FIRST BANK LTD Vs JACKSON JOY	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	16-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/349/2025	22-07-2025	STATE BANK OF INDIA Vs RAMESH KUMAR	Navruti ojha(P)	8376043196	navrutityagi@gmail.com	19-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/350/2025	22-07-2025	STATE BANK OF INDIA Vs SACHIN KUMAR	Navruti ojha(P)	8376043196	navrutityagi@gmail.com	19-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4790/2025	22-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAURABH SINGH 1577	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	19-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4789/2025	22-07-2025	AXIS BANK LTD Vs ARVIND KUMAR SINGH	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	19-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4792/2025	22-07-2025	AXIS BANK LTD Vs ASHA DEV	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	19-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4791/2025	22-07-2025	AXIS BANK LTD Vs PANCHA RAM	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	19-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4793/2025	22-07-2025	AXIS BANK LTD Vs UMAR FAROOQ 3425	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	19-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4788/2025	22-07-2025	AXIS BANK Vs VISHWASH AGRAWAL	Shobha Gupta(P)	98911192158	srshobhagupta@gmail.com	19-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4787/2025	22-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs Taraknath Samanta	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	21-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4785/2025	22-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs Parveen Sharma	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	21-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4786/2025	22-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs Rahul S	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	21-07-2025
			17, New Court Block-I	Commercial	Execution (Comm)/101/2025	22-07-2025	BENI BAJAJ Vs PRADEEP KHANNA	RAMESH SHARMA(P)	9873153939	Not available	21-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4829/2025	24-07-2025	AXIS BANK LTD Vs INDRAJEET SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	22-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4827/2025	24-07-2025	AXIS BANK LTD Vs PRASHANT SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	22-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4828/2025	24-07-2025	AXIS BANK LTD Vs TAPAN SINGH	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	22-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/356/2025	26-07-2025	RJVM Products LLP Through its Authorized Signatory Sh Raj Kumar Vs Central Warehousing Corporation	Vinay Shankar Dubey(P)	9899237692	vvsdubey@gmail.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4930/2025	26-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs GEETHAMMA S	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4926/2025	26-07-2025	IDFC FIRST BANK LTD Vs DIPANSHU KHERA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4922/2025	26-07-2025	IDFC FIRST BANK LTD Vs NALANDA IT LABS PRIVATE LIMITED 83	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4923/2025	26-07-2025	IDFC FIRST BANK LTD Vs RAVINDRA SINGH CHAUHAN	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4924/2025	26-07-2025	IDFC FIRST BANK LTD Vs NAVIN DUTT MISHRA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4927/2025	26-07-2025	IDFC FIRST BANK LTD Vs HARENDER SINGH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	23-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4921/2025	26-07-2025	IDFC FIRST BANK LTD Vs ONKAR KAPIL	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4955/2025	26-07-2025	AXIS BANK LTD Vs MOHMMAD SHDAB	avinash kumar(P)	9811182985	avinash.adv@gmail.com	24-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4956/2025	26-07-2025	AXIS BANK LTD Vs AMIT SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	24-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4957/2025	26-07-2025	AXIS BANK LTD Vs TEEKAM SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	24-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4958/2025	26-07-2025	AXIS BANK LTD Vs AJIT SINGH RANA	avinash kumar(P)	9811182985	avinash.adv@gmail.com	24-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4959/2025	26-07-2025	AXIS BANK LTD Vs AYYUB	avinash kumar(P)	9811182985	avinash.adv@gmail.com	24-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4943/2025	26-07-2025	IDFC FIRST BANK LTD Vs DEEPAK KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4946/2025	26-07-2025	IDFC FIRST BANK LTD Vs FARAHA GONI	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4947/2025	26-07-2025	IDFC FIRST BANK LTD Vs AFSAR ALI KHAN	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4944/2025	26-07-2025	IDFC FIRST BANK LTD Vs BANDHU YADAV	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4948/2025	26-07-2025	IDFC FIRST BANK LTD Vs VIJENDER SINGH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4942/2025	26-07-2025	IDFC FIRST BANK LTD Vs AMIT MANCHANDA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4941/2025	26-07-2025	IDFC FIRST BANK LTD Vs SHIVRATTAN BHAG CHAND	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	23-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4945/2025	26-07-2025	IDFC FIRST BANK LTD Vs DINESH SAT NARAIN	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4949/2025	26-07-2025	IDFC FIRST BANK LTD Vs JAI SAIGAL	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4950/2025	26-07-2025	IDFC FIRST BANK LTD Vs PUSHPA BALVIR SINGH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4951/2025	26-07-2025	IDFC FIRST BANK LTD Vs TAJINDER PAL SINGH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4952/2025	26-07-2025	AXIS BANK LTD Vs HUMAIR ABID (9881)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	23-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4953/2025	26-07-2025	AXIS BANK LTD Vs NITIN PALIWAL4089	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	24-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4940/2025	26-07-2025	AXIS BANK LTD Vs APURV SHARMA	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	24-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4954/2025	26-07-2025	AXIS BANK LTD Vs RAJNISH MANI TRIPATHI	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	24-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4937/2025	26-07-2025	IDFC FIRST BANK LTD Vs VINOD GUPTA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	25-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4938/2025	26-07-2025	AXIS BANK LTD Vs PULKIT BHYAN (3375)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	25-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4939/2025	26-07-2025	AXIS BANK LTD Vs PRAVIN KUMAR PAL (8677)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	25-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4936/2025	26-07-2025	AXIS BANK LTD Vs MEHNDI KHAN (4519)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	25-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4934/2025	26-07-2025	AXIS BANK LTD Vs CHARU (4958)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	25-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/4935/2025	26-07-2025	AXIS BANK LTD Vs BAHADUR YADAV (8597)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	25-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/4933/2025	26-07-2025	AXIS BANK LTD Vs MANJU DEVI (3560)	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	25-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/359/2025	28-07-2025	Siemens Industry Software Inc Vs Dinesh Nagendra	Aarshia Behl(P)	9818061242	aarshia@saikrishnaassociates.com	25-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5027/2025	28-07-2025	AXIS BANK LTD Vs MAHESH PRATAP SINGH	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	25-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5028/2025	28-07-2025	AXIS BANK LTD Vs RIHAN	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	25-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5019/2025	28-07-2025	AXIS BANK LTD Vs SHIVKUMAR YADAV	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	25-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5022/2025	28-07-2025	AXIS BANK LTD Vs VIVEKA NAND	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	25-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5023/2025	28-07-2025	AXIS BANK LTD Vs RUKSANA KHAN	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	25-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5024/2025	28-07-2025	AXIS BANK LTD Vs GAURAV SINGH	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	25-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5020/2025	28-07-2025	AXIS BANK LTD Vs JAGENDRA SINGH	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	25-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5025/2025	28-07-2025	AXIS BANK LTD Vs KRISHAN GOPAL	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	25-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5021/2025	28-07-2025	AXIS BANK LTD Vs MOHD KAMIL	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	25-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5026/2025	28-07-2025	AXIS BANK LTD Vs BIJENDER SINGH LAMBA	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	25-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/5018/2025	28-07-2025	AXIS BANK LTD Vs PANI DEVI DUDI	Anupam Singh(P)	9654926809	anupamjsingh@gmail.com	26-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5017/2025	28-07-2025	AXIS BANK LTD Vs ANURAG RAJPUT	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	26-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/360/2025	28-07-2025	SWAGATH Vs KRISHNA ROYAL FOODS	AMAN VASISTH(P)	8233119499	vashisth.lex@gmail.com	26-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/363/2025	29-07-2025	State Bank Of India Vs M/S LAMBA BATTERY HOUSE	Ranjay Kumar Sinha(P)	9811255673, 9718814471	advocatesinha@rediffmail.com	24-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5057/2025	29-07-2025	AXIS BANK LTD Vs MOHD AASIF	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	26-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5058/2025	29-07-2025	AXIS BANK LTD Vs SATISH KUMAR	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	26-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5056/2025	29-07-2025	AXIS BANK LTD Vs POONAM ABHUA	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	26-07-2025
			17, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/27/2025	31-07-2025	KOTAK MAHINDRA BANK Vs RAVI	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	29-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5138/2025	31-07-2025	KOTAK MAHINDRA BANK Vs MAHINOOR TRANSPORTER	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5137/2025	31-07-2025	Axis Bank Ltd Vs GURCHARAN SINGH 3573	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5139/2025	31-07-2025	Axis Bank Ltd Vs MANOJ KUMAR NAGAR 1146	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5140/2025	31-07-2025	Axis Bank Ltd Vs ABHISHEK SINGH 4703	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5141/2025	31-07-2025	Axis Bank Ltd Vs MURTAZA 1313	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-07-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/5135/2025	31-07-2025	Axis Bank Ltd Vs KAMLESH DEVI 9185	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5143/2025	31-07-2025	Axis Bank Ltd Vs MANEET SINGH 5131	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5134/2025	31-07-2025	AXIS BANK LTD Vs UPASNA SRIVASTAVA	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	28-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5142/2025	31-07-2025	AXIS BANK LTD Vs VIVEK KUMAR VERMA	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	28-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5136/2025	31-07-2025	AXIS BANK LTD Vs KOMAL	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	28-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5132/2025	31-07-2025	AXIS BANK LTD Vs IMRAN	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	28-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5133/2025	31-07-2025	AXIS BANK LTD Vs DEEPAK KUMAR	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	28-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5131/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs THAJVIR KAUR 5131	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	29-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5130/2025	31-07-2025	AXIS BANK LTD Vs ANIL KUMAR	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	29-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5129/2025	31-07-2025	AXIS BANK LTD Vs AJAY KUMAR	Sunita Singh (P)	9871040589, 8920586266	indolexlaw@gmail.com	29-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5128/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HANSRAJ MARSKOLE 0172	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	30-07-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/5127/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABDUL SAHIL 7459	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	30-07-2025
26	**SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.**	**SOUTH**	29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/21/2025	01/07/2025	Sohan Singh Panwar Vs ALISA INFRATECH PVT LTD AND ORS	Sukhbir Singh Sejwal	9810901839	sejwalsukhbir@gmail.com	05.06.2025

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			29, New Court Block-II	Commercial	CS (COMM)/293/2025	01/07/2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs GURDEEP KOUR RANA	Pushkar Sinha(P),	8800711940	adv.pushkarsinha@gmail.com	05.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3769/2025	01/07/2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs KGK ENGINEERS PRIVATE LIMITED	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	06.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/290/2025	01/07/2025	LAXMAN LAL GOLA Vs SHIVA ASSOCIATES	JAYANT KUMAR(P),	7503200234, 9716429803	adv.aounabbas@gmail.com	10.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3779/2025	01/07/2025	AXIS BANK LTD Vs NAUSHAD SAIFI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	03.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3778/2025	01/07/2025	AXIS BANK LTD Vs PULKIT BHATIA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	03.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3780/2025	01/07/2025	AXIS BANK LTD Vs NOOR HASAN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	03.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/291/2025	01/07/2025	ARUNA SHARMA Vs PRUSTEL LIVING PVT LTD	Amitesh Gaurav(P),	9013160148, 9212750328	amiteshgaurav@gmail.com	11.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3776/2025	01/07/2025	AXIS BANK LTD Vs NEHAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	03.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3777/2025	01/07/2025	AXIS BANK LTD Vs ABHISHEK KUMAR TIWARY	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	03.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3782/2025	01/07/2025	IARC Vs PRAKASH KUMAR MOHANTY	ASHIM BHATT(P),	9599624216	ashim.bhatt17@gmail.com	13.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3781/2025	01/07/2025	AXIS BANK LTD Vs RASIID KHAN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	04.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3822/2025	01/07/2025	YES BANK LTD Vs SANJAY SINGH RAWAT	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	13.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3823/2025	01/07/2025	AXIS BANK LTD Vs NEERAJ KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	04.06.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3818/2025	01/07/2025	AXIS BANK LTD Vs Divy Mohan chaturvedi	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	05.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3816/2025	01/07/2025	AXIS BANK LTD Vs RITU SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	05.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3817/2025	01/07/2025	AXIS BANK LTD Vs VIKAS KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	05.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3815/2025	01/07/2025	IDFC FIRST BANK LTD Vs PRITENDRA KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	06.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3807/2025	01/07/2025	AXIS BANK LTD Vs IJAJUDIN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	18.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3813/2025	01/07/2025	IDFC FIRST BANK LTD Vs SURAJ RAMSAWRUP	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	06.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3806/2025	01/07/2025	IDFC FIRST BANK LTD Vs BHISAM PRATAP SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	06.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3808/2025	01/07/2025	IDFC FIRST BANK LTD Vs BRIJESH KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	06.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3805/2025	01/07/2025	IDFC FIRST BANK LTD Vs DEEPIKA TAKKAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	06.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3811/2025	01/07/2025	M/S TOYOTA FINANCIAL SERVICES INDIA LTD Vs TOFIQ KHAN	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	18.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3814/2025	01/07/2025	M/S TOYOTA FINANCIAL SERVICES INDIA LTD Vs GAGANDIP SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	18.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3809/2025	01/07/2025	M/S TOYOTA FINANCIAL SERVICES INDIA LTD Vs ATVARI NANKAU	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	18.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3812/2025	01/07/2025	M/S TOYOTA FINANCIAL SERVICES INDIA LTD Vs NEETA SETH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	18.06.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3804/2025	01/07/2025	AXIS BANK LTD Vs AKASH DEEP SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3800/2025	01/07/2025	AXIS BANK LTD Vs ASHOK KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3803/2025	01/07/2025	AXIS BANK LTD Vs RISHI MAGGO	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3799/2025	01/07/2025	AXIS BANK LTD Vs CHHATRA PAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3802/2025	01/07/2025	AXIS BANK LTD Vs SACHIN TANWAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3798/2025	01/07/2025	AXIS BANK LTD Vs GAURAV NAGAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3801/2025	01/07/2025	AXIS BANK LTD Vs JAINAV KHATUN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3797/2025	01/07/2025	AXIS BANK LTD Vs HARMEET SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3793/2025	01/07/2025	AXIS BANK LTD Vs PUSHPENDER TOMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	18.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3794/2025	01/07/2025	AXIS BANK LTD Vs HEMA SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	18.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3795/2025	01/07/2025	AXIS BANK LTD Vs PANCHAN SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	18.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3796/2025	01/07/2025	AXIS BANK LTD Vs PARAS KOHLI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3792/2025	01/07/2025	IDFC FIRST BANK LTD Vs SACHIN YADAV	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	06.06.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3784/2025	01/07/2025	Axis Bank Ltd Vs VIPIN KUMAR SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3783/2025	01/07/2025	KOTAK MAHINDRA PRIME LIMITED Vs GULSHER GULSHER	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	25.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3791/2025	01/07/2025	AXIS BANK LTD Vs GEETA TRIVEDI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	24.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3790/2025	01/07/2025	AXIS BANK LTD Vs JAHANZEV KHAN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	26.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3775/2025	01/07/2025	AXIS BANK LTD Vs SHAHWEZ	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	26.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3774/2025	01/07/2025	AXIS BANK LTD Vs JATINDER KAUR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	26.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3789/2025	01/07/2025	IDFC FIRST BANK LTD Vs VIPIN KUMAR DHANKAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	29.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3788/2025	01/07/2025	AXIS BANK LTD Vs BRAJKISHOR B	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	29.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3787/2025	01/07/2025	AXIS BANK LTD Vs SALONI SHARMA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	29.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3786/2025	01/07/2025	AXIS BANK LTD Vs PRADIP SINGH	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	29.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3785/2025	01/07/2025	AXIS BANK LTD Vs PARAS KOHLI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	29.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3846/2025	02/07/2025	AXIS BANK LTD Vs SURAJ TYAGI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	29.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3845/2025	02/07/2025	AXIS BANK LTD Vs HARISH	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	29.06.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3847/2025	02/07/2025	AXIS BANK LTD Vs ANIL	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	29.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/302/2025	04/07/2025	STATE BANK OF INDIA Vs Dharmendra Kumar	Rupak Srivastava(P),	9650943775	glelawfirm16@gmail.com	30.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3932/2025	04/07/2025	M/S TOYOTA FINANCIAL SERVICES INDIA LTD Vs MOHD FURKAN ANSARI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	01.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/303/2025	04/07/2025	IFFCO MC CROP SCIENCE PVT LTD Vs BOKAKHAT WHOLESALE CONSUMERS COOPERATIVE STORE LIMITED	Shubham Saigal(P),	9407223688	shubhamsaigal06@gmail.com	01.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3986/2025	05/07/2025	AXIS BANK LTD Vs TAPESHWAR TYAGI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3973/2025	05/07/2025	AXIS BANK LTD Vs FEROZ	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3969/2025	05/07/2025	AXIS BANK LTD Vs GAUTAM LOHANI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3960/2025	05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SHASHIKANT MISHRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3985/2025	05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs ARUN RAWAT	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3983/2025	05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs CHETAN SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3980/2025	05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SURESH SOLANKI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3965/2025	05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs NAYANTHARA KANDATHIL PUSHPAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3975/2025	05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs LAHARA SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	03.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3964/2025	05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs AJINKYA JAGANNATH GAIKWAD	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3978/2025	05/07/2025	KOTAK MAHINDRA BANK Vs ANEESH MAVI	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3962/2025	05/07/2025	KOTAK MAHINDRA BANK Vs ASS MOHAMMED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3950/2025	05/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BALKRISHNA NAIK	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3952/2025	05/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUSHANT CHANDRA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3948/2025	05/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NITIN P	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3951/2025	05/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NARENDRA SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3949/2025	05/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARIKSHIT JASSAL	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3954/2025	05/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NITIN SAHU	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4040/2025	07/07/2025	KOTAK MAHINDRA BANK Vs PRASHANT KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4038/2025	07/07/2025	KOTAK MAHINDRA BANK Vs VEER TRADING COMPANY	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4039/2025	07/07/2025	KOTAK MAHINDRA BANK Vs MANISH BANSAL	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	04.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4037/2025	07/07/2025	KOTAK MAHINDRA BANK Vs MANPREET SINGH KOHLI	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	04.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4036/2025	07/07/2025	YES BANK LTD Vs AMBA LUXURY MATTRESSES PRIVATE LIMITED	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4034/2025	07/07/2025	YES BANK LTD Vs ASIF ALI RAZA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4035/2025	07/07/2025	YES BANK LTD Vs RANJIT RAM	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4032/2025	07/07/2025	IDFC FIRST BANK LTD Vs MONIKA VIRMANI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4033/2025	07/07/2025	KOTAK MAHINDRA BANK Vs NARESH S	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	05.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4030/2025	07/07/2025	KOTAK MAHINDRA BANK Vs NARESH S	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	05.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4027/2025	07/07/2025	M/S TOYOTA FINANCIAL SERVICES INDIA LTD Vs SIMRANJIT SINGH VIRK	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4031/2025	07/07/2025	M/S TOYOTA FINANCIAL SERVICES INDIA LTD Vs ANAND VITTHAL TODKARI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	03.07.2025
			29, New Court Block-II	Commercial	OMP (COMM)/30/2025	07/07/2025	CHANDAN DEEP SINGH Vs DR Er RAJAONDEERR JAINA	JATIN JULKA(P),	9899818888	Jatinjulka07@outlook.com	05.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4082/2025	08/07/2025	AXIS BANK LTD Vs KULDEEP KUMAR SHANKHWAR	Sunita Singh(P),	9871040589, 8920586266	Indolexlaw@gmail.com	26.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4084/2025	08/07/2025	AXIS BANK LTD Vs MOHAMMAD SHAHJAD	Sunita Singh(P),	9871040589, 8920586266	Indolexlaw@gmail.com	26.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4083/2025	08/07/2025	AXIS BANK LTD Vs SHUBHAM SINGH	Sunita Singh(P),	9871040589, 8920586266	Indolexlaw@gmail.com	26.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4085/2025	08/07/2025	AXIS BANK LTD Vs TARTEEL HUSAIN	Sunita Singh(P),	9871040589, 8920586266	Indolexlaw@gmail.com	26.06.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4086/2025	08/07/2025	AXIS BANK LTD Vs HARMEET SINGH	Sunita Singh(P),	9871040589, 8920586266	Indolexlaw@gmail.com	27.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4087/2025	08/07/2025	AXIS BANK LTD Vs ANIKET ARORA	Sunita Singh(P),	9871040589, 8920586266	Indolexlaw@gmail.com	27.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4095/2025	08/07/2025	AXIS BANK LTD Vs SUMAN TIWARI	Sunita Singh(P),	9871040589, 8920586266	Indolexlaw@gmail.com	28.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4090/2025	08/07/2025	AXIS BANK LTD Vs SATNAM SINGH	Sunita Singh(P),	9871040589, 8920586266	Indolexlaw@gmail.com	28.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4088/2025	08/07/2025	AXIS BANK LTD Vs TAUQEER AHMAD	Sunita Singh(P),	9871040589, 8920586266	Indolexlaw@gmail.com	28.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4093/2025	08/07/2025	AXIS BANK LTD Vs AJAY YADAV	Sunita Singh(P),	9871040589, 8920586266	Indolexlaw@gmail.com	30.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4089/2025	08/07/2025	AXIS BANK LTD Vs UTKARSH CHAUBEY	Sunita Singh(P),	9871040589, 8920586266	Indolexlaw@gmail.com	30.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4094/2025	08/07/2025	AXIS BANK LTD Vs SONU	Sunita Singh(P),	9871040589, 8920586266	Indolexlaw@gmail.com	30.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4096/2025	08/07/2025	AXIS BANK LTD Vs SHAHRIYAZ ALAM	Rahul Chauhan(P),	9971891788	info@aualegal.co	01.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4092/2025	08/07/2025	AXIS BANK LTD Vs NITIN MITTAL	Rahul Chauhan(P),	9971891788	info@aualegal.co	01.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4091/2025	08/07/2025	AXIS BANK LTD Vs NARESH KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.co	01.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4077/2025	08/07/2025	AXIS BANK LTD Vs SUSHMA PANDEY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4072/2025	08/07/2025	AXIS BANK LTD Vs SOM PAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4078/2025	08/07/2025	AXIS BANK LTD Vs SAMPURANA NAND SRIVASTAVA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4079/2025	08/07/2025	AXIS BANK LTD Vs MOHD SHADAB	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4073/2025	08/07/2025	AXIS BANK LTD Vs PRAKASH CHANDRA SRIVASTAVA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4074/2025	08/07/2025	AXIS BANK LTD Vs MANESH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4080/2025	08/07/2025	AXIS BANK LTD Vs GURDEEP SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4075/2025	08/07/2025	AXIS BANK LTD Vs GURDARSHAN KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4076/2025	08/07/2025	AXIS BANK LTD Vs ASH MOHD	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4071/2025	08/07/2025	AXIS BANK LTD Vs ANURAG SRIVASTAVA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4081/2025	08/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs DEEPA SHUKLA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4141/2025	09/07/2025	IDFC FIRST BANK LTD Vs MOHAMMAD GAYAZ	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	06.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4140/2025	09/07/2025	IDFC FIRST BANK LTD Vs RAJ KUMAR BANSAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	06.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4149/2025	09/07/2025	AXIS BANK LTD Vs VIJAY CHAND	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4146/2025	09/07/2025	AXIS BANK LTD Vs SATPAL SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4150/2025	09/07/2025	AXIS BANK LTD Vs MOHD NAVED	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4148/2025	09/07/2025	AXIS BANK LTD Vs VISHAKHA JAIN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4142/2025	09/07/2025	AXIS BANK LTD Vs GURJEET SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4185/2025	10/07/2025	IFFCO KISAN FINANCE LTD Vs SUKHDARSHAN GIRWAR SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	07.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4186/2025	10/07/2025	KOTAK MAHINDRA BANK Vs MANPREET SINGH KOHLI	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	07.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4204/2025	10/07/2025	KOTAK MAHINDRA BANK Vs MANPREET SINGH KOHLI	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	07.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4205/2025	10/07/2025	KOTAK MAHINDRA BANK Vs MANPREET SINGH KOHLI	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	07.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4182/2025	10/07/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAJINDERBIR SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	08.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4181/2025	10/07/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs MALKEET SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	08.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4184/2025	10/07/2025	AXIS BANK LTD Vs NIDHI SINGH	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	07.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4183/2025	10/07/2025	AXIS BANK LTD Vs TEJBIR SINGH	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	08.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4178/2025	10/07/2025	AXIS BANK LTD Vs ABHINAV KUMAR AGARWAL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4180/2025	10/07/2025	AXIS BANK LTD Vs KULJIT SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4177/2025	10/07/2025	AXIS BANK LTD Vs RAJESH CHAUHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4179/2025	10/07/2025	AXIS BANK LTD Vs ASHISH TIWARI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4176/2025	10/07/2025	AXIS BANK LTD Vs BHAVANA AHLAWAT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4175/2025	10/07/2025	AXIS BANK LTD Vs NAVED KHAN	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	07.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4174/2025	10/07/2025	AXIS BANK LTD Vs GAGAN PREET SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	08.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/318/2025	10/07/2025	M/S BRANDCURE MEDIA PVT LTD Vs M/S PAYTAIL COMMERCE PVT LTD	SHIV SHANKAR	8447360129	shiv21jan@gmail.com	09.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/321/2025	11/07/2025	STATE BANK OF INDIA Vs AJAY KUMAR	Shiv KUMAR Tyagi	9811059032	shivktyagi1@gmail.com	09.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/322/2025	11/07/2025	SUDHIR KUMAR Vs MONIKA	Rajendra Singh	9312525968, 8800521959	advdeepa2023@gmail.com	09.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4254/2025	11/07/2025	IDFC FIRST BANK LTD Vs VIJAY KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	09.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4255/2025	11/07/2025	IDFC FIRST BANK LTD Vs SARFARAZ TAUHID	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	09.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4256/2025	11/07/2025	IDFC FIRST BANK LTD Vs PARVINDER SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	09.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4250/2025	11/07/2025	IDFC FIRST BANK LTD Vs ARUN KANCHI RAM	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	09.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4251/2025	11/07/2025	AXIS BANK LTD Vs BIJENDRA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	09.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4253/2025	11/07/2025	AXIS BANK LTD Vs SALEEM KHAN	Rahul Chauhan(P),	9971891788	info@aualegal.co	09.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4252/2025	11/07/2025	AXIS BANK LTD Vs VIRENDER KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.co	09.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4248/2025	11/07/2025	AXIS BANK LTD Vs RAJJAK	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	10.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4247/2025	11/07/2025	AXIS BANK LTD Vs PRAKASH GOURA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	10.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4249/2025	11/07/2025	AXIS BANK LTD Vs OM PRAKASH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	10.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4246/2025	11/07/2025	AXIS BANK LTD Vs CHHAGAN SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	10.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4245/2025	11/07/2025	AXIS BANK LTD Vs ASHOK KUMAR	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	09.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4237/2025	11/07/2025	AXIS BANK LTD Vs ANITA KUMARI	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	09.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4240/2025	11/07/2025	AXIS BANK LTD Vs BIRBAL	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	10.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4238/2025	11/07/2025	AXIS BANK LTD Vs SOURABH SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	09.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4241/2025	11/07/2025	AXIS BANK LTD Vs SURESH CHANDRA MISHRA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	09.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4239/2025	11/07/2025	AXIS BANK LTD Vs BHARTI UPADHYAY	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	09.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4244/2025	11/07/2025	AXIS BANK LTD Vs AJEET PAL SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	09.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4242/2025	11/07/2025	AXIS BANK LTD Vs PRADEEP KUMAR SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	09.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4243/2025	11/07/2025	AXIS BANK LTD Vs SHRUTI KAMAL	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	09.07.2025
			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/24/2025	12/07/2025	M/S SUNDARAM FINANCE LIMITED Vs PAWAN KUMAR SHARMA AND ORS	NITIN MEHTA(P),	9773667288, 8802218291	advocate.mehtaassociates09@gmail.com	10.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4310/2025	12/07/2025	AXIS BANK LTD Vs GASI GURJAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	10.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4309/2025	12/07/2025	AXIS BANK LTD Vs JAMSHED KHAN	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	10.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4308/2025	12/07/2025	AXIS BANK LTD Vs ANUJ	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	10.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4305/2025	12/07/2025	AXIS BANK LTD Vs RUP LAL HOTHA	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	10.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4306/2025	12/07/2025	AXIS BANK LTD Vs SAMEEM	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	10.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4303/2025	12/07/2025	AXIS BANK LTD Vs TINA BANGA	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	10.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4304/2025	12/07/2025	AXIS BANK LTD Vs KULDEEP KUMAR SHANKHWAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4307/2025	12/07/2025	AXIS BANK LTD Vs PRADEEP KUMAR SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/328/2025	14/07/2025	ASHWANI DEWAN Vs AURUM AUTOMOBILES PVT LTD AND ORS	Shreshtha Kumar(P),	9582461463, 9868310078	advshreshtha@gmail.com	11.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4369/2025	14/07/2025	AXIS BANK LTD Vs GAURAV KUMAR GANPATBHAI BARIA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4368/2025	14/07/2025	AXIS BANK LTD Vs KADAM VARSHABEN	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4365/2025	14/07/2025	AXIS BANK LTD Vs PRADIPKUMAR H SHARMA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4360/2025	14/07/2025	AXIS BANK LTD Vs VASAVA ARJUNBHAI CHHANABHAI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4366/2025	14/07/2025	AXIS BANK LTD Vs MUJAMMIL YOSUF BODA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4362/2025	14/07/2025	AXIS BANK LTD Vs PANKAJ KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4363/2025	14/07/2025	AXIS BANK LTD Vs PRIYANKA DHIRUBHAI PATANWADIA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	11.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4367/2025	14/07/2025	AXIS BANK LTD Vs BHIPINDER KAUR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4364/2025	14/07/2025	AXIS BANK LTD Vs DEEPAK KUMAR MEENA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4349/2025	14/07/2025	AXIS BANK LTD Vs SAMAN KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4354/2025	14/07/2025	AXIS BANK LTD Vs KETAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.07.2025
			29, New Court Block-II	Commercial	Execution (Comm)/97/2025	15/07/2025	ASR INDIA PRIVATE LIMITED Vs TIKMET EXIM PRIVATE LIMITED	TEJ PRATAP(P),	8750116605	tejpratap14@gmail.com	13.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4437/2025	15/07/2025	Cnh Industrial Capital India Pvt Ltd Vs SATWINDER SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	12.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4438/2025	15/07/2025	AXIS BANK LTD Vs NARAYANNATH KALUNATH YOGI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	12.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4436/2025	15/07/2025	AXIS BANK LTD Vs M RAVICHANDRAN S NAIR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	12.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4435/2025	15/07/2025	AXIS BANK LTD Vs BHIYA RAM SO BACHANA RAM	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	13.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4434/2025	15/07/2025	AXIS BANK LTD Vs BASIR KHAN	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	13.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4433/2025	15/07/2025	AXIS BANK LTD Vs SURESH SO OM PRAKASH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	13.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4430/2025	15/07/2025	AXIS BANK LTD Vs POOJA SHARMA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	12.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4432/2025	15/07/2025	AXIS BANK LTD Vs SONU KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	12.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4431/2025	15/07/2025	AXIS BANK LTD Vs KISHORI SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	12.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4451/2025	16/07/2025	AXIS BANK LTD Vs HUKAMA RAM	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	14.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4452/2025	16/07/2025	AXIS BANK LTD Vs SANTOSH KUMAR SHUBHNARAYAN JHA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	14.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4453/2025	16/07/2025	AXIS BANK LTD Vs VIJAY SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	15.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4454/2025	16/07/2025	AXIS BANK LTD Vs SURENDRA KUMAR SEN	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	14.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4455/2025	16/07/2025	AXIS BANK LTD Vs RAVI SOLANKI	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	14.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4456/2025	16/07/2025	AXIS BANK LTD Vs JYOTI BISWAS	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	14.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4460/2025	16/07/2025	AXIS BANK LTD Vs SATINDER KAUR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	15.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4457/2025	16/07/2025	AXIS BANK LTD Vs VIKRANT SINGH MEENA	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	14.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4469/2025	16/07/2025	AXIS BANK LTD Vs SHISH RAM	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	14.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4458/2025	16/07/2025	AXIS BANK LTD Vs VEERU PANDEY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	15.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4459/2025	16/07/2025	AXIS BANK LTD Vs SHYAM BIHARI AWASTHI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	15.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4461/2025	16/07/2025	AXIS BANK LTD Vs BALBIR SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	14.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4466/2025	16/07/2025	AXIS BANK LTD Vs MANISH KUMAR VERMA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	14.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4472/2025	16/07/2025	AXIS BANK LTD Vs MANSHA RAM	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	14.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/334/2025	16/07/2025	STATE BANK OF INDIA Vs DHARMENDRA KUMAR	Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	15.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4449/2025	16/07/2025	AXIS BANK LTD Vs RAMESH CHOUDHARY	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	15.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4450/2025	16/07/2025	AXIS BANK LTD Vs RAMESH HUDDA	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	15.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4448/2025	16/07/2025	AXIS BANK LTD Vs VIKAS KUMAR	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	15.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/338/2025	17/07/2025	THIRD UNICORN PRIVATE LIMITED Vs SAASPAY PRIVATE LIMITED	ADITI TUTEJA(P),	9999630431	aditituteja15@gmail.com	15.07.2025

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			29, New Court Block-II	Commercial	CS (COMM)/336/2025	17/07/2025	STATE BANK OF INDIA Vs GANESH PANDURANG GANGARDE	Navruti ojha(P),	8376043196	navrutityagi@gmail.com	15.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/337/2025	17/07/2025	STATE BANK OF INDIA Vs M/s LIGHTSTROKE PHOTOGRAPHY	Navruti ojha(P),	8376043196	navrutityagi@gmail.com	15.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4539/2025	17/07/2025	AXIS BANK LTD Vs YADAV SHIVANG KISHORBHAI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	15.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4540/2025	17/07/2025	AXIS BANK LTD Vs PURVA GUPTA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	16.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4535/2025	17/07/2025	AXIS BANK LTD Vs SHABISTA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	15.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4541/2025	17/07/2025	AXIS BANK LTD Vs NAVEEN SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	15.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4545/2025	17/07/2025	AXIS BANK LTD Vs ID THEFT FRAUD PROP NAVNEET KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	15.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4536/2025	17/07/2025	AXIS BANK LTD Vs GURPRIT SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	15.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4543/2025	17/07/2025	AXIS BANK LTD Vs AMRENDRA SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	15.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4537/2025	17/07/2025	AXIS BANK LTD Vs AJEET KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	15.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4538/2025	17/07/2025	AXIS BANK LTD Vs SURYA KANT DWIVEDI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	15.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4534/2025	17/07/2025	AXIS BANK LTD Vs DILIPBHAI M BHIL	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	16.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4623/2025	18/07/2025	PIRAMAL FINANCE LIMITED Vs SURAJ CHAURASIA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	16.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4624/2025	18/07/2025	PIRAMAL FINANCE LIMITED Vs RAGHAV SHARMA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	16.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4621/2025	18/07/2025	AXIS BANK LTD Vs HARIOM MEENA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	17.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4622/2025	18/07/2025	AXIS BANK LTD Vs SUKHDEV SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	17.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4620/2025	18/07/2025	AXIS BANK LTD Vs AMIT KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.co	16.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4619/2025	18/07/2025	AXIS BANK LTD Vs HARISH KAWAL RAMANI	Rahul Chauhan(P),	9971891788	info@aualegal.co	16.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4612/2025	18/07/2025	AXIS BANK LTD Vs RAJESH RANI	Rahul Chauhan(P),	9971891788	info@aualegal.co	16.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4611/2025	18/07/2025	AXIS BANK LTD Vs SHESH PAL	Rahul Chauhan(P),	9971891788	info@aualegal.co	16.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4614/2025	18/07/2025	AXIS BANK LTD Vs SUMIT MALIK	Rahul Chauhan(P),	9971891788	info@aualegal.co	16.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4613/2025	18/07/2025	AXIS BANK LTD Vs SUMAN	Rahul Chauhan(P),	9971891788	info@aualegal.co	16.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4618/2025	18/07/2025	AXIS BANK LTD Vs DHARMENDRA KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.co	16.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4610/2025	18/07/2025	AXIS BANK LTD Vs NILAM	Rahul Chauhan(P),	9971891788	info@aualegal.co	16.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4617/2025	18/07/2025	AXIS BANK LTD Vs NIDA KHAN	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	17.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4615/2025	18/07/2025	AXIS BANK LTD Vs KULVEER SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	17.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4616/2025	18/07/2025	AXIS BANK LTD Vs MANOJ KUMAR KHATANA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	17.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4679/2025	19/07/2025	AXIS BANK LTD Vs KALPESH J SHAH	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	17.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4675/2025	19/07/2025	AXIS BANK LTD Vs RAJ KUMAR KALRA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	18.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4676/2025	19/07/2025	AXIS BANK LTD Vs PARDEEP KUMAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	18.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4674/2025	19/07/2025	AXIS BANK LTD Vs MEENA KANWAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	18.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4677/2025	19/07/2025	AXIS BANK LTD Vs LAKSHYA DHIMAN	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	18.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4672/2025	19/07/2025	AXIS BANK LTD Vs KHURSHEEDA BANO	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	18.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4678/2025	19/07/2025	AXIS BANK LTD Vs FARJANA BEGUM	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	18.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4673/2025	19/07/2025	AXIS BANK LTD Vs ARSAD	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	18.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4719/2025	21/07/2025	HDFC BANK LTD Vs JUGAL KISHOR	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	18.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4718/2025	21/07/2025	HDFC BANK LTD Vs NEHA TYAGI	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	18.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4717/2025	21/07/2025	HDFC BANK LTD Vs POONAM KATARIA	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	19.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4716/2025	21/07/2025	HDFC BANK LTD Vs SURENDRA KISHANLAL	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	19.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4766/2025	22/07/2025	TOYOTO FINANCIAL SERVICES INDIA LTD Vs MOHD MUSHRRAF HUSAIN	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	19.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4762/2025	22/07/2025	AXIS BANK LTD Vs MANISHA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	19.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4767/2025	22/07/2025	AXIS BANK LTD Vs NEETU SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	19.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4763/2025	22/07/2025	AXIS BANK LTD Vs PARVEEN KAUR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	19.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4765/2025	22/07/2025	AXIS BANK LTD Vs SUKHWANT SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	21.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4768/2025	22/07/2025	AXIS BANK LTD Vs JYOTI BHASIN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	21.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4764/2025	22/07/2025	AXIS BANK LTD Vs USHA PANDEY	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	21.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4761/2025	22/07/2025	AXIS BANK LTD Vs GYAN PRAKASH OJHA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	19.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/347/2025	22/07/2025	M/S AS PACKERS Vs GLOBAL CONVERSION MACHINES AND ANR	SURBHIT NANDAN(P), SANDEEP MISHRA	9991877774	sandeep@jurislexum.com	21.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4760/2025	22/07/2025	KOTAK MAHINDRA PRIME LIMITED Vs SUNIL KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	21.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4759/2025	22/07/2025	KOTAK MAHINDRA PRIME LIMITED Vs BIMLA SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	21.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4758/2025	22/07/2025	KOTAK MAHINDRA PRIME LIMITED Vs MANOJ KUMAR SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	21.07.2025
			29, New Court Block-II	Commercial	Misc DJ/157/2025	24/07/2025	KISAN MOULDINGS LIMITED Vs DEEPAK DUBEY AND ANR	DEEPANSHI BHARDWAJ	8586840214	NOT PROVIDED	22.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4821/2025	24/07/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SHALAK GUJAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	22.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4822/2025	24/07/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs S K SANARUL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	22.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4823/2025	24/07/2025	AXIS BANK LTD Vs VIVEK YADAV	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	22.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4846/2025	25/07/2025	HDFC BANK LTD Vs RAMANDEEP SINGH DANG	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	22.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4845/2025	25/07/2025	IDFC FIRST BANK LTD Vs MONIKA VIRMANI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4843/2025	25/07/2025	IDFC FIRST BANK LTD Vs RAHUL KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4844/2025	25/07/2025	IDFC FIRST BANK LTD Vs VINAY KUMAR SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4920/2025	26/07/2025	AXIS BANK LTD Vs KANWAR BHAN	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	24.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4912/2025	26/07/2025	AXIS BANK LTD Vs PRADEEP KUMAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	24.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4914/2025	26/07/2025	AXIS BANK LTD Vs ANKIT KUMAR SHARMA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	24.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4916/2025	26/07/2025	AXIS BANK LTD Vs KUSUM LATA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	24.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4917/2025	26/07/2025	AXIS BANK LTD Vs PUSHPENDER	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	24.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4910/2025	26/07/2025	AXIS BANK LTD Vs SAHID KHAN	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	24.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4918/2025	26/07/2025	IDFC FIRST BANK LTD Vs RAJPAL JATAN SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4919/2025	26/07/2025	IDFC FIRST BANK LTD Vs NITESH NAGAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4909/2025	26/07/2025	IDFC FIRST BANK LTD Vs SARITA HARLAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4908/2025	26/07/2025	IDFC FIRST BANK LTD Vs NITIN SANJAY KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4901/2025	26/07/2025	AXIS BANK LTD Vs ABHISHEK RAMESHWAR LAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4883/2025	26/07/2025	IDFC FIRST BANK LTD Vs JAI GOPAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4884/2025	26/07/2025	IDFC FIRST BANK LTD Vs BALWANT SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4882/2025	26/07/2025	IDFC FIRST BANK LTD Vs PANKAJ PURAN CHAND	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4903/2025	26/07/2025	IDFC FIRST BANK LTD Vs NISHA RANI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4904/2025	26/07/2025	AXIS BANK LTD Vs PRADEEP KUMAR MISHRA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	23.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4889/2025	26/07/2025	AXIS BANK LTD Vs VASEEM	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	24.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4906/2025	26/07/2025	AXIS BANK LTD Vs SUNIL KUMAR MALHOTRA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	24.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4893/2025	26/07/2025	AXIS BANK LTD Vs RAJEEV KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	24.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4907/2025	26/07/2025	AXIS BANK LTD Vs MAMTA SINGH JADAUN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	24.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4880/2025	26/07/2025	AXIS BANK LTD Vs HRITHIK SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	24.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4881/2025	26/07/2025	AXIS BANK LTD Vs ROHIT KUMAR GUPTA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	24.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4897/2025	26/07/2025	AXIS BANK LTD Vs KARAN SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	24.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4898/2025	26/07/2025	AXIS BANK LTD Vs ARATI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	24.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4900/2025	26/07/2025	AXIS BANK LTD Vs SAURABH AGARWAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	24.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4899/2025	26/07/2025	AXIS BANK LTD Vs MOHD KASIF	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	24.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4879/2025	26/07/2025	AXIS BANK LTD Vs SIDHARTH KATYAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4998/2025	28/07/2025	AXIS BANK LTD Vs ANURAG RAJPUT	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4999/2025	28/07/2025	AXIS BANK LTD Vs ARJINDER KAUR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4997/2025	28/07/2025	AXIS BANK LTD Vs GURJANT SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5000/2025	28/07/2025	AXIS BANK LTD Vs NANIN AHUJA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4996/2025	28/07/2025	AXIS BANK LTD Vs GAURAV BHARDWAJ	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	26.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4995/2025	28/07/2025	AXIS BANK LTD Vs ARUN KUMAR JAIN	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	26.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4994/2025	28/07/2025	AXIS BANK LTD Vs KAILASHI	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	26.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4993/2025	28/07/2025	AXIS BANK LTD Vs AKHILESH KUMAR SANKHWAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	26.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5063/2025	29/07/2025	AXIS BANK LTD Vs DEEPAK	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	26.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5059/2025	29/07/2025	AXIS BANK LTD Vs RAVISH SIDDHARTH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	26.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5060/2025	29/07/2025	AXIS BANK LTD Vs RAGINI YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	26.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5061/2025	29/07/2025	AXIS BANK LTD Vs VIPIN KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	26.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5062/2025	29/07/2025	AXIS BANK LTD Vs MOHD YASEEN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	26.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5064/2025	29/07/2025	AXIS BANK LTD Vs TEEKAM SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	26.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5100/2025	30/07/2025	Axis Bank Ltd Vs NEERAJ KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5095/2025	30/07/2025	Axis Bank Ltd Vs DAPINDER JIT SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5102/2025	30/07/2025	Axis Bank Ltd Vs SURJEET SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5096/2025	30/07/2025	Axis Bank Ltd Vs MAHESH BISHNOI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/5092/2025	30/07/2025	Axis Bank Ltd Vs SACHIN KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5093/2025	30/07/2025	Axis Bank Ltd Vs JAI KISHAN SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5097/2025	30/07/2025	Axis Bank Ltd Vs SEEMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5098/2025	30/07/2025	AXIS BANK LTD Vs TANU	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	28.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5094/2025	30/07/2025	AXIS BANK LTD Vs RAGINI YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	28.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5099/2025	30/07/2025	AXIS BANK LTD Vs PREET GUMBER	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	28.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5101/2025	30/07/2025	AXIS BANK LTD Vs RIHANA KHATOON	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	28.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5090/2025	30/07/2025	AXIS BANK LTD Vs DARSHAN KAUR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	28.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5091/2025	30/07/2025	AXIS BANK LTD Vs RAHUL KANAUJIA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	28.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5108/2025	31/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DAXIT RAMJIBHAI PATEL	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	29.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5106/2025	31/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHUP SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	29.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5109/2025	31/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SWAPNIL BHIMA BHANGRE	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	29.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5107/2025	31/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AWNEESH CHOUHAN	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	29.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/5104/2025	31/07/2025	AXIS BANK LTD Vs JAI KISHAN SHERAA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5105/2025	31/07/2025	AXIS BANK LTD Vs BAJRANG LAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/5103/2025	31/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANOJ SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	30.07.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	OMP (I) (COMM)/3820/2025	01/07/2025	AXIS BANK LTD Vs SURESH KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	4-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3821/2025	01/07/2025	AXIS BANK LTD Vs NIRMAL SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	4-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3824/2025	01/07/2025	AXIS BANK LTD Vs PRATAP SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	4-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3825/2025	01/07/2025	AXIS BANK LTD Vs PARVEJ	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	4-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3826/2025	01/07/2025	AXIS BANK LTD Vs ASHU GUPTA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	4-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3810/2025	01/07/2025	AXIS BANK LTD Vs FAYAYAJ ALAM 9514	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	4-6-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	Misc DJ/126/2025	01/07/2025	M/S LEO ISPAT LIMITED Vs M/s The Atlas Electric Industries Pvt Ltd	ANUJA PETHIA(P),	9643584837	advanjupethia@gmail.com	6-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3819/2025	01/07/2025	Axis Bank Ltd Vs SURJIT SINGH 5888	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	4-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3773/2025	01/07/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Dp Enterprises	Ravi Shankar Garg(P),	9911883595	associatesrsgarg@gmail.com	6-6-25
			40, New Court Block-II	Commercial	CS DJ/397/2025	01/07/2025	Gautam Tanwar Vs Municipal Corporation of Delhi	Vishal Tanwar(P),	9899769996	Not given	11-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3860/2025	02/07/2025	AXIS BANK LTD Vs RANJANA SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	4-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3861/2025	02/07/2025	AXIS BANK LTD Vs RAVI 1377	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	4-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3863/2025	02/07/2025	AXIS BANK LTD Vs AZIM ALI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	4-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3862/2025	02/07/2025	AXIS BANK LTD Vs SOHANAVEER 2660	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	4-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3864/2025	02/07/2025	AXIS BANK LTD Vs SONU KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	4-6-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3841/2025	02/07/2025	AXIS BANK LTD Vs prem chand	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	5-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3848/2025	02/07/2025	AXIS BANK LTD Vs Rajinder Singh	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	5-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3849/2025	02/07/2025	AXIS BANK LTD Vs sanjay chaudhari	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	5-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3859/2025	02/07/2025	AXIS BANK LTD Vs SARITA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	4-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3850/2025	02/07/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Dss Logistics	Ravi Shankar Garg(P),	9911883595	associatesrsgarg@gmail.com	6-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3844/2025	02/07/2025	AXIS BANK LTD Vs VINAY CHAUHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	5-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3842/2025	02/07/2025	AXIS BANK LTD Vs ROHIT	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	5-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3843/2025	02/07/2025	AXIS BANK LTD Vs LALBAHADUR ARYA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	5-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3883/2025	03/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BALVANTBHAI DHULABHAI MAKVANA 4675	Rahul Bhardwaj(P),	9871040589	indolexlaw@gmail.com	2-6-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/3885/2025	03/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANJEET PANDEY 7267	Rahul Bhardwaj(P),	9871040589	indolexlaw@gmail.com	2-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3879/2025	03/07/2025	Axis Bank limited Vs PRINCE BHARDWAJ	Niraj Kumar(P),	9811306559	legalmindsinternational@gmail.com	30-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3880/2025	03/07/2025	Axis Bank limited Vs RAVINDER MANN	Niraj Kumar(P),	9811306559	legalmindsinternational@gmail.com	30-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3881/2025	03/07/2025	Axis Bank limited Vs MUBEEN	Niraj Kumar(P),	9811306559	legalmindsinternational@gmail.com	30-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3882/2025	03/07/2025	Axis Bank limited Vs RAVI KUMAR RAO	Niraj Kumar(P),	9811306559	legalmindsinternational@gmail.com	30-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3884/2025	03/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs INDRA HANS 5240	Rahul Bhardwaj(P),	9871040589	indolexlaw@gmail.com	2-6-25
			40, New Court Block-II	Commercial	CS (COMM)/300/2025	04/07/2025	Small Farmers Agribusiness Consortium Vs M/S MALLIKARJULY AGRO INDUSTRIES	RAVINDRA KANTH(P),	9350873569	advocatekarth@gmail.com	3-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3929/2025	04/07/2025	IDFC FIRST BANK LTD Vs ANIL BARNAWALIA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	9-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3930/2025	04/07/2025	IDFC FIRST BANK LTD Vs ASHOK HARCHAND	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	9-6-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/3931/2025	04/07/2025	IDFC FIRST BANK LTD Vs JITENDER TYAGI	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	9-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3998/2025	05/07/2025	AXIS BANK LTD Vs USMAN BUX	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	4-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3999/2025	05/07/2025	AXIS BANK LTD Vs VIJAY SHANKAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	4-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3997/2025	05/07/2025	AXIS BANK LTD Vs BHARTI SHARMA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	4-6-25
			40, New Court Block-II	Commercial	CS (COMM)/305/2025	05/07/2025	Small Farmers Agri Buisness Consortium Vs V CHANDRATAN FOODS PVT LTD AND ORS	Anshul Gupta(P),	9205089671	angpartnerslawyers@gmail.com	25-4-25
			40, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/22/2025	05/07/2025	RAJIT KAICKER SR CITIZEN Vs MANISH KUMAR	Ashok Kumar(P),	9810236228	ngequity01@gmail.com	1-7-25
			40, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/23/2025	05/07/2025	RAJIT KAICKER SR CITIZEN Vs MANISH KUMAR	Ashok Kumar(P),	9810236228	ngequity01@gmail.com	1-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4006/2025	05/07/2025	AXIS BANK LIMITED Vs PRAVESH TIWARI	avinash kumar(P),	45596482	avinash.ad.@gmail.com	26-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4005/2025	05/07/2025	AXIS BANK LIMITED Vs MANU YADAV	avinash kumar(P),	45596482	avinash.ad.@gmail.com	26-4-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/4004/2025	05/07/2025	AXIS BANK LIMITED Vs MANISH CHANDRA VISHWAKARMA	avinash kumar(P),	45596482	avinash.ad.@gmail.com	26-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4003/2025	05/07/2025	AXIS BANK LIMITED Vs SALEEM AHMED	avinash kumar(P),	45596482	avinash.ad.@gmail.com	26-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4009/2025	05/07/2025	AXIS BANK LIMITED Vs SAGEER	avinash kumar(P),	45596482	avinash.ad.@gmail.com	26-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4008/2025	05/07/2025	AXIS BANK LIMITED Vs RAVENDRA YADAV	avinash kumar(P),	45596482	avinash.ad.@gmail.com	26-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4007/2025	05/07/2025	AXIS BANK LIMITED Vs MANEESH KUMAR PANDEY	avinash kumar(P),	45596482	avinash.ad.@gmail.com	26-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3996/2025	05/07/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 2881	parv mahajan(P),	9643646534	parv,mahajan007@gmail.com	4-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4001/2025	05/07/2025	KOTAK MAHINDRA BANK Vs GARIMA LOGISTICS 427	parv mahajan(P),	9643646534	parv,mahajan007@gmail.com	4-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4000/2025	05/07/2025	KOTAK MAHINDRA BANK Vs JOGENDER KUMAR	parv mahajan(P),	9643646534	parv,mahajan007@gmail.com	4-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3987/2025	05/07/2025	KOTAK MAHINDRA PRIME LIMITED Vs UPENDER D	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26-6-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/4002/2025	05/07/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs SUHAIB K P	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4041/2025	07/07/2025	KOTAK MAHINDRA PRIME LIMITED Vs LAXMI DEVI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26-6-25
			40, New Court Block-II	Commercial	Execution (Comm)/87/2025	07/07/2025	SIEMENS INDUSTRY SOFTWARE INC AND ORS Vs Dharmeshbhai R Sankharva	Aarshia Behl(P),	9818061242	Not given	5-7-25
			40, New Court Block-II	Commercial	CS (COMM)/311/2025	07/07/2025	MEWA LAL Vs KAMLESH GOEL	Proven Legal Services(P),	8586995929	sharma314gaurav@gmail.com	4-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4046/2025	07/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs ASWIN RAJ SIVAN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4045/2025	07/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs PUSHPENDRA SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4044/2025	07/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MANOJ KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4043/2025	07/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MAHENDRA KUMAR PAL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4042/2025	07/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs HARJOT SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26-6-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/4047/2025	07/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs PREET GOUR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4102/2025	08/07/2025	AXIS BANK LTD Vs SHUBHAM SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	27-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4104/2025	08/07/2025	AXIS BANK LTD Vs USHA PANDEY	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	27-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4097/2025	08/07/2025	Axis Bank limited Vs SULTAN KHAN	Niraj Kumar(P),	9811306559	legalmindsinternatonal@gmail.com	4-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4098/2025	08/07/2025	Axis Bank limited Vs C-1/411 Janaki CGHS Sector-22 Dwarka Delhi-110075	Niraj Kumar(P),	9811306559	legalmindsinternatonal@gmail.com	4-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4099/2025	08/07/2025	Axis Bank limited Vs Babita Devi	Niraj Kumar(P),	9811306559	legalmindsinternatonal@gmail.com	4-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4100/2025	08/07/2025	Axis Bank limited Vs GAURAV KASANA	Niraj Kumar(P),	9811306559	legalmindsinternatonal@gmail.com	4-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4101/2025	08/07/2025	Axis Bank limited Vs SAURAF KHAN	Niraj Kumar(P),	9811306559	legalmindsinternatonal@gmail.com	4-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4103/2025	08/07/2025	AXIS BANK LTD Vs KANTA RANI 0779	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	27-6-25

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			40, New Court Block-II	Commercial	CS (COMM)/312/2025	08/07/2025	Dr Komal Arora Through SPA Dr Kunal Behal Vs M/s Marriot Grand Vacations Pvt Ltd and Anr	MANOJ KUMAR SINGH(P),	9910072693	divij24@Live.com	6-6-25
			40, New Court Block-II	Commercial	Execution (Comm)/89/2025	08/07/2025	UNION BANK OF INDIA Vs LAL BAHADUR SINGH	Sunil Choudhary(P),	954000991	Not given	7-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4159/2025	09/07/2025	AXIS BANK LTD Vs VISHNU	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	27-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4161/2025	09/07/2025	AXIS BANK LTD Vs ANKIT SHAKYA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	27-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4156/2025	09/07/2025	AXIS BANK LTD Vs SATYAVEER SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	27-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4157/2025	09/07/2025	AXIS BANK LTD Vs ADITYA JAISWAL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	27-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4158/2025	09/07/2025	AXIS BANK LTD Vs RAHUL KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	27-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4160/2025	09/07/2025	AXIS BANK LTD Vs RACHNA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	27-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4163/2025	09/07/2025	Axis Bank Ltd Vs BALJIT SINGH 1710	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	7-7-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/4164/2025	09/07/2025	Axis Bank Ltd Vs BABITA GUPTA 0704	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	7-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4165/2025	09/07/2025	Axis Bank Ltd Vs JAY KUMAR 3527	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	7-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4162/2025	09/07/2025	AXIS BANK LTD Vs ZIAUL HASAN KHAN	Rahul Chauhan(P),	9971891788	info@aualegal.co.	2-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4218/2025	10/07/2025	KOTAK MAHINDRA PRIME LIMITED Vs ABUL KHAIR KHAN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4224/2025	10/07/2025	AXIS BANK LTD Vs NEETU SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	27-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4226/2025	10/07/2025	AXIS BANK LTD Vs ARVIND KUMAR SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	27-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4228/2025	10/07/2025	AXIS BANK LTD Vs ASHA DEVI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	27-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4231/2025	10/07/2025	AXIS BANK LTD Vs VIVEK KUMAR YADAV	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	27-6-25
			40, New Court Block-II	Commercial	Execution (Comm)/95/2025	10/07/2025	Mayank Gupta (Direcotr of M/s Greenorama Foods P Ltd) Vs M/s Delco India Private Limited	Amit Sharma(P),	9891798915	leal.achin@gmail.com	5-7-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/4220/2025	10/07/2025	Axis Bank Ltd Vs IRFAN AHMAD 4725	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	7-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4222/2025	10/07/2025	Axis Bank Ltd Vs AALOK GOYAL 8848	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	7-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4221/2025	10/07/2025	Axis Bank Ltd Vs FUNNILAL URF SOHANLAL 0371	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	7-7-25
			40, New Court Block-II	Commercial	CS (COMM)/319/2025	10/07/2025	Anju Toshniwal Through Power of Attorney Vs EM ESS DEVELOOERS	Niyati Patwardhan(P),	9971547353	chamberashimshridhar@gmail.com	8-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4219/2025	10/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SHAMSHUDDIN ASAGAR ALI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4291/2025	11/07/2025	Axis Bank limited Vs AJAYKUMAR	Niraj Kumar(P),	9811306559	legalmindsinternational@gmail.com	4-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4293/2025	11/07/2025	AXIS BANK LIMITED Vs DHEERENDRA PRATAP SINGH	AMIT KUMAR(P),	8860939556	amitkumar294@rediffmail.com	8-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4294/2025	11/07/2025	AXIS BANK LIMITED Vs ALPANA SINGH	AMIT KUMAR(P),	8860939556	amitkumar294@rediffmail.com	8-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4292/2025	11/07/2025	IFFCO KISAN FINANCE LTD Vs VINOD PREM SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	8-7-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4298/2025	11/07/2025	Axis Bank Ltd Vs RAJNI SHARMA 8575	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	8-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4297/2025	11/07/2025	Axis Bank Ltd Vs JITENDRA SUKLA 5499	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	8-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4296/2025	11/07/2025	Axis Bank Ltd Vs PIYUSH TRIPATHI 3571	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	8-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4295/2025	11/07/2025	Axis Bank Ltd Vs MAMTA PANDEY 5295	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	8-7-25
			40, New Court Block-II	Commercial	CS (COMM)/324/2025	11/07/2025	Saksham Impex Pvt Ltd Vs Royal Dry Fruits Private Limited	Swapnil Gupta(P),	9654384381	contact@capitaller.co.in	29-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4329/2025	12/07/2025	AXIS BANK LTD Vs SACHIN KUMAR BALIYAN	Anupam Singh(P),	9654926809	anupamsingh@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4325/2025	12/07/2025	AXIS BANK LTD Vs JAIPAL	Anupam Singh(P),	9654926809	anupamsingh@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4326/2025	12/07/2025	AXIS BANK LTD Vs IRAM ALI	Anupam Singh(P),	9654926809	anupamsingh@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4332/2025	12/07/2025	Axis Bank Vs ARFINA BEGUM	Anupam Singh(P),	9654926809	anupamsingh@gmail.com	10-7-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4331/2025	12/07/2025	AXIS BANK LTD Vs PRAMOD KAHAR	Anupam Singh(P),	9654926809	anupamsingh@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4330/2025	12/07/2025	AXIS BANK LTD Vs ARJUN SINGH SONKAR	Anupam Singh(P),	9654926809	anupamsingh@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4327/2025	12/07/2025	AXIS BANK LTD Vs FARMAN	Anupam Singh(P),	9654926809	anupamsingh@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4343/2025	12/07/2025	KOTAK MAHINDRA BANK Vs RADHE SHYAM 9836	parv mahajan(P),	9643646534	parv,mahajan007@gmail.com	4-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4344/2025	12/07/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 4224	parv mahajan(P),	9643646534	parv,mahajan007@gmail.com	1-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4345/2025	12/07/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 121	parv mahajan(P),	9643646534	parv,mahajan007@gmail.com	1-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4346/2025	12/07/2025	KOTAK MAHINDRA BANK Vs MO SAKIB 7875	parv mahajan(P),	9643646534	parv,mahajan007@gmail.com	1-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4347/2025	12/07/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 121	parv mahajan(P),	9643646534	parv,mahajan007@gmail.com	1-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4348/2025	12/07/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 4224	parv mahajan(P),	9643646534	parv,mahajan007@gmail.com	1-5-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/4333/2025	12/07/2025	Cnh Industrial Capital India Pvt Ltd Vs SATYANARAYAN KUMAWAT	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4378/2025	14/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANISH JAISWAL 2735	Rahul Bhardwaj(P),	9871040589	indolexlaw@gmail.com	4-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4374/2025	14/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOONISHPRABHA S P 4602	Rahul Bhardwaj(P),	9871040589	indolexlaw@gmail.com	4-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4375/2025	14/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANA SIMRAN SHILPESHKUMAR 9369	Rahul Bhardwaj(P),	9871040589	indolexlaw@gmail.com	4-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4377/2025	14/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RIMPY GABA 3930	Rahul Bhardwaj(P),	9871040589	indolexlaw@gmail.com	4-7-25
			40, New Court Block-II	Commercial	CS (COMM)/330/2025	14/07/2025	CANARA BANK Vs THAPAR CHEMWAX PVT LTD	FAHAD KHAN(P),	9219701292	fahadadvocatekhan@gmail.com	12-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4376/2025	14/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOSIN KHAN 6185	Rahul Bhardwaj(P),	9871040589	indolexlaw@gmail.com	4-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4371/2025	14/07/2025	AXIS BANK LTD Vs ASHIYA RIZVI	Rahul Chauhan(P),	9871040589	indolexlaw@gmail.com	4-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4372/2025	14/07/2025	AXIS BANK LTD Vs SUBHASH DIXIT	Rahul Chauhan(P),	9871040589	indolexlaw@gmail.com	4-7-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/4373/2025	14/07/2025	AXIS BANK LTD Vs NAIMA KHATUN	Rahul Chauhan(P),	9871040589	indolexlaw@gmail.com	4-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4370/2025	14/07/2025	AXIS BANK LTD Vs NARESH KUMAR	Rahul Chauhan(P),	9871040589	indolexlaw@gmail.com	4-7-25
			40, New Court Block-II	Commercial	CS (COMM)/331/2025	15/07/2025	Union Bank of India Vs M/s Kiran Embroidery	Ritu Rastogi(P),	9958183999	rituadvocate@gmail.com	11-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4482/2025	16/07/2025	Axis Bank Ltd Vs VIKAS 0043	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4483/2025	16/07/2025	Axis Bank Ltd Vs DHARM SINGH 9204	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4484/2025	16/07/2025	Axis Bank Ltd Vs MAYA DEVI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4485/2025	16/07/2025	Axis Bank Ltd Vs AMIT KUMAR 2431	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12-7-25
			40, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/25/2025	16/07/2025	SUNDARAM FINANCE LTD Vs ROHIT D	NITIN MEHTA(P),	8802218291	advocatemehtaassociates@gmail.com	11-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4491/2025	16/07/2025	AXIS BANK LTD Vs ABHINIT KUMAR SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10-7-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/4490/2025	16/07/2025	AXIS BANK LTD Vs SHUBHAM SHUKLA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4489/2025	16/07/2025	AXIS BANK LTD Vs MU HABEEB	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4488/2025	16/07/2025	AXIS BANK LTD Vs ABDUL RAHMAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4487/2025	16/07/2025	AXIS BANK LTD Vs KALPESH SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4486/2025	16/07/2025	AXIS BANK LTD Vs SHADAB MALIK	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4492/2025	16/07/2025	AXIS BANK LTD Vs BABY SHARMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4493/2025	16/07/2025	AXIS BANK LTD Vs FARJANA PARVEEN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4494/2025	16/07/2025	AXIS BANK LTD Vs MAMATA SRIVASTAVA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4533/2025	17/07/2025	AXIS BANK LTD Vs KALA SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10-7-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/4548/2025	17/07/2025	Axis Bank Ltd Vs SANDEEP KUMAR GUPTA 3353	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4549/2025	17/07/2025	Axis Bank Ltd Vs VIKASH VERMA 4349	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4550/2025	17/07/2025	Axis Bank Ltd Vs ABHISHEK SINGH 0866	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4551/2025	17/07/2025	Axis Bank Ltd Vs SAMI KHAN 1442	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4552/2025	17/07/2025	Axis Bank Ltd Vs KETAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4553/2025	17/07/2025	Axis Bank Ltd Vs NARENDRA YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4554/2025	17/07/2025	IDFC FIRST BANK LTD Vs MINTU KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	9-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4555/2025	17/07/2025	IDFC FIRST BANK LTD Vs NISHA AAKASH SADANA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	9-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4556/2025	17/07/2025	IDFC FIRST BANK LTD Vs DINESH PAUL	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	9-7-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/4557/2025	17/07/2025	IDFC FIRST BANK LTD Vs VISHAL GUPTA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	9-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4558/2025	17/07/2025	IDFC FIRST BANK LTD Vs NITIN GERA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	9-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4544/2025	17/07/2025	AXIS BANK LTD Vs PRANSHI TRIPATHI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4546/2025	17/07/2025	AXIS BANK LTD Vs ASHUTOSH SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4547/2025	17/07/2025	AXIS BANK LTD Vs DEEPAK KUMAR GARG	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4596/2025	17/07/2025	AXIS BANK LTD Vs HIMANSHU CHAUDHARY	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4542/2025	17/07/2025	AXIS BANK LTD Vs KAPIL SHARMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4628/2025	18/07/2025	AXIS BANK LTD Vs AMREJ	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	14-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4630/2025	18/07/2025	Axis Bank limited Vs VIKRAM SINGH B RAJPUT	Niraj Kumar(P),	9811306559	lelgalmindsinternational@gmail.com	12-7-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/4625/2025	18/07/2025	Axis Bank limited Vs HUSSAIN USMAN SHEIKH	Niraj Kumar(P),	9811306559	lelgalmindsinternational@gmail.com	12-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4626/2025	18/07/2025	Axis Bank limited Vs MEHUL KUMAR G PARMAR	Niraj Kumar(P),	9811306559	lelgalmindsinternational@gmail.com	12-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4627/2025	18/07/2025	Axis Bank limited Vs SINDHI NAJNIBEN NASHIRBHAI	Niraj Kumar(P),	9811306559	lelgalmindsinternational@gmail.com	12-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4629/2025	18/07/2025	AXIS BANK LTD Vs NIJAKAT A	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	14-7-25
			40, New Court Block-II	Commercial	Execution (Comm)/99/2025	18/07/2025	utM/S WAVES AIRCON P LTD Vs M/S AMICON INDIA P LTD	MANOJ SINGH(P),	9811554391	manoj982007@gmail.com	12-7-25
			40, New Court Block-II	Commercial	Execution (Comm)/98/2025	18/07/2025	UNION BANK OF INDIA Vs SHOIB KHAN	Sunil Choudhary(P),	9954000991	Not given	11-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4680/2025	19/07/2025	Axis Bank limited Vs RAJ BHUVA	Niraj Kumar(P),	9811306559	lelgalmindsinternational@gmail.com	12-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4682/2025	19/07/2025	Axis Bank limited Vs ANSARI ZUBENDA BANU	Niraj Kumar(P),	9811306559	lelgalmindsinternational@gmail.com	12-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4681/2025	19/07/2025	Axis Bank limited Vs NAKUM GOPAL PITAMBARBHAI	Niraj Kumar(P),	9811306559	lelgalmindsinternational@gmail.com	12-7-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/4685/2025	19/07/2025	AXIS BANK LIMITED Vs DS LOGISTICS	AMIT KUMAR(P),	8860939556	amitkumar294@rediffmail.com	15-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4687/2025	19/07/2025	AXIS BANK LIMITED Vs SANTOSH MAURYA	AMIT KUMAR(P),	8860939556	amitkumar294@rediffmail.com	15-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4686/2025	19/07/2025	AXIS BANK LIMITED Vs SAHIL SIDDIQUI	AMIT KUMAR(P),	8860939556	amitkumar294@rediffmail.com	15-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4683/2025	19/07/2025	AXIS BANK LTD Vs RAJAT SINGH	Anupam Singh(P),	9654926809	anupamsingh@gmail.com	15-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4690/2025	19/07/2025	AXIS BANK LTD Vs SAMIM	Rahul Chauhan(P),	9971891788	info@aualegal.co.	17-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4688/2025	19/07/2025	AXIS BANK LTD Vs SHYAM PRAKASH SHARMA	Rahul Chauhan(P),	9971891788	info@aualegal.co.	17-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4689/2025	19/07/2025	AXIS BANK LTD Vs POONAM YADAV	Rahul Chauhan(P),	9971891788	info@aualegal.co.	17-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4684/2025	19/07/2025	AXIS BANK LTD Vs AKHILESH KUMAR CHAND	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	15-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4725/2025	21/07/2025	AXIS BANK LTD Vs MOHAMMAD SHAHZEB KHAN (1224)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	16-7-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/4727/2025	21/07/2025	AXIS BANK LTD Vs VISHAL SANDHIR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	16-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4724/2025	21/07/2025	AXIS BANK LTD Vs SAGAR SINGH YADAV (6253)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	16-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4726/2025	21/07/2025	AXIS BANK LTD Vs MOHAMMAD SHAD	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	16-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4723/2025	21/07/2025	KOTAK MAHINDRA BANK Vs MO SAKIB 298	parv mahajan(P),	9643646534	parv,mahajan007@gmail.com	6-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4721/2025	21/07/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 121	parv mahajan(P),	9643646534	parv,mahajan007@gmail.com	6-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4720/2025	21/07/2025	KOTAK MAHINDRA BANK Vs MO SAKIB 875	parv mahajan(P),	9643646534	parv,mahajan007@gmail.com	6-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4722/2025	21/07/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 142	parv mahajan(P),	9643646534	parv,mahajan007@gmail.com	6-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4755/2025	22/07/2025	Axis Bank limited Vs SURESHKUMAR LADHURAM	Niraj Kumar(P),	9811306559	legalmindsinternational@gmail.com	16-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4757/2025	22/07/2025	Axis Bank limited Vs HAFEEJ SOHARAB ULLAH	Niraj Kumar(P),	9811306559	legalmindsinternational@gmail.com	16-7-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4753/2025	22/07/2025	Axis Bank limited Vs JYOTI GIRISH VASAVA	Niraj Kumar(P),	9811306559	legalmindsinternational@gmail.com	16-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4754/2025	22/07/2025	Axis Bank limited Vs ARJUNBHAI BALABHAI KAMALIYA	Niraj Kumar(P),	9811306559	legalmindsinternational@gmail.com	16-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4756/2025	22/07/2025	Axis Bank limited Vs PATADIYA ALPESH PRAFULBHAI	Niraj Kumar(P),	9811306559	legalmindsinternational@gmail.com	16-7-25
			40, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/26/2025	22/07/2025	M/S AAR KAY FIN LEASE PVT LTD Vs SMT SAROJ DEVI AND ORS	NIKHIL DAHIYA(P),	7838963403	lawvikas99@gmail.com	3-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4796/2025	23/07/2025	Axis Bank limited Vs SATYENDRA KUMAR SRIVASTAV	Niraj Kumar(P),	9811306559	legalmindsinternational@gmail.com	16-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4800/2025	23/07/2025	Axis Bank limited Vs NITU UPADHAYA	Niraj Kumar(P),	9811306559	legalmindsinternational@gmail.com	16-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4794/2025	23/07/2025	Axis Bank limited Vs PARVEEN IMTIYAZ SHEKH	Niraj Kumar(P),	9811306559	legalmindsinternational@gmail.com	16-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4795/2025	23/07/2025	Axis Bank limited Vs SONARA MAHESH	Niraj Kumar(P),	9811306559	legalmindsinternational@gmail.com	16-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4797/2025	23/07/2025	Axis Bank limited Vs NARENDRA KUMAR AMBARAMBHAI MEVADA	Niraj Kumar(P),	9811306559	legalmindsinternational@gmail.com	16-7-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4798/2025	23/07/2025	PIRAMAL FINANCE LTD Vs Baljinder Singh	ANANJAY SINGH(P),	7030378800	asplegalandadvocates@gmail.com	17-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4799/2025	23/07/2025	PIRAMAL FINANCE LTD Vs Nitish Arora	ANANJAY SINGH(P),	7030378800	asplegalandadvocates@gmail.com	17-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4824/2025	24/07/2025	AXIS BANK LTD Vs USMAN BUX	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	21-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4826/2025	24/07/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHATT HRUSHAB AVATARSINGH 7995	Rahul Bhardwaj(P),	9871040589	indolexlaw@gmail.com	21-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4825/2025	24/07/2025	AXIS BANK LTD Vs PARUL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	21-7-25
			40, New Court Block-II	Commercial	CS (COMM)/352/2025	24/07/2025	GLOBAL MEDILIFE SOLUTION Vs DR MUHAMMAD YASEEN PROPRIETOR OF AL MUDINA MULTISPECIALITY HOSPITAL	DEV DUTT SHARMA(P),	9310906078	Not given	17-7-25
			40, New Court Block-II	Commercial	CS (COMM)/351/2025	24/07/2025	GLOBAL MEDILIFE SOLUTION Vs DR SHAKIL AHMAD PARTNER OF KASHMIR CLINICS	DEV DUTT SHARMA(P),	9310906078	Not given	17-7-25
			40, New Court Block-II	Commercial	CS (COMM)/353/2025	24/07/2025	M/S SAGAR RATNA RESTAURANTS PVT LTD Vs M/S DARSH HOSPITALITY	PARVEEN KUMAR(P),	9310906078	Not given	17-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4848/2025	25/07/2025	AXIS BANK LTD Vs AVDESH SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	21-7-25

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			40, New Court Block-II	Commercial	M-Ex/11/2025	25/07/2025	Chongpi Misao Vs Umlesh Sharma	Anupam Pandey(P),	8718835454	anupamsandplegal.in	24-7-25
			40, New Court Block-II	Commercial	Misc DJ/158/2025	25/07/2025	Chongpi Misao Vs UMLESH SHARMA	Anupam Pandey(P),	8718835454	anupamsandplegal.in	24-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4847/2025	25/07/2025	KOTAK MAHINDRA PRIME LIMITED Vs Rahul Kumar	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	21-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4860/2025	25/07/2025	KOTAK MAHINDRA PRIME LIMITED Vs Arjun Pal	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	21-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4929/2025	26/07/2025	AXIS BANK LTD Vs RIZWAN MANSURI (1255)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	21-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4932/2025	26/07/2025	AXIS BANK LTD Vs RAJESH KHANNA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	21-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4928/2025	26/07/2025	AXIS BANK LTD Vs GURWINDER SINGH SANDHU 2596	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	21-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4931/2025	26/07/2025	AXIS BANK LTD Vs RAM KUMAR (0376)	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	21-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4915/2025	26/07/2025	IDFC FIRST BANK LTD Vs SHAMBHU KUMAR SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	23-7-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/4892/2025	26/07/2025	IDFC FIRST BANK LTD Vs JAI KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	23-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4913/2025	26/07/2025	IDFC FIRST BANK LTD Vs MANOJ VARMA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	23-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4905/2025	26/07/2025	IDFC FIRST BANK LTD Vs SATISH CHANDER BHATT	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	23-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4911/2025	26/07/2025	IDFC FIRST BANK LTD Vs VAISHALI SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	23-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4902/2025	26/07/2025	IDFC FIRST BANK LTD Vs MANISH KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	23-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/4925/2025	26/07/2025	AXIS BANK Vs SHRI BALA SUNDRI POLYMERS	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	21-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/5031/2025	28/07/2025	HDFC BANK LTD Vs NIKHIL MANOJ KUMAR	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	23-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/5029/2025	28/07/2025	HDFC BANK LTD Vs DHARMENDRA MAVI	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	23-7-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/5030/2025	28/07/2025	HDFC BANK LTD Vs RINKU THAKUR	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	23-7-25

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			40, New Court Block-II	Commercial	CS (COMM)/357/2025	28/07/2025	OM PRAKASH Vs NARENDER SINGH CHAHAL	Shubham Gupta(P),	8882785372	gupta4470@gmail.com	24-7-25
28	**SH. LAL SINGH, DISTRICT JUDGE**	**SOUTH-EAST**	18 BLOCK 1 18 BLOCK 1	CS(COMM)	518/2025	01-07-2025	KALPWISH CONCEPTS LLP Vs 7INK VENTURES PVT. LTD. AND ORS.	SATYA PRAKASH	9871260076	law.spbhardwaj@gmail.com	12-06-2025
				CS(COMM)	528/2025	03-07-2025	M/s SUPREMO INDIA PRIVATE LIMITED Vs M/s JAI DHANLAXMI POLYMERS AND ORS.	SUDARSHAN BANSAL	9810132015	legal@unitedworld.com	30-06-2025
				CS(COMM)	529/2025	03-07-2025	CANARA BANK Vs VIKAS RATHORE AND ANR.	PRATAP CHANDRA RANA	9990366723	prana25000@gmail.com	07-06-2025
				OMP(I)(COMM)	58/2025	03-07-2025	YES BANK LIMITED Vs VISHAL MAN	ANANJAY SINGH	7030378800	asaplegalandandvocates@gmail.com	25-06-2025
				OMP(I)(COMM)	59/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs PATRICK LAL	RAHUL CHAUHAN	9971891788	info@aualegal.com	21-06-2025
				CS(COMM)	534/2025	04-07-2025	M/S E3 PANEL INDUSTRIES VS MURTUZA ALI PROPRIETOR OF M/S BURHANI HARDWARE	NANCY JAIN	9660729214	e3legal@gmail.com	20-06-2025
				CS(COMM)	536/2025	04-07-2025	M/S E3 PANEL INDUSTRIES VS M/S KESHAV ALUMINIUM THROUGH ITS PROPRIETOR KASHIRAM VISHWAKARMA	NANCY JAIN	9660729214	e3legal@gmail.com	-684662
				CS(COMM)	541/2025	05-07-2025	KARAN SINGH Vs RANJAN ARORA AND ANR	KAMRAN MALIK	9811294262	itsmekamarn@gmail.com	02-07-2025
				CS(COMM)	547/2025	07-07-2025	STATE BANK OF INDIA Vs ANIL GOSWAMI	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	03-07-2025
				CS(COMM)	548/2025	07-07-2025	STATE BANK OF INDIA Vs HEMMINLAL BAITE	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	03-07-2025
				CS(COMM)	549/2025	07-07-2025	STATE BANK OF INDIA Vs SANASAM JAYENTA SINGH	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	02-07-2025

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				CS(COMM)	553/2025	08-07-2025	GOOD YEAR SECURITY SERVICES (REGD.) Vs DELHI DEVELOPMENT AUTHORITY	KAUSTUBH SINHA	9891068254	NOT READABLE	07-07-2025
				CS(COMM)	560/2025	09-07-2025	INDIAN OVERSEAS BANK Vs RITU MADAN	RUPAM KUMARI	9910721966	NOT MENTIONED	07-07-2025
				CS(COMM)	567/2025	11-07-2025	SAROJINI DEVI KOHLI AND ORS Vs ROHIT DUTT	APURVA NAGPAL	9999402692	justiceallied.lawoffices@gmail.com	09-07-2025
				CS(COMM)	569/2025	12-07-2025	AJIT KUMAR GAIND Vs BRIGHT TREE AND ORS.	VISHNU SWAROOP SHARMA	8802200600	vssharma@gmail.com	09-07-2025
				EX(COMM)	252/2025	14-07-2025	SURJIT SINGH Vs JOINT BUSINESS SOLUTIONS PVT. LTD AND ORS.	N.K.SHARMA	9811540181	NOT MENTIONED	11-07-2025
				OMP(I)(COMM)	66/2025	14-07-2025	AZURE HOSPITALITY PRIVATE LIMITED Vs ABS HOSPITALITY A PARTNERSHIP CONCERN THROUGH ITS PARTNERS	JASPREET SINGH	9899641617	office@isbassociates.in	12-07-2025
				Ex.COMM - Award by Arb. Comm.	44/2025	15-07-2025	M/s SUNDARAM FINANCE LTD. Vs JUGENDRA SINGH PROPRIETOR AND ANR.	NITIN MEHTA	8802218291	adovatemehtaassociates@gmail.com	10-07-2025
				Ex.COMM - Award by Arb. Comm.	45/2025	15-07-2025	M/s SUNDARAM FINANCE LTD. Vs DEEPAK KUMAR AND ANR.	NITIN MEHTA	8802218291	adovatemehtaassociates@gmail.com	10-07-2025
				EX(COMM)	258/2025	16-07-2025	M/s RAMACIVIL INDIA CONSTRUCTION PVT. LTD. Vs M/s NBCC (India) Ltd	AVINASH KUMAR TRIVEDI	9871441764	aktrivedilawoffices@gmail.com	07-07-2025
				CS(COMM)	590/2025	18-07-2025	UNITED METALIK PVT. LTD. Vs ODITI APPLIANCES LLP AND ORS.	SHRAVAN BANSAL	9650682928	unitedmark@unitedandunited.com	16-07-2025
				OMP(I)(COMM)	74/2025	21-07-2025	CARS24 FINANCIAL SERVICES PVT LTD. Vs NITIN NAITHANI	RAHUL CHAUHAN	9971891788	info@aualegal.com	17-07-2025
				OMP(I)(COMM)	75/2025	21-07-2025	CARS24 FINANCIAL SERVICES PVT LTD. Vs CHARANJEET SINGH	RAHUL CHAUHAN	9971891788	info@aualegal.com	17-07-2025
				EX(COMM)	272/2025	25-07-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs NITISHA VENTURES PVT. LTD.	HIMANSHU GARG	8750618722	sswaniassociates@gmail.com	16-06-2025

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				EX(COMM)	273/2025	25-07-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs VATS CONSTRUCTION COMPANY AND ORS	HIMANSHU GARG	8750618722	sswaniassociates@gmail.com	16-06-2025
				CS(COMM)	607/2025	25-07-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs SURINDER KUMAR MITTAL	HIMANSHU GARG	8750618722	sswaniassociates@gmail.com	11-06-2025
				CS(COMM)	613/2025	28-07-2025	GORECYCLE PRIVATE LIMITED Vs GIGA PIPE SYSTEMS INDIA PRIVATE LIMITED AND ORS	NAMAN AGARWAL	9999275870	advnamanagarwal@gmail.com	24-07-2025
				CS(COMM)	621/2025	30-07-2025	STATE BANK OF INDIA Vs DARSHAN SINGH	SHIV TYAGI	9811059032	shivtyagi1@gmail.com	26-07-2025
29	**MS. NIKHIL CHOPRA, DISSTRICT JUDGE**	**SOUTH-EAST**	14	CS/COMM/531/2025	CS/COMM/531/2025	04.07.2025	ASHOK COMPANY VS. PUNJAB NATIONAL BANK	RAHUL MALIK	9810703405	MRCLEGAL65@GMAIL.COM	03.07.2025
				CS/COMM/544/2025	CS/COMM/544/2025	05.07.2025	M/S E 3 PANEL INDUSTRIES VS. PRAHLAD RAM	NANCY JAIN	9660729214	E3LEGAL@GMAIL.COM	04.07.2025
				CS/COMM/545/2025	CS/COMM/545/2025	05.07.2025	M/S E 3 PANEL INDUSTRIES VS. JATIN SANKHI	NANCY JAIN	9660729214	E3LEGAL@GMAIL.COM	04.07.2025
				CS/COMM/558/2025	CS/COMM/558/2025	09.07.2025	SHRI JOG DHIAN HARI BHAGWAN VS. HARJEET SINGH	SUDHIR K. SANEJA	9810897157	SANJASK@REDIFFMAIL.COM	08.07.2025
				CS/COMM/592/2025	CS/COMM/592/2025	19.07.2025	CANARA BANK VS. PAVNEET KAUR KALRA	FAHAD KHAN	9219701292	FAHADADVOCATEKHAN@GMAIL.COM	18.07.2025
				CS/COMM/599/2025	CS/COMM/599/2025	24.07.2025	BHUSHAN DEALMARK PVT. LTD. VS. VIJAY KUMAR CHOPRA	SHAKEEL SARWARWANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	23.07.2025
				CS/COMM/600/2025	CS/COMM/600/2025	24.07.2025	BHUSHAN DEALMARK PVT. LTD. VS. ANANYA ASHUTOSH INFRA	SHAKEEL SARWARWANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	23.07.2025
				CS/COMM/601/2025	CS/COMM/601/2025	24.07.2025	BHUSHAN DEALMARK PVT. LTD. VS. GUNEET SINGH SETHI	SHAKEEL SARWARWANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	23.07.2025
				CS/COMM/602/2025	CS/COMM/602/2025	24.07.2025	MOHINI MANSION LTD. VS. M/S MRITUNJAY KUMAR	SHAKEEL SARWARWANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	23.07.2025

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				CS/COMM/603/2025	CS/COMM/603/2025	24.07.2025	THOMAS COOK INDIA LTD. VS. LALIT TRAKRA	AMAN LEEKHA	9871455077	LEEKHA.AMAN@GMAIL.COM	23.07.2025
				CS/COMM/612/2025	CS/COMM/612/2025	28.07.2025	CANARA BANK VS. DEEPAK KUMAR SINGH	ARUN DUGGAL	9911024490	ARUNDUGGAL@YAHOO.IN	27.07.2025
				CS/COMM/618/2025	CS/COMM/618/2025	30.07.2025	AMAN BEDI VS. MENOKA ROY PAL	AKASH ARORA	9953303007	AKASHARORA.3107@GMAIL.COM	29.07.2025
				CS/COMM/626/2025	CS/COMM/626/2025	31.07.2025	SBI VS. RAM AVTAR	SHIV K TYAGI	9811059032	SHIVKTYAGI@GMAIL.COM	30.07.2025
				CS/COMM/491/2025	CS/COMM/491/2025	21.07.2025	PATANJALI FOODS LTD. VS. MAHESH CHAND JAIN	SUDARSHAN KR. BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN	20.07.2025
				OMP(I)COMM/55/2025	OMP(I)COMM/55/2025	03.07.2025	CARS24 FINANCIAL SERVICES VS. MOHD. ASIF	RAHUL CHAUHAN	997I891788	INFO@AUALEGAL.COM	02.07.2025
				OMP(I)COMM/56/2025	OMP(I)COMM/56/2025	03.07.2025	CARS24 FINANCIAL SERVICES VS. ATUL SACHDEVA	RAHUL CHAUHAN	997I891788	INFO@AUALEGAL.COM	02.07.2025
				OMP(I)COMM/57/2025	OMP(I)COMM/57/2025	03.07.2025	CARS24 FINANCIAL SERVICES VS. GURDIP SINGH DHILLION	RAHUL CHAUHAN	997I891788	INFO@AUALEGAL.COM	02.07.2025
				OMP(I)COMM/65/2025	OMP(I)COMM/65/2025	09.07.2025	TATA CAPITAL LTD. VS. MAHAKALESHWAR INFRATECH	NAVEEN SHARMA	9350569040	NAVEENK101@YAHOO.COM	07.07.2025
				OMP/COMM/51/2025	OMP/COMM/51/2025	25.07.2025	SHYAM SUNDER SINGH VERMA VS. SURENDER SINGH VERMA	K.S. SHARMA	9013439209	N/A	24.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
30	SH. VRINDA KUMARI	SOUTH-EAST	20	CS (COMM)/520/2025	CS (COMM)/520/2025	01-07-2025	ANTARA SENIOR LIVING LIMITED Vs KAPIRAJ CORPORATION	ABHISHEK SINGH(P),	95609 76088	manasvi.ch92@gmail.com	13.06.2025
				OMP (I) (COMM)/51/2025	OMP (I) (COMM)/51/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs CHAKRAVARTHULA CHERITHA	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	21.06.2025
				EXECUTION (COMM)/228/2025	EXECUTION (COMM)/228/2025	02-07-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs MOHIT	HIMANSHU GARG(P),	8750618722	sswaniassociates@gmail.com	16.06.2025
				EXECUTION (COMM)/230/2025	EXECUTION (COMM)/230/2025	02-07-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs JAMNA CONSTRUCTION PRIVATE LIMITED	HIMANSHU GARG(P),	8750618722	sswaniassociates@gmail.com	16.06.2025
				EXECUTION (COMM)/231/2025	EXECUTION (COMM)/231/2025	02-07-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs PUSHPENDRA SINGH PUSHPENDRA SINGH BHATI	HIMANSHU GARG(P),	8750618722	sswaniassociates@gmail.com	16.06.2025
				CS (COMM)/535/2025	CS (COMM)/535/2025	04-07-2025	STATE BANK OF INDIA Vs SANTOSH BEHERA	AMIT SINGH(P),	7011848842	singhamit0071@gmail.com	02.07.2025
				Misc DJ/706/2025	Misc DJ/706/2025	04-07-2025	DEEPAK KHANNA Vs RAMKAWAL SAWARU YADAV	Devender Singh(P),	9818317222	-	20.06.2025
				CS (COMM)/533/2025	CS (COMM)/533/2025	04-07-2025	VIKAS WALECHA Vs M/S GLOSSY BUTTONS PVT LTD	Rakesh Kumar(P),	9711771000	rakesh.advocate18@gmail.com	27.06.2025
				EXECUTION (COMM)/238/2025	EXECUTION (COMM)/238/2025	04-07-2025	SWAROOP SINGH PROPRIETOR M/S WELCOME CONTRACTS Vs MANINDER SINGH PROPRIETOR M/S MIDEAST PIPELINE	mirtunjay singh narooka(P),	98991 84570	advobsrathore@yahoo.com	28.06.2025
				EXECUTION (COMM)/239/2025	EXECUTION (COMM)/239/2025	04-07-2025	M/S CONNEDIT BUSINESS SOLUTIONS PRIVATE LIMITED Vs M/S BENT INC	Ruchi Kashyap(P),	8448135829	-	25.06.2025
				CS (COMM)/543/2025	CS (COMM)/543/2025	07-07-2025	STATE BANK OF INDIA Vs BINU RAHIM	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	02.07.2025
				CS (COMM)/563/2025	CS (COMM)/563/2025	10-07-2025	UNION BANK OF INDIA Vs PREM CHAND	Manoj Kumar(P),	9811085046	gupta26a@yahoo.co.in	05.07.2025
				ExCOMM - Award by Arb Comm/42/2025	ExCOMM - Award by Arb Comm/42/2025	14-07-2025	M/S SUNDARAM FINANCE LTD Vs SACHIN KUMAR	NITIN MEHTA(P),	8802218291	advocate.mehtaassociate09@gmail.com	10.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)/577/2025	CS (COMM)/577/2025	15-07-2025	M/S PARIJAT INDUSTRIES (INDIA) PVT LTD Vs PRASHANT R YEOLE	Manish Macgregor(P),	9818638678	MANISHMACGREGOR@YAHOO.CO	13.07.2025
				ExCOMM - Award by Arb Comm/46/2025	ExCOMM - Award by Arb Comm/46/2025	17-07-2025	M/s Sundaram Finance Ltd Vs Sonu Sharma and Anr	NITIN MEHTA(P),	8802218291	advocate.mehtaassociate09@gmail.com	15.07.2025
				CS (COMM)/588/2025	CS (COMM)/588/2025	17-07-2025	M/S BHAIRAV EMBRO DESIGNS PRIVATE LIMITED Vs M/S VARDHMAN FASHION	Vikram Gola(P),	9811244209	Vikramgola2010@gmail.com	16.07.2025
				CS (COMM)/589/2025	CS (COMM)/589/2025	17-07-2025	MURUGAN MOHAN RAJ Vs SIDDHARTH CHHABRA	Aditya Jain(P),	8383953944,6398892829	Jain.adityaraj@Yahoo.com	16.07.2025
				OMP (I) (COMM)/71/2025	OMP (I) (COMM)/71/2025	19-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs VENKATESHWARA THANI M	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	17.07.2025
				CS (COMM)/608/2025	CS (COMM)/608/2025	25-07-2025	BENTLEY SYSTEMS AND ANR Vs XXXXXXXXSOLUTIONS PVT LTD	Ankur Katyal(P),	9811809439	ankurkatyal@asklegal.co.in	23.07.2025
				ExCOMM - Award by Arb Comm/50/2025	ExCOMM - Award by Arb Comm/50/2025	28-07-2025	KOTAK MAHINDRA BANK LIMITED Vs GAFUR AHMED	parv mahajan(P),	9643646534	Parv.mahajan007@gmail.com	25.07.2025
				CS (COMM)/619/2025	CS (COMM)/619/2025	30-07-2025	M/S SUVI EXPORTS LLP Vs M/S INDUSTRIAL APPLIACES AND TECHNOLOGIES	Vishal Garg(P),	9810171302	-	25.07.2025
				CS (COMM)/620/2025	CS (COMM)/620/2025	30-07-2025	BERGER PAINTS INDIA LTD Vs M/S OGATA MOTORS INDIA PVT LTD THROUGH ITS DIRECTORS AND ORS	Pramanshi S(P),	9910539533	pramanshi{@putlook.com	25.07.2025
				CS (COMM)/625/2025	CS (COMM)/625/2025	31-07-2025	ONE97 COMMUNICATIONS LTD Vs SRI VENKATESHWARA NEW PICTURE PALACE	Hardik Vashisht(P),	8510004533,9999061839	hardik@kdatta.in, mokskakdatta.in	26.07.2025
31	**MS. ANU GROVER BALIGA**	**SOUTH-EAST**	21	Arbitration and Concialation Act	OMP (I) (COMM.)/53/2025	02-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs AKSHAY RAJENDRA BANEKAR	Rahul Chauhan	9971891788	info@aualegal.com	21.06.2055
				Arbitration and Concialation Act	OMP (I) (COMM.)/54/2025	02-07-2025	CARS24 FINANCIAL SERVICES PVT LTD. Vs RAHUL NIRALIA	Rahul Chauhan	9971891788	info@aualegal.com	21.06.2055
				Commercial suit	CS (COMM)/525/2025	02-07-2025	MD. SAFAYAT Vs MOHD IMRAN AND ANR	Himal Akhtar	9810456889	legumlawfirm@gmail.com	12.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Commercial suit	CS (COMM)/526/2025	02-07-2025	RAHAT ABBAS Vs MOHD IMRAN AND ORS.	Himal Akhtar	9810456889	legumlawfirm@gmail.com	12.06.2025
				Commercial suit	CS (COMM)/527/2025	02-07-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs Leelawati	Shakil Sarwar Wani	8750618722	sswaniassociates@gmail.com	11.06.2025
				Execution Petition	EXECUTION (COMM.)/234/2025	03-07-2025	SIMMTRONICS INFOTECH PRIVATE LIMITED Vs DEBARATI DEB	Akhil Verma	9999086312	yurisparatners@gmail.com	13.06.2025
				Arbitration and Concialation Act	OMP (COMM.)/48/2025	04-07-2025	BYGGING INDIA LTD Vs BHARAT HEAVY ELECTRICALS LTD	S.K. Maniktala	9810058928	udit@maniktalaassociates.com	23.06.2025
				Commercial suit	CS (COMM)/537/2025	04-07-2025	GURUKUL PUBLICATIONS PVT LTD. Vs M/s Future (Publishers and Distributors) and Anr.	Ramnish Khanaa	9891696900	rka.lawoffice@gmail.com	25.06.2025
				Commercial suit	CS (COMM)/556/2025	08-07-2025	Mr. Sanjeev Kumar Jindal, Proprietor of J. K. Pipe Fitting Company Vs Mr. Sanjay Gupta, Proprietor of Lavi Enterprises	Manish Gupta	9811000100	gupta.manish@hotmail.com	06.07.2025
				Commercial suit	CS (COMM)/557/2025	08-07-2025	UNION BANK OF INDIA Vs SHRI ASHISH KUMAR	Akhil Gupta	9811085046	gupta26a@yahoo.co.in	05.07.2025
				Commercial suit	CS (COMM)/578/2025	15-07-2025	ONE97 COMMUNICATIONS LTD Vs MR. JERALD CUTINHO	Rohit Jain	9811074162	rohitjn2003@gmail.com	12.07.2025
				Commercial suit	CS (COMM)/582/2025	16-07-2025	EMGREEN IMPEX LIMITED Vs PIONEER FIL-MED LIMITED AND ORS.	Mohd. Azhar	9910022880	advocte.azhar@gmail.com	14.07.2025
				Commercial suit	CS (COMM)/583/2025	16-07-2025	CANARA BANK Vs MRS. SUNITA SHARMA PROPRIETOR SHRI BALAJI TRADING	Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	14.07.2025
				Commercial suit	CS (COMM)/584/2025	16-07-2025	CANARA BANK Vs MOHD SHAMSHER KHAN PROP M/S OM SAI ENTERPRISES	Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	14.07.2025
				Commercial suit	CS (COMM)/585/2025	16-07-2025	M/S AGRO LIFE SCIENCE CORPORATION Vs M/S SRI BASAVALINGESHWARA TRADERS LINGA AND ANR.	A.K. Sinha	9818689111	aksinhab4u@gmail.com	12.07.2025
				Execution Petition	Ex.COMM - Award by Arb. Comm./47/2025	21-07-2025	BSES RAJDHANI POWER LIMITED Vs MAN MOHAN	Rishabh Jain	9958737266	rishabh@rrjassociates.com	15.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Commercial suit	CS (COMM)/595/2025	21-07-2025	M/S TIRTH AGRO TECHNOLOGY PRIVATE LIMITED Vs M/s Shree Shivanandi Traders and Anr	Sudarshan Kumar Bansal	810132015	legal@unitedworld.co.in	18.07.2025
				Arbitration and Concialation Act	OMP (I) (COMM.)/76/2025	23-07-2025	M/s M M OVERSEAS Vs NAFED AND ANR.	Jatin Dhawan	9810299918	jatin@advocarepartners.in	23.06.2025
				Commercial suit	CS (COMM)/604/2025	24-07-2025	UNION BANK OF INDIA Vs SHRI MANOJ YADAV	Rajender Yadav	9212040733	yadavrazen@gmail.com	22.07.2025
				Arbitration and Concialation Act	ARB. A. (COMM.)/3/2025	28-07-2025	ALETHIA INFOTEL PVT. LTD. AND ORS Vs YES BANK LIMITED AND ANR	Rajan Malhotra	9990666940	rajanmalhotraandassociates@gmail.com	24.07.2025
				Execution Petition	Ex.COMM - Award by Arb. Comm./51/2025	28-07-2025	KOTAK MAHINDRA BANK LTD. Vs VIMESH KUMAR	Parav Mahajan	9643646534	parv.mahajan007@gmail.com	25.07.2025
				Commercial suit	CS (COMM)/616/2025	29-07-2025	ONESTO LABS PRIVATE LIMITED Vs. ASHOK KUMAR AND ORS	Prabhu Tandon	9818499923	sazid@aswathhlegal.com	24.07.2025
				Execution Petition	EXECUTION (COMM.)/282/2025	31-07-2025	ADO (INDIA) PVT LTD Vs ASHIANA HOMES PVT LTD.	Shivani	8375961247	rita@vikramphillipassociates.com	25.07.2025
32	**SH. BHUPESH KUMAR**	**SOUTH-EAST**	22	Commercial Suit	CS (COMM)/512/2025	01-07-2025	SH. ARJUN SINGH RANA Vs SH. RISHI NARANG AND ORS.	saurabh sharma	9654443186	Email:md@jssblegal.com	23-06-2025
				Commercial Suit	CS (COMM)/513/2025	01-07-2025	CHAMAN KUMAR Vs SNNR PVT. LTD.	rajendra yadav	9312046733	yadavrazen@gmail.com	06-06-2025
				Execution Petition	EXECUTION (COMM.)/227/2025	02-07-2025	Bhushan Dealmark Private Limited Vs Balaji Construction Company	HIMANSHU GARG	9971991398	info.balajicc@gmail.com	16-06-2025
				Execution Petition	EXECUTION (COMM.)/229/2025	02-07-2025	SUDHIR CHANDHOK Vs NATIONAL CIVIL SOCIETY	Anish Sarna	9811995505	advocateanishsarna@gmail.com	13-06-2025
				Commercial Suit	OMP (I) (COMM.)/63/2025	05-07-2025	M/S TATA CAPITAL LTD. Vs MAHAKALESHWAR INFRATECH PVT. LTD.	NAVEEN SHARMA	9350569040	naveenk IO I araivahoo.com	30-06-2025
				Execution Petition	EXECUTION (COMM.)/240/2025	05-07-2025	CANARA BANK Vs SHRI RAVI SHARMA	Pratap Chandra Rana	9990366723	prana25000(Zt;grnail.com,	03-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Execution Petition	EXECUTION (COMM.)/241/2025	05-07-2025	CANARA BANK Vs RAVI SHARMA AND ANR.	Pratap Chandra Rana	9990366723	prana25000(Zt;grnail .com,	03-07-2025
				Commercial Suit	CS (COMM)/538/2025	05-07-2025	SH. RAKESH GUPTA Vs M/S LG ELECTRONICS INDIA PVT. LTD.	PARVEEN KUMAR	9810147210	sherawat . amit@rediffmail. Com	04-07-2025
				Commercial Suit	CS (COMM)/539/2025	05-07-2025	KARANVEER SINGH Vs BHARAT MANCHANDA	Rajesh Bhatia	9811331125	rbhatia_advocate@yahoo.co.in	01-07-2025
				Commercial Suit	CS (COMM)/551/2025	08-07-2025	UNION BANK OF INDIA Vs SHRI SUSHIL KUMAR MISHRA	Manoj Kumar	9811085046	gupta26a@yahoo.co.in	05-07-2025
				Execution Petition	EXECUTION (COMM.)/244/2025	09-07-2025	L.B. BHAGAT Vs M/S A.M. VINYL LTD. AND ORS.	Suman Pandey	97113 16768,	Sumanpandeyadv@gmail com	06-07-2025
				Commercial Suit	CS (COMM)/559/2025	09-07-2025	M/S EVENTURE SOFTSOL PVT. LTD. Vs M/S AHLUWALIA CONTRACTORS (I) LTD. AND ORS.	RISHI KANT TRIPATHI	9810213242	parvezasiddiqui@gmail.com	07-07-2025
				Execution Petition	EXECUTION (COMM.)/246/2025	10-07-2025	M/S VALUE 360 COMMUNICATIONS LTD. Vs M/S OSSIFY INDUSTRIES PRIVATE LIMITED	vishal kumar	9899040409	almcdelhi@gmail.com	08-07-2025
				Commercial Suit	CS (COMM)/564/2025	10-07-2025	M/S DYANAMIC ENGINEERS LTD. Vs M/S AMBIT SWITCHGEAR PVT. LTD. AND ORS.	Amarjit Singh	9811680828	amarjitshaheer(@email.com	05-07-2025
				Commercial Suit	CS (COMM)/573/2025	14-07-2025	Jammu And Kashmir Bank Ltd Vs SUMBUL KHAN	ANURAG SHARMA	9953459952,	rauzlegal@gmail.com	12-07-2025
				Commercial Suit	Misc DJ/774/2025	15-07-2025	VRK Infrastructure Pvt Ltd Vs VRK Infrastructure Pvt Ltd	SUNIL KUMAR	9971190081	advo.sunilkumar3@gmail.com	13-07-2025
				Commercial Suit	OMP (COMM.)/49/2025	17-07-2025	DELHI DEVELOPMENT AUTHORITY Vs M/S RAKESH KUMAR AND CO.	Anish Dhingra	9818266660	advdhingra@gmail.com	15-07-2025
				Commercial Suit	CS (COMM)/586/2025	17-07-2025	M/S MRL PHARMA PVT. LTD. Vs M/S CYGNUS MEDICARE PVT. LTD.	Amit Sharma	9350872992,	diligentlawyers@gmail.com	15-07-2025
				Commercial Suit	OMP (COMM.)/50/2025	18-07-2025	M/S DNA PROJECTS Vs M/S ZENITH ELECTOTECH PVT. LTD.	SHRUTI GUPTA	9871650026	shruti@admaandassociate.com	17-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Commercial Suit	OMP (I) (COMM.)/68/2025	19-07-2025	CARS24 FINANCIAL SERVICES PVT. LTD. Vs DEVRAJ	Rahul Chauhan	9977891788	INFO@AUALEGAL.COM	17-07-2025
				Commercial Suit	OMP (I) (COMM.)/69/2025	19-07-2025	CARS24 FINANCIAL SERVICES PVT. LTD. Vs NETHRAVATHI KESAVAREDDY	Rahul Chauhan	9977891788	INFO@AUALEGAL.COM	17-07-2025
				Commercial Suit	CS (COMM)/593/2025	21-07-2025	M/S DUTTA INDUSTRIAL SEWING MACHINE Vs M/S SAI CREATION	Shubham Kumar patel	9958779301	---	18-07-2025
				Execution Petition	EXECUTION (COMM.)/268/2025	23-07-2025	STATE BANK OF INDIA Vs SHRI CHANDER PRAKASH	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	21-07-2025
				Execution Petition	EXECUTION (COMM.)/269/2025	23-07-2025	STATE BANK OF INDIA Vs SHRI RAVI KUMAR	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	21-07-2025
				Commercial Suit	CS (COMM)/596/2025	23-07-2025	BENTLEY SYSTEMS INC. AND ANR. Vs NAVEEN CHOUDAM AND ORS.	Rahul Beruar	9910044 787	Rahul.be1uar@beruar.com	21-07-2025
				Commercial Suit	CS (COMM)/598/2025	24-07-2025	VATIKA LTD. Vs MS. VANDANA KHATTAR	Bhoop Singh	9560562050	proiuris@rediffmail.com	22-07-2025
				Commercial Suit	CS (COMM)/606/2025	25-07-2025	M/s Krishi Rasayan Exports Pvt Ltd Vs M/s Criag Technologies Private Limited	G S GANGWAR	9717211123	gangwar@iurisvista.in	23-07-2025
				Execution Petition	EXECUTION (COMM.)/274/2025	26-07-2025	M/S UNITED PETROCHEM PVT. LTD. Vs KALPESH MISTRY	ISHPREET SINGH	99903 25209	isplegalsolutions@gmail.corn	23-07-2025
				Execution Petition	Ex.COMM - Award by Arb. Comm./48/2025	28-07-2025	KOTAK MAHINDRA BANK LTD. Vs VIMESH KUMAR	parv mahajan	9643646534	Parv.mahajan007@gmail.com	25-07-2025
				Commercial Suit	CS (COMM)/622/2025	31-07-2025	BENTLEY SYSTEMS INC. AND ANR. Vs MR. BALASUBRAMONIAN	PUNEET AHUJA	0120-4059300	imon@anandandanand.com	28-07-2025
				Commercial Suit	CS (COMM)/623/2025	31-07-2025	M/S NMF EQUIPMENTS AND PLANTS PVT. LTD. Vs PUNJAB AND SIND BANK AND ANR.	SAMIR TANDON	99581 78204	ujjwallaw@gmail.com	30-07-2025
33	**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCI**	**SOUTH-EAST**	Commercial Suit		OMP (I) (COMM.)/50/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT. LTD. Vs VIVEK KUMAR	Rahul Chauhan	9977891788	INFO@AUALEGAL.COM	06-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
	AL COURT)				CS (COMM)/514/2025	01-07-2025	STATE BANK OF INDIA Vs ABHAY KUMAR PANDEY	RANI BHARDWAJ	964368091	rbhardwajassociate@gmail.com	10-06-2025
				Commercial Suit	CS (COMM)/515/2025	01-07-2025	CP WHOLESALE INDIA PVT. LTD. Vs DIVATOS INDIA LLP AND ORS.	Swati Mittal	9958052524	aditya.nayyar@ortislaw.com,	10-06-2025
					CS (COMM)/516/2025	01-07-2025	SH. BALVINDER SINGH Vs SH. VEER RAJU KANAKAM	NARESH GUPTA	9811360477,	NARESHADVOCATE@Y AHOO.COM	06-06-2025
					M-Ex/36/2025	03-07-2025	SPJ CARGO PRIVATE LIMITED Vs WHITE GLOBE	Navneet	9013155901	utkarshjoshi255@gmail.com	07-06-2025
					Ex.COMM - Award by Arb. Comm./40/2025	03-07-2025	SHRI SAILESH SARAF Vs PARKAIRE ENGINEERING CO PVT LTD	Dr. Virendra pal Singh	9810145707	drvpsingh 1964@gmail.com	10-06-2025
					EXECUTION (COMM.)/233/2025	03-07-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs PANKAJ SINGH	HIMANSHU GARG	-8750618722	: sswaniassociates@gmail.com	16-06-2025
					OMP (COMM.)/47/2025	04-07-2025	SMT. RAMAN GUPTA Vs AXIS BANK LTD.	NEERAJ JAIN	9868503030	dd ainlawfinn@gmail. Com	01-07-2025
					CS (COMM)/542/2025	07-07-2025	STATE BANK OF INDIA Vs MR. JANGMINLEN HAOKIP	Suchita Dixit	8896932838,	agnihotriisuchita@gmaiLcom	03-07-2025
					CS (COMM)/552/2025	08-07-2025	M/S H S CHEMICAL SUPPLIERS Vs M/S SHIVANI TEXTILES LIMITED	AMIT GOEL	9810122373/	goelassociates42@gmail.com	04-07-2025
					MISC DJ 756/2025	11-07-2025	CARDIO FITNESS INDIA PVT. LTD. Vs CHISEL FITNESS LLP	SHAILENDRA KUMAR SINGH	9818104905	sksingh_advocate@yahoo.com	09...
					MISC DJ 757/2025	11-07-2025	CARDIO FITNESS INDIA PVT. LTD. Vs CHISEL FITNESS LLP	SHAILENDRA KUMAR SINGH	9818104905	sksingh_advocate@yahoo.com	09-07-2025
					CS (COMM)/568/2025	12-07-2025	M/S SHAKTI SUMAN Vs. M/S NETWORK PVT LTD	ADAMAYA PAL SINGH	9716090890	devalok99@gmail.com	08-07-2025
					CS(COMM)570/2025	12-07-2025	M/S RAGARD NETWORK SOLUTION PVT LTD VS M/S AWORKS DESIGN PVT LTD	ANISHA MATHUR	9971096840	shepherdlaw@gmail.com	09-07-2025

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					CS(COMM)571/2025	12-07-2025	M/SADITYA INFOTECH LTD Vs M/S CNM TECHNOLOGIES PVT LTD	AMIT SINGH	9871291420	jurisprudence011@gmail.com	09-07-2025
					CS(COMM)572/2025	12-07-2025	M/S G&G RMC SOLUTION Vs M/S KVL PROPERTIES PVT LTD	SUMIT KUMAR	9771191O72	sumit_yadav1984@gmil.com	11-07-2025
					CS(COMM)576/2025	14-07-2025	SMT. GANGA DEVI AND ANR. Vs MOHD. GUDDU	AVTAR SINGH BHAMLOT	9810910333	avtarsingh78@yahoo.com	09-07-2025
					CS(COMM)579/2025	16-07-2025	M/S DUCHEN ENGINEERS Vs M/S ALPHA TOYO LTD	RAM NIWAS	9811884380	mumtaaz512@gmail.com	15-07-2025
					CS(COMM)580/2025	16-07-2025	SH. BIJAYA NABAMI PROP OF LA CADEAU Vs CONNECTING VENUES PVT LTD ORS	TARUN VERMA	9871495838	cstarunverma@gmail.com	14-07-2025
					CS(COMM)581/2025	16-07-2025	CANARA BANK Vs BABU PROP SHRI BALAJI ENTERPRISES	CHITRA MALHOTRA	9211888057	chitramalhotra@gmail.com	14-07-2025
					CS(COMM)591/2025	18-07-2025	ANTARA SENIOR LIVING LTD. Vs SUNCITY HI-TECH PROJECTS PVT. LTD. AND ORS.	ABHISHEK SINGH	9560976088	manasvi.ch92@gmail.com	16-07-2025
					OMP I (COMM.)/70/2025	19-07-2025	CARS24 FINANCIAL SERVICES PVT. LTD. Vs DEVENDER	Rahul Chauhan	9971891788	INFO@AUALEGAL.COM	17-07-2025
					CS (COMM)/605/2025	25-07-2025	ASHOK GULATI Vs SOCIETY FOR ADVANCEMENT OF EDUCATION AND ORS	SARTHAK JAIN	9811195114	bharghav@chambersofbharghavthalil.com	24-07-2025
					[illegible]	12-07-2025	DELHI TOURISM AND TRANSPORT DEVELOPMENT CORPORATION LTD. Vs M/S NEO URBAN (THROUGH	SUJATA KASHYAP	9810147632	kashyapsujata@yahoo.co.in	08-07-2025
					[illegible]	12-07-2025	S S INDUSTRIES Vs TREND PORT	MP CHAUDHARY	8588826768	mpchaudhary07@gmail.com	08-07-2025
					[illegible]	12-07-2025	UNION BANK OF INDIA Vs NAVAL KISHORE MISHRA	DHANANJAY SINHA	9540009991	--------	08-07-2025
					[illegible]	12-07-2025	SS INDUSTRIES V BISCUIT BASKET Vs BISCUIT BASKET PVT LTD	MP CHAUDHARY	8588826768	mpchaudhary07@gmail.com	05-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
						12-07-2025	PRATEEK JAIN Vs VIKRAM VASANDHI	PUBLIC PROSECUTOR	-----	------	-----
					EXECUTION (COMM.)/255/2	15-07-2025	SUDESH AGGARWAL THROUGH HER SPECIAL POWER OF ATTORNEY Vs LENSKART SOLUTIONS PVT	GAGANPREET SINGH	9810243506	gaganpreetsingh74 l@gmail.com	12-07-2025
						19-07-2025	CARS24 FINANCIAL SERVICES PVT. LTD. Vs DEVENDER	AUA LEGAL LLP	ol I-4356535	info@aualegal .com	17-07-2025
					EXECUTION (COMM.)/262/2	21-07-2025	State bank of India Vs Nitesh	Suchita Dixit	8896932838,	agnihotrisuchita@gm ail.com	13-07-2025
						21-07-2025	HEMA CONNOISSEUR COLLECTIONS PVT Vs DOMINION EXPO VENTURES PVT LTD	ONKAR PANDEY	999671955	onkarpandeybhu@g mail.com	18-07-2025
					CS(COMM)624/2025	31-07-2025	STATE BANK OF INDIA Vs SAJAY (DECEASED) THROUGH Lrs	SHIV TYAGI	9811059032	shivktyagi1@gmail.co m	26-07-2025
					CS(COMM)616/2025	28-07-2025	ONESTO LABS PRIVATE LIMITED Vs ASHOK KUMAR and ORS.	Prabhu Tandon	---	itigation@ashwathhle gal.com	24-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL	Misc (DJ)	666/2025	01.07.2025	M/S Kay Gee Knitwear Ltd Vs M/S P & G Enterprises Pvt Ltd	K M Sarita	9910312050	adv.km.sarita@gmail.com	05.06.2025
				RP	7/2025	01.07.2025	Bespoke AMS Vs Mangolia Martinique clothing	Sh Rajat Jain	9818514477	advrajatjain@gmail.com	17.06.2025
				CS (comm)	521/2025	01.07.2025	M/S Wholesome Paper Products LLP Vs M/S SNNR Pvt Ltd	Ms Jagriti Jain & parthesh Bhardwaj	8527506427 & 7042312792	lawfim@unsolvedlegal.com	10.06.2025
				CS (comm)	523/2025	02.07.2025	Napin Impex Limited Vs M/s Pioneer Esevve Pvt. Ltd.	Mohd. Azhar	9910022880	advocate.azhar@gmail.com	07.06.2025
				CS (comm)	550/2025	07.07.2025	Madura Coats Pvt. Ltd. Vs Kamaldeep Proprietor of M/s Muskan Enterprises	Mr. Sandeep Vishnu	9810394594	sandeepvishnu2008@gmil.com	02.07.2025
				CS (comm)	554/2025	07.07.2025	State Bank of India Vs Shri Th Suresh Kumar Singha	Ms. Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	03.07.2025
				CS (comm)	555/2025	07.07.2025	M/s Abhishek Megamech Pvt. Ltd. Vs Subhangi Marketing Services and others.	Ms. Babita	9250192546	advocatebabita2025@gmail.com	19.06.2025
				CS (comm)	562/2025	09.07.2025	Santosh Kadyan Vs Bank of Baroda	Mr. Parth khatri	9999025170	advparthkhatri@gmail.com	05.07.2025
				CS (comm)	566/2025	10.07.2025	M/s Computronics India Vs. Madhyanchal Vidyut Vitvan Nigam Ltd.	Mr. Abhishek Pandey	8447701038	chambersofrcp@gmail.com	07.07.2025
				CS (comm)	575/2025	12.07.2025	State Bank of India Vs Subaran Singh	Mr. R.N. Singh and Associates	9868523230	advrnarayan@gmail.com	08.07.2025
				CS (comm)	611/2025	26.07.2025	M/S Ornate Agencies Pvy. Ltd VS M/S Daiz Solar	Sh Abhishek Singh	8447060945	legalprahi@gmail.com	24.07.2025
				CS (comm)	609/2025	25.07.2025	Yogesh Satija Vs Group Cyber ID Technologies Pvt ltd.	Sh Inderjeet Basoya	9654910300	inderjeet basoya90@gmail.com	19.07.2025
				CS (comm)	615/2025	28.07.2025	NM/s National Diesel Generator Vs Shanvi Estate Management Services Pvt Ltd.	Abhinay Gupta	9999886478	guptabhinay@gmail.com	23.07.2025

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				CS (comm)	617/2025	28.07.2025	Onesto Labs Pvt ltd Vs Clay Co Cosmetics Pvt Ltd	Sh Prabhu Tandon	8750905558	litigation@ashwathhlegal.com	24.07.2025
				OMP I (comm)	60/2025	03.07.2025	Yes Bank Ltd. vs Mohd Irfan	Sh Ananjay Singh	7030378800	asaplegalandadvocates@gmail.com	25.06.2025
				OMP I (comm)	61/2025	03.07.2025	Yes Bank Ltd Vs Himani Krishan Kumar	Sh Ananjay Singh	7030378800	asaplegalandadvocates@gmail.com	25.06.2025
				OMP I (comm)	62/2025	04.07.2025	Cars 24 Financial Services Pvt Ltd vs Syed Ali	Sh Rahul Chauhan	9971891788	info@avalegal.com	21.06.2025
				OMP I (comm)	64/2025	05.07.2025	M/S Tata Capital Ltd Vs Mahakaleshwar Infratech Pvt ltd	Sh Naveen Sharma	9350569040	naveenk@1019@yahoo.com	30.06.2025
				OMP I (comm)	77/2025	24.07.2025	Cars 24 Financial Services Pvt Ltd vs Jagdish	Sh Rahul Chauhan	9971891788	info@avalegal.com	17.07.2025
				OMP I (comm)	78/2025	24.07.2025	Cars 24 Financial Services Pvt Ltd vs Nagesh K M	Sh Rahul Chauhan	9971891788	info@avalegal.com	17.07.2025
				Execution (comm)	43/2025	14.07.2025	M/S Sundram finance Vs Satish Kumar	Nitin Mehta	9773667288	MEHTAASSOCIATES09@GMAIL.COM	10.06.2025
				Execution (comm)	271/2025	22.07.2025	Naresh kumar Vs Kewal Singh	Manohar Naagar	9891836696	naagarmanohar@gmail.com	11.04.2025
				Execution (comm)	279/2025	30.07.2025	M/S Convergia Digital Education Vs Mr. Buddhi Ram	Ms Anju Bagai	9810195013	anjubagai@yahoo.com	22.07.2025
				Execution (comm)	275/2025	26.07.2025	Bhushan Dealmark Pvt Ltd Vs Vishal Hooda	Sh Shakeel Sarwar Wani	8750618722	sswaniassociates@gmail.com	07.07.2025
				Execution (comm)	276/2025	26.07.2025	Deepshikha properties Ltd Vs M/S ABS Constructions Company & Ors.	Sh Shakeel Sarwar Wani	8750618722	sswaniassociates@gmail.com	16.06.2025
				Execution (comm)	280/2025	30.07.2025	M/s Analco India Pvt tld vs M/s Viak Group Pvt. Ltd.	Radhey Shyam	9811041494	radheyshyamadv@gmail.com	08.07.2025

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				Execution (comm)	281/2025	30.07.2025	M/S E.S. Electricals Switchgears & Control Pvt Ltd Vs Sh Amar Singh	Rajeev Kumar Tiwari	9312276651	r.dewari88@gmail.com	22.05.2025
				Execution (comm)	253/2025	14.07.2025	M/S Asia Research Partners Vs M/s Optimal Strategix Group Inc & Ors	Sh Vineet Taneja	7838661141	vineettaneja@gmail.com	03.06.2025
				Execution (comm)	236/2025	03.07.2025	M/S Samara India Pvt Ltd Vs M/S Western Motors	Sh Brijesh Singh	8860204532	info@samaragroup.com	21.05.2025
				Execution (comm)	235/2025	03.07.2025	State Bank of India Vs Ramdev Sharma	Rani Bhardwaj	8010410831	rbhardwajassociate@gmail.com	04.06.2025
				Execution (comm)	339/2024-CASE REVOKE	19.12.2024	M/S Kay Gee Knitwear Ltd Vs M/S P & G Enterprises Pvt Ltd	K M Sarita	9910312050	adv.km.sarita@gmail.com	12.12.2024
				Execution (comm)	262/2025	21.07.2025	State Bank of India Vs Nitesh	Ms Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	13.07.2025
				Misc (DJ)	797/2025	22.07.2025	Amit Switchgear Vs SPC Engineering	Nancy Singh	9958253672	ssplegal2018@gmail.com	21.07.2025
				Misc (DJ)	735/2025	07.07.2025	Lexus Granito Vs SPJ Cargo	Siddharth Relan	942746464	pritshah20@gmail.com	04.07.2025
35	**SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	39 BlockIi	OMP(I) COMM	52/2025	01.07.2025	M/S AATG ENTERPRISES V/S M/S BLUE SMART FLEET	KARTIKAY YADAV	9810175671	kaynlegal@gmail.com	11.06.2025
				CS COM	519/2025	01.07.2025	SANJEEV KUMAR V/S SEHGAL ELECTRICALS	KAILASH KUMAR	9711322898	rmstal@gmail.com	11.06.2025
				EX COM	232/25	2.07.2025	RAJ CREATION VS AM WEHHOP INDIA PVT	TARUN BAHLARA	9555670769	tarun .baihar@yahoo.com	16.06.2025

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				CS COM	524/25	2.07.2025	CANARA BANK VS ANJALI CHAUDHERY	PRATAP CHANDRA RANA	9990366723	prana35000@ gmail com	09.06.2025
				CS COM	530/25	3.07.2025	CANARA BANK VS NAZEE ALAM	PRATAP CHANDRA RANA	9990366723	prana35000@ gmail com	09.06.2025
				CS COM	46/25	3.07.2025	MEDUSA FASHION VS AMBIENCE COMMERCIAL	SAUMYA TIWARI	40107190	info@dsnriegal.com	05.06.2025
				CS COM	532/25	4.07.2025	MS VIAAN GLOBAL VS MS SAMI AGROVET	NEERAJ KUMAR	8130467588	advocate nkg1974@gmao.com	04.06.2025
				CS COM	546/25	7.07.2025	SBI VS KUMAR TILUGA	SUCHITA DIXITA	8896932838	agnihotrisuchita@gmal	05.07.2025
				EX COM	242/25	7.07.2025	MS GURDAYAL & SONS VS MS SAGA PAPERS	ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	01.07.2025
				CS COM	561/25	09.07.25	GARDGIL VOHRA V/S ASHIMARA	RAVIN RAO	9250700001	office@rrpartners.co.in	26.06.25
				EX COM	38/25	9.07.2025	MONEY WISE FINANCIAL VS COLOCUBE TECHNOLOGI	MEHVISH KHAN	8882717100	khannmchvish2189@ gmail.com	17.06.2025

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				EX COM	245/25	10.07.2025	R K RADHU VS MS ATLAS CYCLE	DINESH KU CHAWLA	9810283793	dineshkchawla@yoho o.co.in	08.07.2025
				CS COM	565/25	10.07.2025	CONVERGIA DIGITAL V/S GURU DUTT	RAJESH KUMAR	9810195013	kumarrajeshadv@yah oo.com	03.07.2025
				CS COM	574/25	14.07.2025	TLG INDIA PVT VS GAMA INTERNAT PVT	AMIT TYAGI	9910082777	info@aadhylegal .com	11.07.2025
				MISS DJ	785/25	17.07.2025	AMAZON PAY PVT VS TRANSERY PVT	P & A LAW OFFICERS	9599559505	nrbindra@palaw. in	16.07.2025
				CS COM	517/2025	01.07.2025	MS WHOLESOME PAPER VS MS NEW SHOP CSTORE NETWORK PVT	JAGRITI JAIN	8527506427	LAWFIRM@UNSOL VERLEGAL.CON	30.06.2025
				CS COM	522/25	2.07.2025	BENTLEY SYSTEM INCORPATED VS MR MOHAMMED RASHEED	AARSHIN BHEL	9810621272	aarshia@sai	30.06.2025
				CS COM	587/25	17.07.2025	GURUKUL PUBLICATION VS J S INTERNATIONAL	RAMNESH KHANA	9891696900	rka.lawoffices@g Mal.com	01.07.2025
				CS COM	540/25	05.07.2025	CANARA BANK VS BIJENDER KU PRASAD	PRATAP CHANDRA RANA	9990366723	prana250@ gmao .com	04.07.2025

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				EX COM	261/25	21.07.2025	MS RISE AIR CONDITIONS VS MS LINDEX IMPEX PV	R K BACHAN	9868431579	good faithlawoffic850@rediffinail.con	11.07.2025
				OMP(I) COMM	72/25	21.07.2025	CARS 24 FINANCIAL VS MAYANK SHARMA	AUA LEGAL	9971891788	info@aunlegal.com	18.07.2025
				OMP(I) COMM	73/25	21.07.2025	CARS 24 FINANCIAL VS RAHUL	AUA LEGAL	9971891788	info@aunlegal.com	18.07.2025
				OMP(I) COMM	67/25	17.07.2025	IIFL FINANCIL VS MS SARANGI METAL WORK	VARSHA SINGH	993838432	sarangi. sumit@gmail.com	16.07.2025
				EX COM	267/25	22.07.2025	HIGH SPRITS EXIX VSA IGI PRIDAYS RESTT	ONKAR PANDAY	9999671955	onkar pandaybhy@gmal.com	21.07.2025
				CS COM	597/25	23.07.2025	UTKAL BOARD & MILS LIMITED VS MR JUNNA SAHANI	S S WANI	8750618722	sswaniassociates@gmail.com	07.07.2025
				EX COM- AWARD	49/25	28.07.2025	MS SUNDARAM FINANCIAL VS KRISHNA CHANDRA MISHRA	NITIN MEHTA	8802218291	Advocate.mehta associate09@gmail.com	14.07.2025
				EX COM- AWARD	614/25	28.07.2025	THREE N PRODUCTS VS LOKA VEDA NATURAL PVT	DAVESH VASIST	79821046333	Deva ,adb300@gmal .com	13.07.2025
36	**SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL**	**EAST**	209	CS COMM 74	1717/2025	02-07-2025	RCI ELECTRICALS WIRES PVT. LTD. VS YASH EXPORTS	SH DEEPAK SINGH THAKUR	9654290606	advdeepaksinghoffical@gmail.com	09-06-2025

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	COURT)		209	CS COMM 74	1757/2025	07-07-2025	CANARA BANK VS MONIKA	SH KUMAR VISHWJEET	9718909886	adv.vishwjeet@gmail.com	09-06-2025
			209	CS COMM 74	1857/2025	14-07-2025	ECOSURE PULPMOLDING TECHNOLOGIES LTD VS VALUE SQUARE CAPITAL PVT. LTD.	SH ABHISHEK SHARMA	9899442297	contact@saslaw.co.in	08-07-2025
			209	CS COMM 74	1882/2025	16-07-2025	G. R. BUILDERS VS METRO HOSPITAL CANCER INSTITUTE	SH ANSHIT DUA	9873750515	anmol@bakshiandassociates.com	16-07-2025
			209	CS COMM 74	1897/2025	18-07-2025	MITHAN LAL GOEL VS SASHI GOEL	SH RAVI KRISHAN CHANDNA	9711752002	ravikrishanchandna@gmail.com	22-07-2025
			209	CS COMM 74	1904/2025	19-07-2025	CATURA TECH AUTOMATION PVT. LTD. VS KAPIL TEHRAN	SH SHRESHTH JAIN	9871206484	shreshth@lawkins.in	09-06-2025
			209	CS COMM 74	1910/2025	19-07-2025	BANK OF MAHARASTHRA VS RAM KUMAR ENTERPRISES	SH RAKESH KUMAR	9891691568	rakesh.advct@gmail.com	09-06-2025
			209	CS COMM 74	1911/2025	19-07-2025	BANK OF MAHARASTHRA VS GARV TRADERS	SH RAKESH KUMAR	9891691568	rakesh.advct@gmail.com	08-07-2025
			209	CS COMM 74	1989/2025	26-07-2025	ANIL KUMAR VS KOZZIBY TRADING	SH GAURAV KOCHHAR	9810940055		16-07-2025
			209	CS COMM 74	1990/2025	26-07-2025	SHWETA DAZY PROP VS AA REALVENTURE PVT LTD.	SH SANJAY KUMAR	9891848453	sanjaykumar9375@gmail.com	22-07-2025
			209	CS COMM 74	2003/2025	28-07-2025	AJYA GUPTA VS GAURAG GARG	MS SHWETA GARG	9818274143	shweta.d14@gmail.com	09-06-2025
			209	CS COMM 74	2044/2025	01-08-2025	MAMTADEVI VS DIWAN CHAND GOYAL	MS RAJNI YADAV	8700926126	Synergylegal80@gmail.com	09-06-2025
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	1727/2025	03/07/25	INVOICE DHANMISRO MARKITING PVT. LTD VS RELIANCE RETAIL LTD.	SH RAVINDRA SINGH RAWAT	9871144756	advocateravindrasinghrawat@gmail.com	08-07-2025
			101	CS COMM 74	1740/2025	04/07/25	PAWAN KUMAR MAHESHWARI VS KOMAL AGGARWAL PROP MADHAV PRINTERS AND PACKERS	SH MANOJ KUMAR	7827052969	adv.manoj18@gmail.com	16-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			101	CS COMM 74	1759/2025	08/07/25	NEW ELECTRO INDIA VS DHARAMRAJ CONTRACTS INDIA PVT. LTD.	SH ANURAG MALIK	8279698549	adv.anuragmalik16@gmail.com	22-07-2025
			101	CS COMM 74	1769/2025	08/07/25	UNION BANK OF INDIA VS HUMAYU	SH SIDHARTH JOSHI	9818509714		09-06-2025
			101	CS COMM 74	1804/2025	10/07/25	S. K. GUPTA VS DILSHAD AND ANR	SH HARSH RAJPUT	9810047548	adv.satishpandit@gmail.com	09-06-2025
			101	CS COMM 74	1818/2025	11/07/25	BANK OF INDIA VS IFTIKHAR KHAN AND ANR	SH V. P. TIWARI	9990182901	vptiwariadvocate@gmail.com	08-07-2025
			101	CS COMM 74	1850/2025	21/07/25	VEENA CHANDRA VS KVUS ORGANIC AGROTECH PVT. LTD.	SH SAROJ KUMAR JHA	9818701001	jhaandassociatesdhc@gmail.com	16-07-2025
			101	CS COMM 74	1909/2025	21/07/25	ANVESHAN FARM TECHNOLOGIES PVT. LTD. VS LAKHAMI CHAND SONI	SH KSHITIJ CHHABRA	9873300070	info.lawmenalliance@gmail.com	22-07-2025
			101	CS COMM 74	1919/2025	22/07/25	VINOD WASAN VS DTWELVE SPACES PVT. LTD.	SH NAVEEN KUMAR GOYAL	9810215264	naveenkgoyal@yahoo.com	09-06-2025
			101	CS COMM 74	1930/2025	22/07/25	IFL PROMOTERS LTD. VS RS WASTE CARE TECHNOLOGY PVT. LTD.	SH MANOHAR NAAGAR	9891836646	naagarmanohar@gmail.com	09-06-2025
			101	CS COMM 74	1969/2025	24/07/25	CMG BIOTECH PVT. LTD. VS MATINS HEALTH CARE	SH ANUJ KUMAR	7503380065	advocate.anuj@consultant.com	08-07-2025
			101	CS COMM 74	1979/2025	25/07/25	PIYUSH JAIN VS PARVEEN GARG	SH MANOJ MITTAL	9971165471		16-07-2025
			101	CS COMM 74	1980/2025	25/07/25	DESIGN ALIYA THRU SHAKRA BEGUM VS CLUTHCHES JUTTIS THRU NIDHI RATHI	SH MRIDUL AGNIHOTRI	8510007205	mridulagnihotri1998@gmail.com	22-07-2025
			101	CS COMM 74	2002/2025	28/07/25	AJAY GUPTA VS SURAJ TIWARI	MS SHWETA GARG	9818274143	shweta.d14@gmail.com	09-06-2025
			101	CS COMM 74	2010/2025	29/07/25	PROJECTONOMY ENGINEERING CONSULTANTS PVT. LTD. VS SANJAY AGGARWAL	SH JITENDRA PANCAHRIA	9811034053	pancharia8associates@gmail.com	09-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			101	CS COMM 74	2020/2025	30/07/25	E AND A ENGINEERING SOLUTIONS PVT. LTD.VS REHANI INDCON PVT. LTD.	SH PRATEEK SHARMA	9873407861	prateeksh1986@gmail.com	08-07-2025
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S.(COMM)	88/2025	SBI Vs SH. SURAJ LAL MISHRA	VIJAY PRAKASH	9810210832	prakashvijay@gmail.com	18-06-2025	16-07-2025
			---do--	C.S.(COMM)	89/2025	02-07-2025	M/S JAY SHREE FOOD & SPICES Vs SATYA SHIV SAI FOODS PVT LTD.	DEBASISH MOITRA & PRANAV GUPTA	9810083029	premvarshney@yahoo.co.in	22-07-2025
			---do--	C.S.(COMM)	90/2025	03-07-2025	M/S RALPA ENTERPRISES Vs MR. MALIK SHAHID M/S V.R. ENTERPRISES	RP. K. RAWAL	9810008623	pawanrawaladvocate@yahoo.co.in	03-07-2025
			---do--	C.S.(COMM)	91/2025	03-07-2025	SH. VIJAY BANSAL Vs SMT. BEENA TRIPATHI	AVNISH KUMAR TYAGI		-	18-05-2025
			---do--	C.S.(COMM)	92/2025	04-07-2025	SH. TIYAZ AKBAR Vs SH. NAWAB MALIK	R. P. SHARMA PANKAJ RAJ SHARMA	8178635246	pankajrsharma2567@gamai.com	12-06-2025
			---do--	C.S.(COMM)	93/2025	05-07-2025	STATE BANK OF INDIA SMALL AND MEDIUM ENTERPRISES CENRE Vs KAMAL ASHRAD KHAN	SHALINI UPADYAY	9899408618	shaliniupadyay.advocate@gmail.com	18-06-2025
			---do--	C.S.(COMM)	94/2025	07-07-2025	MR. ABHISHEK AGGARWAL Vs MS. AQEEL AHMED	JAGRITI JAIN	8527506427	lawfirm@inslovellegal.com	17-06-2025
			---do--	C.S.(COMM)	95/2025	09-07-2025	BANK OF BARODA Vs LIYAKAT ALI AND OTHRERS	JOSHI ASSOCIATION	9910568669	advumeshjoshi@gmail.com	08-07-2025
			---do--	C.S.(COMM)	96/2025	15-07-2025	SMT. NAZREEN Vs M/S IDAM NATURAL WELLNESS PVT. LTD. AND OTHERS	SUMAN KUMARI SINGH	9540649131, 7011959348	advocatesuman826@gmail.com	28-05-2025
			---do--	C.S.(COMM)	97/2025	16-07-2025	R. K. ENTERISES Vs SAMI ENTERPRISES	SH. AJEET KR GUPTA	9871372113	-	04-06-2025
			---do--	C.S.(COMM)	98/2025	22-07-2025	SITARA JABEE Vs PRAMOD KUMAR	ARIHANT JAIN & UTSAV GARG	9811799646	arihant1992@hotmail.com	19-07-2025
			---do--	C.S.(COMM)	99/2025	23-07-2025	MANEESH CHAUHAN Vs SHRI KRISHAN CO SOCIETY	MUKTA ARORA	9811173923	-	18-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			---do--	C.S.(COMM)	100/2025	23-07-2025	S. M. ELECTRONIC Vs GARGI INFRAVISION PRIVATE LIMITED	MANOJ KUMAR YADAV	8130777429	manojadv124@gmail.com	19-07-2025
			---do--	C.S.(COMM)	101/2025	16-07-2025	BABLI Vs HARPREET SINGH THETHI	SH. A. K. SHARMA	9953840039	-	23-07-2025
			---do--	C.S.(COMM)	102/2025	26-07-2025	M/S R S INTERNATIONAL Vs NANDINI GROUP	ATUL SAHI	9873355153	atulsahi@live.com	23-07-2025
			---do--	C.S.(COMM)	103/2025	28-07-2025	SUPREME INDUSTRIES LIMITED Vs MAURYA TRADERS & ORS.	PRANAV GUPTA	9810083029	debasishmoitra@gmail.com	24-07-2025
			---do--	C.S.(COMM)	104/2025	30-07-2025	M/S MUNAZIR EMBROIDERY HOUSE Vs MR. MANOJ KUMAR	SIDDHANT BAN	9999369931	siddhantbanga04@gmail.com	29-07-2025
			---do--	EX.(COMM)	57/2025	08-07-2025	LAHEEK KHAN Vs KASIM	MOHD. TARIQ	9811038156	advocatetariqtyagi@gmail.com	28-06-2025
			---do--	EX.(COMM)	58/2025	12-07-2025	SAKET SACHDEVA Vs ANIL PANDIT	DEVANSH AGGARWAL	9999856476	devansh.lawyer@gmail.com	05-07-2025
			---do--	EX.(COMM)	59/2025	15-07-2025	RAHUL JAIN Vs M/S VISHAL TRADING COMPANY	VIJAY PAL SINGH	8882525642	adv.vihayrajput@gmail.com	15-07-2025
			---do--	EX.(COMM)	60/2025	17-07-2025	M/S JBS ENGINEERING WORKS Vs M/S REVA ENGEERING ENTERPRISES	SH. ASHUTOSH	9810679415	ashutos.adv@gmail.com	16-07-2025
			---do--	EX.(COMM)	61/2025	21-07-2025	M/S S KUMAR GLASS TRADING COMPANY Vs M/S M.K. GLASS & ALUMINIUM WORKS AND OTHERS	RAJENDER PD.	9868584163	adv.rajenderprashad@gmail.com	17-07-2025
			---do--	EX.(COMM)	62/2025	21-07-2025	UNION BANK OF INDIA Vs M/S ARIHANT ENTERPRISES AND OTHERS	RAVI KUMAR	9911118926	advocateravi79@gmail.com	06-06-2025
			---do--	EX.(COMM)	63/2025	21-07-2025	UNION BANK OF INDIA Vs DILIP SINGH BHADORIYA	RAVI KUMAR	9911118927	advocateravi79@gmail.com	06-06-2025
			---do--	EX.(COMM)	64/2025	21-07-2024	UNION BANK OF INDIA Vs SALAHUDDIN	RAVI KUMAR	9911118928	advocateravi79@gmail.com	06-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			---do--	EX.(COMM)	65/2025	21-07-2023	UNION BANK OF INDIA Vs M/S APS ENTERPRISES	RAVI KUMAR	9911118929	advocateravi79@gmail.com	06-06-2025
			---do--	EX.(COMM)	66/2025	21-07-2022	UNION BANK OF INDIA Vs ARCHANA JHA	RAVI KUMAR	9911118930	advocateravi79@gmail.com	06-06-2025
			---do--	MISC DJ	221/2025	01-07-2025	MR. SUNIL KUMAR Vs SANDHYA TYAGI	JAGRITI JAIN	7042312792	lawfirm@inslovellegal.com	09-06-2025
			---do--	MISC DJ	222/2025	01-07-2025	MR. ANIL KUMAR Vs SANDHYA TYAGI	JAGRITI JAIN	7042312792	lawfirm@inslovellegal.com	09-06-2025
			---do--	MISC DJ	232/2025	08-07-2025	JITENDER KUMAR Vs M/S SUPREME INGRASTRUCTURE INDIA LTD.	JAGRITI JAIN	7042312793	lawfirm@inslovellegal.com	08-07-2025
			---do--	MISC DJ	261/2025	16-07-2025	M/S KOGTA FINANCIAL INDIA LTD. Vs VIJAY SINGH	JAGRITI JAIN	7042312794	lawfirm@inslovellegal.com	16-07-2025
			---do--	MISC DJ	273/2025	23-07-2025	VIJAY BANSAL Vs BEENA TRIPATHI	MAYANK BARUA	7701952080	baruamayank08@gmail,com	22-07-2025
39	**SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01**	**SHAHDARA**	301, New Court Building	CS (COMMERCIAL)	02-07-2025	OMP (COMM)/7/2025	SR Metal Vs L and T Finance Limited	mohit gupta	8950700188	advmohitgupta2022@gmail.com	16-06-2025
			301, New Court Building	CS (COMMERCIAL)	02-07-2025	CS (COMM)/395/2025	M/s Suresh Apparels Vs MANOJ KUMAR GUPTA	BHARAT GUPTA	9268300000	bharat.guptarkca@gmail.com	12-06-2025
			301, New Court Building	CS (COMMERCIAL)	04-07-2025	CS (COMM)/406/2025	Mahesh Kumar Dudhani Vs Arvind Singh	arun kumar	9210004370	ad.vyasarun@gmail.com	11-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	04-07-2025	CS (COMM)/408/2025	SHERRY KHURANA Vs Tanvi Sachdeva	Amardeep maini	9818451845	advocatemaini@gmail.com	04-07-2025
			301, New Court Building	CS (COMMERCIAL)	05-07-2025	CS (COMM)/410/2025	KOADON LAB LLP Vs CHAUHAN CHARITABLE COLLECTION CENTRE	Vipul wadhwa	9873779113	vipulwadhwa@vslegal.in	22-05-2025
			301, New Court Building	CS/COMMERCIAL	09-07-2025	Ex. - Award by Arb./10/2	SUNDARAM FINANCE LTD Vs BABLU A and Ors.	Nitin Mehta	9773667288	advocate.mehtaassociate09@gmail.com	12-06-2025
			301, New Court Building	CS (COMMERCIAL)	09-07-2025	Execution (Comm.)/139/	M/S K D LACE HOUSE Vs Bela Creation Private Limited	Vansh kalra	9716777570	advvanshkalra@gmail.com	24-06-2025
			301, New Court Building	CS (COMMERCIAL)	09-07-2025	Execution (Comm.)/140/	Globe Express Services P LTD Vs Taxtiles Craft	Shariq j. reyaz	9906070001	shariq.jreyaz@gmail.com	13-06-2025
			301, New Court Building	CS (COMMERCIAL)	09-07-2025	CS (COMM)/425/2025	JMW India Private Limited Through its Authorized Representative Vs Dinesh Verma Sole Proprietor of M/s Advent Enterprises	Mayank rastugi	9810003385	info@rastugi.co	04-07-2025
			301, New Court Building	CS (COMMERCIAL)	09-07-2025	MISC DJ/626/2025	SHREE bankey behari fabrics Vs NITIN KUMAR MITTAL	Neeam malik	7303296156	neelam.malik8512@gmail.com	02-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	10-07-2025	CS (COMM)/427/2025	Hello Brother Fashion LLP Vs Mayasheel Retail India Limited	Arpit Jain	9811595800	arpitjain2099@gmail.com	17-06-2025
			301, New Court Building	CS (COMMERCIAL)	10-07-2025	CS (COMM)/428/2025	Jain Casuals Wear Pvt Ltd Vs Sanvie Retail Pvt Ltd	Arpit Jain	9811595800	arpitjain2099@gmail.com	10-06-2025
			301, New Court Building	CS (COMMERCIAL)	10-07-2025	CS (COMM)/432/2025	Vinesh Jain Vs Tarun Kumar	O P Aggarwal	9899695533	ashishaggarwal01@gmail.com	10-06-2025
			301, New Court Building	CS (COMMERCIAL)	11-07-2025	CS (COMM)/433/2025	Sanjay Saini Vs VSN Electro components private ltd	Neeam malik	7303296156	neelam.malik8512@gmail.com	05-07-2025
			301, New Court Building	CS (COMMERCIAL)	12-07-2025	CS (COMM)/436/2025	Raju Singh Vs Ramesh Kumar Sharma	piyush katyal	8700925528	piyushkatyal98@gmail.com	09-07-2025
			301, New Court Building	CS (COMMERCIAL)	12-07-2025	MISC DJ/642/2025	SH RANJEET SINGH AND ANR Vs M/S BAJWA AUTO MOBILES AND ANR	P S Sharma	9999068863	advocatepssharma.19@gmail.com	09-07-2025
			301, New Court Building	CS (COMMERCIAL)	12-07-2025	MISC DJ/643/2025	SH RANJEET SINGH and ANR Vs M/S BAJWA AUTO MOBILES AND ANR	P S Sharma	9999068863	advocatepssharma.19@gmail.com	09-07-2025

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			301, New Court Building	CS (COMMERCIAL)	14-07-2025	CS (COMM)/439/2025	SUKHDEEP SINGH Vs ASHA RANI	Radhey Lal Shar	9891206567	advocate.radheylalsharma@gmail.com	04-07-2025
			301, New Court Building	CS (COMMERCIAL)	17-07-2025	Ex. - Award by Arb./13/2	SUNDARAM FINANCE LTD Vs MASHNUN KHAN	Nitin Mehta	9773667288	advocate.mehtaassociate09@gmail.com	09-07-2025
			301, New Court Building	CS (COMMERCIAL)	17-07-2025	Execution (Comm.)/149/	Sachin Jain Prop M/s Jai Jinendra Fabrics Vs Firdous W/o Iftikhar Ahmad	aditya jain	8383953944	Jain.adityaraj@yahoo.com	12-07-2025
			301, New Court Building	CS (COMMERCIAL)	17-07-2025	Execution (Comm.)/150/	STATE BANK OF INDIA Vs Piyush	suchita dixit	8896932838	agnihotrisuchita@gmail.com	14-07-2025
			301, New Court Building	CS (COMMERCIAL)	17-07-2025	MISC DJ/655/2025	amit kapoor Vs PUNEET KAPOOR	Anita Dhingra	9871439621	advocateanitadhingra56@gmail.com	15-07-2025
			301, New Court Building	CS (COMMERCIAL)	18-07-2025	MISC DJ/658/2025	PUNJAB AND SINDH BANK Vs Deepa Chauhan Thapa	Kanika Baweja	9810980834	areness@arenesslaw.com	16-07-2025
			301, New Court Building	CS (COMMERCIAL)	23-07-2025	Execution (Comm.)/157/	PANKAJ JAIN Vs MOHAMMAD JAFAR	aditya jain	8383953944	Jain.adityaraj@yahoo.com	16-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	23-07-2025	CS (COMM)/456/2025	M/S UTKARSH FOODS PRODUCTS Vs DEVANSH FOOD PRODUCTS	Ramesh C Sharn	9868176068	shivlawhouse@gmail.com	17-07-2025
			301, New Court Building	CS (COMMERCIAL)	26-07-2025	CS (COMM)/461/2025	SWAGAT FASHION CO Vs GOEL HOSIERY	Vasudha Arey	7973981758	Vasudharey1@gmail.com	28-05-2025
			301, New Court Building	CS (COMMERCIAL)	28-07-2025	Ex. - Award by Arb./14/2	M/S Singh Finlease Pvt Ltd Vs RAKESH KUMAR BHARDWAJ	Nitish Sharma	9953472718	lexgentem@gmail.com	15-07-2025
			301, New Court Building	CS (COMMERCIAL)	30-07-2025	Execution (Comm.)/160/	ARPIT KEYAL PROPRIETOR OF M/S ASIAN FABRICS Vs SUMIT ARORA PROPERITOR OF M/S SHRI MOTI RAM AND SONS	Ankit Gupta	8860353372	advocateankit1990@gmail.com	29-07-2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	01-07-2025	CS (COMM)/390/2025	Rohit Seth Vs Amara Ram	ARUN KUMAR(	921114370	advvyasarun@gmail.com	01-07-2025
			ROOM NO 208	COMMERCIAL	01-07-2025	CS (COMM)/388/2025	Union Bank of India Vs Madan Tiwa	Sandeep Soni(P)	9999114922	samarendrakradv@yahoo.com	01-07-2025
			ROOM NO 208	COMMERCIAL	01-07-2025	CS (COMM)/392/2025	Union Bank of India Vs Amar	Sandeep Soni(P)	9999114922	samarendrakradv@yahoo.com	01-07-2025
			ROOM NO 208	COMMERCIAL	01-07-2025	CS (COMM)/391/2025	Union Bank of India Vs Sanjeev Kun	Sandeep Soni(P)	9999114922	samarendrakradv@yahoo.com	01-07-2025
			ROOM NO 208	COMMERCIAL	01-07-2025	CS (COMM)/389/2025	Dhruv Cables and Conductors Vs Aj	Ankit Mehta(P),	9811044483	paragjain68@gmail.com	01-07-2025

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			ROOM NO 208	COMMERCIAL	01-07-2025	CS (COMM)/387/2025	S K TECHNOLOGIS Vs RAVI ELEC	Ankur Singhal(P	9811106422	pkchauhanadvocate@gmail.com	01-07-2025
			ROOM NO 208	COMMERCIAL	01-07-2025	CS (COMM)/386/2025	M/s Suresh Apparels Vs SHUBHAM	Bharat Prakash(	9268300000	bharat.guptaarkca@gmail.com	01-07-2025
			ROOM NO 208	COMMERCIAL	01-07-2025	CS (COMM)/393/2025	GIRISH MITTAL AND ANR Vs HAR	Subhash Chandr	9871051782	piyushchand@gmail.com	01-07-2025
			ROOM NO 208	COMMERCIAL	01-07-2025	CS (COMM)/385/2025	Aggarwal Brothers Vs Naresh Bazar	Arpit Jain(P),	9811595800	arpitjain2099@gmail.com	01-07-2025
			ROOM NO 208	COMMERCIAL	01-07-2025	CS (COMM)/384/2025	Aggarwal Brothers Vs Jaysons	Arpit Jain(P),	9811595800	arpitjain2099@gmail.com	01-07-2025
			ROOM NO 208	COMMERCIAL	03-07-2025	CS (COMM)/402/2025	SAHIL GOYAL Vs AMAL BAL	Latika Goel(P),	8076467665	advocatelatikaagoel@gmail.com	03-07-2025
			ROOM NO 208	COMMERCIAL	03-07-2025	CS (COMM)/401/2025	SAHIL GOYAL Vs NARESH KUMAI	Latika Goel(P),	8076467665	advocatelatikaagoel@gmail.com	03-07-2025
			ROOM NO 208	COMMERCIAL	04-07-2025	CS (COMM)/409/2025	Easy Trip Planners Limited Vs Wb H	Anuj Jain(P),	9810599376	cnvassociates@hotmail.com	04-07-2025
			ROOM NO 208	COMMERCIAL	07-07-2025	CS (COMM)/418/2025	VLK ASSOCIATES PRIVATE LIMITI	Manish Kumar(I	9968466963	aormanishkumar@gmail.com	07-07-2025
			ROOM NO 208	COMMERCIAL	07-07-2025	CS (COMM)/417/2025	BANK OF INDIA Vs PUSHPA SRIV.	KUMAR VISHW	9718909886	adv.vishwjeet@gmail.com	07-07-2025
			ROOM NO 208	COMMERCIAL	08-07-2025	CS (COMM)/420/2025	POONAM KAPOOR Vs SONU	SOBI BANO(P),	7838386664	amannarula@gmail.com	08-07-2025
			ROOM NO 208	COMMERCIAL	15-07-2025	CS (COMM)/441/2025	M/S DEEPAK AUTOMOBILES THR	Kuljeet Singh Sa	9811133477	cosachdeva@gmail.com	15-07-2025
			ROOM NO 208	COMMERCIAL	17-07-2025	CS (COMM)/447/2025	Veena Verma Vs GautamArora Alias	NIKHIL BHART	9911120990	vakildeep77@gmail.com	17-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			ROOM NO 208	COMMERCIAL	19-07-2025	CS (COMM)/451/2025	STATE BANK OF INDIA Vs MOHD	Gopal Chand Sha	9810210832	vijayprakash96@gmail.com	19-07-2025
			ROOM NO 208	COMMERCIAL	24-07-2025	CS (COMM)/457/2025	PARAS COLLECTION Vs KIFAYAT	RAJAN SHARM	9718347828	rajparasar87@gmail.com	24-07-2025
			ROOM NO 208	COMMERCIAL	28-07-2025	CS (COMM)/462/2025	ANIL KUMAR VOHRA Vs Municipa	Ambareen Qaisa	8287138353	ambareenadvocate@gmaul.com	28-07-2025
			ROOM NO 208	COMMERCIAL	30-07-2025	CS (COMM)/464/2025	B L AGRO INDUSTRIES LIMITED V	RAJESH SHARM	9312400662	thecaltrade@gmail.com	30-07-2025
			ROOM NO 208	COMMERCIAL	31-07-2025	CS (COMM)/467/2025	Bank of Baroda Vs Mawashi Ram	Geetanjali Sharn	8447833470	advocate.134@gmail.com	31-07-2025
			ROOM NO 208	COMMERCIAL	01-07-2025	Execution (Comm)/135/	Canara Bank Vs Manoj Jain propriet	Rekha Rustagi(P	9810168405	rekharustagi@gmail.com	01-07-2025
			ROOM NO 208	COMMERCIAL	02-07-2025		NARESH KUMAR Vs MD FAZIL / MOHD FASIL / MOHD FAZIL SUFI	Padam Kumar Khanna	9818539988	advocateteshfaliaggarwal@gmail.com	02-07-2025
			ROOM NO 208	COMMERCIAL	09-07-2025	Ex - Award by Arb/11/20	Kotak Mahindra Prime Ltd Vs MOH	MAYANK MAHA	9873347330	mayank_mahajan05@yahoo.com	09-07-2025
					11-07-2025	Execution (Comm)/143/	DEVINDER SINGH Vs RAJ TOMAR	NITESH KUMAI	9971606007	advrohanbhatia@gmail.com	11-07-2025
					12-07-2025	Execution (Comm)/145/	UNION BANK OF INDIA Vs ANITA	KAMALJIT SIN	9890410729	kamaljeetsinghranot@gmail.com	12-07-2025
					18-07-2025	Execution (Comm)/153/	MANISH KEJRIWAL Vs ROHIT JA	ADITYA KUMAI	8527002863	adityakrsinghal@yahoo.com	18-07-2025
					14-07-2025	MISC DJ/644/2025	Puneet Textiles Vs A A Borthers	DHEERAJ JAIN	9999801044	dhjain79@gmail.com	14/07/2025
41	**SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL**	**SHAHDARA**			CS(COMM) 397/2025	02.07.2025	STATE BANK OF INDIA VS MAYANK JAISWAL	SHALINI UPADI	9899408618	shaliniupadhyay.advocate@gmail.com	18.06.2025

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	COURT				CS(COMM) 399/2025	02.07.2025	ANITA VS POOJA GARG & ORS	HARJEET NARA	9891373754	harjeetnarang@rediffmail.com	24.06.2025
					CS(COMM) 398/25	02.07.2025	M/S SHIVA PAPAER COMPANY VS M/S A R TRADERS	NAMAN RAJ TH	9910314975	nrthakuradvocate@gmail.com	28.06.2025
					CS(COMM) 396/25	02.07.2025	M/S JYOTI PRINTERS VS TOP STORY MEDIA PVT LTD	FR BAIJU	9841563251	frbaiju.32adv@gmail.com	13.06.2025
					CS(COMM) 403/2025	03.07.2025	ANIL PITTI VS JAI SAI COAL TRADERS PVT LTD	KUSHAGRA BAI	9999448797	kushagrabansal@akassociates.org.in	10.06.2025
					CS(COMM) 407/2025	04.07.2025	M/S TIRUPATI DENIM VS JONU	ANKIT AGGARV	9911704639	adv.ankit87@yahoo.com	13.06.2025
					CS(COMM) 411/2025	05.07.2025	THE MAHARISHI PARSHU RAM COOP VS KRISHNA DEVI & ORS	PRAVEEN KUMAR SHARMA	9210040583	praveenmilania@gmail.com	13.06.205
					CS(COMM) 412/2025	05.07.2025	THE MAHARISHI PARSHU RAM COOP VS MOHIT KUMAR PANCHAL & ORS	PRAVEEN KUMAR SHARMA	9210040583	praveenmilania@gmail.com	13.06.2025
					EX(COMM) 137/2025	07.07.2025	INDER SAIN JAIN VS SURAJ PRAJAPATI	PADAM KUMAR KHANNA	9818539988	padamkumarkhanna@gmail.com	18.06.2025
					EX(COMM) 138/2025	07.07.2025	RAM NIWAS SHARMA VS RAM KUMAR	PADAM KUMAR KHANNA	9818539988	padamkumarkhanna@gmail.com	18.06.2025
					EX(AWARD) 9/08.07.2025	08.07.2025	M/S SHAKTI INDUSTRIES VS M/S ORKUS PVT LTD & ORS	MEEVAL	9999925860	deepankur@sondhipartners.com	20.06.2025
					CS(COMM) 419/2025	08.07.2025	CANARA BANK VS TILAK	ANUJ AGGARW	9999490798	advocateanujagarwal@yahoo.com	05.07.2025
					CS(COMM) 423/2025	09.07.2025	PRADEEP THROUGH SPA SHAKUNTALA VS SHANKAR @ BILLA & ANR	MANOJ SHUKL	8810661366	bnwlawfirm@gmail.com	21.06.2025
					CS(COMM) 424/2025	09.07.2025	M/S CF TEXTILE & ANR VS FASHION GURU	A. S JULYJA	9899565511	avneetJULYja86@gmail.com	31.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS(COMM) 426/2025	09.07.2025	RAJNI JAIN VS FAST N FURIOUS MOTOREN THROUGH ITS PROP RAJAT JAIN	SUKHWINDER	9899732673	adv.gsgulati@gmail.com	02.07.2025
					CS(COMM) 429/2025	10.07.2025	STATE BANK OF INDIA VS MOHD FAIZAN	VIJAY PRAKASH	9810210832	vijayprakashadv.58@gmail.com	18.06.2025
					CS(COMM) 430/2025	10.07.2025	STATE BANK OF INDIA VS VIRENDER SINGH TOMAR	VIJAY PRAKASH	9810210832	vijayprakashadv.58@gmail.com	18.06.2025
					CS(COM) 431/2025	10.07.2025	STATE BANK OF INDIA VS ALKA PRAVIN	VIJAY PRAKASH	9810210832	vijayprakashadv.58@gmail.com	18.06.2025
					CS(COMM) 435/2025	12.07.2025	BANK OF INDIA VS KHUSHBOO MISHRA	KUMAR VISHW	9718909886	adv.vishwjeet@gmail.com	05.07.2025
					EX(COMM) 144/2025	12.07.2025	VISHAL NAGPAL PROP OF M/S COLOR CHEM CORPORATION VS M/S MADNI TEXTILE MILLS PVT LTD	JAGRITI JAIN	8527506427	lawfirm@unsolvedlegal.com	10.07.2025
					MISC DJ 641/2025	12.07.2025	KAMAL VS CANARA BANK	RISHABH	7503636098	advocatepradeepkumar2940@gmail.com	10.07.2025
					EX(COMM) 148/2025	16.07.2025	ANIL PITTI VS RIZVI ZISHAN	VISHAKHA PAN	9999448797	kushagrabansal@akassociates.or.in	14.07.2025
					CS(COMM) 445/2025	17.07.2025	BANK OF BARODA VS JITENDRA KUMAR MANGAL	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	11.06.2025
					CS(COMM) 446/2025	17.07.2025	MR TELECARE PVT LTD VS ANKUR TYAGI	HARMESH KUM	9845621458	advharmeshkr@gmail.com	03.06.2025
					EX(COMM) 151/2025	17.07.2025	AJAY JAIN VS VARTIKA FOOD PRODUCTS PVT LTD	GAURAV MALH	9999797229	malhotra-gaurav1976@yahoo.co.in	14.07.2025
					EX(COMM) 152/2025	18.07.2025	TRITORC EQUIPMENTS PVT LTD VS SATNAM GLOBAL INFRASTRUCTURE LTD	SAURABH VERI	8860625759	advocatesaurabhverma@gmail.com	17.07.2025
					CS(COMM) 452/2025	19.07.2025	APOLLO PIPES LIMITED VS BHOGILAL CHAMANLAL SHAH	ROHAN RUDRA	9548888420	legal@boostip.in	19.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EX(COMM) 1514/2025	19.07.2025	SPP FOOD PRODUCTS PVT LTD VS DEVENDER TOMAR	GOURAV ARORA	9811935158	aroragourav177@gmail.com	17.07.2025
					CS(COMM) 458/2025	25.07.2025	M/S PARAS COLLECTION VS M/S TRENDO CARD	RAJAN SHARMA	9718345050	trinitylawfirm87@gmail.com	23.07.2025
					CS(COMM) 459/2025	25.07.2025	VIKAS GOEL VS MCD & ANR.	AMBAREEN	8287138358	adv.akbareen216@gmail.com	22.07.2025
					OMP(COMM) 08/2025	28.07.2025	ICICI SECURITIES LIMITED VS SHEELA JAIN	RUKBAN TYAGI	95827867645	rukbantyagi@gmail.com	24.08.2025
					EX(COMM) 159/2025	30.07.2025	MADHU SACHDEVA VS DHARMESH GHATANI	SAURAV NAGAI	9958385162	akashijain005@gmail.com	25.07.2025
					MISC DJ 681/2025	30.07.2025	GOLDSTONE INTERNATIONAL VS SHREEJI POLYFAB PVT LTD	RISHABH KAPU	7042181838	mail@rishabhkapur.com	30.07.2025
42	**SH. PAWAN KUMAR MATTO DJ (COMM-04)**	**SHAHDARA**		NIL							

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)/467/2025	01-07-2025	Vishal Gupta Vs Rakesh Gupta	MANISH KUMAR(P),	9711281194	advoateshiva2018@gmail.com	21-01-2026
					CS (COMM)/466/2025	01-07-2025	State Bank of India Vs NAVEEN MALIK	VAIBHAV YADAV(P),	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	09-09-2025
					CS (COMM)/468/2025	01-07-2025	Siddharth Gupta Vs Pravin Bharat Singh	Kislaya Mishra(P),	9654968449	kk.mishra@midaslegal. org	08-08-2025
					CS (COMM)/470/2025	02-07-2025	State Bank of India Vs SUBHASH	VAIBHAV YADAV(P),	9971336611	VAIBHAV.YADAV@HOTMA I L.COM	09-09-2025
					CS (COMM)/469/2025	02-07-2025	BANK OF BARODA Vs MR RAM NIWAS SINGH AND ANR	Pratyush parimal(P),	9953154353,	suprapartnerslegal @gmail.com	04-09-2025
					CS (COMM)/477/2025	03-07-2025	State Bank of India Vs BIDHAN DANGAR	VAIBHAV YADAV(P),	9971336611	VAIBHAV.YADAV@HOTMA I L.COM	09-09-2025
					CS (COMM)/474/2025	03-07-2025	MAYUR LAMIFABS INDIA LLP Vs MAYUR LEATHER PRODUCTS LTD	RISHABH SINGHAL(P),	7503414900	rsinghal3062@gmail.com	04-08-2025
					CS (COMM)/475/2025	03-07-2025	MAYUR LAMIFABS INDIA LLP Vs SHAMSONS POLYMERS PVT LTD	RISHABH SINGHAL(P),	7503414900	rsinghal3062@gmail.com	04-08-2025
					CS (COMM)/476/2025	03-07-2025	MAYUR LAMIFABS INDIA LLP Vs VEESTAR FOOTWEARS LLP	RISHABH SINGHAL(P),	7503414900	rsinghal3062@gmail.com	04-08-2025
					CS (COMM)/480/2025	04-07-2025	AJAY JAIN Proprietor of Arihant Power System Vs PARVESH KUMAR KASHYAP	NIPUN JAIN(P),	9958641353	jainniupn.2109@gmail.com	02-08-2025
					CS (COMM)/486/2025	05-07-2025	State Bank of India Vs SURAJMAL	VAIBHAV YADAV(P),	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	20-09-2025
					CS (COMM)/488/2025	07-07-2025	M/S DEC PROPERTY MANAGEMENT INDIA PVT LTD Vs M/S CENTURY 21 MALLS PVT LTD AND ORS	YOGESH KUMAR(P),	650509433,	ogiadvocatel @gmail.com	18-08-2025
					CS (COMM)/489/2025	07-07-2025	M/S Vanij Texo Pack Pvt Ltd Vs IndusInd Bank Ltd and Anr	Amit Joshi(P),	9811299468	a.joshi@bmjlawpartners.com	18-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/503/2025	09-07-2025	M/S BEHARI LAL DARSHAN LAL PVT LTD Vs RAJ KUMAR SINGH	JAGRITI JAIN(P),	7042312792	LAWF1RM@UNSOLVEDLEGAL.COM	07-08-2025
					CS (COMM)/521/2025	15-07-2025	BANK OF BARODA Vs MR ASHOK AND ANR	Pratyush parimal(P),	9953154353,	suprapartnerslegal @gmail.com	19-09-2025
					CS (COMM)/522/2025	15-07-2025	Vipin Gupta Vs Indra Pal Singh	VIKASH KUMAR(P),	9992488 172	adv.vknagal@gmail.com	11-08-2025
					CS (COMM)/478/2025	03-07-2025	MANASH LIFESTYLE PVT LTD Vs FROGG INTERNATIONAL	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumhar.coni	17-09-2025
					CS (COMM)/487/2025	05-07-2025	Punjab National Bank Vs RAJ SINGH BHAMRAH	AVADHESH KUMAR SHAKYA(P),	9810362626	akshakyaol@gma.com	13-08-2025
					CS (COMM)/494/2025	08-07-2025	M s VIVID GLOBAL TECHNOLOGIES THROUGH ITS PROPRIETOR SH PRATEEK GOEL Vs M s AAL RESEARCH AND		8510058386	advpraveen92fWgmail.com	09-09-2025
					CS (COMM)/502/2025	09-07-2025	M/S GOGIA FLOUR MILLS PVT LTD Vs ANKIT SINGHAL	Bharat Bagga(P),	9871352356		10-09-2025
					CS (COMM)/501/2025	09-07-2025	BANK OF MAHARASHTRA Vs M/S VIPIN TRADERS	RAKESH KUMAR(P),	9891691568	rakeshadvct@gmail.com	11-09-2025
					CS (COMM)/500/2025	09-07-2025	PLENTEOUS PHARMACEUTICALS LIMITED Vs ADO REMEDIES PRIVATE LIMITED	PAWAN SWAMI(P),	9810083261I9	NOD TIVADOVAUVHOdad	06-09-2025
					CS (COMM)/508/2025	10-07-2025	PAAYAS AGRO FOODS LLP Vs SHIV KUMAR AND ORS	NEHA BATRA(P),	89201118921	lawnaturale@gmail.com	17-09-2025
					CS (COMM)/507/2025	10-07-2025	KUDAMM CORPORATION Vs ADVIK OPTOELECTRONICS LIMITED	SAURABH SHARMA(P),	98 1 0230498	saurabhsharmal2@yahoo.co.in	22-09-2025
					CS (COMM)/513/2025	11-07-2025	GREENLAND FINANCE AND LEASING PVT LTD Vs Ename Ahmed Mansoori	GAGAN JINDAL(P),	9871365547	adv.gagan.jindeal@gmail.com	21-01-2026
					CS (COMM)/512/2025	11-07-2025	ANIL KUMAR Vs M/S LOVABLE LINGERIE LTD AND ORS	DHIRAJ KUMAR(P),	981 1 536335	dhirajkumarl 000@gmail.com	12-09-2025

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					CS (COMM)/514/2025	12-07-2025	Aanchal Bathla Prop Technomics India Through POA Jatin Bathla Vs Sourabh Jain Prop Shree Ram Telecom	Bhavya Sethi(P),	9811389644	sethibhavya@gmail.com	10-09-2025
					CS (COMM)/515/2025	12-07-2025	Ram Shankar Singh Vs Tata AIG General Insurance Company Ltd	DIGVIJAY SINGH RANA(P),	8447688551	rana.digviiayl@gmail.com	18-09-2025
					CS (COMM)/524/2025	15-07-2025	Central Bank Of India Vs Rohit Kun	Dheeraj Singh(P),	9999093816	Dheerajsingh9@gmailcom	11-09-2025
					CS (COMM)/523/2025	15-07-2025	Central Bank Of India Vs Inderjeet	Dheeraj Singh(P),	9999093816	Dheerajsingh9@gmailcom	11-09-2025
					CS (COMM)/528/2025	17-07-2025	DEC PROPERTY MANAGEMENT (INDIA) PVT LTD Vs SKYTECH ESTATE PRIVATE LIMITED	NITIN MITTAL(P),	98l1191761,	mittal782004@yahoo.co.in	14-08-2025
					CS (COMM)/529/2025	17-07-2025	CANARA BANK Vs T KENNEDY JESUDOSIAN and Anr	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	09-09-2025
					CS (COMM)/532/2025	18-07-2025	SURINDER KUMAR Vs ZYDUS WELLNESS PRODUCTS LIMITED THROUGH ITS DIRECTOR/AR MS NEHA RAMANI	Bharat Bagga(P),	9899584189	bharatchiraglawoffice	17-09-2025
					CS (COMM)/533/2025	18-07-2025	CANARA BANK Vs SAKIL AHMED PROP MJ COACH BUILDERS	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	09-09-2025
					CS (COMM)/537/2025	19-07-2025	Relaxo Footwears Ltd Vs Kathuria Stock Lot	Neeraj Gogia(P),	9891800100		04-08-2025
					CS (COMM)/539/2025	22-07-2025	PUNJAB NATIONAL BANK Vs Shri Ajay Jog	ANJALI NEHRA(P),	5312520717	sharmasudesh590@gmail.com	04-09-2025
					CS (COMM)/545/2025	24-07-2025	RSPL Health Pvt Ltd Vs BINDU VISHWAKARMA	ANIL KUMAR SAHU(P),	-9810134793	ALLIPCARE@GMAIL.COM	04-08-2025
					CS (COMM)/544/2025	24-07-2025	M/sAishwarya Growers Pvt Ltd Vs M/s Jai Bhawani Con Cast Pvt Ltd	GAURAV GUPTA(P),	9540818282	g.qupta83@gmail.com	09-08-2025
					CS (COMM)/548/2025	25-07-2025	Puma Se Vs Parteek Makkar	Gautam Bhasin(P),	9999306881		05-08-2025

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					CS (COMM)/547/2025	25-07-2025	UNION BANK OF INDIA Vs Gaurav Sharam	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	09-08-2025
					CS (COMM)/553/2025	28-07-2025	PUNJAB NATIONAL BANK Vs RACHNA MITTAL AND ORS	ANSHUMAN SRIVASTAVA(P),	7838609755	puneetadvpankaj@gmail.com	15-09-2025
					CS (COMM)/554/2025	28-07-2025	M/S N D TEX Vs M/S VANSHIKA TRADING CO	Rahul Kumar(P),	8285828057	r.ksineh.2109(S)email.com	26-09-2025
					CS (COMM)/562/2025	29-07-2025	Novonanmek Material Sciences Pvt Ltd Vs Urjanovac Pvt Ltd	Mahesh Tiwari(P),	9811072861	advmaheshtiwari73@gmail.com	11-08-2025

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44	SH.VINOD YADAV	NORTH-WEST	205	Civil	CS(Comm.)/471/25	02.07.25	Puma Se Vs. Ashok Kumar	Gautam Bhasin	9909093893	adv.gautambhasin@gmail.com	30.06.25
					CS(Comm.)/472/25	02.07.25	Vipin Gupta Vs. Shahrukh	Vikash Kr.	9992488172	vknagal@gmail.com	05.06.25
					CS(Comm.)/473/25	02.07.25	Gogia Flour Mills Vs. Ankit Singhal	Akshay Aggarwal	9871352356	akshayaggarwal@gmail.com	01.07.25
					CS(Comm.)/479/25	03.07.25	SBI Vs. Anuj Hira	Vaibhav Yadav	9971336611	vaibhavyadav@hotmail.com	06.06.25
					CS(Comm.)/481/25	04.07.25	Canara Bank Vs. Laxmi Enterprises	Rekha Rustagi	9810168405	rekharustagi@gmail.com	30.06.25
					CS(Comm.)/482/25	04.07.25	Canara Bank Vs. Manish Footwears	Rekha Rustagi	9810168405	rekharustagi@gmail.com	30.06.25
					CS(Comm.)/483/25	04.07.25	Union Bank of India Vs. Krishan Kr.	Rekha Rustagi	9810168405	rekharustagi@gmail.com	30.06.25
					CS(Comm.)/484/25	04.07.25	SBI Vs. Ashok	Vaibhav Yadav	9971336611	vaibhavyadav@hotmail.com	06.06.25
					CS(Comm.)/485/25	04.07.25	Neelkanth Construction (P) Ltd. Vs. Ashok Kr. Pradhan	imanshu Khetwa	9999837434	himanshukhetwani@gmail.com	01.07.25
					CS(Comm.)/491/25	07.07.25	IDBI Bank Ltd. Vs. Diwan Chand	Vivek Kumar	9811867703	kumarvivekadv@gmail.com	03.07.25
					CS(Comm.)/492/25	07.07.25	Arun Mittal And Sons HUF Vs. Opine India	Sanjay Mann	9899064115	mannsanjay22@gmail.com	05.07.25
					CS(Comm.)/493/25	07.07.25	Naresh Kumar Vs. Narender Sharma	Praveen Goel	9891571284	adv.praveengoel@gmail.com	05.07.25
					RTI Appeal/14/25	07.07.25	Birender Sangwan Vs. PIO				07.07.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS(Comm.)/495/25	08.07.25	Comentag Promotional Products Vs. FIIT JEE Ltd.	Antil Law office	9911083232	antillawoffice@email.com	09.06.25
					CS(Comm.)/496/25	08.07.25	Plenteous Pharmaceuticals Ltd. Vs. Mukesh Kr.	ender Singh Rath	8750509178	progressivelawoffices plo@gmail.com	19.06.25
					CS(Comm.)/497/25	08.07.25	PNB Vs. Bharat Laduram Nahata	Nitin Garg	9958986363	info@lmpwlex.in	09.06.25
					CS(Comm.)/498/25	08.07.25	Gopal Singh Negi Vs. Bajaj Allianz	ishna Prasad Yad	8826615225	advyadavkrishna@gmail.com	10.06.25
					CS(Comm.)/499/25	08.07.25	Bank of Baroda Vs. Kapil Joshi	Deepa Gupta & Co.	9312292558	advocate.deepa.gupta@gmail.com	03.07.25
					CS(Comm.)/504/25	09.07.25	Jitender Kr. Aggarwal Vs. Harshit Garg	A.K Trivedi	9810104312	aktrivedilawoffices@gmail.com	05.07.25
					CS(Comm.)/505/25	09.07.25	Aman Walia Vs. Priti Goyal	Neeraj Kr. Jha	8825276304	neerajjhaadv@gmail.com	06.07.25
					CS(Comm.)/506/25	09.07.25	SBI Vs. Sepoy Subhasish Patra	Vaibhav Yadav	9971336611	vaibhav.yadav@hotmail.com	06.06.25
					CS(Comm.)/509/25	10.07.25	SBI Vs. Laxmi Devi Yadav	Ms. S.Sood & Associates	9811786067	msssoodadvocate@gmail.com	06.06.25
					CS(Comm.)/510/25	10.07.25	Vijay Mittal Vs. M/s Aryan Infra Height (P) Ltd.	Sandeep Jindal	9810474101	sandeepjindals@rediffmail.com	07.07.25
					CS(Comm.)/511/25	10.07.25	Gulshan Gulati Vs. Chintpurni Overseas (P) Ltd.	U.K Singhal	47015959	legal@sigmalegal.in	23.06.25
					CS(Comm.)/519/25	10.07.25	Bhupinder Singh Vs. Om Info Logic LLP	U.K Singhal	47015959	legal@sigmalegal.in	05.06.25
					CS(Comm.)/516/25	12.07.25	The Supreme Industries Ltd. Vs. Ashok Kr.	Varun Khanna	9999093893	eludication.legal@outlook.com	10.07.25

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					CS(Comm.)/517/25	12.07.25	Mohd. Nazim Vs. Sumit Sachdeva	Shabiesta Nabi	9811989445	advshabiestanabi@gmail.com	01.07.25
					CS(Comm.)/518/25	12.07.25	Manju Sharma Vs. J.M Enterprises	Nasir Aziz & Co.	9654426442	nasirazizandco@gmail.com	10.06.25
					CS(Comm.)/520/25	14.07.25	Gulab Singh Vs. M/s Go Digit General Insurance	Gopal Sharma	9818220574	advocategopal4u@gmail.com	28.06.25
					CS(Comm.)/525/25	15.07.25	Vijay Mittal Vs. Rajesh Kr. Sharma	Sandeep Jindal	9810474101	sandeepjindals@rediffmail.com	12.07.25
					CS(Comm.)/526/25	16.07.25	Dec Property Management (P) Ltd. Vs. Infinity Care Hospital	Raj K. Mittal	9811191761	mittal782004@yahoo.co.in	15.07.25
					CS(Comm.)/527/25	16.07.25	M/s Makino International Health Care Vs. Mukat Hospital Heart Institute & Ors.	Akhilesh Kr.	742831838	akhileshkumar3@gmail.com	03.07.25
					CS(Comm.)/530/25	17.07.25	A M Nutratech (P) Ltd. Vs. Nutrolics International	V.K Puri	9811059395	puris_1@yahoo.co.in	13.06.25
					CS(Comm.)/531/25	17.07.25	Bank of Baroda Vs. Mr. Rajesh	Sumeet Anand	9953154353	suprapartnerslegal@gmail.com	06.06.25
					CS(Comm.)/534/25	18.07.25	Sumit Bansal Vs. Khurshida Khatun	ı Bansal & Rahul	8010909016	rationale.ratio@gmail.com	14.07.25
					CS(Comm.)/535/25	18.07.25	Bank of India Vs. Manav Sharma	J.K Sharma	9811161300	varunsharma@gmail.com	16.07.25
					CS(Comm.)/536/25	18.07.25	Abhishek Garg Vs. Kamladityya Construction (P) Ltd.	Sumesh Goyal	8585981369	advsumeshgoyal@gmail.com	15.07.25
					RTI Appeal/15/25	19.07.25	Neha Aggarwal Vs. PIO (N-W)				19.07.25
					CS(Comm.)/538/25	19.07.25	Raju Shah Vs. Ajay Kr.	. Meenakshi Kal	9873448030	snk5legis@gmail.com	14.07.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS(Comm.)/540/25	22.07.25	M/s Amit Enterprises Vs. M/s Arihant Enterprises	Rahul Gupta	N.A	advrahulgupta@gmail.com	17.07.25
					CS(Comm.)/541/25	22.07.25	SBI Vs. Ashok Kr. Singh	inder Narayan Si	9868523230	advnarayan@gmail.com	18.07.25
					CS(Comm.)/542/25	22.07.25	M/s V M Can Industries (P) Ltd. Vs. M/s Mortan Foods Ltd.	KMA Law Offices	9810821712	kunalmadan@kmalawoffice.com	19.07.25
					CS(Comm.)/543/25	23.07.25	Anand Swaroop Tyagi Vs. Axis Bank & Ors.	Vivekanand Jha	9312370952	vivekjha1975@gmail.com	11.07.25
					CS(Comm.)/546/25	23.07.25	M/s Naman Mittal Vs. Gujarat Insecticides India & Ors.	Jagriti Jain	8527506427	lawfirm@unsolvedlegal.com	22.07.25
					CS(Comm.)/549/25	25.07.25	Shyam Enterprises Vs. Rulai Tea Trading (P) Ltd.	n Prakash Upadh	9654433337	advocateprem337@gmail.com	22.07.25
					CS(Comm.)/550/25	25.07.25	M/s Aishwarya Growers (P) Ltd. Vs. Whitestar Homeware	Gourav Gupta	9540818282	g.gupta83@gmail.com	22.07.25
					CS(Comm.)/551/25	25.07.25	M/s Aishwarya Growers (P) Ltd. Vs. M/s Naman Metawares	Gourav Gupta	9540818282	g.gupta83@gmail.com	22.07.25
					CS(Comm.)/552/25	25.07.25	Sufiyan Vs. Indospirit Bars (P) Ltd.	Nitin Kr.	9873670052	nitinkumar@gmail.com	15.07.25
					CS(Comm.)/555/25	28.07.25	Relaxo Footwears Ltd. Vs. Ashok Kr.	Manoj Kr.	9868650379	manojkr.singh@gmail.com	26.07.25
					CS(Comm.)/556/25	28.07.25	PNB Vs. Kunal Jindal	Paras Aggarwal	9810600656	parasaggarwaladv@gmail.com	24.07.25
					CS(Comm.)/557/25	28.07.25	Subhash Chand Mittal Vs. Mamta Mittal	Vikrant Arora	9910909990	vikrantarora15@gmail.com	23.07.25
					CS(Comm.)/558/25	28.07.25	Shilpa Mittal Vs. Mamta Mittal	Vikrant Arora	9910909990	vikrantarora15@gmail.com	23.07.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS(Comm.)/559/25	28.07.25	Neeraj Mittal Vs. Mamta Mittal	Vikrant Arora	9910909990	vikrantarora15@gmail.com	23.07.25
					CS(Comm.)/560/25	28.07.25	Kusum Lata Mittal Vs. Mamta Mittal	Vikrant Arora	9910909990	vikrantarora15@gmail.com	23.07.25
					CS(Comm.)/561/25	29.07.25	Astral Ltd. Vs. Advance India Plastics Industries	Gautam Bhasin	9999093839	eludication.legal@outlook.com	28.07.25
					CS(Comm.)/563/25	30.07.25	Mysore Deep Perfumery House Vs. Kalla Begin With Flowers	Kr. Sahu & Rosha	9810134793	allipcare@gmail.com	25.07.25
					CS(Comm.)/564/25	30.07.25	Canara Bank Vs. Chandra Prakash Gupta	Sanjeev Chopra	9711142200	chopra6791@gmail.com	28.07.25
45	**SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	**NORTH**	307	Civil	-		-	-	s	-	
					Execution (Comm.)/128/2025	02-07-2025	Ashok Goel Vs Besto Plast Industries	Pvt Ltd	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/129/2025	02-07-2025	SINGAL TRANSPORT CORPORATION THROUGH A		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/179/2025	02-07-2025	Shriram Finance Ltd Vs MUSTAFA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/425/2025	02-07-2025	SANDEEP KUMAR JINDAL Vs MAHESH KUMAR SI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/131/2025	03-07-2025	M/S M.C. BANSAL STEEL PVT LTD Vs SUKHVIR JA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/181/2025	03-07-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs RAJPUT		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/431/2025	03-07-2025	Off Drop Entertainment Pvt Ltd Through Proprietor P		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/432/2025	03-07-2025	M/S DELVE SERWIZ PVT. LTD Vs M/S FUTOPIA GL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/433/2025	03-07-2025	SATISH CHAND BANSAL Vs PING TELEMATICS LI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/434/2025	03-07-2025	NIKHIL YADAV Vs M/S VICTORY ENTERPRISES		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					MISC DJ/1005/2025	03-07-2025	Krishan Nand Gupta Vs Mintudas Ka	meshwer Gupta	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/132/2025	04-07-2025	M/S D tek electronics Vs Hindustan	Manufacturing Di	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/133/2025	04-07-2025	Shiv Bhola Filaments Private Limited	Vs Abhishek Jai	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/183/2025	04-07-2025	Sundaram finance Ltd Vs DEEPVANI	LOGISTIC PRIV	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/184/2025	04-07-2025	M/S MALIK FINCAP PVT LTD Vs MA	NOJ KUMAR K	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/185/2025	04-07-2025	M/S MANGOTRA MOTOR FINANCE	CO Vs VIREN K	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/186/2025	04-07-2025	M/s Cholamandalam Investment And	Finance Comp	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/187/2025	04-07-2025	M/s Cholamandalam Investment And Finance Comp		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/438/2025	04-07-2025	RAM PARSHAD GARG Vs DEEPANSHU TRADERS		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Com	05-07-2025	M/S AAR KAY FIN LEASE PVT LTD Vs MOHD ARSH		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/135/2025	05-07-2025	VIRENDER KUMAR GARG Vs M/S ANAND ENTERP		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/439/2025	05-07-2025	SUSHIL Vs RAM ABHILASH		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/440/2025	05-07-2025	SUNNY THAKUR Vs KCJ APPARELS PRIVATE LIMI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/441/2025	05-07-2025	State Bank of India Vs BABA JAI GURUDEV ENTERP		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/442/2025	05-07-2025	RAMESH CHAND AGGARWAL Vs P	ARAKH KAPOOR	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/443/2025	05-07-2025	KARNATAKA BANK LIMITED Vs HA	RKESH NARUL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1026/2025	05-07-2025	M/S APEX EXPRESS TRANSCO PRI	VATE LIMITED	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/136/2025	07-07-2025	Mukesh Chand Singal Vs Jagdish Printers AND Comp		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/191/2025	07-07-2025	M/S B D CREDITS LTD Vs SANDEEP KUMAR		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/192/2025	07-07-2025	JULYja finance company Vs Nooruddin		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/446/2025	07-07-2025	ATUL TANEJA Vs RAJINDER SINGH	SACHDEVA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/447/2025	07-07-2025	SANJAY GARG PROPRIETOR OF EN	TEX HOSIERY	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/448/2025	07-07-2025	VIJAY LAXMI PROP OF M/S CLASSI	C GRAPHICS IN	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/449/2025	07-07-2025	State Bank of India Vs M/S Sarita Tra	ders Through Pr	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/450/2025	07-07-2025	M/s ARM TEKSTIL BOYA KIMYA SAN	TIC LTD STI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/17/2025	08-07-2025	ICICI Securities Limited Vs Narendra	Kumar Aggarwa	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/140/2025	08-07-2025	UNIQUE POLYMER Vs JMV LPS LTD		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/141/2025	08-07-2025	Ashwmegh Spices Pvt Ltd Vs M/S WE	LLNESS Q.E.D	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/458/2025	08-07-2025	ANMOL SANITATIONS Vs K D INDUSTRIES		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/459/2025	08-07-2025	AMIT KUMAR Vs RISHI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/460/2025	08-07-2025	Guneet Kaur Vs Vansh Nagpal		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/461/2025	08-07-2025	SMT KAILASH SAHNI Vs SH RAMESH GUPTA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1052/2025	08-07-2025	Rahul kumar Vs GAURAV GOLE		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1054/2025	08-07-2025	ADIDAS AG Vs RIYAN NEEL FASHION		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/194/2025	09-07-2025	SHRIRAM FINANCE LTD Vs GOPAL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/195/2025	09-07-2025	SHRIRAM FINANCE LTD Vs SAMEER DAHIYA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/196/2025	09-07-2025	SHRIRAM FINANCE LTD Vs SAMEER DAHIYA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/197/2025	09-07-2025	SHRIRAM FINANCE LTD Vs SAMEER DAHIYA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/465/2025	09-07-2025	Karambir Singh Khatri Vs Municipal Corporation of D		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/466/2025	09-07-2025	Karambir Singh Khatri Vs Municipal Corporation of D		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/467/2025	09-07-2025	Karambir Singh Khatri Vs Municipal Corporation of D		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/468/2025	09-07-2025	Karambir Singh Khatri Vs Municipal Corporation of D		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/469/2025	09-07-2025	Karambir Singh Khatri Vs Municipal	Corporation of D	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/470/2025	09-07-2025	Karambir Singh Khatri Vs Municipal	Corporation of D	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/471/2025	09-07-2025	Karambir Singh Khatri Vs Municipal	Corporation of D	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/143/2025	10-07-2025	FRESH SOLUTIONS GROUP PRIVATE LIMITED Vs		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/144/2025	10-07-2025	M/S BLIR PVT LTD Vs NAVEEN YADAV		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/147/2025	10-07-2025	MANISHA KHANNA Vs KOMAL GULERIA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/199/2025	11-07-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SHEND		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/200/2025	11-07-2025	TOYOTA FINANCE SERVICE INDIA	LTD Vs MAHES	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/201/2025	11-07-2025	SHRIRAM FINANCE LTD Vs PANK	AJ JAIN	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/202/2025	11-07-2025	SHRIRAM FINANCE LTD Vs JITEN	DER	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/203/2025	11-07-2025	SHRIRAM FINANCE LTD Vs ANIL K	UMAR DAHIYA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/204/2025	11-07-2025	SHRIRAM FINANCE LTD Vs ANIL K	UMAR DAHIYA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/205/2025	11-07-2025	SHRIRAM FINANCE LTD Vs ANIL K	UMAR DAHIYA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/474/2025	11-07-2025	SANJAY GARG Vs SAGAR SHRIKAN	T BURBURE	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/475/2025	11-07-2025	NAVEEN KUMAR MITTAL Vs M/S TDI INFRASTRU		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/145/2025	12-07-2025	San Polymers Vs K.B. POLYCHEM		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/146/2025	12-07-2025	Arvind Kumar Gupta Vs SANDEEP MALIK		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/477/2025	12-07-2025	RAJESH KR RATHOUR Vs ATUL GUPTA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/478/2025	12-07-2025	M/S SHAKTI POLYMERS Vs RAJ KUMAR		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/479/2025	12-07-2025	PHARMA ZONE Vs M/S HAVIK PHARMA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1076/2025	12-07-2025	Tanya Vs M/S Yadav Enterprises		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (MISC.) (COMM.)/1/202	14-07-2025	M/S SWASTIK CHEMICALS Vs M/S	ASHWATH QUI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/151/2025	14-07-2025	SHAGUN FURNITURE Vs M.S. ENTERPRISES		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/208/2025	14-07-2025	TOYOTA FINANCE SERVICE INDIA	LTD Vs PARMA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/209/2025	14-07-2025	TOYOTA FINANCE SERVICE INDIA	LTD Vs SURESI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/210/2025	14-07-2025	TOYOTA FINANCE SERVICE INDIA	LTD Vs KALPAN	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/211/2025	14-07-2025	TOYOTA FINANCE SERVICE INDIA	LTD Vs MANIK	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/212/2025	14-07-2025	SHRIRAM FINANCE LIMTED Vs AK	SHAY KUMAR	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/213/2025	14-07-2025	SHRIRAM FINANCE LIMTED Vs SURYA BHAN YAD		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/485/2025	14-07-2025	Dev Kumar Vs M/s Bhojraj and Sons		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1087/2025	14-07-2025	M/s Omkara Transport Pvt .Ltd. Vs M/s Sexena Marin		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/152/2025	15-07-2025	SIDDHARTH MEHTA Vs ANITA DEVI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/222/2025	15-07-2025	Shriram Finance Ltd Vs SUNIL GUPTA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/223/2025	15-07-2025	Shriram Finance Ltd Vs DHIRENDER RANA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/224/2025	15-07-2025	Shriram Finance Ltd Vs RANA ENTERPRISES		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/225/2025	16-07-2025	IDFC First Bank Vs RAJEEV GUPTA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/226/2025	16-07-2025	Shriram Finance Ltd Vs PANKAJ		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/227/2025	16-07-2025	Shriram Finance Ltd Vs PARMOD KUMAR		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/228/2025	16-07-2025	SHRIRAM FINANCE LIMTED Vs RANJEET SINGH		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/493/2025	16-07-2025	Greenland Finance And Leasing Pvt Ltd Vs Mohd Zafi		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/494/2025	16-07-2025	M/S SANJHALIKA PRODUCTIONS Vs M/S QYOU M		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/495/2025	16-07-2025	Ankush Mundra Vs BRANDS AND BRANCHES PVT. L		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					Execution (Comm.)/155/2025	17-07-2025	SARIKA AGGARWAL Vs MANOJ KUMAR		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/232/2025	17-07-2025	Idfc First Bank Vs KANWARJIT SINGH		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/233/2025	17-07-2025	Idfc First Bank Vs MANISH KUMAR	TIWARI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/234/2025	17-07-2025	SHRIRAM FINANCE LIMTED Vs NEELAM DEVI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/235/2025	17-07-2025	SHRIRAM FINANCE LIMTED Vs PAWAN RAGHAV		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/499/2025	17-07-2025	Union Bank Of India Vs Manoj Arora		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/500/2025	17-07-2025	Aishwarya growers private limited Vs	Duggal Crockeri	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (COMM.)/18/2025	18-07-2025	Rajesh Kumar Choudhary Vs Quadrillion Finance Priv		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/239/2025	18-07-2025	SHRIRAM FINANCE LIMTED Vs KHUSHI TRAVELS		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/240/2025	18-07-2025	SHRIRAM FINANCE LIMTED Vs GULSHAN		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/244/2025	19-07-2025	SHRIRAM FINANCE LIMTED Vs KFM ENTERPRISE		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/245/2025	19-07-2025	SHRIRAM FINANCE LIMTED Vs ANIL KUMAR DAH		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/159/2025	21-07-2025	M/S GOLD PLUS GLASS INDUSTRY LTD Vs YASH G		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/247/2025	21-07-2025	SHRIRAM FINANCE LIMTED Vs MOHIT MITTAL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					Ex.Comm - Award by Arb.Con	22-07-2025	SUNDARAM FINANCE LIMITED Vs	AMIT KUMAR I	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/510/2025	22-07-2025	P.C. JAIN PREM CHAND JAIN Vs P	UNJAB NATION	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/511/2025	22-07-2025	Bhajan Jha Vs Rakesh Sajjan Gupta		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Con	23-07-2025	M/S KOTAK MAHINDRA BANK LTD	Vs ARUN	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/515/2025	23-07-2025	M/S YUM CHA LLP Vs M/S NSINOX	INTERNATION	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/161/2025	24-07-2025	VASU POLYMERS INDIA PVT LTD	Vs RAJA UDYOG	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/162/2025	24-07-2025	JUPITOR POLYTEX INDIA PVT LTD	Vs RAJA UDYO	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					Execution (Comm.)/163/2025	24-07-2025	M/S RAMA ENGRAVURES Vs RAJA	UDYOG PVT LT	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/516/2025	24-07-2025	JAGJIT SINGH Vs PRAVEEN KUMAR		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/164/2025	25-07-2025	BANK OF BARODA Vs HERBONICS	COSMETIC PRI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/165/2025	25-07-2025	BANK OF BARODA Vs HERBONICS	COSMETIC PRI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/166/2025	25-07-2025	Sanjay Kumar Vs UNITED INDIA IN	SURANCE CO L	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/248/2025	25-07-2025	SHRIRAM FINANCE LIMTED Vs VIKAS GUPTA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/249/2025	25-07-2025	Shriram Finance Limted Vs ARSAL BILAL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/250/2025	25-07-2025	SHRIRAM FINANCE LIMTED Vs BABLU		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/251/2025	25-07-2025	Shriram Finance Limted Vs AMIT GULIA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/518/2025	25-07-2025	RATTAN LAL Vs SANJAY JAIN		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/522/2025	26-07-2025	M/S ANUJ INDUSTRIES Vs M/S TANEJA ENTERPR		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1172/2025	26-07-2025	SMT PREM LATA Vs M/S PUSHP GLOBAL COMPAN		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/169/2025	28-07-2025	BANWARI LAL ARORA AND SONS Vs Ranjeet Saini		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/525/2025	28-07-2025	m/s anuj industries Vs m/s taneja enterprises		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/526/2025	28-07-2025	State Bank of India Vs Dilshad Adil Proprietor ABM E		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/253/2025	29-07-2025	SHRIRAM FINANCE LTD Vs NISHA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/170/2025	30-07-2025	VASU POLYMERS INDIA PVT. LTD.	Vs M/S R.S. PRI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/171/2025	30-07-2025	VASU POLYMERS INDIA PVT. LTD	Vs M/S STICK- C	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/172/2025	30-07-2025	VASU POLYMERS INDIA PVT. LTD	Vs M/S J.K. FLE	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/254/2025	30-07-2025	M/s Cholamandalam Investment And Finance Comp		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/527/2025	30-07-2025	Union Bank of India Vs Shiv Diary		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/528/2025	30-07-2025	Union Bank of India Vs Pankaj Kumar		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/529/2025	30-07-2025	Union Bank of India Vs M/S Braham	Dev Enterprises	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/530/2025	30-07-2025	SANTKRIPA EQUIPMENTS PVT. LTD Vs ATUL GOP		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/173/2025	31-07-2025	KHUSHI INTERNATIONAL Vs SUPER AGENCY THR		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/531/2025	31-07-2025	MR ANKIT GARG Vs KUNDAN LAL	KATHURIA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/532/2025	31-07-2025	M/s Abhaya International LLP Vs M/s Nutrition Facto		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/533/2025	31-07-2025	SURYA SUNPACK PVT LTD Vs BRIJESH JINJWADI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/534/2025	31-07-2025	COAST TO COAST DESIGNS LTD Vs	3 ACES WOOD	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
46	**SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)**	**NORTH**	307								

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH-WEST	603	Commercial Suit	CS COMM. 326/2025	01.07.2025	VINOD TIWARI VS SMT. VEENA	YOGENDRA DWIVEDI	9891853936	yogkdwivedi@gmail.com	09.06.2025
			603	Commercial Suit	CS COMM. 334/2025	01.07.2025	CANARA BANK VS VOPLOVE VATS AND ANR.	SUBHASH KUMAR JHA	9810840045	skjhaassociates@yahoo.com	01.07.2025
			603	Commercial Suit	CS COMM. 335/2025	01.07.2025	UNION BANK OF INDIA VS RAMWATI AND ANR	RAVI KUMAR	9911118926	advocateravi79@gmail.com	13.06.2025
			603	Commercial Suit	CS COMM. 337/2025	01.07.2025	UCO BANK VS MR. UDIT	KAMLESH KUMAR TIWARI	9310019131	adkamleshtiwari@gmail.com	06.06.2025
			603	Commercial Suit	CS COMM. 338/2025	02.07.2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	01.07.2025
			603	Commercial Suit	CS COMM. 339/2025	02.07.2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	01.07.2025
			603	Commercial Suit	CS COMM. 340/2025	02.07.2025	UNION BANK OF INDIA VS BS LIGHTS	JITENDRA GARG	9810197621	jitendragargadv@gmail.com	01.07.2025
			603	Commercial Suit	CS COMM. 352/2025	03.07.2025	UCO BANK VS UDIT	KAMLESH KUMAR TIWARI	9310019131	adkamleshtiwari@gmail.com	03.07.2025
			603	Commercial Suit	CS COMM. 355/2025	03.07.2025	M/S DAKSH ENTERPRISES VS M/S ADROITS ENGICON PVT LTD	AAKASH JANGHU	8750052500	not given	01.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	Commercial Suit	CS COMM. 364/2025	10.07.2025	STATE BANK OF INDIA VS NIKHIL GOSWAMI	AK ROUT	9999132159	AKROUTADVOCATE@GMAIL.COM	06.07.2025
			603	Commercial Suit	CS COMM. 365/2025	10.07.2025	SUMIT GARD VS MANOJ GUPTA	AMIT TIWARI	8505822063	litigation@singhnaassociates.com	08.07.2025
			603	Commercial Suit	CS COMM. 368/2025	11.07.2025	BANK OF BARODA VS GAYATRI CHANDRA	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	09.07.2025
			603	Commercial Suit	CS COMM. 377/2025	16.07.2025	STATE BANK OF INDIA VS RAJU	JITENDER KUMAR MISHRA	9301232373	advjkmishra@outlook.com	10.07.2025
			603	Commercial Suit	CS COMM. 378/2025	16.07.2025	STATE BANK OF INDIA VS DARSHAN SINGH	JITENDER KUMAR MISHRA	9301232373	advjkmishra@outlook.com	10.07.2025
			603	Commercial Suit	CS COMM. 388/2025	22.07.2025	ATULYA BHATIA VS M/S SHANKAR BOARD PROCESSORS UNIT II AND ORS	JASMINE DETWANI	9910632676	jasminedetwani.adv@gmail.com	18.07.2025
			603	Commercial Suit	CS COMM. 392/2025	24.07.2025	STATE BANK OF INDIA VS ANIL PASWAN	R.N. SINGH	9868523230	advrharayan@gmail.com	22.07.2025
			603	Commercial Suit	CS COMM. 394/2025	24.07.2025	STATE BANK OF INDIA VS LAMMINLUM KUKI	R.N. SINGH	9868523230	advrharayan@gmail.com	22.07.2025
			603	Commercial Suit	CS COMM. 395/2025	25.07.2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	23.07.2025
			603	Commercial Suit	CS COMM. 398/2025	26.07.2025	M/S ALCHEMIE COMMERCE VS VINOD GUPTA	KISHORE KUMAR DIMANIA	9560373858	ramesh_advocate04@yahoo.com	24.07.2025
			603	Commercial Suit	CS COMM. 399/2025	26.07.2025	KONARK ENTERPRISES VS LAXMI ELECTRONIC SYSTEM TRADING	SUNNY SHARMA	9990227733	not given	23.07.2025
			603	Commercial Suit	CS COMM. 403/2025	29.07.2025	GANGA DEVI VS M/S RELIANCE JIO INFOCOMM LTD	VINOD SEHRAWAT	9213428612	vinodsehrawatadv@gmail.com	17.07.2025
			603	Commercial Suit	CS COMM. 404/2025	29.07.2025	CANARA BANK VS M/S ENVIRONMENT FRIENDLY CONSTRUCTION	CHITRA MALHOTRA	9212888057	chitramalhotralegal@gmail.com	25.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	ARBITRATION	OMP COMM. 13/2025	01.07.2025	S L CHACHAI VS M/S SBI CARD AND PAYMENT	A G VIERITAS LAW	9871298532	agveritaslaw@gmail.com	30.06.2025
			603	ARBITRATION	OMP (I) COMM. 10/2025	26.07.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE VS MD. KAMIL	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	24.07.2025
			603	ARBITRATION	OMP (I) COMM. 11/2025	26.07.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE VS YOGESH P	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	24.07.2025
			603	MISC. APPLICATION	MISCDJADJ 433/2025	08.07.2025	MAHADEV GLAZING (I) PVT LTD VS GLASSWALL SYSTEMS (I) PVT LTD	DEVESH KUMAR MALAN	9758321008	lawinto11p@gmail.com	07.07.2025
			603	MISC. APPLICATION	MISCDJADJ 467/2025	17.07.2025	MOHD. ARIF VS M/S S.K.PLYWOOD	C B ANSARI	9971803492	cbansari06@gmail.com	15.07.2025
			603	Ex. Comm.	Ex. Comm.150/2025	26.07.2025	M/s ALP SAFETY & SECURITY PVT. LTD. VS M/S MAGICON IMPEX PVT. LTD.	SYED NOORUZZAMA	9873137157	noor.syed878@gmail.com	11.07.2025
			603	Ex. Comm.	Ex. Comm.16/2025	18.07.2025	KOTAK MAHINDRA BANK LTD. VS SURESH CHANDER SHARMA	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	16.07.2025
			603	Ex. Comm.	Ex. Comm.127/2025	01.07.2025	PUNJAB NATJIONAL BANK VS M/S SEEMAS KITCHEN	VED PRAKASH	9711900673	VSRADVISORS@GMAIL.COM	11.06.2025
48	**SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.**	**SOUTH-WEST**	613	Commercial Suit	Execution (Comm.)/126/2025	01-07-2025	M/s Gonsai Logistics Pvt Ltd Through its Director Sh Rajiv Kumar Rai Vs M/s Array Fashions Pvt Ltd Through its Director Sh Sukhvinder	Sh Rakesh Kumar Sharma	9868040826	sharmarakeshadv1@gmail.com	26-06-2025
			613	Commercial Suit	CS (COMM)/327/2025	01-07-2025	SAHARA ENGINEERS AND CONSULTANTS Vs RASIK PRODUCTS PVT LTD AND ORS	Sh KaramvJer Tokas	9899100076	Ad.karamveer@gmail.com	19-06-2025
			613	Commercial Suit	Execution (Comm.)/130/2025	02-07-2025	M/s B S DWARKA Vs M/s Shiv Bhatta Co	Sh. Kunal Ahlawat	9873653797	kunal.ahlawat7@gmail.com	28-06-2025
			613	Commercial Execution	Execution (Comm)/132/2025	02-07-2025	LIFETECH SCIENTIFIC INDIA PVT LTD Vs TRIVENI HEALTH CURE PVT LTD	Sh. Peeyush Kaushik	9990123991	peeyushkaushik1556@rediffmail.com	NA
			613	Commercial Execution	CS (COMM)/341/2025	02-07-2025	STATE BANK OF INDIA Vs SAIYED ALI ANSARI	Sh. Sunil Sehrawat	7388204038	delhilawyers76@yahoo.co.in	31-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	CS (COMM)/345/2025	02-07-2025	GAURI SHANKAR GIRi Vs JANAK RAJ AND ANR	Sh Vinay Kumar	9718057348	kumarvinay.65@gmail.com	25-06-2025
			613	Commercial Execution	Ex.COMM - Award by Arb. Comm./9/2025	03-07-2025	Alpha Pacific Systems Pvt Ltd Vs Nine Projects Pvt Ltd	Prakhar Tiwari	8800726145	law@tiwarilawchambers.com	16-06-2025
			613	Commercial Suit	CS (COMM)/348/2025	03-07-2025	SHRI ANIL Vs SHUBHAM HOUSING DEVELOPMENT FINANCE COMPANY LTD THROUGH ITS DIRECTOR	Sh Yograj Gulliya	9053608200	advocateyograj.gullaiya@gmail.com	25-06-2025
			613	Commercial Suit	CS (COMM)/350/2025	03-07-2025	UNION BANK OF INDIA Vs Sarabjeet singh	Sh Jitender Garg	9810197621	jitendragargadv@gmail.com	01-07-2025
			613	Commercial Suit	CS (COMM)/353/2025	03-07-2025	Ansh Mangla Vs Satendra Kumar Gupta	Sh Santanu Kanungo	9810688245	santanukanungoadv@gmail.com	25-06-2025
			613	Commercial Execution	Ex.COMM - Award by Arb. Comm./10/2025	04-07-2025	HLL Lifecare Limited Vs Professional Impex Pvt Limited	SH Nikhilesh Krishnan	9717149318	nikhilesh_krishnan@yahoo.co.in	28-06-2025
			613	Commercial Suit	CS (COMM)/359/2025	05-07-2025	AMIT CHAURASIA Vs RISHABH BHANDARI	SH Neeraj Kumar	9540614251	hi@mylegalrights.in	13-06-2025
			613	Commercial Execution	Execution (Comm.)/135/2025	07-07-2025	Balaji Latex Vs Dial4trade Technologies Pvt Ltd	Sh Prabhat Kumar Rai	9724243214	prabhatrai1994@gmail.com	03-07-2025
			613	Commercial Suit	CS (COMM)/361/2025	07-07-2025	M/S AVIENCE BIOMEDICALS PVT LTD Vs ALPHA INVITRO DIAGNOSTICS PVT LTD	Ms. Sushma	8920921145	sntbhu511@gmail.com	20-06-2025
			613	Commercial Suit	CS (COMM)/362/2025	07-07-2025	M/S AVIENCE BIOMEDICALS PVT LTD Vs EXPERT HEALTHCARE AND DIAGNOSTICS PVT LTD	Ms. Sushma	8920921145	sntbhu511@gmail.com	20-06-2025
			613	Commercial Execution	M.Ex/84/2025	08-07-2025	ANANYA ENTERPRISES Through Sh Umesh Sharma Vs S SQUARE Through Mr Azhar Khan	Sh Vivek Bhardwaj	9811260570	no email id provided	07-07-2025
			613	Commercial Execution	Ex.COMM - Award by Arb. Comm./13/2025	09-07-2025	M/S AAR KAY FIN LEASE PVT LTD Vs MANISH KUMAR BAJORIA AND ORS	Sh. Nikhil Dhaiya	7669072600	aarkaylegald@gmail.com	04-07-2025
			613	Commercial Execution	Execution (Comm.)/137/2025	09-07-2025	M/S HARI OM CHEMICALS Vs M/S TOY MAKER	Sh Bharat Arora	9811650644	bharat_ryans@yahoo.co.in	07-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	Counter Claim/26/2025	10-07-2025	RAJESH Vs REKHA	Sh Ankit Jain	9643801028	ankitjain@gmail.com	09-07-2025
			613	Commercial Execution	M.Ex/90/2025	11-07-2025	KOTAK MAHINDRA PRIME LTD Vs FRISCO FOODS PVT LTD	Sh. Abhirath Prashar	783853419	bnnlitigation6@gmail.com	NA
			613	Commercial Execution	Ex.COMM - Award by Arb. Comm./14/2025	14-07-2025	Ms KNM CHEMICALS PVT LTD Vs UNISON HOTELS PVT LTD	Sh. Prashant Batra	9818775051	no email id provided	NA
			613	Commercial Suit	CS (COMM)/370/2025	14-07-2025	TechCurators Private Limited Vs Otomeyt World LLP	Sh Varun Chawla	9971195999	varun@legalcare.co.in	12-07-2025
			613	Commercial Execution	Ex.COMM - Award by Arb. Comm./17/2025	16-07-2025	M/s Zenith Electrotech Private Limited Vs DNA Projects	Dr. Ajay Chaudhary	9717155565	advpls94@gmail.com	11-07-2025
			613	Commercial Suit	CS (COMM)/379/2025	17-07-2025	GUNJAN RATHOUR Vs S N ELECTRICALS	Sh S.S. Hora	8950409957	vickyhora@gmail.com	10-07-2025
			613	Commercial Suit	CS (COMM)/381/2025	17-07-2025	MANISH KUMAR SINGH Vs Meenu Chawla	SH. BIPIN KR PRABHAT	911371736	prabhatbipin@gmail.com	10-07-2025
			613	Commercial Suit	CS (COMM)/383/2025	19-07-2025	PUNJAB AND SINDH BANK Vs rajat electricals	Sh Ram Niwas	9560026079	ramniwasadv.4717@gmail.com	12-07-2025
			613	Commercial Execution	Execution (Comm.)/147/2025	22-07-2025	GLOBAL WATER SOLUTIONS through Sole Prop Dr Rajiv Kumar Singh Vs KANON ENVIROTEC ENGINEERS	Sh Praveen Chandra	9560971436	praveenchandra133@gmail.com	22-07-2025
			613	Commercial Suit	CS (COMM)/387/2025	22-07-2025	RAGHUBINDER GREWAL Vs PRABHU DAYAL EDUCATIONAL TRUST AND ORS	Sh Akshat Aggarwal	9811423087	agarwal.akshat.advocate@gmail.com	21-07-2025
			613	Commercial Suit	CS (COMM)/389/2025	22-07-2025	Urban Village Project Pvt Ltd Vs M/S PERDURANCE HEALTH PRIVATE LIMITED	SH Shiv Kumar Tiwari	9811952753	advshivkumartiwari@gmail.com	20-07-2025
			613	Commercial Suit	CS (COMM)/391/2025	23-07-2025	PARMOD MATHUR Vs INDRA	Sh Vineet Malik	9215815156	vineetmalik7785@gmail.com	22-07-2025
			613	Commercial Suit	CS (COMM)/397/2025	25-07-2025	BANK OF INDIA Vs CHANDAN KUMAR SINGH AND ANR	Sh Parveen Kumar	9650614034	praveenchauhan98@gmail.com	24-07-2025

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			613	Commercial Suit	OMP (I)(COMM.)/14/2025	26-07-2025	M/s Cholamandalam Investment and Finance Co. Ltd. Vs Dp Enterprises	Sh Ravi Shankar Garg	9911883595	associatesrsgarg1@gmail.com	25-07-2025
			613	Commercial Execution	Execution (Comm.)/149/2025	26-07-2025	ANIL SHARMA PROPRIETOR OF TIRUPATI INTERNATIONAL Vs MR PANKAJ KUMAR GUPTA PROPRIETOR MANORAMA	SH vikash Kumar aggarwal	9717771646	vikash174@yahoo.com	26-07-2025
			613	Commercial Suit	CS (COMM)/400/2025	26-07-2025	BANK OF INDIA Vs CHANDAN KUMAR SINGH	Sh Parveen Kumar	9650614034	praveenchauhan98@gmail.com	25-07-2025
			613	Commercial Suit	CS (COMM)/398/2025	26-07-2025	M/S ALCHEMIE COMMERCE PVT LTD Vs VINOD GUPTA	RAMESH SHARMA(P),	95603738581	no email id provided	24-07-2025
49	**SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03**	**SOUTH-WEST**	614	COMMERCIAL SUIT	CS(COMM) 329/2025	01.07.2025	BHUPENDRA SINGH DAPOLA M/S EVAAN ELEVATORS PVT LTD VS. ANIL PABBI & ANR	MS. SEEMA SINGH	8505902233	SEEMA.14SINGH@GMAIL.COM	12.06.2025
			614	ARBITRATION	OMP(I)(COMM) 9/2025	01.07.2025	KOLLI SUPER MARKET VS M/S GROCERY 4U RETAIL PRIVATE LIMITED	MS. SHRAVYA PATHAK	7011836700	SHRAVYA@PATHAKANDCO.COM	21.06.2025
			614	COMMERCIAL SUIT	CS(COMM) 331/2025	01.07.2025	OM PRAKASH VS ANTRIKSH INFRATECH PVT LTD	MOHD. MOHSIN RAJA	9560275913	KAUSHIKASSOCIATES2000@GMAIL.COM	26.06.2025
			614	ARBITRATION	OMP(COMM) 14/2025	02.07.2025	GOVT. OF INDIA VS M/S GANESH DIAGNOTICS	SH. SHYAM SUNDER DALAL	9810114152	SUNDERSHYAMDALAL@GMAIL.COM	12.06.2025
			614	COMMERCIAL SUIT	CS(COMM) 342/2025	02.07.2025	M/S K.K. KOHLI ESTATES PVT LTD VS. IDBI BANK & ORS	MR. PULKIT LUTHRA	9818256481	SHEKHARBHATIA.ADVOCATE@GMAIL.COM	11.06.2025
			614	COUNTER CLAIM	Counter Claim/23/2025	01-07-2025	M/S BALAJI PLYWOOD VS M/S WINNER AWARDS AND TROPHIES	MS. SHARDA GARG	9899355811	ADV.SHARDAGARG@GMAIL.COM	03.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/330/2025	01-7-2025	CANARA BANK Vs CHANDERBHAN CHOHAN	MR. JEEWAN PRAKASH	9810099243	JPGADVOCATE@GMAIL.COM	02.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/332/2025	01-07-2025	AMARDEEP KAUR VS SANJEEV KUMAR PUNJ	MS. VANDANA SHARMA	98110881182	VANDUADV06@GMAIL.COM	12.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/336/2025	01-07-2025	M/S DECOR LIGHTING SOLUTION VS M/S VISION SYNERGY CORPORATION	MR. ASHISH KUMAR	8810300016	LEGALADVISIORS97@GMAIL.COM	11.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	COMMERCIAL SUIT	CS (COMM)/343/2025	02-07-2025	STATE BANK OF INDIA VS MEHARBAN SINGH BISHT	MR. KRISHNA KUMAR SHARMA	9315165656	ADVKRISHNA1411@GMAIL.COM	21.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/344/2025	02-07-2025	BANK OF MAHARASTRA VS SAJID	MR. PRAVEEN KUMAR RAJPUT	9891273738	ADVPKRAJPUT2012@GMAIL.COM	12.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/349/2025	03-07-2025	UCO BANK VS BADE PRAJAPATI	MR. KAMLESH KUMAR TIWARI	9310019131	AD.KAMLESHTIWARI@GMAIL.COM	02.07.2025
			614	COUNTER CLAIM	Counter Claim/24/2025	04-07-2025	LFX TECHNOLOGIES PRIVATE LIMITED VS VISHWAGURU EDUCATIONAL ACADEMY LLP	MR. SHAILENDRA SINGH	7503040507	ADVOCATESHAIL@HOTMAIL.COM	02.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/356/2025	04-07-2025	SATYA PARKASH BROTHERS PRIVATE LIMITED THROUGH ITS DIRECTOR VS MUNICIPAL CORPORATION OF DELHI	MR. ASEEM MEHROTRA	9811062351	MEHROTRA_ASEEM@YAHOO.COM	26.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/357/2025	04-07-2025	MOTORICA LLC VS TECH HEALTH INDIA	MR. AKSHAY GOEL	9811783019	AKSHAY.GOEL10@AGANDASSOCIATES.IN	28.06.2025
			614	EXECUTION	Execution (Comm.)/133/2025	05-07-2025	TRUSTLINE SECURITIES LIMITED VS RAVI RANJAN	MR. VIPIN KUMAR MARYA	9555340017	VERITY.LEX@GMAIL.COM	03.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/358/2025	05-07-2025	AMIT DIWAKAR VS M/S KR ENTERPRISES	MR. S.D.WINDLESH	9811169203	SDWINDLESHADV@GMAIL.COM	03.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/363/2025	09-07-2025	SUNITA KANWAR VS VIRENDER KUMAR	MR. SAMEER SIDHAR	9999918302	SAMEER.SIDHAR@METROPOLITANLEAGAL.IN	03.06.2025
			614	EXECUTION	Execution (Comm.)/138/2025	10-07-2025	NARENDRA KUMAR GADI VS DELHI DEVLOPMENT AUTHORITY	MR. TARA CHAND YOGI	9212127060	TCYOGI@REDIFFMAIL.COM	05.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/366/2025	11-07-2025	M/S AVIENCE BIOMEDICALS PVT LTD VS M/S M S SCIENTIFIC AND CHEMICALS	MR. SHRISH NATH TRIPATHY	8076743545	SNTBHU511@GMAIL.COM	20.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/367/2025	11-07-2025	ANIL KUMAR VS NILESH KUMAR SAXENA	MR. JITENDER SINGH	9212679967	JITENDER.SINGH.ADVOCATE@GMAIL.COM	06.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/369/2025	12-07-2025	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999306381	ELUDICATION.LEGAL@OUTLOOK.COM	10.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	MISCELLANEOUS	MISC DJ ADJ/452/2025	12-07-2025	IDBI BANK LTD VS M/S AVER FACILITY MANAGEMENT	MS. NISHI CHAUDHARY	9899154299	NISHI.EAP@GMAIL.COM	10.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/371/2025	14-07-2025	MS TSM BUILDWELL PVT LTD VS MS KAMLADITYYA CONSTRUCTION PVT LTD	MR. VAIBHAV TRIVEDI	9810888702	TRIVEDIASSOCIATES724@GMAIL.COM	12.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/374/2025	15-07-2025	UCO BANK VS SWASTHALAYA HEALTH CARE	MR. SUNIL KUMAR	9971955807	SUNILKUMARSIMPLE99@GMAIL.COM	11.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/375/2025	16-07-2025	M/S KWALITY PANAL PRODUCTS VS M/S V CIVILNET INDIA PVT LTD	MR. RAVI KUMAR	9911118926	ADVOCATERAVI79@GMAIL.COM	12.07.2025
			614	EXECUTION	Execution (Comm.)/144/2025	17-07-2025	M/S AAR KAY FIN LEASE PVT LTD VS MANOJ KUMAR AND ORS	MR. NIKHIL DAHIYA	7669072600	ADV.NIKHIL.DAHIYA@GMAIL.COM	01.07.2025
			614	EXECUTION	Execution (Comm.)/145/2025	17-07-2025	M/S AAR KAY FIN LEASE PVT LTD VS AMANDEEP SINGH AND ORS	MR. NIKHIL DAHIYA	7669072600	ADV.NIKHIL.DAHIYA@GMAIL.COM	01.07.2025
			614	EXECUTION	Execution (Comm.)/146/2025	17-07-2025	M/S AAR KAY FIN LEASE PVT LTD VS ASIM KHAN AND ORS	MR. NIKHIL DAHIYA	7669072600	ADV.NIKHIL.DAHIYA@GMAIL.COM	01.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/380/2025	17-07-2025	JSR NETSOL PRIVATE LIMITED VS ISOURCE TECHNOLOGIES PRIVATE LIMITED	MS. SANJANA	9811827127	ADVOCATESANJANA0612@GMAIL.COM	15.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/384/2025	21-07-2025	STATE BANK OF INDIA VS KAPIL SHARMA	MR. JITENDER KUMAR MISHRA	9301232373	ADVJKMISHRA@OUTLOOK.COM	04.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/385/2025	21-07-2025	M/S URBAN VILLAGE PROJECTS PVT LTD VS M/S ANTS DIGITAL PRIVATE LIMITED	MR. SHIV KUMAR TIWARI	9811952753	ADVSHIVKUMARTIWARI@GMAIL.COM	17.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/390/2025	22-07-2025	SUBHASH CHANDER VS DUSHYANT TANDON	SH. DHANANJAY KR SINGH	9871185290	ADVDHANANJAYKRSINGH@GMAIL.COM	11.07.2025
			614	EXECUTION	Execution (Comm.)/148/2025	23-07-2025	SUNDARAM FINANCE LTD VS SANDEEP YADAV AND ORS	MS. MANISHA BARUAH	8826750777	MANISHABARUAHLEGAL@GMAIL.COM	19.07.2025
			614	ARBITRATION	OMP (I)(COMM.)/12/2025	26-07-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS SHANKAR CRANE SERVICE	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	24.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM.)/13/2025	26-07-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS BHUPENDRA GIRI	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	24.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/401/2025	28-07-2025	Amit Singhal Vs Savita Devi	MR. VISHAL GARG	9810171302	ADV.NIKHIL.DAHIYA@GMAIL.COM	25.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/406/2025	31-07-2025	BANK OF BARODA Vs MS PRITY PLANET	MS. SHWETA BAKSHI	9811568328	SHWETA.BAKSHI04@GMAIL.COM	26.07.2025
50	**SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04**	**SOUTH-WEST**	509	Ex(COMM)	124/2025	01.07.2025	SUSHIL KUMAR VS M/S RELIABLE INFRA COM PVT. LTD.	RAHUL TANWAR	911456560, 9891693695	Justiceindialegalfirm@gmail.com advocaterahultanwar@gmail.com	23.06.2025
			509	Ex(COMM)	125/2025	01.07.2025	SHAPERZ INDIA GRAIN PVT. LTD. VS STAR ENTERPRISES	VISHAL GARG	9810171302		06.06.2025
			509	CS(COMM)	328/2025	01.07.2025	YUKTI KHATTAR VS RAHUL AHUJA	HARSHIT AGGARWAL	7838064538	advharshitagg@gmail.com	13.06.2025
			509	CS(COMM)	333/2025	01.07.2025	STATE BANK OF INDIA VS WANTI KUMAR	KRISHNA KUMARI SHARMA	9958891040,9315165656	advkrishha1411@gmail.com	27.06.2025
			509	Ex(COMM)	129/2025	02.07.2025	STATE BANK OF INDIA VS LALIT KUMAR TAVAR	PRANSHU VASHISHTH			31.05.2025
			509	Ex(COMM)	131/2025	02.07.2025	MEDIA 24x7 VS GRACE INDIA SPORTS PVT. LTD.	ARVIND VASHISHTHA	8010005212, 9891117112	info@lexovaparteners.com	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	CS(COMM)	346/2025	03.07.2025	SAMSONITE IP HOLDINGS SARL VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	02.07.2025
			509	CS(COMM)	347/2025	03.07.2025	SAMSONITE IP HOLDINGS SARL VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	02.07.2025
			509	CS(COMM)	351/2025	03.07.2025	FERNS VARGO EXPRESS PVT. LTD. VS FLYEDGE CARGO PVT. LTD.	YASH MATHUR	7291971240	mohit.9250@gmail.com	25.06.2025
			509	CS(COMM)	354/2025	03.07.2025	LIC HOUSING FINANCE PVT. VS AJAY RATRA	VISHWENDRA VERMA & SHIVALI	9871704611	verma.vishwendra@yahoo.co.in	25.06.2025
			509	Ex(COMM) Award by Arb.COMM	12/2025	07.07.2025	MS G4S SECURE SOLUTION INDIA PVT LTD Vs Ms GDN ENTERPRISES PVT LTD	EKLAVYA BEHL	9891122330	eklavya@bnalaw.in	05.07.2025
			509	CS(COMM)	360/2025	07.07.2025	M/S UNION BANK OF INDIA VS SACHIN KUMAR	RAJENDRA YADAV	9312046733	yadavrazen@gmail.com	13.06.2025
			509	Ex(COMM)	136/2025	08.07.2025	SANJU LATA Vs BARKHA	S SATYANARAYANA & PRATUAKSH SHARMA	9810178109	officeofssatyanarayana@gmail.com	07.07.2025
			509	Ex(COMM)	140/2025	12.07.2025	PUNJAB NATIONAL BANK Vs SHIV NATH THAKUR	SAURAV BHASIN	9899331166	sauravbhasin10@gmail.com	11.07.2025
			509	Ex(COMM)	141/2025	14.07.2025	VARUN RAJPUT VS FAST OF FOOTWEAR	VISHAL GARG	98101713202		08.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	CS(COMM)	372/2025	14.07.2025	CANARA BANK VS HARISH TYAGI	RITU MISHRA	9873706792	ritumishra.advocate@gmail.com	09.07.2025
			509	CS(COMM)	373/2025	15.07.2025	SUNRISE VENTURES VS HARVEST GLOBAL SSP PVT LTD.	SHRUTI GUPTA	9650372200	advocateshruti2008@gmail.com	14.07.2025
			509	COUNTER CLAIM	28/2025	16.07.2025	MEENAKSHI KAINTH VS M/S EXC MANAGED SERVICES PVT LTD.	SAURABH UPADHYAY	9582467401	upadhyaynco@outlook.com	16.07.2025
			509	CS(COMM)	376/2025	16.07.2025	PREETI GARG PROP. OF INDIA RETAIL MART VS SERNE INDIA LTD. & ORS	JINENDRA JAIN	9811160427	advocatejjain@gmail.com	15.07.2025
			509	CS(COMM)	382/2025	18.07.2025	STATE BANK OF INDIA VS DIPU DAS	R N SINGH	9868523230	advrnarayan@gmail.com	17.07.2025
			509	CS(COMM)	386/2025	22.07.2025	BANDANA RANI KANSAI VS DIGPU NEWS NETWORK	SUDHANSHU SUMAN	8800238350	adv.sudhanshusuman@gmail.com	19.07.2025
			509	CS(COMM)	393/2025	24.07.2025	STATE BANK OF INDIA VS VINAY KUMAR`	R N SINGH	8076466594	advrnarayan@gmail.com	23.07.2025
			509	CS(COMM)	402/2025	28.07.2025	ROGER SAMUEL VS M/S COSPREO ENERGY PVT. LTD.	ISHRAFIL ANSARI	9910558377		25.07.2025
			509	OMP(I)(COMM)	15/2025	29.07.2025	M/S CHOLAMANDALAM INVESTMENT & FINANCE COMPANY LTD. VS UP BIHAR TRANSPORT COMPANY PROP. RAM KISHAN	RAVI SHANKAR GARG	9911883595	associatesrsgarg1@gmail.com	25.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	CS(COMM)	405/2025	31.07.20225	BEE LOGISTICS SCM PVT LTD Vs VAISHNO YARD LOGISTICS	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	30.07.2025
TOTAL							3202				

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF JULY-2025.

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-705/2025	01.07.2025	RAJAT & CO. COMMODITIES PVT. LTD. VS. PAYAL TRADING CO.	MADHAV GAWRI	8700568976	madhav@rkgco.com	27.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-707/2025	01.07.2025	MOHD. TAUHA VS. MANOJ MITTAL	MOHD. JABID	9811107580	mohd_abid@hotmail.com	24.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-708/2025	01.07.2025	VIVEK KUMAR GUPTA VS. AIRCON AUTOMATION INDIA PVT. LTD.	HIMANSHU DETWAL	8851394488	advhimanshudetwal@gmail.com	10.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-731/2025	02.07.2025	J.D. SALES CORPORATION VS. ZAKOOPI INFOTECH PVT. LTD.	P.K. RAWAL	9810008823	pawanrawal_advocate@yahoo.co.in	27.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-740/2025	03.07.2025	VIKRAM VADHERA VS. DIVENDER CHHABRA	SANA YUSUF	9821276757	Adv.pankajpal24@gmail.com	16.08.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-749/2025	04.07.2025	LEVIS STRAUSS VS. ASHOK KUMAR	SHARVAN BANSAL	6201970125	unitedmark@unitedandunited.com	02.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-756/2025	05.07.2025	PRATEEK GUJRAL VS. RAGHUNATH VISHNOI	SUMIT ARORA	9810760082	advocatesumit1976@gmail.com	23.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-782/2025	09.07.2025	KUSUM LATA VINOD KUMAR AGGARWAL VS. BHAR	SHREYEK GUPTA	9711424345	shreyek@horizonassociates.in	07.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM –849/2025	11.07.2025	YOGINDER KUMAR JAIN VS. ARMSTRONG WIRE AND ENGINEERS PVT. LTD.	JATIN AGGARWAL	9953283177	Jka.legal@gmail.com	03.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-791/2025	11.07.2025	SSG AUTOMOTVE COMPONENTS PVT LTD Vs ASHISHBHAI BHANUBHAI	DEEPAK SAHNI	9899995598	vpranalegalassociates@gmail.com	09.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	37 Recovery	CS COMM-801/2025	15.07.2025	AMIT TYAGI VS. YATINDRA NIRVIK	V.P. RANA	9811165700	SAHIBSINGH06@GMAIL.COM	09.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-813/2025	18.07.2025	M/s SPARSH INERNATIONAL THROUGH IT PROP MOHINDER PARSHAD VS M/S. MAHADEV	SAHIB SINGH	9811449906	SANDEEPJINDALS@REDIFFMAIL.COM	30.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-825/2025	21.07.2025	KAMAL GUPTA THROUGH ATTORNEY VS SRI MANDER DASS SONS	SANDEEP JINDAL	9810474101	LAWFIRM@UNSOLVEDLEGAL.COM	16.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-826/2025	21.07.2025	M/S ALLIED TUBES PVT LTD. VS SHAHISHTA	JAGRITI JAIN & PARTHESH BHARDWAJ	8527506427, 7042312792	SHEKHAWATI@YAHOO.IN	18.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-837/2025	23.07.2025	SGPRO CREATIONS LLP VS EARTH SYSCOM PVT LTD.	PRAMOD AGGARWAL	9810682372	PRAMOD.4253AGGARWAL@GMAIL.COM	05.05.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM –849/2025	26.07.2025	SQUARE YARDS CONSULTING PVT. LTD. VS OASIS REALTECH PVT LTD.	HEMANT KUMAR YADAV	9555967952	HEAMENT.YADAV@PROPSLEGAL.COM	23.07.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/733/2025	02-07-2025	ASHOK MITTAL Vs DHANAJAY	AMIT GARG(P),	9350018343	advamitgarg10502019@gmail.com	10.06.2025
			306	CS (COMM)/	CS (COMM)/753/2025	05-07-2025	RAKESH MALHOTRA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksinghI16@gmail.com	13.05.2025
			306	CS (COMM)/	CS (COMM)/773/2025	08-07-2025	NANYA AIRCONN PVT LTD Vs OM BALAJEE AUTOMOBILE (INDIA) PVT LTD	NITIN GOEL(P),	999340256,	mnglawoffice@gmail.com	01.07.2025
			306	CS (COMM)/	CS (COMM)/788/2025	11-07-2025	HARJEET KAUR BAGGA Vs MUNICIPAL CORPORATION OF DELHI	Robin Bhardwaj(P),	9560905884	robinbhardwaj529@gmail.com	24.04.2025
			306	CS (COMM)/	CS (COMM)/789/2025	11-07-2025	MOHIT GAUR Vs HEMANT KUMAR VAID	Amit Poonia(P),	9899665895	whitepaperlawoffices@gmail.com	07.07.2025
			306	CS (COMM)	CS (COMM)/811/2025	17-07-2025	HAMDARD NATIONAL FOUNDATION (INDIA) Vs HAMDARD CHARITABLE AND	SHIVENDRA PRATAP SINGH(P),	9953394364	shivendra@theacmeco.com	15.07.2025
			306	CS (COMM)	CS (COMM)/815/2025	18-07-2025	LOKDHUN TETEMEDIAPVT LTD Vs MEDIA NOVA LLP	PARVEEN KUMAR(P),	9818000645	devinder.khatana@gmail.com	15.07.2025
			306	CS (COMM)	CS (COMM)/814/2025	18-07-2025	ASHOK KUMAR RANA Vs MUNICIPAL CORPORATION OF DELHI Delhi	satyendra kumar singh(P),	9811161525	sksinghI16@gmail.com	14.07.2025
			306	CS (COMM)	CS (COMM)/835/2025	23-07-2025	SAGAR VIJAYRAN Vs LIFE INSURANCE CORPORATION OF INDIA	NASIR AHMED(P),	9899742410	nasirahmedji@gmail.com	07.03.2023
			306	CS (COMM)	CS (COMM)/867/2025	30-07-2025	M/S GWALEC ELECTRICALS PVT LTD Vs M/S MONA GENERATOR SERVICES PVT LTD	ROHIT KUMAR MODI(P),	9810243904,	Rkm_modi@rediffmail.com	23.07.2025
			306	CS (COMM)	CS (COMM)/870/2025	30-07-2025	VIKAS BANSAL Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksinghI16@gmail.com	25.07.2025
			306	CS (COMM)	CS (COMM)/869/2025	30-07-2025	MOHD SARIM Vs MUTABASSUM	Zareef Ahmad(P),	9899257184	advocatebharti729@gmail.com	27.07.2025
			306	CS (COMM)	CS (COMM)/864/2025	30-07-2025	PREM NARAYAN KOTHARI Vs RAMAN KUMAR CHAUDHARY	SANJAY SHAH(P),	9891111475	adv.sanjayshah@gmail.com	27.07.2025
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 696/2025	01.07.2025	M/S SHALOO AIRI & ORS. VS M.C.D.	Ms. RITU GUPTA	9811258764	LEGALTEAM.PLC@GMAIL.COM	04.06.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 697/2025	01.07.2025	M/S RRM TRADING INTERNATIONAL VS TANMAY GULATI : PROP ML STAR PRINTN PACK	MUNISH VOHRA	9811427957	MUNISHLAWVOHRA@GMAIL.COM	30.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 785/2025	10.07.2025	YOGESH AGGARWAL VS M.C.D.	SATYENDER KR. SINGH	981116525	SKSINGH116@GMAIL.COM	05.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 824/2025	21.07.2025	KAMAL GUPTA HUF VS M/S SRI MANDER DASS & SONS	SANDEEP JINDAL	9810474101	SANDEEPJINDALS@REDIFFMAIL.COM	16.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 828/2025	22.07.2025	PAWAN KR. MAHTO PROP M/S PAWAN TEXTILE VS ANIL KR. MISHRA PROP M/S VANSH	SUDHIR KR. SINGH	9868927179	SKSINGHADVDELHI@GMAIL.COM	14.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 838/2025	23.07.2025	M/S AGRICO ORGANICS LIMITED V/S ASIAN AGRO INDUSTRIES	AMANDEEP SINGH	9873967070	AMANDEEP@ADSANDCOMPANY.COM	22.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 843/2025	25.07.2025	VIKRANT JAIN VS M/S ELL DEE FURNITURE	T.R. SHARMA	9871230495	SHARMATR392@GMAIL.COM	15.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CSCOMM 842/2025	25.07.2025	M/S AVS LEATHERS VS MS 3 BROTHER EXIM	DR. RAVINDER KUMAR	9212412477	RAVIKUMAR7412@REDDIF.COM	06.06.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 850/2025	26.07.2025	M/S TIRTH AGRO TECHNOLOGY PRIVATE LIMITED VS MOHAMMED RAHIM PROP	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN	14.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 855/2025	28.07.2025	SURESH GUPTA VS SAKET SHAH	PRATEEK MEHTA	9811886609	NOT PROVIDED	24.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 858/2025	29.07.2025	VARSHA KHANNA VS ANKUR JAIN	T. R. GUPTA	9811365932	NOT PROVIDED	25.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 868/2025	30.07.2025	NIRMAL KR. JAIN PROP. OF MS JAIN ABHUSHAN BHANDAR AND ANR. VS BHARAT	SHRAVAN KUMAR BANSAL	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	04.07.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 875/2025	31.07.2025	KANSAL METAL PVT. LTD. VS GANGOTRI ELECTRONICS PVT. LTD. AND OTHERS	AKASH GUPTA	9560740322	ADVAKASH18@OUTLOOK.COM	29.07.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)/721/2025	01-07-2025	PUNJAB AND SIND BANK Vs SHIKHA	GIRISH VERMA(P),	9891954484	NA	16.05.2025
			ROOM NO.304	RECOVERY	CS (COMM)/704/2025	01-07-2025	SH VIKAS VERMA Vs MUNICIPAL CORPORATION OF DELHI	Avinash Kumar Trivedi(P),	9871-441-764	AKTREVEDILAWOFFICES@GMAIL.COM	14.05.2025
			ROOM NO.304	RECOVERY	CS (COMM)/737/2025	03-07-2025	STATE BANK OF INDIA Vs SEPOY HEMRAJ BHAI VAGH	TIRATH LAL YADAV(P),	9643228307	advtirath@gmail.com	13.06.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			ROOM NO.304	RECOVERY	CS (COMM)/741/2025	03-07-2025	MOHAN LAL PROPRIETOR OF M/S UTTAM INDUSTRIES Vs VIJAY KUMAR S/O UTTAM CHAND	Mukund Yadav(P),	na	HARISH@BARAHAMLEGALSERVICE.COM	26.06.2025
			ROOM NO.304	RECOVERY	CS (COMM)/746/2025	04-07-2025	A TO Z CHEMICALS Vs SUDHIR KUMAR CHAUBEY	NITESH KUMAR(P),	9873300964	LOVEKESH27@GMAIL.COM	22.01.2025
			ROOM NO.304	RECOVERY	CS (COMM)/747/2025	04-07-2025	MADHUR JAIN Vs JAINSONS ELECTRONICS	Manish Sharma(P),	9871129207	GAK.COP@GMAIL.COM	02.05.2025
			ROOM NO.304	RECOVERY	CS (COMM)/770/2025	08-07-2025	MANISH GOYAL Vs DIPCO ENTERPRISES AND ANR	MANOJ KUMAR(P),	9318572958	NA	20.05.2025
			ROOM NO.304	RECOVERY	CS (COMM)/769/2025	08-07-2025	DESH RAJ TEX FAB PVT LTD Vs JB OSWAL GARMENTS And Anr	Priya Soni(P),	9899287408	NA	04.07.2025
			ROOM NO.304	RECOVERY	CS (COMM)/776/2025	09-07-2025	SH SHRIKANT CHAUDHARY Vs M/S VALUE LINE INTERIORS PVT LTD AND ORS	varun jain(P),	9717266278	NA	01.07.2025
			ROOM NO.304	RECOVERY	CS (COMM)/820/2025	21-07-2025	BANK OF BARODA Vs Shri Krishna Indoriya	Geetanjali Sharma(P),	84447783470	ADVOCATE.134@GMAIL.COM	17.07.2025
			ROOM NO.304	RECOVERY	CS (COMM)/822/2025	21-07-2025	Anil Gupta Vs MUNICIPAL CORPORATION OF DELHI	Dheeraj Gupta(P),	9811412191	dheerajgupta1982@gmail.com	21.07.2025
			ROOM NO.304	RECOVERY	CS (COMM)/833/2025	23-07-2025	NAITIK DEVELOPERS THROUGH ITS sh PROPREITOR AMIT TYAGI Vs YATINDRA NIRVIK	BHARAT KUMAR(P),	9811165700	VPRANALEGALASSOCIATES@GMAIL.COM	09.07.2025.
			ROOM NO.304	RECOVERY	CS (COMM)/834/2025	23-07-2025	NAITIK DEVELOPERS THROUGH ITS PROPREITOR Sh AMIT TYAGI Vs YATINDRA NIRVIK	BHARAT KUMAR(P),	9811165700	VPRANALEGALASSOCIATES@GMAIL.COM	09.07.2025
			ROOM NO.304	RECOVERY	CS (COMM)/863/2025	30-07-2025	VIKAS BANSAL Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	SKSINGH16@GMAIL.COM	24.07.2025
5	**SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05**	**CENTRAL**	NIL								
6	**SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI**	**CENTRAL**	410	CS (COMM)/727/2025	CS (COMM)/727/2025	02-07-2025	K K ENTERPRISES TNROUGH ITS AR SH TANUJ GUPTA Vs M/S DEXITECH ELECTRONICS	KLAVIKA GUPTA	9971170800	klavikagupta2009@gmail.com	03.06.2025
			410	CS (COMM)/748/2025	CS (COMM)/748/2025	04-07-2025	VIVA BOOKS PVT LTD Vs SHREE KRISHNA BOOK HOUSE	NARENDER VASHISHTA	9811140704	nvashishta@gmail.com	04.06.2025
			410	CS (COMM)/744/2025	CS (COMM)/744/2025	04-07-2025	NARESH GARG Vs M/S RNT METALS PVT LTD	ANKUR GARG(P),	9650129997	ankurgarglaw@gmail.com	06.06.2025

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			410	CS (COMM)/751/2025	CS (COMM)/751/2025	05-07-2025	BANK OF MAHARASHRA Vs HANIYA FOODS AND ANR	SUMAN KUMAR SINGH(P),	9540649131	advocatesuman82@gmail.com	07.01.2025
			410	CS (COMM)/752/2025	CS (COMM)/752/2025	05-07-2025	BANK OF MAHARASHRA Vs M/S AYAAN FOOD AND CO AND ANR	SUMAN KUMAR SINGH(P),	9540649131	advocatesuman82@gmail.com	08.01.2025
			410	CS (COMM)/750/2025	CS (COMM)/750/2025	05-07-2025	VANDANA SHARMA Vs TULSI RAM	PANKAJ JAIN	9873235288	pankaj.jainadvocate@rediffmail.com	06.06.2025
			410	CS (COMM)/760/2025	CS (COMM)/760/2025	07-07-2025	PUMA SE Vs RAHUL PAUL	PRACHI GUPTA	9911703098	prachigupta@pamslegal.com	04.06.2025
			410	CS (COMM)/761/2025	CS (COMM)/761/2025	07-07-2025	MAYANK ARORA Vs PUMA SE	PRACHI GUPTA	9911703098	prachi.gupta@pamslegal.com	04.06.2025
			410	CS (COMM)/764/2025	CS (COMM)/764/2025	07-07-2025	PUMA SE Vs VISHAL SINGH	PRACHI GUPTA	9911703098	prachigupta@pamslegal.com	04.06.2025
			410	CS (COMM)/759/2025	CS (COMM)/759/2025	07-07-2025	M/S US ADVERTISING AGENCY PVT LTD Vs M/S BLINK COMMERCE PVT LTD AND	RASHI SURI	8882440743	info@upscalelegal.com	06.06.2025
			410	CS (COMM)/768/2025	CS (COMM)/768/2025	08-07-2025	MS SAVITRI YARNS AND TEXTILES Vs M/S VIHAAN INDUSTRIES	VIJAY SINGH	8053835085	vijayahlawat86@gmail.com	01.07.2025
			410	CS (COMM)/795/2025	CS (COMM)/795/2025	14-07-2025	RADHEY SHYAM (SENIOR CITIZEN) Vs MUNICIPAL CORPORATION OF DELHI	Robin Bhardwaj(P),	9560905884	vandyvb,16@gmail.com	02.06.2025
			410	CS (COMM)/806/2025	CS (COMM)/806/2025	16-07-2025	STATE BANK OF INDIA Vs RAKHI AND ANR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	11.07.2025
			410	CS (COMM)/805/2025	CS (COMM)/805/2025	16-07-2025	M/S ASK AUTOMOTIVE LTD Vs ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	11.07.2025
			410	CS (COMM)/832/2025	CS (COMM)/832/2025	23-07-2025	M/S NORTH EASTERN CARRYING CORPORATION LTD Vs AKSHAY ARUNENDRA	SHAHBAAZ AKHTAR	8384878491	itsmeshahbazakhtar@gmail.com	29.11.2024
			410	CS (COMM)/853/2025	CS (COMM)/853/2025	28-07-2025	MANJEET KAUR Vs RAJU ALIAS DEVENDER	RAKESH WADHWA	9811072845	wlawlegal@gmail.com	22.07.2025
			410	CS (COMM)/745/2025	CS (COMM)/745/2025	04-07-2025	M/S R S DYE CHEM PROPRIETOR MRS RADHA KASERA THROUGH ATTORNEY	SUMIT RANA	9818621098	advsumitrana@gmail.com	06.05.2025
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	CS(COMM) 796/2025	14.07.2025	NEERAJ AGGARWAL VS MCD	PANKAJ ROY KOTRA	9811070396	pankajkotra@yahoo.co.in	07.07.2025

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			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 619/2025	21.07.2025	DCB BANK LTD. VS JOGINER	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 620/2025	21.07.2025	DCB BANK LTD. VS RAHUL	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 621/2025	21.07.2025	DCB BANK LTD. VS VINOD KUMAR YADAV	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 622/2025	21.07.2025	DCB BANK LTD. VS VISHAL	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 823/2025	21.07.2025	M/S PACIFIC IT CONSULTING PVT. LTD. VS IDC TECHNOLOGIES SOLUTIONS INDIA PVT. LTD.	DISHANT SHARMA	9971463025	dishantsharma01@yahoo.co.in	04.06.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 836/2025	23.07.2025	NAITIK DEVELOPERS VS YATINDRA NIRVIK	V.P. RANA	9811165700	vpranalegalassociates@gmail.com	18.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 656/2025	24.07.2025	TATA CAPITAL LTD. VS AMIT	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 846/2025	25.07.2025	DEEPAK ARORA VS SHAMIM ALAM	CHANDER PRAKASH	9811348158	NA	15.01.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 847/2025	25.07.2025	SONI SONS GARMENTS PVT. LTD. VS DHARAMVATI	RAJIV SHRIVASTAVA	9911792701	rajeevadv.shrivastava@gmail.com	18.07.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 688/2025	26.07.2025	TATA CAPITAL LTD. VS PINKI PINKI	VIBHOR MATHUR	9560425989	support@arvlawchambers.co.in	na
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 854/2025	28.07.2025	TANU GOEL VS ANIL GOEL	SHIVAM GAUR	9717753160	shivamgaur.law@gmail.com	30.06.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 698/2025	30.07.2025	TATA CAPITAL LTD. VS CHAMKAUR SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	na
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 699/2025	30.07.2025	TATA CAPITAL LTD. VS RAHUL MEHRA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	na
			COURT ROOM 302	CIVIL SUIT	OMP(I)COMM 700/2025	30.07.2025	KMAP CAPITAL LTD. VS PANKAJ KUMAR	MONIKA DAGAR	8929971128	NA	na
8	**SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	ROOM NO.308	RECOVERY	CS (COMM)-695/2025	01-07-2025	UNION BANK OF INDIA VS. JOGINDER SINGH	ALOK KUMAR	9911000126	NA	05-06-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			ROOM NO.308	RECOVERY	CS (COMM)-701/2025	01-07-2025	M/s R K Goel & Abhey Kumar Jain Vs Municipal Corporation of Delhi	A.K.TRIVEDI	9810104312	aktrivedilawoffi cers@gmail.com	06-06-2025
			ROOM NO.308	RECOVERY	CS (COMM)-702/2025	01-07-2025	RAJAT AND COMPANY COMMODITIES PRIVATE LIMITED Vs VEDANT ENTERPRISES	MADHAV GAWRI	8700568975	madhav(G)rkgco.com	27-06-2025
			ROOM NO.308	RECOVERY	CS (COMM)-726/2025	02-07-2025	M/S NIKUNJ WOODS (P) LTD. Vs KRISHAN PAL SINGH (PROPRIETOR)	VIKRAMDUA	9810080638	mailvikramdua(a),gmail.com	06-06-2025
			ROOM NO.308	RECOVERY	CS (COMM)-728/2025	02-07-2025	POOJA BHUTANI (PROP.) Vs MR. ANUJ SHARMA, (PROP.)	VIKRAMDUA	9810080638	mailvikramdua(a),gmail.com	02-06-2025
			ROOM NO.308	RECOVERY	CS (COMM)-729/2025	02-07-2025	M/S EKLINGJEE POLYMERS PVT. LTD. Vs M/S A.T.PIPES (INDIA) PVT. LTD.	LOVEKESH AGGARWAL	9891947575	LOVEKESH27@GMAIL.COM	22-05-2025
			ROOM NO.308	RECOVERY	CS (COMM)/735/2025	03-07-2025	HARVINDER RANA Vs MUNICIPAL CORPORATION OF DELHI AND ANR.	SATENDRA KUMAR SINGH	9811161525	sksinghll6@gmail.com	03-06-2025
			ROOM NO.308	RECOVERY	CS (COMM)/736/2025	03-07-2025	SAROJ GUPTA AND ORS. Vs VISHAL NARANG	PRASHANT DIWAN	9811937371	ADVDIWANS@GMAIL.COM	13-06-2025
			ROOM NO.308	RECOVERY	CS (COMM)/771/2025	08-07-2025	LEVI STRAUSS AND COMPANY Vs MANOJ CHIRVI	aastha sharma	9718209970	aastha@thelegist.com	02-07-2025
			ROOM NO.308	RECOVERY	CS (COMM)/830/2025	22-07-2025	LEVI STRAUSS AND CO. Vs ASHOK KUMAR	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	14-07-2025
			ROOM NO.308	RECOVERY	CS (COMM)/840/2025	24-07-2025	THE SUPREME INDUSTRIES LIMITED Vs SITARAM POLYPLAST PRIVATE LIMITED	SHRIHAR TRIPATHI	95488 88420	legalgboostip.in	17-07-2025
			ROOM NO.308	RECOVERY	CS (COMM)/859/2025	29-07-2025	M/S MANGLAGORI DEALERS PVT. LTD Vs M/S M2R GARMENTS SOURCING AND MARKETING	MANISH MALHOTRA	9911314422	malhotraadv@gmail.com	11-07-2025
			ROOM NO.308	RECOVERY	CS (COMM)/866/2025	30-07-2025	KAILASH CHAND GUPTA Vs RADHEY SHYAM	ASHISH KUMAR	89898 I 0577	jai@jsechambers.com	21-07-2025
9	**SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09**	**CENTRAL**	NIL								
10	**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	307	Civil	CS (COMM)/706/2025	01-07-2025	M/s PREM COLOUR CHEM PVT LTD THROUGH ITs AR Mr PANKAJ CHOUDHARY Vs M/s FRISCO	JAGRITI JAIN(P),	8527506427	lawfirm@unsolvedlegal.com	31.05.2025
			307	Civil	CS (COMM)/767/2025	07-07-2025	Viva Books Private Ltd Vs M/s CS Kids, Learning Pvt Ltd	Narender Vashishta(P)	9811140704	vashishta@gmail.com	04.06.2025

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			307	Civil	CS (COMM)/766/2025	07-07-2025	Viva Books Private Ltd Vs Krishna Kids Academy	Narender Vashishta(P)	9811140704	vashishta@gmail.com	04.06.2025
			307	Civil	CS (COMM)/765/2025	07-07-2025	FUTURE FOCUS INFOTECH PVT LTD Vs IDC Technologies Solution India Pvt Ltd	Uttam Kumar(P),	9990143407	advuttamsingh@gmail.com	30.05.2025
			307	Civil	CS (COMM)/762/2025	07-07-2025	MOHAL LAL PROP OF M/s TEXTILE AGENCY Vs BHUPINDER SINGH PROP OF M/s KABEER	UJJWAL JAIN(P),	9818651449	vkgoel512@gmail.com	30.06.2025
			307	Civil	CS (COMM)/775/2025	08-07-2025	KUNAL MITTAL Vs MANIK KUMAR MONDAL	Sameer Sidhar(P),	9444446565	sameer.sidhar@metropolitanlegal.in	04.07.2025
			307	Civil	CS (COMM)/784/2025	10-07-2025	MBD ALCHEMIE PVT LTD Vs ST JOHN CENTRAL	Rakesh(P),	9971719499	N.A.	29.05.2025
			307	Civil	CS (COMM)/819/2025	18-07-2025	BANK OF INDIA Vs VIRENDRA SINGH AND ANR	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	09.07.2025
			307	Civil	CS (COMM)/818/2025	18-07-2025	NIKE INNOVATE CV Vs ASHOK KUMAR AND ORS	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	09.07.2025
			307	Civil	CS (COMM)/845/2025	25-07-2025	NUTRILLITE AGRO PRODUCTS PRIVATE LTD Vs M/s JYOTI TRADING	CHANDAN RAI CHAWLA(P),	9999133727	khuranassociates@yahoo.com	23.07.2025
			307	Civil	CS (COMM)/856/2025	28-07-2025	KRISHNA KUMAR Vs PANKAJ JOSHI	Anil Kumar(P),	9313579493	adv.anilsingh88@gmail.com	15.07.2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/698/2025	01-07-2025	VASUNDHARA SALES CORPORATION Vs TREHAN INDUSTRIES	Anurag Jain	9810381308	anuragjainadvocate@gmail.com	30.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/710/2025	01-07-2025	SUNITA JAIN Vs KAPIL KUMAR	Sarika Jain	9958923541	sarika0078@gmail.com	06.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/725/2025	02-07-2025	Ruchika Agarwal Vs Krishan Pal Singh	Anirudh Gupta	9811993041	mail@anirudhgupta.co.in	06.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/730/2025	02-07-2025	PREM KUMAR Vs M/S JAIN SPARE AUTO PVT LTD	Mohit Batra	9911893100	adv.batra@gmail.com	10.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/732/2025	02-07-2025	M/S B R L FINLEASE LTD Vs M/S SFSL INVESTMENTS LIMITED	Deepak Yadav	9999980081	deepakyadavadvocate@gmail.com	20.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/754/2025	05-07-2025	SAROJ BALA VS MCD	S K Singh	9811161525	sksingh116@gmail.com	13.05.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 310	CS (COMM)	CS (COMM)/780/2025	09-07-2025	AURA BUILDWELL PVT LTD Vs ECL FINANCE LTD	Shubhanshu Gupta	9958855177	-	20.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/781/2025	09-07-2025	SANJEEV KUMAR GARG Vs NARBADA IMPEX PVT LTD	Nirdosh Sharma	9810060720	nksadvocate3@gmail.com	01.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/786/2025	11-07-2025	MS SATGURU NX Vs MANJEET SINGH GROVER	Jagadish Sethi	9810250220	jagadishsethi@yahoo.co.in	07.07.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/793/2025	12-07-2025	STERLING IMPEX Vs ANIL TRADING COMPANY	Raveesh Thukral & Shubham Mahajan	9810166390	mmatassociates@gmail.com	05.10.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/794/2025	12-07-2025	TRUEWARE INTERNATIONAL LLP Vs RIDHIMA SALES	Alok Dev	9718090890	devalok99@gmail.com	06.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/810/2025	17-07-2025	HAMDARD NATIONAL FOUNDATION (INDIA) Vs HAMDARD EDUCATIONAL AND	Shivendra Pratap Singh	9953394364	shivendra@theacmeco.com	14.07.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/821/2025	21-07-2025	Rajesh Kumar Verma Vs MUNICIPAL CORPORATION OF DELHI	Satyendra Kr Singh	9811161525	sksingh116@gmail.com	09.07.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/844/2025	25-07-2025	M/s RAK FITNESS CONSUMER PVT LTD (THROUGH ITS DIRECTOR RAJ VIKRAM) Vs M/s PNG JEWELLERS	Jagriti /jain	8527506427	lawfirm@unsolvedlegal.com	22.07.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/860/2025	29-07-2025	SUNITA JAIN Vs KAPIL KUMAR	Sarika Jain	9958923541	sarika0078@gmail.com	06.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/873/2025	31-07-2025	ARYA LIGHTING PVT. LTD. Vs CHISHTI LIGHTAND ELECTRICALS AND ORS.	Sarvajeet Kumar Thakur	9555700013	sarvajeet@sktchambers.com	23.07.2025
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	709/2025	01.07.2025	M/S EARTHLING V/S M/S SRI SRI MARKETING	RAJIV JAIN	7814482307	RADELEGAL@GMAIL.COM	13.06.2025
			401	EX COMM	307/2025	01.07.2025	SACHIN AGGARWAL V/S GOPAL TRADERS	VIKASH BHARDWAJ	9871640480	ADVBHARDWAJ1984@GMAIL.COM	
			401	EX COMM	309/2025	01.07.2025	YASHPAL KHURANA V/S M/S NARULA & SONS	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	
			401	EX COMM	310/2025	01.07.2025	LAXMI REMOTE INDIA PVT LTD V/S HYDERABAD CABLE DIGITAL SEVICES PVT LTD & ORS.	ANMOL CHADHA	9953040018	LAWCMCHAMBERS@GMAIL.COM	
			401	CS COMM	700/2025	01.07.2025	STATE BANK OF INDIA V/S RAJ RANI	A.K. ROUT	9999132159	AKROUTADVOCATE@GMAIL.CO	06.06.2025

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			401	CS COMM	714/2025	01.07.2025	M/S RRM TRADING INTERNATIONAL PVT LTD V/S M/S SARASWATI PRINTERS	MUNISH VOHRA	9811427955	MUNISHLAW.VOHRA@GMAIL.COM	23.06.2025
			401	EX COMM	319/2025	02.07.2025	VISHAL GUPTA V/S MUNISH ANAND	PUNIT JAIN	9810024729	PUNIT JAIN ADVOCATE@GMAIL	
			401	OMP I COMM	509/2025	02.07.2025	HDFC BANK LTD V/S AABIDA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	510/2025	02.07.2025	HDFC BANK LTD VS PRERNA SHARMA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	511/2025	02.07.2025	HDFC BANK LTD V/S SUNITA RANI	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	512/2025	02.07.2025	HDFC BANK LTD V/S MAYANK LOCHAB	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	CS COMM	742/2025	03.07.2025	RAJESH KAPOOR V/S M/S SRIMANDER DASS & SONS	LOKESH NATH JHA	9910515215	ADVLOKESH86@GMAIL.COM	24.04.2025
			401	EX COMM	325/2025	04.07.2025	ALOK PACKAGING PVT LTD V/S DHARMESH KALRA	SANJAY KUMAR	8826430730		
			401	OMP I COMM	535/2025	05.07.2025	TATA CAPITAL LTD V/S KAMLESH KUMAR PATEL	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	EX COMM	24/2025	05.07.2025	M/S SHARMA ENTERPRISES V/S UNION OF INDIA	BIPIN KR PRABHAT	9911371736	PRABHATBIPIN@GMAIL.COM	
			401	OMP I COMM	540/2025	07.07.2005	HDFC BANK LTD V/S RAM SINGH YADAV	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	CS COMM	763/2025	07.07.2025	CHAUDHARY CHEMICAL INDUSTRIES V/S BISHA DEVELOPERS PVT LTD	HIREIN SHARMA	9811367166	HIREINSHARMAADVOCATE@GMAIL.COM	28.03.2025
			401	EX COMM	334/2025	08-07-2025	PARVEEN KUMAR V/S MOHINDER KUMAR GANDHI				
			401	CS COMM	783/2025	09.07.2025	M/S ASHISH METALS V/S JAGAT SINGH	AMIT GUPTA	9810224624	AMITGUPTAADV366@GMAIL.COM	29.05.2025
			401	OMP I COMM	566/2025	09.07.2025	UGRO CAPITAL LTD V/S RG INTERNATIONAL	AMIT KUMAR SINHA			

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			401	MISC DJ	525/2025	09.07.2025	SHILPA KHANNA V/S SUMIT CHOPRA	S.B. PANDEY	9313780408	SBPANDEY@YAGOO.COM	
			401	CS COMM	792/2025	11.07.2025	BANK OF BARODA V/S SRISHTI AGGARWAL				
			401	OMP I COMM	576/2025	14.07.2025	PIRAMAL FINANCE LTD V/S RAGHUNATH R	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATS@GMAIL.COM	
			401	OMP I COMM	577/2025	14.07.2025	PIRAMAL FINANCE LTD V/S REENA K	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATS@GMAIL.COM	
			401	OMP I COMM	575/2025	14.07.2025	PIRAMAL FINANCE LTD V/S BINOJ SEBASTIAN	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATS@GMAIL.COM	
			401	EX COMM AWARD BY ARB COMM	26/2025	14.07.2025	M/S SHIV ELECTRIC V/S PUBLIC WORKS DEPARTMENT	VRUN SHANS ADV	9811384868	ADVOCATEVARUNHANS@GMAIL.COM	
			401	CS COMM	807/2025	16.07.2025	M/S BHALLA & BHALLA LEGAL LLP V/S RELIANCE HOME FINCANCE LTD & ORS				
			401	OMP I COMM	604/2025	18.07.2025	DCB BANK LTD V/S SUJEET SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	606/2025	18.07.2025	DCB BANK LTD V/S TASAVVAR ALAMADIN	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	607/2025	18.07.2025	DCB BANK LTD V/S RAM KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	608/2025	18.07.2025	DCB BANK LTD V/S RAKESH KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	CS COMM	827/2025	21.07.2025	CANARA BANK V/S VAIBHAV AGGARWAL	AMIT GUPTA	9810224624	AMITGUPTAADV366@GMAIL.COM	17.04.2025
			401	OMP I COMM	623/2025	21.07.2025	TATA CAPITAL LTD V/S ARJUN RAM	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
				OMP I COMM	636/2025	22.07.2025	UGRO CAPITAL LTD V/S GARGI INFRAVISION PVT LTD	AMIT KUMAR SINHA			
			401	CS COMM	831/2025	22.07.2025	M/S TRUEWARE INTERNATIONAL LLP V/S GAGAN ENTERPRISES	ALOK DEV	9718090890	DEVALOK99@GMAIL.COM	06.06.2025

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			401	EX COMM AWARD BY ARB. COMM	30/2025	22.07.2025	CITY SWEEP SERVICES LLP V/S MCD	SARAD KUMAR SUNNY	9958178853	SARADKSUNNY@GMAIL.COM	
			401	CS COMM	841/2025	24.07.2025	JITENDER KUMAR JAIN &ORS V/S MANOJ TIWARI	RAJESH SHARMA	9211326600		16.07.2025
			401	CS COMM	851/2025	26.07.2025	M/S SSG AUTOMOTIVE COMPONENTS PVT LTD V/S M/S SEAHAWK LOGISTICS & ORS	RISHABH KR THAKUR	9810167916	ADF.RISHBHTHAKUR@GMAIL.COM	24.06.2025
			401	CS COMM	852/2025	26.07.2025	PATANJALI FOODS LTD V/S SANJEEV GOYAL TRADING AS M/S PRIDHAMI				
			401	OMPI COMM	672/2025	26.07.2025	ANITA DEVI V/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	673/205	26.07.2025	ANITA DEVI V/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	674/2025	26.07.2025	PRERNA RAMAWAT &ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	675/2025	26.07.2025	PRERNA RAMAWAT &ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	676/2025	26.07.2025	PRERNA RAMAWAT &ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	677/2025	26.07.2025	PRERNA RAMAWAT &ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	678/2025	26.07.2025	TULSI MALHOTRA V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	679/2025	26.07.2025	PULKIT MALHOTRA V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	680/2025	26.07.2025	GURMEET THUKRAL &ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	681/2025	26.07.2025	ASHWINI CHADDA V/S M/S NEWO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	682/2025	26.07.2025	GURMEET THUKRAL &ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	

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			401	OMPI COMM	683/2025	26.07.2025	YASHVIR KADYAN V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	684/2025	26.07.2025	SANTOSH V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	685/2025	26.07.2025	SANTOSH V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	686/2025	26.07.2025	ANURAG MOHAN BHATNAGAR V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	687/2025	26.07.2025	VIKRAM DHAWAN V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	CS COMM	857/2025	28.07.2025	MOHD QADEER PROP OF MS MEHTAB EXPORT HOUSE V/S M/S OPINE INDIA				
			401	CS COMM	861/2025	29.07.2025	M/S MIGLANI ENTERPRISES V/S M/S BRAHM HEALTHCARE PVT LTD	SAMEER SIDHAR	9999918302	SAMEER.SIDHAR@METROPOLITANLEGAL.IN	
			401	CS COMM	865/2025	30.07.2025	M/S DURGA INTERNATIONAL V/S M/S DACC INTERNATIONAL PVT LTD & ORS	N.K. JAIN	9811109763	GIRISHGAURADV@YAHOO.COM	21.07.2025
			401	CS COMM	871/2025	30.07.2025	A.K. ELECTRICALS V/S HYATT REGENCY GURGAON	ABHINAV GARG	9810196968	ADV.ABHINAVGARG@GMAIL.COM	25.07.2025
			401	CS COMM	872/2025	30.07.2025	NANAYA AIRCONN PVT LTD V/S A V AUTOMOTIVE PVT LTD	MAYANK GOEL	9999340256	MNGLAWOFFICE@GMAIL.COM	01.07.2025
			401	MISC DJ	587/2025	31.07.2025	M/S KIRAN ROADWAYS PVT LTD V/S M/S GOVIND CABLES INDUSTRIES & ORS	HARPREET SINGH	9891769954		
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	MISC DJ- 495/2025	01.07.25	SAPAN MALIK VS JOGINDER YADAV	kushagra bansal	9999468603	kushagrabansal@akassociates.org.in	NA
			COURT ROOM 402	CIVIL SUIT	M EX 578/2025	01.07.25	M/S GANGA PARSHAD SINGAL & VS DELHI URBAN SHELTER IMPROVEMENT BOARD	Satyajit Kumar	9555215464	cinmoyassociates@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 699/2025	01.07.25	M/S R K GOEL ABHAY KUMAR JAIN VS MCD	Avinash Kumar Trivedi	9871441764	aktrivedilawoffices@gmail.com	06/06/25

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			COURT ROOM 402	CIVIL SUIT	CS (COMM) 715/2025	01.07.25	M/S RRM TRADING INTERNATIONAL PVT LTD VS M/S PAARTH GRAPHICS	Munish Vohra	9811427955	munishlaw.vohra@gmail.com	30/05/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 716/2025	01.07.25	UNION BANK OF INDIA VS KISHAN LAL	ALOK KUMAR	9911000126 ALOK.AI		05/06/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 717/2025	01.07.25	STATE BANK OF INDIA VS BASIK KHAN	Gopal chand sharma	9810210832	vijayprakash9682@gmail.com	04/06/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 718/2025	01.07.25	NARESH KUMAR VS SIDDH NATH MEHTA	Rishabh Gupta	8586834657	rishabhgupta.lawyer@gmail.com	09/06/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 719/2025	01.07.25	M/S S B SHAH AND CO PVT LTD VS M/S PARIDHI INDUSTRIES	RANJAN DOSHI	7011312145	RANJAN.DOSHI@GMAIL.COM	11/06/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 720/2025	01.07.25	M/S LINING TAX CORP. VS M/S BUZZ RETAIL	KARAN BIDHURI	8799735374	NA	09/09/24
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 502/2025	01.07.25	TATA CAPITAL LTD VS SYED TAHA USMAN	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 503/2025	01.07.25	HDFC BANK LTD VS SURENDRA YADAV	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM)30/2025	01.07.25	M/S JEWEL ANODIZING WORKS VS M/S CLIX CAPITAL SERVICES PVT LTD	AMIT KUMAR BANSAL	9723759126	adv.dhrumit@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	EX. (COMM) 302/2025	01.07.25	R K JAIN PROP VIDHI TOYS VS ROUSHAN KUMAR GUPTA	KULDEEP KUMAR	8802108285	advocatekuldeepkumar77@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 739/2025	03.07.25	RAKESH KUMAR GOEL VS MCD	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	09/06/25
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 536/2025	05.07.25	TATA CAPITAL LTD VS SATYAKAM KAM SHARMA	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	EX. (COMM) 331/2025	05.07.25	SHISHPAL VS MCD	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 541/2025	07.07.25	HDFC BANK LTD VS JAFAR BABUDDIN	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 542/2025	07.07.25	HDFC BANK LTD VS RAJNI	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA

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			COURT ROOM 402	CIVIL SUIT	MISC DJ- 528/2025	09.07.25	RAJESH JALOTA VS PRADEEP KAPOOR	AMARDEEP MAINI	9818451845	advocatemaini@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 777/2025	09.07.25	SHAH RUKH KHAN VS A TO Z CHEMICALS	MANISH MAKHIJA	8826079887	NA	11/06/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 778/2025	09.07.25	JAI NARAIN BANSAL VS ANAMIKA GULATI	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	04/07/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 779/2025	09.07.25	YOGESH AGGARWAL VS MCD	SATYENDR A KUMAR SINGH	9811161525	sksingh116@gmail.com	14/05/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 790/2025	11.07.25	PAPPU SETH PROPRIETOR MS PAPPU SETH VS MCD AND ANOTHER	ROBIN BHARDWAJ	9560905884	robinbhardwaj529@gmail.com	05/06/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 797/2025	14.07.25	AMIT TYAGI VS YATINDRA NIRVIK	BHARAT KUMAR	9811165700	vpranalegalassociates@gmail.com	09/07/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 802/2025	15.07.25	INDER SARAN MEHRA VS KRISHNA MOHAN	NITIN SINGH KATHAYAT	9910902824	luvsingh1964@gmail.com	11/07/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 803/2025	15.07.25	NANYA AIRCCON PVT LTD VS MAHINDER JINDAL	NITIN GOEL	9999340256	mnglawoffice@gmail.com	01/07/25
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 584/2025	15.07.25	PIRAMAL FINANCE LTD VS GAURAV THAKARE	ANANJAY SINGH	7030378800	asaplegalandadvocates@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 585/2025	15.07.25	PIRAMAL FINANCE LTD VS AJAY KUMAR ANUSUNURI	ANANJAY SINGH	7030378800	asaplegalandadvocates@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 586/2025	15.07.25	TATA CAPITAL LTD VS SHOAIB NAWAB KHAN	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 601/2025	18.07.25	DCB BANK LTD VS VIR SINGH	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP(I) (COMM.) 602/2025	18.07.25	DCB BANK LTD VS JAIBIR SINGH	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	COUNTER CLAIM 33/2025	19.07.25	M/S VARAHAMURTI FLEXIRUB INDUSTRIES Vs M/S KONARK FIRE SOLUTIONS	NA	NA	NA	NA
			COURT ROOM 402	CIVIL SUIT	EX. (COMM) 355/2025	21.07.25	M/S DESIGNERS HOME VS CCW SPECIALITIES PVT LTD	SAMYAK JAIN	NA	NA	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.) 639/2025	22.07.25	UGRO CAPITAL LTD VS AMAN ENGINEERING WORKS	AMIT KUMAR SINHA	9990659331	NA	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.) 640/2025	22.07.25	UGRO CAPITAL LTD VS V G INDUSTRIES	AMIT KUMAR SINHA	9990659331	NA	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 839/2025	24.07.25	ANKIT KANSAL VS RAJIV KUMAR MAHAJAN	SEEMA GUPTA	9968722450	adv.seemagupta2018@gmail.com	19.07.25
			COURT ROOM 402	CIVIL SUIT	M EX 632/2025	31.07.25	NEERAJ NATH SHARMA VS RAJENDER PRASAD AND ETC	SURENDRA KUMAR SHARMA	NA	NA	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 876/2025	31.07.25	M/S MOGLI LABS INDIA PVT. LTD VS LIBRA INTERNATIONAL LTD AND ORS	TARUN VERMA	9871495838	cstarunverma@gmail.com	26.07.25
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	Counter Claim/26/2025	01-07-2025	DILIP SOLANKI PROPRIETOR M/S DILIP SOLANKI AND ASSOCIATES Vs MOHIT GUPTA PROPRIETOR	shanker Kashyap(P),	9899036093	kartickay7@gmail.com	05-06-2025
				CS	CS (COMM)/525/2025	01-07-2025	UCO BANK Vs PRINCE BHADANA AND ANR	Kamlesh Kumar Tiwari(P),	9310019131	ad.kamleshtiwari@gmail.com	12-06-2025
				CS	CS (COMM)/529/2025	01-07-2025	M/S NAV LABELS PVT LTD Vs M/S GRAFAX TEXTILES PVT LTD	RAJESH MAHINDRU(P),	9810194135	rajshmahindru@gmail.com	10-06-2025
				CS	CS (COMM)/530/2025	01-07-2025	M/S MITARTH INDIA PVT LTD THROUGH ITS AR MR RISHI MITTAL Vs MR RAJIB PATRA PROP OF M/S	JAGRITI JAIN(P),	8527506427	lawfirm@unsolvedlegal.com	09-06-2025
				CS	CS (COMM)/554/2025	04-07-2025	Bank of Baroda Vs JESSICA BHALLA	amit mahaliyan(P),	8275092500	rkumar.adv1954@gmail.com	02-07-2025
				CS	CS (COMM)/575/2025	10-07-2025	MAHALAXMI SALES CORPORATION Vs AGAM PHOTVOLTIC SOLUTIONS	ankur tripathi(P),	9871381699	advpranavshukla@gmail.com	28-05-2025
				CS	CS (COMM)/577/2025	10-07-2025	Ms Hardwyn India Limited Vs MAA DURGA ENTERPRISES	JYOTI VERMA(P),	9999440419	vikasbhatia280@gmail.com	18-06-2025
				CS	CS (COMM)/580/2025	11-07-2025	M/S SYNOKEM PHARMACEUTICALS LTD Vs M/S STARUS PHARMACEUTICALS PRIVATE LIMITED	Prateek Mehta(P),	9717198858	mailadvoatevikas@gmail.com	08-07-2025
				CS	CS (COMM)/579/2025	11-07-2025	M/s Indian Oil Corporation Ltd Vs M/s G K Diary and Milk Product Pvt Ltd	Kunal Kalra(P),	98712028645	kkalra.adv@gmail.com	23-07-2021
				CS	CS (COMM)/583/2025	12-07-2025	STATE BANK OF INDIA Vs MANBIR	MANOJ PANDEY(P),	8130506139	advpandeyman oj@gmail.com	08-07-2025

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				CS	CS (COMM)/604/2025	18-07-2025	M/S GAME CHANGERS TEXFAB PVT LTD Vs M/S DEVYA OERSEAS AND ANR	Bharat Deep Singh(P),	9911770005	bharatdeepsingh@gmail.com	03-02-2025
				CS	CS (COMM)/609/2025	21-07-2025	M/s Manchanda Mills Pvt Ltd Vs M/S AVA APPARELS LLP AND ORS	Ashish Kapur(P),	9811166800	kapurassociates235@gmail.com	12-06-2025
				CS	CS (COMM)/613/2025	22-07-2025	UNION BANK OF INDIA Vs MANOJ KUMAR PROP OF SHRI KRISHNA TRADERS	Sandeep (P),	8800892099	dhariwalsandeep905@gmail.com	17-07-2025
				CS	CS (COMM)/617/2025	23-07-2025	UNION BANK OF INDIA Vs Chinkey Prop of Krishna Glass House	Sandeep (P),	8800892099	dhariwalsandeep905@gmail.com	17-07-2025
				CS	CS (COMM)/626/2025	25-07-2025	M/S LEO ENVIRONMENT PVT LTD THROUGH ITS DIRECTOR SH RAKESH BAJAJ Vs M/S KISHAN	Sunil Kumar(P),	7011098578	nailnoor.gmail.com	22-07-2025
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS/(COMM)	533/2025	01.07.2025	AGRICULTURE PRODUCE MKT. VS. THE DELHI STATE COOPERATIVE BANK	AHLAWAT ASSOCIATES	9810134741	avnish@ahlawatassociates.in	30.05.2025
				CS/(COMM)	534/2025	01.07.2025	PARAS PETRO PLAST INDIA VS. A K PETROCHEMICALS PVT LTD	SURINDER JAIN	9312414473	surinderjain666@gmail.com	20.01.2025
				CS/(COMM)	536/2025	01.07.2025	KAMLESH GOYAL VS. NEERAJ SACHDEVA	SB PANDEY	931380908	56pandey7@yahoo.com	10.10.2024
				CS/(COMM)	537/2025	01.07.2025	UNION BANK OF INDIA VS. KULWANT AGGARWAL	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	24.04.2025
				CS/(COMM)	538/2025	01.07.2025	PINKY GUPTA VS. TAQUEE AHMAD	SANCHAI GOYAL	999905195	advocategoyal@gmail.com	02.06.2025
				CS/(COMM)	539/2025	01.07.2025	UNION BANK OF INDIA VS. KISHAN LAL	ALOK KR.	9911000126	alokadv2001@gmail.com	01.06.2025
				CS/(COMM)	540/2025	01.07.2025	HPM CHEMICALS AND FERTILIZERS VS. ALBATA BIOTECH	KAMAL GARG	9899607559	kamalgarg.adv@gmail.com	02.06.2025
				CS/(COMM)	542/2025	01.07.2025	GOPAL RAM REGAL POLYTECH PVT LTD	PARVESH BANSAL	8010909016	rational.ratio@gmail.com	23.06.2025
				CS/(COMM)	546/2025	02.07.2025	BANK OF MAHARASHTRA VS. LUCKY TRDER AND SERVICES	SUMAN KUMAR SINGH	9540649131	advocatesuman82@gmail.com	07.06.2025
				CS/(COMM)	547/2025	02.07.2025	BANK OF MAHARASHTRA VS. LUCKY TRDER AND SERVICES	SUMAN KUMAR SINGH	9540649131	advocatesuman82@gmail.com	08.06.2025

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				CS/(COMM)	553/2025	04.07.2025	BANK OF BARODA VS. YOGESH BHALLA	RAMESH KUMAR MAHALIYAN	8275092500	rkumar.adv1954@gmail.com	09.06.2025
				CS/(COMM)	556/2025	05.07.2025	PARVEEN KUMAR VS. SACHIN MANGAAL	YASH SINGHAL	8057399884	lawaffaris@gmail.com	03.07.2025
				CS/(COMM)	557/2025	05.07.2025	SUNITA THAREJA VS. MITHITA SCOOTER	DR. VIHAY SINGH	9212574762	advocatevjs@gmail.com	10.06.2025
				CS/(COMM)	565/2025	08.07.2025	PANASONIC HOLDINGS CORPORATION VS. ASHOK KUMAR	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	04.07.2025
				CS/(COMM)	566/2025	08.07.2025	M/S KIT MARKETING PVT LTD VS. M/S C P AND ASSOCIATES PVT LTD	RAJEEV JHA	9873921590	rajeevjha2004@yahoo.co.in	04.07.2025
				CS/(COMM)	572/2025	10.07.2025	BANK OF BARODA VS. SUSHIL KUMAR	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmaol.com	09.07.2025
				CS/(COMM)	578/2025	11.07.2025	MAHARAJA SHOE CO VS. YUSUF JAMAL	PRAMOD AGGARWAL	9810682372	shekhawatilegal@yahoo.in	14.05.2025
				CS/(COMM)	584/2025	14.07.2025	M/S GO FACILITY MANAGEMENT VS. M/S EPIC FILMS	SHUBHAM TYAGI	9953098537	shubham.advocate0511@gmail.com	04.07.2025
				CS/(COMM)	585/2025	14.07.2025	SUSHIL KUMAR VS. HONEY NAYYAR	ISHWAR SINGH	92127374	ankul.adhana@gmail.com	07.07.2025
				CS/(COMM)	590/2025	16.07.2025	PLATINEX DB BATHWARE INDIA PVT LTD VS. TSH LUXURY PVT LTD	BHARAT BHUSHAN	9910403763	advbharatbhushan328@gmail.com	14.07.2025
				CS/(COMM)	27/2025	17.07.2025	PULKIT BAMBA VS. MAHALAXMI LUMBERS PVT LTD	SAMEER SIDHAR	9999918302	sameer.sidhar@metropolitanlegal.in	14.07.2025
				CS/(COMM)	608/2025	21.07.2025	CANARA BANK VS. OM PRAKASH	ASHOK KUMAR	9560396555	kakkarashok@rediffmail.com	15.07.2025
				CS/(COMM)	611/2025	22.07.2025	BANK OF MAHARASHTRA VS. ANAMIKA	BIJAY MOHAN GUSWAMI	9015893668	advbmg2016@gmail.com	15.07.2025
				CS/(COMM)	615/2025	23.07.2025	COFE IMPEX PVT LTD VS. TECHNOVERHAUL IT	VARUN GUPTA	9810476767	gupta.varun1@gmail.com	21.07.2025
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			Execution (Comm.)/199/2025	01-07-2025	Gurbir Singh Vs Gurjinder Singh				

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					Misc DJ/612/2025	01-07-2025	Kartar Kaur Shokeen Vs Guruji Fashion	Harshit Jain	91-9899113806	contact@harshitjain.co.in	Nil
					M-Ex/305/2025	04-07-2025	M/S SHRI RAM ENTERPRISES Vs M/S SAGAR MOTOR PARTS AND ORS				
					Execution (Comm.)/211/2025	05-07-2025	SUBHNEN IMPEX LLP Vs MADIX CONCEPTS CO				
					CS (COMM)/561/2025	07-07-2025	PRASHANT THAPLIYAL Vs M S SUPER MARCHE 37 TRADERS LLP THROUGH ONE OF ITS	Naresh Talwar	9811257563	Not Mentioned	11-06-2025
					CS (COMM)/562/2025	07-07-2025	STATE BANK OF INIDA Vs SHYAM KALI	Manoj Kumar Panday	6543718566	advpandevmanoj@gamail.com	05-06-2025
					CS (COMM)/563/2025	07-07-2025	JASVINDER KAUR Vs GIANI SINGH GOPAL	Arjun Singh Khurana	9899498684	Arjunsk1988@gmail.com	04-06-2025
					CS (COMM)/564/2025	07-07-2025	M/s Maa Bhagwati Enterprises Vs Austen Distributers	Satish Sharma	9213120025	Not Mentioned	10-06-2025
					OMP (I) (COMM.)/850/2025	09-07-2025	Yes Bank Ltd Vs MANISH KUMAR	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	07-07-2025
					CS (COMM)/573/2025	10-07-2025	Ms Reeta Build Con Pvt Ltd Vs Mahavir Engineers		9999440419	Vikasbhatia280@gmail.com	13-09-2024
					OMP (I) (COMM.)/859/2025	10-07-2025	Yes Bank Ltd Vs AMITABH MALAVIYA	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	Nil
					OMP (I) (COMM.)/860/2025	10-07-2025	Yes Bank Ltd Vs ASHISH ARORA	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	Nil
					Misc DJ/691/2025	11-07-2025	LONGLASST INC Vs SPARTA SECURITY AND ALLIED SERVICES				
					Execution (Comm.)/220/2025	15-07-2025	CANARA BANK Vs REKHA RANI PROP DEEPIKA ENTERPRIPRISES				
					OMP (I) (COMM.)/868/2025	15-07-2025	Yes Bank Ltd Vs YAMINI THUKRAL	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	Nil
					OMP (I) (COMM.)/869/2025	15-07-2025	Yes Bank Ltd Vs NITIN SAXENA	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	Nil

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					OMP (I) (COMM.)/870/2025	15-07-2025	Yes Bank Ltd Vs INDERJEET YADAV	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	Nil
					OMP (I) (COMM.)/871/2025	15-07-2025	YES BANK LTD Vs RAM RAJ CHANDRA				
					CS (COMM)/588/2025	16-07-2025	BANK OF BARODA Vs SUMAN		9312292558	advocate.deepa.gupta@gamil.com	Not Mentioned
					CS (COMM)/589/2025	16-07-2025	M/S C S CONSTRUCTION COMPANY PVT LTD Vs M/S EUTAIR EQUIPMENTS	Manish Kaushik	981866733	mkaushik76@gamil.com	
					CS (COMM)/592/2025	17-07-2025	OM LOGISTICS LIMITED Vs ALTIGREEN PROPULSION LABS PRIVATE LIMITED		9810163624	advocatearun23@gamail.com	04-07-2025
					Misc DJ/709/2025	17-07-2025	SARASWATI WOOD PRIVATE LIMITED Vs OM TIMBER TRADERS	RANDHIR KUMAR	9899978028	Not Mentioned	Nil
					M-Ex/309/2025	18-07-2025	RANJAN CHHABRA Vs MITTAL PORTFOLIOS PRIVATE LIMITED				
					CS (COMM)/599/2025	18-07-2025	NITIN SEHGAL Vs SHREYA KADYAN	SHASHANK SHARMA	9560417636	Not Mentioned	14-07-2025
					CS (COMM)/600/2025	18-07-2025	SACHDEVA INDUSTRIES Vs NAVEEN ENTERPRISES	DIVYA KALRA	9990825222	ADVDIVYAKALRA@GAMIL.COM	09-07-2025
					CS (COMM)/601/2025	18-07-2025	State Bank of India Vs Ram Kishan Gupta	KRISHAN KUMAR SHARMA	9315165656	ADVKRISHNA1411@GAMIL.COM	05-05-2025
					CS (COMM)/606/2025	21-07-2025	Levi Strauss and Company Vs Owner Proprietor	PRAMOD KUMAR	9718209970	aastha@thelegi st.com	e06-05-2025
					M-Ex/310/2025	22-07-2025	M/S SHRI RAM ENTERPRISES Vs M S SATGURU MOTORS PARTS AND ORS				
					CS (COMM)/612/2025	22-07-2025	M/S Eximcorp India Pvt Ltd THROUGH Authorised Representative Aashish Kumar	Abhas Mishra	9811673672	Not Mentioned	15-07-2025
					OMP (I) (COMM.)/884/2025	22-07-2025	Shriram Finance Ltd Vs MUSTAKIM	Manoj Kumar	Not Mentioned	Not Mentioned	Nil
					OMP (I) (COMM.)/885/2025	22-07-2025	Shriram Finance Ltd Vs AMEENUL HAQ	Manoj Kumar	Not Mentioned	Not Mentioned	Nil

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					Execution (Comm.)/228/2025	23-07-2025	Sita Ram And Company Pvt Ltd Vs SHRI RAGHAVENDRA SAW MILL and TIMBER DEPOT				Nil
					CS (COMM)/614/2025	23-07-2025	RAJ LUBRICANTS Vs THE ASSISTANT ENGINEER	RK bhola	7838809822	RAJEEVKRBHOLA@GMAIL.COM	17-07-2025
					Execution (Comm.)/230/2025	24-07-2025	NAVEEN JAIN Vs SAGAR BUCKLES PVT LTD				Nil
					OMP (I) (COMM.)/901/2025	24-07-2025	AXIS BANK LTD Vs SARWAN SINGH	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	Nil
					OMP (I) (COMM.)/903/2025	24-07-2025	AXIS BANK LTD Vs VIKRANT TRADING CO	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	
					Execution (Comm.)/231/2025	25-07-2025	sun broadcast equipments pvt ltd Vs mahendra patkar proprietor vision 9				
					CS (COMM)/625/2025	25-07-2025	BANK OF BARODA Vs MOHIT SHARMA	DEEPA GUPTA	9312292558	ADCOCATE.DEEPA.GUPTA@GMAIL.COM	Nil
					Execution (Comm.)/235/2025	26-07-2025	Sita Ram And Company Pvt Ltd Vs Hemalatha				
					CS (COMM)/635/2025	28-07-2025	Precious Electrochem India Private Limited Vs Rajesh Jalota	SHREYA NARAYAN	7838418306	NARYANSHEYA@HOTMAIL.COM	Not Mentioned
					OMP (I) (COMM.)/931/2025	28-07-2025	YES BANK LTD Vs HEMANT BELIYAN	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	Nil
					OMP (I) (COMM.)/932/2025	28-07-2025	AXIS BANK LTD Vs EDWARD MASIH	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	Nil
					OMP (I) (COMM.)/933/2025	28-07-2025	AXIS BANK LTD Vs ARUN RAY	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	Nil
					OMP (I) (COMM.)/936/2025	31-07-2025	AXIS BANK LTD Vs SHEKHAR CHAUHAN	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	Nil
					OMP (I) (COMM.)/937/2025	31-07-2025	AXIS BANK LTD Vs ANITA	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	Nil
					OMP (I) (COMM.)/938/2025	31-07-2025	AXIS BANK LTD Vs ANITA	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	Nil

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17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/522/2025	01-07-2025	PUNEET SINGH KALRA VS UDHAV AGARWAL	SUBTIASH CHUGH	8595005005	manthanlawfirm@gmail.com	22-05-2025
				CS (COMM)	CS (COMM)/535/2025	01-07-2025	TVISHI SERVICE PRIVATE LIMITED VS PICCADILY HOTELS PRIVATE LIMITED	RAJIV K. VIRMANI	9811427844	mail@tvamevlegl.com	21-06-2025
				CS (COMM)	CS (COMM)/543/2025	01-07-2025	TULSHI STAINLESS STEELS PVT LTD VS BALWANT SINGH	TARUN DIWAN	9999779373	tarunsdiwanu@gmail.com	06-06-2025
				CS (COMM)	CS (COMM)/544/2025	02-07-2025	STATE BANK OF INDIA VS SHAKUNTALA	KRISHNA KR SHARMA	9315165656	advkrishnaI411@gmail.com	26-06-2025
				CS (COMM)	CS (COMM)/550/2025	02-07-2025	PARAS PETRO PLAST INDIA PVT LTD VS TATA AIG GENERAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	savlawassociate@gmail.com	16-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/814/2025	02-07-2025	YES BANK LTD VS VIJAY SINGH	KARTIK KUMAR	999933217	legalask@gmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/816/2025	02-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS MANPREET ALAGH	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/817/2025	02-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS AMAR JYOTI KUMAR SINHA	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/818/2025	02-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS SUKHPAL SINGH	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/819/2025	02-07-2025	AXIS BANK LTD VS SHAHEEN JAMAL	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				CS (COMM)	CS (COMM)/551/2025	03-07-2025	NAV LABELS PVT LTD VS GRAFAX GARMENTS PVT LTD	RAJESH MAHINDRU	9810194135	rajeshmahindru@gmail.com	10-06-2025
				CS (COMM)	CS (COMM)/552/2025	03-07-2025	DHIRAJ BHASIN VS TRILOK CHAND SHARMA	SUBHASH CHANDRA JHA	9971847561	jhajhaco@gmail.com	09-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/820/2025	03-07-2025	YES BANK LTD VS MAHESH SHARMA	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/821/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS SURENDER SINGH	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/822/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS S CHETAN KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) COMM	OMP (I) (COMM.)/823/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS SHERA	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/824/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS AMOL MADHUKAR KULKARNI	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				CS (COMM)	CS (COMM)/555/2025	04-07-2025	PALM INFRACON PVT LTD VS RELIANCE INDUSTRIES LTD	SEEMA KHATRI	9999903919	Adv.seema07@gmail.com	11-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/841/2025	04-07-2025	YES BANK LTD VS ASHVINDER ABHILASHI	ANANJAY SINGH	7030378800	asaplegalandadvocates@Rmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/842/2025	04-07-2025	YES BANK LTD VS RAJ GUPTA	ANANJAY SINGH	7030378800	asaplegalandadvocates@Rmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/843/2025	04-07-2025	YES BANK LTD VS SAHIL MANOJ KUMAR	ANANJAY SINGH	7030378800	asaplegalandadvocates@Rmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/844/2025	04-07-2025	YES BANK LTD VS GAURAV KATOCH	ANANJAY SINGH	7030378800	asaplegalandadvocates@Rmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/845/2025	04-07-2025	YES BANK LTD VS PRAVEEN KUMAR	ANANJAY SINGH	7030378800	asaplegalandadvocates@Rmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/848/2025	08-07-2025	HDFC BANK LIMITED VS VIKAS CHAUHAN	MANISH SHANKER VERMA	9650810426	msvermachambers@gmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/851/2025	09-07-2025	YES BANK LTD VS AVNISH MISHRA	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				CS (COMM)	CS (COMM)/576/2025	10-07-2025	BANK OF BARODA VS MRS NIRMALA	DEEPA GUPTA	9312292558	advocate.deepa.gupta@egmail.com	09-07-2025
				CS (COMM)	CS (COMM)/582/2025	12-07-2025	YAGYA VALKYA SHUKLA VS SANJAY TANWAR	SHARAD MALHOTRA	9953018022	malhotrasharad2@ gmail.com	04-03-2025
				OMP (I) COMM	OMP (I) (COMM.)/865/2025	14-07-2025	DHIRAJ BHASIN VS TRILOK CHAND SHARMA	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/866/2025	14-07-2025	YES BANK LTD VS SHRIPAL KESHRI	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				CS (COMM)	CS (COMM)/587/2025	15-07-2025	CENTRAL BANK OF INDIA VS RAKESH PANDIT PROP OF MS VSM ENTERPRISES	KAMAR SINGH	9810047059	apexlaw261@gmail.com	10-07-2025

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				CS (COMM)	CS (COMM)/593/2025	17-07-2025	BALAJI ACTION BUILDWELL PVT LTD VS KAJAL KUMARI	ABHISHEK HARJIKA	9310008854	aharjika12@gmail.com	26-01-2025
				CS (COMM)	CS (COMM)/595/2025	17-07-2025	BANK OF BARODA VS CYCLOOK TECHIES PVT LTD	AKSHAY RAJ	9650501903	advhunnyshanna.28@gmail.com	11-06-2025
				CS (COMM)	CS (COMM)/596/2025	17-07-2025	SH VIKRAM BABBAR PROPRIETOR OF SHIVALIK ADVERTISING VS M S LEHAR ADVERTISING	GURMIT SINGH HANS	810209575	legalask@gmail.com	08-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/874/2025	17-07-2025	YES BANK LTD VS BABU RAM	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/875/2025	17-07-2025	YES BANK LTD VS VIKASH TYAGI	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				CS (COMM)	CS (COMM)/602/2025	18-07-2025	PUNJAB NATIONAL BANK VS SHRI PRAVEEN KUMAR GULATI	AVADHESH KR. SHAKYA	9810362626	akshakya01@gmail.com	16-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/887/2025	22-07-2025	SHRIRAM FINANCE LTD VS MUSTAKIM	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/888/2025	22-07-2025	SHRIRAM FINANCE LTD VS NAFASAT ALI	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	NIL
				OMP (I) COMM	OMP (I) (COMM.)/889/2025	22-07-2025	SHRIRAM FINANCE LTD VS INTJAR	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	NIL
				CS (COMM)	CS (COMM)/618/2025	23-07-2025	UNION BANK OF INDIA VS GAGAN ARORA PROP OF MS GURUKIRPA TELECOM	SANDEEP	800892099	dhariwalsandeep905@gmai.com	17-07-2025
				CS (COMM)	CS (COMM)/622/2025	24-07-2025	ZIRCON EXPORTS PVT LTD VS GANNON DUNKERLEY AND CO LTD	: PRATYARK VATSA	7503710142	dhariwalsandeep905@gmai.com	18-07-2025
				CS (COMM)	CS (COMM)/623/2025	24-07-2025	ZIRCON EXPORTS PVT LTD VS RISHABH BUILDCON	: PRATYARK VATSA	7503710142	shreciexoffice@gmail.com,	18-07-2025
				CS (COMM)	CS (COMM)/624/2025	24-07-2025	ZIRCON EXPORTS PVT LTD VS S P ENTERPRISES (PROPRIETOR MS LALITA)	: PRATYARK VATSA	7503710142	shreciexoffice@gmail.com,	18-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/909/2025	24-07-2025	AXIS BANK LTD VS ASHOK KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/910/2025	24-07-2025	AXIS BANK LTD VS KRISHNA NAND JAISWAL	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL

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				OMP (I) COMM	OMP (I) (COMM.)/911/2025	24-07-2025	AXIS BANK LTD VS PUSHPA BISTH	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/912/2025	24-07-2025	AXIS BANK LTD VS ABHISHEK SHARMA	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/913/2025	24-07-2025	AXIS BANK LTD VS JITU JAIN	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/914/2025	24-07-2025	AXIS BANK LTD VS MADHAV GUPTA	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				CS (COMM)	CS (COMM)/627/2025	25-07-2025	UCO BANK VS ASHU PLASTIC	BHANU KAUSHIK	9213348091	kaushikv.1965@yahoo.com	15-05-2025
				CS (COMM)	CS (COMM)/629/2025	28-07-2025	KANIKA ANAND VS AMIT LAKHMANI	SUDHIR ANAND	9560322277	advocatcsudhiranand@gmaiL.com	24-07-2025
				CS (COMM)	CS (COMM)/630/2025	28-07-2025	SHINE ART SERVICES PRIVATE LIMITED VS VIKAS SEHGAL	AVADH KAUSHIK	9911455431	theadvocacyfirm@gmail.com	04-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/926/2025	28-07-2025	AXIS BANK LTD VS VARINDER KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/927/2025	28-07-2025	AXIS BANK LTD VS MOHAMMAD IQBAL	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				CS (COMM)	CS (COMM)/637/2025	31-07-2025	RESOL VINYLS AND CHLORIDES LTD VS GOFLEX LTD	MUKESH KUMAR	9810682372	shekhawatilegal@yahoo.com	14-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/950/2025	31-07-2025	AXIS BANK LTD VS HARPREET SINGH	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/951/2025	31-07-2025	AXIS BANK LTD VS ASHISH KUMAR MODANWAL	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
				OMP (I) COMM	OMP (I) (COMM.)/952/2025	31-07-2025	AXIS BANK LTD VS RIMPY KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@,gmail.com	NIL
18	**SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**		CS (COMM)/523/2025	CS (COMM)/523/2025	01-07-2025	Hind Health and Enviro Solutions Pvt Ltd Vs NKG Infrastructure Ltd	Deepak Kumar	9968575155	deepakjha318@gmail.com	06.06.2025
				CS (COMM)/526/2025	CS (COMM)/526/2025	01-07-2025	SHANKAR LAL SINGHAL Vs REGAL POLYTECH PRIVATE LIMITED	Parvesh Bansal	8010909016	rationale.ratio@gmail.com	26.06.2025

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				CS (COMM)/528/2025	CS (COMM)/528/2025	01-07-2025	RAJESH KATHPALIA Vs RAJ KUMAR MITTAL	Esha Chawla	7700000476 ,7700000249	vohraassociates1947@gmail.com	17.01.2025
				CS (COMM)/548/2025	CS (COMM)/548/2025	02-07-2025	SARAOGI SUPER SALES PVT LTD Vs MUDIT FASHIONS	Varun Bedi	8285672608	advocatevarunbedi@gmail.com	28.06.2025
				CS (COMM)/567/2025	CS (COMM)/567/2025	08-07-2025	ASICS Corporation Vs Ashok Kumar	SHRAVAN KUMAR BANSA	6201970125	unitedmark@unitedandunited.com	04.07.2025
				CS (COMM)/571/2025	CS (COMM)/571/2025	10-07-2025	Canara Bank Vs Akshay proprietor of Aska	Sumit Virmani	9873245548	virmanilawco@gmail.com	08.07.2025
				CS (COMM)/581/2025	CS (COMM)/581/2025	12-07-2025	MS SUNDEEP INDUSTRIES Vs NIDHI AGGARWAL	Yash Sharma	9953546358	guptabhanu198@gmail.com	30.05.2025
				CS (COMM)/597/2025	CS (COMM)/597/2025	18-07-2025	MIS SHIV ELECTRIC Vs MIS BAGGA ENTERPRISES	Ravi Krishan Chandna	9711752002	ravikrishanchandna@gmail.com	08.07.2025
				CS (COMM)/598/2025	CS (COMM)/598/2025	18-07-2025	State Bank Of India Vs BECHAN YADAV	Ashok Kumar	9811896060	KUMARASHOKADVOCATE@GMAIL.COM	17.07.2025
				CS (COMM)/607/2025	CS (COMM)/607/2025	21-07-2025	CANARA BANK Vs BALJEET SINGH	Ashok Kumar	9560396555	kakkarashok@rediffmail.com	16.07.2025
				CS (COMM)/616/2025	CS (COMM)/616/2025	23-07-2025	ZIRCON EXPORTS PVT LTD Vs SAYAH HOMES PVT LTD	SHREY DADHEECH	7503710142	shreelexoffice@gmail.com	18.07.2025
				Counter Claim/36/2025	Counter Claim/36/2025	25-07-2025	Harbans Singh Bhullar Vs Glow Tradex India Pvt Ltd	Sumesh Gandhi	7011794418	sumeshgandhi20@gmail.com	04.11.2024
				CS (COMM)/632/2025	CS (COMM)/632/2025	28-07-2025	M/s Jay Mata Engineering Works Vs M/s Brother Hotel Supply	Balraj Bhardwaj	9899184786	advocatebalraj88@gmail.com	24.07.2024
				Counter Claim/37/2025	Counter Claim/37/2025	31-07-2025	Gopal Krishan Khanna Vs M s Guruji Sweets	Vikas Kaushik	9871123812	vak.kaushik@gmail.com	23.10.2023
				CS (COMM)/640/2025	CS (COMM)/640/2025	31-07-2025	BANK OF BARODA Vs MOHD HASHIM	Girish Verma	9811135305	legal.gva@gmail.com	23.07.2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/531/2025	CS (COMM)/531/2025	01-07-2025	Hind Health and Enviro Solutions Pvt Ltd Vs Logix Heights Pvt Ltd	DEEPAK KUMAR	9868575155	DEEPAKJHA31@GMAIL.COM	09-06-2025
				CS (COMM)/532/2025	CS (COMM)/532/2025	01-07-2025	GENETIX BIOTECH ASIA LIMITED Vs ISMART INNOVATIONS PRIVATE LIMITED	MADHAV GAWRI	8700568976	MADHAV@RKGCO.COM	12-06-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VSE RESPONDENT NAME	ADVOCAT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) (COMM.)/767/ 2025	OMP (I) (COMM.)/767/2025	01-07-2025	YES BANK LTD Vs MD SAMOON	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	28-06-2025
				OMP (I) (COMM.)/769/ 2025	OMP (I) (COMM.)/769/2025	01-07-2025	YES BANK LTD Vs SAURABH MISHRA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	28-06-2025
				OMP (I) (COMM.)/770/ 2025	OMP (I) (COMM.)/770/2025	01-07-2025	Yes Bank Ltd Vs HARJEET KAUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
				OMP (I) (COMM.)/772/ 2025	OMP (I) (COMM.)/772/2025	01-07-2025	Yes Bank Ltd Vs SHREE BALAJI SANITARY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
				OMP (I) (COMM.)/773/2025	OMP (I) (COMM.)/773/2025	01-07-2025	Yes Bank Ltd Vs VIJAY KUMAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	23-06-2025
				OMP (I) (COMM.)/778/ 2025	OMP (I) (COMM.)/778/2025	01-07-2025	Yes Bank Ltd Vs ANIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
				OMP (I) (COMM.)/779/ 2025	OMP (I) (COMM.)/779/2025	01-07-2025	Yes Bank Ltd Vs ANIL KUMAR DUBEY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
				OMP (I) (COMM.)/781/2025	OMP (I) (COMM.)/781/2025	01-07-2025	Yes Bank Ltd Vs POOJA RANI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
				OMP (I) (COMM.)/783/ 2025	OMP (I) (COMM.)/783/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs MOHD RAJA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-06-2025
				OMP (I) (COMM.)/784/ 2025	OMP (I) (COMM.)/784/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs SHOIVE AHMAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-06-2025
				OMP (I) (COMM.)/786/ 2025	OMP (I) (COMM.)/786/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs SHAMBU PRASAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-06-2025
				Execution (Comm.)/201/2025	Execution (Comm.)/201/2025	02-07-2025	Naini Fincap Limited Vs DOLI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
				Execution (Comm.)/202/2025	Execution (Comm.)/202/2025	02-07-2025	MS FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICE INDIA PVT LTD Vs MR AMIT	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
				Execution (Comm.)/203/2025	Execution (Comm.)/203/2025	02-07-2025	Aqualite Industries Private Limited Vs NASIM AHMAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
				CS (COMM)/549/2025	CS (COMM)/549/2025	02-07-2025	NAINI FINCAP LIMITED Vs RAM SAGAR RAI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025

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				OMP (I) (COMM.)/802/2025	OMP (I) (COMM.)/802/2025	02-07-2025	AXIS BANK LTD Vs KULWANT CHAGGAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-06-2025
				OMP (I) (COMM.)/803/2025	OMP (I) (COMM.)/803/2025	02-07-2025	AXIS BANK LTD Vs SUNIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-06-2025
				OMP (I) (COMM.)/804/2025	OMP (I) (COMM.)/804/2025	02-07-2025	AXIS BANK LTD Vs RAMESH KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-06-2025
				OMP (I) (COMM.)/805/2025	OMP (I) (COMM.)/805/2025	02-07-2025	AXIS BANK LTD Vs SANJAY KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-06-2025
				OMP (I) (COMM.)/806/2025	OMP (I) (COMM.)/806/2025	02-07-2025	AXIS BANK LTD Vs VIKRAM SINGH YADAV	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-06-2025
				OMP (I) (COMM.)/807/2025	OMP (I) (COMM.)/807/2025	02-07-2025	YES BANK LTD Vs BIRENDER SINGH	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	13-06-2025
				OMP (I) (COMM.)/809/2025	OMP (I) (COMM.)/809/2025	02-07-2025	YES BANK LTD Vs RAHUL MALHOTRA	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	13-06-2025
				OMP (I) (COMM.)/810/2025	OMP (I) (COMM.)/810/2025	02-07-2025	AXIS BANK LTD Vs ASHOK KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-06-2025
				OMP (I) (COMM.)/811/2025	OMP (I) (COMM.)/811/2025	02-07-2025	AXIS BANK LTD Vs HARJEET SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-06-2025
				OMP (I) (COMM.)/812/2025	OMP (I) (COMM.)/812/2025	02-07-2025	AXIS BANK LTD Vs BALIDEEN S	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-06-2025
				OMP (I) (COMM.)/813/2025	OMP (I) (COMM.)/813/2025	02-07-2025	YES BANK LTD Vs SHASHI SHASHI	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	07-06-2025
				Ex.COMM - Award by Arb./Comm./28/2025	Ex.COMM - Award by Arb./Comm./28/2025	03-07-2025	M/S AAR KAY FIN LEASE PVT LTD Vs SMT ASHA JHA AND ORS				
				OMP (I) (COMM.)/827/2025	OMP (I) (COMM.)/827/2025	03-07-2025	YES BANK LTD Vs SHRIRAM SHARMA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	02-07-2025
				OMP (I) (COMM.)/829/2025	OMP (I) (COMM.)/829/2025	03-07-2025	Shriram Finance Ltd Vs PREM SINGH	MANOJ KUMAR	9811133644		01-07-2025
				OMP (I) (COMM.)/830/2025	OMP (I) (COMM.)/830/2025	03-07-2025	Shriram Finance Ltd Vs NARENDRA	MANOJ KUMAR	9811133644		01-07-2025

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				OMP (I) (COMM.)/831/2025	OMP (I) (COMM.)/831/2025	03-07-2025	Shriram Finance Ltd Vs VIKRAM VERMA	MANOJ KUMAR	9811133644		01-07-2025
				OMP (I) (COMM.)/832/2025	OMP (I) (COMM.)/832/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs SHAWAZ SIDDIQUI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-07-2025
				OMP (I) (COMM.)/833/2025	OMP (I) (COMM.)/833/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs AFNAM AHMAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-07-2025
				OMP (I) (COMM.)/840/2025	OMP (I) (COMM.)/840/2025	04-07-2025	Hdfc Bank Limited Vs SHER SINGH	MANISH SHANKAR VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	03-07-2025
				Execution (Comm.)/210/2025	Execution (Comm.)/210/2025	05-07-2025	STATE BANK OF INDIA Vs RAHUL DEY				
				CS (COMM)/558/2025	CS (COMM)/558/2025	05-07-2025	ROYAL TILE MACHINES Vs TARA MACHINES AND TECH SERVICE PVT LTD	AMARENDRA KUMAR DUBEY	9599801188	GLOBALVISIONLAWOFFICE@GMAIL.COM	04-07-2025
				CS (COMM)/568/2025	CS (COMM)/568/2025	08-07-2025	NARENDR NATH JHA Vs CHING SHIHH PVT LTD	RAJESH KUMAR	8130182787		07-07-2025
				CS (COMM)/569/2025	CS (COMM)/569/2025	08-07-2025	STATE BANK OF INDIA Vs RAMESH				
				Execution (Comm.)/217/2025	Execution (Comm.)/217/2025	09-07-2025	Ankit Singh Vs Rattan Lal				
				CS (COMM)/570/2025	CS (COMM)/570/2025	09-07-2025	M/S SHRI RADHA VALLABH ENTERPRISES THROUGH PARTNER DHRUV	AMIT SANDUJA	9810954389	AMITSANDUJA99@GMAIL.COM	08-07-2025
				OMP (I) (COMM.)/849/2025	OMP (I) (COMM.)/849/2025	09-07-2025	Yes Bank Ltd Vs PRISHA TRADERS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08-07-2025
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	490/2025	03.07.2025	TERRY MASCARENHAS VS. SOURCE GAIN CONSULTING PVT. LTD. AND ORS.	C.L.A.P JURIS	9971374150	CLAPJURIS.LEGAL@GMAIL.COM	06.06.2025
			1	CS(COMM)	496/2025	04.07.2025	CANARA BANK VS. ISHWARI PRASAD SRIVASTAVA	SUSHIL KUMAR RAI	9868422289, 9717568635	RAISUSHIL0915@GMAIL.COM	06.06.2025
			1	CS(COMM)	495/2025	04.07.2025	MS. BIMLA ENTERPRISES VS. FAST ENTERPRISES	M.S. OBEROI AND ASSOCIATES	9990011586	MSOBEROIASOCIATES@GMAIL.LCOM	12.06.2025
			1	CS(COMM)	494/2025	04.07.2025	M/S CALPRO SPECIALITIES PVT. LTD. VS. RAJENDRA SING CHASNDEL	DIWAN SINGH CHAUHAN	9810274088	DIWAKALI1990@GMAIL.COM	02.06.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	CS(COMM)	493/2025	04.07.2025	CANARA BANK VS. SH. RANJAN SEN	SUSHIL KUMAR RAI	9868422289, 9717568635	RAISUSHIL0915@GMAIL.COM	06.06.2025
			1	CS(COMM)	492/2025	04.07.2025	NEXT RADIO LTD. VS. MR. ASHFAQUEAHMED ABDULGANI SHAIKH	AMIT BAJAJ	9213187809 9811700978	ADVOCATE.PNEET@GMAIL.COM	30.06.2025
			1	CS(COMM)	499/2025	05.07.2025	ANI MEDIA PVT. LTD. VS. MAHESH RAJESH KESHWALA	MAYANK CHANDIOK	9899675905	MCHANDOK@UNUMLAW.IN	10.06.2025
			1	OMP(COMM)	92/2025	07.07.2025	BHARAT SANCHAR NIGAM LIMITED VS. M/S GAYTRI INTERNATIONAL	PRADEEP KUMAR MATHUR	9013560594	MATHURPKM@YAHOO.CO.IN	30.06.2025
			1	CS(COMM)	512/2025	09.07.2025	VISHWINDER NATH GUPTA & ORS. VS. ANSAL CH-1 FLAT OWNERS, ASSOCIATION & ORS.	ISHAAN VERMA & DIVIANI K. VERMA	9910665271, &9811932314	VVKANDCOMPANY@GMAIL.COM	04.06.2025
			1	CS(COMM)	518/2025	11.07.2025	SUNITA LAKRA VS. M/S. PRAAKRITI AATITHYA LLP & ORS.	DALIP ANAND	9873476262, 8851351510, 9873476464	DALIPANAND991@GMAIL.COM	16.06.2025
			1	CS(COMM)	519/2025	11.07.2025	PADAM SINGH JAIN & COMPANY VS. M/S. NKG INFRASTRUCTURE LIMITED	ARVIND KUMAR TIWARY	9811973202, 9212596288	ARVIND2BHU@GMAIL.COM	27.03.2025
			1	CS(COMM)	522/2025	12.07.2025	M/S. VELOGIC (INDIA) PVT. LTD. VS. M/S. RENON INDIA PVT. LTD.	SURI & COMPANY, LAW FARM	9099486000, 9081107700	LITIGATION@SURICO.IN	13.06.2025
			1	CS(COMM)	523/2025	12.07.2025	KELSON STORAGE SYSTEM PVT. LTD VS. ECLAT INDIA PRIVATE LTD.	VARUN KHERA	9911263236	VARUNKHERA97@GMAIL.COM	12.06.2025
			1	CS(COMM)	524/2025	12.07.2025	M/S. NEW HORIZONS FINTECH PRIVATE LTD, VS. INDORIENT ENTERPRISES LLP & ORS.	DEEPAK AGRAWAL	9818462250	AGRLDEEP@GMAIL.COM	02.07.2025
			1	CS(COMM)	534/2025	14.07.2025	HUGO BOSS AG VS. JAGDEEP SINGH	UNITED & UNITED	1141085620	UNITEDMARK@UNITEDANDUNITED.COM	03.06.2025
			1	CS(COMM)	535/2025	14.07.2025	STATE BANK OF INDIA VS. RAJESH	RAJESH KUMAR SHANDILYA	9312993437	SHANDILYALAWOFFICES@GMAIL.COM	29.04.2025
			1	CS(COMM)	533/2025	14.07.205	STATE BANK OF INDIA VS. VIMLA DEVI	RAJESH KUMAR SHANDILYA	9312993437	SHANDILYALAWOFFICES@GMAIL.COM	29.04.2025
			1	CS(COMM)	532/2025	14.07.205	STATE BANK OF INDIA VS. RAMWATI	RAJESH KUMAR SHANDILYA	9312993437	SHANDILYALAWOFFICES@GMAIL.COM	29.04.2025
			1	CS(COMM)	531/2025	14.07.205	STATE BANK OF INDIA VS. JUGAL	RAJESH KUMAR SHANDILYA	9312993437	SHANDILYALAWOFFICES@GMAIL.COM	29.04.2025

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			1	CS(COMM)	530/2025	14.07.2025	SHRI PARVEEN JAIN & ANR. VS. UNION BANK OF INDIA	RITURAJ BISWAS	9999023225	RITURAJBISWAS@GMAIL.COM	24.01.2025
			1	CS(COMM)	529/2025	14.07.2025	KULVINDER SINGH VS. DR. RAKESH AGGARWAL	JITIN MANN	9873558888	MANNASSO247@GMAIL.COM	07.07.2025
			1	CS(COMM)	540/2025	16.07.2025	EDELMAN INDIA PRIVATE LTD. VS. B9 BEVERAGES PTE LTD.	VIPUL WADHWA	9873779113	VIPULWADHWA@SINGHANIA.COM	05.07.2025
			1	COUNTER CLAIM	32/2025	16.07.2025	SANJEEV KUMAR GOEL VS. M/S. AIWA COUNSUMER PRODUCTS LLP	AMIT SHERAWAT	9810147210	SHERAWAT.AMIT@REDIFFMAIL.COM	02.07.2025
			1	CS(COMM)	545/2025	17.07.2025	M/S JAINSONS DEPARTMENTAL STORES VS. M/S A V HOSPITALITY VENTURE LLP	PUNEET DHAWAN	9899141610	AORPUNEET@GMAIL.COM	11.07.2025
			1	CS(COMM)	544/2025	17.07.2025	M/S BACKCOURT VS. DELHI KANNADA EDUCATION SOCIETY (REGD.)	SHIVEK RAI KAPOOR	8860151818	SHIVEKRAIKAPOOR@GMAIL.COM	10.07.2025
			1	CS(COMM)	549/2025	18.07.2025	M/S JAINSONS DEPARTMENTAL STORES VS. M/S WORLDMARK RESTAURANT LLP	PUNEET DHAWAN	9899141610	AORPUNEET@GMAIL.COM	12.07.2025
			1	CS(COMM)	552/2025	19.07.2025	HERO INVESTCORP PVT. LTD. & ANR. VS. ASHOK KUMAR (JOHN DOE)	KUNAL KHANNA	9999757185	IP.KUNALKHANNA@GMAIL.COM	14.07.2025
			1	CS(COMM)	553/2025	19.07.2025	HERO INVESTCORP PVT. LTD. & ANR. VS. ASHOK KUMAR (JOHN DOE)	KUNAL KHANNA	9999757185	IP.KUNALKHANNA@GMAIL.COM	14.07.2025
			1	CS(COMM)	554/2025	19.07.2025	DEUTSCHE BANK AG VS. MS. JYOTI SINGH, PROPRIETOR OF M/S. SHRI SAI SALES &	SURI & COMPANY, LAW FARM	9971357074	LITIGATION@SURICO.IN	29.04.2025
			1	CS(COMM)	564/2025	23.07.2025	M/S DEVYANI FOOD INDUSTRIES LTD. VS. M/S VEC CHOCOLATE MACHINES PVT.	AMIT BAJAJ	9811700978, 9213187809	ADVOCATE.PUNEET@GMAIL.COM	15.07.2025
			1	OMP(COMM)	110/2025	23.07.2025	M/S EVOLVE FITNESS VS. HOUSE OF FITNESS PVT. LTD.	NIKHIL PUROHIT	9425929897	JATIN_LALWANI@YAHOO.COM	21.04.2025
			1	CS(COMM)	569/2025	25.07.2025	NAMREET AUTOWORKS LLP VS. INTERGLOBE AVIATION LTD.	RAKESH KUMAR	9711749492	MATWA2006@GMAIL.COM	17.07.2025
			1	CS(COMM)	568/2025	25.07.2025	KHEM KARAN SURANA VS. HERO MOTOR CORP.	MEENAKSHI JOSHI	9871494890	MEENAKSHIJOSHI125@GMAIL.COM	21.07.2025
			1	CS(COMM)	578/2025	26.07.2025	MR. AVINASH RASTOGI VS. M/S SRADYA LIFE CARE PVT. LTD. AND ANR.	CHATTERJEE AND CO.	9811758559, 7827087686	AKCNCOY@GMAIL.COM	07.07.2025

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			1	CS(COMM)	577/2025	26.07.2025	M/S LAXMI PRINT N PACK VS. MEDIROSE DRUGS AND PHARMACEUTICALS PVT. LTD. AND ORS	BHARAT BHUSHAN AND ASSOCIATES	9910403763, 7838273763	ADVBHARATBHUSHAN328@GMAIL.COM	06.07.2025
			1	CS(COMM)	600/2025	29.07.2025	SAVLEEN KAUR PROP. OF M/S PROFESSIONAL MANAGEMENT VS. MINISTRY OF DEFENCE THE DY. CAO	SANJEEV KUMAR	9310466556	SKLEGALSOUTION1@GMAIL.COM	17.07.2025
			1	CS(COMM)	597/2025	29.07.2025	CANARA BANK V.S BABITA & ANR.	PRATAP CHANDRA RANA	not available	PRANA25000@GMAIL.COM	22.07.2025
			1	CS(COMM)	596/2025	29.07.2025	M/S PRAYAG POLYMERS PVT. LTD. VS. M/S PRAYAG CORPORATION	SIROHI & ASSOCIATES	9873929297, 7838343021	ROBINSIROHI89@GMAIL.COM	13.06.2025
			1	CS(COMM)	599/2025	29.07.2025	OZONE BIOTECH PVT. LTD. VS. AASIFA RAMZAN	SAURABH MISHRA	9810668329	not available	17.07.2025
			1	CS(COMM)	598/2025	29.07.2025	M//S BANSIWAL SERVICE STATION VS. SANDEEP KUMAR	VIKRAM JIT SAINI	7838437811	ADV.SAINI7075@GMAIL.COM	21.07.2025
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)/486/2025	CS (COMM)/486/2025	03-07-2025	GM MODULAR PVT LTD Vs K ARJUN SINGH	Shravan Bansal(P),	9990605966	UNITEDMARK@UNITEDANDUNITED.COM ~	02.07.2025
			25	CS (COMM)/489/2025	CS (COMM)/489/2025	03-07-2025		rajendra yadav(P),	9312046733	yadavrazen@gmail.com	30.06.2025
			25	CS (COMM)/488/2025	CS (COMM)/488/2025	03-07-2025		SHASHWAT PARIHAR(P),	7903889268	shashwatadv@gmail.com	30.06.2025
			25	CS (COMM)/487/2025	CS (COMM)/487/2025	03-07-2025		Shravan Bansal(P),	9990605966	UNITEDMARK@UNITEDANDUNITED.COM ~	01.07.2025
			25	CS (COMM)/498/2025	CS (COMM)/498/2025	05-07-2025		Sanjay Bajaj(P),	9811082913	sanjaybajaj@bbisdelhi.com	28.06.2025
			25	CS (COMM)/503/2025	CS (COMM)/503/2025	07-07-2025		Rishabh Dua(P),	9958903588	Duarisbabhl@gmail.com	24.06.2025
			25	CS (COMM)/502/2025	CS (COMM)/502/2025	07-07-2025	Canara Bank Vs NISHA JAIN	ANUJ AGARWAL(P),	9911333431	NOT PROVIDED	02.07.2025
			25	CS (COMM)/505/2025	CS (COMM)/505/2025	08-07-2025		DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	01.07.2025
			25	CS (COMM)/513/2025	CS (COMM)/513/2025	10-07-2025		Niraj Kumar(P),	9811306559	egalmindsinternational@gmail.com	29.06.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VSE RESPONDENT NAME	ADVOCAT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			25	CS (COMM)/517/2025	CS (COMM)/517/2025	11-07-2025		Kulwant Kaur(P),	8851351510	NOT PROVIDED	04.07.2025
			25	CS (COMM)/516/2025	CS (COMM)/516/2025	11-07-2025		KUSHAGRA BANSAL(P),	NOT PROVIDED	NOT PROVIDED	06.07.2025
			25	CS (COMM)/526/2025	CS (COMM)/526/2025	12-07-2025		SANJAY JAIN(P),	8860635799	communications@lexcorp.org.in	30.06.2025
			25	CS (COMM)/525/2025	CS (COMM)/525/2025	12-07-2025		Shravan Bansal(P),	9990605966	UNITEDMARK@UNITEDANDUNITED.COM~	11.07.2025
			25	CS (COMM)/536/2025	CS (COMM)/536/2025	14-07-2025		Gaurav Patel(P),	9455160761	tatvalawllp@gmail.com	05.07.2025
			25	CS (COMM)/539/2025	CS (COMM)/539/2025	15-07-2025		RAHUL MALHOTRA(P),	9899218215	rahulssmalhotra@gmail.com	08.07.2025
			25	CS (COMM)/543/2025	CS (COMM)/543/2025	17-07-2025	STATE BANK OF INDIA Vs BEENA		9312993437	shandilyalawoffices@gmail.com	11.07.2025
			25	CS (COMM)/542/2025	CS (COMM)/542/2025	17-07-2025	STATE BANK OF INDIA Vs CHANDI		9312993437	shandilyalawoffices@gmail.com	11.07.2025
			25	CS (COMM)/541/2025	CS (COMM)/541/2025	17-07-2025		PUNEET DHAWAN(P),	9899141610	aorpuneet@gmail.com	11.07.2025
			25	CS (COMM)/550/2025	CS (COMM)/550/2025	18-07-2025		PUNEET DHAWAN(P),	9899141610	aorpuneet@gmail.com	10.07.2025
			25	CS (COMM)/556/2025	CS (COMM)/556/2025	19-07-2025		SANJAY KUMAR(P),	9818336108	sanjavk.advocate@gmail.com	12.07.2025
			25	CS (COMM)/558/2025	CS (COMM)/558/2025	21-07-2025		aastha sharma(P),	9810481016	mail@thelegist.com	15.07.2025
			25	CS (COMM)/557/2025	CS (COMM)/557/2025	21-07-2025	ADIDAS AG Vs Owner Proprietor	aastha sharma(P),	9810481016	mail@thelegist.com	06.07.2025
			25	CS (COMM)/560/2025	CS (COMM)/560/2025	22-07-2025	CANAR BANK Vs ADITYA KUMAR	ANUJ AGARWAL(P),	9911333431	NOT PROVIDED	18.07.2025
			25	CS (COMM)/561/2025	CS (COMM)/561/2025	22-07-2025		Gunjit(P),	9818993836	himanshuharbola@gmaiI.com	18.07.2025

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			25	CS (COMM)/563/2025	CS (COMM)/563/2025	23-07-2025		DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
			25	CS (COMM)/571/2025	CS (COMM)/571/2025	25-07-2025		Varun Mittal(P),	9953062629	vm@vkmlegal.com	15.07.2025
			25	CS (COMM)/570/2025	CS (COMM)/570/2025	25-07-2025		Arvind Gupta(P),	9811088800	NOT PROVIDED	16.07.2025
			25	CS (COMM)/588/2025	CS (COMM)/588/2025	26-07-2025		DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
			25	CS (COMM)/587/2025	CS (COMM)/587/2025	26-07-2025		DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
			25	CS (COMM)/586/2025	CS (COMM)/586/2025	26-07-2025		DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
			25	CS (COMM)/585/2025	CS (COMM)/585/2025	26-07-2025		DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
			25	CS (COMM)/584/2025	CS (COMM)/584/2025	26-07-2025		DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
			25	CS (COMM)/583/2025	CS (COMM)/583/2025	26-07-2025		DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
			25	CS (COMM)/582/2025	CS (COMM)/582/2025	26-07-2025		DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
			25	CS (COMM)/589/2025	CS (COMM)/589/2025	28-07-2025		Sachin Mittal(P),	9810166992	smalawvers@gn1§il.com	22.07.2025
			25	CS (COMM)/590/2025	CS (COMM)/590/2025	28-07-2025		Shweta Bakshi(P),	9313908609	ARUNTONI@yahoo.com	22.07.2025
			25	CS (COMM)/595/2025	CS (COMM)/595/2025	29-07-2025		DHEERAJ KUMAR(P),	9310466556	sklegalsoution1@gmail.com	19.07.2025
			25	CS (COMM)/594/2025	CS (COMM)/594/2025	29-07-2025	Canara Bank Vs Subash Chandra Gautam	Pratap Chandra Rana(P),	9990366723	prana25000@gmail.com,	11.07.2025
			25	CS (COMM)/593/2025	CS (COMM)/593/2025	29-07-2025		DHEERAJ KUMAR(P),	9310466556	sklegalsoution1@gmail.com	30.06.2025

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			25	CS (COMM)/601/2025	CS (COMM)/601/2025	30-07-2025		RAJIV BAJAJ(P),	8800794355	rbajajadvocate@gmail.com	28.07.2025
			25	CS (COMM)/604/2025	CS (COMM)/604/2025	31-07-2025		Shravan Bansal(P),	9990605966	UNITEDMARK@UNITEDANDUNITED.COM	25.07.2025
			25	CS (COMM)/603/2025	CS (COMM)/603/2025	31-07-2025		DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
			25	CS (COMM)/605/2025	CS (COMM)/605/2025	31-07-2025	PARMOD DANG Vs ALOK D MART		9891105323	nsvasisht117@gmail.com	23.07.2025
			25	CS (COMM)/606/2025	CS (COMM)/606/2025	31-07-2025		Kanishk Ahuja(P),	9717119436	Kanishk.ahuja@k..l.colegal.com	28.07.2025
			25	CS (COMM)/602/2025	CS (COMM)/602/2025	31-07-2025		DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	SUIT FOR RECOVERY	CS (COMM)/485/2025	02-07-2025	REVEX PLASTICISERS PVT LTD VS ABHINAV GUPTA PROPRIETOR OF BASUDATI	BHARAT GUPTA(P),	9013534938	bharat.gupta@outlook.in	06-06-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/89/2025	03-07-2025	UNION OF INDIA VS NEW BHARAT CONSTRUCTIONS COMPANY	DALIP SINGH(P),	9953096660	legal_matrix@mail.com baisoyaassociates@hotmail.com	05-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/491/2025	03-07-2025	M S COFE IMPEX PVT LTD VS M S CREATIVE COMPUTERS THROUGH ITS PROPRIETOR	VARUN GUPTA(P),	9312902140	varunguptallb@gmail.com	05-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/497/2025	04-07-2025	M/S PARAGON INDUSTRIES LTD THORUGH ITS AUTHORIZED REPRESENTATIVE MR. RAJAT	JAGRITI JAIN(P),	8007218437	jagritijain95@gmail.com	23-06-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/91/2025	05-07-2025	NEETI HARIALIA VS JASNO SOLUTIONS (OPC) PVT LTD	SANJEEV(P),	9312313917	not available	05-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/501/2025	05-07-2025	STATE BANK OF INDIA VS SWATI MITTAL PROP M/S SHRI HAR SAHAY MAL TRADERS	GOPAL CHAND SHARMA(P)	7838929829	sharma9683@gmail.com	23-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/500/2025	05-07-2025	SUPRABHA MITRA THROUGH SPA HOLDER VS RIZWAN AHMED	ARCHIT SINGHAL(P),	8447958168	lawyer.architsinghal@gmail.com	17-06-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/93/2025	07-07-2025	PRAVEEN BHARDWAJ VS MS SBI CARDS AND PAYMENT SERVICES LTD	VINOD KUMAR(P),	9312722414	not available	06-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/504/2025	07-07-2025	EXPRESSION PORTFOLIO PVT LTD VS JAGAT	SANJEEV KUMAR(P),	9811387338	sanjeev9657@gmail.com	05-06-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			24	SUIT FOR RECOVERY	CS (COMM)/511/2025	08-07-2025	CANARA BANK VS VIJENDER	KUNAL SHARMA(P),	9910200911	ksalegal16@gmail.com	02-07-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/508/2025	08-07-2025	COTY INTERNATIONAL BV VS ITC LIMITED	SHRAVAN BANSAL(P),	9810017859	skbansalipr@gmail.com	04-07-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/97/2025	09-07-2025	UNION OF INDIA VS KUMAR CASHEW EXPORTS	SANYAM JAIN(P),	9953926219	sanyaam07@gmail.com	03-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/515/2025	10-07-2025	PAPER DREAMS PVT LTD VS ANGSTROM BIOTECH PVT LTD	MOHIT AGGARWAL(P),	9818110100	mohitaggarwal85@gmail.com	07-04-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/514/2025	10-07-2025	ANI MEDIA PVT LTD VS PATHFINDER BY UNACADEMY	SIDHANT KUMAR(P),	9873047772	sidhant@sidhantkumar.net	31-05-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/99/2025	11-07-2025	SEROSOFT SOULATIONS PVT LTD VS DEXTER CAPITAL ADVISORS PVT LTD	DAYANAND SHARMA(P),	NOT AVAILABLE	not available	05-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/520/2025	11-07-2025	TOYO INK INDIA PVT LTD VS MR ANUJ DAYAL	ANKUR AGGARWAL(P),	9871777769	ankuraggarwal31@gmail.com	03-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/521/2025	11-07-2025	PROFESSIONAL IMPEX PVT LTD VS M/S BRIGHT BEGININGS PRIVATE LIMITED	ANIL KUMAR GUPTA(P),	9891231684	guptalawchambers@yahoo.co.in	27-05-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/527/2025	12-07-2025	SUPREME INDUSTRIES LTD. VS. SUPREME PETRO FOAM	PRANAV GUPTA	9958123005	pranav@pglawoffice.co.in	05-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/528/2025	12-07-2025	MOGLI LABS (INDIA) PVT LTD VS SALEEMA BEGUM SHAKE	TARUN VERMA(P),	9310705005	tarunverma.law@gmail.com	01-07-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/106/2025	15-07-2025	FITJEE LTD VS SANDEEP KUMAR JHA	MUKESH GOYAL(P),	9953581061	not available	09-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/547/2025	17-07-2025	STATE BANK OF INDIA VS JAMUNA DEVI	RAJESH KUMAR SHANDILYA(P),	NOT AVAILABLE	not available	29-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/546/2025	17-07-2025	STATE BANK OF INDIA VS SAILU RAJU	RAJESH KUMAR SHANDILYA(P),	NOT AVAILABLE	not available	29-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/548/2025	17-07-2025	JAINSONS DEPARTMENTAL STORES VS LAST COURSE HOSPITALITY LLP	PUNEET DHAWAN(P),	9899141610	pd.pdhawan@gmail.com	11-07-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/108/2025	18-07-2025	ARJUN RAJ CK VS SBI CARDS AND PAYMENT SERVICES LIMITED	SANGEETH MOHAN K(P),	8587868028	sangeethmohan.mny@gmail.com	11-07-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/551/2025	18-07-2025	JAINSONS DEPARTMENTAL STORES VS SAGA RESTAURANTS LLP	PUNEET DHAWAN(P),	9899141610	pd.pdhawan@gmail.com	11-07-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/555/2025	19-07-2025	HERO INVESTCORP PVT LTD AND ANR VS ASHOK KUMAR (JOHN DOE)	KUNAL KHANNA(P),	9999172349	khannakunal24@gmail.com	14-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/559/2025	21-07-2025	HERO INVESTCORP PRIVATE LINITED AND ANR VS OWNER / PROPRIETOR	AASTHA SHARMA(P),	9718209970	aastha89sharma@gmail.com	03-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/562/2025	22-07-2025	CANARA BANK VS NEERAJ DUA	ANUJ AGARWAL(P),	9999490798	advocateanujagarwal@yahoo.com	11-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/567/2025	24-07-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS RAJENDER SINGH	CHITRA MALHOTRA(P),	NOT AVAILABLE	not available	01-07-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/576/2025	26-07-2025	BIKANER BHUJIA UDYOG SANGH VS BTW INDIA PVT LTD	SHAILEN BHATIA(P),	9818558690	advocate.shailenbhatia89@gmail.com	03-06-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/572/2025	26-07-2025	BIKANER BHUJIA UDYOG SANGH VS M/S EARTH CRUST PRIVATE LIMITED	SHAILEN BHATIA(P),	9818558690	advocate.shailenbhatia89@gmail.com	03-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/591/2025	28-07-2025	VIDYA DEVI VS SUKAM POWER SYSTEM LTD ORS	ARUN BANSAL(P),	9313908609	arunbansaladvocate321@gmail.com	22-07-2025
			24	SUIT FOR RECOVERY	CS (COMM)/592/2025	29-07-2025	RAJASTHAN RAJPATH FILLING STATION VS M/S AGRO FOODS	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	06-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/608/2025	31-07-2025	MOHAN SINGH BAIS PROP OF M/S GEETA ENTERPRISES VS AKHILESH SINGH PROP OF M/S AKHILESH	AMRINENDRA SINGH(P),	NOT AVAILABLE	not available	25-06-2025
23	**MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	12, New Court Block-I	CIVIL CASES	CS (COMM)/296/2025	02-07-2025	Small Farmers Agri Buisness Consortium Vs Vishwa Agro Tech	Anshul Gupta(P),	9205089671	angpartnerslawyers@gmail.com	15.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/295/2025	02-07-2025	Small Farmers Agri Buisness Consortium Vs Sandhyarani Dairy and Agrovet Pvt Ltd	Anshul Gupta(P),	9205089671	angpartnerslawyers@gmail.com	15.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/292/2025	01-07-2025	MAHESH EDIBLE OIL INDUSTRIES LIMITED A COMPANY INCORPORATED UNDER THE	Varnika Bajaj(P),	9838660707	varnikabajajadvocate@gamil.com	25.11.2024
			12, New Court Block-I	CIVIL CASES	CS (COMM)/289/2025	01-07-2025	Ramkesh Vs Municipal Corporation of Delhi	Vishal Tanwar(P),	9810566116	advocatevikassharma1@gmail.com	07.06.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/304/2025	05-07-2025	Iffco Mc Crop Science Private Limited Through Its Authorized Representative Mr Dheeraj Kumar Gupta Vs	Shubham Saigal(P),	9407223688	shubhamsaigal@pinnaclelaw.in	01.07.2025

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			12, New Court Block-I	CIVIL CASES	CS (COMM)/306/2025	07-07-2025	MS NATIONAL AIR COURIER THROUGH ITS PROPRIETOR ASHOK KUMAR CHOUDHARY Vs SHOPZO	ABANI KUMAR DEY(P),	9540821003	abani_kumar2003@yahoo.com	18.07.2024
			12, New Court Block-I	CIVIL CASES	CS (COMM)/317/2025	10-07-2025	SWAMI VIDYANAND Vs CRISTIANA AMODEI CHIARELLO	ANSHUMAN(P),	9911373783	info@markeshield.in	02.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/316/2025	10-07-2025	Gurusons Communications Pvt Ltd Vs Honeywell Automation India Limited	Devika Singh Roy Chowdhury(P),	9999666289	shashwatmisra44@gmail.com	04.04.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/327/2025	14-07-2025	Punjab National Bank Vs Mr Devendra Sharma	Sheepali Patial(P),	011-41513189	avinash.adv@gmail.com	11.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/333/2025	16-07-2025	CYBER MEDIA RESEARCH AND SERVICES LIMITED Vs SAPPHIRE MEDIA LIMITED	LALIT KUMAR(P),	9911665826	mmlegal55@gamil.com	14.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/332/2025	16-07-2025	Union Bank of India Vs Mr Gaurav kasana Prop of Rakshit Enterprises	Jitendra Garg(P),	9810197621	jitendergargadv@gamil.com	23.04.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/340/2025	17-07-2025	CANARA BANK Vs SOMNATH DAS	FAHAD KHAN(P),	9219701292	fahadadvocatekhan2gamil.com	02.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/342/2025	18-07-2025	Emu Lines Private Limited Vs YOGESH ICHHARAM MAHAJAN PROPRIETOR	Uday Kumar(P),	8882303942	advudaykumar@gamil.com	13.06.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/344/2025	21-07-2025	STATE BANK OF INDIA Vs MUNEESH KUMAR TOMAR	Navruti ojha(P),	8376043196	navrutityagi@gamil.com	15.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/343/2025	21-07-2025	ANOVIP Vs Shivam Tiwari	SAHIL YADAV(P),	9999431917	anil@thesaltlegal.com	13.09.2024
			12, New Court Block-I	CIVIL CASES	CS (COMM)/346/2025	22-07-2025	GREEN WORLD CONTRACTS PVT LTD Vs GREEN FACADE SOLUTIONS PVT LTD	Kunal Madan(P),	9717468652	kunalmadan@kamalawoffice.com	18.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/355/2025	25-07-2025	The Polo Lauren Company L P Vs Barbara Miolini	Shravan Bansal(P),	26843455	unitedmark@unitedandunited.com	21.07.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/362/2025	29-07-2025	State Bank Of India Vs M/S SIDDHAUTHER	Ranjay Kumar Sinha(P),	9811255673	advocatesinha@rediffamil.com	08.07.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/368/2025	31-07-2025	Small Farmers Agri Buisness Consortium Vs MATOSHRI AGRO EXPORTS	Anshul Gupta(P),	9205089671	angpartnerslawyers@gmail.com	15.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/313/2025	08-07-2025	M/S Peasfill Consultant a Partnership Firm Vs M/S Laj Exports Limited	PRANAV KISHORE JHA(P),	9810386698	PRANAVKISHOREJHA@GMAIL.COM	28.05.2025

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			6, New Court Block-I	Commercial	CS (COMM)/314/2025	08-07-2025	GUPTA ENTERPRISES THROUGH ITS PROPERITOR DINESH GUPTA Vs M/S KIDARNATH	Rachit Gupta(P),	9871716265	ADVOCATERACHITGUPTA@GMAIL.COM	06.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/309/2025	07-07-2025	WAGO PVT LTD Vs M NK Associates	Jayasankar N(P),	9810781705	adv.knjayasankar@rediffmail.com	12.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/307/2025	07-07-2025	Union Bank of India Vs Ahmed MD Ejaz Prop of MS MD Ejaz Ahmed	Jitendra Garg(P),	9810197620	jitendragadv@gmail.com	04.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/320/2025	10-07-2025	Emu Lines Private Limited Vs Pratham Shipping And Logistics Pvt Ltd	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	17.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/339/2025	17-07-2025	Shri Balaji Mining Vs Bhushan Power and Steel Limited	PRASHANT TRIPATHI(P),	8739192321	ADVPRASHANT.PT@GMAIL.COM	17.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/326/2025	12-07-2025	M/s Ajay Paints and Hardware Store Vs M/s Raj Associates	Vicky Jha(P),	7428280795	JOUHARADEEB228@GMAIL.COM	17.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/329/2025	14-07-2025	Union Bank of India Vs Mohan Traders Prop through Manju Bhati	Jitendra Garg(P),	9810197621	JITENDragadv@gmail.com	23.04.2025
			6, New Court Block-I	Commercial	CS (COMM)/335/2025	16-07-2025	Atlys India Private Limited Vs Travelo through its Proprietor	Devashish Pathak(P),	9711488848	INFO@EVARALEGAL.IN	21.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/345/2025	21-07-2025	SMALL FARMERS AGRI BUSINESS CONSORITIUM Vs MS MITTAL COTTON AND OIL MILL	JATIN JULKA(P),	9899818888	jatinjulka07@outlook.com	26.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/364/2025	29-07-2025	SATO ARGOX INDIA PVT LTD Vs SURBHI SATCOM PVT LTD	GAJENDRA MOHAN CHAND(P),	8851289068	gajendramchand@gmail.com	09.07.2025
			6, New Court Block-I	Commercial	CS (COMM)/354/2025	24-07-2025	Emu Lines Private Limited Vs TRIO INCORPORATION stated as a partnership firm	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	17.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/348/2025	22-07-2025	STATE BANK OF INDIA Vs Rajneesh Kumar	Navruti ojha(P),	8376043196	navrutityagi@gmail.com	15.07.2025
			6, New Court Block-I	Commercial	CS (COMM)/367/2025	30-07-2025	Union Bank of India Vs Kavita prop of Ms Kavita	Jitendra Garg(P),	9810197621	JITENDragadv@gmail.com	14.07.2025
			6, New Court Block-I	Commercial	CS (COMM)/358/2025	28-07-2025	Punjab National Bank Vs Meenakshi Prakash	Vikram Gola(P),	9811244209	VIKRAMGOLA2010@GMAIL.COM	21.07.2025
			6, New Court Block-I	Commercial	CS (COMM)/366/2025	30-07-2025	Loreal S A Vs Iberia Skinbrands India Private Limited	Shravan Bansal(P),	26843455	UNITEDMARK@UNITEDANDUNITED.COM	21.07.2025

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			6, New Court Block-I	Commercial	CS (COMM)/361/2025	28-07-2025	SWAGATH Vs NIA RESTARUANTS PVT LTD	AMAN VASISTH(P),	8233119499	VASHISHTH.LEX@GMAIL.COM	25.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/365/2025	29-07-2025	RAMESH YADAV Vs DELHI JAL BOARD	VIKAS BIDHURI(P),	9716221877	VIKASHBIDHURI97@GMAIL.COM	25.07.2025
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/294/2025	01-07-2025	EXCLUSIVE MOTORS PRIVATE LIMITED Vs BENTLEY MOTORS LIMITED	APOORV AGARWAL(P)	8420524375	apoorv@asvlawoffices.com	30-06-2025
			17, New Court Block-I	Commercial	CS (COMM)/297/2025	02-07-2025	Satbir Tanwar Vs Municipal Corporation of Delhi	Vikash Sharma (P)	9810566116	advocatevikashsharma@gmail.com	07-06-2025
			17, New Court Block-I	Commercial	CS (COMM)/298/2025	02-07-2025	Manash Lifestyle Private Limited Vs BEAUTY BUDY	NAGESHWAR KUMHAR(P)	9818823289	info@deyandkumhar.com	08-06-2025
			17, New Court Block-I	Commercial	CS (COMM)/299/2025	03-07-2025	Loreal Sa Vs SPV LABORATORIES PVT LTD	Shravan Bansal(P)	9650682928	unitedmark@unitedandunited.com	30-06-2025
			17, New Court Block-I	Commercial	CS (COMM)/301/2025	04-07-2025	Emu Lines Private Limited Vs SUPERLIFE INDIA AGENCY PRIVATE LIMITED	Uday Kumar(P)	8882303942	advudaykumar@gmail.com	17-03-2025, 16-05-2025 and 27-06-2025
			17, New Court Block-I	Commercial	CS (COMM)/308/2025	07-07-2025	Loreal Sa Vs JEET SINGH KALRA	Shravan Bansal(P)	9650682928	unitedmark@unitedandunited.com	02-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/310/2025	07-07-2025	LOVKESH GUPTA Vs SUNIL GOYAL	Amit Gupta(P)	8586998929	amit.gadvocate@gmail.com	02-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/315/2025	09-07-2025	HUGO BOSS AG Vs Sarfaraz	Shravan Bansal(P)	9650682928	unitedmark@unitedandunited.com	04-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/323/2025	11-07-2025	AKSHAJ JAIN Vs GIRJA SHANKAR PUSHKARNA	Bhaskar Vali(P)	9910358225	office@vali.co.in	07-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/325/2025	12-07-2025	CANARA BANK Vs VIKALP THAPAR	FAHAD KHAN(P)	9219701292	fahadadvocatekhan@gmail.com	09-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/341/2025	17-07-2025	Union Bank of India Vs Raj Kumar	Jitendra Garg(P),	9810197621	jitendragargadv@gmail.com	14-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/349/2025	22-07-2025	STATE BANK OF INDIA Vs RAMESH KUMAR	Navruti ojha(P)	8376043196	navrutityagi@gmail.com	15-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/350/2025	22-07-2025	STATE BANK OF INDIA Vs SACHIN KUMAR	Navruti ojha(P)	8376043196	navrutityagi@gmail.com	15-07-2025

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			17, New Court Block-I	Commercial	CS (COMM)/356/2025	26-07-2025	RJVM Products LLP Through its Authorized Signatory Sh Raj Kumar Vs Central Warehousing	Vinay Shankar Dubey(P)	9899237692	vvsdubey@gmail.com	23-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/359/2025	28-07-2025	Siemens Industry Software Inc Vs Dinesh Nagendra	Aarshia Behl(P)	9818061242	aarshia@saikrishnaassociates.com	23-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/360/2025	28-07-2025	SWAGATH Vs KRISHNA ROYAL FOODS	AMAN VASISTH(P)	8233119499	vashisth.lex@gmail.com	25-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/363/2025	29-07-2025	State Bank Of India Vs M/S LAMBA BATTERY HOUSE	Ranjay Kumar Sinha(P)	9811255673, 9718814471	advocatesinha@rediffmail.com	08-07-2025
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/290/2025	01/07/2025	LAXMAN LAL GOLA Vs SHIVA ASSOCIATES	JAYANT KUMAR(P),	7503200234, 9716429803	adv.aounabbas@gmail.com	09.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/291/2025	01/07/2025	ARUNA SHARMA Vs PRUSTEL LIVING PVT LTD	Amitesh Gaurav(P),	9013160148, 9212750328	amiteshgaurav@gmail.com	11.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/293/2025	01/07/2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs GURDEEP KOUR RANA	Pushkar Sinha(P),	8800711940	adv.pushkarsinha@gmail.com	01.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/302/2025	04/07/2025	STATE BANK OF INDIA Vs Dharmendra Kumar	Rupak Srivastava(P),	9650943775	glelawfirm16@gmail.com	27.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/303/2025	04/07/2025	IFFCO MC CROPSCIENCE PVT LTD Vs BOKAKHAT WHOLESALE CONSUMERS COOPERATIVE	Shubham Saigal(P),	9407223688	shubhamsaigal06@gmail.com	01.07.2025
			29, New Court Block-II	Commercial	OMP (COMM)/30/2025	07/07/2025	CHANDAN DEEP SINGH Vs DR. Er RAJAONDEERR JAINA	JATIN JULKA(P),	9899818888	Jatinjulka07@outlook.com	12.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/318/2025	10/07/2025	M/S BRANDCURE MEDIA PVT LTD Vs M/S PAYTAIL COMMERCE PVT LTD	SHIV SHANKAR	8447360129	shiv21jan@gmail.com	06.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/321/2025	11/07/2025	STATE BANK OF INDIA Vs AJAY KUMAR	Shiv KUMAR Tyagi	9811059032	shivktyagi1@gmail.com	09.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/322/2025	11/07/2025	SUDHIR KUMAR Vs MONIKA	Rajendra Singh	9312525968, 8800521959	advdeepa2023@gmail.com	12.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/328/2025	14/07/2025	ASHWANI DEWAN Vs AURUM AUTOMOBILES PVT LTD AND ORS	Shreshtha Kumar(P),	9582461463, 9868310078	advshreshtha@gmail.com	26.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/334/2025	16/07/2025	STATE BANK OF INDIA Vs DHARMENDRA KUMAR	Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	15.07.2025

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			29, New Court Block-II	Commercial	CS (COMM)/336/2025	17/07/2025	STATE BANK OF INDIA Vs GANESH PANDURANG GANGARDE	Navruti ojha(P),	8376043196	navrutityagi@gmail.com	15.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/337/2025	17/07/2025	STATE BANK OF INDIA Vs M/s LIGHTSTROKE PHOTOGRAPHY	Navruti ojha(P),	8376043196	navrutityagi@gmail.com	15.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/338/2025	17/07/2025	THIRD UNICORN PRIVATE LIMITED Vs SAASPAY PRIVATE LIMITED	ADITI TUTEJA(P),	9999630431	aditituteja15@gmail.com	14.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/347/2025	22/07/2025	M/S AS PACKERS Vs GLOBAL CONVERSION MACHINES AND ANR	SURBHIT NANDAN(P), SANDEEP MISHRA	9991877774	sandeep@jurislexum.com	28.03.2025
27	**SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	NIL								
28	**SH. LAL SINGH, DISTRICT JUDGE**	**SOUTH-EAST**	18 BLOCK 1	CS(COMM)	518/2025	01-07-2025	KALPWISH CONCEPTS LLP Vs 7INK VENTURES PVT. LTD. AND ORS.	SATYA PRAKASH	9871260076	law.spbhardwaj@gmail.com	09-06-2025
				CS(COMM)	528/2025	03-07-2025	M/s SUPREMO INDIA PRIVATE LIMITED Vs M/s JAI DHANLAXMI POLYMERS AND ORS.	SUDARSHAN BANSAL	9810132015	legal@unitedworld.com	24-06-2025
				CS(COMM)	529/2025	03-07-2025	CANARA BANK Vs VIKAS RATHORE AND ANR.	PRATAP CHANDRA RANA	9990366723	prana25000@gmail.com	30-05-2025
				CS(COMM)	534/2025	04-07-2025	M/S E3 PANEL INDUSTRIES VS MURTUZA ALI PROPRIETOR OF M/S BURHANI HARDWARE	NANCY JAIN	9660729214	e3legal@gmail.com	21-04-2025
				CS(COMM)	536/2025	04-07-2025	M/S E3 PANEL INDUSTRIES VS M/S KESHAV ALUMINIUM THROUGH ITS PROPRIETOR KASHIRAM	NANCY JAIN	9660729214	e3legal@gmail.com	12-06-2025
				CS(COMM)	541/2025	05-07-2025	KARAN SINGH Vs RANJAN ARORA AND ANR	KAMRAN MALIK	9811294262	itsmekamarn@gmail.com	18-06-2025
				CS(COMM)	547/2025	07-07-2025	STATE BANK OF INDIA Vs ANIL GOSWAMI	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	01-07-2025
				CS(COMM)	548/2025	07-07-2025	STATE BANK OF INDIA Vs HEMMINLAL BAITE	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	02-07-2025
				CS(COMM)	549/2025	07-07-2025	STATE BANK OF INDIA Vs SANASAM JAYENTA SINGH	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	01-07-2025
				CS(COMM)	553/2025	08-07-2025	GOOD YEAR SECURITY SERVICES (REGD.) Vs DELHI DEVELOPMENT AUTHORITY	KAUSTUBH SINHA	9891068254	NOT READABLE	NOT FILLED TILL DATE

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS(COMM)	560/2025	09-07-2025	INDIAN OVERSEAS BANK Vs RITU MADAN	RUPAM KUMARI	9910721966	NOT MENTIONED	31-01-2025
				CS(COMM)	567/2025	11-07-2025	SAROJINI DEVI KOHLI AND ORS Vs ROHIT DUTT	APURVA NAGPAL	9999402692	justiceallied.lawoffices@gmail.com	04-07-2025
				CS(COMM)	569/2025	12-07-2025	AJIT KUMAR GAIND Vs BRIGHT TREE AND ORS.	VISHNU SWAROOP SHARMA	8802200600	vssharma@gmail.com	19-10-2023
				CS(COMM)	590/2025	18-07-2025	UNITED METALIK PVT. LTD. Vs ODITI APPLIANCES LLP AND ORS.	SHRAVAN BANSAL	9650682928	unitedmark@unitedandunited.com	11-07-2025
				CS(COMM)	607/2025	25-07-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs SURINDER KUMAR MITTAL	HIMANSHU GARG	8750618722	sswaniassociates@gmail.com	09-06-2025
				CS(COMM)	613/2025	28-07-2025	GORECYCLE PRIVATE LIMITED Vs GIGA PIPE SYSTEMS INDIA PRIVATE LIMITED AND	NAMAN AGARWAL	9999275870	advnamanagarwal@gmail.com	08-07-2025
				CS(COMM)	621/2025	30-07-2025	STATE BANK OF INDIA Vs DARSHAN SINGH	SHIV TYAGI	9811059032	shivtyagi1@gmail.com	26-07-2025
29	**MS. NIKHIL CHOPRA, DISSTRICT JUDGE**	**SOUTH-EAST**	14	COMMERCIAL SUIT	CS/COMM/531/2025	04.07.2025	ASHOK COMPANY VS. PUNJAB NATIONAL BANK	RAHUL MALIK	9810703405	MRCLEGAL65@GMAIL.COM	12.06.2025
					CS/COMM/544/2025	05.07.2025	M/S E 3 PANEL INDUSTRIES VS. PRAHLAD RAM	NANCY JAIN	9660729214	E3LEGAL@GMAIL.COM	21.04.2025
					CS/COMM/545/2025	05.07.2025	M/S E 3 PANEL INDUSTRIES VS. JATIN SANKHI	NANCY JAIN	9660729214	E3LEGAL@GMAIL.COM	21.04.2025
					CS/COMM/558/2025	09.07.2025	SHRI JOGDHIAN HARI BHAGWAN VS. HARJEET SINGH	SUDHIR K. SANEJA	9810897157	SANJASK@REDIFFMAIL.COM	04.07.2025
					CS/COMM/592/2025	19.07.2025	CANARA BANK VS. PAVNEET KAUR KALRA	FAHAD KHAN	9219701292	FAHADADVOCATEKHAN@GMAIL.COM	16.07.2025
					CS/COMM/599/2025	24.07.2025	BHUSHAN DEALMARK PVT. LTD. VS. VIJAY KUMAR CHOPRA	SHAKEEL SARWARWANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	09.06.2025
					CS/COMM/600/2025	24.07.2025	BHUSHAN DEALMARK PVT. LTD. VS. ANANYA ASHUTOSH INFRA	SHAKEEL SARWARWANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	09.06.2025
					CS/COMM/601/2025	24.07.2025	BHUSHAN DEALMARK PVT. LTD. VS. GUNEET SINGH SETHI	SHAKEEL SARWARWANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	09.06.2025

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					CS/COMM/602/2025	24.07.2025	MOHINI MANSION LTD. VS. M/S MRITUNJAY KUMAR	SHAKEEL SARWARWANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	11.07.2025
					CS/COMM/603/2025	24.07.2025	THOMAS COOK INDIA LTD. VS. LALIT TRAKRA	KAMAN LEEKHA	9871455077	LEEKHA.AMAN@GMAIL.COM	17.07.2025
					CS/COMM/612/2025	28.07.2025	CANARA BANK VS. DEEPAK KUMAR SINGH	ARUN DUGGAL	9911024490	ARUNDUGGAL@YAHOO.IN	18.06.2025
					CS/COMM/618/2025	30.07.2025	AMAN BEDI VS. MENOKA ROY PAL	AKASH ARORA	9953303007	AKASHARORA.3107@GMAIL.COM	15.07.2025
					CS/COMM/626/2025	31.07.2025	SBI VS. RAM AVTAR	SHIV K TYAGI	9811059032	SHIVKTYAGI@GMAIL.COM	25.07.2025
					CS/COMM/491/2025	21.07.2025	PATANJALI FOODS LTD. VS. MAHESH CHAND JAIN	SUDARSHAN KR. BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN	10.07.2025
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS (COMM)/493/2025	05-06-2025	UCO BANK Vs ALPS INC	POONAM RIMAL(P),	9643501636	contact@prlegalhelps.com	25.02.2025
				Commercial Suit	CS (COMM)/501/2025	06-06-2025	MANOJ SHARMA Vs M/S MY CLASSROOM LEARNING SERVICES PVT. LTD.	WASIM KHAN(P),	7982268882	wasimm.khan04@gmail.com	02.05.2025
				Commercial Suit	CS (COMM)/502/2025	06-06-2025	SHWETA AGGARWAL Vs M/S PROPERTY ARENA REALTORS PVT. LTD.	Milind Garg(P),	9711133630	milindgargprakash@gmail.com	03.06.2025
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial Suit	CS (COMM)/520/2025	01-07-2025	ANTARA SENIOR LIVING LIMITED Vs KAPIRAJ CORPORATION	ABHISHEK SINGH(P),	95609 76088	manasvi.ch92@gmail.com	09.06.2025
					CS (COMM)/535/2025	04-07-2025	STATE BANK OF INDIA Vs SANTOSH BEHERA	AMIT SINGH(P),	7011848842	singhamit0071@gmail.com	04.06.2025
					CS (COMM)/533/2025	04-07-2025	VIKAS WALECHA Vs M/S GLOSSY BUTTONS PVT LTD	Rakesh Kumar(P),	9711771000	rakesh.advocate18@gmail.com	26.06.2025
					CS (COMM)/543/2025	07-07-2025	STATE BANK OF INDIA Vs BINU RAHIM	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	01.07.2025
					CS (COMM)/563/2025	10-07-2025	UNION BANK OF INDIA Vs PREM CHAND	Manoj Kumar(P),	9811085046	gupta26a@yahoo.co.in	04.07.2025
					CS (COMM)/577/2025	15-07-2025	M/S PARIJAT INDUSTRIES (INDIA) PVT LTD Vs PRASHANT R YEOLE	Manish Macgregor(P),	9818638678	MANISHMACGREGOR@YAHOO.CO	04.07.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					CS (COMM)/588/2025	17-07-2025	M/S BHAIRAV EMBRO DESIGNS PRIVATE LIMITED Vs M/S VARDHMAN	Vikram Gola(P),	9811244209	Vikramgola2010@gmail.com	14.07.2025
					CS (COMM)/589/2025	17-07-2025	MURUGAN MOHAN RAJ Vs SIDDHARTH CHHABRA	Aditya Jain(P),	8383953944,6398892829	Jain.adityaraj@Yahoo.com	15.07.2025
					CS (COMM)/608/2025	25-07-2025	BENTLEY SYSTEMS AND ANR Vs XXXXXXXXSOLUTIONS PVT LTD	Ankur Katyal(P),	9811809439	ankurkatyal@asklegal.co.in	23.07.2025
					CS (COMM)/619/2025	30-07-2025	M/S SUVI EXPORTS LLP Vs M/S INDUSTRIAL APPLIACES AND TECHNOLOGIES	Vishal Garg(P),	9810171302	-	24.07.2025, 25.07.2025
					CS (COMM)/620/2025	30-07-2025	BERGER PAINTS INDIA LTD Vs M/S OGATA MOTORS INDIA PVT LTD THROUGH ITS DIRECTORS	Pramanshi S(P),	9910539533	pramanshi{@putlook.com	24.01.2025
					CS (COMM)/625/2025	31-07-2025	ONE97 COMMUNICATIONS LTD Vs SRI VENKATESHWARA NEW PICTURE	Hardik Vashisht(P),	8510004533,9999061839	hardik@kdatta.in, mokskakdatta.in	26.07.2025
				Commercial suit	CS (COMM)/583/2025	16-07-2025	CANARA BANK Vs MRS. SUNITA SHARMA PROPRIETOR SHRI BALAJI TRADING	Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	09.07.2025
				Commercial suit	CS (COMM)/584/2025	16-07-2025	CANARA BANK Vs MOHD SHAMSHER KHAN PROP M/S OM SAI ENTERPRISES	Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	09.07.2025
				Commercial suit	CS (COMM)/585/2025	16-07-2025	M/S AGRO LIFE SCIENCE CORPORATION Vs M/S SRI BASAVALINGESHWARA TRADERS	A.K. Sinha	9818689111	aksinhab4u@gmail.com	26.06.2025
				Execution Petition	Ex.COMM - Award by Arb. Comm./47/2025	21-07-2025	BSES RAJDHANI POWER LIMITED Vs MAN MOHAN	Rishabh Jain	9958737266	rishabh@rrjassociates.com	26.06.2025
				Commercial suit	CS (COMM)/595/2025	21-07-2025	M/S TIRTH AGRO TECHNOLOGY PRIVATE LIMITED Vs M/s Shree Shivanandi Traders and Anr.	Sudarshan Kumar Bansal	810132015	legal@unitedworld.co.in	14.07.2025
				Arbitration and Concialation Act	OMP (I) (COMM.)/76/2025	23-07-2025	M/s M M OVERSEAS Vs NAFED AND ANR.	Jatin Dhawan	9810299918	jatin@advocarepartners.in	23.06.2025
				Commercial suit	CS (COMM)/604/2025	24-07-2025	UNION BANK OF INDIA Vs SHRI MANOJ YADAV	Rajender Yadav	9212040733	yadavrazen@gmail.com	16.07.2025
				Arbitration and Concialation Act	ARB. A. (COMM.)/3/2025	28-07-2025	ALETHIA INFOTEL PVT. LTD. AND ORS Vs YES BANK LIMITED AND ANR	Rajan Malhotra	9990666940	rajanmalhotraandassociates@gmail.com	28.05.2025
				Execution Petition	Ex.COMM - Award by Arb. Comm./51/2025	28-07-2025	KOTAK MAHINDRA BANK LTD. Vs VIMESH KUMAR	Parav Mahajan	9643646534	parv.mahajan007@gmail.com	25.05.2025

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				Commercial suit	CS (COMM)/616/2025	29-07-2025	ONESTO LABS PRIVATE LIMITED Vs. ASHOK KUMAR AND ORS	Prabhu Tandon	9818499923	sazid@aswathhlegal.com	21.07.2025
				Execution Petition	EXECUTION (COMM.)/282/2025	31-07-2025	ADO (INDIA) PVT LTD Vs ASHIANA HOMES PVT LTD.	Shivani	8375961247	rita@vikramphilipassociates.com	23.07.2025
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	CS (COMM)/512/2025	01-07-2025	SH. ARJUN SINGH RANA Vs SH. RISHI NARANG AND ORS.	saurabh sharma	9654443186	Email:md@jssblegal.com	23-06-2025
				Commercial Suit	CS (COMM)/513/2025	01-07-2025	CHAMAN KUMAR Vs SNNR PVT. LTD.	rajendra yadav	9312046733	yadavrazen@gmail.com	05-06-2025
				Commercial Suit	CS (COMM)/538/2025	05-07-2025	SH. RAKESH GUPTA Vs M/S LG ELECTRONICS INDIA PVT. LTD.	PARVEEN KUMAR	9810147210	sherawat amit@rediffmail. Com	06-06-2025
				Commercial Suit	CS (COMM)/539/2025	05-07-2025	KARANVEER SINGH Vs BHARAT MANCHANDA	Rajesh Bhatia	9811331125	rbhatia_advocate@yahoo.co.in	06-06-2025
				Commercial Suit	CS (COMM)/551/2025	08-07-2025	UNION BANK OF INDIA Vs SHRI SUSHIL KUMAR MISHRA	Manoj Kumar	9811085046	gupta26a@yahoo.co.in	04-07-2025
				Commercial Suit	CS (COMM)/559/2025	09-07-2025	M/S EVENTURE SOFTSOL PVT. LTD. Vs M/S AHLUWALIA CONTRACTORS (I) LTD. AND ORS.	RISHI KANT TRIPATHI	9810213242	parvezasiddiqui@gmail.com	02-07-2025
				Commercial Suit	CS (COMM)/564/2025	10-07-2025	M/S DYANAMIC ENGINEERS LTD. Vs M/S AMBIT SWITCHGEAR PVT. LTD. AND ORS.	Amarjit Singh	9811680828	amarjitshaheer@email.com	04-07-2025
				Commercial Suit	CS (COMM)/573/2025	14-07-2025	Jammu And Kashmir Bank Ltd Vs SUMBUL KHAN	ANURAG SHARMA	9953459952,	rauzlegal@gmail.com	12-07-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/586/2025	17-07-2025	M/S MRL PHARMA PVT. LTD. Vs M/S CYGNUS MEDICARE PVT. LTD.	Amit Sharma	9350872992,	diligentlawyers@gmail.com	21-09-2024
				Commercial Suit	CS (COMM)/593/2025	21-07-2025	M/S DUTTA INDUSTRIAL SEWING MACHINE Vs M/S SAI CREATION	Shubham Kumar patel	9958779301	---	08-07-2025
				Commercial Suit	CS (COMM)/596/2025	23-07-2025	BENTLEY SYSTEMS INC. AND ANR. Vs NAVEEN CHOUDAM AND ORS.	Rahul Beruar	9910044 787	Rahul.be1uar@beruar.com	16-07-2025
				Commercial Suit	CS (COMM)/598/2025	24-07-2025	VATIKA LTD. Vs MS. VANDANA KHATTAR	Bhoop Singh	9560562050	proiuris@rediffmail.com	21-07-2025
				Commercial Suit	CS (COMM)/606/2025	25-07-2025	M/s Krishi Rasayan Exports Pvt Ltd Vs M/s Criag Technologies Private Limited	G S GANGWAR	9717211123	gangwar@iurisvista.in	22-07-2025
				Commercial Suit	CS (COMM)/622/2025	31-07-2025	BENTLEY SYSTEMS INC. AND ANR. Vs MR. BALASUBRAMONIAN	PUNEET AHUJA	0120-4059300	simon@anandandanand.com	22-07-2025
				Commercial Suit	CS (COMM)/623/2025	31-07-2025	M/S NMF EQUIPMENTS AND PLANTS PVT. LTD. Vs PUNJAB AND SIND BANK AND ANR.	SAMIR TANDON	99581 78204	ujjwallaw@gmail.com	30-07-2025
33	**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**		Commercial Suit	CS (COMM)/514/2025	01-07-2025	STATE BANK OF INDIA Vs ABHAY KUMAR PANDEY	RANI BHARDWAJ	964368091	rbhardwajassociate@gmail.com	
				Commercial Suit	CS (COMM)/515/2025	01-07-2025	CP WHOLESALE INDIA PVT. LTD. Vs DIVATOS INDIA LLP AND ORS.	Swati Mittal	9958052524	aditya.nayyar@ortislaw.com,	
				Commercial Suit	CS (COMM)/516/2025	01-07-2025	SH. BALVINDER SINGH Vs SH. VEER RAJU KANAKAM	NARESH GUPTA	9811360477,	NARESHADVOCATE@YAHOO.COM	
				Commercial Suit	CS (COMM)/542/2025	07-07-2025	STATE BANK OF INDIA Vs MR. JANGMINLEN HAOKIP	Suchita Dixit	8896932838,	agnihotriisuchita@gmaiLcom	

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				Commercial Suit	CS (COMM)/552/2025	08-07-2025	M/S H S CHEMICAL SUPPLIERS Vs M/S SHIVANI TEXTILES LIMITED	SAMIT GOEL	9810122373/	goelassociates42@gmaiI.com	
				Commercial Suit	CS (COMM)/568/2025	12-07-2025	M/S SHAKTI SUMAN Vs. M/S NETWORK PVT LTD	ADAMAYA PAL SINGH	9716090890	devalok99@gmail.com	08-07-2025
				Commercial Suit	CS(COMM)570/2025	12-07-2025	M/S RAGARD NETWORK SOLUTION PVT LTD VS M/S AWORKS DESIGN PVT LTD	ANISHA MATHUR	9971096840	shepherdlaw@gmail.com	09-07-2025
				Commercial Suit	CS(COMM)571/2025	12-07-2025	M/SADITYA INFOTECH LTD Vs M/S CNM TECHNOLOGIES PVT LTD	AMIT SINGH	9871291420	jurisprudence011@gmail.com	09-07-2025
				Commercial Suit	CS(COMM)572/2025	12-07-2025	M/S G&G RMC SOLUTION Vs M/S KVL PROPERTIES PVT LTD	SUMIT KUMAR	9771191O72	sumit_yadav1984@gmil.com	11-07-2025
				Commercial Suit	CS(COMM)576/2025	14-07-2025	SMT. GANGA DEVI AND ANR. Vs MOHD. GUDDU	AVTAR SINGH BHAMLOT	9810910333	avtarsingh78@yahoo.com	09-07-2025
				Commercial Suit	CS(COMM)579/2025	16-07-2025	M/S DUCHEN ENGINEERS Vs M/S ALPHA TOYO LTD	RAM NIWAS	9811884380	mumtaaz512@gmail.com	15-07-2025
				Commercial Suit	CS(COMM)580/2025	16-07-2025	SH. BIJAYA NABAMI PROP OF LA CADEAU Vs CONNECTING VENUES PVT LTD ORS	TARUN VERMA	9871495838	cstarunverma@gmail.com	14-07-2025
				Commercial Suit	CS(COMM)581/2025	16-07-2025	CANARA BANK Vs BABU PROP SHRI BALAJI ENTERPRISES	CHITRA MALHOTRA	9211888057	chitramalhotra@gmail.com	14-07-2025
				Commercial Suit	CS(COMM)591/2025	18-07-2025	ANTARA SENIOR LIVING LTD. Vs SUNCITY HI-TECH PROJECTS PVT. LTD. AND ORS.	ABHISHEK SINGH	9560976088	manasvi.ch92@gmail.com	16-07-2025
				Commercial Suit	CS (COMM)/605/2025	25-07-2025	ASHOK GULATI Vs SOCIETY FOR ADVANCEMENT OF EDUCATION AND ORS	SARTHAK JAIN	9811195114	bharghav@chambersofbharghavthalil.com	17-07-2025
				Commercial Suit	CS(COMM)616/2025	28-07-2025	ONESTO LABS PRIVATE LIMITED Vs ASHOK KUMAR and ORS.	Prabhu Tandon	---	litigation@ashwathhlegal.com	24-07-2025
				Commercial Suit	CS(COMM)624/2025	31-07-2025	STATE BANK OF INDIA Vs SAJAY (DECEASED) THROUGH Lrs	SHIV TYAGI	9811059032	shivktyagi1@gmail.com	26-07-2025
34	**MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT**		30	CS (comm)	555/2025	07.07.2025	M/s Abhishek Megamech Pvt. Ltd. Vs Subhangi Marketing Services and others.	Ms. Babita	9250192546	advocatebabita2025@gmail.com	19.06.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (comm)	566/2025	10.07.2025	M/s Computronics India Vs. Madhyanchal Vidyut Vitvan Nigam Ltd.	Mr. Abhishek Pandey	8447701038	chambersofrep@gmail.com	07.07.2025
35	**SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	NIL								
36	**SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**EAST**	209	RECOVERY	185/2025	01-07-2025	MANISH BANSAL VS. M/S RARENDRA GEARS	PARVESH BANSAL	.-	.-	09-06-2025
			209	RECOVERY	184/2025	01-07-2025	M/S SHREE ANK FINHOLD PVT. LTD. VS. SAWANT KUMAR	BANKE BIHARI SHARMA	.-	.-	09-06-2025
			209	RECOVERY	189/2025	02-07-2025	RCI ELECTRICALS WIRES PVT.LTD. VS. YASH EXPORTS	DEEPAK SINGH THAKUR	.-	.-	12 -12-2024
			209	RECOVERY	194/2025	07-07-2025	CANARA BANK VS. MONIKA	KUMAR VISHWJEET			04-06-2025
			209	RECOVERY	202/2025	19-07-2025	CATURA TECH AUTOMATION PVT. LTD. V.S KAPIL TEHRAN	SHRESHTH JAIN	.-	.-	18-07-2025
			209	RECOVERY	204/2025	19-07-2025	BANK OF MAHARASHTRA VS. M/S RAM KUMAR ENTERPRISES	RAKESH KUMAR	.-	.-	19-07-2025
			209	RECOVERY	203/2025	19-07-2025	BANK OF MAHARASHTRA VS. M/S GARV TRADERS	RAKESH KUMAR	.-	.-	19-07-2025
37	**MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	**EAST**	101	CS COMM	186/2025	01-07-2025	PNB VS VERMA DIWAKER KISHORE	SH. MOHIT RAJ	8800792205	MOHITRAJADVOCATE@GMAIL.COM	25-06-2025
			101	CS COMM	187/2025	01-07-2025	SBI VS AMOL BASAWANT	MS. SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	26-06-2025
			101	CS COMM	197/2025	10-07-2025	S.K. GUPTA V/S DILSHAD & ANR.	SATISH SHARMA	9810047548	ADV.SATISHPANDIT@GMAIL.COM	05-07-2025
			East	CS COMM	195/2025	08-07-2025	NEW ELECTRO INDIA VS DHARAMRAJ CONTRACTS	JAGRITI AHUJA	8279698549	ADV.ANURAGMALIK16@GMAIL.COM	03-06-2025
			East	CS COMM	217/2025	30-07-2025	E&A ENGNEERING SOLUTIONS PVT LTD. VS REHANI INDCON PVT LTD	PRATEEK SHARMA	9873407861	PRATEEKSH1986@GMAIL.COM	29-07-2025
38	**SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01**	**NORTH-EAST**	201, New Building KKD	C.S.(COMM)	93/2025	05-07-2025	STATE BANK OF INDIA Vs KAMAL ASHRAD KHAN	SHALINI UPADYAY	9899408618	shaliniupadyay.advocate@gmail.com	18/06/25

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			--do--	C.S.(COMM)	94/2025	07-07-2025	MR. ABHISHEK AGGARWAL Vs MS. AQEEL AHMED	JAGRITI JAIN	8527506427	lawfirm@insolvellegal.com	17/06/25
			--do--	C.S.(COMM)	95/2025	09-07-2025	BANK OF BARODA Vs LIYAKAT ALI AND OTHERS	JOSHI ASSOCIATION	9910568669	advumeshjoshi@gmail.com	08/07/25
			--do--	C.S.(COMM)	96/2025	15-07-2025	SMT. NAZREEN Vs M/S IDAM NATURAL WELLESS PVT. LTD. AND OTHERS	SUMAN KUMARI SINGH	9540649131	advocatesuman826@gmail.com	26/05/25
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	NIL								
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/390/2025	01-07-2025	Rohit Seth Vs Amara Ram	ARUN KUMAR(P),			11.06.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/388/2025	01-07-2025	Union Bank of India Vs Madan Tiwari	Sandeep Soni(P),			31.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/392/2025	01-07-2025	Union Bank of India Vs Amar	Sandeep Soni(P),			31.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/391/2025	01-07-2025	Union Bank of India Vs Sanjeev Kumar	Sandeep Soni(P),			31.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/389/2025	01-07-2025	Dhruv Cables and Conductors Vs Ajanma Industries LLP	Ankit Mehta(P),			03.7.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/387/2025	01-07-2025	S K TECHNOLOGIS Vs RAVI ELECTRICALS	Ankur Singhal(P),			12.06.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/386/2025	01-07-2025	M/s Suresh Apparels Vs SHUBHAM GARG	Bharat Prakash(P),			12.06.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/393/2025	01-07-2025	GIRISH MITTAL AND ANR Vs HARISH MITTAL AND ORS	Subhash Chandra Lochakia(P),			12.06.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/385/2025	01-07-2025	Aggarwal Brothers Vs Naresh Bazar	Arpit Jain(P),			21.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/384/2025	01-07-2025	Aggarwal Brothers Vs Jaysons	Arpit Jain(P),			16.06.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/418/2025	07-07-2025	VLK ASSOCIATES PRIVATE LIMITED Vs VIKAS KUMAR SETHIA	Manish Kumar(P),			15.05.2025

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			ROOM NO 208	COMMERCIAL	CS (COMM)/417/2025	07-07-2025	BANK OF INDIA Vs PUSHPA SRIVASTAVA	KUMAR VISHWJEET(P),			05.07.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/420/2025	08-07-2025	POONAM KAPOOR Vs SONU	SOBI BANO(P),			21.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/441/2025	15-07-2025	M/S DEEPAK AUTOMOBILES THROUGH ITS PARTNER MR. NISCHAL SINGHANIA Vs S JASWANTI	Kuljeet Singh Sachdeva(P)			25.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/447/2025	17-07-2025	Veena Verma Vs GautamArora Alias Gaurav Arora	NIKHIL BHARTI(P),			12.06.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/451/2025	19-07-2025	STATE BANK OF INDIA Vs MOHD IMRAN SAIFI PROP PERFECT ENTERPRISES	Gopal Chand Sharma(P),			11.07.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/457/2025	24-07-2025	PARAS COLLECTION Vs KIFAYATI BAZAR	RAJAN SHARMA(P),			22.07.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/462/2025	28-07-2025	ANIL KUMAR VOHRA Vs Municipal Corporation of Delhi	Ambareen Qaisar(P),			11.07.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/464/2025	30-07-2025	B L AGRO INDUSTRIES LIMITED Vs MADAN LAL PURUSHOTTAM DAS FOODS PVT LTD	RAJESH SHARMA(P),			28.07.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/467/2025	31-07-2025	Bank of Baroda Vs Mawashi Ram	Geetanjali Sharma(P),			30.07.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/402/2025	03-07-2025	SAHIL GOYAL Vs AMAL BAL	Latika Goel(P),			27.06.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/401/2025	03-07-2025	SAHIL GOYAL Vs NARESH KUMAR SHARMA	Latika Goel(P),			27.06.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/409/2025	04-07-2025	Easy Trip Planners Limited Vs Wb Hotels Private Limited	Anuj Jain(P),			26.06.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 398/25	02.07.2025	M/S SHIVA PAPAER COMPANY VS M/S A R TRADERS	NAMAN RAJ THAKUR	28.06.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 397/2025	02.07.2025	STATE BANK OF INDIA VS MAYANK JAISWAL	SHALINI UPADHYAY	18.06.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 399/2025	02.07.2025	ANITA VS POOJA GARG & ORS	HARJEET NARANG	24.06.2025

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					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 403/2025	03.07.2025	ANIL PITTI VS JAI SAI COAL TRADERS PVT LTD	KUSHAGRA BANSAL	30.05.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 407/2025	04.07.2025	M/S TIRUPATI DENIM VS JONU	ANKIT AGGARWAL	20.05.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 411/2025	05.07.2025	THE MAHARISHI PARSHU RAM COOP VS KRISHNA DEVI & ORS	PRAVEEN KUMAR SHARMA	02.06.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 412/2025	05.07.2025	THE MAHARISHI PARSHU RAM COOP VS MOHIT KUMAR PANCHAL &	PRAVEEN KUMAR SHARMA	02.06.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 419/2025	08.07.2025	CANARA BANK VS TILAK	ANUJ AGGARWAL	05.07.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 423/2025	09.07.2025	PRADEEP THROUGH SPA SHAKUNTALA VS SHANKAR @ BILLA & ANR	MANOJ SHUKLA	8.072024
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 424/2025	09.07.2025	M/S CFA TEXTILE & ANR VS FASHION GURU	A. S JULYJA	01.07.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 426/2025	09.07.2025	RAJNI JAIN VS FAST FURIOUS MOTOREN THROUGH ITS PROP RAJAT JAIN	SUKHWINDER SINGH	02.07.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 429/2025	10.07.2025	STATE BANK OF INDIA VS MOHD FAIZAN	VIJAY PRAKASH	16.06.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 430/2025	10.07.2025	STATE BANK OF INDIA VS VIRENDER SINGH TOMAR	VIJAY PRAKASH	16.06.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COM) 431/2025	10.07.2025	STATE BANK OF INDIA VS ALKA PRAVIN	VIJAY PRAKASH	16.06.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 435/2025	12.07.2025	BANK OF INDIA VS KHUSHBOO MISHRA	KUMAR VISHWJEET	05.07.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 445/2025	17.07.2025	BANK OF BARODA VS JITENDRA KUMAR MANGAL	UMESH JOSHI	27.11.2023
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 446/2025	17.07.2025	MR TELECARE PVT LTD VS ANKUR TYAGI	HARMESH KUMAR	03.06.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 452/2025	19.07.2025	APOLLO PIPES LIMITED VS BHOGILAL CHAMANLAL SHAH	ROHAN RUDRAKSH	17.07.2025

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					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 485/2025	25.07.2025	M/S PARAS COLLECTION VS M/S TRENDO CARD	RAJAN SHARMA	22.07.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 459/2025	25.07.2025	VIKAS GOEL VS MCD & ANR.	AMBAREEN	17.07.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	NIL								
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								
44	SH.VINOD YADAV	NORTH-WEST	NIL								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH-WEST	603	Commercial Suit	CS COMM. 326/2025	01.07.2025	VINOD TIWARI VS SMT. VEENA	YOGENDRA DWIVEDI	9891853936	vogkdwivedi@gmail.com	09.05.2025
			603	Commercial Suit	CS COMM. 334/2025	01.07.2025	CANARA BANK VS VOPLOVE VATS AND ANR.	SUBHASH KUMAR JHA	9810840045	skjhaassociates@yahoo.com	13.06.2025
			603	Commercial Suit	CS COMM. 335/2025	01.07.2025	UNION BANK OF INDIA VS RAMWATI AND ANR	RAVI KUMAR	9911118926	advocateravi79@gmail.com	28.05.2025
			603	Commercial Suit	CS COMM. 337/2025	01.07.2025	UCO BANK VS MR. UDIT	KAMLESH KUMAR TIWARI	9310019131	adkamleshtiwari@gmail.com	05.06.2025
			603	Commercial Suit	CS COMM. 338/2025	02.07.2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	30.06.2025
			603	Commercial Suit	CS COMM. 339/2025	02.07.2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	30.06.2025
			603	Commercial Suit	CS COMM. 340/2025	02.07.2025	UNION BANK OF INDIA VS BS LIGHTS	JITENDRA GARG	9810197621	jitendragargadv@gmail.com	02.07.2025
			603	Commercial Suit	CS COMM. 352/2025	03.07.2025	UCO BANK VS UDIT	KAMLESH KUMAR TIWARI	9310019131	adkamleshtiwari@gmail.com	05.06.2025

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			603	Commercial Suit	CS COMM. 355/2025	03.07.2025	M/S DAKSH ENTERPRISES VS M/S ADROITS ENGICON PVT LTD	AAKASH JANGHU	8750052500	not given	15.04.2025
			603	Commercial Suit	CS COMM. 364/2025	10.07.2025	STATE BANK OF INDIA VS NIKHIL GOSWAMI	AK ROUT	9999132159	AKROUTADVOCATE@GMAIL.COM	06.06.2025
			603	Commercial Suit	CS COMM. 365/2025	10.07.2025	SUMIT GARD VS MANOJ GUPTA	AMIT TIWARI	8505822063	litigation@singhnaassociates.com	07.07.2025
			603	Commercial Suit	CS COMM. 368/2025	11.07.2025	BANK OF BARODA VS GAYATRI CHANDRA	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	09.07.2025
			603	Commercial Suit	CS COMM. 377/2025	16.07.2025	STATE BANK OF INDIA VS RAJU	JITENDER KUMAR MISHRA	9301232373	advjkmishra@outlook.com	09.07.2025
			603	Commercial Suit	CS COMM. 378/2025	16.07.2025	STATE BANK OF INDIA VS DARSHAN SINGH	JITENDER KUMAR MISHRA	9301232373	advjkmishra@outlook.com	09.07.2025
			603	Commercial Suit	CS COMM. 388/2025	22.07.2025	ATULYA BHATIA VS M/S SHANKAR BOARD PROCESSORS UNIT II AND ORS	JASMINE DETWANI	9910632676	jasminedetwani.adv@gmail.com	14.07.2025
			603	Commercial Suit	CS COMM. 392/2025	24.07.2025	STATE BANK OF INDIA VS ANIL PASWAN	R.N. SINGH	9868523230	advrharayan@gmail.com	16.07.2025
			603	Commercial Suit	CS COMM. 394/2025	24.07.2025	STATE BANK OF INDIA VS LAMMINLUM KUKI	R.N. SINGH	9868523230	advrharayan@gmail.com	16.07.2025
			603	Commercial Suit	CS COMM. 395/2025	25.07.2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	23.07.2025
			603	Commercial Suit	CS COMM. 398/2025	26.07.2025	M/S ALCHEMIE COMMERCE VS VINOD GUPTA	KISHORE KUMAR DIMANIA	9560373858	ramesh_advocate04@yahoo.com	21.07.2025
			603	Commercial Suit	CS COMM. 399/2025	26.07.2025	KONARK ENTERPRISES VS LAXMI ELECTRONIC SYSTEM TRADING	SUNNY SHARMA	9990227733	not given	07.05.2025
			603	Commercial Suit	CS COMM. 403/2025	29.07.2025	GANGA DEVI VS M/S RELIANCE JIO INFOCOMM LTD	VINOD SEHRAWAT	9213428612	vinodsehrawatadv@gmail.com	03.04.2019
			603	Commercial Suit	CS COMM. 404/2025	29.07.2025	CANARA BANK VS M/S ENVIRONMENT FRIENDLY CONSTRUCTION	CHITRA MALHOTRA	9212888057	chitramalhotrallegal@gmail.com	07.07.2025
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH-WEST	613	Commercial Suit	Execution (Comm.)/126/2025	01-07-2025	M/s Gonsai Logistics Pvt Ltd Through its Director Sh Rajiv Kumar Rai Vs M/s Array Technions Pvt Ltd	Sh Rakesh Kumar Sharma	9868040826	sharmarakeshadv1@gmail.com	NA

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			613	Commercial Suit	CS (COMM)/327/2025	01-07-2025	SAHARA ENGINEERS AND CONSULTANTS Vs RASIK PRODUCTS PVT LTD AND ORS	Sh KaramvJer Tokas	9899100076	Ad.karamveer@gmail.com	45827
			613	Commercial Suit	Execution (Comm.)/130/2025	02-07-2025	M/s B S DWARKA Vs M/s Shiv Bhatta Co	Sh. Kunal Ahlawat	9873653797	kunal.ahlawat7@gmail.com	NA
			613	Commercial Execution	Execution (Comm)/132/2025	02-07-2025	LIFETECH SCIENTIFIC INDIA PVT LTD Vs TRIVENI HEALTH CURE PVT LTD	Sh. Peeyush Kaushik	9990123991	peeyushkaushik1556@rediffmail.com	NA
			613	Commercial Execution	CS (COMM)/341/2025	02-07-2025	STATE BANK OF INDIA Vs SAIYED ALI ANSARI	Sh. Sunil Sehrawat	7388204038	delhilawyers76@yahoo.co.in	45807
			613	Commercial Suit	CS (COMM)/345/2025	02-07-2025	GAURI SHANKAR GIRI Vs JANAK RAJ AND ANR	Sh Vinay Kumar	9718057348	kumarvinay.65@gmail.com	NOT FILED
			613	Commercial Execution	Ex.COMM - Award by Arb. Comm./9/2025	03-07-2025	Alpha Pacific Systems Pvt Ltd Vs Nine Projects Pvt Ltd	Prakhar Tiwari	8800726145	law@tiwarilawchambers.com	NA
			613	Commercial Suit	CS (COMM)/348/2025	03-07-2025	SHRI ANIL Vs SHUBHAM HOUSING DEVELOPMENT FINANCE COMPANY LTD THROUGH ITS	Sh Yograj Gulliya	9053608200	advocateyograj.gullaiya@gmail.com	45824
			613	Commercial Suit	CS (COMM)/350/2025	03-07-2025	UNION BANK OF INDIA Vs Sarabjeet singh	Sh Jitender Garg	9810197621	jitendragargadv@gmail.com	45803
			613	Commercial Suit	CS (COMM)/353/2025	03-07-2025	Ansh Mangla Vs Satendra Kumar Gupta	Sh Santanu Kanungo	9810688245	santanukanungoadv@gmail.com	45786
			613	Commercial Execution	Ex.COMM - Award by Arb. Comm./10/2025	04-07-2025	HLL Lifecare Limited Vs Professional Impex Pvt Limited	SH Nikhilesh Krishnan	9717149318	nikhilesh_krishnan@yahoo.co.in	NA
			613	Commercial Suit	CS (COMM)/359/2025	05-07-2025	AMIT CHAURASIA Vs RISHABH BHANDARI	SH Neeraj Kumar	9540614251	hi@mylegalrights.in	45812
			613	Commercial Execution	Execution (Comm.)/135/2025	07-07-2025	Balaji Latex Vs Dial4trade Technologies Pvt Ltd	Sh Prabhat Kumar Rai	9724243214	prabhatrai1994@gmail.com	NA
			613	Commercial Suit	CS (COMM)/361/2025	07-07-2025	M/S AVIENCE BIOMEDICALS PVT LTD Vs ALPHA INVITRO DIAGNOSTICS PVT LTD	Ms. Sushma	8920921145	sntbhu511@gmail.com	45821
			613	Commercial Suit	CS (COMM)/362/2025	07-07-2025	M/S AVIENCE BIOMEDICALS PVT LTD Vs EXPERT HEALTHCARE AND DIAGNOSTICS	Ms. Sushma	8920921145	sntbhu511@gmail.com	45821
			613	Commercial Execution	M.Ex/84/2025	08-07-2025	ANANYA ENTERPRISES Through Sh Umesh Sharma Vs S SQUARE Through Mr Ashar Khan	Sh Vivek Bhardwaj	9811260570	no email id provided	NA

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			613	Commercial Execution	Ex.COMM - Award by Arb. Comm./13/2025	09-07-2025	M/S AAR KAY FIN LEASE PVT LTD Vs MANISH KUMAR BAJORIA AND ORS	Sh. Nikhil Dhaiya	7669072600	aarkaylegald@gmail.com	NA
			613	Commercial Execution	Execution (Comm.)/137/2025	09-07-2025	M/S HARI OM CHEMICALS Vs M/S TOY MAKER	Sh Bharat Arora	9811650644	bharat_ryans@yahoo.co.in	NA
			613	Commercial Suit	Counter Claim/26/2025	10-07-2025	RAJESH Vs REKHA	Sh Ankit Jain	9643801028	ankitjain@gmail.com	45839
			613	Commercial Execution	M.Ex/90/2025	11-07-2025	KOTAK MAHINDRA PRIME LTD Vs FRISCO FOODS PVT LTD	Sh. Abhirath Prashar	783853419	bnnlitigation6@gmail.com	NA
			613	Commercial Execution	Ex.COMM - Award by Arb. Comm./14/2025	14-07-2025	Ms KNM CHEMICALS PVT LTD Vs UNISON HOTELS PVT LTD	Sh. Prashant Batra	9818775051	no email id provided	NA
			613	Commercial Suit	CS (COMM)/370/2025	14-07-2025	TechCurators Private Limited Vs Otomeyt World LLP	Sh Varun Chawla	9971195999	varun@legalcare.co.in	45847
			613	Commercial Execution	Ex.COMM - Award by Arb. Comm./17/2025	16-07-2025	M/s Zenith Electrotech Private Limited Vs DNA Projects	Dr. Ajay Chaudhary	9717155565	advpls94@gmail.com	NA
			613	Commercial Suit	CS (COMM)/379/2025	17-07-2025	GUNJAN RATHOUR Vs S N ELECTRICALS	Sh S.S. Hora	8950409957	vickyhora@gmail.com	45805
			613	Commercial Suit	CS (COMM)/381/2025	17-07-2025	MANISH KUMAR SINGH Vs Meenu Chawla	SH. BIPIN KR PRABHAT	911371736	prabhatbipin@gmail.com	45804
			613	Commercial Suit	CS (COMM)/383/2025	19-07-2025	PUNJAB AND SINDH BANK Vs rajat electricals	Sh Ram Niwas	9560026079	ramniwasadv.4717@gmail.com	45846
			613	Commercial Execution	Execution (Comm.)/147/2025	22-07-2025	GLOBAL WATER SOLUTIONS through Sole Prop Dr Rajiv Kumar Singh Vs KANON ENVIROTEC	Sh Praveen Chandra	9560971436	praveenchandra133@gmail.com	NA
			613	Commercial Suit	CS (COMM)/387/2025	22-07-2025	RAGHUBINDER GREWAL Vs PRABHU DAYAL EDUCATIONAL TRUST AND ORS	Sh Akshat Aggarwal	9811423087	agarwal.akshat.advocate@gmail.com	45853
			613	Commercial Suit	CS (COMM)/389/2025	22-07-2025	Urban Village Project Pvt Ltd Vs M/S PERDURANCE HEALTH PRIVATE LIMITED	SH Shiv Kumar Tiwari	9811952753	advshivkumartiwari@gmail.com	45855
			613	Commercial Suit	CS (COMM)/391/2025	23-07-2025	PARMOD MATHUR Vs INDRA	Sh Vineet Malik	9215815156	vineetmalik7785@gmail.com	45854
			613	Commercial Suit	CS (COMM)/397/2025	25-07-2025	BANK OF INDIA Vs CHANDAN KUMAR SINGH AND ANR	Sh Parveen Kumar	9650614034	praveenchauhan98@gmail.com	45860

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	Commercial Suit	OMP (I) (COMM.)/14/2025	26-07-2025	M/s Cholamandalam Investment and Finance Co. Ltd. Vs Dp Enterprises	Sh Ravi Shankar Garg	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Execution	Execution (Comm.)/149/2025	26-07-2025	ANIL SHARMA PROPRIETOR OF TIRUPATI INTERNATIONAL Vs MR PANKAJ KUMAR GUPTA PROPRIETOR	SH vikash Kumar aggarwal	9717771646	vikash174@yahoo.com	NA
			613	Commercial Suit	CS (COMM)/400/2025	26-07-2025	BANK OF INDIA Vs CHANDAN KUMAR SINGH	Sh Parveen Kumar	9650614034	praveenchauhan98@gmail.com	45860
			613	Commercial Suit	CS (COMM)/398/2025	26-07-2025	M/S ALCHEMIE COMMERCE PVT LTD Vs, VINOD GUPTA	RAMESH SHARMA(P)	95603738581	no email id provided	45859
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS(COMM) 329/2025	01.07.2025	BHUPENDRA SINGH DAPOLA M/S EVAAN ELEVATORS PVT LTD VS. ANIL PABBI & ANR	MS. SEEMA SINGH	8505902233	SEEMA.14SINGH@GMAIL.COM	11.06.2025
			614	ARBITRATION	OMP(I)(COMM) 9/2025	01.07.2025	KOLLI SUPER MARKET VS M/S GROCERY 4U RETAIL PRIVATE LIMITED	MS. SHRAVYA UPATHAK	7011836700	SHRAVYA@PATHAKANDCO.COM	N/A
			614	COMMERCIAL SUIT	CS(COMM) 331/2025	01.07.2025	OM PRAKASH VS ANTRIKSH INFRATECH PVT LTD	MOHD. MOHSIN RAJA	9560275913	KAUSHIKASSOCIATES2000@GMAIL.COM	30.05.2025
			614	ARBITRATION	OMP(COMM) 14/2025	02.07.2025	GOVT. OF INDIA VS M/S GANESH DIAGNOTICS	SH. SHYAM SUNDER DALAL	9810114152	SUNDERSHYAMDALAL@GMAIL.COM	12.06.2025
			614	COMMERCIAL SUIT	CS(COMM) 342/2025	02.07.2025	M/S K.K. KOHLI ESTATES PVT LTD VS. IDBI BANK & ORS	MR. PULKIT LUTHRA	9818256481	SHEKHARBHATIA.ADVOCATE@GMAIL.COM	20.02.2025
			614	COUNTER CLAIM	Counter Claim/23/2025	01-07-2025	M/S BALAJI PLYWOOD VS M/S WINNER AWARDS AND TROPHIES	MS. SHARDA GARG	9899355811	ADV.SHARDAGARG@GMAIL.COM	22.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/330/2025	01-7-2025	CANARA BANK Vs CHANDERBHAN CHOHAN	MR. JEEWAN PRAKASH	9810099243	JPGADVOCATE@GMAIL.COM	02.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/332/2025	01-07-2025	AMARDEEP KAUR VS SANJEEV KUMAR PUNJ	MS. VANDANA SHARMA	98110881182	VANDUADV06@GMAIL.COM	31.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/336/2025	01-07-2025	M/S DECOR LIGHTING SOLUTION VS M/S VISION SYNERGY CORPORATION	MR. ASHISH KUMAR	8810300016	LEGALADVISIORS97@GMAIL.COM	30.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/343/2025	02-07-2025	STATE BANK OF INDIA VS MEHARBAN SINGH BISHT	MR. KRISHNA KUMAR SHARMA	9315165656	ADVKRISHNA1411@GMAIL.COM	12.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/344/2025	02-07-2025	BANK OF MAHARASTRA VS SAJID	MR. PRAVEEN KUMAR RAJPUT	9891273738	ADVPKRAJPUT2012@GMAIL.COM	12.06.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	COMMERCIAL SUIT	CS (COMM)/349/2025	03-07-2025	UCO BANK VS BADE PRAJAPATI	MR. KAMLESH KUMAR TIWARI	9310019131	AD.KAMLESHTIWARI@GMAIL.COM	04.06.2025
			614	COUNTER CLAIM	Counter Claim/24/2025	04-07-2025	LFX TECHNOLOGIES PRIVATE LIMITED VS VISHWAGURU EDUCATIONAL ACADEMY LLP	MR. SHAILENDRA SINGH	7503040507	ADVOCATESHAIL@HOTMAIL.COM	30.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/356/2025	04-07-2025	SATYA PARKASH BROTHERS PRIVATE LIMITED THROUGH ITS DIRECTOR VS	MR. ASEEM MEHROTRA	9811062351	MEHROTRA_ASEEM@YAHOO.COM	08.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/357/2025	04-07-2025	MOTORICA LLC VS TECH HEALTH INDIA	MR. AKSHAY GOEL	9811783019	AKSHAY.GOEL10@AGANDASSOCIATES.IN	06.06.2025
			614	EXECUTION	Execution (Comm.)/133/2025	05-07-2025	TRUSTLINE SECURITIES LIMITED VS RAVI RANJAN	MR. VIPIN KUMAR MARYA	9555340017	VERITY.LEX@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/358/2025	05-07-2025	AMIT DIWAKAR VS M/S KRS ENTERPRISES	MR. S.D.WINDLESH	9811169203	SDWINDLESHADV@GMAIL.COM	29.11.2024
			614	COMMERCIAL SUIT	CS (COMM)/363/2025	09-07-2025	SUNITA KANWAR VS VIRENDER KUMAR	MR. SAMEER SIDHAR	9999918302	SAMEER.SIDHAR@METROPOLITANLEAGAL.IN	03.06.2025
			614	EXECUTION	Execution (Comm.)/138/2025	10-07-2025	NARENDRA KUMAR GADI VS DELHI DEVLOPMENT AUTHORITY	MR. TARA CHAND YOGI	9212127060	TCYOGI@REDIFFMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/366/2025	11-07-2025	M/S AVIENCE BIOMEDICALS PVT LTD VS M/S M S SCIENTIFIC AND CHEMICALS	MR. SHRISH NATH TRIPATHY	8076743545	SNTBHU511@GMAIL.COM	13.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/367/2025	11-07-2025	ANIL KUMAR VS NILESH KUMAR SAXENA	MR. JITENDER SINGH	9212679967	JITENDER.SINGH.ADVOCATE@GMAIL.COM	06.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/369/2025	12-07-2025	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999306381	ELUDICATION.LEGAL@OUTLOOK.COM	10.07.2025
			614	MISCELLANEOUS	MISC DJ ADJ/452/2025	12-07-2025	IDBI BANK LTD VS M/S AVER FACILITY MANAGEMENT	MS. NISHI CHAUDHARY	9899154299	NISHI.EAP@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/371/2025	14-07-2025	MS TSM BUILDWELL PVT LTD VS MS KAMLADITYYA CONSTRUCTION PVT LTD	MR. VAIBHAV TRIVEDI	9810888702	TRIVEDIASSOCIATES724@GMAIL.COM	09.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/374/2025	15-07-2025	UCO BANK VS SWASTHALAYA HEALTH CARE	MR. SUNIL KUMAR	9971955807	SUNILKUMARSIMPLE99@GMAIL.COM	09.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/375/2025	16-07-2025	M/S KWALITY PANAL PRODUCTS VS M/S V CIVILNET INDIA PVT LTD	MR. RAVI KUMAR	9911118926	ADVOCATERAVI79@GMAIL.COM	11.07.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	EXECUTION	Execution (Comm.)/144/2025	17-07-2025	M/S AAR KAY FIN LEASE PVT LTD VS MANOJ KUMAR AND ORS	MR. NIKHIL DAHIYA	7669072600	ADV.NIKHIL.DAHIYA@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/145/2025	17-07-2025	M/S AAR KAY FIN LEASE PVT LTD VS AMANDEEP SINGH AND ORS	MR. NIKHIL DAHIYA	7669072600	ADV.NIKHIL.DAHIYA@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/146/2025	17-07-2025	M/S AAR KAY FIN LEASE PVT LTD VS ASIM KHAN AND ORS	MR. NIKHIL DAHIYA	7669072600	ADV.NIKHIL.DAHIYA@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/380/2025	17-07-2025	JSR NETSOL PRIVATE LIMITED VS ISOURCE TECHNOLOGIES PRIVATE LIMITED	MS. SANJANA	9811827127	ADVOCATESANJANA0612@GMAIL.COM	05.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/384/2025	21-07-2025	STATE BANK OF INDIA VS KAPIL SHARMA	MR. JITENDER KUMAR MISHRA	9301232373	ADVJKMISHRA@OUTLOOK.COM	09.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/385/2025	21-07-2025	M/S URBAN VILLAGE PROJECTS PVT LTD VS M/S ANTS DIGITAL PRIVATE LIMITED	MR. SHIV KUMAR TIWARI	9811952753	ADVSHIVKUMARTIWARI@GMAIL.COM	17.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/390/2025	22-07-2025	SUBHASH CHANDER VS DUSHYANT TANDON	SH. DHANANJAY KR SINGH	9871185290	ADVDHANANJAYKRSINGH@GMAIL.COM	05.07.2025
			614	EXECUTION	Execution (Comm.)/148/2025	23-07-2025	SUNDARAM FINANCE LTD VS SANDEEP YADAV AND ORS	MS. MANISHA BARUAH	8826750777	MANISHABARUAHLEGAL@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/12/2025	26-07-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS SHANKAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/13/2025	26-07-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS BHUPENDRA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/401/2025	28-07-2025	Amit Singhal Vs Savita Devi	MR. VISHAL GARG	9810171302	ADV.NIKHIL.DAHIYA@GMAIL.COM	25.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/406/2025	31-07-2025	BANK OF BARODA Vs MS PRITY PLANET	MS. SHWETA BAKSHI	9811568328	SHWETA.BAKSHI04@GMAIL.COM	26.07.2025
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	Ex(COMM)	124/2025	01.07.2025	SUSHIL KUMAR VS M/S RELIABLE INFRA COM PVT. LTD.	RAHUL TANWAR	911456560, 9891693695	Justiceindialegalfirm@gmail.com advocaterahultanwar@gmail.com	
			509	Ex(COMM)	125/2025	01.07.2025	SHAPERZ INDIA GRAIN PVT. LTD. VS STAR ENTERPRISES	VISHAL GARG	9810171302		
			509	CS(COMM)	328/2025	01.07.2025	YUKTI KHATTAR VS RAHUL AHUJA	HARSHIT AGGARWAL	7838064538	advharshitaggarwal@gmail.com	12.06.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	CS(COMM)	333/2025	01.07.2025	STATE BANK OF INDIA VS WANTI KUMAR	KRISHNA KUMARI SHARMA	9958891040,9315165656	advkrishha1411@gmail.com	12.06.2025
			509	Ex(COMM)	129/2025	02.07.2025	STATE BANK OF INDIA VS LALIT KUMAR TAVAR	PRANSHU VASHISHTH			
			509	Ex(COMM)	131/2025	02.07.2025	MEDIA 24x7 VS GRACE INDIA SPORTS PVT. LTD.	ARVIND VASHISHTHA	8010005212, 9891117112	info@lexovaparteners.com	
			509	CS(COMM)	346/2025	03.07.2025	SAMSONITE IP HOLDINGS SARL VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	01.07.2025
			509	CS(COMM)	347/2025	03.07.2025	SAMSONITE IP HOLDINGS SARL VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	01.07.2025
			509	CS(COMM)	351/2025	03.07.2025	FERNS VARGO EXPRESS PVT. LTD. VS FLYEDGE CARGO PVT. LTD.	YASH MATHUR	7291971240	mohit.9250@gmail.com	07.04.2025
			509	CS(COMM)	354/2025	03.07.2025	LIC HOUSING FINANCE PVT. VS AJAY RATRA	VISHWENDRA VERMA & SHIVALI	9871704611	verma.vishwendra@yahoo.co.in	15.02.2023
			509	Ex(COMM) Award by Arb.COMM	12/2025	07.07.2025	MS G4S SECURE SOLUTION INDIA PVT LTD Vs Ms GDN ENTERPRISES PVT LTD	EKLAVYA BEHL	9891122330	eklavya@bnalaw.in	
			509	CS(COMM)	360/2025	07.07.2025	M/S UNION BANK OF INDIA VS SACHIN KUMAR	RAJENDRA YADAV	9312046733	yadavrazen@gmail.com	11.06.2025
			509	Ex(COMM)	136/2025	08.07.2025	SANJU LATA Vs BARKHA	S SATYANARAYANA & PRATUAKSH SHARMA	9810178109	officeofssatyanarayana@gmail.com	
			509	Ex(COMM)	140/2025	12.07.2025	PUNJAB NATIONAL BANK Vs SHIV NATH THAKUR	SAURAV BHASIN	9899331166	sauravbhasin10@gmail.com	
			509	Ex(COMM)	141/2025	14.07.2025	VARUN RAJPUT VS FAST OF FOOTWEAR	VISHAL GARG	98101713202		
			509	CS(COMM)	372/2025	14.07.2025	CANARA BANK VS HARISH TYAGI	RITU MISHRA	9873706792	ritumishra.advocate@gmail.com	03.07.2025
			509	CS(COMM)	373/2025	15.07.2025	SUNRISE VENTURES VS HARVEST GLOBAL SSP PVT LTD.	SHRUTI GUPTA	9650372200	advocateshruti2008@gmail.com	08.07.2025
			509	COUNTER CLAIM	28/2025	16.07.2025	MEENAKSHI KAINTH VS M/S EXC MANAGED SERVICES PVT LTD.	SAURABH UPADHYAY	9582467401	upadhyaynco@outlook.com	09.01.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	CS(COMM)	376/2025	16.07.2025	PREETI GARG PROP. OF INDIA RETAIL MART VS SERNE INDIA LTD. & ORS	JINENDRA JAIN	9811160427	advocatejjain@gmail.com	03.07.2025
			509	CS(COMM)	382/2025	18.07.2025	STATE BANK OF INDIA VS DIPU DAS	R N SINGH	9868523230	advrnarayan@gmail.com	07.05.2025
			509	CS(COMM)	386/2025	22.07.2025	BANDANA RANI KANSAI VS DIGPU NEWS NETWORK	SUDHANSHU SUMAN	8800238350	adv.sudhanshuman@gmail.com	25.06.2025
			509	CS(COMM)	393/2025	24.07.2025	STATE BANK OF INDIA VS VINAY KUMAR`	R N SINGH	8076466594	advrnarayan@gmail.com	16.07.2025
			509	CS(COMM)	402/2025	28.07.2025	ROGER SAMUEL VS M/S COSPREO ENERGY PVT. LTD.	ISHRAFIL ANSARI	9910558377		21.07.2025
			509	OMP(I) (COMM)	15/2025	29.07.2025	M/S CHOLAMANDALAM INVESTMENT & FINANCE COMPANY LTD. VS UD BIHAR	RAVI SHANKAR GARG	9911883595	associatesrsgarg1@gmail.com	
			509	CS(COMM)	405/2025	31.07.20225	BEE LOGISTICS SCM PVT LTD Vs VAISHNO YARD LOGISTICS	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	30.07.2025
TOTAL					886						

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF JULY 2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL								
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL								
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL								
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL								
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/767/2025	07-07-2025	Viva Books Private Ltd Vs M/s CS Kids Learning Pvt Ltd	Narender Vashishta(P),	9811140704	vashishta@gmail.com	07.07.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			307	Civil	CS (COMM)/766/2025	07-07-2025	Viva Books Private Ltd Vs Krishna Kids Academy	Narender Vashishta(P),	9811140704	vashishta@gmail.com	07.07.2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/652	03-06-2025	BANK OF BARODA Vs Mahender Kumar	Geetanjali sharma	8588821631	Advocate.134@gmail.com	04.07.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/630	31-05-2025	SURYA ROSHNI LIMITED Vs SANJAY KUMAR TIWARI	Shrihar Tripathi	9548888420	advocate.shrihar@gmail.com	10.07.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/114	18-10-2024	PRASHANT BANSAL AND ANR Vs SUNPREET SINGH AND ANR	Prabhat Ranjan(P),	9711492022	Pranjanadv@gmail.com	10.07.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/98/	21-01-2025	M/S SAKARNI PLASTER (INDIA PVT. LTD Vs UMESH KUMAR THAKUR	Pradeep Kr. Aggarwal	9312769327	vertical.legal@gmail.com	10.07.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/101	13-09-2024	VAISHNO WIRE PVT LTD Vs GUPTA POWER INFRASTRUCTURE LTD	Neeraj Gupta	9811267045	info@juslawoffices.com	15.07.2025
			COURT ROOM 310	EX (COMM)	CS (COMM)/524	14-05-2025	STEEL METAL TUBES (I INDIA) PVT. LTD Vs Ocean Steel Industries	K Rahman	9811486602	krahman6664@gmail.com	17.07.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/391	08-04-2025	Allwin Decor Private limited through its AR Ankit Chaurasia Vs Anshu Chawla	Rajiv Tiwari	8887653137	chamberofjoy@outlook.com	21.07.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/316	20-03-2025	DHARAM INDUSTRIES Vs ANJALI LATA	Mansimran Singh	9818908905	mansimrankhurana@gmail.com	22.07.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/710	01-07-2025	SUNITA JAIN Vs KAPIL KUMAR	Sarika Jain	9958923541	sarika0078@gmail.com	22.07.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			COURT ROOM 310	CS (COMM)	CS (COMM)/658	04-06-2025	ARIHANT ELECTRICALS Vs M/S PRAMOD TELECOM PRIVATE LIMITED	Surender Tyagi	999993833	surendersuparn@gmail.com	25.07.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/730	02-07-2025	PREM KUMAR Vs M/S JAIN SPARE AUTO PVT LTD	Mohit Batra	9911893100	adv.batra@gmail.com	25.07.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	673/2025		UNION BANK OF INDIA V/S SANJEEV KUMAR				08.07.2025
			401	CS COMM	700/2025	01.07.2025	STATE BANK OF INDIA V/S RAJ RANI	A.K. ROUT	9999132159	AKROUTADVOCATE@GMAIL.CO	08.07.2025
			401	CS COMM	538/2025		AMIT KHANNA V/S FARZAAN				05.07.2025
			401	OMP I COMM	510/2025	02.07.2025	HDFC BANK LTD V/S PRERNA SHARMA			ANISHBHOLA17@YAHOO.COM	05.07.2025
			401	OMP I COMM	511/2025	02.07.2025	HDFC BANK LTD V/S SUNITA RANI	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	05.07.2025
			401	OMP I COMM	512/2025	02.07.2025	HDFC BANK LTD V/S MAYANK LOCHAB	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	05.07.2025
			401	OMP I COMM	540/2025	07.07.2025	HDFC BANK V/S RAM SINGH YADAV	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	09.07.2025
			401	OMP I COMM	535/2025		TATA CAPITAL V/S KAMLESH KR				09.07.2025
			401	OMP I COMM	576/2025	14.07.2025	PIRAMAL FINANCE LTD V/S RAGHUNATH R	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATS@GMAIL.COM	19.07.2025
			401	OMP I COMM	577/2025	14.07.2025	PIRAMAL FINANCE LTD V/S REENA K	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATS@GMAIL.COM	19.07.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			401	OMP I COMM	575/2025	14.07.2025	PIRAMAL FINANCE LTD V/S BINOJ SEBASTIAN	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATS@GMAIL.COM	19.07.2025
			401	OMP I COMM	604/2025	18.07.2025	DCB BANK LTD V/S SUJEET SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	28.07.2025
			401	OMP I COMM	607/2025	18.07.2025	DCB BANK LTD V/S RAM KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	28.07.2025
			401	OMP I COMM	623/2025	21.07.2025	TATA CAPITAL LTD V/S ARJUN RAM	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	28.07.2025
13	**SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	NIL								
14	**SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**	NIL								
15	**MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02**	**WEST**		COMMERCIAL	cs Comm) 904/2022	18-10-2024	MS CHANDRA KANTA Vs JUNO BAZAR PVT. LTD.	SANJAY KUMAR	817885674	ADVSANJAYKUMAR@GAMIL.COM	17-04-2025
					CS C(COMM) 201/2025	11-03-2025	VINTAGE CREDIT Vs SHIWANI KAUL & ORS	GAURAV MALHOTRA	9999735544	MALHOTRA_GAOURAV1979@GAMIL.COM	25-06-2025
					CS C(COMM) 77/2025	29-01-2025	SHRI BALAJI PACKERS Vs STANDERED AUTO	NARENDER SINGH	9999735544	NARENDER SAGWAN @YAHOO.COM	22-04-2025
16	**SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**WEST**	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	OMP (I) (COMM.)	82 / 2025	23.05.2025	M/s Clix Capital Services Pvt Ltd Vs Dr Manyam Satya Priya	SH. PUNEET RAJ	9718182038	07.07.2025	
					84 / 2025	27.05.2025	M/s Clix Capital Services Pvt Ltd Vs M/s Susama Tripathy Memorial Nursing Home and Ors	SH. PUNEET RAJ	9718182038	08.07.2025	
				OMP (I) (COMM.)	384 / 2025	20.05.2025	CANARA BANK Vs RAVI SUDAN	SH. UJJAWAL KR.	9899596050	08.07.2025	
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL								
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3042/2025	21.04.2025	IDFC FIRST BANK LTD Vs NARENDER KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3043/2025	21.04.2025	IDFC FIRST BANK LTD Vs NARESH JAIN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	10.07.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3041/2025	21.04.2025	IDFC FIRST BANK LTD Vs ASHOK KUMAR PANDEY	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3040/2025	21.04.2025	IDFC FIRST BANK LTD Vs ANIL MALAWAT	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3123/2025	23.04.2025	CNH INDUSTRIAL CAPITAL Vs MAYUR ROADWAYS	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3166/2025	25.04.2025	CNH INDUSTRIAL CAPITAL Vs VIRENDER SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	2998/2025	19.04.2025	KOTAK MAHINDRA PRIME LTD VS NARINDER KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	03.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3115/2025	23.04.2025	M/s PIRAMAL CAPITAL Vs GEETA GIRI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3112/2025	23.04.2025	M/s PIRAMAL CAPITAL Vs DILEEP KUMAR DAYAMA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3113/2025	23.04.2025	M/s PIRAMAL CAPITAL Vs VISHAL SHIVAJI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3164/2025	25.04.2025	CNH INDUSTRIAL CAPITAL Vs LAXMAN NAIN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	07.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3003/2025	19.04.2025	CNH INDUSTRIAL CAPITAL Vs BANBARI VISHNOI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	12.07.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3005/2025	19.04.2025	CNH INDUSTRIAL CAPITAL Vs JASPAL SINGH SIKH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3827/2025	01.07.2025	YES BANK LTD Vs VIKALP VIKALP	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3149/2025	24.04.2025	M/s PIRAMAL CAPITAL Vs UPPUTURI SAI TEJA SRI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3148/2025	24.04.2025	M/s PIRAMAL CAPITAL Vs SUBHASH DEVAJIBHAI VAGHELA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16.07.2025
			12, New Court Block-I	Civil Suit	273/2025	31.05.2025	SMALL FARMERS AGRI BUSINESS Vs PREET INDUSTRIES	Dalip Singh(P),	9810197092	dsadv13@gamil.com	16.07.2025
			12, New Court Block-I	Civil Suit	202/2025	21.04.2025	M/s A P SECURITAS INDIA P LTD Vs M/s DUNZO DIGITAL	VIKRANT MALIK(P),	9654550639	vikrantmalik1007@gmail.com	16.07.2025
			12, New Court Block-I	Civil Suit	292/2025	01.07.2025	MAHESH EDIBLE OIL Vs GANPATI NAMKEEN	Varnika Bajaj(P),	9838660707	varnikabajajadvocate@gamil.com	16.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3904/2025	03.07.2025	KOTAK MAHINDRA PRIME LTD VS AWDHESH VISHWAKARMA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16.07.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3206/2025	28.04.2025	M/s PIRAMAL CAPITAL Vs SUKHITHA SR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16.07.2025
24	**MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	NIL								

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25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/2965/2025	19/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs VEER VIKRAM SHAH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2966/2025	19/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SHALE MOHMMAD	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2974/2025	19/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAJVINDER SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3063/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs HEMRAJ MAHENDER	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3062/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAJVINDER KAUR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3064/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs VIJAY SATBIR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3065/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs MUKESH KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3433/2025	20/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs AAKIL HUSSAIN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3617/2025	30/05/2025	AXIS BANK LTD Vs SHAHANA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3618/2025	30/05/2025	AXIS BANK LTD Vs DINESH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3622/2025	30/05/2025	AXIS BANK LTD Vs SUNIL RARH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3619/2025	30/05/2025	AXIS BANK LTD Vs DHARMVEER SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3620/2025	30/05/2025	AXIS BANK LTD Vs URVASHI SONIYA SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3621/2025	30/05/2025	AXIS BANK LTD Vs DESHRAJ GURJAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3644/2025	31/05/2025	AXIS BANK LTD Vs RAM KRISHAN SHUKLA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3645/2025	31/05/2025	AXIS BANK LTD Vs NISHA RANI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3367/2025	16/05/2025	AXIS BANK LTD Vs DEV DUTT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3585/2025	29/05/2025	KOTAK MAHINDRA BANK Vs SHAH ALAM	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3584/2025	29/05/2025	KOTAK MAHINDRA BANK Vs MURSAD ALI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3586/2025	29/05/2025	KOTAK MAHINDRA BANK Vs GOVIND THAKURAI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3587/2025	29/05/2025	KOTAK MAHINDRA BANK Vs ZAHID HUSAIN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3258/2025	01/05/2025	KOTAK MAHINDRA PRIME LIMITED Vs PARVEEN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3257/2025	01/05/2025	KOTAK MAHINDRA PRIME LIMITED Vs BIOGENNEXT HEALTHPLUS OPS PVT LTD	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3430/2025	20/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs KIRANKUMAR SHIVAJI CHAVAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3431/2025	20/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs NAVEN KUMAR SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3432/2025	20/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs SAKET GANDHI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3372/2025	16/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs IMRAN TANVEER	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3371/2025	16/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs ASFAR U	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3370/2025	16/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs RAJESH ATMARAM SURALKAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3128/2025	24/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED VsP), JOICE MATHEW	RAJESH JANGRA(	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3369/2025	16/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED VsP), RISHI BAJPAI	RAJESH JANGRA(	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3180/2025	26/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED VsP), BEENA CHAUHAN	RAJESH JANGRA(	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3178/2025	26/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED VsP), SATHISH KANDASAMY	RAJESH JANGRA(	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3179/2025	26/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED VsP), ANOOP SINGH	RAJESH JANGRA(	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3127/2025	24/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED VsP), MOHAMMED SABITH O K	RAJESH JANGRA(	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3368/2025	16/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED VsP), SHIVARAJU L H	RAJESH JANGRA(	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3418/2025	19/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED VsP), MOHD NAZIR	RAJESH JANGRA(	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3420/2025	19/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED VsP), MOHD AWAYES	RAJESH JANGRA(	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3423/2025	19/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED VsP), KORRA SUDHAKAR	RAJESH JANGRA(	9958726491	jangraadvocate@gamil.com	02.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3424/2025	19/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs MONU TYAGI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3421/2025	19/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs HARSH DEOLEKAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3126/2025	24/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs MESALA PENTAM NAIDU	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3410/2025	19/05/2025	KOTAK MAHINDRA PRIME LIMITED Vs PRIYANKA TAGRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3067/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SAGAR JAGMOHAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3066/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs GOVINDA RAM RAM LAL PROP GOVINDA RAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3261/2025	01/05/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs KAMAR DIN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/240/2025	05/05/2025	Loreal S A Vs Cosmoline Exim LLP	Shravan Bansal(P),	011-26843455	unitedmark@unitedandunited.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3682/2025	02/06/2025	AXIS BANK LTD Vs NITISH KUMAR MISHRA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3685/2025	02/06/2025	AXIS BANK LTD Vs ABHISHEK GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3683/2025	02/06/2025	AXIS BANK LTD Vs KULDEEP SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3686/2025	02/06/2025	AXIS BANK LTD Vs MAHADEV SERVICES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3688/2025	02/06/2025	AXIS BANK LTD Vs KEWAL SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3687/2025	02/06/2025	AXIS BANK LTD Vs PRIYANSHU GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3684/2025	02/06/2025	AXIS BANK LTD Vs KRISHNA ENTERPRISES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3487/2025	23/05/2025	IFFCO KISAN FINANCE Vs ANOOP KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	07.07.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6/2025	12/02/2025	DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LTD Vs M/S KRISHNA CONSTRUCTIONS CO	ANISHA UPADHYAY	8800625111, 9650310194	anishau@gmail.com	07.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/291/2025	01/07/2025	ARUNA SHARMA Vs PRUSTEL LIVING PVT LTD	Amitesh Gaurav(P),	9013160148, 9212750328	amiteshgaurav@gmail.com	07.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3731/2025	05/06/2025	AXIS BANK LTD Vs GURINDER SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3730/2025	05/06/2025	AXIS BANK LTD Vs ALOK SACHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3732/2025	05/06/2025	YES BANK LTD Vs DEEPAK RAVINDER	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	10.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/61/2025	01/02/2025	M/S LOREAL SA Vs HERBHEAL COSMETICS AND ANR	Shravan Bansal(P),	011-26843455, 011-32959881	unitedmark@unitedandunited.com	12.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/303/2025	04/07/2025	IFFCO MC CROP SCIENCE PVT LTD Vs BOKAKHAT WHOLESALE CONSUMERS COOPERATIVE STORE LIMITED	Shubham Saigal(P),	9407223688	shubhamsaigal06@gmail.com	12.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/456/2024	25/09/2024	Trinity Trading House Vs Shivay Projects	Debarshi Bhadra(P),	9899091969	debarshibhadra@dblo.in	14.07.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4/2025	17/01/2025	SHREE SHYAM ENTERPRISES Vs INDIRA GANDHI NATIONAL OPEN UNIVERSITY	SANJAY BANSAL(P),	9810959432	mail2sanjaybansal@yahoo.com	14.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3784/2025	01/07/2025	Axis Bank Ltd Vs VIPIN KUMAR SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/464/2024	01/10/2024	WD 40 MANUFACTURING COMPANY VS KAUSAR ALI HUSSAIN KAPADIA & ORS.	S. K. BANSAL	9810132015	legal@unitedworld.co.in	16.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/377/2024	08/08/2024	State Bank Of India Vs Jai Kishore	KAMLESH KUMAR SINGH(P),	9810343732	ksingh1123@rediffmail.com	17.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/334/2025	16/07/2025	STATE BANK OF INDIA Vs DHARMENDRA KUMAR	Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	17.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/221/2025	26/04/2025	SMALL FARMERS AGRI-BUSINESS CONSORTIUM Vs M/S HATHRAS FOODS PVT LTD AND ORS	Anshul Gupta(P),	9205089671	angpartnerslawyers@gmail.com	19.07.2025

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			29, New Court Block-II	Commercial	CS (COMM)/338/2025	17/07/2025	THIRD UNICORN PRIVATE LIMITED Vs SAASPAY PRIVATE LIMITED	ADITI TUTEJA(P),	9999630431	adititueja15@gmail.com	19.07.2025
			29, New Court Block-II	Commercial	OMP (COMM)/30/2025	07/07/2025	CHANDAN DEEP SINGH Vs DR ER RAJAONDEERR JAINA	JATIN JULKA(P),	9899818888	Jatinjulkao7@outlook.com	19.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/302/2025	04/07/2025	STATE BANK OF INDIA Vs Dharmendra Kumar	Rupak Srivastava(P),	9650943775	glelawfirm16@gmail.com	20.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3783/2025	01/07/2025	KOTAK MAHINDRA PRIME LIMITED Vs GULSHER GULSHER	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	22.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4180/2025	10/07/2025	AXIS BANK LTD Vs KULJIT SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4179/2025	10/07/2025	AXIS BANK LTD Vs ASHISH TIWARI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3822/2025	01/07/2025	YES BANK LTD Vs SANJAY SINGH RAWAT	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	25.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4142/2025	09/07/2025	AXIS BANK LTD Vs GURJEET SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4146/2025	09/07/2025	AXIS BANK LTD Vs SATPAL SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4149/2025	09/07/2025	AXIS BANK LTD Vs VIJAY CHAND	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4148/2025	09/07/2025	AXIS BANK LTD Vs VISHAKHA JAIN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/241/2025	06/05/2025	M/s APPY PIE LLP Vs MIT VISHWASHANTI GURUKUL An IB WORLD SCHOOL	Raj Kumar(P),	9958031223	rajadvocate1985@gmail.com	25.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3960/2025	05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SHASHIKANT MISHRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3964/2025	05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs AJINKYA JAGANNATH GAIKWAD	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3965/2025	05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs NAYANTHARA KANDATHIL PUSHPAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3975/2025	05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs LAHARA SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3980/2025	05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SURESH SOLANKI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3985/2025	05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs ARUN RAWAT	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3983/2025	05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs CHETAN SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29.07.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4177/2025	10/07/2025	AXIS BANK LTD Vs RAJESH CHAUHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.07.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/4176/2025	10/07/2025	AXIS BANK LTD Vs BHAVANA AHLAWAT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.07.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 331/2025	11/07/2025	UBI VS KIRAN AMBROYDERI	Ritu Rastogi	9958183999	rituadvocate@gmail.com	process not received back yet
			40, New Court Block-II	Commercial	CS (COMM) 186/2025	09/04/2025	UBI VS SALMA ENERPRISES	Shyam Kumar Jha	9711343590	advoateshyamjha@gmail.com	-
			40, New Court Block-II	Commercial	CS (COMM) 188/2025	09/04/2025	UBI VS RAM SUMIT	Shyam Kumar Jha	9711343590	advoateshyamjha@gmail.com	-
			40, New Court Block-II	Commercial	CS (COMM) 187/2025	09/04/2025	UBI VS MAHAK TRADING	Shyam Kumar Jha	9711343590	advoateshyamjha@gmail.com	-
			40, New Court Block-II	Commercial	CS (COMM) 324/2025	11/07/2025	SAKSHAM IMPEX VS ROYAL DRY FRUITS	swapnil gupta	9654384381	contact@capitaller.co.in	-
			40, New Court Block-II	Commercial	CS (COMM) 115/2025	06/03/2025	HERBAL LIFE INTERNATIONAL VS SAGAR RATHORE	sharvan bansal	9650682928	rishi@unite-dandunited.com	-
			40, New Court Block-II	Commercial	CS (COMM) 312/2025	08/07/2025	DR. KOMAL ARORA VS M/S MARRIOT GRAND VACATIONS PVT. LTD.	Manoj Kumar Singh	9910072693	divij24@Live.com	-
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL								
29	MS. NIKHIL CHOPRA, DISSTRICT JUDGE	SOUTH-EAST	14	CS/COMM/425/25	17.05.2025	M/S ACOUSTIC ARTS VS. BUSINESS OCTAVE	SAURABH SHARMA	9.7E+009	md@jssblegal.com	11.07.2025	

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				CS/COMM/255/2025	27.03.2025	E3 PANEL VS ANOOP GOYAL	NANCY JAIN	9.7E+009		16.07.2025	
				CS/COMM/359/2025	30.04.2025	BLUE DART EXPRESS VS. MADHAV TECH	RENU KUHAR	9.7E+009	KUHAR.RENU@GMAIL.COM	16.07.2025	
				OMP(COMM)/37/2025	17.04.2025	UNION OF INDIA VS. ARSH CONSTRUCTION	RISHA MITTAL	9.9E+009	mittal.risha@gmail.com	16.07.2025	
				CS/COMM/139/2025	14.02.2025	UNION BANK OF INDIA VS. NISHA RANI	DHANANJAY.KUMAR	9.3E+009	N/A	16.07.2025	
				CS/COMM/374/2025	01.05.2025	WOODWER COATING VS BOBBY	BHARATT MALHOTRA	8.8E+009	taksh.suri(@out look.com	19.07.2025	
				CS/COMM/603/2025	24.07.2025	THOMAS COOK VS. LALIT THAKUR	AMAN LEEKHA	9.9E+009	LEEKHA.AMAN@GMAIL.COM	31.07.2025	
30	**SH. VRINDA KUMARI**	**SOUTH-EAST**	NIL								

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31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Arbitration and Concialation Act	OMP (I) (COMM.)/53/2025	02-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs AKSHAY RAJENDRA BANEKAR	Rahul Chauhan	9971891788	info@aualegal.com	--
				Arbitration and Concialation Act	OMP (I) (COMM.)/54/2025	02-07-2025	CARS24 FINANCIAL SERVICES PVT LTD. Vs RAHUL NIRALIA	Rahul Chauhan	9971891788	info@aualegal.com	--
				Commercial suit	CS (COMM)/525/2025	02-07-2025	MD. SAFAYAT Vs MOHD IMRAN AND ANR	Himal Akhtar	9810456889	legumlawfirm@gmail.com	--
				Commercial suit	CS (COMM)/526/2025	02-07-2025	RAHAT ABBAS Vs MOHD IMRAN AND ORS.	Himal Akhtar	9810456889	legumlawfirm@gmail.com	--
				Commercial suit	CS (COMM)/527/2025	02-07-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs Leelawati	Shakil Sarwar Wani	8750618722	sswaniassociates@gmail.com	--
				Execution Petition	EXECUTION (COMM.)/234/2025	03-07-2025	SIMMTRONICS INFOTECH PRIVATE LIMITED Vs DEBARATI DEB	Akhil Verma	9999086312	yurisparatners@gmail.com	--
				Arbitration and Concialation Act	OMP (COMM.)/48/2025	04-07-2025	BYGGING INDIA LTD Vs BHARAT HEAVY ELECTRICALS LTD	S.K. Maniktala	9810058928	udit@maniktalaassociates.com	--
				Commercial suit	CS (COMM)/537/2025	04-07-2025	GURUKUL PUBLICATIONS PVT LTD. Vs M/s Future (Publishers and Distributors) and Anr.	Ramnish Khanaa	9891696900	rka.lawoffice@gmail.com	--
				Commercial suit	CS (COMM)/556/2025	08-07-2025	Mr. Sanjeev Kumar Jindal, Proprietor of J.K. Pipe Fitting Company Vs Mr. Sanjay Gupta, Proprietor of Lavi Enterprises	Manish Gupta	9811000100	gupta.manish@hotmail.com	--
				Commercial suit	CS (COMM)/557/2025	08-07-2025	UNION BANK OF INDIA Vs SHRI ASHISH KUMAR	Akhil Gupta	9811085046	gupta26a@yahoo.co.in	--

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				Commercial suit	CS (COMM)/578/2025	15-07-2025	ONE97 COMMUNICATIONS LTD Vs MR. JERALD CUTINHO	Rohit Jain	9811074162	rohitjn2003@gmail.com	--
				Commercial suit	CS (COMM)/582/2025	16-07-2025	EMGREEN IMPEX LIMITED Vs PIONEER FIL-MED LIMITED AND ORS.	Mohd. Azhar	9910022880	advocte.azhar@gmail.com	--
				Commercial suit	CS (COMM)/583/2025	16-07-2025	CANARA BANK Vs MRS. SUNITA SHARMA PROPRIETOR SHRI BALAJI TRADING	Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	--
				Commercial suit	CS (COMM)/584/2025	16-07-2025	CANARA BANK Vs MOHD SHAMSHER KHAN PROP M/S OM SAI ENTERPRISES	Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	--
				Commercial suit	CS (COMM)/585/2025	16-07-2025	M/S AGRO LIFE SCIENCE CORPORATION Vs M/S SRI BASAVALINGESHWARA TRADERS LINGA AND ANR.	A.K. Sinha	9818689111	aksinhab4u@gmail.com	--
				Execution Petition	Ex.COMM - Award by Arb. Comm./47/2025	21-07-2025	BSES RAJDHANI POWER LIMITED Vs MAN MOHAN	Rishabh Jain	9958737266	rishabh@rrjassociates.com	--
				Commercial suit	CS (COMM)/595/2025	21-07-2025	M/S TIRTH AGRO TECHNOLOGY PRIVATE LIMITED Vs M/s Shree Shivanandi Traders and Anr	Sudarshan Kumar Bansal	810132015	legal@unitedworld.co.in	--
				Arbitration and Concialation Act	OMP (I) (COMM.)/76/2025	23-07-2025	M/s M M OVERSEAS Vs NAFED AND ANR.	Jatin Dhawan	9810299918	jatin@advocarepartners.in	--
				Commercial suit	CS (COMM)/604/2025	24-07-2025	UNION BANK OF INDIA Vs SHRI MANOJ YADAV	Rajender Yadav	9212040733	yadavrazen@gmail.com	--
				Arbitration and Concialation Act	ARB. A (COMM.)/3/2025	28-07-2025	ALETHIA INFOTEL PVT. LTD. AND ORS Vs YES BANK LIMITED AND ANR	Rajan Malhotra	9990666940	rajanmalhotraandassociates@gmail.com	--

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				Execution Petition	Ex.COMM - Award by Arb. Comm./51/2025	28-07-2025	KOTAK MAHINDRA BANK LTD. Vs VIMESH KUMAR	Parav Mahajan	9643646534	parv.mahajan007@gmail.com	--
				Commercial suit	CS (COMM)/616/2025	29-07-2025	ONESTO LABS PRIVATE LIMITED Vs. ASHOK KUMAR AND ORS	Prabhu Tandon	9818499923	sazid@aswathhlegal.com	--
				Execution Petition	EXECUTION (COMM.)/282/2025	31-07-2025	ADO (INDIA) PVT LTD Vs ASHIANA HOMES PVT LTD.	Shivani	8375961247	rita@vikramphillipassociates.com	--
32	**SH. BHUPESH KUMAR**	**SOUTH-EAST**	NIL								
33	**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	NIL								
34	**MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,**	**SOUTH-EAST**	30	CS (comm)	97/2025	31.01.2025	Indian Overseas Bank Vs Arora Namkeen & Ors.	Surendra Kumar	8130522481	surenralawoffices@gmail.com	22.07.2025
				CS (comm)	156/2024	13.03.2024	kajaria Cremics Pvt Ltd vs Shri Krishnan Bansal Trading & Anr.	Sh S S Rana	9818202368	litigation.ip@ssrana.com	22.08.2025
				CS (comm)	485/2025	04.06.2025	Paramount Polytreat Chemicals Pvt Ltd Vs S K Industrial Products	Manoj Kumar Bhagat	9868726388	manoj132488@gmail.com	25.07.2025
				CS (comm)	372/2025	01.05.2025	Strive Biocorp Pvt Ltd Vs Clevergene Biocorp Pvt Ltd	Ankur Kumar Vidhyarthy	9205318423	vidyarthiarun@gmail.com	28.07.2025
				CS (comm)	440/2025	22.05.2025	SMC Corp. India Pvt Ltd. Vs Arrowtek Robotic Pvt Ltd	Sandeep Sharma	9911600600	sandeepsharma500500@gmail.com	29.07.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (comm)	521/2025	01.07.2025	M/S Wholesome Paper Products LLP Vs M/S SNNR Pvt Ltd	Ms Jagriti Jain & parthesh Bhardwaj	8527506427 &7042312792	lawfim@unsolvedlegal.com	29.07.2025
				CS (Comm)	2939/2024	01.08.2024	M/S Balaji Enterprises Vs M/S KVS Plast India Pvt Ltd	Sh Utkarsh Gupta	8860211682	utkarshlegal96@gmail.com	30.07.2025
				CS (Comm)	554/2025	07.07.2025	State Bank of India Vs Suresh Kumar Singha	Ms Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	05.08.2025
				OMP (Comm)	45/2025	04.06.2025	Delhi Tourism & Transportation Development vs M/S Thermal Engineer & Insulators Pvt Ltd.	Ms Jahanvi Worah	9810183379	jahanvi-w@gmail.com	26.07.2025
				CS (Comm)	256/2025	27.03.2025	State Bank of India Vs Sheela	Ms Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	05.08.2025
				CS (Comm)	303/2025	16.04.2025	Parijat Industries Indutries Pvt Ltd Vs Pappu Kumar	Sh Manish Macgregor	9818638678	manishmacgregor@yahoo.com	29.07.2025
				OMP (Comm)	29/2024	14.02.2024	Shiv Kumar Sharma Vs Smt Kalawati Chanana	Ms. Dipika Jain	9891114322	adv.jaindipika@gmail.com	07.08.2025
				CS (Comm)	329/2025	22.04.2025	Apex Enterprise Vs Canara Bank	Sh Roshan Scenthalia	9643917721	roshan@chambersofrsanthalia.com	02.08.2025
				CS (Comm)	128/2025	13.02.2025	Canara Bank Vs Parul Tank	Sh Anshuman Srivastava	9990042642	sri.anshu83@gmail.com	07.08.2025
				CS (Comm)	550/2025	07.07.2025	Madura Coats Pvt Ltd Vs Kamaldeep	Sh Sandeep Vishnu	9810394594	sandeepvishnu2008@gmail.com	08.08.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (Comm)	102/2025	01.02.2025	State Bank of India Vs Abhay kumar Rajput	Sh Amit Kumar Singh	7011848842	amit.advocate13@gmail.com	09.08.2025
				CS (Comm)	2939/2024	01.08.2024	M/S Balaji Enterprises Vs M/S KVS Plast India Pvt Ltd	Sh Utkarsh Gupta	8860211682	utkarshlegal96@gmail.com	30.07.2025
				CS (Comm)	260/2025	28.03.2025	Superior Aircon Pvt. Ltd Vs Spicetrix Engineering Pvt. Ltd	Sh Apurv Parashari	8700451010	info@malawoffices.in	07.08.2025
				CS (Comm)	433/2025	21.05.2025	Mr. Sabena Puri Vs The New India Assurance Company Ltd.	Sh Navneet Goyal	9811224831	navneetgoyal.adv@gmail.com	01.08.2025
				Misc (DJ)	488/2025	24.04.2025	Jumax Foam Pvt. Ltd. Vs Shemsons Polymers Pvt. Ltd.	Sh Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	06.08.2025
				CS (Comm)	371/2025	01.05.2025	Ambha Electric Stores Fake Cover by AN Electric Vs Saini Brothers	Sh Nitin Jain	9999650755	najandcompany@gmail.com	12.08.2025
				CS (Comm)	575/2025	12.07.2025	State Bank of India Vs Subaran Singh	Mr. R.N. Singh and Associates	9868523230	advrnarayan@gmail.com	14.08.2025
				CS (Comm)	453/2025	24.05.2025	Darsh Plastic Pvt. Ltd. Vs Jyoti Dhupar Issues	Sh Ashutosh kumar Pandey	8285356804	ashutshlex@gmail.com	02.08.2025
				CS (Comm)	3876/2024	22.11.2024	Surender Kumar Goyal Vs M/s Fab Engineering Pvt. Ltd.	Sh Pramod Singh	9871724396	chauhanpramod833@gmail.com	13.08.2025
				CS (Comm)	10/2025	10.01.2025	Lords Creative Infrastructure Pvt. Ltd. Vs M/s Rita Bhalla	Sh Satvinder Singh	9310905051	team@sslegalsolutions.com	20.08.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (Comm)	372/2025	01.05.2025	Strive Biocorp Pvt Ltd Vs Clevergene Biocorp & Ors.	Ankur Kumar Vidhyarthy	9205318423	vidyarthiarun@gmail.com	28.07.2025
				CS (Comm)	562/2025	09.07.2025	Santosh Kadyan Vs Bank of Baroda	Mr. Parth khatri	9999025170	advparthkhatri@gmail.com	19.08.2025
				CS (Comm)	127/2025	13.02.2025	Artefact Projects Ltd Vs Airport Authority of India	Sh. Sameer Abhayankar	9953328394	contact@innovatuslaw.in	08.08.2025
				CS (Comm)	211/2025	17.03.2025	M/S Omsons Marketing Pvt Ltd Vs M/S Glow Infocom Pvt ltd	Md. Irshad Ahmed	9811962836	adv.irshad@gmail.com	
				CS (Comm)	509/2025	09.06.2025	Dhruv Tiwari Vs Axis Securities Ltd	Sh. Devender Kumar	8447200154	adv04dev@gmail.com	22.08.2025
				Misc (DJ)	421/2024	24.05.2024	Meenu Sharma Vs Nine Cafe 9 Hospitality Services Pvt Ltd	Sh Vinod Kumar Srivastava	9891269053	vs770449@gmail.com	21.08.2025
				CS (Comm)	237/2024	02.04.2024	M/S AKG Plastic Pvt Ltd Vs Abhay Trading Co.	Sh Vishvajeet Singh	9310972268	rahulcklaw@gmail.com	13.08.2025
				CS (Comm)	343/2025	25.04.2025	Canara Bank Vs Himanshu Munjal	Sh Pratap Chandra Rana	9990366723	prana25000@gmail.com	12.08.2025
				OMP (comm)	11/2025	01.02.2025	Wone Management System Pvt Ltd Vs Ramu Arora	Prashant Mehta	9999590003	prashantmohanmehta@gmail.com	11.08.2025
				CS (Comm)	219/2024	27.03.2024	Bank of Baroda Vs Pooja Yadav & Ors.	Sh. Rajnish Kr Banyal	9810872353	Rajnish.122@yahoo.com	13.08.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (Comm)	93/2025	31.01.2025	Trimaster Pvt Ltd Vs Sudip Roy	Manoj Kumar	999936580	liticorpjurists@gmail.com	26.09.2025
35	**SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	168/2025	27-05-2025	BANK OF BARODA V/S HARSHIT A PANCHAL	SHAILENDER SINGH SISODIA	8130237770	-	16-07-2025
			101	CS COMM	186/2025	26-06-2025	PUNJAB NATIONAL BANK V/S VERMA DIWAKER KISHORE	MOHIT RAJ	8800792205	mohitrajadvocate@gmail.com	18-07-2025
			101	CS COMM	341/2024	12-11-2024	M/S ABSOLUTE ELECTROVISION PVT. LTD. V/S M/S ARINJAY TRADING COMPANY	SHASHI KANT UPADHYAY	9310654386	legaltoassociates@gmail.com	18-07-2025
			101	CS COMM	154/2024	15-05-2024	ROSE HEALTHCARE INCORPORATION V/S FAMILY HEALTHCARE HOSPITAL PVT. LTD.	ANKIT KUMAR	9015505737	adv.aankitarya@gmail.com	19-07-2025
			101	CS (COMM)	159/2023	29-04-2023	CANARA BANK V/S SUNIL RAJORIA	AMIT GUPTA	9810224624	amitguptaadv366@gmail.com	30-07-2025
			101	CS COMM	205/2025	21-07-2025	ANVESHAN FARM TECHNOLOGIES PVT. LTD. V/S LAKHAMI CHAND SONI	ABHIJEET VIKRAM SINGH	9873300070	info.lawmenalliance@gmail.com	31-07-2025
			101	CS (COMM)	208/2025	22-07-2025	IFL PROMOTERS LTD. V/S RS WASTE CARE TECHNOLOGY PVT. LTD.	MANOHAR NAGAR	9891836646	naagarmanohar@gmail.com	31-07-2025
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	CS (COMM)	76/2025	nil	SBI Vs AJEET	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	29-07-2025
			202, New Building KKD	CS (COMM)	04/2024	nil	SANJU MISHRA Vs SURAJ SHARMA	RAVINDER PANDEY	9818911976	rkpandey_1261@rediffmail.com	25-07-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			203, New Building KKD	CS (COMM)	83/2025	nil	KHUSHI ENTERPRISES Vs SHALIMA TRADERS	ABDUL AZIZ ANSARI	9910429037	advocateansari1979@gmail.com	31-07-2025
			204, New Building KKD	CS (COMM)	15/2025	nil	VANSHIKA ENTERPRISES Vs SUNIL CARDS	ASHWANI TYAGI	9818084111	nil	30-07-2025
			205, New Building KKD	CS (COMM)	101/2025	nil	BABLI V/s HARPREET SINGH THETHI	SH. A K SHARMA	9953840039	advocateajaysharma2529@gmail.com	14-08-2025
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL CIVIL	CS COMM308/2020	27-02-2020	Union Bank of India Vs SHASHI MALIK	MAYANK MAHAJAN	9999114922	samarendrakradv@yahoo.com	03.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM390/2025	01-07-2025	Rohit Seth Vs Amara Ram	ARUN KUMAR	9210004370	adv.vyasarun@gmail.com	07.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM392/2025	01-07-2025	Union Bank of India Vs Amar	Sandeep Soni	9999114922	samarendrakradv@yahoo.com	08.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM388/2025	01-07-2025	Union Bank of India Vs Madan Tiwari	Sandeep Soni	9999114922	samarendrakradv@yahoo.com	08.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM391/2025	01-07-2025	Union Bank of India Vs Sanjeev Kumar	Sandeep Soni	9999114922	samarendrakradv@yahoo.com	08.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM268/2025	28-04-2025	State Bank of India Vs Sona Banarjee Proprietor of Keya Delicasy	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	09.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM393/2025	01-07-2025	GIRISH MITTAL AND ANR Vs HARISH MITTAL AND ORS	Subhash Chandra Lochakia	9871051782	samarendrakradv@yahoo.com	09.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM323/2025	16-05-2025	JMW India Private Limited Through its Authorized Representative Vs M/s Macro Powertech India Private Limited Through its Managing Director	Mayank Rustagi	7529906593	Info@rustagi.co	11.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM364/2025	31-05-2025	M/S WACHSTUM INDUSTRIES PVT LTD THROUGH ITS DIRECTOR SH VINEET GUPTA Vs DEEPAK BLAGGAN	Narender Bhandari	9313362890	nbhandari2009@gmail.com	11.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM417/2025	07-07-2025	BANK OF INDIA Vs PUSHPA SRIVASTAVA	KUMAR VISHWJEET	9718909886	adv.vishwjeet@gmail.com	12.07.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 164/2025	12-03-2025	INDIAN BANK Vs MS VAIBHAV RO SYSTEM	RAHUL KHANNA	9810288424	anilsinghandcompany@gmail.com	12.07.2025
					CS COMM 354/2025	28-05-2025	KING TEXTILES Vs CASTAM JEANS	Sudhanshu Goel	9958552978	sudhanshugoel1809@gmail.com	12.07.2025
					CS COMM 38/2025	15-01-2025	padmavati garments Vs shri khatu shyam	vishal	9910703213	kaushiksurender78@gmail.com	21.07.2025
					CS COMM 81/2025	03-02-2025	ANIL PITTI Vs VIJAY KUMAR	KUSHAGRA BANSAL	9999448797	kushagrabansal@akassociates.ore.in	22.07.2025
					CS COMM 374/2025	03-06-2025	ESHAN MIGLANI Vs MS SPIC CHEMICALS	HIMANSHU GUPTA	9811057157	gdclegalconsultants@gmail.com	25.07.2025
					CS COMM 401/2025	03-07-2025	SAHIL GOYAL Vs NARESH KUMAR SHARMA	Latika Goel	8076467665	advocatelatikagoel@gmail.com	28.07.2025
					CS COMM 402/2025	03-07-2025	SAHIL GOYAL Vs AMAL BAL	Latika Goel	8076467665	advocatelatikagoel@gmail.com	28.07.2025
41	**SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT**		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 280/25	02.05.2025	APOLLO PIPES LIMITED VS APOLO INDUSTRIES	SHRIHAR TRIPATHI	9548888420	adcovateshrihargamil.com	01.07.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 272/25	29.04.2025	PANCH RATTAN FABRICS VS AYUSH FABRICS	KRISHNA KUMAR	9810032891	krishnakumaroffice305@gmail.com	01.07.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 365/25	31.05.2025	AKASHDEEP PROP M.S KABEER CREATIONS VS PAWAN KUMAR PROP OF M/S GREEN HILL	NISHANT SINGH	8010019531	nishansingh152@gmail.com	02.07.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 235/25	17.04.2025	MADHAV COTEX PVT LTD VS BAMAN MARKETING GROUP	NEERAJ KUMAR	9810061735	v41legalaid@gmail.com	05.07.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 369/25	02.06.2025	BABULAL PUROHIT VS KOLKATA BAZAR	KUSHAL AGGARWAL	991031155	aggarwalkushal99@gmail.com	15.07.2025
42	**SH. PAWAN KUMAR MATTO DJ (COMM-04)**		NIL								
43	**MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)**	**NORTH-WEST**	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.VINOD YADAV	NORTH-WEST	NIL								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	NIL								
48	MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		NIL								
49	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL								
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL					245						

List of total no. of cases randomly allocated during the month of JULY-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	16
					Counter Claim	0
					OMP (I) Comm	22
					OMP (COMM)	1
					Misc. DJ	2
					Misc. Ex	1
					Execution (Comm)	7
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	14
					OMP (I) (COMM)	8
					M/DJ	1
					EXECUTION	11
					M.EXECUTION	1
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	13
					OMP (I) Comm	12
					OMP (COMM)	1
					MIS DJ	6
					RBT	2
					Execution (Comm)	7
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	14
					EXECUTION (COMM)	6
					OMP (COMM)	1
					MISC. APPLICATION	2

					A.ARB.(COMM)	1
					OMP (I) (COMM)	18
5	**TIS HAZARI COURT**	**CENTRAL**	**SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05**	**788**	CS (COMM)	2
					OMP (E) (COMM)	1
					OMP (I) (COMM)	2
6	**TIS HAZARI COURT**	**CENTRAL**	**SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI**	**789**	CS(COMM)/OMPi/EXECUTION /ARBT./MISC. DJ	41
7	**TIS HAZARI COURT**	**CENTRAL**	**SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07**		CS(COMM) +COUNTER CLAIM	5
					OMP(I) COMM + OMP(COMM)	9
					EXECUTION	3
					MISC. DJ	2
8	**TIS HAZARI COURT**	**CENTRAL**	**SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT**	**Central**	CS (COMM)	13
					EXECUTION	12
					OMP (I) (COMM)	16
					MISC.DJ	2
					CONTEMPT PETITION	1
9	**TIS HAZARI COURT**	**CENTRAL**	**SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09**	**Central**	E-FILLED	13
10	**TIS HAZARI COURT**		**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT**	**Central**	CIVIL	0
11	**TIS HAZARI COURT**		**SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT**	**Central**	Total cases e-filed in the month and RBT	55
12	**TIS HAZARI COURT**		**SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT**	**Central**	CS(COMM)	18
					OMP(I)COMM	32
					EXECUTION (COMM	6
					MISC DJ	2

					X COMM AWARD BY ARB COMM	3
13	**TIS HAZARI COURT**		**SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT**	**Central**	CS(COMM) + COUNTER CLAIM	17+1
					OMP(I) COMM	12
					EXECUTION	3+1 (Restored)
					MISC. DJ + MISC EX	4
					OMP (COMM)	1
TOTAL						289
14	**TIS HAZARI COURT**	**WEST**	**SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**789**	cs	15
					OMP (I)	32
					OMP (comm)	0
					Arbtration Case	0
					Misc DJ	2
					Contempt Petition	
					Execution	7
					M-Ex	2
					Ex Arb Comm	4
15			**MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02**	**790**	CS COMM	33
					OMP COMM	30
					EXECUTION COMM	12
					MISC DJ	1
16		**WEST**	**SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**791**	CS (COMM)	16
					OPM(I)/ARBITRATION/MISC COMM	17
					MISC DJ	3

					COUNTER CLAIM	0
					EXECUTION	10
17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	23
					Execution (comm)	11
					OMP (COMM)	0
					OMP (I) (COMM)	35
					ARB. A (COMM)	0
					MISC. DJ	5
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	17
					EX (COMM)	12
					OMP(I)(COMM)	57
					MISC(DJ)	3
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	17
					OMP(I)(COMM)	46
					EXECUTION (COMM)	10
					EX. COMM AWARD	8
					MISC DJ/ CIV DJ	1
					COUNTER-CLAIM	1
					OMP (COMM)	1
TOTAL						431
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	43
					TRADE MARK	4
					ARBITRATION U/S 9	8
					ARBITRATRATION U/S 34	10

					OTHER ARBITRATION CASES	0
					MISC. DJ/ COUNTER CLAIM	4
					EXECUTION(COMM)	9
21			**SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)**	**24**	CS (COMM)	45
					EX(COMM)	21
					OMP (COMM)	9
					OMP (I) (COMM)	47
					COUNTER CLAIM	1
					MISC. DJ	5
22			**MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03**		SUIT FOR RECOVERY	27
					SUIT FOR TRADEMARKS	6
					EXECUTION PETITION	12
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	7
					APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	4
					APPLICATION U/S 151 OF CPC	4
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	13
TOTAL						279
23	**SAKET COURT**	**SOUTH**	**MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)**	**614**	CS (COMM)	21
					EX. COMM.	3
					OMP COMM.	2
					OMP (I) COMM.	251
24	**SAKET COURT**	**SOUTH**	**MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)**	**503**	CS (COMM)	4
				503	EX. COMM.	5
				503	OMP (I) COMM.	16
25			**SH. SANDEEP YADAV**	**614**	CS (COMM)	17
					EX. COMM.	1

					EX. COMM. (AWARD)	1
					OMP (I) COMM.	222
26			**SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.**	**503**	CS (COMM)	13
					EX. COMM.	1
					OMP COMM.	1
					EX. COMM. (AWARD)	2
					OMP (I) COMM.	285
27			**SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)**		CS (COMM)	13
					EX. COMM.	5
					OMP COMM.	3
					EX. COMM. (AWARD)	4
					OMP (I) COMM.	233
TOTAL						1103
28	**Saket COURT**	**SOUTH-EAST**	**SH. LAL SINGH, DISTRICT JUDGE**	**18 BLOCK 1**	COMMERCIAL	28
29	**Saket COURT**		**MS. NIKHIL CHOPRA, DISSTRICT JUDGE**	**14**	COMMERCIAL	43
30	**Saket COURT**		**SH. VRINDA KUMARI**	**20**	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	**Saket COURT**		**MS. ANU GROVER BALIGA**	**21**	Commercial Suit, & Execution Petition	23
32	**Saket COURT**		**SH. BHUPESH KUMAR**	**22**	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	31
33	**Saket COURT**		**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	**23**	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	4
34	**Saket COURT**		**Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,**	**30**	--	-
35	**Saket COURT**		**SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)**	**39**	CS (COMM)-15 EX-07-,MISS DJ -0 OMP (COMM-5, CS DJ-0 (COM)-0, ARBA -0, RTI -0	27
TOTAL						114

36	**KARKARDOOMA**	**EAST**	**SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**209**	CS(COMM-74)	12
					OMP(COMM)-73	0
					OMP (COMM)-78	0
37	**KARKARDOOMA**	**EAST**	**MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	101	CS(COMM-74)	16
					OMP(COMM-73)	0
					OMP (COMM)-77	0
TOTAL						28
38	**KARKARDOOMA**	**North-East**	**SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01**	**74**	CS (COMM)	20
					MISC. DJ	5
					EXECUTION PETITON	14
Total						39
39	**KARKARDOOMA**	**SHAHDARA**	**SH. BRIJESH KUMAR GARG**	**57**	CS(Comm)	4
					EXECUTION	2
					MISC.DJ CASE	2
40			**MS. KIRAN BANSAL**	**56**	CS(Comm)	23
				56	EX COMM	6
					MISC DJ	1
41			**SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT**		CS(Comm)	22
					EXECUTION	9
					MISC.DJ CASE	2
					OMPCOMM	1
42			**Sh. Pawan Kumar Matto DJ (COMM-04)**		CS(COMM)	2
					Ex	1
						1
Total						76
43	**Rohini Court**	**North-West**	**MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)**	**758**	CS(COMM)	44

					OMP	142
					MISC DJ	2
					EX	13
44			**SH.VINOD YADAV**	**759**	CS(COMM)	52
					OMP	86
					MISC DJ	2
					EX	19
Total						360
45	**Rohini Court**	**North**	**SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	**760**	CS(COMM.)	54
					OMPi(COMM)& OMP (Comm)	51
					EXECUTION	32
					Misc. Application DJ	7
46		**North**	**SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)**		CS(COMM.)	59
					OMPi(COMM)& OMP (Comm)	28
					EXECUTION	20
					MISC DJ	5
Total						256
47	**DWARKA COURTS**	**SOUTH WEST**	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	603	CS (COMM)	19
					OMP (I) (COMM.)	2
					EX COMM AWARD	3

48	**DWARKA COURTS**		**SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.**	613	CS (COMM)	11
					OMP (I) (COMM.)	1
					COUNTER CLAIM	1
					EX COMM AWARD	2
49	**DWARKA COURTS**		**SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03**	614	CS (COMM)	16
					OMP (I) (COMM.)	3
					COUNTER CLAIM	1
					EX COMM AWARD	8
50			**SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04**	**509**	CS (COMM)	13
					OMP (COM)	1
					EX COMM AWARD	3
TOTAL						80
			GRAND TOTAL			**2975**

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF JULY-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
1	**SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01**	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-927/2024	29.08.2024	PAYAL POLYPLAST PVT. LTD. VS SHEFALI GUPTA VS PROPRIETOR OF M/S RAPID POLYMERS	----------	15.07.2025	17.07.2025	21.07.2025	--------	-------	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-164/2025	04.02.2025	PUNJAB NATIONAL BANK VS. DINESH KUMAR TYAGI	08.07.2025	21.07.2025	23.07.2025	28.07.2025	30.07.2025	30.07.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-283/2025	07.03.2025	SAHIL DUGAL VS MUNICIPAL CORPORATION OF DELHI	07.03.2025	12.07.2025	14.07.2025	28.07.2025	30.07.2025	30.07.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-194/2024	03.02.2024	CANARA BANK VS RAJENDRA PRASAD GOEL	03.02.2024	21.07.2025	24.07.2025	29.07.2025	04.08.2025	04.08.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1155/2024	21.10.2024	CSL FINANCE LTD. VS VIMAL	09.07.2025	21.07.2025	26.07.2025	02.08.2025	----------	---------	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-596/2024	14.05.2024	TEJASWI BIOTECH PVT. LTD. VS NKS HOSPITAL	11.07.2025	02.08.2025	08.08.2025	12.08.2025	----	---	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-528/2025	14.05.2024	JAWANT SINGH DABAS VS MCD	14.07.2025	31.07.2025	04.08.2025	08.08.2025	--------	--------	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-672/2024	31.05.2024	M/S BHARAT ENGINEERS AND CONSULTANTS VS. MCD	15.07.2025	07.08.2025	12.08.2025	20.08.2025	28.08.2025	28.08.2025-	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-8/2023	02.01.2023	ASR INDIA PVT. LTD. VS NOOR INTERNATIONAL AND ORS.	----	08.08.2025	11.08.2025	22.08.2025	--------	------	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1191/2024	26.10.2024	NEELAM SHARMA VS SAMER SALES AND ORS.	---------	08.08.2025	14.08.2025	14.08.2025	--------	-----	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-425/2025	22.04.2025	BIJENDER KUMAR SHARMA VS NIVA BUPA HEALTH INSURANCE COMPANY LTD.	17.07.2025	01.08.2025	13.08.2025	13.08.2025	23.08.2025	23.08.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1251/2024	14.11.2024	TANMAY BHATIA VS SUPER CAR HUB	-------	02.08.2025	02.08.2025	05.08.2025	-------	-------	Nil
2	**SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02**	CENTRAL	306	CS (COMM)	256/2025	05.03.2025	SONAL JAIN VS BRIJ BALA GARG	02.07.2025	15.07.2025 08.08.2025	15.07.2025 08.08.2025	30.07.2025 23.08.2025	04.09.2025	12.09.2025	

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
3	**MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03**	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS(COMM) NO 1349/2024	09.12.2024	M/S CLEAR MEDIA (INDIA) PVT.LTD. VS SHABDARTH	16.07.2025	08.08.2025	08.08.2025	26.8.02025	09.09.2025	09.09.2025	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS(COMM) NO 231//2025	28.02.2025	ANUP JAIN VS ASHWANI AGGARWAL	17.07.2025	06.08.2025	06.08.2025	20.08.2025	04.09.2025	04.09.2025	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS(COMM) NO 1268//2024	01.06.2022	NARENDER KHURANA VS M/S RANA POLYCOT & ANR.	16.07.2025	12.08.2025	12.08.2025	19.08.2025	25.08.2025	25.08.2025	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS(COMM) NO 1601//2023	18.12.2023	SARTHAK SARDANA VS RAJNEESH KUMAR & ORS	11.07.2025	20.08.2025	20.08.2025	25.08.2025	27.08.2025	27.08.2025	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS(COMM) NO 2185//2021	08.07.2021	VIJAY KUMAR VARSHNEY VS LONGLAST POWER PRODUCTS LTD & ANR.	21.07.2025	20.08.2025	22.08.2025	26.8.02025			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS(COMM) NO 1226//2023	05.09.2023	LUMINOUS POWER TECHNOLOGIES VS SAREX POWER SOLUTION	21.07.2025	20.08.2025	20.08.2025	26.8.02025			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS(COMM) NO 138//2025	30.01.2025	LAXMI NARAYAN VS MCD	01.07.2025	23.07.2025	23.07.2025	28.07.2025	30.07.2025	30.07.2025	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS(COMM) NO 454//2024	12.04.2024	M/S SAMUNDER SARE CENTRE VS M/S POOJA TEXTILES	09.07.2025	23.08.2025	23.08.2025	30.08.2025	06.09.2025	06.09.2025	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS(COMM) NO 1249//2022	17.05.2022	M/S S.K EDUCATIONS PVT.LTD VS M/S KINDER SCHOOL UNIFORM & ANR.	02.07.2025	23.07.2025	23.07.2025	29.07.2025	04.08.2025	04.08.2025	
4	**MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04**	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)681/2024	04.06.2024	PRINTMAN ASSOCIATES PVT LTD VS. ASHOK KUMAR SAH	01.07.2025	PE- 16.07.2025, 17.07.2025 AND 18.07.2025 AND DE- 29.07.2025, 30.07.2025 AND 31.07.2025	BEFORE PE- 16.07.2025	BEFORE DE- 29.07.2025	BEFORE 07.08.2025	07.08.2025	NIL
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1406/2024	20.12.2024	MEENAKSHI TRADERS VS. RUKMANI ENTERPRISES	04.07.2025	PE- 24.07.2025 & 25.07.2025 AND DE- 11.08.2025 & 12.08.2025	BEFORE PE- 24.07.2025	BEFORE DE- 11.08.2025	BEFORE- 28.08.2025	28.08.2025	NIL
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM)-802/2024	25.07.2024	SHUBHAM JAIN VS. MAMTA SHARMA	28.07.2025	PE-25.08.2025, 26.08.2025, 27.08.2025 AND 29.08.2025 DE- 08.09.2025, 09.09.2025 AND 10.09.2025	BEFORE PE- 25.08.2025	BEFORE DE- 08.09.2025	BEFORE- 25.09.2025	25.09.2025	NIL
5	**SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05**	CENTRAL	NIL											
6	**SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI**	CENTRAL	NIL											

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	1265	18.11.2024	M/S V.G. Marketing Pvt. Ltd. Vs Virender	10.07.2025	06.08.2025	06.08.2025	06.08.2025	05.09.2025	12.09.2025	26.08.2025 (DE)
			302	CS(COMM)	3472/2021	21.09.2025	Mukesh Goel Vs MCD	14.07.2025	19.08.2025	19.08.2025	19.08.2025	02.09.2025	09.09.2025	26.08.2025 (DE)
			302	CS(COMM)	1298/2024	26.11.2024	SANJAY KUMAR JAIN VS MUNICIPAL CORPORATION OF DELHI	23.07.2025	11.08.2025	11.08.2025	11.08.2025	01.09.2025	08.09.2025	25.08.2025 (DE)
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL											
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)/435/2024	05-04-2024	M/s Umesh Yarn Agencies Vs M/s Meenakshi Creation	01.07.2025	PE- 14.07.2025	-	As per order, parties to file list of witnesses, if any, within a week from			
			310	CS (COMM)	CS (COMM)/564/2025	19-05-2025	SHEHNAAZ PARVEEN Vs PRATAP GULYANI	08.07.2025	-	LC appointed for evidence recording	As per order, list of witnesses be filed as provided under order 16			
			310	CS (COMM)	CS (COMM)/407/2025	16-04-2025	STAR HUMAN SCIENCES PVT. LTD Vs ADINATH ENTERPRISES	10.07.2025	PE-25.07.2025	-	As per order, parties to file list of witnesses, if any, within 15 days from			
			310	CS (COMM)	CS (COMM)/418/2025	21-04-2025	M/s NAZAAKAT DESIGN HERITAGE PRIVATE LIMITED Vs M/s Vardhman Fashion Exclusive Dress	11.07.2025	PE-25.07.2025	-	As per order, parties to file list of witnesses, if any, within a week from			
			310	CS (COMM)	CS (COMM)/1077/2024	28-09-2024	MERCURY FOOTWEAR PVT LTD Vs ZETWERK MANUFACTURING SG PVT LTD	14.07.2025	PE-24.07.2025	-	As per order, parties to file list of witnesses, if any, within a week from			
			310	CS (COMM)	CS (COMM)/272/2025	06-03-2025	SADHANA GUPTA Vs HANSRAJ GUPTA AND CO. PVT. LTD	15.07.2025	-	LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from			
			310	CS (COMM)	CS (COMM)/377/2025	04-04-2025	TEXMACO RAIL AND ENGINEERING LTD Vs RADHEY RADHEY INFRA REALITY PVT	15.07.2025	-	LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from			
			310	CS (COMM)	CS (COMM)/343/2024	07-03-2024	M/s AGRICO ORGANICS LTD. Vs M/s PAX CHEM LIMITED And Ors.	16.07.2025	PE-23.07.2025	-	As per order, parties to file list of witnesses, if any, within three days			

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING					
			310	CS (COMM)	CS (COMM)/679/2025	09-06-2025	PUNJABI CHAAP CORNER PRIVATE LIMITED Vs PUNJABI CHAAP CORNER	17.07.2025	-	LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from		
			310	CS (COMM)	CS (COMM)/525/2025	14.05.2025	Gulshan Sharma Vs Ashish Aggarwal	21.07.2025	-	LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from		
			310	CS (COMM)	CS (COMM)/263/2025	05.03.2025	M/s KUNDAN LAL AND SONS vs SANJIB BHUNIA	14.07.2025	PE-23.07.2025	-	As per order, parties to file list of witnesses, if any, within a week from		
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL										
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CS COMM	709/2023	28.04.2023	KIRORIMAL KASHIRAM MARKETING VS BHOLE NATH FOODS	NIL	RECORDING OF EVIDENCE OF PLAINTIFF BETWEEN 24.07.2025 TO 23.08.2025 RECORDING OF EVIDENCE OF	NIL	NIL	NIL	NIL	26.09.2025
			402	CS COMM	1042/2024	19.09.2024	LANDSEA IMPACTS LTD VS PARDEEP KUMAR AGARWAL	NIL	NIL	NIL	NIL	NIL	NIL	20.08.2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL										
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST			CS (COMM)/5872/2024	17-12-2024	M/S OM BUILDING MATERIAL SUPPLIER PROPRIETOR MOHIT GUPTA AND ANR Vs M/S DILIP	01-07-2025	Nil	Nil	Nil	Nil	Nil	Nil
					CS (COMM)/785/2024	09-09-2024	RAJENDER PRASAD YADAV Vs BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	10-07-2025	Nil	Nil	Nil	Nil	Nil	Nil
					CS (COMM)/293/2021	29-06-2021	NAKUL ASSOCIATES Vs REGENT CONTINENTAL REGENT GROUPS OF HOTELS	18-07-2025	Nil	Nil	Nil	Nil	Nil	Nil
					CS (COMM)/639/2023	28-08-2023	M/S P.G. POLYCHEM PVT. LTD. Vs M/S SWAMI INTERIOR LLP AND ORS	21-07-2025	Nil	Nil	Nil	Nil	Nil	Nil
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL										
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL										
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL										

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING					
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL										
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	175/2023	23.03.2023	GAURAV PUNJ VS. NEERAJ AGGARWAL	21.07.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 10.10.2025
				CS(COMM)	708/2023	22.12.2023	SAURABH ANAND V/S M/S SHREE GRAPHIC SOLUTIONS AND ORS.	26.07.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 15.09.2025
				CS(COMM)	782/2024	21.09.2024	M/S CARGOMASTERS LOGISTICS PVT. LTD. VS. M/S LSLS LOGISTIKS INDIA PVT. LTD. AND ORS.	31.07.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 09.10.2025
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	*CS (COMM.)*	46 / 2023	*19.01.2023*	M/S CLOUDWALKER LOGISTICS PRIVATE LIMITED Vs SH. SUBHASH CHANDRA	*09.07.2025*	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 29.10.2025
				CS (COMM.)	168 / 2024	*22.02.2024*	ICON CONTROLS PRIVATE LIMITED Vs INDIAN OIL CORPORATION LTD	*21.07.2025*	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 04.12.2025
				CS (COMM.)	453 / 2024	*27.05.2024*	ICON CONTROLS PRIVATE LIMITED Vs INDIAN OIL CORPORATION LIMITED	*21.07.2025*	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 04.12.2025
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL										
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM) 365/22	06.06.2022	WELD ALLOY PRODUCT LIMITED Vs. INDUSIND BANK	07.07.2025	With in week	With in week	With in week	NIL	NIL	18.08.2025
			12, New Court Block-I	Civil Suit	CS (COMM) 569/24	21.12.2024	M/s Global Printech Pvt Ltd Vs. M/s Genestrings Diagnostic Centre India Pvt Ltd	08.07.2025	With in week	04.08.2025	With in week	NIL	NIL	04.08.2025
			12, New Court Block-I	Civil Suit	CS (COMM) 569/23	18.10.20223	ASICS CORPORATION Vs. VEEKESY FOOTGEAR P LTD	11.07.2025	NIL	NIL	NIL	NIL	19.08.2025	NIL
			12, New Court Block-I	Civil Suit	CS (COMM) 212/22	29.03.2022	IFFCO MC CROP SCIENCE PRIVATE LIMITED Vs. AMBIKA DEHARIYA	14.07.2025	With in week	01.08.2025	NIL	NIL	NIL	NIL
			12, New Court Block-I	Civil Suit	CS (COMM) 34/24	22.01.2024	Sanjeev Kumar Yadav Vs. Central Bank Of India	15.07.2025	With in 15 DAYS	11.08.2025	22.08.2025	NIL	NIL	NIL
			12, New Court Block-I	Civil Suit	CS (COMM) 563/22	27.09.2022	HABIBS COSMETICS PRIVATE LIMITED Vs. HABIB HAIR AND CARE	16.07.2025	With in week	12.08.2025	NIL	NIL	NIL	NIL

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			12, New Court Block-I	Civil Suit	CS (COMM) 516/24	12.11.2024	M/s Sunbeam Ventures HUF through its Karta Vs. M/s Palsons Derma PVT LTD	29.07.2025	With in 15 DAYS	12.08.2025	With in week	NIL	NIL	26.09.2025
24	**MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)**	SOUTH	6, New Court Block-I	Commercial	CS COMM 269/2024	45446	Netcom Impo Expo Private Limited Vs REAL CAPITAL TOWERS PVT LTD	08.07.2025	WITH IN WEEK	WITH IN WEEK	WITH IN WEEK	NA	NA	NA
25	**SH. SANDEEP YADAV**	SOUTH	NIL											
26	**SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.**	SOUTH	29, New Court Block-II	Commercial	CS (COMM) 211/2024	26.04.2024	GRAM SUPPLY CHAIN SOLUTIONS PVT. LTD. VS PHAROX GLOBAL PVT. LTD. & ORS.	-	14.07.2025	-	-	29.07.2025	02.08.2025	22.07.2025
27	**SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13/01/2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15/01/2024	-	09/10/2024	-	-	-	03/09/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/384/2019	27/11/2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19/02/2024	-	24/04/2024	-	-	-	18/08/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/660/2022	24/11/2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024	-	26/04/2024	-	-	-	20/08/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04/01/2022	MERCHANTS COURIER P. LTD. VS SURYA CARGO	22/02/2024	-	30/04/2024	-	-	-	19/08/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/654/2022	19/11/2022	STATE BANK OF INDIA VS RAJ KUMAR	28/02/2024	-	-	-	-	-	Case disposed on 04-06-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26/08/2023	IV COMMUNICATION VS JAKSON LTD.	30/05/2024	-	-	-	-	-	11/09/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08/06/2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10/07/2024	-	-	-	-	-	01/08/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/234/2020	04/09/2024	M/S PUNAM PRIYADARSHINI VS AMMAN ULLAH	03/07/2024	-	28/10/2024	-	-	-	08/08/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27/09/2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25/09/2024	-	26/11/2024	-	-	-	19/09/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/473/2024	08/10/2024	MRS. BALA DEVI VS MUNICIPAL CORPORATION OF DELHI	11/02/2025	-	26/11/2024	-	-	-	12/08/2025

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING					
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	06/2024	06-01-2024	PALM TRADIN INPEX Vs HINDUSTAN FOREIGN TRADERS	14-07-2025	28-07-2025	28-07-2025	29-08-2025	29-08-2025	14-08-2025	
				CS(COMM)	2857/2024	08-07-2024	STATE BANK OF INDIA Vs RAKESH	17-07-2025	30-07-2025	30-07-2025	30-08-2025	30-08-2025	21-08-2025	
29	MS. NIKHIL CHOPRA, DISSTRICT JUDGE	SOUTH-EAST	14	Commercial	CS/COMM/460/23	11.05.23	FASTSURANCE CONSULTANTS VS. RAKHI BAGHEL	03.07.2025	Within 15 days	08.08.2025	08.08.2025	---	---	--
					CS/COMM/3642/24	02.09.24	TSG INTERNATIONAL VS. SEEMA KHANNA	05.07.2025	Within 15 days	02.09.2025	02.09.2025	---	---	--
					CS/COMM/2932/24	30.07.24	BENTLEY SYSTEMS VS. WATMOV	07.07.2025	Within 15 days	08.08.2025	08.08.2025	---	---	--
					CS/COMM/322/24	26.04.24	ABS TOUR AND TRAVELS VS. SNV AVIATION	09.07.2025	Within 15 days	20.08.2025	20.08.2025	---	---	--
					CS/COMM/579/21	09.12.21	CLASSIC MOTORS VS. AUTOMARK MOTORS	11.07.2025	Within 15 days	19.08.2025	19.08.2025	---	---	--
					CS/COMM/126/25	11.02.25	LANDMARK LABELS VS. P AND G ENTERPRISES	16.07.2025	Within 15 days	06.08.2025	06.08.2025	---	---	--
					CS/COMM/234/25	24.03.25	ORANGESTAR LOGISTICS PVT. LTD. VS. P AND G	16.07.2025	Within 15 days	20.08.2025	20.08.2025	---	---	--
					CS/COMM/235/23	06.03.23	TEKNOW OVERSEAS VS. NBCC INDIA	18.07.2025	Within 15 days	27.08.2025	27.08.2025	---	---	--
					CS/COMM/203/25	11.03.25	THRUST SYSTEMS VS. SWIKRITI TRAVELS	22.07.2025	Within 15 days	18.08.2025	18.08.2025	---	---	--
					MISC DJ/646/24	23.08.24	BENTLEY SYSTEMS VS. NAKSHATECH	28.07.2025	Within 15 days	01.09.2025	01.09.2025	---	---	--
					CS/COMM/44/18	20.11.18	CHAMBAL FERTILISERS VS. ARUN TIWARI	29.07.2025	Within 15 days	07.08.2025	07.08.2025	---	---	--

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL											
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial suit	CS COMM 3797/2024	45586	M/S INDOSPIRIT DISTRIBUTION LIMITED Vs. EMPYREAN SPIRITS PRIVATE LIMITED	31.05.25	16.07.25 & 24.07.25	--	--	--	--	PE-10.09.25 DE-11.09.25 & 12.09.25 FA-28.10.25
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL											
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
34	MS. NIRJA BHATIA DJ(DIGITAL)-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	Commercial	CS (comm)-2957/2024	05.08.2024	Sandeep Gupta Vs P & G Enterprises	Issue Framed on 16.07.2025	05.08.2025	05.08.2025	05.08.2025	--	--	16.08.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	15/2025	17-01-2025	NEHUL TRADERS P. LTD. VS. BISHWANATH TRADERS AND INVESTMENT LTD.	18-07-2025	NIL	NIL	NIL	NIL	NIL	P.E.-07-08-2025, 08-08-2025,11-08-2025, DE-26-08-2025, 27-08-2025,28-
			209	RECOVERY	64/2025	05-03-2025	CANARA BANK VS. AP E SERVICE PVT.LTD.	10-07-2025	NIL	NIL	NIL	NIL	NIL	PE-12-08-2025, 13-08-2025, DE-20-08-2025, 21-08-2025, 22-08-2025
			209	RECOVERY	79/2025	19-03-2025	CANARA BANK VS. TINA SHARMA & ANR.	15-07-2025	NIL	NIL	NIL	NIL	NIL	PE-19-08-2025, 20-08-2025, D.E.-25-08-2025, 26-08-2025, 27-08-2025
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL											
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201	1	CS (COMMERCIAL)/CIVIL	125/2024	CENTRAL BANK OF INDIA VS ANIL KUMAR	04.07.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 13-08-2025	30-07-2025 – P.E. – 06-08-2025 – D.E. 13-08-2025 – FINAL ARGUMENTS
				2	CS (COMMERCIAL)/CIVIL	64/2025	RAKESH VERMA VS PRANESH KUMAR	09.07.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 13-08-2025	24.07.2025 – P.E. – 07.08.2025 – D.E. 22.08.2025 – FINAL ARGUMENTS
				3	CS (COMMERCIAL)/CIVIL	122/2024	CENTRAL BANK OF INDIA VS CHAMANLAL	15.07.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 13-08-2025	30.07.2025 – P.E. – 06.08.2025 – D.E. 13.08.2025 – FINAL ARGUMENTS

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			4	CS (COMMERCIAL)/CIVIL	130/2024	CENTRAL BANK OF INDIA VS DILIP KUMAR PROPRIETOR M/S RAJDHANI MILK DAIRY	28.07.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 15-09-2025	19.08.2025 – P.E. 01.09.2025 – D.E. 15.09.2025 – FINAL ARGUMENTS
			5	CS (COMMERCIAL)/CIVIL	135/2024	ZUBAIR ALAM VS M/S AL AFI INDUSTRIES PVT. LTD	31.07.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 09.09-2025	20.08.2025 – P.E. 28.08..2025 – D.E. 09.09.2025 – FINAL ARGUMENTS
39	**SH. BRIJESH KUMAR GARG**	SHAHDARA	NIL											
40	**MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)**	SHAHDARA	ROOM NO 208	COMMERCIAL	CS(COMM)360/2023	21-07-2023	SH. VIJAY V/S VIJAY KUMAR	05.07.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/28.07.2025
			ROOM NO 208	COMMERCIAL	CS(COMM)233/2024	12-04-2024	PUNJAB NATIONAL BANK V/S HARPREET SINGH	07.07.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/01.08.2025
			ROOM NO 208	COMMERCIAL	CS(COMM)13/2025	07-01-2025	GUPTA PLASTICS V/S M/S VASU POLYMERS INDIA PVT LTD	08.07.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/04.08.2025
			ROOM NO 208	COMMERCIAL	CS(COMM)206/2025	05-04-2025	PUNJAB NATIONAL BANK V/S VIJAY KUMAR PANCHAL	09.07.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/22.07.2025
			ROOM NO 208	COMMERCIAL	CS(COMM)272/2021	29-07-2021	MOHD. ZEESHAN V/S NOOR AHMED NAUSHAD @ NAUSHAD	10.07.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/04.08.2025
			ROOM NO 208	COMMERCIAL	CS(COMM)285/2023	29-05-2023	PAKSON INDIA PVT LTD V/S SRAJAN JAIN	11.07.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/06.08.2025
			ROOM NO 208	COMMERCIAL	CS(COMM)225/2025	15-04-2025	BANK OF BARODA V/S SHEELA	15.07.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/05.08.2025
			ROOM NO 208	COMMERCIAL	CS(COMM)457/2024	31-08-2024	SHIV KUMAR GANDHI V/S MAYASHEEL RETAIL INDIA LIMITED	15.07.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/05.08.2025
			ROOM NO 208	COMMERCIAL	CS(COMM)640/2024	18-12-2024	SANJAY KUMAR JAIN V/S NEERAJ KUMAR JAIN	16.07.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/30.07.2025
			ROOM NO 208	COMMERCIAL	CS(COMM)333/2025	20-05-2025	STATE BANK OF INDIA V/S VISHNU DAYAL PROP OF JAI MAA KATYAYNI	17.07.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/06.08.2025

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			ROOM NO 208	COMMERCIAL	CS(COMM)591/2024	21-11-2024	M/S SURYA FAB V/S PRADHUMAN KUMAR JAIN	19.07.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/18.08.2025
			ROOM NO 208	COMMERCIAL	CS(COMM)260/2024	01-05-2024	SHREE KAMAKHYA ROADLINES PVT LTD V/S RETAIL SPACE FITOUTS AND INFRA LLP.	24.07.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/22.08.2025
			ROOM NO 208	COMMERCIAL	CS(COMM)489/2024	17-09-2024	PUNJAB NATIONAL BANK V/S M/S SGLS APPARELS	28.07.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/26.08.2025
41	**SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT**	SHAHDARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM) 297/2025	08.05.2025	WAKEEL VS GALAXY CLOUD KITCHENS LTD	10.07.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 325/2025	17.05.2025	M/S GALAXY NON WOVEN VS MOHD FAEEM	10.07.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 570/2024	07.11.2024	METRO SANITATIONS PVT LTD VS A JAYANTHILAL	11.07.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 522/2024	04.10.2024	PUNJAB AND SIND BANK VS SUSHIL KUMAR BHATNAGAR	14.07.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 254/2025	22.04.2025	MUNNA LAL VS RAKESH DHONDIYAL	17.07.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 25/2025	10.01.2025	VEE PEE FABRIC PRIVATE LIMITED VS ASHOK KUMAR JAIN	18.07.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 390/2024	18.07.2024	RAHN CONSTRUCTION PRIVATE LIMITED VS KAPIL MITTAL	23.07.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 303/025	09.05.2025	BANK OF BARODA VS MOHD. TOUFEEQ	28.07.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 554/2023	30.10.2023	JAMIL KHAN VS RAJIV AGGARWAL	30.07.2025	Not Filed	NO	Not Filed	NO	NO	
42	**SH. PAWAN KUMAR MATTO DJ (COMM-04)**	SHAHDARA	NIL											
43	**MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)**	NORTH-WEST	406	Civil	254/23	07-07-2025	JAI GANESH ENTERPRISES VS AJAY KUMAR							

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
					558/23	07-07-2025	PELIKAN INDUSTRIES VS SHRI BALAJI PLASTIC							
					902/22	14-07-2025	MANYA INTERNATIONAL VS CHEM PHARM INSTURIES							
					270/20	15-07-2025	VOS TECHNOLIGEIS P. LTD VS PRAVEEN KUMAR KATIYAR							
					215/21	16-04-2025	GURMIT SINGH VS RUDRA SENGUPTA							
					749/21	21-07-2025	KLAS PRODUCTS PVT LTD VS M/S RAINBOW INTERNATIONAL AND ORS							
					555/22	21-07-2025	ICICI BANK LTD VS SATISH KUMAR MITTAL							
					571/22	21-07-2025	RAINBOW INERNATIONAL AND ORS VS KLAS PRODUCTS PVT LTD							
					326/23	22-07-2025	COOL HUB LOGISTICS VS TCI EXPRESS LTD							
					515/22	23-07-2025	DIL KUMARI VS HDFC ERGO GEN INSU. CO LTD							
					864/22	23-07-2025	GOEL STEEL VS JETA JUGLA BABA METAL ALLOY							
					107/19	24-07-2025	R S POLYMERS VS NEW PUNJAB AGRO CO							
					144/19	24-07-2025	KARAVIR VS RADHA RAMAN ENTERPRISES							
					311/22	28-07-2025	ABHISHEK KUMAR BHARGAVA VS D M REALITY DEVELOPERS							
					154/22	29-07-2025	TARAKARI IMPORT AND EXPORT SAINATH CHAUDHARY							

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
					308/24	31-07-2025	SHARAD GOEL VS PRG PHARMA PVT LTV							
44	**SH.VINOD YADAV**		205	Civil	CS/Comm./770/23	10.10.23	Tanisha Varma Vs. Gulshan Arora							03.07.25
					CS/Comm./685/24	04.11.24	Shweta Jain Vs. Nand Lal Goyal							14.07.25
					CS/Comm./590/22	26.07.22	Ardh Sainik Canteen Vs. Surjeet Singh							18.07.25
					CS/Comm./785/24	12.12.24	Chetan Chauhan Vs. Kiran Mehlawat							18.07.25
					CS/Comm./794/24	17.12.24	Sunil Niranjan Shah Vs. Ram Saware Yadav							19.07.25
					CS/Comm./795/24	17.12.24	Vijay Kumar Gupta Vs. Dinkar Prabodh Saxena							21.07.25
					CS/Comm./429/23	30.05.23	Vos Technologies Vs. Goodluck Supplies							22.07.25
					CS/Comm./47/25	22.01.25	Jay Kr. Trading as Jay Chemical Works Vs. Rishi Kr.							25.07.25
					CS/Comm./48/25	22.01.25	Jay Kr. Trading as Jay Chemical Works Vs. Santosh Kr. Lodhi							25.07.25
45	**SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	NORTH	NIL											
46	**SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)**	NORTH	NIL											
47	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM. 109/2025	03.03.2025	BABLOO SAINI VS GAURAV GROVER	10.07.2025	26.07.2025	26.07.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM. 84/2025	19.02.2025	M/S DEVI KARAM ASSOCIATES VS M/S OM FIRE SAFETY COMPANY LTD	19.07.2025	04.08.2025	04.08.2025				

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			603	COMMERCIAL SUIT	CS COMM. 669/2024	24.12.2024	VIRTUAL HR SOLUTIONS VS TATA PROJECTS LTD	26.07.2025	11.08.2025	11.08.2025				
			603	COMMERCIAL SUIT	CS COMM. 52/2025	31.01.2025	M/S BROTHERS AND COMPANY VS M/S MFB GEOTECH PVT LTD	26.07.2025	11.08.2025	11.08.2025				
			603	COMMERCIAL SUIT	CS COMM. 641/2024	17.12.2024	AIRVAK BLOWERS PVT LTD VS TEJAS WATER SOLUTIONS	29.07.2025	13.08.2025	13.08.2025				
			603	COMMERCIAL SUIT	CS COMM. 23/2025	15.01.2025	M/S UCL DISTRIBUTION PVT LTD VS SAGAR GOEL	31.07.2025	18.08.2025	18.08.2025				
48	**VIKAS DHULL, DISTRICT JDUGE, COMMERCIAL COURT-02**		613	Commercial Suit	CS-387/24	05/08/24	MANISH RANJAN VS C K PANDEY	01/07/2025	PE- 06/08/25 & 19/08/25	NIL	NIL	Final Argument on 08/09/25	NIL	NIL
			613	Commercial Suit	CS-231/24	24/04/24	CHARANPAADUKA INDUSTRIES PVT. LTD. VS B. S. LAMBA	08/07/2025	PE -24/07/25 & 04/08/25 DE – 18/08/25	NIL	NIL	Final Argument on 27/08/25	NIL	NIL
			613	Commercial Suit	CS-42/25	25/01/25	OZONE PHARMACEUTICALS LTD. VS AASHIRWAD MEDICOS PVT. LTD.	25/07/2025	PE- 20/08/25 & 26/08/25 DE-08/09/25 & 09/09/25	NIL	NIL	Final Argument on 16/09/25	NIL	NIL
49	**SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03**		614	Commercial Suit	CS(COMM) 456/2024	11.09.2024	SBI VS PARAMJIT SINGH	03.07.2025	PE-22.08.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 283/2024	28.05.2024	PNB VS RITIK BHARDWAJ	03.07.2025	PE-22.08.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 62/2025	07.02.2025	KOTAK MAHINDRA BANK VS RAHUL	04.07.2025	PE-29.08.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 232/2024	24.04.2025	JAS FORWARDING WORLDWIDE VS M/S TURBO MEGHA	08.07.2025	PE-08.09.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 127/2025	11.03.2025	BINDU JAGGI VS JAS RAM	09.07.2025	PE-19.08.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 414/2024	05.09.2025	HI TECH GEO SYNTHETICS VS GARGI STONE	09.07.2025	PE-19.08.2025, DE-28.08.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 646/2024	18.12.2024	BANK OF BARODA VS ANUBHAV CHOUDHARY	10.07.2025	PE-02.08.2025	NIL	NIL	NIL	NIL	NIL

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			614	Commercial Suit	CS(COMM) 339/2024	05.07.2024	M/S BEE LOGISTICS SCM PVT LTD VS MISTAN PRINTS INDIA	11.07.2025	PE-01.08.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 667/2024	24.12.2024	BANK OF BARODA VS PRITAM SINGH	11.07.2025	PE-21.08.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 332/2024	04.07.2024	SAMSONITE IP HOLDING VS ILIAZ	14.07.2025	PE-11.08.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 409/2023	28.08.2023	FM ENTERPRISES VS CHARAN PADUKA	14.07.2025	PE-13.08.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 595/2024	26.11.2024	SBI VS RAMESH KUMAR	17.07.2025	PE-07.08.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 488/2024	30.09.2024	RAMA KRISHNA PAPERS VS RPML INDUS	22.07.2025	PE-18.08.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 454/2024	26.03.2025	QUICK SHIP GLOBAL EXPRESS PVT LTD VS AN CARGO LOGISTICS	28.07.2025	PE-26.08.2025	NIL	NIL	NIL	NIL	NIL
50	**SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04**	**SOUTH WEST**	509	CS(COMM)	221/2024	20.04.2024	RAJNI DOBHAL VS. MEENAKSHI PANT	04.07.2025	22.07.2025	22.07.2025	-	-	-	_
			509	CS(COMM)	545/2024	04.11.2024	M/S BALAJI PET INTERNATIONAL VS. M/S SHINE LIFE BEVERAGES	08.07.2025	29.07.2025	29.07.2025	-	-	-	_
			509	COUNTER CLAIM	3/2025	22.01.2025	ARVIND KUMAR VS. STATE BANK OF INDIA	09.07.2025	05.08.2025	05.08.2025	_	_	_	_
			509	CS(COMM)	68/2025	10-02-2025	IDBI BANK LTD VS. M/S KAMRAN ENTERPRISES	15.07.2025	04.08.2025	04.08.2025	_	_	_	_
			509	CS(COMM)	16/2023	02.03.2022	MANISH KUMAR VS. M/S BIRD CLOTHING AND OTHERS	18.07.2025	07.08.2025	07.08.2025	_	_	_	_
			509	CS(COMM)	94/2025	27.02.2025	B2B HOSPITALITY PVT. LTD. VS. FORTUNE INN GARZIA	21.07.2025	06.08.2025	06.08.2025				

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF JULY-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
1	**SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01**	**CENTRAL**	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1284/2024	23.11.2024	SANJAY KUMAR JAIN VS MUNICIPAL CORPORATION OF DELHI	KARTIK GUPTA AND SHALINI	9811161525 & 9899100732	12.07.2025	231	YES	Contested	----------	----------	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1285/2024	23.11.2024	VIPUL GARG VS AJEET SINGH	RAKESH KUMAR AND PAWAN KUMAR SISODIA	9711771000 & 9711752002	26.07.2025	245	YES	Contested	----------	----------	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1131/2024	15.10.2024	SAHIB JEET SINGH BAGGA VS MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA AND KARAN ARORA	9810566116 & 9873057030	30.07.2025	288	YES	Contested	----------	----------	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1169/2024	23.10.2024	NEERAJ AGARWAL VS MUNICIPAL CORPORATION OF DELHI	PANKAJ ROY AND ATUL TANWAR	9811070396 & 9654009943	31.07.2025	281	YES	Contested	----------	----------	Suit for Recovery
2	**SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02**	**CENTRAL**	306	CS (COMM)/	CS (COMM)/763/2023	08-05-2023	KLJ ORGANIC LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	814	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/776/2023	10-05-2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	812	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/779/2023	10-05-2023	KLJ PLASTICIZERS LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	812	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/782/2023	10-05-2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	812	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/785/2023	10-05-2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	812	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/788/2023	11-05-2023	KLJ PLASTICIZERS LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	811	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/791/2023	11-05-2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	811	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/793/2023	11-05-2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	811	NA	CONTESTED	NA	NA	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
			306	CS (COMM)/	CS (COMM)/796/2023	12-05-2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	810	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/806/2023	15-05-2023	KLJ PLASTICIZERS LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	807	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/807/2023	15-05-2023	KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	807	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/825/2023	18-05-2023	M/S KLJ RESOURCES LIMITED Vs ORIENTAL INSURANCE CO LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	804	NA	CONTESTED	NA	NA	
			306	CS (COMM)/	CS (COMM)/829/2023	18-05-2023	KLJ PLASTICIZERS LIMITED Vs ORIENTAL INSURANCE CO. LTD	AMIT KUMAR MAIHAN	9871897844	30-07-2025	804	NA	CONTESTED	NA	NA	
3	**MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03**	**CENTRAL**	303, Extension Block, Tis Hazari Courts, Delhi	suit for recovery	cs(COMM) NO 722/2023	09.05.2023	M/S KIRPA RAM RAMJI DASS VS DAYANIDHI TEXTILES PVT. LTD.	AMISH TANDAON	9953328394	15.07.2025	DISMISSED	YES	CONTESTED	---	---	Suit for Recovery
4	**MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04**	**CENTRAL**	304	RECOVERY	CS (COMM)/1000/2024	11-09-2024	J N GUPTA AND COMPANY Vs MANGLA HOISTS PRIVATE LIMITED	SH. ANIL KUMAR SINGH	9313579493	01-07-2025	293 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/328/2024	04-03-2024	SAKARNI PLASTER INDIA PVT LTD Vs SHREE MOHAN CHAUDHARY	SH. MAYANK AGGARWAL	9312769327	02-07-2025	485 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/1437/2023	30-10-2023	CANARA BANK Vs B L FOOD AND ORS	SH. GUNJAN KUMAR	9313350568	05-07-2025	614 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/554/2024	03-05-2024	LAXMI PUBLICATIONS PVT LTD Vs SHILPI GARG AND OTHERS	SH. BHASKAR TRIVEDI	8178270323	09-07-2025	432 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/1618/2023	20-12-2023	MAHENDER KUMAR GUPTA Vs IQBAL SINGH CHHACHI	SH. VIKAS GUPTA	9810298124	22-07-2025	580 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY

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			304	RECOVERY	CS (COMM)/804/2024	25-07-2024	SHRI DIVYESH KOTHARI Vs BHUWAN GIROTRA	SH. YOGENDER GAUTAM	9810668042	24-07-2025	369 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	PETITION U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/487/2025	04-06-2025	HARMEET SINGH KAPOOR Vs M/S NEO DEVELOPERS PVT. LTD.	SH. RAJINDER SINGH	9818489589	31-07-2025	57 DAYS	NO (PETITION U/S 9 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	PETITION U/S 9 OF ARBITRATION ACT
			304	PETITION U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/488/2025	04-06-2025	RAHUL BHARGAVA AND ANR Vs M/S NEO DEVELOPERS PVT. LTD.	SH. RAJINDER SINGH	9818489589	31-07-2025	57 DAYS	NO (PETITION U/S 9 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	PETITION U/S 9 OF ARBITRATION ACT
			304	PETITION U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/489/2025	04-06-2025	M/S JAGMOHAN ENTERPRISES LLP Vs M/S NEO DEVELOPERS PVT. LTD.	SH. RAJINDER SINGH	9818489589	31-07-2025	57 DAYS	NO (PETITION U/S 9 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	PETITION U/S 9 OF ARBITRATION ACT
5	**SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05**	**CENTRAL**	305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1538/2023	29.11.2023	RAJENDER KUMAR MALHOTRA VS. AMIT AGGARWAL	SH. NITIN ARORA	9818189667	16.07.2025	595 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
				RECOVERY	CS (COMM)-1024/2022	06.04.2022	ADITYA GUPTA VS. AMIT BAJAJ	SH. SANJAY KUMAR AGGARWAL	9811101108	31.07.2025	1212 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
6	**SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI**	**CENTRAL**	410	CS (COMM)	922/2024	28.08.2024	M/S. PRANAV CREATIONS PVT. LTD. VS. M/S. SHUBHANGI SAREE CENTRE	SH. ROHIT MISHRA	7838214595	23.07.2025	329 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	1220/2025	05.09.2023	SANDEEP GOYAL VS. NARESH KUMAR	MS. RASHMI JAIN	9212524610	30.07.2025	694 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	29/2024	04.01.2024	VIKAS SINGHAL VS. BODENNAGARI MOHAN	SH. UMESH KUMAR	9654909310	02.07.2025	545 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	832/2024	01.08.2024	PUNJAB NATIONAL BANK VS. GEETA UPPAL	RANSHU VASHI	9999737225	07.07.2025	340 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	1327/2024	03.12.2024	M/S. CHAND BIDI CO. VS. MOHD. GALIB TRADING	CHAVAN KR. BAJ	26843455	08.07.2025	217 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	1470/2022	03.06.2022	ICICI BANK LTD. VS. KR AGENCIES	DHRUV JOSHI	8600910500	11.07.2025	1134 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	1927/2022	02.08.2022	ICICI BANK LTD. VS. K.P. TRADING CO. AND ORS.	SH. HEMANT GUPTA	9899009971	12.07.2025	745 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
			410	CS (COMM)	4856/2021	20.11.2021	O GIUSI SRL VS. ANGEL BU	SH. T.P.S. KANG	9289085513	22.07.2025	1340 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	1568/2023	11.12.2023	L KUMAR VS JITENDRA SI	S.B. PANDEY	9313780408	05.07.2025	572	NIL	NIL	NIL	NIL	RECOVERY
			302	OMP(COMM)	14/2025	21.04.2025	PARUL CHAWLA VS M/S IDFC FIRST BANK LTD.	INOD CHAUHA	9871332204	10.07.2025	80	NIL	NIL	NIL	NIL	C. 34 ARB. AC
			302	CS(COMM)	885/2024	16.08.2024	SHRI RAJENDER BERA VS HEMANT KUMAR	SUMIT KUMAR CHAUHAN	9599501822	16.07.2025	340	NIL	NIL	NIL	NIL	RECOVERY
			302	CS(COMM)	943/2022	25.03.2022	SUNIL RAI VS AMRINDER SINGH	VIVEK KUMAR	9811867703	26.07.2025	1219	NIL	NIL	NIL	NIL	RECOVERY
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THC DELHI	SUIT FOR RECOVERY	CS (COMM)-11/2022	24.12.2021	PUNJAB NATIONAL BANK VS. AZAD SINGH	MS. MARINA K. SAIKAI	9891965300	12-07-2025	1294 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THC DELHI	Application under Section 34 of the Arbitration	OMP (COMM)-02/2025	10.01.2025	PAN INDIA CORPORATION LTD. VS. HANS RAJ SAHNI	SH. CHANDRA SHEKHAR YADAV	9810209981	03-07-2025	175 DAYS	NIL	CONTESTED	NIL	NIL	UNDER SECTION 34
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL													
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1014/2023	12/07/23	ROMIT GARG Vs SURESH CHANDRA SHARMA	RAHUL SHUKLA	8240300654	12/07/25	731	Yes	CONTESTED	12/07/25	0	
			307	Civil	CS (COMM)/586/2024	10/05/24	JASWANT SINGH DABAS Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	12/07/25	428	Yes	CONTESTED	12/07/25	0	
			307	Civil	CS (COMM)/932/2024	30/08/24	PAPPU SETH Vs MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER	VIKAS SHARMA	9810566116	21/07/25	325	Yes	CONTESTED	21/07/25	0	
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	OMP (COMM)	OMP (COMM.)/87/2024	26.09.2024	KIRAN INFRA ENGINEERS LIMITED vs NORTHERN RAILWAYS	Ankur Garg	9971420555	09.07.2025	286	-	Contested	-	-	-
			COURT ROOM 310	OMP (COMM)	OMP (COMM.)/90/2024	04.10.2024	M/s ORCHIDS INTERNATIONAL vs M/s GOYAL AND GOEL STAINLESS STEELS AND ANR	HARIT GOYAL(P	8595653336	28.07.2025	297	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/571/2024	07.05.2024	ANIL KUMAR SHARDA vs LEKH RAJ SHARDA	Manish Malik	9654009869	02.07.2025	421	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/4943/2021	25.11.2021	PUNJAB NATIONAL BANK vs MARYAM AND ANR	Sandeep Tyagi	-	04.07.2025	1317	-	Contested	-	-	-

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			COURT ROOM 310	CS (COMM)	CS (COMM)/801/2024	24.07.2024	GAUTAM GULATI vs M/s ECOGREEN ENVIROTECH SOLUTIONS LTD.	Sushant Mukund	9868069682	12.07.2025	353	-	Contested	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/831/2024	31.07.2024	RISHIPAL SINGH vs STATE BANK OF INDIA AND ANR	hul Singh Chauh	9650802472	30.07.2025	364	-	Contested	-	-	-
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	OMP I COMM	432/2025	16.05.2025	SUBHASH CHAND GUPTA & ORS V/S MAYANK GUPTA & ORS	CHANDRIKA PRASAD MISHRA	9899795324	01.07.2025	46 DAYS		DISMISSED			
			401	CS (COMM)	901/2023	03.06.2023	NITIN JAIN V/S AMIT PASRIJA & ORS	GAURAV GUPTA	9540818282	14.07.2025	772		DECREE			
			401	OMP I COMM	241/2025	11.03.2025	SHEKHAR SHARMA V/S ANSAL LOTUS MELANGE PROJECTS PVT LTD & ORS	GAURAV	9582156789	16.07.2025	127		DISMISSED			
			401	CS (COMM)	123/2022	12.01.2022	M/S SHAILSHUTA LOGISTICS PVT LTD V/S EMAMI LTD & ORS	PRAGYA BUDHIRAJA	1146543435	17.07.2025	1282		DISMISSED			
			401	CS (COMM)	761/2024	15.07.2024	SANDIP SINGH V/S ZAFAR DADYARI	RAHUL TANDON	9899619440	30.07.2025	380		DECREE			
			401	MISC DJ	400/2025	19.05.2025	SEEMA SHARMA V/S SYMPOH MARKETING PVT LTD	YATHARTH ROHILLA	9999666038	31.07.2025	73		DISMISSED			
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL SUIT	CS (COMM)/1611/2023	20-12-2023	REETA AGARWAL VS PRADEEP KAPOOR	AMEER DEWAN	9810134864	24/07/25	583	YES	CONTESTED	24.07.25	NIL	SUIT FOR RECOVERY
			402	CIVIL SUIT	OMP (COMM) 5/2024	08-01-2024	RUBAL SHARMA AND ANR VS SHRI RAM TRANSPORT FINANCE COMPANY LTD	TY AND ASSOCI	9818203343	28.07.2025	558	NO	CONTESTED	NIL	NIL	ATION AND C
			402	CIVIL SUIT	CS (COMM)/1003/2024	11-09-2024	AMIT TANWAR VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	29.07.2025	322	YES	CONTESTED	29.07.25	NIL	T FOR RECOV
			402	CIVIL SUIT	CS (COMM)/1422/2024	21.12.2024	M/S R K GOEL ABHEY KUMAR JAIN VS MCD	AKASH CHATTERJEE	9999347660	31.07.2025	223	YES	CONTESTED	31.07.2025	NIL	T FOR RECOV
			402	CIVIL SUIT	OMP (COMM) 27/2024	03.04.2024	ARUN KHATTAR VS KANAD KASHYAP AND ANR	MRITYUNJAI SINGH	7798017899	25.07.2024	479	NO	CONTESTED	25.07.2025	NIL	ATION AND C
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/256/2022	01-04-2022	M/S SINGLA TRADERS VS M/S NAV DURGA ENTERPRISE AND ANR	ADITYA TREHAN(P),	9810667858	11-07-2025	1197	Yes	DECREE	Nil	Nil	
				cs	CS (COMM)/96/2023	23-01-2023	M/S RCK LEASING AND FINANCING PVT LTD Vs PAYAL KUMARI AND ORS	BHANU MOHAN(P),	9212322100	16-07-2025	905	Yes	DECREE	Nil	Nil	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED /SETTLED)	DATE OF EXECUTION OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
				cs	CS (COMM)/343/2021	16-08-2021	M/S ASK AUTOMOTIVE LTD Vs NEERAJ KUMAR	PRAMOD KR. SINGH(P),	9810481016	29-07-2025	1443	Yes	DECREE	Nil	Nil	
				cs	CS (COMM)/737/2022	13-09-2022	M/S SVM NETWORKS INC Vs M/S FOOD FRESHLY AFC INDIA PVT LTD	AYUSH GUPTA(P),	9818402326	31-07-2025	1052	Yes	DECREE	Nil	Nil	
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	CS (COMM)/428/2019	CS (COMM)/428/2019	12-09-2019	NARAYANI DEVI Vs SH. RANJEET	Sh. S C Sharma	921 1013199	16/07/2025	2130 days	yes	CONTESTED	NIL	NIL		
			Counter Claim/61/2023	Counter Claim/61/2023	22-12-2023	Paramjit Singh Vs Nisha Agnihotri	Sh.S C Singhal	98 I 0061558	01-07-2025	545 Days	yes	CONTESTED	NIL	NIL		
			CS (COMM)/792/2023	CS (COMM)/792/2023	26-10-2023	SMT NISHA AGNIHOTRI Vs PARAMJEET SINGH	Sh.S C Singhal	98 I 0061558	01-07-2025	605 Days	yes	CONTESTED	NIL	NIL		
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		CS (COMM)/801/2023		JIVAA RETAILS INDIA PVT. LTD. Vs UNITED PLY AND VENEERS	27/10/23		12/07/25	624		DECREE				
				CS (COMM)/949/2023		Neptune Container Line And Logistics Private Limited Vs V S Techno	22/12/23		07/07/25	563		DECREE				
				CS (COMM)/409/2024		Super India Paper Private Limited Vs Monika Kapoor	10/05/24		31/07/25	447		DECREE				
				CS (COMM)/541/2024		Canara Bank Vs Praveen Grover	01/07/24		29/07/25	393		DECREE				
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	CS (COMM)/459/2023	07/06/23	CANARA BANK VS OMPATI	SUSHIL KUMAR	9971327147	16/07/25	770	NA	DECREE	Nil	Nil		
			CS (COMM)	CS (COMM)/464/2023	08/06/23	PLASTOCRAFT SANITARY INDIA PVT LTD VS SIMPLEX INFRASTRUCT	KAPIL KHER	9891072729	18/07/25	771	NA	DECREE	Nil	Nil		
			CS (COMM)	CS (COMM)/656/2024	31/07/24	RAJ CHEMICALS VS SHREE JEE POLYMERS	SC JAIN	9311252535	23/07/25	357	NA	DECREE	Nil	Nil		
			CS (COMM)	CS (COMM)/673/2023	14/09/23	M/S GSV PRODUCTS VS BOTHRA METALS AND ALLOYS	SAMEER SIDHAR	9444446565	28/07/25	683	NA	DECREE	Nil	Nil		
			CS (COMM)	CS (COMM)/928/2024	26/10/24	M/S MOHD TAHIR ANSARI TRANSPORT AND ANR VS MIS SPG	ANURAG SHARMA	8920503527	31/07/25	278	NA	DISMISSED	Nil	Nil		
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	46/2024	20-01-2024	Vaibhav Narula Vs Puneet Talwar			02-07-2025			DECREE				

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			OMP (COMM.)	19/2022	11-07-2022	PRAMILA YADAV Vs VINOD SHARMA			05-07-2025			DISMISSED					
			CS (COMM)	669/2022	23-08-2022	M/S DISHA ASSOCIATES Vs M/S NKG INFRASTRUCTURE LIMITED			23-07-2025			DECREE					
			CS (COMM)	536/2024	01-07-2024	Mohit Aggarwal Prop Of Salasar Ji Denim Vs Hasnen Khan Prop Of Ddl			28-07-2025			CONTESTED					
			CS (COMM)	5/2025	03-01-2025	ANANDI DEVI Vs MAYASHEEL RETAIL INDIA LTD			28-07-2025			CONTESTED					
			CS (COMM)	1002/2024	27-11-2024	AMORPHOS CHEMICALS PRIVATE LIMITED Vs THERMOSHIEL			30-07-2025			CONTESTED					
19	**SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**		CS (COMM)/623/2022	CS (COMM)/623/2022	29-07-2022	PRAVEEN KUMAR GOEL Vs MANISH LALWANI			19-07-2025			DECREE				
				CS (COMM)/8/2024	CS (COMM)/8/2024	04-01-2024	JIVAA RETAILS INDIA PVT. LTD. Vs UNITED GLASS AND PLYWOOD CO.			11-07-2025			DECREE				
				CS (COMM)/15/2024	CS (COMM)/15/2024	05-01-2024	Rekha Bansal Vs M/s Altime Power Systems Pvt Ltd			23-07-2025			DECREE				
				CS (COMM)/214/2024	CS (COMM)/214/2024	01-03-2024	CAMPUS ACTIVEWEAR LIMITED Vs Khushal Singh Mann Proprietor Of M/s Kamal Enterprises			03-07-2025			DECREE				
				CS (COMM)/271/2024	CS (COMM)/271/2024	22-03-2024	Deepika International Ltd Vs Punjab Chemical Agency			26-07-2025			PARTLY DECREED/DISMISSED				
				CS (COMM)/551/2024	CS (COMM)/551/2024	04-07-2024	FALLOW DEZIENCE TREE LLP Vs Vijay Dogra			12-07-2025			DISMISSED				
				CS (COMM)/796/2024	CS (COMM)/796/2024	12-09-2024	Ms Bongchie India Pvt. Ltd. And Anr. Vs Hitesh			21-07-2025			DISMISSED				
				CS (COMM)/823/2024	CS (COMM)/823/2024	20-09-2024	SANTOSH WOOD INDUSTRIES Vs SHRI PRAKASH GUPTA PROP OF S P TIMBER			07-07-2025			DECREE				
				CS (COMM)/842/2024	CS (COMM)/842/2024	27-09-2024	Aqualite Industries Private Limited Vs JATIN AHUJA (PROPRIETOR OF GURUJI ENTERPRISES)			17-07-2025			DECREE				
20	**SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01**	**NEW DELHI**	1	CS(COMM)	94/2022	06.01.2022	MIRAZ FACILITY MANAGEMENT SERVICES PVT. LTD. VS. CHIEF MEDICAL SUPERINTENDENT	DIPENDER KUMAR SINGH	9718758881	22.07.2025	1293	YES	DECREED	NIL	NIL	RECOVERY	

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				OMP(I)COMM	1/2025	04.01.2025	GEPS PROJECTS VS. INDIABULLS ESTATE LIMITED MEENA BAZAAR	PSP LEGAL ADVOCATES	9818671166	07.07.2025	184	NO	DISMISSED	Nil	Nil	U/S 9
				OMP(COMM)	155/2023	02.11.2023	ARCHANA MISHRA VS. M/S ANANT RAJ LTD.	ASHOK K GOYAL	9873815146	31.07.2025	637	NO	REJECTED	Nil	Nil	U/S 9
				OMP(I)COMM	57/2025	05.04.2025	HOUSE OF FITNESS PVT. LTD. VS M/S GAJIN FIRNESS INDIA AND ANR.	SURYANSH GARG	8755483809	24.07.2025	110	NO	ALLOWED	NIL	NIL	U/S 9
				OMP(I)COMM	72/2025	30.04.2025	M/S HAQUE CONSTRUCTION COMPANY VS. UNION OF INDIA	ABHISHEK PANDEY	8447701038	26.07.2025	114	NO	DISMISSED	NIL	NIL	U/S 9
				OMP(MISC.)COM	5/2024	27.11.2024	KRISHAN KUMAR DHOOT VS. SHOU HOSPITALITY PVT. LTD.	SHREY CHATHLY	9910211045	17.07.2025	232	NO	REJECTED	NIL	NIL	U/S 29A
				OMP(MISC.)COM	1/2020	06.01.2020	PHOENIX ARC VS. KUNAL RAMCHANDANI	RUPIN SINGH DHAMA	9999121211	19.07.2025	2021	NO	REJECTED	NIL	NIL	U/S 29A
				OMP(COMM)	82/2019	04.05.2019	B S SANGWAN VS. UNION OF INDIA	S W HAIDER	9931001370	16.07.2025	2265	NO	REJECTED	NIL	NIL	U/S 34
				OMP(COMM)	114/2019	05.07.2019	TRIG DETECTIVE PVT. LTD. VS. DELHI METRO RAIL	ANIL KUMAR CHANDEL	9910102835	25.07.2025	2212	NO	DISPOSED	NIL	NIL	U/S 34
21	**SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)**	**NEW DELHI**	25	OMP (COMM.)	149 / 2024	19.07.2024	M/S. M S BUILDERS VS. UNION OF INDIA	SH. SUNIL KUMAR	8505902233	19.07.2025	366	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	150 / 2024	19.07.2024	M/S. M S BUILDERS VS. UNION OF INDIA	SH. SUNIL KUMAR	8505902233	19.07.2025	366	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				CS (COMM.)	248 / 2024	11.03.2024	VIJAY BANSAL VS. S D ENGINEERS	SH. SANJAY GUPTA	9811271968	26.07.2025	503	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	108 / 2023	16.02.2023	TOYSONS INDIA REGISTERED PARTNERSHIP FIRM VS. FASHION BULL INDIA RETAIL PVT. LTD.	SH. LOVE KUMAR SHARMA	9811137917	28.07.2025	894	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	252 / 2024	13.03.2024	BANK OF INDIA VS. MOHD. MINHAJ	SH. SUMIT KUMAR	9891927863	29.07.2025	504	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	251 / 2024	13.03.2024	BANK OF INDIA VS. LOVE KUMAR	SH. SUMIT KUMAR	9891927863	31.07.2025	504	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	**MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**NEW DELHI**														

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23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/560/2023	16-10-23	EMU LINES PVT.LTD. Vs LODESTAR CONTAINER LINES PVT LTD	Sh. Uday Kumar	8882303942	04-07-25	627	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/128/2024	14-3-24	IDBI Bank Ltd Vs Ashu Saroha	Sh. Vivek Kumar	9811867703	04-07-25	477	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/179/2023	24-3-23	MS TRANSLINK LOGISTICS PVT LTD Vs SEETU KOHLI CONCEPTS PVT LTD	Sh. KL Mishra	9811129475	07-07-25	836	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/235/2025	3-5-25	Canara Bank Vs Gaurav Aggarwal	Sh Ankur Singh	9808888806	11-07-25	69	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/668/2022	30-11-22	NOVATEUR ELECTRICAL AND DIGITAL SYSTEMS PVT. LTD. Vs MK INFOSYSTEMS PVT. LTD.	Sh Aditya Dhar	9810081079	28-07-25	971	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/34/2020	23-1-20	SKY CONSTRUCTION COMPANY Vs DEVANSHI BUILDTECH PVT LTD. AND ORS.	Sh. Ankur Katyal	011-43018254	31-07-25	2016	YES	CONTESTED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/151/2021	27/03/2021	DEVANSHI BUILDTECH PVT. LTD. AND ANR. Vs SKY CONSTRUCTION COMPANY	Ms Sanjana Antil	9899270061	31-07-25	1587	YES	CONTESTED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	Execution (Comm.)/120/2024	27-11-24	ASHOK KUMAR NATH Vs Surya Design Line Private Limited	Sh Trang Gupta	7838983455	03-07-25	218	NO	DISPOSED	27.11.2024	218	Execution Petition
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/514/2023	4-9-23	RAJENDRA JHA Vs YASH PAL BAHL	Sh. Waqas	9313803166	07-07-25	672	Yes	Contested	NA	NA	Recovery Suit
			6, New Court Block-I	Commercial	CS (COMM)/354/2021	21-10-21	M/S KINTETSU WORLD EXPRESS INDIA PRIVATE LIMITED Vs M/S ASPIRE INTERNATIONAL	Sh Rajiv Tiwari	9910035893	09-07-25	1357	Yes	Contested	NA	NA	Recovery Suit
			6, New Court Block-I	Commercial	CS (COMM)/162/2020	11-3-20	M/S PLANET ADVERTISING PVT.LTD. Vs M/S PERCEPT LTD.AND ANR.	Sh Kunal Karla	9871028645	30-07-25	1967	Yes	Contested	NA	NA	Recovery Suit
			6, New Court Block-I	Commercial	OMP (COMM.)/24/2025		SHRI KRISHAN VS HARVINDER KUMAR	CHANDER PRAKASH	9999983704	19-07-25	79	YES	Contested	NA	NA	Recovery Suit
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/88/2022	28-1-22	CANARA BANK Vs CHANDAN SINGH S/O. SH. LALA RAM	ANSHUMAN SRIVASTAVA(P)	9990042642	30-07-25	1279	Yes	Contested	NA	NA	Recovery of Money--4,66,040/-
			17, New Court Block-I	Commercial	EX/326/2020	15-12-20	M/S S.S. TOTAL Vs ALL INDIAN INSITUTE OF MECIAL SCIENCES	MOHINDER KUMAR MADAN(P)	9868809596	09-07-25	1667	NA	Contested	44180	1667	Civil Cases--EX

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			17, New Court Block-I	Commercial	EX/328/2020	15-12-20	M/S S.S. TOTAL CONSTRUCTION INDIA PVT. LTD. Vs ALL INDIA INSITUTE OF MEDICAL SCIENCES (AIIMS)	MOHINDER KUMAR MADAN(P)	9868809596	09-07-25	1667	NA	Contested	44180	1667	Civil Cases--EXECUTION
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (COMM.) 36/2024	11-11-24	ANAMIKA AUTO MOBILES VS HERO FINCORP LTD.	EKTA KALRA	9718223997, 9811304800	31-07-25	262	NIL	CONTESTED	NIL	NIL	U/S 34 OF THE ARBITRATION AND CONCILIATI
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 423/2023	11-7-23	PUNJAB NATIONAL BANK VS JATIN RAJPUT	INDIRA NARAIN	9311824970	05-07-25	725	YES	CONTESTED	-	365	SUIT FOR RECOVERY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS (COMM)	220/2022	05-02-2022	M/S NUTECH CONCRETE Vs M/S GODREJ PROPERTIES	KAPIL MADAN & KARNAIL SINGH	9971205252 9999496017	30-07-2025	1271	--	DECREED	--	--	
				OMP (I) (COMM.)	50/2023	10-05-2023	M/S UNIVERSITY LIVING ACCOMODATION PVT LTD. Vs JASMINE SETIA	RAJIV DEWAN & PRANAY MAHSHWARI	9811673338 9198646543	31-07-2025	813	--	DISMISSED	--	--	
29	MS. NIKHIL CHOPRA, DISSTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS (COMM)/350/2024	06.05.24	M/s True North Technologies Pvt Ltd Vs Virendrabhai Narotambhai Makavana (Prop. of M/s Vinayak Electricals)	RAJESH KUMAR	N/A	45863	445	Yes	DECREED	-	-	
					CS/COMM/654/2022	08.07.22	OPPLE LIGHTING INDIA PVT. LTD. VS. HARJIT SINGH	ATUL KUMAR	N/A	45869	1119	Yes	DISPOSED OFF	-	-	
					CS/COMM/655/2022	08.07.22	OPPLE LIGHTING INDIA PVT. LTD. VS. KHIMARAM NATHAJI CHOUDHARY	ATUL KUMAR	N/A	45869	1119	yes	DISPOSED OFF	-	-	
30	SH. VRINDA KUMARI	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/657/2023	45121	ROSY AGRAWAL AND ANR Vs M/S KANGAROO ADVISORS AND ORS	RAJAT ASIA	7011908279	45868	747	Y	--	--	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS COMM 2950/2024	45507	MUJEEB KHALIK Vs. NICE FRAME PVT. LTD AND ORS	Feroze Ahmad	98100 16199	45861	354	--	REJECTED U/O 7 RULE 11	--	--	
				COMMERCIAL SUIT	CS COMM 159/23	44973	HI TECH PRODUCTS PVT. LTD. Vs. GOPAL RADIOS	Sh. Manikaran	011-26843455	45868	895	--	SUIT DECREED	--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	OMP (COMM.)/61/2022	18-11-2022	DELHI DEVELOPMENT AUTHORITY Vs T C CONSTRUCTION	PROMILA KAPOOR	9811106945	15-07-2025	970	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/2863/2024	10-07-2024	ASHVAL VADERAA Vs IPSAA HOLDINGS PVT. LTD.	RAMESH KUMAR	9810159436	08-07-2025	363	YES	Contested	--	--	

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				COMMERCIAL CASE	OMP (COMM.)/17/2023	03-03-2023	VIDYA RANI GARG THROUGH ITS SPA HOLDER SH. SAHIL GARG Vs M/S FEETOES THROUGH ITS	ASHISH CHAUHAN	9871234645	26-07-2025	876	YES	Contested	--	--	
				COMMERCIAL CASE	OMP (COMM.)/31/2023	24-04-2023	RISHI SETHI SOLE PROPRIETOR OF M/S FEETOES Vs SMT. VIDYA RANI GARG THROUGH SPA HOLDER SH. SAHIL	ASHISH CHAUHAN	9871234645	26-07-2025	824	YES	Contested	--	--	
33	**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	23	COMMERCIAL CASE	CS (COMM)/153/2019	02-07-2019	TOTAL CONSTRUCTION Vs NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD	MOHINDER KUMAR MADAN	9868809596	17-07-2025	2207	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/338/2023	06-04-2023	AVANTI LEARNING CENTRE PVT. LTD. Vs SHARAD KEDIA AND ORS.	Yashvardhan	9650057524	19-07-2025	835	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/486/2023	22-05-2023	BAGLA POLIFILMS LIMITED Vs P.K. ENTERPRISES	RASHI SURI	8882440743	26-07-2025	796	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/669/2023	18-07-2023	MS. MALA Vs M/S JYOTI EQUIPMENTS PVT LTD	B,K.Pandey	9811576230	28-07-2025	742	YES	CONTESTED	---	---	
				COMMERCIAL CASE	OMP (COMM.)/56/2024	06-07-2024	SYSCOM PACKAGING COMPANY Vs HARYANA STATE COOPERATIVE SUPPLY AND MARKETING	VIBHOR GARG	9811352998	18-07-2025	378	YES	CONTESTED	---	---	
				COMMERCIAL CASE	OMP (COMM.)/57/2024	06-07-2024	Syscom Consumer Products Pvt. Ltd. Vs Haryana State Cooperative Supply And Marketing Federation Limited	VIBHOR GARG	9811352998	18-07-2025	378	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/313/2024	25-04-2024	JYOTI EQUIPMENTS PVT. LTD. Vs MS. MALA	B,K.Pandey	9811576230	28-07-2025	460	YES	CONTESTED	---	---	
34	**MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT**	**SOUTH-EAST**	30	cs (COMM)	361/2023	18.04.2023	Rajeev Gupta Vs Municipal Corportation	Sh Vikas Sharma	9810566116	10.07.2025	814	-	Dismissed	-	-	--
				cs (COMM)	385/2023	25.04.2023	Canara Bank Vs Kimi Maheshwari	Sh Pratap Chandra Rana	9990366723	16.07.2025	813	-	Dismissed	-	-	
				cs (COMM)	358/2023	17.04.2023	Rajeev Gupta Vs Municipal Corportation	Sh Vikas Sharma	9810566116	10.07.2025	814	-	Dismissed	-	-	
				OMP (COMM)	17/2022	27.04.2022	Alliance Air Aviataion Vs Capt. Ashok Choudhary	Sh Sumit Kumar Vats	8527007503	30.07.2025	1190	-	Rejected	-	-	
				OMP (COMM)	20/2022	29.04.2022	Air India Ltd. Vs Capt. Ashok Chaudhary	Sh Sumit Kumar Vats	8527007503	30.07.2025	1188	-	Rejected	-	-	
				cs (COMM)	213/2024	22.03.2024	Krishna Exports Vs Maxicon Container	Sh Akhil Krishan Maggu	9650046568	29.07.2025	494	-	Rejected	-	-	

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35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL													
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	345/2024	18-11-2024	MK STEEL VS. M/S ARIEN GLOBAL LIFESTYLE P. LTD.	BRAJENDRA VS. DIVYA	NIL	09-07-2025		YES	CONTESTED	NIL	NIL	
			209	RECOVERY	318/2024	15-10-2024	MANOJ KALANI VS. TROY TEXTILE PVT.LTD.	VIKAS KAKKAR VS. SEEMS SOOD	NIL	19-07-2025		YES	CONTESTED	NIL	NIL	
			209	RECOVERY	168/2023	09-05-2023	NISHA BIJALWAN VS. AMIT KUMAR	AKANSHA MEHRA VS. ARVIND SHARMA	NIL	26-07-2025		YES	CONTESTED	NIL	NIL	
			209	RECOVERY	201/2024	06-07-2024	PAWAN SINGHAL VS. GIR MOVERS	PANKAJ SINGHAL VS. PULKIT LUTHRA	NIL	28-07-2025		YES	CONTESTED	NIL	NIL	
			209	RECOVERY	114/2024	06-04-2024	SHREE MARKETING VS. KHUSHAL ENTERPRISES	RINKI VS. MAHESH KUMAR SHARMA	NIL	30-07-2025		YES	CONTESTED	NIL	NIL	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	79/2024	09.08.2024	Mohd. IDREES VS DEEPS MANNIQUINS	ANKIT KUMAR J	9015505737	05.07.2025	330	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	13/2025	20.01.2025	PREM SHARMA PROP OF PRESTRO CREATION VS JAKAN IMPEX PVT LTD	JAGRITI JAIN & PARTHESH BHARDWAJ	8527506427	10.07.2025	171	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	25/2022	13.04.2022	TODAY TEA LTD. VS MANOJ GARG	LAL JI	8860888011	29.07.2025	1203	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	119/2024	12.11.2024	ANT TRAVELS PVT. LD VS MD DILSHAD	SACHIN KHARB	9990599330	30.07.2025	260	-	CONTESTED	No Execution filed till date	-	
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	NIL													
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/296/2021	21-08-2021	NGB DIAGNOSTICS THROUGH RAKESH KUMAR MAURY			12-07-2025	1406	Yes	DECREED	Execution nil		
			ROOM NO 208	Commercial	CS (COMM)/217/2022	25-03-2022	ADISH JAIN Vs M/S ARORA ENTERPRISES			09-07-2025	1187	Yes	DECREED	Execution nil		
			ROOM NO 208	Commercial	CS (COMM)/101/2023	28-02-2023	M/S KAMAL TRADING CO.	THROUGH ITS PROPRIETOR		10-07-2025	850	Yes	DECREED	Execution nil		

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
			ROOM NO 208	Commercial	OMP (COMM)/6/2025	28-05-2025	ANKIT TRADING COMPANY Vs IIFL Finance Ltd			28-07-2025	61		ALLOWED			
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 335/2024	04.06.2024	VELOCITY ENGINEERS PVT LTD VS M/S BHARAT WIRE ROPES PVT LTD	MRINAL HARSH VARDHAN	7217657978	18.07.2025	409	NO	DECREED	EXECUTION	NO	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 244/2024	19.04.2024	BHARAT JAIN VS MAHESH GUPTA	GHANSHYAM SINGH	9891107695	31.07.2025	468	NO	DECREED	EXECUTION	NO	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	MISC DJ 84/2025	21.01.2025	RAHUL VS KAMAL SAPRA	MANMOHAN SWAROOP	9818992285	12.07.2025	172	NO	DISMISSED	EXECUTION	NO	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	NIL													
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	712/21	07-07-2025	M/S MODERN LAMINATORS PVT LTD vs M/S TAST HEALTHY FOODS (INDIA) PVT LTD AND ORS.									
					15/20	26-07-2025	DHARAMVIR AND CO VS DDA									
44	SH.VINOD YADAV		205	Civil	CS(Comm.)/204/2021	16.03.21	M/s Genmex Fluoropolymers Pvt. Ltd. Vs. M/s Genmex Enterprises	Shubham Vishwakarma	N.A	08.07.25	1575 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/848/2022	07.11.22	M/s Mukul Gupta Marketing Pvt. Ltd. Vs. Astha Packaging Pvt. Ltd.	Kartik Dabas	N.A	07.07.25	973 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/883/2022	17.11.22	Aarohi Enterprise Vs. Mr. Rachit Bhagat	Anand P Jain	N.A	16.07.25	972 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/881/2023	06.12.23	Santra Vs. The New India Assurance	Raj Kumar	N.A	09.07.25	581 Days	Yes	Contested	N.A	N.A	
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL													
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL													
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	603	COMMERCIAL SUIT	524/2024	21.10.2024	M/S CHADHA CORPORATION PVT LTD VS M/S JEET LEATHERITE IMPEX	NARENDER DHEER, NIKHIL RANJAN	9306151500, 9869520942	14.07.2025	268	YES	DECREED	NIL	NIL	RECOVERY SUIT

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	CS (COMM)/372/2022	25-07-2022	M/S SERVOTECH RENEWABLE POWER SYSTEMS LTD Vs GENEX LOGISOLUTIONS	NEERAJ GUPTA(P),	9811267045	04-07-2025	1075	DISMISSED	NA	NA	Declaration and Mandatory	
			613	Commercial Suit	MISC DJ ADJ/142/2025	04-03-2025	Rama Suri Vs PETUNIA BEAUTY AND CARE Pvt LTD	Rahul Madhwani(P),	9999558504	11-07-2025	129	DISMISSED	NA	NA	Bharatiya Nagarik Suraksha Sanhita—379,215,	
			613	Commercial Suit	CS (COMM)/277/2025	24-05-2025	UPGRID SOLUTION PRIVATE LIMITED Vs Afsar Saifi	Kritika Tuteja(P),	9999819119	24-07-2025	92	SETTLED	NA	NA	Recovery of Money--Commercial	
			613	Commercial Suit	CS (COMM)/265/2024	16-05-2024	M/s JVN Enterprises Vs Adlok Creations Pvt Ltd	Apurva Rohilla(P),	7701976658	16-07-2025	426	DECREED	NA	NA	Recovery of Money--REcovery	
			613	Commercial Suit	OMP (COMM)/11/2025	02-06-2025	MANISH CHAWLA Vs IDFC FIRST BANK LTD	VINOD KUMAR(P),	9871332204	19-07-2025	47	ALLOWED	NA	NA	Arbitration & Conciliation Act, 1996--34	
			613	Commercial Suit	CS (COMM)/474/2024	24-09-2024	State Bank Of India Vs Santosh Kumar	Sunil sehrawat(P),	9212190624	19-07-2025	298	DECREED	NA	NA	Suits for recovery and Damages--2	
			613	Commercial Suit	OMP (I)(COMM)/14/2025	26-07-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Dp Enterprises	Ravi Shankar Garg(P),	9911883595	29-07-2025	3	DISPOSED	NA	NA	Arbitration & Conciliation Act, 1996--9	
			613	Arbitration	ARB A (COMM)/2/2025	06-05-2025	M/S S R METAL Vs HERO FINCORP LTD	VAIBHAV GUPTA(P),	9899505223	31-07-2025	86	ALLOWED	NA	NA	Arbitration & Conciliation Act, 1996--	
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 242/2024	03.05.2024	UCO Bank Vs. Ms Pixcel Infocom Through Its Proprietor Sh Karan Anand	MR. SUNIL KUMAR	9971955807	17.07.2025	440 DAYS	NIL	DECREED	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 247/2024	05.05.2024	M/s Union Bank Of India Vs. Sai Transport Service	MR. RAJENDRA YADAV	9312046733	22.07.2025	442 DAYS	NIL	CONTESTED	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 77/2021	01.03.2021	M/S SECRETS OF INDIA TOURS PVT LTD TH. DIRECTORKHAVER ALI KHAN Vs. SRIGANESH ESWARAN3	MR. M.Z.KHAN	9212696986	31.07.2025	1250 DAYS	NIL	DISMISSED	NIL	NIL	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS (COMM)	523/2023	03.11.2023	M/S FIRE ENGINEERING TECHNOLOGY. VS M/S MAHESHWARI MINING PVT. LTD. AND ANOTHER	RAVI KANT	9540222267	05.07.2025	610 DAYS	YES	CONTESTED DECREED	-	-	-
			509	CS (COMM)	119/2024	27.02.2024	CANARA BANK VS NITIN KUMAR AND ORS	CHITRA MALHOTRA	9212888057	30.07.2025	519 DAYS	YES	CONTESTED DISMISSED	-	-	-
			509	CS (COMM)	541/2023	05.12.2023	SANKALP FIN SEC PVT LTD VS SUMAN BALA	AMAN OBEROI	9811740707	31.07.2025	604 DAYS	YES	CONTESTED DECREED	-	-	-

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF JULY 2025

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	146	49	1	1	40	155
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	181	35	4	0	44	176
3	SH. DEVENDER KUMAR SHARMA/MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	219	39	2	0	52	208
4A	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	Central	134	42	2	0	39	139
5a	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	273	31	0	0	27	277
6	MS. NEELAM SINGH/SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	155	41	3	3	55	141
7A	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	179	19	3	0	29	172
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	137	44	12	2	18	173
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	249	38	1	0	44	244
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	261	41	0	4	28	270
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	136	55	1	13	45	134
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	145	61	3	2	42	165
13A	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	197	38	1	0	37	199

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
14A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	260	62	4	3	63	260
15	MS. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)	West	384	76	3	4	88	371
16A	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	348	46	2	0	84	312
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	387	74	2	0	72	391
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	316	89	0	0	96	309
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	292	84	14	8	54	328
20	MS PULASTYA PREAMACHALA/SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	1151	78	4	227	71	935
	SH. BALWANT RAI BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	752	128	161	1	34	1006
22	MS HEMANI MALHOTRA/MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	853	73	68	5	61	928
23A	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	South	398	348	0	0	201	545
24A	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	South	405	269	0	0	223	451
25	SH. SANDEEP YADAV, DISTRICT JUDGE(COMMERCIAL COURT)	South	448	325	0	0	232	541
26A	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	498	329	3	0	208	622
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	390	223	1	0	180	434

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
28	SH. LAL SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	289	28	0	2	42	273
29	SH. NIKHIL CHOPRA/MS. NEELAM SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	205	43	6	2	22	230
30	MS. VRINDA KUMARI/SH. AJAY KUMAR JAIN, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	292	23	3	3	19	296
31	MS. ANU GROVER BALIGA, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	278	23	0	1	23	277
32A	SH. BHUPESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	293	31	2	1	45	280
33A	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	187	36	2	2	30	193
34A	MS NIRJA BHATIA DISTRICT JUDGE(COMMERCIAL COURT)	South-East	231	37	0	1	56	211
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	264	27	2	0	36	257
36a	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	East	259	36	9	8	33	263
37a	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	655	31	4	4	18	668
38A	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	176	32	7	0	39	176
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	223	28	0	0	27	224
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	222	30	2	0	26	228
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	183	34	0	0	23	194
42A	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	308	39	0	0	11	336

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
43A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1979	201	1	0	123	2058
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1140	159	3	1	70	1231
45A	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	North	1012	143	6	1	135	1025
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	North	1002	112	2	1	113	1002
47	SH. RAJ KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	North	175	31	24	1	37	192
48A	SH. VIKAS DHULL, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	240	35	0	0	31	244
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	270	42	1	1	36	276
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	222	24	2	1	20	227
GRAND TOTAL			19399	3962	371	303	3182	20247

List of cases received for Pre-Institution Mediation and Settlement during the month JULY 2025

Sr. No.	Delhi Mediation Centre	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases Failed during the Month	Total Number of Application Pending at the end of the Month
1	*Central*	240	*197*	*1*	*167*	*3*	266
2	*West*	353	*207*	*3*	*201*	*4*	352
3	*East*	56	*53*	*0*	*59*	*2*	48
4	*North-East*	8	*17*	*0*	*13*	*0*	12
5	*Shahdara*	116	*114*	*0*	*124*	*0*	106
6	*South*	182	*118*	*2*	*76*	*2*	220
7	*South-East*	282	*170*	*1*	*130*	*2*	319
8	*New Delhi*	207	*159*	*14*	*82*	*4*	266
9	*North*	111	*166*	*1*	*126*	*1*	149
10	*North-West*	84	*146*	*1*	*110*	*2*	117
11	*South-West*	113	*58*	*1*	*77*	*1*	92
	Total	**1752**	**1405**	**24**	**1165**	**21**	**1947**
12	*DHCLSC*	206	*54*	*1*	*41*	*2*	216
	Overall Total	**1958**	**1459**	**25**	**1206**	**23**	**2163**

Note: Application received through NALSA App during the month:- Nil